



BEFORE THE NATIONAL GREEN TRIBUNAL

ORIGINAL APPLICATION NO. 200/2014

M.CMEHTA

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 12.08.2024

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Filed by:

MBJ
 Madhumita Bhattacharjee
 Advocate for Respondent
 State of West Bengal

40173

SL. NO. 2373/2025



BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, DELHI

ORIGINAL APPLICATION NO. 200/2014

M.C MEHTA

BEFORE THE NOTARY PUBLIC
AT BIDHANAGAR
DIST.-NORTH 24 PARGANAS

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 12.08.2024

Most Respectfully Sheweth

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 58 years, by occupation service, having office at Prani Sampad Bhawan, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself acquainted with the facts and circumstances of the instant Original Application. I have gone through the documents and reports pertaining to the subject matter of the

27 FEB 2025

instant Original Application No. 200/2014, Principal Bench. Hence I am competent to file the present affidavit before this Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Principal Bench dated 12.08.2024, wherein the Deponent in view of the direction of the Hon'ble Supreme Court [Paryavaran Suraksha Samiti & Anr Vs Union of India & Anr] has been directed to file status report regarding the Urban Local Bodies abutting River Ganga.

3. That, in compliance with the direction of this Hon'ble Tribunal, Department of Environment, Government of West Bengal conducted a meeting on 14.11.2024 with the of Department of Urban Development and Municipal Affairs (UD&MA)Department and District Magistrates of the Ganga Committees and sought for the detailed report and action taken in this regard.

4. That the UD&MA Department has forwarded the Quarterly Progress Report for the period of October, 2024 to December, 2024 in compliance with the Order of the Hon'ble Tribunal. The report provides an elaborate detail on monitoring and review of the ongoing works indicating the all-out efforts taken by the State to curb and arrest pollution in the River Ganga. It is to be most humbly stated that due to sustained efforts in Solid and Liquid Waste Management in the Ganga basin, the Water Quality report has improved substantially and the River Ganga is now placed in the lesser Priority Category. Initiatives have been taken to empty Faecal Sludge in the functional STPs for co-treatment. Till December, 2024

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10634.35 KL septage has been co-treated in different STPs through cesspool. This has also resulted in the improvement of Faecal Coliform level in river Ganga, as is evident from the Water Quality Report of West Bengal Pollution Control Board for the month of December, 2024 (as compared with December 2023 data).

The State of West Bengal has initiated steps in improving the water quality of river Ganga through the implementation of Liquid Waste Management Programme.



Overall status of Sewage Management in the Ganga Towns of West Bengal

I. Estimated Sewage Generation : 1401 MLD(Kolkata- 356.1 MLD and 1044.9 MLD for DGCs)

II. Details of Sewage Treatment Plants

(a) Existing number of operational STPs and

treatment capacity : 39 (622.00 MLD)

(b) Number of STPs under construction : 11 (214.15 MLD)

Number of STPs under renovation : 1 (13.00 MLD)

(It includes additional 13 MLD, by way of augmenting Garden Reach STP and Keorapukur STP)

(c) Number of STPs under proposal/tendering : 17 (400.74MLD)

stage.(It includes additional 9.14 MLD, by way to augmenting Katwa STP)

(d) Total treatment capacity : 1249.89MLD

III. Gap in treatment capacity : 151.11 MLD

IV. Sewage treatment capacity in Private STP : 78 MLD

is approximately.

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i. Proposed STP on Kestopur canal with capacity 41 MLD is included under proposal stage. The canal is flowing partly through Bidhannagar Municipal area and also through North 24 Parganas and joins river Ganga through Chitpur lock gate.

ii. Both Garden Reach and Keorapukur STPs are currently treating 102 MLD Waste Water as of now.

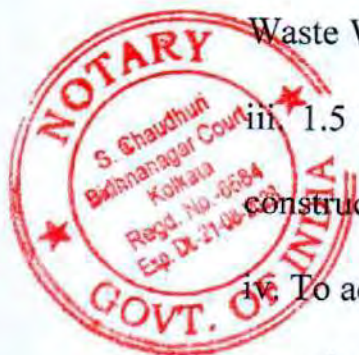
iii. 1.5 MLD STP at Santragachi and 8.15 MLD STP at Khardah are under construction stage under State head.

iv. To address the Gap of 151.11 MLD, proposals for additional treatment capacity of approximately 550 MLD (based on estimated population in 2037) by setting up new STPs/FSTPs in existing Ganga Towns and by capacity augmentation of already existing STPs, all amounting to Rs.2,885 crore have been sent to NMCG under Namami Gange –II. The DPRs are being sent to NMCG in phases for approval and funding.

v. To finalize the list of Ganga Towns & their Sewage Generation based on 2024 population data, two Committees have been constituted in the UD&MA Department which will finalize the same shortly.

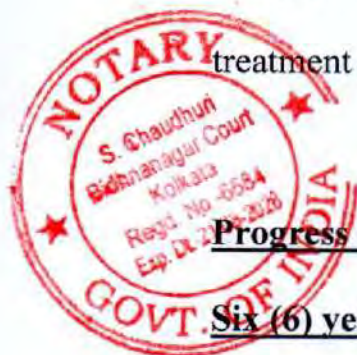
Under Namami Gange Programme, the Central Pollution Control Board (CPCB) in collaboration with the State Pollution Control Board (SPCB) is carrying out manual Water Quality Monitoring of River Ganga at 15 locations in the State from Farakka to Pati Khali near Durga Chak.

The Water Quality Data for the month of December, 2024 as received from West Bengal Pollution Control Board shows it is now placed in the least priority category i.e. Category-V.



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This improvement of water quality in river Ganga has been made possible due to sustained and continuous efforts in Liquid Waste Management Programme in the State. However, Faecal Coliform (FC) count in the river Ganga is still a concern. The State is trying to address the FC level in river Ganga by setting up of more STPs, FSTPs and adopting different alternatives technologies for treatment of drains, Nallahs and Khals discharging in the river Ganga.



Progress towards completion of Sewage Treatment Plants (STPs) over last Six (6) years.

Over last six years, West Bengal has been successful in completing and commissioning Twenty-Three (23) STPs and thus increasing the treatment capacity by 406.24 MLD and this has resulted in successful reduction of BOD in river Ganga.

Projection for coming Two (2) years

Around 11 STPs with a total treatment capacity of 222.15 MLD is likely to be completed in next two years.

Status of Faecal Sludge & Septage Management

- (i) For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform in River Ganga, Faecal Sludge and Septage Management Policy has been framed and notified by the Department of UD&MA vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.
- (ii) West Bengal is already having two (02) Fully Operational Faecal Sludge Treatment Plants (FSTP) each having a capacity of 30 KLD at Promodnagar

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Cluster catering the Septage from the Ganga towns of North 24 Parganas district.

- (iii) FSTP in Bansberia (15 KLD) is under Tendering Stage.
- (iv) FSTP for Uttarpara-Kotrung has been sanctioned in 59th EC meeting of NMCG dated 30.12.2024.
- (v) KMDA has submitted Detailed Project Reports (DPR) on FSTP for Ranaghat, Pujali and Burdwan Municipalities to NMCG which are under examination.
- (vi) Under Performance Based Incentive Grant (PBIG), Electric Crematoria at Chakdah, Garulia and Santipur have been sanctioned and the same are under tendering.

Sludge & Septage Management in Functional Sewage Treatment Plants

(STP):

Presently, Septage and Sewage is being co-treated in operational STPs of Gayeshpur, Halisahar, Budge Budge, Nabadwip, Barrackpore, Chandannagar & Chinsurah, Naihati, Kalyani, Bhatpara and Panihati ULBs.

- Total Amount of Septage emptied up to Sep, 2024 – 7911.65 KL
- Incremental Progress over last report (July, 2024 to September, 2024) is 2722.70 KL.

To enhance the co-treatment of Faecal Sludge and Septage, a mapping of all underutilized functional STPs nearby Municipalities with a radius upto 12 KM have been finalized. This will help in reduction of Faecal Coliform level in river Ganga further.

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Re-use of Treated Waste Water

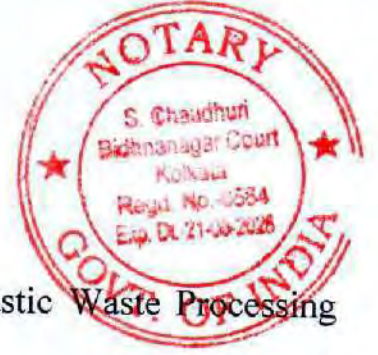
Department of UD & MA, Govt. of West Bengal has framed a Policy on Re-use of Treated Waste Water in Urban Areas & has notified it on June 2020.

- Presently, state is utilizing Treated Waste Water in Pisciculture, Gardening Road Cleaning.
- East Kolkata Wetlands (EKW) is internationally recognized natural STP treating 910 MLD Sewage of Kolkata which is then getting re-used in Pisciculture. Presently there are around Ten (10) Fishery co-operatives here, utilizing this Waste Water and generating livelihood for local people.
- DVC has mapped proposed STPs at Asansol & Durgapur for re-use of Treated Waste Water in their Durgapur Steel Thermal Power Station (DSTPS)
- Treated water from STPs is used in Pisciculture, Horticulture, Road cleaning and remaining is discharged which is subsequently used for WTPs for potable water.

Construction & Demolition (C&D) Waste facility:

KMC has already arranged for separate collection and transportation facilities of Construction & Demolition waste and all these materials are being processed at Patharghata C&D Plant, Patharghata, Action Area-III, Newtown, Kolkata-700135. The plant is fully operational and first of its kind in Eastern India.

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Plastic Waste Processing Facility:

KMC has already set up 2 Tons per Day (TPD) Plastic Waste Processing Plant at Dhapa Site. KMC has also issued Work Order for 100 TPD Material Recovery Facility (MRF) with minimum 2 TPD Board plus minimum 8 TPD Lumber for processing and treatment of plastic waste.

IEC Activities:

As a part of consistent efforts of WBSPMG, various kinds of Communication and Public outreach activities such as Swachhata hi Seva Campaign, Display of Flex / Banners on Ganga Pollution Abatement work has been taken place during Durga Puja, Kali Puja and Jagadhatri Puja, Ganga Utsav, All Women Ganga River Rafting Expedition. Mass awareness stalls have been also put up at Murshidabad District Book Fair. The above-mentioned program had been conducted by WBSPMG in association with the District Ganga Committees (DGCs) in the locality of Ganga adjacent Districts during the period of Oct, 2024 to Dec, 2024.

It is to be worth noted that our efforts for IEC activities have been duly appreciated by NMCG in their Social Media Platforms. That the of UD&MA Department, Government of West Bengal is closely monitoring the work of pollution abatement in the river Ganga with due care and concern. Review Meetings are being held by the highest authorities at every month to ensure timely completion of each project.

The copy of the report of Urban Development & Municipal Affairs Department is marked and annexed as **Annexure R/1**.

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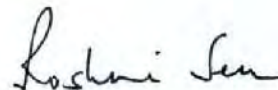


5. That the detailed reports of the nine districts namely Hooghly, Howrah, North 24 Parganas, South 24 Parganas, Nadia, Murshidabad, Malda, Purba Bardhaman and Purba Medinipur disclosing information in respect of Sewage, Municipal Solid Waste Disposal, Construction and Demolition waste, Industrial Effluent Discharge, Regulation of Flood Plain Zone, Bio Medical Waste and Mining also mentioning the timelines, the steps taken for demarcation of flood plain of River Ganga within the District.

The reports of the nine District Ganga Committees are marked and annexed as **Annexure R/2 (colly)**.

That the reply is true to my knowledge and belief, which I had derived from the office records.

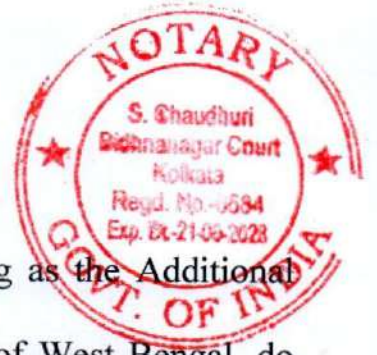

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhanagar Court
Dist.-North 24 Pgs.


DEPONENT

27 FEB 2025

40182

VERIFICATION



I, Smt. Roshni Sen, D/o Late Saibal Kanti Sen acting as the Additional Chief Secretary, Environment Department, Government of West Bengal, do hereby verify that the contents of the report in the form of affidavit are true to my best of knowledge and belief. No part of the report is false and nothing has been concealed.

Verified at Kolkata on this 25th day of February, 2025.

Roshni Sen
DEPONENT

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

27 FEB 2025

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40183 ANNEXURE R-1

Nandini Ghosh, IAS
Senior Special Secretary



DEPARTMENT OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS
GOVERNMENT OF WEST BENGAL
"Nagarayan" DF-8, Sector - 1,
Salt Lake, Kolkata - 700 064
Ph. : (033) 2321-1121

E-mail : nandighosh.isudma@gmail.com

Memo No. 20-Sr. Spl. Secy (NG)

To,

The Executive Director (Technical),
National Mission for Clean Ganga, Ministry of Jal Shakti, GOI
(Department of Water Resources, River Development & Ganga Rejuvenation)
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002.

Subject: Submission of Quarterly Progress Report for the period from October 2024 to December 2024 in compliance with the order of Hon'ble NGT under OA - 200/2014.

Sir,

With reference to the above subject, I am directed to attach herewith an Updated Report on OA 200 from West Bengal for the period from **October 2024 to December 2024**. The Table of Contents of the Report is as under

Sl. No.	Content	Annexure No.
1.	Main Report	Nil
2.	Good work and Efforts	I
3.	Sewage Generation Report	II
4.	STP Progress Report upto Dec.' 2024	III
5.	Details of Drains	IV
6.	Drains connected to STPs	V
7.	Water Quality Report of WBPCB	A
8.	Compulsory Site Inspection Report, KMDA for Dec 2024	B
9.	Report from SUDA	C
10.	Report from P&RD	D
11.	Report from Forest Department	E
12.	Relevant pages (49-59) of Annual Report of NMCG, Gol. 2023-24	F
13.	Minutes of the 8 th State Ganga Committee Meeting held on 06.11.2024	G
14.	Minutes of the 18 th RRC Meeting held on 29.11.2024	H

It may kindly be noted that Annexure- II is an elaborate Report on Monitoring and Review of the ongoing works indicating the all-out efforts taken by the State to curb and arrest pollution in the River Ganga. It is to be most humbly stated that due to sustained efforts in Solid and Liquid Waste Management in the Ganga basin, the Water Quality of Ganga has improved substantially and the River Ganga is now placed in the lesser Priority Category. Initiatives have been taken to empty Faecal Sludge in the functional STPs for co-treatment. Till December-2024 we have Co-Treated 10634.35 KL Septage in different STPs through Cesspool. This has also resulted in the improvement of Faecal Coliform level in River Ganga, as is evident from the Water Quality Report of WBPCB for the month of December 2024 (as compared with December 2023 data), in almost all the Water Quality Monitoring Stations.
This is for your kind perusal.

Yours faithfully,

[Signature] 30/01/25
Senior Special Secretary,
Department of UD&MA

&
Program Director, WBSPMG

40184

Nandini Ghosh, IAS
Senior Special Secretary



DEPARTMENT OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS
GOVERNMENT OF WEST BENGAL
"Nagarayan" DF-8, Sector - 1,
Salt Lake, Kolkata - 700 064
Ph. : (033) 2321-1121
E-mail: nandinighosh.jsudma@gmail.com

Memo No.: 20/1(21)-Sr. Spcl. Secy (NG)

Copy forwarded for kind information to:

1. Additional Chief Secretary, Department of Environment
2. Chief Executive Officer, Kolkata Metropolitan Development Authority
3. Director General, National Mission for Clean Ganga
4. Executive Director (Projects), National Mission for Clean Ganga.
5. Principal Secretary, Department of UD&MA & Executive Chairperson, WBSPMG
6. Member Secretary, WBPCB
7. Municipal Commissioner, Kolkata Municipal Corporation
8. Director, SUDA
9. Assistant Project Director, WBSPMG
10. Director (Technical), National Mission for Clean Ganga
11. Dr. A.K.Vidyarthi, Additional Director & Divisional Head, WQM-II, CPCB
12. Special Law Officer, UD&MA Department-with a request to kindly forward a copy of the Report Ld. AOR for her kind noting.
13. Director General, GAP Sector, KMDA.
14. Director General, P&D, KMC
15. Chief Engineer, GAP Sector, KMDA
16. Chief Engineer, MED (South)
17. Chief Engineer, MED (North)
18. Chief Engineer, PHE Department
19. IT Department, UD&MA Department-for uploading the Report in the NGT portal of our website.
20. OSD to Municipal Commissioner, Kolkata Municipal Corporation.
21. Senior PS to Principal Secretary, UD&MA Department.



Date: 30.01.2025

[Signature]
30/01/25

Senior Special Secretary,
Department of UD&MA
&
Program Director, WBSPMG



List of Good work and efforts of the State of West Bengal towards Liquid Waste Management in River Ganga

1. Achievement in water Quality:

- ✓ Achievements in improving Water Quality of River Ganga through the implementation of LWM Programme in the State. **(Source: Annual Report 2023-24 of NMCG, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, GoI). Annexure-F**

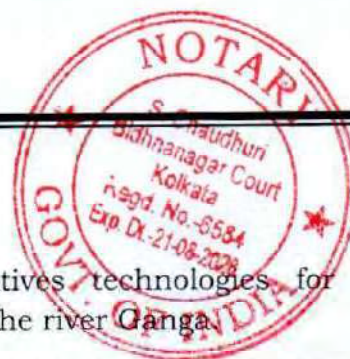
Under Namami Gange Programme, the Central Pollution Control Board (CPCB) in collaboration with the State Pollution Control Board (SPCB) is carrying out manual Water Quality Monitoring of River Ganga at 15 locations in the State from Farakka to Pati Khali near DurgaChak.

The water Quality of river Ganga is evaluated based on the Primary Water Quality Criteria (PWQC) notified for outdoor Bathing Standard, which includes parameters such as pH (6.5-8.5), Dissolved Oxygen (DO) ($\geq 5\text{mg/L}$), Bio-chemical Oxygen Demand (BOD) ($d \leq 3\text{mg/L}$), Faecal Coliform (FC) ($\leq 2500\text{MPN/100ml}$) and Faecal Streptococci (FS) ($d \leq 500\text{MPN/100ml}$).

The report, from pages **49 – 59** highlight the following achievements in the improvement of Water Quality of River Ganga.

- pH level meets the Primary Water Quality Criteria (PWQC) at all Monitoring Stations.
- Dissolved Oxygen (DO) level meets Primary Water Quality Criteria (PWQC) at the entire stretch.
- BOD level satisfies the Primary Water Quality Criteria (PWQC) at the entire stretch.
- Faecal Coliform (FC) count meets Primary Water Quality Criteria (PWQC) at 4 locations.
- Faecal Streptococci (FS) count meets Primary Water Quality Criteria (PWQC) at the entire stretch except at 3 locations (Shitalatala- Palta, Palta and Serampore).

This improvement of water quality in river Ganga has been made possible due to sustained and continuous efforts in Liquid Waste Management Programme in the State. However, Faecal Coliform (FC) count in the river Ganga is still a concern, State is trying to address the FC level in river Ganga by setting up of



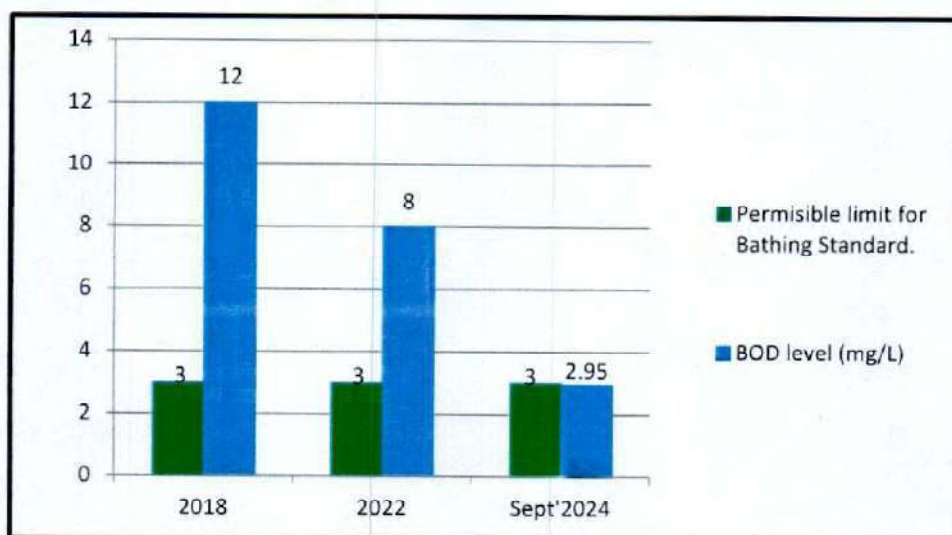
more STPs, FSTPs and adopting different alternatives technologies for treatment of drains, Nallahs and Khals discharging in the river Ganga.

2. **To finalize the list of Ganga Towns & their Sewage Generation based on 2024 population data, two (02) Committees have been constituted in the UD&MA Department and the Committees which will finalize the same shortly.**
3. The Water Quality Data for the month of December, 2024 as received from WBPCB shows remarkable improvement for river Ganga. It is now placed in the least priority category i.e. Category-V (The latest Water Quality Report in report submitted by WBPCB in Annexure – A).

River	2018		2022		Dec' 2024	
	Max. BOD (mg/L)	Priority	Max. BOD (mg/L)	Priority	Max. BOD (mg/L)	Priority
Ganga	12.0	III	8.0	IV	2.95	V

With sustained & continuous efforts in LWM & SWM in the Ganga Towns, water Quality of river Ganga has been improved from Priority III to Priority V.

The diagram showing the improvement of Water Quality with respect to BOD level over last Six (06) years.



Progress towards completion of Sewage Treatment Plants (STPs) over last Six (6) years.



4. The Department of UD & MA is closely monitoring the work of pollution abatement in the river Ganga with due care and concern. Review Meetings are being held by the highest authorities at every month to ensure timely completion of each project. Meetings were held under Chairmanship of Hon'ble Chief Secretary, Principal Secretary, Member Secretary WBPCB, and Program Director, WBSPMG on several occasions. (MoM of 8th State Ganga Committee meeting dated: 06.11.2024) (Annexure: G); (MoM of 18th River Rejuvenation Committee meeting dated: 29.11.2024) (Annexure: H).
5. One STP at Baranagar - Kamarhati has been made operational having 60 MLD capacity.
6. STP at Santragachi Jheel (1.5 MLD Capacity) is under construction with funding from the State head to prevent discharge of untreated Sewage into the lake under directives of Special Bench of HNGT, New Delhi under OA No: 06/2016/EZ. Treated Effluent of this STP will be discharged into the **Nazirganj Canal**, Howrah (CPCB identified Big Khal) which leads to the river Ganga.
7. Another STP at Khardah (8.15 MLD) is under construction stage funding under State head.
8. Over last six years, West Bengal has been successful in completing and commissioning **Twenty-Three (23) STPs** and thus increasing the treatment capacity by **406.24 MLD** and this has resulted in successful reduction of BOD in river Ganga.

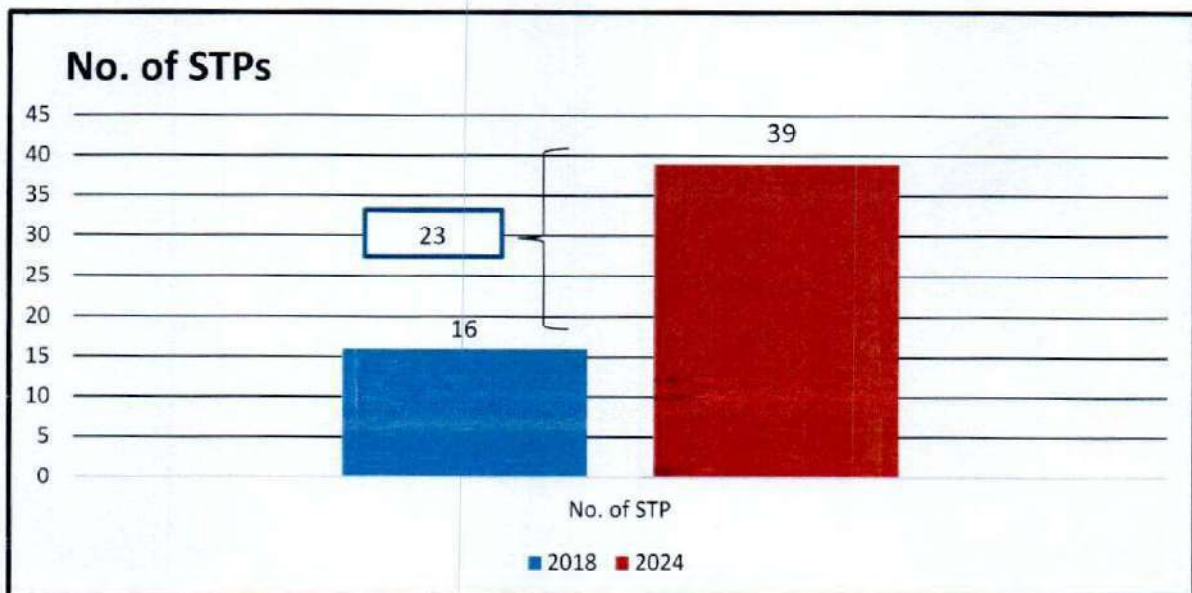
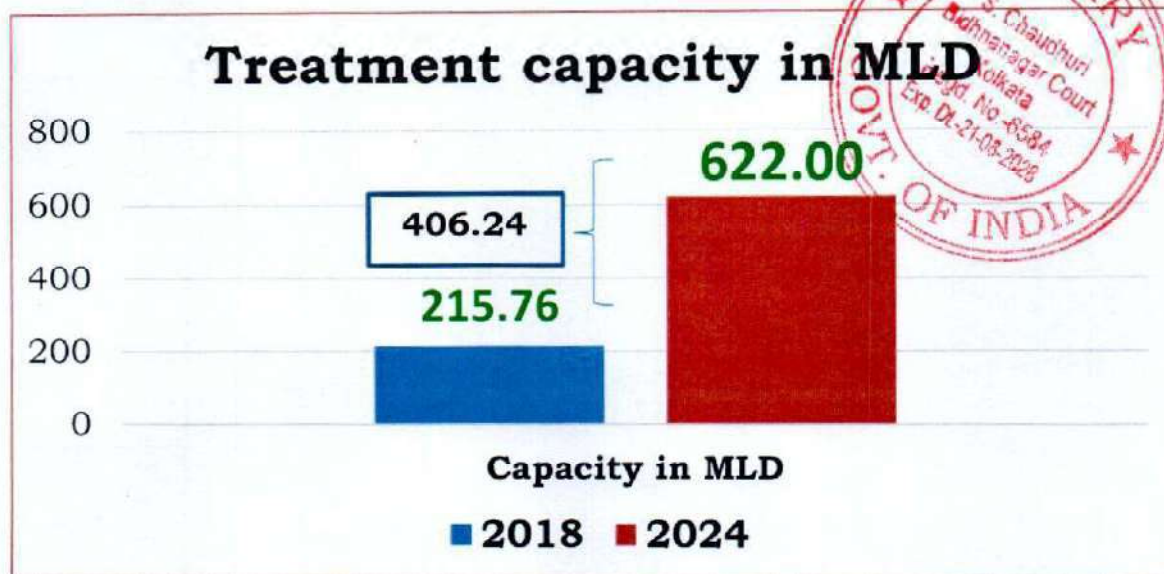


Diagram showing progress in completion of Sewage Treatment Plant as well as enhancement in the Sewage Treatment Capacity over last 6 years (2018 - 2024)

Incremental Progress over Last Quarter- 1 STP (Baranagar-Kamarhati)



***Incremental Progress over Last Quarter - 1 STP (Baranagar-Kamarhati 60 MLD)**

9. Projection for coming Two (2) years

Around 11 STPs with a total treatment capacity of 222.15 MLD is likely to be completed in next two years.

10. Status of Faecal Sludge & Septage Management

- ❖ For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform in River Ganga Department of UD&MA Faecal Sludge and Septage Management Policy has been framed and notified by the Department vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.
- ❖ West Bengal is already having two (02) Fully Operational Faecal Sludge Treatment Plants (FSTP) each having a capacity of 30 KLD at Promodnagar Cluster catering the Septage from the Ganga towns of North 24 Parganas district.
- ❖ FSTP in Bansberia (15 KLD) is under Tendering Stage.
- ❖ FSTP for Uttarpara-Kotrung has been sanction in 59th EC meeting of NMCG dated: 30.12.2024
- ❖ KMDA has submitted Detail Project Reports (DPR) on FSTP for, Ranaghat, Pujali and Burdwan Municipalities to NMCG which are under examination.
- ❖ Under Performance Based Incentive Grant (PBIG), Electric Crematoria at

Chakdah, Garulia and Santipur have been sanctioned and the same are under Tendering.

11. Sludge & Septage Management in Functional Sewage Treatment Plants (STP):

Presently, Septage and Sewage is being co-treated in operational STPs of Gayeshpur, Halisahar, Budge Budge, Nabadwip, Barrackpore, Chandannagar & Chinsurah, Naihati, Kalyani, Bhatpara and Panihati ULBs.

- Total Septage co-treated upto 31.12.2024 in the functional STPs by ULBs as below:

Sl. No	Name of ULB	Co-Treated Septage (KL)
1	Gayeshpur	88.00
2	Nabadwip	371.00
3	Halisahar	395.20
4	Budge Budge	610.80
5	Barrackpore	1531.20
6	Chandannagar & Chinsurah	3184.25
7	Naihati	1512.00
8	Kalyani	1548.00
9	Bhatpara	990.40
10	Panihati	403.50
	Total Capacity (KL)	10634.35

- Total Amount of Septage emptied up to Sep 2024 – 7911.65 KL
- Incremental Progress over last Report (July 2024 to September 2024) is 2722.70 KL.

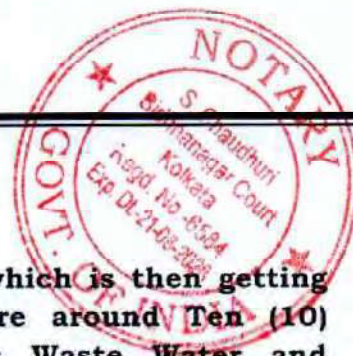
To enhance the co-treatment of Faecal Sludge and Septage, a mapping of all underutilized functional STPs nearby Municipalities with a reduces upto 12 KM has been finalized. This will help in reduction of Faecal Coliform level in river Ganga further.

12. End to End solution

Re-use of Treated Waste Water

Department of UD & MA, Govt. of West Bengal has framed a Policy on Re-use of Treated Waste Water in Urban Areas & has notified it on June 2020.

- ❖ Presently, state is utilizing Treated Waste Water in Pisciculture, Gardening Road Cleaning.
- ❖ **East Kolkata Wetlands (EKW) is internationally recognized natural**



STP treating 910 MLD Sewage of Kolkata which is then getting reused in Pisciculture. Presently there are around Ten (10) Fishery co-operatives here, utilizing this Waste Water and generating livelihood for local people.

- ❖ DVC has mapped proposed STPs at Asansol & Durgapur for re-use of Treated Waste Water in their Durgapur Steel Thermal Power Station (DSTPS)
- ❖ Treated water from STPs is used in Pisciculture, Horticulture, Road cleaning and remaining is discharged which is subsequently used for WTPs for potable water.
- ❖ ***State is considering to update its policy framed on 30.06.2020 in line with the National Framework on reuse of treated waste water (released by NMCG in November 2022). A committee has already constituted for this purpose.***

13. Mandatory Site Inspection Reports of the Engineers

The Department of UD & MA has issued an Order no 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021 wherein it has been instructed that all Executing Agencies must visit sites compulsorily fortnightly and to submit a Report on the progress of the work along with good quality photographs (The site inspection Report of KMDA for the month of September 2024 is annexed as B).

14. Construction & Demolition (C&D) waste facility:

KMC has already arranged for separate collection and transportation facilities of Construction & Demolition waste and all these materials are being processed at Patharghata C&D Plant, Patharghata, Action Area-III, Newtown, Kolkata-700135. The plant is fully operational and first of its kind in Eastern India.

15. Styrofoam Waste Processing Facility:

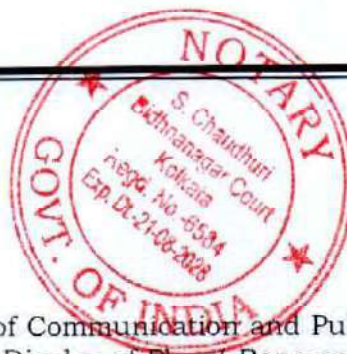
Tender for processing of **Styrofoam Waste processing facility** at Dhapa Site, KMC is under Process.

16. Flower Waste Processing Facility:

Tender for conversion of flower waste into Incense sticks is also under pipeline.

17. Plastic Waste Processing Facility:

KMC has already set up 2 Tons per Day (TPD) Plastic Waste Processing Plant at Dhapa Site. KMC has also issued Work Order for 100 TPD Material Recovery Facility (MRF) with minimum 2 TPD Board plus minimum 8 TPD Lumber for processing and treatment of plastic waste.



➤ **IEC Activities:**

As a part of consistent efforts of WBSPMG, various kinds of Communication and Public Outreach activities such as Swachhata hi Seva Campaign, Display of Flex / Banners on Ganga Pollution Abatement work has been taken place during Durga Puja, Kali Puja and Jagadhatri Puja, Ganga Utsav, All Women Ganga River Rafting Expedition. Mass Awareness Stalls have been also put up at Murshidabad District Book Fair. The above-mentioned program had been conducted by WBSPMG in association with the District Ganga Committees (DGCs) in the locality of Ganga adjacent Districts during the period of **Oct, 2024 to Dec, 2024.**

It is to be worth noted that our efforts for IEC activities have been duly appreciated by NMCG in their Social Media Platforms.

- Minutes of the Meeting of Nine (9) DGCs in West Bengal has been uploaded in the Ganga District Performance Monitoring System(GDPMS) portal as below: -

SI No	Month & Year	Number of meetings held
1	October, 2024	1 (Purba Bardhaman)
2	November, 2024	4 (Nadia, Malda, Hooghly, Purba Bardhaman)
3	December, 2024	5 (Malda, Purba Medinipur, South 24 Parganas, Purba Bardhaman, Purba Bardhaman).

➤ **PHOTO GALLERY:**

Communication and Public Outreach Activities from October, 2024 to December, 2024 undertaken by the DGCs under guidance of WBSPMG.



Swachhta Hi Seva Campaign, 2024

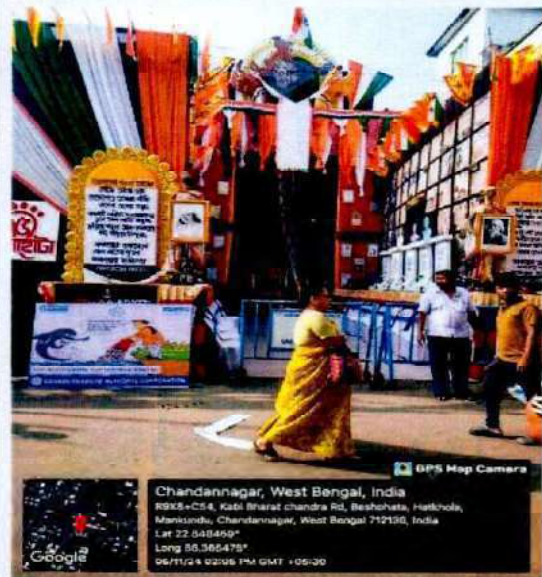
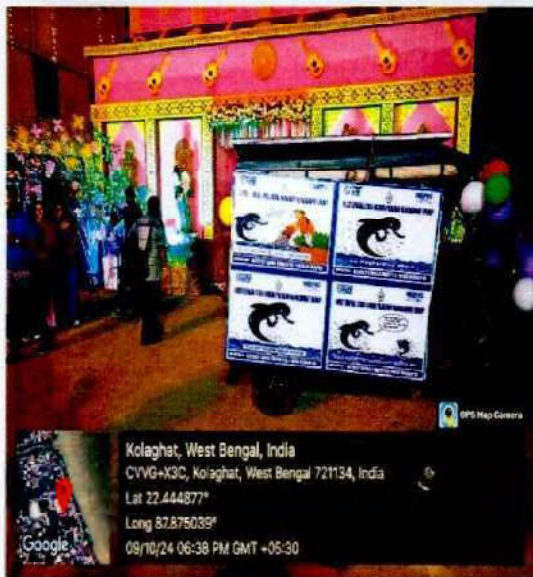
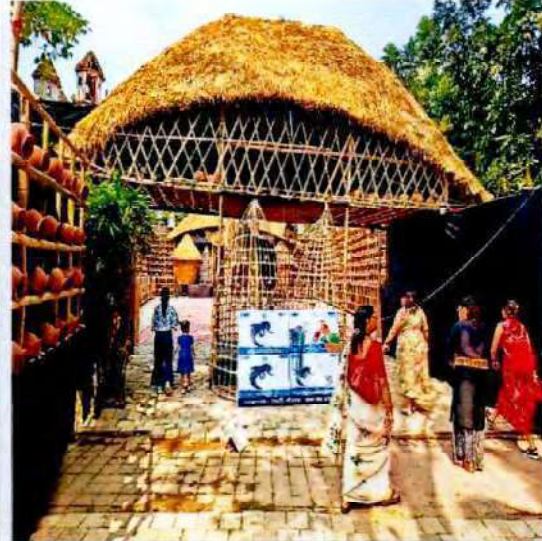
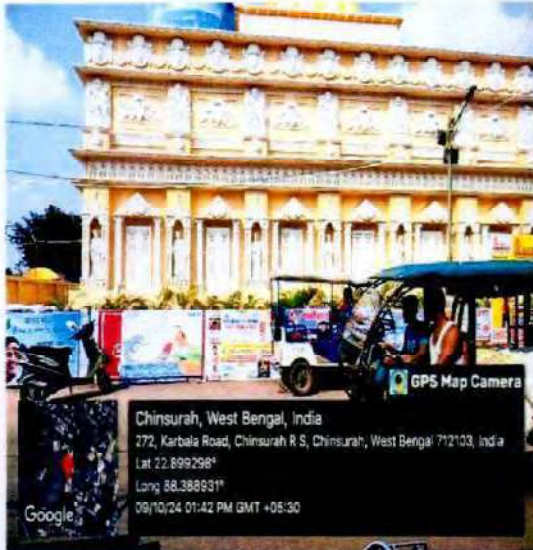


Namkhana, West Bengal, India
Q65M-WWG, Namkhana, West Bengal 743357, India
Lat 21.759906°
Long 88.23432°
02/10/24 09:50 AM GMT +05:30

Kanchrapara, West Bengal, India
WC83+RFV, Hazi Nagar, Halkaahar, Kanchrapara, West Bengal 743135, India
Lat 22.915922°
Long 88.403729°
02/10/24 01:51 PM GMT +05:30

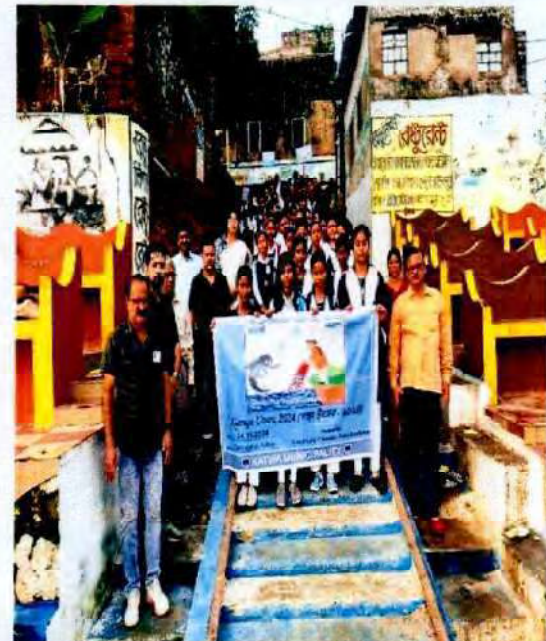


Display of Flex / Banners on Ganga Pollution Abatement work during Durga Puja, Kali Puja and Jagadhatri Puja-2024





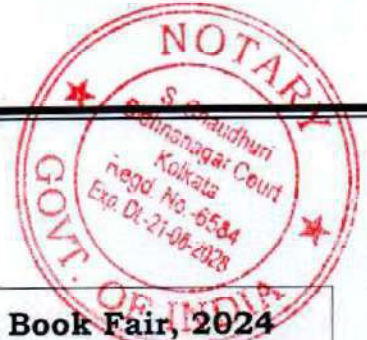
Ganga Utsav, 2024





All Women Ganga River Rafting Expedition, 2024



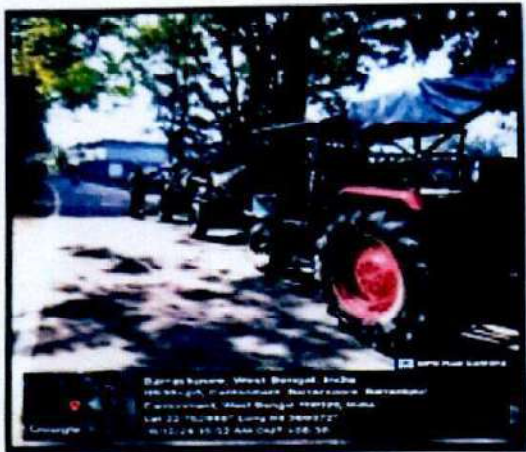


Mass Awareness Stall at Murshidabad District Book Fair, 2024





❖ Photographs showing Co Treatment of Sewage and Septage in the functional STPs



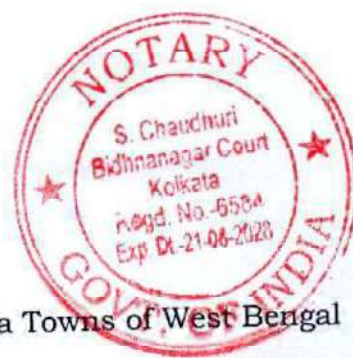
Photographs of Re-use of Treated Waste Water



REUSE OF TREATED WATER

West Bengal State NGRB Program Management Group

(Nandini Ghosh, IAS)
Senior Special Secretary
Department of UD&MA
&
Program Director, WBSPMG



Annexure I

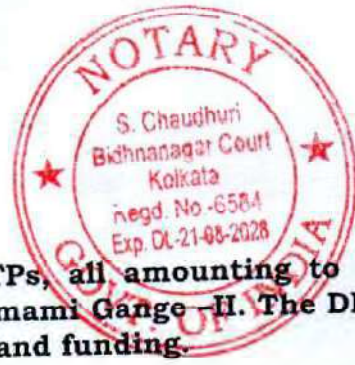
Overall status of Sewage Management in the Ganga Towns of West Bengal

I	Estimated Sewage Generation (Based on Estimated population in Urban areas as on 2022 taking 2011 census as base.)	1401 MLD (Kolkata- 356.1 MLD and 1044.9 MLD for DGCs)
II	Details of Sewage Treatment Plants	
	Existing number of operational STPs and treatment capacity	39 (622.00 MLD)
	Number of STPs under construction	11 (214.15 MLD)
	Number of STPs under renovation (It includes additional 13 MLD, by way of augmenting Garden Reach STP and Keorapukur STP;	13.00 MLD*
	Number of STPs under proposal/tendering stage. (It includes additional 9.14 MLD, by way to augmenting Katwa STP)	17 (400.74MLD) **
	Total treatment capacity	1249.89MLD
III	Gap in treatment capacity	151.11 MLD.
IV	Sewage treatment capacity in Private STP is approximately.	78 MLD

Note:

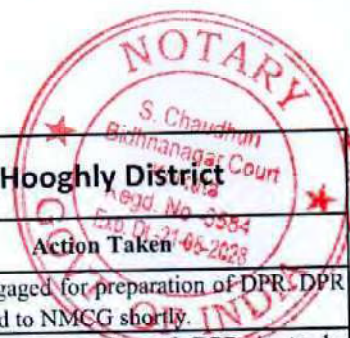
1. **Proposed STP on Kestopur canal with capacity 41 MLD is included under proposal stage. The canal is flowing partly through Bidhannagar Municipal area and also through North 24 Parganas and joins river Ganga through Chitpur lock gate.
 2. *Both Garden Reach and Keorapukur STPs are currently treating 102 MLD Waste Water as of now.
 3. 1.5 MLD STP at Santragachi and 8.15 MLD STP at Khardah are under construction stage under State head.
- **To address the Gap of 151.11 MLD, proposals for additional treatment capacity of approximately 550 MLD (based on estimated population in 2037) by setting up new STPs/FSTPs in existing Ganga Towns and by**

40199



capacity augmentation of already existing STPs, all amounting to Rs. 2,885 crore have been sent to NMCG under Namami Gange - II. The DPRs are being sent to NMCG in phases for approval and funding.

- ❖ *To finalize the list of Ganga Towns & their Sewage Generation based on 2024 population data, two Committees have been constituted in the UD&MA Department which will finalize the same shortly.*



Action taken against 24 nos CPCB identified drains in Hooghly District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R53	Rishra burning ghat	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
2	R54	Drain at Panchu dutta ghat	Hooghly	Consultant for preparation of DPR is to be engaged.
3	R23	Bagh Khal, Rishra	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
4	R24	Bally Khal, Bally	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
5	R25	Dewangazi Drain	Hooghly	Proposal for In-Situ treatment on this drain is sent to NMCG on 20.03.2024 for approval.
6	R15	Chandannagar Drain	Hooghly	Already tapped in Chandannagar STP
7	R51	Drain at Akhash Ganga	Hooghly	Preparation of DPR already proposed
8	R16	Gondal Para	Hooghly	Engagement of Consultant is under process.
9	R52	Telini para drain	Hooghly	Engagement of Consultant is under process.
10	R17	DVC Canal	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
11	R18	Champdany Ferry Ghat/Paolghat drain	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
12	R19	Baidyabati Drain	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
13	R20	Chatra Khal, Serampore	Hooghly	DPR submitted which is under observation of NMCG.
14	R21	Serampore/ Bhagirathi Drain	Hooghly	DO
15	R22	Hastings Ghat Drain, Rishra	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
16	R7	ITC Tribeni Drain, Hooghly	Hooghly	This drain carries discharge from ITC, Tribeni. *
17	RB	BTPS Out fall Drain -1, Hooghly	Hooghly	This drain carries discharge from BTPS, Tribeni. *
18	R9	Dhopa Ghat Drain, Hooghly	Hooghly	Engagement of Consultant is under process.
19	R10	Rosbara khal, Hooghly	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
20	R11	Chandni Ghat Drain, Chinsurah	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
21	R12	Imambara Khal	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
22	R13	Chinsurah -Majir Rasta Drain	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
23	R50	Drain at Tamil para ferry Ghat, Chinsurah	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
24	R14	Sarishapara	Hooghly	Engagement of Consultant for preparation of DPR is under process.

* These drains are flowing through the Gram Panchayet area, therefore, data may be taken from P&RD Department.

40201



Action taken against 22 nos CPCB identified drains in Howrah District

SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R28	Telkal Ghat drain, Howrah	Howrah	Engagement of consultant for preparation of DPR is under process.
2	R29	Ramkrishna Mullick Ghat, Howrah	Howrah	Engagement of consultant for preparation of DPR is under process.
3	R30	130- Foreshore Road Drain, Howrah	Howrah	Engagement of consultant for preparation of DPR is under process.
4	R31	101, Foreshore Road Drain, Howrah	Howrah	Engagement of consultant for preparation of DPR is under process.
5	R32	Shibpur Burning Ghat, Howrah - Shibpur	Howrah	Engagement of consultant for preparation of DPR is under process.
6	R26	Jagannath Drain	Howrah	To be Tapped under Howrah-Bally-Baranagar HAM
7	R33	Botanical Garden -I	Howrah	Engagement of consultant for preparation of DPR is under process.
8	R34	Botanical Garden -II	Howrah	Engagement of consultant for preparation of DPR is under process.
9	R35	Nazerganj Khal	Howrah	Tender (2nd Call) for preparation of DPR is under process.
10	R36	N.C.Pal Khal	Howrah	Tender (2nd Call) for preparation of DPR is under process.
11	R37	Saraswati Khal, Sankrail	Howrah	L1 bidder selected. LOI will be issued after getting AA&FS.
12	R38	Singhi More Khal	Howrah	Tender (2nd Call) for preparation of DPR has been floated.
13	R39	Sankrail, near Manikpur ferry ghat	Howrah	Do
14	R40	Drain @ Bazarpara, Garighat Sharenga Khal	Howrah	Do

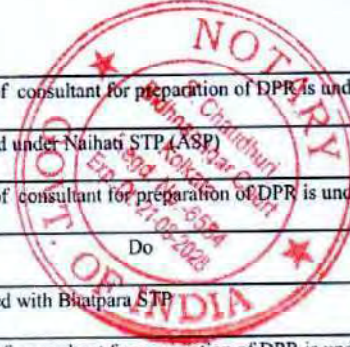
15	R45	Rangamati More	Howrah	Engagement of consultant for prepration of DPR is under process.
16	R46	Madai Hat	Howrah	Engagement of consultant for prepration of DPR is under process.
17	R47	Kumar Khali	Howrah	Engagement of consultant for prepration of DPR is under process.
18	R48	Garchumuk	Howrah	Engagement of consultant for prepration of DPR is under process.
19	R41	Chakmadhu, Nalpur near Bauria ferry ghat	Howrah	Consultant has been terminated due to poor performance. New tender is under process.
20	R42	Chakashi - Chengali	Howrah	DO
21	R43	Phuleswar drain @ Uluberia	Howrah	DO
22	R44	Kalinga Nagar drain	Howrah	DO





Action taken against 29 nos CPCB identified drains in North 24 Parganas District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L48	Dakshineswar ferry ghat	North 24 Parganas	To be Tapped under Howrah-Bally-Baranagar HAM
2	L30	Baranagar/Kuthighat Khal	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
3	L23	Gandhi ghat Drain @ South gate-1, Barrackpore	North 24 Parganas	Tapped under 6 MLD STP Barrackpore
4	L24	Talpukur	North 24 Parganas	Partially tapped under Bandipur STP
5	L25	Titagarh Drain @ Bishal axmi Ghat	North 24 Parganas	Partially tapped under Bandipur STP
6	L26	Khardha Khal, Khardha	North 24 Parganas	Consultant engaged for preparation of DPR.
7	L7	Halisahar Drain	North 24 Parganas	On-line treatment proposal sent to NMCG.
8	L45	New Bagher khal	North 24 Parganas	Tender (2nd call) for preparation of DPR is under process.
9	L46	Drain at Halisahar municipality	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
10	LB	Gariffa Drain (North)	North 24 Parganas	Partially tapped under Naihati STP (WSP)
11	L9	Gariffa Drain (South)/Ramaghat Drain- Open Pucca Drain	North 24 Parganas	Partially tapped under Naihati STP (WSP)
12	L47	Drain at Dadu Ram ghat, Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
13	L48	Drain at Ramghat Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
14	L18	Monirampore - Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
15	L19	Balughat, Manirampore, Pucca drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
16	L20	Barrackpore Drain (SP Bungalow)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
17	L21	Dhobi Ghat Drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
18	L22	Barrackpore (adjacent to Ramkrishna Mission)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
19	L27	Drain near PB Ghat @ Kamarhati	North 24 Parganas	Partially tapped under Panihati STP
20	L28	Kamarhati Drain @ Jute Mill, Kamarhati	North 24 Parganas	Partially tapped under 60 MLD Baranagar STP under HAM model

21	L29	Dakshineswar - Alambazar	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
22	L10	Thannar Khal, Naihati	North 24 Parganas	Partially tapped under Naihati STP (ASP)
23	L11	Bhatpara open pucca drain	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
24	L12	Bhatpara Drain	North 24 Parganas	Do
25	L13	Alliance Jute Mill Drain	North 24 Parganas	Already Tapped with Bhatpara STP
26	L14	Drain between Pratapnagar Rajbari. Jagatdal	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
27	L15	Authpur (Sastrinagar)	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
28	L16	Debitala pancha khal	North 24 Parganas	Partially tapped under Garulia STP (WSP)
29	L17	Iechapur KhaL	North 24 Parganas	2nd Order polluted drains of Iechpur Khal will be tapped to the on going 30 MLD STP at Babanpur under North Barrackpore HAM Project.



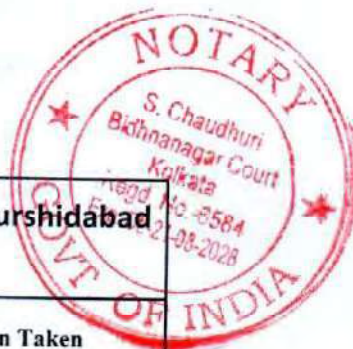


Action taken against 6 nos CPCB identified drains in South 24 Parganas District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L39	Munikali Khal (formerly Drain @ Akhra Food ghar)	South 24 Paragnas	Will be tapped to the Maheshtala 35 MLD STP HAM Project, Under construction
2	L40	Muni Khali Khal (Akhra ferry Ghat)	South 24 Paragnas	Will be tapped to the Maheshtala 35 MLD STP HAM Project, Under construction
3	L41	Budge Budge - Pujali	South 24 Paragnas	Since BOD level is low and there is tidal effect, a DPR on FSTP is prepared and submitted to NMCG which is under examination.
4	L42	Dakshin Raypur	South 24 Paragnas	*
5	L43	Saratala	South 24 Paragnas	
6	L44	Falta -111	South 24 Paragnas	
* These drains are flowing through the Gram Panchayet area, therefore, data may be taken from P&RD Department.				

40206



Action taken against 4 nos CPCB identified drains in Nadia District.				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R6	Ghoshpara drain, Nabadwip	Nadia	Tapped with Nabadwip STP
2	LS	Majher Char Khal, Kalyani	Nadia	DPR for new sewage network of added area of Kalyani Municipality, PH-I has been submitted for sanction under State head. DPR for sewage network of added area, PH-II is under process. Since Kalyani Municipality is the only ULB to pollute this khal, it is expected that the pollution level of this khal will be reduced to permissible level.
3	LS	Bagher Khal, (Fodder Khal)	Nadia	Proposed to be tapped with Kanchrapara STP
4	L4	Raninagar - Chakdah	Nadia	Already considered under the Chakdah I&D Project work



Action taken against 5 nos CPCB identified drains in Murshidabad District

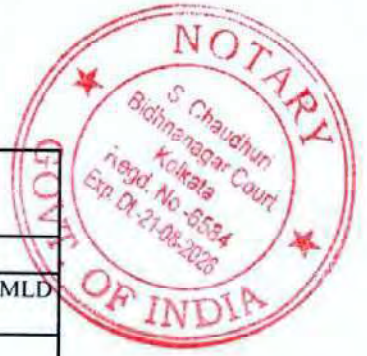
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dighi WBDCL water project	Murshidabad	*
3	R2	Azimganj	Murshidabad	Preparation of DPR is under process.
4	L2	Nashipur Ghosh Para.Ward No-14	Murshidabad	To be tapped under 5.0 MLD STP at Murshidabad.
5	L3	Rattala- Gorabazar Beherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP

* This drain is flowing through the Gram Panchayet area, therefore, data may be taken from P&RD Department.



Action taken against 3 nos CPCB identified drains in Purba Medinipur District.				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R55	Drain at Begunberia Harakhali	Purba Medinipur	Since BOD level is low and there is tidal effect, DPR on FSTP is under preparation .
2	R56	Green belt canal	Purba Medinipur	DO
3	R49	Jhikhurkhali drain	Purba Medinipur	DO

40209



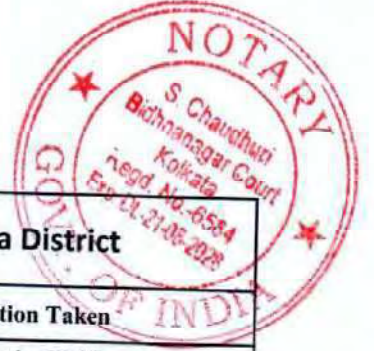
Action taken against 3 nos CPCB identified drains in Purba Bardhaman District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R3	Sakhai Para Ghat Drain, katwa	Purba Bardhaman	Will be tapped under 14 MLD Katwa STP
2	R4	Drain near Kasiganj, Katwa	Purba Bardhaman	Do
3	RS	Sukanta Palli High Drain, katwa	Purba Bardhaman	Do

40210

There is no CPCB identified drain so far in Malda District

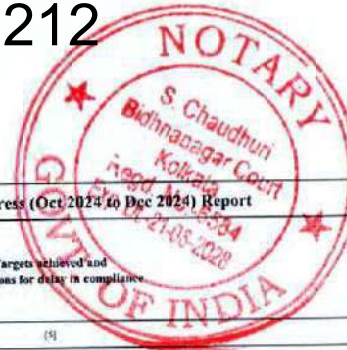


40211

**Action taken against 9 nos CPCB identified drains in Kolkata District**

SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L34	Tolly Nullah (Adi Ganga)	Kolkata	Under KMC
2	L35	Dhanketikhal Garden	Kolkata	Under KMC
3	L36	Kanchantala -I	Kolkata	Under KMC
4	L37	Kanchantala-II	Kolkata	Under KMC
5	L38	Kanchantal"- I"	Kolkata	Under KMC
6	L31	Cossipore Khal	Kolkata	Under KMC
7	L32	Chitpur Ghat khal	Kolkata	Under KMC
8	L33	Nimtala Burning Ghat	Kolkata	Under KMC
9	L49	Drain near Howrah bridge	Kolkata	Under KMC

40212



Annexure-III, Quarterly Progress (Oct 2024 to Dec 2024) Report

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1		Sewerage System & STP at Kalyani Municipal Town	2	Operation and Maintenance running.	Operational	NA
2		Sewerage System & STP at Gayeshpur Municipal Town	1	Operation and Maintenance running.	Operational	NA
3		Sewerage System & STP at Bhatpara Municipal Town	4	Operation and Maintenance running.	Operational	NA
4		Sewerage System and STP at Halisabar Municipality	1	Operation and Maintenance running.	Operational	NA
5		Sewerage System and STP at Dudge Budge Municipality	1	Operation and Maintenance running.	Operational	NA
6		Sewerage System and STP at Barrackpore Municipality	2	Operation and Maintenance running	Operational	NA
7		Pollution Abatement Work for River Ganga at Nabachrip under NGP Scheme	1	Operation and Maintenance running	Operational	NA
8		Pollution Abatement Works for River Ganga at Howrah under HAM	1	Partially Commissioned; Overall Progress - 95.07%	Partially Commissioned on 1st October 2024.	NA
9		Pollution Abatement Works for River Ganga at Bally under HAM	1	Partially Commissioned; Overall Progress - 97.54%	All the 3 STPs are functional. Presently the pending Associate Infrastructure works are going on towards completion.	NA
10		Pollution Abatement Work for River Ganga at Kamarhati & Baranagar under HAM	1	Partially Commissioned; Overall physical progress 96.10%		NA
11		Pollution Abatement works for River Ganga at Kanchrapara under DBOT	1	Operation and Maintenance running	Operational	NA
12		Pollution Abatement Work for River Ganga at Behanpara	1	As per proposed revised BOQ Physical Progress upto 31.12.2024 : 60.06%(Considering actual progress as received from E&M Sector) Construction of STP Physical progress- 66.10% Completed, (Overall) i) SBR Basin: Civil Work-97% Completed. ii) MPS Civil- 39% Completed iii) Centrifuge House- 50% Completed iv) Inlet Chamber- 93% Completed v) MCC Blower Room- 84% Completed. vi) Boundary Wall- Civil work- 120 m/240m Completed LS at Kapiler Math- Civil work Progress-43% LS near DM Bungalow: Civil work Progress-39% UGLS at Duttala: 90% civil work completed. M&D Structure: 48.28 % completed Network: Gravity Sewerage - 83.00% completed Rising main - 98.36% completed.		NA

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets	
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	
13	Kolkata Metropolitan Development Authority (KMUDA)	I & D network for existing drain filling in river Ganga including sewage treatment plant (STP) at Jangipur	2	<p>As per proposed revised BOQ Overall Physical Progress upto 31.12.2024 - 62.20% (Considering actual E&M Progress) For Jangipur & Raghunathganj (Raghunathganj): Construction of STP Physical progress- Civil Work 88.00% completed. i) SBR Basin: Civil Work-99% Completed. ii) Inlet Chamber: Civil Work-98.5% Completed. iii) MCC- Blower Room: Civil Work-93% Completed. iv) Centrifuge House of STP: Civil Work-98% Completed. v) Chlorination Building : Civil Work-98% Completed. vi) CCT room: Civil Work-98% Completed. vii) MPS- 1 no. Civil Work-72% viii) Boundary wall- 70% 1) LS at Global More: 58.00% completed. 2) UGLS at SHUaj Sangha: Drawing & Design is under progress. 3) UGLS at Halighats: Drawing & Design is under progress.</p> <p>Jangipur: Construction of STP Physical progress- Civil Work 90.00 % Completed. i) SBR Basin: SBR wall is under progress -Civil-99% Completed. ii) Inlet Chamber: Civil- 98% Completed. iii) MCC- Blower Room: Civil Work-97% Completed. iv) Centrifuge House of STP: Civil work-99% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98% Completed. vii) MPS- 1 no. 92% civil work Completed viii) Boundary Wall- Civil work-70% ix) LS at Durning Ghat: 92% Completed.</p> <p>I&D Structure (Raghunathganj & Jangipur): 30.00% completed Network (Raghunathganj) and Jangipur): Gravity -2850 m completed Rising Main- 1860m Completed</p>	<p>Not achieved</p> <p>ForT applied till March 2025 which is under examination of NMCG</p>	NA	
14							
15			Pollution Abatement Works for river Ganga at Hooghly Chinsurah	1	<p>Partially Commissioned Progress as on 31.12.2024 Overall progress - 88.70% (Including E&M). 1) STP 98% completed 2) Admin building -100% 3) Gravity Network : 67% completed & Rising main 78% completed. 4) LS 1 (Renovation): 77% 5) LS 2(Renovation): 77% 6) LS3 progress- 72% 7) MPS progress- 99%</p>	<p>Not achieved</p> <p>EoT applied till April 2025 which is under examination of NMCG</p>	NA
16			Pollution Abatement Works for river Ganga at Maheshala Municipality	1	<p>Overall physical progress:- 89.52% upto 31-12-24 1. STP physical progress (Overall) - 98.23% completed. 2. Office Building & Staff Quarter -86.05% completed 3. 92.96% of Supply of Electromechanical Items. 4. MPS progress- 76.32% SBR Basin-Platform & wall 100% completed. Hygro testing of Basin 1 & 2 Completed. CCT:- 1st floor slab casting completed. Brick work & plastering completed. SHU:- 2nd floor slab casting 100% completed. Brick work Work in progress. PTU:- Grit Chamber side wall completed. Admin Building & Staff Quarter:-Electrification, Painting, Window Fixing, Flooring WIP. Network: Gravity- 44.59%; Rising Main: 74.93% completed LS 2- 93.04% completed. LS-2A-75.60% completed. LS-3-75.61% completed .</p>	<p>Not achieved</p> <p>EoT applied till May 2025 which is under examination of NMCG</p>	NA
17		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network. Operation and Maintenance at Dakshayani and Bhadreswar under Hooghly District in West Bengal.	2	<p>Operation and Maintenance running</p>	<p>Operational</p>		



Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of target
(1)	(2)	(3)	(4)	(5)	(6)	(7)
18		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Chandannagar and Bamberia under Hooghly District in West Bengal.	3	Operation and Maintenance running.	Operational	
19		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Serampore and Champdani under Hooghly District in West Bengal.	2	There is a scarcity of appropriate land for setting up a STP for the champdani Town. The feasibility study for setting up a FSTP for the town will be explored. Revised DPR after complying observations of NMCG will be submitted soon.	NA	
20		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Uttarpara - Kotonag and Konnagar under Hooghly District in West Bengal.	1	Operation and Maintenance running.	Operational	NA
21		Rejuvenation of existing STPs alongwith Lifting Station and pumping station including network at Garulia (1 no STP), Nalhati (2 nos. STP), Purihati (1 no STP), Khardah (1 no STP) and Titagarh (2 nos. STP)	7	Operation and Maintenance running.	Operational	NA
22		Sewerage System and STPs at North Barrackpore	2	1) 30 MLD STP at Babanpur - Overall progress - 51.02% SBR Basin:- Piling of SBR Basins 100% Completed and work upto raft including PCC 100% completed. Raft R.C.C at base level 100% completed. 1st Lift wall at SBR 100% completed. 2nd Lift of Wall at SBR 100% completed. 3RD Lift of Wall 100% Completed. Final Lift of Wall 95% completed. Therefore, overall completion of SBR Basins is 14.96%. PU Unit:- Piling of PU Unit 100% Completed. Scour chamber, Pile cap and beam casting is in progress. Work upto plinth 100 % completed, PCC & RCC footing 100% completed., Inlet chamber slab with column & wall 100%, Grit chamber slab with column 100%. Pershell Flame slab with column: 75% . Misc. Works: 50% Overall completion of PU is 1.02%. SHU:- Piling of SHU 100% Completed. Work upto plinth 100.00% completed. R.C.C upto (G STILT+1) slab 80%, Overall Completion of SHU is 0.27%. ADMIN BUILDING:- Piling of ADB 100% completed. Work upto plinth 100% completed. Overall completion of ADB is 2.35% . HT Substation:- Piling of HT Substation 100% completed. Work upto plinth 100% completed. PCC & RCC footing 100% completed. RCC upto plinth 100% completed. Roof Slab 100.00% Complete. Overall Completion Of HT Substation is 1.53%. CCT:- Piling of CCT 100% completed. Raw Sewage Sump and Pump House : Approval is in progress 50% of the compound wall completed including Brickwork and another 40 % of sub structure is also completed. Therefore, Overall progress of Boundary Wall is 0.50% Boundary Wall: 2) 12 MLD STP could not be started for NOC of Land from Cantonment Board.	For 30 MLD STP-Oct 2025 (Including Trial Run)	NA
23		Pollution abatement works for River Ganga at Karwa (Including augmentation of existing STP), Murshidabad & Santipur	2	Karwa and Murshidabad STPs are under tendering stage. Based on the observation of NMCG, revised DPR on the alternative land is under process at Santipur	NA	NA
24		Sewerage System and STP at Chakdohi	1	Physical Progress upto 31.12.2024 - 42.35% Construction of STP Physical progress- 55% Completed.	Dec-25	NA
25		STP at Krishnanagar	1	Under Tendering Stage	NA	NA
26		STPs at Uluheria, Jaganj- Azimganj, Diamond Harbour, Kestopur	4	3 STPs are in proposal Stage. (Subject to availability of land), DPR for kestopur STP is under examination of NMCG.	NA	NA
27		STP at Khardah (under state fund) 8.15 MLD	1	Work just Started	Dec, 2026	



Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
28		STP at Santagachi (under state fund) 1.5 MLD	1	Physical progress: 10% of civil work has been completed.	12.08.2025	
29	Kolkata Municipal Corporation (KMC)	Near WBSETCL, Joka - 45 MLD	1	Overall Physical progress- 68.6%	June, 2025	<p>The sewage network at the 03 nos. STPs under KEIP is being developed under respective works. Trunk sewers are being laid. S&D network to be completed by 2025. Approximately Rs. 1700cr. For S&D works. Out of this, about 1300 cr. linked for development of the trunk S&D system within the catchment areas of the 3 STPs and remaining indirectly linked for the abatement of pollution to the River Ganga in other areas. Out of 1300 cr. about 1231cr. has been disbursed.</p> <p>Time line for balance work not within the present scope (including uncovered areas) to be finalized based on the time frame of implementation of future loan or from own resources of KMC. (ward 127, 142, part of 125,126,143 & 144) [Laying of trunk S&D lines including construction of pumping stations in ward 127, 142, part of 125,126,143 & 144 are considered in new project under KURIP which will be funded by ADB. Considering the contribution of the aforesaid areas and areas under KEIP, STPs are being constructed under ongoing KEIP. Preparation of the DPRs & bid documents are in progress for the same. Time frame for implementation of the said works can be finalized after signing of the loan with ADB. However, the said loan is expected to be signed with ADB by 2024.]</p>
30		Bank Plot, M.G Road - 40 MLD	1	Overall Physical progress- 76.5 %	June, 2025	
31		Rajpur-Sonarpur, Rania - 23 MLD	1	Overall Physical progress- 98.8%	March, 2025	
32		Bansdroni STP	1			
33		STP Near Golf Garden, Sukhapukur	1	Tendering process has already been completed. The justification for the L-1 Bid Price (High 26.24%) is to be approved by the Executive Committee, NMCG in its forthcoming Meeting. Thereafter LoA will be issued to the L-1 Bidder (M/s EMS Limited (India) – M/s Neercare India Private Limited (India)[JV]).	30 Months from the date of issuance of Work Order	
34	Bajji Road STP near Sahid Khudiram Metro	1				
35		STPs at Garden Reach	1	Existing STP is operational. Overall Progress of New STP is 12.1693%	October, 2026 (including trial run)	NA

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Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the reasons for delay in compliance proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
36		STPs at Keorapukur	1	Under Tendering Stage	12 months + 15years (From the date of issuance of work order).	NA
37		Badartala STP	1	Surinam Ghat STP has been replaced by Badartala STP; Under Proposal Stage.	NA	NA
38		STP Near BhangaKhal, Gardenreach area (22.54118, 88.25155)	1	Sent to 15th Finance Commission, Tripartite MOU already signed. Formal Approval of authority has been obtained for tendering. Under process of tendering.	52 months from the date of issuance of work order.	NA
39		New Keorapukur STP	1	Sent to 15th Finance Commission, Tripartite MOU already signed.	NA	NA
40		Strand Road STP	1	Sent to 15th Finance Commission, Tripartite MOU already signed. The land area is under KOPT. The requisition for land allotment for STP has been send to KOPT(Kolkata Port Trust). Land allotment is pending.	NA	NA
41	PHED	STPs at Diamond Harbour, Borhampore, Kairwa, Murshidabad (augmentation & Renovation proposed) and Nabadwip	5	Operational. Constructed in GAP-I. Augmentation of Murshidabad STP is under tendering stage.	Operational	NA
42	MED	Jhagunj Azimganj Tankia Oxidation Pond	2	Operational	Operational	NA



Interception & Diversion status of 56 Drains falling in River Ganga

Sl.No	Sl. No. of CPCB List	Code	Name of drain	Coordinates / Latitude & Longitude	City/Town of Confluence point	Proposed Methodology	Any STP operational/planned in the catchment area on likely diversion/interception of the drain to STP	STP Capacity in Tender (MLD)	Likely date of completion
(A) Drains can be connected to the STP									
1	1	L1	Jangipur Drain	24.465659 88.068739	Jangipur	In situ treatment	To be tapped with 8.0 MLD Jangipur STP under Berhampore-Jangipur STP project.	8.0 MLD	Work under process. Will be tapped within December, 2024.
2	3	L7	Halisahar Drain	22.928131 88.410995	Halisahar	Lock gate and drop shutter	Tapped with Halisahar STP (16.00 MLD capacity)	16.0 MLD	Tapped
3	4	L9	Garifa Drain-South / Ramaghat Open pucca drain	22.908527 88.405872	Garifa	Lock gate and drop shutter	Tapped with STP 1 (6.50 MLD capacity WSP) at Naihati	18.0 MLD	Tapped
4	5	L8	Garifa Drain-North	22.910819 88.404743	Garifa	Lock gate and drop shutter	Tapped with Naihati (6.50 MLD capacity WSP)		
5	6	L10	Thanar Khal	22.533490 88.242890	Naihati	Lock gate and drop shutter	Tapped with Naihati STP (11.56 MLD capacity ASP)		
6	8	R12	Imambara Khal	22.907930 88.400712	Hooghly	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender. Taken up by Hooghly -Chinsurah STP project	26.5 MLD	Work under process. Will be tapped within December, 2024.
7	11	R13	Chinsurah-Majir Rasta Drain	22.523180 88.233140	Hooghly	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender. Taken up by Hooghly -Chinsurah STP project		
8	12	R11	Chandni Ghat Drain	22.912617 88.398112	Chinsurah	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender. Taken up by Hooghly -Chinsurah STP project		
9	17	L16	Debitala Fancha Khal	22.815483 88.360441	Garulia	Lock gate and drop shutter	Tapped with Garulia STP(4.10 MLD capacity)	4.1 MLD	Tapped
10	19	R21	Serampore / Bhagirathi Drain	22.446260 88.213700	Serampore	Lock gate and drop shutter	To be connected with Serampore	115 MLD	DPR is being prepared. New SBR based STP will be constructed with enhance capacity
11	20	R20	Chatra Khal	22.455100 88.204930	Serampore	Lock gate and drop shutter	To be connected with Serampore		
12	21	L20	Barrackpore Khal (S. P. Banglow)	22.550211 88.325062	North Barrackpore	Lock gate and drop shutter	To be connected with North Barrackpore STP (8 MLD capacity) under tendering stage	8.0 MLD	To be connected within April 2025 with North Barrackpore STP (8 MLD capacity)
13	22	L23	Gandhi Ghat Drain	22.750641 88.364329	Barrackpore	Lock gate and drop shutter	Tapped with Barrackpore STP (8.00 MLD capacity) which is already tapped	6.0 MLD	Tapped
14	23	L21	Dhobi Ghat Drain	22.793359 88.353420	North Barrackpore	Lock gate and drop shutter	To be connected with North Barrackpore STP (8 MLD capacity) under tendering stage	8.0 MLD	To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which is under
15	24	L25	Titagarh Drain (Bishalaxmi Ghat)	22.733628 88.363502	Titagarh	Lock gate and drop shutter	Tapped with Titagarh STP (4.50 MLD capacity)	4.5 MLD	Tapped
16	25	R22	Haating Ghat Drain	22.434500 88.213360	Rishra	Lock gate and drop shutter	DPR is under process for interception of the Drain in a newly proposed STP		DPR is under process for interception of the Drain in a newly proposed STP
17	30	R25	Dewangazi Ghat Drain	22.642772 88.352557	Bally	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Kona STP	40.0 MLD	To be connected with Kona STP (62.00 MLD) at Bally.
18	32	R26	Jagatnath Ghat Drain-1	22.619764 88.361093	Belur	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Kona STP		
19	33	L28	Kamarhati Drain @ Jute Mill	22.675388 88.365275	Baranagar	Lock gate and drop shutter	Partially tapped under Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which have been executed by Ganga STP Project Pvt. Ltd. under HAM	60.0 MLD	Partially tapped under Kamarhati-Baranagar STP (60.00 MLD) at Baranagar with in December, 2024.
20	34	L27	Kamarhati Drain @ PB Ghat	22.684364 88.365903	Panihati	Lock gate and drop shutter	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	12.0 MLD	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.



Interception & Diversion status of 56 Drains falling in River Ganga

Sl.No	Sl. No. of CPCB List	Code	Name of drain	Coordinates / Latitude & Longitude	City/Town of Confluence point	Proposed Methodology	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender (MLD)	Likely date of completion
21	35	L30	Kuthighat Drain/ Baranagar Khal	22.636390 88.362651	Baranagar	Lock gate and drop shutter	This drain cannot be connected with the 60.00 MLD Baranagar - Kamarhati STP. Alternative methodology will be adopted for treatment.	60.0 MLD	
22	36	L32	Chitpur Ghat Khal/ Circular Canal	22.606978 88.369915	Chitpur	Lock gate and drop shutter	KMC		KMC
23	37	L31	Cossipore / Kashipur drain	22.618925 88.368367	Cossipore	Lock gate and drop shutter	KMC	KMC	KMC, Commissioner KMC has requested MS, WBPCB to exclude this drain as this drain does not discharge in Ganga, vide Memo No-CON/COM/162, Date-31/12/20
24	40	R28	Telkal Ghat Drain	22.576444 88.340083	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at	KMDA	KMDA
25	41	R29	Ramkrishna Ghat Drain	22.573083 88.336972	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	KMDA	KMDA
26	42	R31	101, Foreshore Road Drain	22.562300 88.327050	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	KMDA	
27	44	L34	Tolly Nala	22.550211 88.325062	Kalighat	Lock gate and drop shutter	KMC	KMC	KMC
28	45	L33	Nimtala Burning Ghat Drain	22.564738 88.242108	Kalighat	Lock gate and drop shutter	KMC	KMC	KMC
29	46	L35	Dhankheti/ PB Ghat Khal	22.548084 88.289334	Khidderpore	Lock gate and drop shutter	KMC	KMC	KMC
30	47	R32	Shibpur Burning ghat Drain	22.583304 88.348067	Shibpur-Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	65.0 MLD	Considered in Arupara STP (65.00 MLD) at Howrah.
31	48	LS	Bagher Khal	22.955611 88.423912	Kanchrapara	Lock gate and drop shutter	Connected to Kanchrapara STP (18.00 MLD capacity)	18.0 MLD	Tapped.
32	49	R30	130 Foreshore Road Drain	22.341590 88.200660	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	65.0 MLD	
33	55	L13	Alliance Mill Drain	22.857849 88.376030	Jagatdal	Lock gate and drop shutter	Already tapped with the Bhatpara STP through the ongoing Bhatpara Project	31.0 MLD	Tapped
34	56	R10	Rosbara Khal	22.918529 88.395952	Bandel	Lock gate and drop shutter	Considered in Hooghly -Chinsurah STP project.	26.5 MLD	Considered to be connected Hooghly - Chinsurah STP project within December, 2024
35	50	L40	Old Muni Khali Khal	22.525670 88.245923	Mahestala	Lock gate and drop shutter	Considered in Maheshtala I&D network project	35.00 MLD	To be connected with in March, 2025.



Agency wise Drain status

Sl. No.	Entrusted Agency	No. of Drain Tapped	Name of Drain Tapped
1	M/s. Calcutta Enterprise	1	(1) Jangipur Drain
2	M/s. SIL JBPL (JV)	1	(1) Hallsahar Drain
3	M/s. Navita Nirman Pvt. Ltd.	6	(1) Garifa Drain-South / Ramaghat Open pucca drain (2) Garifa Drain-North (3) Thana Khal (4) Debitala Pancha Khal (5) Titagarh Drain (Bishalakshmi Ghat) (6) P. B. Ghat Drain, Kamarhati
4	M/s. Larsen & Toubro	2	(1) Gandhi Ghat Drain (2) Alliance Mill Drain
5	M/s. Jeen Mata Promoters (OPC) Pvt. Ltd.	1	(1) Hasting Ghat Drain
6	M/s. Ganga STP project Pvt. Ltd.	9	(2) Jagatnath Ghat Drain-1 (3) Kamarhati Drain @ Jute Mill (4) Kuthighat Drain/ Baranagar Khal (5) Telkal Ghat Drain (6) Ramkrishna Ghat Drain (7) 101, Foreshore Road Drain (8) Shibpur Burning ghat Drain (9) 130 Foreshore Road Drain
7	M/s. Ozone Reaserch Applications India Pvt. Ltd.	1	(1) Bagher Khal
	Total No. of Drain	21	
	Under KMC	5	(1) Chitpur Ghat Khal/ Circular Canal (2) Cossipore / Kashipur drain (3) Tolly Nala (4) Nimtala Burning Ghat Drain (5) Dhankheti/ PB Ghat Khal
	Entrusted Agency not selected	9	(1) Imambara Khal - Hooghly Chinsurah Tender (2) Chinsurah-Majir Rasta Drain - Hooghly Chinsurah Tender (3) Chandni Ghat Drain - Hooghly Chinsurah Tender (4) Serampore / Bhagirathi Drain - Sreerampore Tender (5) Chatra Khal - Sreerampore Tender (6) Barrackpore Khal (S. P. Banglow) - North Barrackpore DPR (7) Dhobi Ghat Drain - North Barrackpore Drain (8) Rosbara Khal - Hooghly Chinsurah Tender (9) Old Muni Khali Khal - Mahestala Tender
	Total No. of Drain can be connected	35	

WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.45	7.7	2.35	220000	140000	170
	Mahananda	Ranaghat(Downstream)	7.24	4.7	11	1100000	500000	7900
II	Vidyadhari	Haraa bridge (upstream)	7.43	1	6.25	58000	26000	2200
	Vidyadhari	Malancha (downstream)	7.24	1.1	7.75	17000	11000	700
II	Churni	Downstream of Ranaghat town	7.41	5.8	2.7	33000	11000	790
	Churni	Majhdia	7.45	5.6	3.3	13000	3500	700
III	Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
IV	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.47	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	2400	790	94
	Ganga	Baharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Baharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230
	Ganga	Nabadip	7.1	8.3	2.35	2400	790	110
	Ganga	Nabadip	7.29	8.5	1.95	3500	1300	170
	Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Ganga	Tribeni	7.11	8.4	2.5	2200	790	130
	Ganga	Palta Shitalatala	6.88	7.3	2.6	11000	3500	310
	Ganga	Palta Shitalatala	7.69	8.3	2.6	12000	3500	430
	Ganga	Palta,	6.82	6.9	2.85	9400	2400	330
	Ganga	Palta	7.81	8.5	2.7	11000	2800	460
	Ganga	Serampore	6.93	7.1	2.7	31000	7900	700
	Ganga	Serampore	7.91	8	2.75	23000	9400	790
	Ganga	Dakshmineswar	7.45	7.04	2.09	63000	21000	1700
	Ganga	Dakshmineswar	7.58	8.3	2.55	17000	11000	790
	Ganga	Garden reach	7.36	5.75	2.18	79000	26000	2200
	Ganga	Garden reach	7.43	7.3	2.7	34000	17000	1300
	Ganga	Howrah-shivpur	7.28	5.85	2.58	33000	17000	1400
	Ganga	Howrah-shivpur	7.3	7.2	2.95	22000	13000	1100
	Ganga	Uluberia,	7.15	7.34	2.49	27000	9400	630
	Ganga	Uluberia,	7.81	7.45	2.75	13000	7800	460
Ganga	Durgachak near Pathikhali,	7.87	6.6	1.1	17000	11000	330	
Ganga	Durgachak near Pathikhali,	7.94	7	1.55	22000	11000	460	
Ganga	Diamond harbour,	7.22	7.54	2.09	7900	1300	490	
Ganga	Diamond harbour,	7.68	7.8	1.85	2700	1100	330	

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**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December, 2024**



Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MPN /100ml)	Fecal Colifor m(MPN /100ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSI	Downstream at Midnapore	7.69	8.2	1.6	7000	4600	68
IV	JALANGLI	Downstream of Krishna nagar	7.02	8.1	2.6	13000	3500	330
V	Damodar	Dishergarh	7.46	8	2.4	3300	1700	17
	Damodar	IISCO near Dhenna Village,	7.25	8.1	2.4	3400	2200	14
	Damodar	Narainpur	7.92	8	2.3	2200	1700	17
	Damodar	Near Mujher Mana Village	7.4	7.9	2.75	2600	2100	22
	Damodar	Andal D/s	7.33	8.1	2.25	4900	2500	21
	Damodar	Andal U/s	7.44	8	2.4	7000	2600	17
	Damodar	Asansol U/s	7.36	8.2	2.05	4600	2600	13
	Damodar	Durgapur U/s	7.36	8.3	2.3	2300	1100	17
	Damodar	Raniganj D/s	7.27	8.2	2.45	3300	1700	20
	Damodar	Water intake point for Burdwan Town	7.86	8.3	2.25	3100	2200	13
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	6.8	3.5	7900	3300	22
	Dwarka,	Downstream of Tarapith Satighat	6.86	6.2	3.65	9400	3800	26
V	Barakar	Asansol	7.68	8	2.5	3100	2400	26
V	Rupnarayan	Geonkhali	7.78	7.1	1.45	11000	4900	260
	Rupnarayan	Kolaghat (Down Stream)	8.36	6.2	1.25	7900	4900	230
V	Dwarakeshwar	Bankura town	7.88	8.2	2.4	4000	2400	26
V	Teesta	At Jalpesh	6.85	7.5	2	9000	3000	70
	Teesta	At Sevoke	7.9	8.2	1.2	14000	2600	70

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform(MPN/10 0ml)	Fecal Colifor m(MPN /100 ml)	Fecal steptoc occi (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	,500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

40222

Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal upto December,2024

SI No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	61	20	4	15	9	15	5	43	61	March '25
2	Bankura	Bishnupur	19	67,783	26	8	11	4	15	5	2	19	26	March '25
3	Bankura	Sonamukhi	15	34,228	13	15	0	6	9	5	3	5	13	March '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	700	62	44	23	83	210	140	350	700	March '25
5	Purba Burdwan	Barddhaman	35	3,14,638	168	35	0	23	12	72.1	75.5	20.4	168	January '25
6	Purba Burdwan	Dainhat	14	24,397	10.55	14	0	13	1	6.17	4.18	0.2	10.55	January '25
7	Paschim Burdwan	Durgapur MC	43	5,66,517	304	43	0	20	23	127	85	92	304	March '25
8	Purba Burdwan	Gushkara	16	35,374	12	16	0	12	4	4	3	5	12	November '24
9	Purba Burdwan	Kalna	18	56,722	23	18	0	18	0	10.47	9.28	3.25	23	July '25
10	Purba Burdwan	Katwa	20	81,615	47.09	20	0	16	4	20	11	16.09	47.09	November '24
11	Purba Burdwan	Memari	16	41,455	16	16	0	11	5	8	3	5	16	November '24
12	Birbhum	Bolpur	22	80,210	54.98	22	0	8	14	20.4	13.6	20.98	54.98	March '25
13	Birbhum	Dubrajpur	16	38,041	15.54	16	0	16	0	9	5.54	1	15.54	March '25
14	Birbhum	Nalhati	16	41,244	15	14	2	14	2	6	3	6	15	March '25
15	Birbhum	Rampurhat	18	57,833	28	18	0	12	6	11	4	13	28	December '24
16	Birbhum	Sainthia	16	44608	19	16	0	0	16	6.3	4.91	7.79	19	February '25
17	Birbhum	Suri	21	90,314	37	21	0	0	21	9	5	23	37	December '24
18	Cooch Behar	Cooch Behar	20	77935	28	20	0	2	18	5	2	21	28	March '25
19	Cooch Behar	Dinhata	16	36,124	15.52	16	0	16	0	9.31	5.21	1	15.52	December '24
20	Cooch Behar	Haldibari	11	14,404	5.2	11	0	11	0	3	1.8	0.4	5.2	December '24
21	Cooch Behar	Mathabhanga	12	23,895	14.27	8	4	8	4	6.92	5.21	2.14	14.27	January '25
22	Cooch Behar	Mekhliganj	9	9,123	4.7	9	0	9	0	1.5	1	2.2	4.7	January '25
23	Cooch Behar	Tufanganj	12	20,998	8	12	0	12	0	5	2	1	8	January '25
24	Dakshin Dinajpur	Bilurghat	25	1,51,299	75	25	0	25	0	38	23	14	75	January '25
25	Dakshin Dinajpur	Buniadpur	14	30183	12	14	0	10	4	6	3	3	12	January '25
26	Dakshin Dinajpur	Gangarampore	18	56,217	28	13	5	13	5	10	3	15	28	January '25
27	Darjeeling	Darjeeling	32	1,20,414	35	32	0	32	0	26	6	3	35	January '25
28	Kalimpong	Kalimpong	23	49,403	19	16	7	10	4	9	3	7	19	March '25
29	Darjeeling	Kurseong	20	42,346	11	20	0	10	10	4	2	5	11	January '25
30	Darjeeling	Mirik	9	11,513	4.2	6	3	6	3	1.8	1.5	0.9	4.2	January '25
31	Darjeeling	Siliguri MC	47	5,13,264	358	47	0	35	12	171	81	106	358	February '25

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Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
32	Howrah	Uluberia	32	2,32,290	120	32	0	25	7	31.52	13.48	75	120	February '25
33	Hooghly	Arambagh	19	66,175	28.76	19	0	14	5	14.84	12.73	11.19	28.76	December '24
34	Hooghly	Baidyabati	23	1,21,110	50	23	0	23	0	32	12	6	50	December '24
35	Hooghly	Bansberia	22	1,03,920	40	20	2	16	6	12.64	5.76	21.6	40	February '25
36	Hooghly	Bhadreswar	22	1,01,477	32	22	0	22	0	20	12	0	32	Achieved
37	Hooghly	Champdany	22	1,11,251	19	20	2	16	6	6	3	10	19	December '24
38	Hooghly	Chandannagore MC	33	1,66,867	71.44	33	0	30	3	36	24	11.44	71.44	December '24
39	Hooghly	Dankuni	21	94,966	42	21	0	17	4	20	15	7	42	March '25
40	Hooghly	Hooghly Chinsurah	30	1,77,259	75	30	0	20	10	50	23	2	75	December '24
41	Hooghly	Konnagar	20	76,172	25.5	20	0	18	2	11	6	8.5	25.5	February '25
42	Hooghly	Rishra	23	1,24,585	54	23	0	9	14	11	6	37	54	March '25
43	Hooghly	Serampore	29	1,83,339	95	29	0	16	13	26	19	50	95	March '25
44	Hooghly	Tarakeswar	15	30,947	13.16	15	0	15	0	8.01	6.15	0.84	15	December '24
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	24	0	24	0	47	25	0	72	Achieved
46	Alipurduar	Alipurduar	20	65,232	21	15	5	15	5	10	8	3	21	January '25
47	Alipurduar	Dhupguri	16	44,719	10.5	1	15	1	15	1.3	0.9	8.3	10.5	March '25
48	Alipurduar	Jalpaiguri	25	1,07,341	62	25	0	25	0	37.2	21.6	3.2	62	November '24
49	Alipurduar	Mal	15	25,218	9	11	4	11	4	4.5	3	1.5	9	March '25
50	Malda	English Bazar	29	2,05,521	155	29	0	19	10	70	30	55	155	March '25
51	Malda	Old Malda	20	84,012	37	20	0	20	0	18	12	7	37	December '24
52	Murshidabad	Beldanga	14	29,182	11	14	0	14	0	4.08	2.52	4.4	11	February '25
53	Murshidabad	Berhampore	28	1,95,363	100	28	0	18	10	32.4	21.6	46	100	March '25
54	Murshidabad	Dhuliyani	21	95,706	38.23	21	0	0	21	4	2.42	31.81	38.23	March '25
55	Murshidabad	Domkal	21	1,21,927	40	21	0	6	15	15	9	16	40	March '25
56	Murshidabad	Jangipur	21	88,165	48	21	0	21	0	24	14.4	9.6	48	December '24
57	Murshidabad	Jiaganj-Azimganj	17	51,790	16.33	9	8	2	15	7.33	3	6	16.33	March '25
58	Murshidabad	Kandi	18	55,632	19	15	3	15	3	11	4	4	19	February '25
59	Murshidabad	Murshidabad	16	44,064	20	16	0	10	6	6	4	10	20	January '25
60	Nadia	Birnagar	14	30799	9.82	14	0	10	4	4.714	3.142	1.964	9.82	December '24
61	Nadia	Chakdah	21	95,203	37	0	0	0	0	0	0	0	0	July '25
62	Nadia	Cooper's Camp	12	18,839	8.04	12	0	8	4	3.42	2.81	1.81	8.04	December '24
63	Nadia	Gayeshpur	18	58,998	20	18	0	4	14	10	4	6	20	March '25
64	Nadia	Haringhata	17	45,953	20	0	0	0	0	0	0	0	0	July '25
65	Nadia	Kalyani	21	1,00,620	60	21	0	3	18	14	2	44	60	March '25

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Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
66	Nadia	Krishnanagar	25	1,53,062	120	25	0	21	4	71.26	38	10.74	120	February '25
67	Nadia	Nabadwip	24	1,25,528	60	24	0	24	0	31	20	9	60	December '24
68	Nadia	Ranaghat	20	75,365	25	20	0	12	8	13	6	6	25	February '25
69	Nadia	Santipur	24	1,51,777	83	24	0	16	8	41	27	15	83	March '25
70	Nadia	Taherpur	13	20,894	5	13	0	11	2	2.7	2	0.3	5	December '24
71	North 24 Parganas	Ashokenagar-Kalyangarh	23	1,21,592	48	23	0	23	0	30	14	4	48	December '24
72	North 24 Parganas	Baduria	17	52,500	5.97	6	0	6	0	0.42	0.15	5.4	5.97	July '25
73	North 24 Parganas	Baranagar	34	2,45,213	167	34	0	11	23	62	18	87	167	March '25
74	North 24 Parganas	Barasat	35	2,78,435	203	35	0	30	5	98	75	30	203	January '25
75	North 24 Parganas	Barrackpore	24	1,52,783	50	24	0	22	2	33	15.5	1.5	50	February '25
76	North 24 Parganas	Basirhat	23	1,25,058	56	23	0	23	0	40	9	7	56	February '25
77	North 24 Parganas	Bhatpara	35	3,85,867	205	35	0	35	0	108.21	72.73	24.06	205	February '25
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	350	41	0	0	41	132	130	88	350	March '25
79	North 24 Parganas	Bongaon	22	1,08,864	62	18	4	16	6	30	14	18	62	January '25
80	North 24 Parganas	Dum Dum	22	1,14,786	62.1	22	0	8	16	28	9.1	25	62	January '25
81	North 24 Parganas	Garulia	21	85,336	35.77	21	0	8	13	9	5	21.77	35.77	March '25
82	North 24 Parganas	Gobardanga	17	45,392	18.64	17	0	17	0	16.52	2.12	0	18.64	Achieved
83	North 24 Parganas	Habra	24	1,47,221	70	24	0	20	4	47	13	10	70	February '25
84	North 24 Parganas	Halisahar	23	1,24,851	52	16	7	16	7	19.4	13.6	19	52	February '25
85	North 24 Parganas	Kamarhati	35	331163	160	35	0	28	7	54.46	64.64	40.9	160	January '25
86	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	19	0	19	0	23.1	14.84	15.9	53.84	February '25
87	North 24 Parganas	Khardah	22	1,08,496	46.43	22	0	20	2	14.23	22.54	9.66	46.43	February '25
88	North 24 Parganas	Madhyamgram	28	1,96,127	90	28	0	28	0	49.9	34.67	5.43	90	November '24
89	North 24 Parganas	Naihati	31	2,18,194	107	31	0	20	11	26.7	14.8	65.5	107	January '25

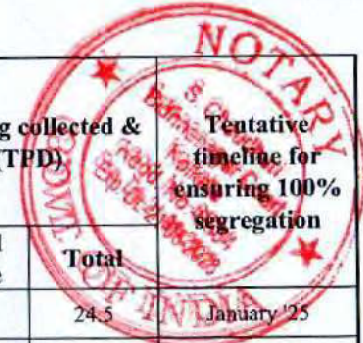
40225



Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (FPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
90	North 24 Parganas	New Barrackpore	20	76,879	27.5	20	0	20	0	12.5	6.51	8.5	27.51	December '24
91	North 24 Parganas	North Barrackpore	23	1,32,806	73	23	0	12	11	32	15	26	73	January '25
92	North 24 Parganas	North Dum Dum	34	2,49,142	32	34	0	34	0	22	10	0	32	Achieved
93	North 24 Parganas	Panihati	35	3,77,351	176	35	0	0	0	0	0	176	176	July '25
94	North 24 Parganas	South Dum Dum	35	4,03,316	359	35	0	26	9	169	35	155	359	February '25
95	North 24 Parganas	Taki	16	38,263	14	16	0	10	6	6.4	3	4.6	14	February '25
96	North 24 Parganas	Titagarh	23	1,16,541	47.7	23	0	16	7	22	14	11.7	47.7	January '25
97	Paschim Midnapore	Chandrakona	12	23,629	8.42	12	0	8	4	3.5	2.4	2.52	8.42	February '25
98	Paschim Midnapore	Ghatal	17	54,591	26.7	13	4	4	13	7.92	6.48	3.6	18	March '25
99	Paschim Midnapore	Jhargram	18	61,682	28.5	16	2	4	14	20	3	5.5	28.5	February '25
100	Paschim Midnapore	Kharagpur	35	2,07,604	82	27	8	1	26	28	21	33	82	March '25
101	Paschim Midnapore	Kharar	10	12,220	5.4	10	0	8	2	1.9	0.75	2.75	5.4	February '25
102	Paschim Midnapore	Khirpai	10	16,385	6.76	10	0	3	7	4.19	1.25	1.32	6.76	February '25
103	Paschim Midnapore	Midnapore	25	1,69,127	92	25	0	13	12	45.8	29.2	17	92	March '25
104	Paschim Midnapore	Ramjibanpur	11	19,611	7	11	0	4	7	3	2	2	7	March '25
105	Purba Midnapore	Contai	21	92,226	60	15	6	16	5	15	6	4	25	March '25
106	Purba Midnapore	Egra	14	30,148	14.6	12	2	12	2	7.8	2.5	4.3	14.6	January '25
107	Purba Midnapore	Haldia	29	2,00,827	80	29	0	3	26	15	5	60	80	January '25
108	Purba Midnapore	Panskura	18	57,932	18	18	0	18	0	10	8	0	18	Achieved
109	Purba Midnapore	Tamluk	20	65,312	24.6	20	0	17	3	13.75	8.25	2.6	24.6	July '25
110	Jhalda	Jhalda	12	19,540	6.48	12	0	12	0	2.1	1.54	2.84	6.48	February '25
111	Purulia	Purulia	23	1,21,067	20	9	14	0	23	3	2	7	12	March '25
112	Purulia	Raghunathpur	13	25,621	11	13	0	8	5	2.2	4.18	4.62	11	February '25

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Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
113	South 24 parganas	Baruipur	17	53,128	24.5	17	0	6	11	13.5	3.5	7.5	24.5	January '25
114	South 24 parganas	Budge Budge	20	76,858	30	20	0	18	2	17	9.5	3.5	30	July '25
115	South 24 parganas	Diamond Harbour	16	43,169	19.53	16	0	9	7	5	3	11.53	19.53	February '25
116	South 24 parganas	Jainagar-Mazilpur	14	25,922	9	14	0	14	0	5	2	2	9	February '25
117	South 24 parganas	Maheshtala	35	4,49,423	210	35	0	10	25	90	50	70	210	March '25
118	South 24 parganas	Pujali	16	37,040	12.63	2	0	2	0	0.358	0.0551	0	0.4131	July '25
119	South 24 parganas	Rajpur-Sonarapur	35	4,23,724	348.52	35	0	28	7	168.5	158.02	22	348.52	March '25
120	Uttar Dinajpur	Dalkhola	16	37,063	17.29	13	3	9	7	8.09	5.2	4	17.29	January '25
121	Uttar Dinajpur	Islampur	17	54,340	21.73	13	4	13	4	7.728	5.152	8.85	21.73	January '25
122	Uttar Dinajpur	Kaliaganj	17	53,530	39	17	0	15	2	21	14.4	3.6	39	January '25
123	Uttar Dinajpur	Raiganj	27	1,83,612	95	19	8	0	9	16	12	67	95	March '25
124	Howrah	Howrah MC	50	10,70,645	710	45	5	11	0	110	70	530	710	March '25
125	Howrah	Bally	35	2,91,916	139.93	35	0	0	0	0	0	139.93	139.93	July '25
126	Jalpaiguri	Maynaguri	17	36,263	12.7	0	17	0	17	1.5	0.6	0.3	2.4	March '25
127	Alipurduar	Falakata	18	54,039	22	0	0	0	0	0	0	0	0	July '25
128	Kolkata	Kolkata MC	144	4594718	4500	144	NA	27	117	2300	450	1750	4500	December '25
		Total =	2997	21532295	13216.07	2708	203	1722	1047	5633.56	2454.42	4976.72	13064.60	



Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto December,2024																									
Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TFD				(v) Final destination each of the components (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of Inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
1	Bankura	Bankura	24	1,37,366	61	4	57	Windrow Composting	Material Recovery Facility (MRF)	33.55	6.1	3.66	17.69	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33.55	3.66	6.1	17.69	Dec, 2025	6.88	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
2	Bankura	Bishnupur	19	67,783	26	0	26	Windrow Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.3	1.56	2.6	7.54	Sept, 2025	2.85	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
3	Bankura	Sonamukhi	15	29,085	13	0	13	Windrow Composting	MRF	7.15	1.3	0.78	3.77	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.15	0.78	1.3	3.77	March, 2025	1.42	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.
4	Paschim Bardhaman	Asansol MC	106	11,56,387	700	0	700	Windrow Composting	MRF	385	70	42	203	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		385	42	70	203	Dec, 2025	76.65	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. After reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
5	Purba Bardhaman	Bardhaman	35	3,14,038	168	0	168	Windrow Composting	MRF	92.4	16.8	10.08	48.72	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		92.4	10.08	16.8	48.72	Dec, 2025	18.40	After reclamation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
6	Purba Bardhaman	Dainhat	14	24,997	10.55	0	10.55	Windrow Composting	MRF	5.8025	1.055	0.633	3.0595	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.8025	0.633	1.055	3.0595	Dec, 2025	1.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	304	25	279	Windrow Composting	MRF	167.2	30.4	18.24	88.16	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		167.2	18.24	30.4	88.16	Dec, 2025	33.29	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastructure work for setting up of fresh waste processing unit at the reclaimed land of the dumpsite. For this, a feasible land is under identification.
8	Purba Bardhaman	Guskhara	16	33,374	12	0	12	Windrow Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.6	0.72	1.2	3.48	Sept, 2025	1.31	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
9	Purba Bardhaman	Kalna	18	56,722	23	6	17	Windrow Composting	MRF	12.65	2.3	1.38	6.67	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		12.65	1.38	2.3	6.67	Sept, 2025	2.52	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender finalised for engagement of agency for setting up of fresh waste processing plant. But after reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
10	Purba Bardhaman	Katwa	20	81,615	47.09	0	47.09	Windrow Composting	MRF	25.8995	4.709	2.8254	13.656	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		25.8995	2.8254	4.709	13.6561	Dec, 2025	5.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
11	Purba Bardhaman	Memari	16	41,455	16	5	11	Windrow Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.8	0.96	1.6	4.64	Sept, 2025	1.75	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.



States and action plan for covering 100% processing of the waste in all ULBs of West Bengal upto December,2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components/ (iv)				(vi) Breakup details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost plants	Used as Cement filler	Land Filling Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
12	Birbhum	Bolpur	22	80,210	54.98	17	37.98	Windraw Composting	MRF	30239	5498	32988	15944	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		30239	32988	5498	15944	Dec,2025	6.02	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
13	Birbhum	Dubrajpur	16	38,041	15.54	0	15.54	Windraw Composting	MRF	8547	1554	0.9324	45066	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8547	0.9324	1554	45066	July,2025	1.70	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
14	Birbhum	Nalhati	16	41,244	15	8	7	Windraw Composting	MRF	825	1.5	0.9	435	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		825	0.9	1.5	435	Sept,2025	1.64	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Work order issued to the agency for setting up of fresh waste processing plant.
15	Birbhum	Rampurhat	18	57,833	28	18	10	Windraw Composting	MRF	154	2.8	1.68	812	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		154	1.68	2.8	812	Dec, 2025	3.07	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
16	Birbhum	Sainthia	16	44,608	19	12	7	Windraw Composting	MRF	1045	1.9	1.14	551	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		1045	1.14	1.9	551	March,2025	2.08	Work order issued to the agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
17	Birbhum	Suri	21	90,314	37	11	26	Windraw Composting	MRF	2038	3.7	2.22	1073	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2038	2.22	3.7	1073	Dec, 2025	4.05	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
18	Cooch Behar	Coochbehar	20	77,935	28	0	28	Windraw Composting	MRF	154	2.8	1.68	812	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		154	1.68	2.8	812	Sept,2025	3.07	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
19	Cooch Behar	Dinbata	16	36,124	13.52	7	8.52	Windraw Composting	MRF	8536	1552	0.9312	45008	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8536	0.9312	1552	45008	March,2025	1.70	Civil constrection for setting up of fresh waste processing unit has been completed. Procurement of machineries are under process.
20	Cooch Behar	Haldibari	11	14,404	5.2	2.5	2.7	Windraw Composting	MRF	286	0.52	0.312	1508	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		286	0.312	0.52	1508	March,2025	0.57	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
21	Cooch Behar	Mathabhanga	12	23,890	14.27	8	6.27	Windraw Composting	MRF	78485	1427	0.8562	41383	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		78485	0.8562	1427	41383	Sept,2025	1.56	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
22	Cooch Behar	Mekhliganj	9	9,123	4.7	4	0.7	Windraw Composting	MRF	2585	0.47	0.282	1363	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2585	0.282	0.47	1363	March,2025	0.51	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
23	Cooch Behar	Tufanganj	12	20,998	8	6	2	Windraw Composting	MRF	44	0.8	0.48	232	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		44	0.48	0.8	232	Sept,2025	0.88	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
24	Dakshin Dinajpur	Balughat	25	1,51,299	75	25	50	Windraw Composting	MRF	4125	7.5	4.5	2175	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4125	4.5	7.5	2175	Sept,2025	8.21	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
25	Dakshin Dinajpur	Buniadpur	14	34,280	12	7	5	Windraw Composting	MRF	6.6	1.2	0.72	348	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.6	0.72	1.2	348	Sept,2025	1.31	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructre Work is in progress.
26	Dakshin Dinajpur	Gangarampur	18	56,175	28	14	14	Windraw Composting	MRF	154	2.8	1.68	812	Local Farmers/ Horticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		154	1.68	2.8	812	Sept,2025	3.07	Tender floated for engagement of agency for setting up fresh waste processing plant.



Status and action plan for ensuring 100% processing of Urban Waste - 23 ULBs of West Bengal upto December,2024

Sl. No.	(I) Name of District	ULB	No. of ward	Population (Census 2011)	(II) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the component (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste			
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used In Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Prepared	
27	Darjeeling	Darjeeling	32	1,20,414	35	0	35	Windraw Composting	MRF	19.25	3.5	2.1	10.15	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		19.25	2.1	3.5	10.15	Dec,2025	3.83	Construction of allied works for setting up of fresh waste processing unit is in progress. After completion of these works, Tender to be floated for setting up of fresh waste processing plant.	
28	Kalimpong	Kalimpong	23	49,403	19	0	19	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	Dec,2025	2.08	Tender to be floated for engagement of agency for setting up fresh waste processing plant.	
29	Darjeeling	Kurseong	20	42,346	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Dec,2025	1.20	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process. Approach road construction completed.	
30	Darjeeling	Mirik	9	11,513	4.2	0	4.2	Windraw Composting	MRF	2.31	0.42	0.252	1.218	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.31	0.252	0.42	1.218	Dec,2025	0.46	Recently, land identified and process for taking possession is in progress. DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation	
31	Darjeeling	Siliguri MC	47	5,13,264	358	200	158	Windraw Composting	MRF	196.9	35.8	21.48	103.82	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		196.9	21.48	35.8	103.82	June,2025	39.20	Work order issued to an agency for setting up of fresh waste processing unit. Partial plant installed and in operation and Infrastructure Work for remaining plant is in progress.	
32	Howrah	Uluberia Municipality	32	2,32,290	120	17	103	Windraw Composting	MRF	66	12	7.2	34.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		66	7.2	12	34.8	Dec, 2025	13.14	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.	
33	Hooghly	Arambagh	19	66,175	28.76	7	21.76	Windraw Composting	MRF	15.818	2.876	1.7256	8.3404	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.818	1.7256	2.876	8.3404		3.15	State Government has provided a land to the ULB for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to resolve the matter.Expected that the matter will be resolved within March, 2025. After that, tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
34	Hooghly	Baidyabati	23	1,21,110	50	50	0	Windraw Composting	MRF	27.5	5	3	14.5	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		27.5	3	5	14.5	NA	5.48	Plant in operation.	
35	Hooghly	Bansberia	22	1,03,920	40	15	25	Windraw Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		22	2.4	4	11.6	Sept,2025	4.38	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
36	Hooghly	Bhadreswar	22	1,01,477	32	12	20	Windraw Composting	MRF	17.6	3.2	1.92	9.28	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		17.6	1.92	3.2	9.28	June,2025	3.50	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
37	Hooghly	Chandernagore municipal corporation	22	1,11,251	19	19	0	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	NA	2.08	Plant in operation.	
38	Hooghly	Chandernagore municipal corporation	33	1,06,867	71.44	25	46.44	Bio-CNG	MRF	39.292	7.144	4.2864	20.718	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		39.292	0	4.2864	7.144	20.718	Dec, 2025	7.82	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.
39	Hooghly	Dankuni	21	94,966	42	0	42	Windraw Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		23.1	2.52	4.2	12.18	June,2025	4.40	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	



Status and action plan for ensuring 100% processing of waste in all ULBs of West Bengal upto December,2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the component of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget (Rs. in Cr.)	Proposal
40	Hooghly	Hooghly Chinsurah	30	1,77,259	75	16	59	Bio-CNG	MRF	41.25	7.5	4.5	21.75	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	41.25	0	4.5	7.5	21.75	Dec, 2025	8.21	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared
41	Hooghly	Konnagar	20	76,172	25.3	25.5	0	Windraw Composting	MRF	14.025	2.55	1.53	7.395	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	14.025	1.53	2.55	7.395	NA	2.79	Plant in operation.	
42	Hooghly	Rishra	23	1,24,585	54	45	9	Windraw Composting	MRF	29.7	5.4	3.24	15.66	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	29.7	3.24	5.4	15.66	Sept,2025	5.91	Tender to be floated for upgradation of existing infrastructure for processing the remaining waste. Tender document under preparation.	
43	Hooghly	Serampore	29	1,83,339	95	95	0	Windraw Composting	MRF	52.25	9.5	5.7	27.55	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	52.25	5.7	9.5	27.55	NA	10.40	Plant in operation.	
44	Hooghly	Tarakeswar	15	30,947	13.16	6	7.16	Windraw Composting	MRF	7.238	1.316	0.7896	3.8164	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	7.238	0.7896	1.316	3.8164	Dec, 2025	1.44	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
45	Hooghly	Uttarpara Kotrung	24	1,62,346	72	72	0	Windraw Composting	MRF	39.6	7.2	4.32	20.88	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	39.6	4.32	7.2	20.88	March,2025	7.88	Plant in operation.	
46	Alipondur	Alipondur	20	65,232	21	21	0	Windraw Composting	MRF	11.55	2.1	1.26	6.09	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	11.55	1.26	2.1	6.09	NA	2.30	Plant in operation.	
47	Alipondur	Dhugguri	16	44,719	10.5	0	10.5	Windraw Composting	MRF	5.775	1.05	0.63	3.045	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	5.775	0.63	1.05	3.045	Dec, 2025	1.15	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
48	Alipondur	Jalpaiguri	25	1,07,341	62	0	62	Windraw Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	34.1	3.72	6.2	17.98	Sept,2025	6.79	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
49	Alipondur	Mal	15	25,218	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	4.95	0.54	0.9	2.61	Sept,2025	0.99	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.	
50	Malda	English Bazar	29	2,05,521	155	0	155	Windraw Composting	MRF	85.25	15.5	9.3	44.95	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	85.25	9.3	15.5	44.95	Sept,2025	16.97	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
51	Malda	Cid Malda	20	84,012	37	0	37	Windraw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	20.35	2.22	3.7	10.73	Dec, 2025	4.05	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
52	Murshidabad	Belidanga	14	29,182	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	6.05	0.66	1.1	3.19	Sept,2025	1.20	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.	
53	Murshidabad	Borhamper	28	1,95,363	100	0	100	Windraw Composting	MRF	55	10	6	29	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	55	6	10	29	Dec, 2025	10.95	After reclamation of land from legacy waste the tender for infrastructure work for setting up of fresh waste processing unit will be floated.	

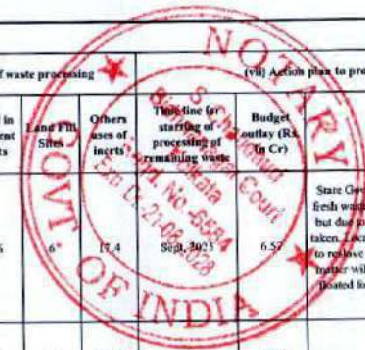


States and action plan for ensuring 100% processing of fresh waste for 124 ULBs of West Bengal upto December, 2024

Sl. No.	(f) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the component of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used In Cement units	Land Fill sites	Others use of inerts	Time line for setting up of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
54	Murshidabad	Dhuliyari	21	95,706	38.23	0	38.23	Windrow Composting	MRF	21.0265	3.823	2.2938	11.087	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		21.0265	2.2938	3.823	11.087	Dec, 2025	4.19	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
55	Murshidabad	Demkol	21	1,21,827	40	0	40	Windrow Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		22	2.4	4	11.6	Dec, 2025	4.38	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
56	Murshidabad	Jangipur	21	88,165	48	25	23	Windrow Composting	MRF	26.4	4.8	2.88	13.92	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		26.4	2.88	4.8	13.92	Sept, 2025	5.26	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
57	Murshidabad	Jaganj-Azinganj	17	51,790	16.35	0	16.35	Windrow Composting	MRF	8.9815	1.633	0.9798	4.7357	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.9815	0.9798	1.633	4.7357	Oct, 2025	1.79	State Government identified a land for setting up of fresh waste processing unit for Jaganj-Azinganj Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resolve the matter. Expected that by March, 2025 the matter will be resolved. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
58	Murshidabad	Kandi	18	55,632	19	0	19	Windrow Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	Dec, 2025	2.08	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
59	Murshidabad	Murshidabad	16	44,064	20	12	8	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
60	Nadia	Bimagar	14	36,799	9.82	8	1.82	Windrow Composting	MRF	5.401	0.982	0.5892	2.8478	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.401	0.5892	0.982	2.8478	Sept, 2025	1.08	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
61	Nadia	Chakdaha	21	95,203	37	0	37	Windrow Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		20.35	2.22	3.7	10.73	Dec, 2025	4.05	Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
62	Nadia	Cooper's Camp	12	15,839	8.04	0	8.04	Windrow Composting	MRF	4.422	0.804	0.4824	2.3316	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.422	0.4824	0.804	2.3316	March, 2025	0.88	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
63	Nadia	Gayeshpur	18	58,998	20	0	20	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Sept, 2025	2.19	Tender floated for engagement of agency for setting up of fresh waste processing plant.
64	Nadia	Haringhata	17	45,953	20	0	20	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.

Status and action plan for ensuring 100% processing of fresh waste for 228 ULBs of West Bengal upto December,2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Cap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(b) Method of treatment in TPD				(v) Final destination each of the component of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Timeline for starting of processing of remaining waste	Budget outlay (Rs. in Cr)	Proposal
65	Nadia	Kalyani	21	1,00,620	60	16	44	Windrow Composting	MRF	33	6	3.6	17.4	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		33	3.6	6	17.4	NA	6.57	State Government identified a land for setting up of fresh waste processing unit for Kalyani Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resolve the matter.Expected that by Oct, 2024 the matter will be resolved. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
66	Nadia	Krishnagar	25	1,53,062	120	120	0	Windrow Composting	MRF	66	12	7.2	34.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		66	7.2	12	34.8	NA	13.14	Achieved
67	Nadia	Nabedwip	24	1,25,528	60	16	44	Windrow Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Dec, 2025	6.57	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
68	Nadia	Ranaghat	20	75,365	25	20	5	Windrow Composting	MRF	13.75	2.5	1.5	7.25	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.75	1.5	2.5	7.25	Dec, 2025	2.74	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
69	Nadia	Santipur	24	1,51,777	83	0	83	Windrow Composting	MRF	45.65	8.3	4.98	24.07	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		45.65	4.98	8.3	24.07	Dec, 2025	9.09	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
70	Nadia	Talpur NAA	13	20,994	5	4.3	0.9	Windrow Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.75	0.3	0.5	1.45	March,2025	0.55	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
71	North 24 Parganas	Ashoknagar Kalyanagar	23	1,21,592	48	35	13	Windrow Composting	MRF	26.4	4.8	2.88	13.92	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		26.4	2.88	4.8	13.92	Sept,2025	5.26	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyanagar municipality for Ashokenagar-Kalyanagar municipality & Habra municipality. After, reclamation of land through bio-mining & bio-remediation of legacy waste, installation of infrastructure for fresh waste processing unit will be started.
72	North 24 Parganas	Baduria	17	52,500	5.97	4	1.97	Windrow Composting	MRF	3.2835	0.597	0.3882	1.7313	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.2835	0.3882	0.597	1.7313	March,2025	0.65	Work order to be issued for engagement of agency for setting up fresh waste processing plant. Land development work is in progress.
73	North 24 Parganas	Baranagar	34	2,45,213	647.6	300	347.6	Windrow Composting & Bio methanation	MRF	356.18	64.76	38.856	187.5	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	100	256.18	38.856	64.76	187.804	Sept,2025	70.91	Work order issued to an agency for setting up of fresh waste processing unit at Promodnagar dumpsite for these 5 ULBs. Infrastructure Work is in progress. Gradually, the infrastructure being extended at the reclaimed land being available after legacy waste processing. Partial processing is in progress.
74	North 24 Parganas	Dum Dum	22	1,14,786																					
75	North 24 Parganas	South DumDum	35	4,03,316																					
76	North 24 Parganas	North Dum Dum	34	2,49,545																					
77	North 24 Parganas	New Barrackpur	20	76,879																					



Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(b) Method of treatment in TPD				(c) Final destination each of the components (iv)				(v) Break up details of waste processing					(vi) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others (Waste to energy plants)	Time line for starting of processing of remaining waste	Budget outlay (RS. In Cr)	Proposal
78	North 24 Parganas	Kamarhati	35	3,31,763	160	0	160	Windrow Composting	MRF	88	16	9.6	46.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		88	9.6	16	46.4	Sept,2025	17.52	Work order issued to an agency for setting up of fresh waste processing unit at Kamarhati dumpsite for the ULB. After reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
79	North 24 Parganas	Barasat	35	2,78,435	203	0	203	Windrow Composting	MRF	111.65	20.3	12.18	58.87	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		111.65	12.18	20.3	58.87	June,2025	72.23	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
80	North 24 Parganas	Barackpore	24	1,52,783	50	15	35	Windrow Composting	MRF	27.5	5	3	14.5	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		27.5	3	5	14.5	Dec,2025	5.48	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpsite through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not invited. 3rd call shall be invited shortly.
81	North 24 Parganas	Basirhat	23	1,25,038	56	53	3	Windrow Composting	MRF	30.8	5.6	3.36	16.24	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		30.8	3.36	5.6	16.24	March,2025	6.13	Tender floated for engagement of agency for upgradation and refurbishment of the existing fresh waste processing plant. Land development is in progress.
82	North 24 Parganas	Bhatpara	35	1,85,867	205	0	205	Windrow Composting	MRF	112.75	20.5	12.3	59.45	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		112.75	12.3	20.5	59.45	June,2025	12.45	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Preparation of tender document is under process.
83	North 24 Parganas	Bidhanagar Municipal Corporation	41	6,34,107	350	0	350	Bio-CNG	MRF	192.5	35	21	101.5	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	192.5		21	35	101.5	Dec,2025	38.33	Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
84	North 24 Parganas	Bongaon	22	1,08,864	62	31	31	Windrow Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		34.1	3.72	6.2	17.98	Dec, 2025	6.79	Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
85	North 24 Parganas	Garulia	21	85,316	35.77	12	23.77	Windrow Composting	MRF	19.6735	3.577	2.1462	10.373	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		19.6735	2.1462	3.577	10.3733	Dec,2025	3.92	Tender floated for engagement of an agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpsite through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender is under process.
86	North 24 Parganas	Gobardanga	17	45,392	18.64	8	10.64	Windrow Composting	MRF	10.252	1.864	1.1184	5.4056	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.252	1.1184	1.864	5.4056	Sept,2025	2.04	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
87	North 24 Parganas	Habra	24	1,47,221	70	0	70	Windrow Composting	MRF	38.5	7	4.2	20.3	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		38.5	4.2	7	20.3	Sept,2025	7.67	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyangarh municipality for Ashokenagar-Kalyangarh municipality & Habra municipality. After reclamation of land through bio-mining & bio-remediation of legacy waste, installation of infrastructure for fresh waste processing unit will be started.

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto December,2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting/ processing/ maintaining waste	Budget outlay (Rs. in Cr)	Proposal
88	North 24 Parganas	Halisahar	23	1,24,831	52	21	31	Windrow Composting	MRF	28.6	5.2	3.12	15.08	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		28.6	3.12	5.2	15.08	Dec,2025	5.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
89	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	12	41.84	Windrow Composting	MRF	29.612	5.384	3.2304	15.614	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		29.612	3.2304	5.384	15.6136	July,2025	5.90	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
90	North 24 Parganas	Khardai	22	1,08,496	46.43	14	32.43	Windrow Composting	MRF	25.5365	4.643	2.7858	13.465	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		15.5365	2.7858	4.643	13.4647	Dec,2025	5.08	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
91	North 24 Parganas	Madhyamgram	28	1,96,127	90	16	74	Windrow Composting	MRF	49.5	9	5.4	26.1	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		49.5	5.4	9	26.1	Sept,2025	9.86	Tender finalized. EMDA had selected an agency for integrated SWM of Madhyamgram Municipality, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed in stages.
92	North 24 Parganas	Naihati	31	2,18,194	107	20	87	Windrow Composting	MRF	58.85	10.7	6.42	31.03	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		58.85	6.42	10.7	31.03	Dec, 2025	11.72	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
93	North 24 Parganas	North Barrackpore	23	1,32,806	73	0	73	Windrow Composting	MRF	40.15	7.3	4.38	21.17	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		40.15	4.38	7.3	21.17	Dec,2025	7.99	As per decision, wastes of North Barrackpore Municipality shall be processed at the dump land of Titagarh Municipality on Cluster Mode.
94	North 24 Parganas	Panibati	35	3,71,351	176	0	176	Windrow Composting	MRF	96.8	17.6	10.56	51.04	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		96.8	10.56	17.6	51.04	Dec,2025	19.27	Tender to be floated for engagement of an agency for setting up of fresh waste processing plants, on the reclaimed land at Ramchandrapur and at the identified land at Mahishpota Mouza. Preparation of tender document under process.
95	North 24 Parganas	Taki	16	38,265	14	8.4	5.6	Windrow Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.7	0.84	1.4	4.06	Sept,2025	1.53	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
96	North 24 Parganas	Titagarh	23	1,16,541	47.7	9	38.7	Windrow Composting	MRF	26.235	4.77	2.862	13.833	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		26.235	2.862	4.77	13.833	Dec,2025	5.22	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
97	Paschim Midnapore	Chandrakona	12	23,629	8.42	0	8.42	Windrow Composting	MRF	4.631	0.842	0.5052	2.4418	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.631	0.5052	0.842	2.4418	March,2025	0.92	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
98	Paschim Midnapore	Ghatal	17	54,591	26.7	0	26.7	Windrow Composting	MRF	14.685	2.67	1.602	7.743	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.685	1.602	2.67	7.743	Dec, 2025	2.92	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Filling Sites	Other types of Inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
99	Paschim Midnapore	Jhaggram	18	61,682	28.5	0	28.5	Windraw Composting	MRF	15.675	2.85	1.71	8.265	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.675	1.71	2.85	8.265	Dec, 2025	3.72	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
100	Paschim Midnapore	Kharagpur	35	2,07,604	82	25	57	Windraw Composting	MRF	45.1	8.2	4.92	23.78	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		45.1	4.92	8.2	23.78	Sept, 2025	8.98	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work started but stopped due to local agitation. Effort given to resolve the matter and start the work at the earliest.
101	Paschim Midnapore	Kharar	10	12,220	3.4	0	3.4	Windraw Composting	MRF	2.97	0.54	0.324	1.566	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.97	0.324	0.54	1.566	July, 2025	0.59	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
102	Paschim Midnapore	Khorpai	10	16,385	6.76	0	6.76	Windraw Composting	MRF	3.718	0.676	0.4056	1.9604	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.718	0.4056	0.676	1.9604	July, 2025	0.74	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
103	Paschim Midnapore	Midnapore	25	1,69,127	92	0	92	Windraw Composting	MRF	50.6	9.2	5.52	26.68	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		50.6	5.52	9.2	26.68	Sept, 2025	10.07	After reclamation of land from legacy waste the tender for infrastructure work for setting up of fresh waste processing unit will be floated.
104	Paschim Midnapore	Ranibonpur	11	19,611	7	0	7	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.85	0.42	0.7	2.03	Sept, 2025	0.77	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
105	Purba Midnapore	Contai	21	92,226	60	0	60	Windraw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Dec, 2025	6.57	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.
106	Purba Midnapore	Egra	14	30,148	14.6	0	14.6	Windraw Composting	MRF	8.03	1.46	0.876	4.234	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.03	0.876	1.46	4.234	Sept, 2025	1.60	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
107	Purba Midnapore	Haldia	29	2,00,827	80	80	0	Windraw Composting	MRF	44	8	4.8	23.2	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		44	4.8	8	23.2	NA	8.76	Achieved
108	Purba Midnapore	Panskura	15	57,932	18	8	10	Windraw Composting	MRF	9.9	1.8	1.08	5.22	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		9.9	1.08	1.8	5.22	Dec, 2025	1.97	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
109	Purba Midnapore	Tambuk	20	65,312	24.6	12	12.6	Windraw Composting	MRF	13.53	2.46	1.476	7.134	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.53	1.476	2.46	7.134	Dec, 2025	2.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
110		Jhaida	12	19,540	6.48	0	6.48	Windraw Composting	MRF	3.564	0.648	0.3888	1.8792	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.564	0.3888	0.648	1.8792	Dec, 2025	0.71	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.



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Status and action plan for ensuring 100% processing of waste for all districts of West Bengal upto December, 2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components of (v)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of Inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
111	Purulia	Purulia	23	1,21,067	20	0	20	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
112	Purulia	Raghunathpur	13	25,621	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Dec, 2025	1.29	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
113	South 24 parganas	Baruipur	17	53,128	24.5	6	18.5	Windraw Composting	MRF	13.475	2.45	1.47	7.105	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.475	1.47	2.45	7.105	Sept, 2025	2.68	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
114	South 24 parganas	Budge Budge	20	76,856	30	25	5	Windraw Composting	MRF	16.5	3	1.8	8.7	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		16.5	1.8	3	8.7	Dec, 2025	3.29	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
115	South 24 parganas	Diamond Harbour	16	43,169	19.53	4	15.33	Windraw Composting	MRF	10.7415	1.953	1.1718	5.6637	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.7415	1.1718	1.953	5.6637	Sept, 2025	2.14	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
116	South 24 parganas	Jaynagar Majilpur	14	25,912	9	6	3	Windraw Composting & Bio Gas	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	1	3.95	0.54	0.9	2.61	March, 2025	0.99	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
117	South 24 parganas	Maheshbala	35	4,49,423	210	14	196	Vermi Compost	MRF	115.5	21	12.6	60.9	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		115.5	12.6	21	60.9	Dec, 2025	23.00	After reclamation of land through legacy waste processing, tender will be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
118	South 24 parganas	Pujali	16	32,040	12.63	0	12.63	Windraw Composting	MRF	6.9465	1.263	0.7578	3.6627	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.9465	0.7578	1.263	3.6627	July, 2025	1.38	Tender floated for engagement of agency for setting up of fresh waste processing plant.
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	348.52	5	343.52	Windraw Composting & Bio-Gas	MRF	191.686	34.852	20.911	101.07	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	25	166.686	20.911	34.852	101.0708	Sept, 2025	38.16	Tender shall be floated by the ULB itself, for engagement of agency for setting up fresh waste processing unit. Tender document prepared.
120	Uttar Dinajpur	Dalkhola	16	37,063	17.29	4	13.29	Windraw Composting	MRF	9.5095	1.729	1.0574	5.0141	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		9.5095	1.0574	1.729	5.0141	Sept, 2025	1.89	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
121	Uttar Dinajpur	Islampur	17	54,340	21.75	12	9.73	Windraw Composting	MRF	11.9515	2.173	1.3038	6.3017	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11.9515	1.2038	2.173	6.3017	March, 2025	2.38	DPE (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
122	Uttar Dinajpur	Kaliyaganj	17	53,530	39		39	Windraw Composting	MRF	21.45	3.9	2.34	11.31	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		21.45	2.34	3.9	11.31	Sept, 2025	4.27	Tender floated for engagement of agency for setting up fresh waste processing plant.
123	Uttar Dinajpur	Raiganj	27	1,83,612	95	16	79	Windraw Composting	MRF	52.25	9.5	5.7	27.35	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		52.25	5.7	9.5	27.35	Sept, 2025	10.40	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.
124	Howrah	Howrah MC	50	10,70,645	710	10	700	Windraw Composting	MRF	390.5	71	42.6	205.9	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		390.5	42.6	71	205.9	Dec, 2025	77.75	After reclamation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.



Status and action plan for ensuring 100% processing of waste for all ULBs of West Bengal upto December, 2024

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TFD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste			
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal	
125	Howrah	Bally	35	2,91,916	139.93	16	123.93	Windrow Composting	MRF	76.9615	13.991	8.3958	40.58	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	76.9615	8.3958	13.991	40.5797		Dec-2025	15.32	After acquisition of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.	
126	Jalpaiguri	Maynaguri	17	36,263	12.7	0	12.7	Windrow Composting	MRF	6.985	1.27	0.762	3.683	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	6.985	0.762	1.27	3.683		March-2025	1.39	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
127	Alipurdur	Falakata	18	54,039	22	0	22	Windrow Composting	MRF	12.1	2.2	1.32	6.38	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	12.1	1.32	2.2	6.38		Sept-2025	2.41	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
128	Kolkata	Kolkata MC	144	44,96,694	4500	609	3891	Windrow Compost & Bio-CNG	Material Recovery Facility & Plastic Processing Unit	2475	450	270	1303	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	350	2125	270	450	1305	Dec-2025	600.00	Bio-CNG and windrow compost plant to be set up for remaining wet waste and for remaining dry waste MRF to be set up.	
Total *										7268.839	1321.6	792.96	3832.7						749.042	6519.797	792.9642	1321.607	3832.66	Total =	1534.41	



Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal (viii) Final Destination of the Components at (v)

Sl No	(i) District	ULB	(ii) Legacy waste Site		GPS coordinate (Lat & Long)	(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)	Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
			No. of Legacy waste sites	Location of site				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)										
1	ALIPURDUAR	Alipurduar	1	Beside Radhamedhab Mandir	26°29'03"N 89°32'29"E	0.33	4274	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	4274	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.33	0.22	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
2	BANKURA	Bankura	1	Keshra Trenching Ground	23.267285° N 87.035388°E	16.53	172937.6	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	172938	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.50	15.29	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
3	BANKURA	Sonamukhi	1	Adrab Bazar	23.300813° N 87.398289°E	1.50	2400	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	2400	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.50	0.15	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
4	BIRBHUM	Bolpur	1	Bolpur, Khoskadambatur, P. S. Bolpur, J.L. No. 95, Plot No. 2530, 2703	23.677955° N 87.721413°E	3.33	60814	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	60814	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	3.93	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
5	BIRBHUM	Dubrajpur	1	Mahaprabhu Gate	23.78196°N 87.36859°E	1.20	6122	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6122	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.75	0.25	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
6	BIRBHUM	Rampurhat	1	Bonai & Kunamba Road	24.188267°N 87.75746°E	3.85	24212	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	24212	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.85	1.57	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
7	BIRBHUM	Sainthia	1	Ward No. 14	23.5657°N 87.4039°E	1.10	7261	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	7261	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.40	0.46	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
8	BIRBHUM	Suri	1	Dhanyogram (J.L. No. - 206)	23.95225°N 87.48576°E	2.00	16428	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	16428	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.60	1.05	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
9	COOCH BEHAR	Cooch Behar	1	Guriahati-II	26.299124° N 89.466280°E	6.75	67319.21	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	67319	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.20	4.08	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
10	COOCH BEHAR	Dinhata	1	Buri dharia	26.821°N 89.2652°E	3.20	12432	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	12432	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	0.77	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December, 2024

Sl No	(i) District	ULB	(ii) Legacy waste Site		(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
			No. of Legacy waste sites	Location of site			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)				
11	COOCH BEHAR	Haldibari	1	DEDH	26°19'27.4" N 88°47'6.3" E	0.73	6491.17	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6491	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.20	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
12	COOCH BEHAR	Mathabhanga	2	Ward No. - 4 (behind Jangli Kalibari and Manzi River) & Ward No. - 2, KhadarChat (Beside Manasi and Sutunga River)	26.2041°N 89.137°E & 26.217°N 89.1316°E	2.20	8830.16	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	8830	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	0.98	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
13	COOCH BEHAR	Tufanganj	1	Kamat Phoolbari	26.1846°N 89.4014°E	2.70	8918.15	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	8918	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	1.14	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
14	DAKSHIN DINAJPUR	Balughat	1	5 no. Bhatpara, Dangi Under Bhatpara Gram panchayat	25.2052169°N 88.76702841°E	9.99	72514.595	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	72515	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	4.60	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
15	DAKSHIN DINAJPUR	Gangarampor e	1	Nandi Dump-pit, 6 no. Anchal, Gangarampur	25.402148°N 88.532081°E	2.25	4275	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	4275	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.10	0.28	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
16	DARJEELING	Siliguri MC	1	Don Bosco colony	26.746639°N 88.452293°E	26.00	379382	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	379382	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.50	18.67	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
17	HOOGHLY	Chandannagore MC	1	Kalupukur Vernal Compost Plant, Kalupukur Bhugar more, Ward No. 8	22°52'13"N, 88°21'32"E	4.94	215916	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	215916	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	12.63	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
18	HOOGHLY	Hooghly Chinsurah	1	Kedia - I GP, Sukantanagar Rabinranagar	22°53'35"N 88°22'44"E	6.50	126266	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	126266	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.50	7.39	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
19	HOOGHLY	Baidyabati	1	RWMC	22.7888N, 88.31262E	52.00	220794	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	82000	Mar-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	18.40	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
20	HOOGHLY	Chandpadya																			
21	HOOGHLY	Rishra																			
22	HOOGHLY	Serampore																			
23	HOOGHLY	Uttarpara-Kotrung																			
24	HOOGHLY	Konnagar																			



Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal. Since the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)
25	HOWRAH	Uluberia	2	Baritala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bauria	22.478330° N 88.078462° E & 22.499437° N 88.169112° E	6.50	28394	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	28394	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	1.80	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
26	HOWRAH	Bally	1	Chandnari	22.635658° N 88.334197° E	3.00	120000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	8933.18	Dec-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	7.32	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
27	HOWRAH	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	9,61,567	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3,30,143.62	Oct-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.80	66.00	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
28	JALPAIGURI	Jalpaiguri	1	Paharpur	26.564305° N 88.736121° E	2.50	25891.6	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	25892	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.50	1.61	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
29	JHARGRAM	Jhargram	1	Jhargram (Near Jaralat)	22°26'36"N 86°58'29"E	12.00	3739	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3739	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.00	0.20	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
30	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.532578° N Long 88.291576° E	19.77	1500000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	10000	Dec-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.80	8.04	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
				DHAPA Under W/S of BR-VII/KMC	22°32'32.6" N 88°25'17.6"E	60.00	4000000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	1815000	Mar-26							25.00
31	MALDA	English Bazar	1	English Bazar (mura Bahadurpur)	24°54'59.18" N 88°6'57.87"E	3.52	3250	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3250	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.52	0.76	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
32	MURSHIDABAD	Berhampore	1	Banappare ring road	Komolapur Khadamlich andi	2.16	123981	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	123981	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	8.27	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timelime to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. in Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)			
33	MURSHIDABAD	Jangipur	1	Azgarpara near Mianpur	24°28'43.79" N 88°3'10.75"E	0.28	3211	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3211	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.10	0.20	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
34	MURSHIDABAD	Jiaganj- Azimganj	1	Ghoramari (Azimganj Side)	24°14'14.8" N 88°15'56.8" E	3.00	19426	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	19426	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	2.00	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
35	MURSHIDABAD	Murshidabad	1	Kathgola begar, Ward No. - 15	Kathgola begar, Ward No. 15	5.38	94059	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	94059	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	5.18	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
36	NADIA	Birragar	1	Matfuaripukur	23.268035° N 88.55683° E	3.00	6799	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6799	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	0.35	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
37	NADIA	Gayeshpur	2	1) Near VS Club, Ward No.-16 & Near SHG Training Centre, Ward No.- 15	22.955519° N 88.472313° E & 22.953232° N 88.48228° E	5.00	12465	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	12465	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	0.64	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
38	NADIA	Kalyani	2	Near Kacharipara, Ward No.-6 & Beside highway, Ward No.-10	22.960663° N 88.439684° E & 21.90863° N 88.439684° E	2.1 & 1.4	60543	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	60543	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	3.11	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
39	NADIA	Krishnanagar	1	Godadanga, Ward -5	(23.4052240° N 88.5116291° E	8.00	51802	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	51802	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
40	NADIA	Nabadwip	1	Near Bihmupriya Halt Station, Ward No. - 1	23.4150386° N 88.3562766° E	12.35	83900	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	83900	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	5.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
41	NADIA	Ranaghat	1	Anulia GI*	23.268035° N 88.55683° E	6.51	65374	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	65374	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.50	3.34	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



Phase - I : Status of Bio-mining and Bin - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December, 2024

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Expansed Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)			
42	NADIA	Santipur	1	Moylar math, Ward no. - 10	23.2501021° N 88.4116394° E	4.55	22897	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	22097	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.20	1.45	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
43	NADIA	Taberpar	1	Cremation Ground Road, Ward No.-1	23.270603° N 88.521961° E	1.26	6119	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6119	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.31	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
44	NADIA	Chaladah	1	Ward No - 19	23.061613° N 88.517296° E	5.00	19426	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	19426	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	1.02	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
45	NORTH 24-PARGANAS	Barasat	1	Kadambagachi	22.70483° N 88.51908° E	3.50	67846.935	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	67847	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.50	3.71	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
46	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.748542° N 88.382122° E	5.00	72846	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	72846	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	4.73	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
47	NORTH 24-PARGANAS	Basirhat	1	Ward 8	22.65254° N 88.87294° E	4.00	24273.065	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	24273	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.00	1.15	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
48	NORTH 24-PARGANAS	Bongaon	1	Bende Indira Park, Ward No. - 19 (opposite Truck Parking lot)	23°1'44.13" N 88°50'31.40" E	2.26	7013	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	7013	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
49	NORTH 24-PARGANAS	Habra	1	Near Ranipur Home, Ward No. 3	22.518064° N 88.635527° E	1.20	9458.1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	9458	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.98	0.61	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
50	NORTH 24-PARGANAS	Kanchrapara	1	Bidhanpally	23.4150386° N 88.3562766° E	3.00	24282	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	24282	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	1.58	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
51	NORTH 24-PARGANAS	Khardah	1	Ruiyaiswaripur	22°44'31" N 88°24'25" E	2.75	46118	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	46118	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	2.99	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December, 2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to rehabilitate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)
52	NORTH 24-PARGANAS	Madhyamgram	1	Digberia	22.69264° S 88.50134° E	7.17	116068	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	116068	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.19	6.83	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
53	NORTH 24-PARGANAS	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	51763.391	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	51763	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.20	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
54	NORTH 24-PARGANAS	Taldi	1	Mansing road	22.57787°N 88.93308°E	0.80	3625	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3625	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.35	0.21	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
55	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22.88326°N 88.02701°E	4.90	120886	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	120886	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	7.85	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
56	NORTH 24-PARGANAS	Bhatpara	2	Madral & Jilabi Math	22.87426°N 88.41807°E & 22.89932°N 88.39001°E	2.57	58260	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	58260	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.79	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
57	NORTH 24-PARGANAS	Garulia	1	Fanching Ground Road	22.817161° N 88.372613° E	1.80	52499	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	51991.017	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.41	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
58	NORTH 24-PARGANAS	Halisahar	1	Niraljan Trenching Ground	23.2501021° N 88.4116394° E	0.84	6799	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6789	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.25	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
59	NORTH 24-PARGANAS	Bidhannagar MC	1	Mollar Bheri	22.58'52" N 88.26'47" E	55.00	300000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	300000	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	55.00	23.00	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
60	NORTH 24-PARGANAS	Baranagar	1	Pradnagar, Beside Belgachia Expressway	22.648657N, 88.397361E	22.68	725400	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	725400	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.00	56.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
61	NORTH 24-PARGANAS	Dum Dum																			
62	NORTH 24-PARGANAS	New Barrackpore																			
63	NORTH 24-PARGANAS	North Dum Dum																			
64	NORTH 24-PARGANAS	South Dum Dum																			

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Banned Budget (Rs. in Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)
65	NORTH 24-PARGANAS	Kamakshati	1	Matagin Hama Pally, Kamakshati	22.679309°N, 88.379746°E	5.00	32000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	32000	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	2.08	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
66	NORTH 24-PARGANAS	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030°N, 88.410584°E	23.94	300000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	300000	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	15.00	16.80	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
67	NORTH 24-PARGANAS	Ashoknagar-Kalyangarh	1	Ward 22 beside Naihati-Habra Road	22.50°21' N, 88.35°44' E	21.49	81585	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	26514	Jun-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.13	3.67	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned.
68	NORTH 24-PARGANAS	Gobardanga	1	Ward 3- near Belluni bridge	22.52°49' N, 88.44°37' E	4.00	19296	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	12090	Jun-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.50	0.87	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned.
69	PASCHIM BARDHAMAN	Asansol MC	5	a.Asansol-Kalpahari, b.Buarpur-Hirapur, c.Rainigam- Ronsi, d.Januria- 6 No. Bypass, e.Kulti- Aidi	a.23.614343°N, 87.133207°E, b.23.661219°N, 86.939290°E, c.23.614343°N, 87.133207°E, d.23.707714°N, 87.074470°E, e.23.703844°N, 86.883500°E	36.95	1100000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	435000	Mar-26	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	11.00	46.64	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
70	PASCHIM BARDHAMAN	Durgapur MC	1	Sonkarpur	23.530679° N, 87.356380°E	6.60	300000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	300000	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	12.45	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
71	PASCHIM MEDINIPUR	Ghatal	1	Argora Shyamapur	22.6636275° N, 87.7241965° E	1.25	14038.41	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	16038	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.77	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
72	PASCHIM MEDINIPUR	Kharagpur	1	Hiradih, Ward No. - 32	22.321856° N, 87.280617°E	1.50	29995.51	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	29996	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.50	1.65	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
73	PASCHIM MEDINIPUR	Kharpai	1	Bhutdanga	22.706900° N, 87.615709°E	2.00	693.34	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	693	Complete d	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	0.31	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)			Area Reclaimed in Acre	Barmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites		
		No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	
74	PASCHIM MEDINIPUR	1	Midnapore	Dharma Dumping Ground, Howabad Mouza	22421732' N 87.340956'E	4.00	168814.31	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	168814	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.50	8.60	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
75	PASCHIM MEDINIPUR	1	Chandrakona	Ranaga, Ward No-02	22.7191N, 86.3800E	2.00	40902	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	40902	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	2.15	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
76	PASCHIM MEDINIPUR	2	Kharar	Kharar Bypass Road	30.750526N, 76.640536E & 30.750528N, 76.640539E	0.57	2044	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	2044	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.30	0.11	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
77	PASCHIM MEDINIPUR	1	Ramjibanpur	Bypass Road	22.824006N, 87.62073E	0.20	4611	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	4611	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.10	0.24	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
78	PURBA BARDHAMAN	1	Bardhaman	Kapilbagan	25°14'16.5" N 87°51'7.3"E	6.85	180825	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	180825	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	10.15	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
79	PURBA BARDHAMAN	1	Gushkara	Ratani Kalitala	23.498347" N, 87.744647"E	2.00	7285	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	7285	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.41	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
80	PURBA BARDHAMAN	1	Kalna	Beside Kalna Rail Station, Kalayanpur Gram Panchayat Ambika Kalna	23.213381" N 88.353344"E	3.33	36850	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	36850	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	2.53	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
81	PURBA BARDHAMAN	1	Katwa	Stadium Para, W-12	22.71923N, 88.38046E	2	3885	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3885	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	0.20	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
82	PURBA BARDHAMAN	1	Memari	Lock gate, Nudipur Bridge Memari Burdwan	Lock gate, Nudipur Bridge	2.50	38851	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	38851	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.25	2.53	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
83	PURBA MIDNAPORE	1	Egra	Ramkrishnapur	22°23'58.04" N 87°45'19.13" E	0.32	2122.51	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	2123	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.12	0.10	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs.46 Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)
84	PURBA MIDNAPORE	Panskura	1	Panskura Railway Station	22°23'58.04" N 87°45'19.13" E	2.28	667.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	667	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	0.47	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
85	PURBA MIDNAPORE	Tamralipta	1	Maha Bari	22°16'6"N 87°55'48"E	0.49	23890.48	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	23890	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.20	1.07	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
86	PURBA MIDNAPORE	Contai	1	Contai Digha Road	21.765423N, 87.730407E	4.59	62385	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	62385	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.00	3.28	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
87	PURULIA	Purulia	3	a.Chhanna, b.Banga Bari Samsan, c.Halmura	a.23.3753°N 86.42805°E, b.23.34977°N 86.38601°E, c.23.3495°N 86.4992°E	10.83	77325	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	77325	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.00	4.97	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
88	PURULIA	Raghunathpur	3	a.W-2 (Between Lohar & Mondal Petrol Pump), b.W-7 (beside Gara Kiani Mandir), c.W -11 (Stadium More)	a.23.53709°N 86.6746°E, b.23.52927°N 86.6763°E, c.23.52928°N 86.6763°E	1.00	8201	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	8201	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.53	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
89	PURULIA	Jhaida	3	a.Beside Panagarh-Moregram SH, b/Pat Jhaida Road Railway Cabin Side, c.Ward 5	a.23.361579°N 85.971785°E b.23.37796N, 85.98471E, c.23.34956N, 85.97531E	2.00	16318.43	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	16318	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.92	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
90	SOUTH 24-PARGANAS	Baruipur	1	Kritanikhola	22°20'14"N 88°26'49"E	2.30	19685	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	19685	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	1.00	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
91	SOUTH 24-PARGANAS	Budge Budge	1	Suhbas Udayan trenching ground Ward No. - 17	22.47335°N 88.18879°E	3.48	20721	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	20721	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.20	1.32	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)			
92	SOUTH 24-FARGANAS	Diamond Harbour	1	Delaughata, Beside NH 117 (Panchayet Area)	22°10'17"N 88°13'44"E	2.00	9421.092	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	9421	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.50	1st Phase of Biomining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
93	SOUTH 24-FARGANAS	Jaynager-Mazilpur	1	Shahajalpur	22°10'85"N 88°26'2"E	4.00	1379	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	1379	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	0.07	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
94	SOUTH 24-FARGANAS	Mahashtala	1	Sarengabad, Ward No. - 35	22°42'16"N 88°20'56"E	19.61	230517	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	230517	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.00	14.64	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
95	SOUTH 24-FARGANAS	Rajpur-Sonarapur	1	Mallapota	22°23'16"N 88°25'37"E	10.00	18511.329	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	18511	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.00	1.05	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
96	UTTAR DINAJPUR	Dalkhola	1	Utar Dalkhola	25°53'6.6"N 87°50'26.1"E	0.68	7375	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	7375	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.68	0.45	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
97	UTTAR DINAJPUR	Islampur	1	Sonakhola Gunjbasti Trenching Ground, Ward No. - 9	26°15'32.5"N 88°12'13.1"E	0.17	1469	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	1469	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.10	0.09	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
98	UTTAR DINAJPUR	Kaliagarj	1	Mahadebpur, Ward No. - 17)	25°38'25.6"N 88°18'26.6"E	2.84	28144	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	28144	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	1.73	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
99	UTTAR DINAJPUR	Raiganj	1	Bandar Sashan, Ward No. - 22	25°36'31"N 88°7'0.9"E	3.00	38429.02	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio-Remediation	38429	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	2.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
Total =			109			650	1,32,47,005						79,60,926						263	739	

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work to be initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Farmed Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)		
1	BIRBHUM	Naihati	1	Khanpur	24.30658°N 87.825631°E	5.00	56000	-	-	-	-	Biomining and Bio Remediation	-	Sep-25	-	-	-	-	3.08	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
2	DARJEELING	Darjeeling	1	Darjeeling (Near Gorkha Road and Victoria Road)	27° 2'26.60"N 88°15'33.05"E	3.33	Assessment could not be done due to high hill slope.	-	-	-	-	Biomining and Bio Remediation	-	Mar-26	-	-	-	-	-	As the site is in high hill slope, so assessing the quantity of Legacy Waste is very difficult. It was decided that after installation of fresh waste processing units the Legacy waste will be collected in phased manner and to be processed with the fresh waste.
3	DARJEELING	Kurseong	1	Kurseong (Downs Hill from Pankhabari Road)	26°51'53.26"N 88°15'56.05"E	5.00	Assessment could not be done due to high hill slope.	-	-	-	-	Biomining and Bio Remediation	-	Mar-26	-	-	-	-	-	As the site is in high hill slope, so assessing the quantity of Legacy Waste is very difficult. It was decided that after installation of fresh waste processing units the Legacy waste will be collected in phased manner and to be processed with the fresh waste.
4	DARJEELING	Mirik	1	Mirik Notified Area (Near DP Rai Road)	26°52'59.28"N 88°10'12.33"E	4.00	Assessment could not be done due to high hill slope.	-	-	-	-	Biomining and Bio Remediation	-	Mar-26	-	-	-	-	-	As the site is in high hill slope, so assessing the quantity of Legacy Waste is very difficult. It was decided that after installation of fresh waste processing units the Legacy waste will be collected in phased manner and to be processed with the fresh waste.
5	KALIMPONG	Kalimpong	1	Kalimpong (near BhalulbopKhasmahal)	27° 5'24.23"N 88°28'39.82"E	8.25	Assessment could not be done due to high hill slope.	-	-	-	-	Biomining and Bio Remediation	-	Mar-26	-	-	-	-	-	As the site is in high hill slope, so assessing the quantity of Legacy Waste is very difficult. It was decided that after installation of fresh waste processing units the Legacy waste will be collected in phased manner and to be processed with the fresh waste.
6	HOOGHLY	Bhadreswar	1	Sanjay colony, N S Road,	22.834139°N, 88.349718°E	0.42	320000	-	-	-	-	Biomining and Bio Remediation	-	Dec-25	-	-	-	-	16.50	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
7	HOOGHLY	Dankuni	1	Beside Parbatipur Road, Ramnathpur (Ranchayet Area)	22°40'31"N, 88°13'58"E	2.40	48078	-	-	-	-	Biomining and Bio Remediation	-	Mar-25	-	-	-	-	2.64	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
8	HOOGHLY	Bansberia	2	Ward no. 8 & 18	22° 57'45.1" N 88° 23'45.3" E	2.79	47000	-	-	-	-	Biomining and Bio Remediation	-	Sep-25	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.
9	HOOGHLY	Arambagh	1	Kalipur (Ward No 6)	22.88525N, 87.77549E	1.20	37750	-	-	-	-	Biomining and Bio Remediation	-	Sep-25	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.

10	HOOGHLY	Tarakeswar	1	Kadamata, Ward No. 13	22.89326N, 88.02701E	0.44	16610	-	-	-	-	-	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.
11	MURSHIDABAD	Dhulian	1	Dhulian (near Ratanpur)	24°59'29.89"N 87°55'50.74"E	2.00	Assessment under process	-	-	-	-	-	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.
12	MURSHIDABAD	Kandi	1	Kandi (Ward No. 12)	23°56'51.56"N 88°43.47"E	5.82	Assessment under process	-	-	-	-	-	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.
13	NADIA	Cooper's Camp	1	Ward 2- near burning ghat	23.270603N, 88.521961E	0.50	19620	-	-	-	-	-	-	-	-	-	-	Previously tender was floated for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.

Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy Waste upto December,2024.																			
Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi)		(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (RS. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site		Quantity of legacy waste processed upto (MT)	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic		
1	Birbhum	Dubrajpur	1	Mahaprabhu Gate	23.78196°N 87.36859°E	1.20	1,00,804	-	-	-	-	-	-	-	-	-	-	5.28	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
2	Birbhum	Sainthia	1	Ward No. 14	23.5657°N 87.4039°E	1.10	67,000	-	-	-	-	-	-	-	-	-	-	3.69	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
3	Coochbihar	Haldibari	1	DBDH	26°19'27.4"N 88°47'6.5"E	0.73	37,000	-	-	-	-	-	-	-	-	-	-	2.04	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further 2nd call floated. Expected date of completion of Processing will be as per timeline mentioned.
4	Coochbihar	Dinhata	1	Buri dharia	26.821°N 89.2652°E	3.20	25,000	-	-	-	-	-	-	-	-	-	-	1.38	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further 2nd call floated. Expected date of completion of Processing will be as per timeline mentioned.
5	Coochbihar	Mathabhanga	2	Ward No. - 4 (behind Jangli Kalibari and Manasi River) & Ward No. - 2, KhadanGhat (Beside Manasi and Sutunga River)	26.2041°N 89.137°E & 26.2017°N 89.1316°E	2.20	6,000	-	-	-	-	-	-	-	-	-	-	0.33	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further 2nd call floated. Expected date of completion of Processing will be as per timeline mentioned.
6	Coochbihar	Cooch Behar	1	Guriahati- II G.P	26.299124° N, 89.468282° E	6.75	1,26,000	-	-	-	-	-	-	-	-	-	-	6.93	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
7	Coochbihar	Tufanganj	1	Kamat Phoolbari	26.1846°N 89.4014°E	2.70	13,000	-	-	-	-	-	-	-	-	-	-	0.72	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.



Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy Waste upto December,2024.																				
Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi)		(viii) Final Destination of the				Earmark ed Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic			If any Other material (%)
8	Dakshin Dinajpur	Balurghat	1	5 no. Bhatpara, Dangi Under Bhatpara Gram panchayat	25.2052169°N 88.76702841°E	9.99	1,33,000	-	-	-	-	-	-	Mar-26	-	-	-	-	7.32	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tendering done & under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
9	Dakshin Dinajpur	Gangarampur	1	Naroi Dampit, 6 No. Anchoi, Gangarampur	25.402148N, 88.532081E	5.50	19,000	-	-	-	-	-	-	Mar-25	-	-	-	-	1.05	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tendering done & under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
10	Darjeeling	Siliguri MC	1	Don Bosco colony	26.746839°N 88.452293°E	26.00	10,00,000	-	-	-	-	-	-	Dec-27	-	-	-	-	55.00	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
11	Howrah	Uluberia	2	Banitala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bauria	22.478330°N 88.078462°E & 22.499437°N 88.169112°E	6.50	64,000	-	-	-	-	-	-	Sep-25	-	-	-	-	3.52	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tendering done & under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
12	KOLKATA	Kolkata MC	1	DHAPA Under W-58 OF BR-VII/KMC	22°32'32.6"N 88°25'17.6"E	60.00	2000000	-	-	-	-	-	-	Mar-26	-	-	-	-	110.00	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
13	Malda	English Bazar	1	English Bazar (muza Bahadurpur)	24°54'59.18"N 88°6'57.87"E	3.52	1,46,000	-	-	-	-	-	-	Mar-26	-	-	-	-	8.03	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
14	Malda	Old Malda	1	#N/A	#N/A	#N/A	24,000	-	-	-	-	-	-	Mar-25	-	-	-	-	1.32	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
15	Murshidabad	Berhampore	1	Banappare ring road	24°7'30" N 88°15'35" E	2.16	1,90,000	-	-	-	-	-	-	Jun-26	-	-	-	-	10.45	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-aviability of sufficient no of qualified bidders as per procurement rules. Further tender floated & work order to be issued shortly. Expected date of completion of Processing will be as per timeline mentioned.

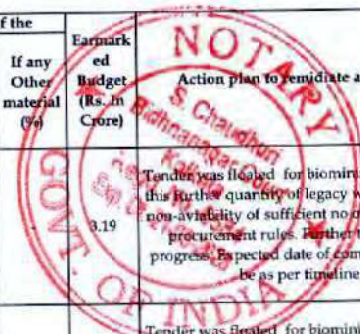
Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the UEs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy Waste upto December,2024.																					
Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste					(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. in Crore)	Action plan to remediate and recover the sites
		ULE	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material 1 (%)	Inert (%) (Construction Waste, Wood, Glass				Compost (%) organic.	RDF (%) Plastic	If any Other material (%)			
16	Murshidabad	Beldanga	1	Bagdanga math, Mouza- Maniknagar, J.L no.-54, P.S- Beldanga, Dist- Murshidabad	23.93300, 88.30323	2.05	49,000	-	-	-	-	-	-	Mar-25	-	-	-	-	2.70	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
17	Murshidabad	Jangipur	1	Azgarpara near Milanpur	24°28'43.79"N 88°3'10.75"E	0.28	35,000	-	-	-	-	-	-	Mar-25	-	-	-	-	1.93	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
18	Murshidabad	Murshidabad	1	Kathgola Bagan (ward no 15)	24°12'20.9" N 88°16'7.4" E	5.38	13,000	-	-	-	-	-	-	Jan-25	-	-	-	-	0.72	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.	
19	Murshidabad	Jiganj-Azimganj	1	Ghoramari (Azimganj Side)	24°14'14.8"N 88°15'56.8" E	3.07	38,000	-	-	-	-	-	-	Mar-25	-	-	-	-	2.09	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
20	North 24 Pgs	Baranagar	1	Pramodnagar, Beside Belghoria Expressway	22.648657N, 88.397365E	22.68	11,00,000	-	-	-	-	-	-	-	Dec-27	-	-	-	-	60.50	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and work order issued to the agency. Expected date of completion of Processing will be as per timeline mentioned.
21	North 24 Pgs	Dum Dum																			
22	North 24 Pgs	New Barrackpore																			
23	North 24 Pgs	North Dum Dum																			
24	North 24 Pgs	South Dum Dum																			
25	North 24 Pgs	Kamarhati	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	9,00,000	-	-	-	-	-	-	Dec-27	-	-	-	-	49.50	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and work order issued to the agency. Expected date of completion of Processing will be as per timeline mentioned.	
26	North 24 Pgs	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030N, 88.410584E	23.94	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	5.89	After assessment of the quantity of legacy waste, tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	

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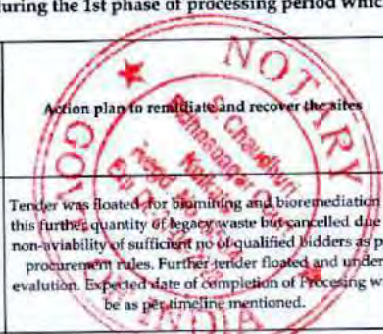
Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy Waste upto December, 2024.

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		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic		
27	Paschim Burdwan	Durgapur MC	1	Sankarpur	23.530679°N 87.356380°E	11.00	6,00,000	-	-	-	-	-	Dec-26	-	-	-	-	33.00	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
28	Paschim Medinipur	Midnapur	1	Dharma Dumping Ground, Hosnabad Mouza	22.421732°N 87.340956°E	6.38	2,30,000	-	-	-	-	-	Mar-26	-	-	-	-	12.65	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
29	Paschim Medinipur	Chandrokona	1	Ransagar, W.no 2, Chandrakona	22.7191° N, 88.3800° E	2.00	13,000	-	-	-	-	-	Mar-25	-	-	-	-	0.72	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
30	Paschim Medinipur	Ghatal	1	Argora Shyampur	22.6636275°N 87.7241965°E	1.25	27,000	-	-	-	-	-	Mar-25	-	-	-	-	1.49	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
31	Paschim Medinipur	Khirpai	1	Bhutdanga	22.706906°N 87.615709°E	2.00	5,000	-	-	-	-	-	Mar-25	-	-	-	-	0.28	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
32	Purba Burdwan	Burdwan	1	Kapibagan, Baikanihapur-I GP	25°14'16.5" N 87°51'7.3" E	6.85	3,90,000	-	-	-	-	-	Jun-26	-	-	-	-	21.45	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated & work order issued to the agency. Expected date of completion of Processing will be as per timeline mentioned.
33	Purba Burdwan	Guskara	1	Guskara Ratanti Kalitala, W No. 4, Guskara, Burdwan	23.498347, 87.744647	2.00	45,000	-	-	-	-	-	Jun-25	-	-	-	-	2.48	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.

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34	Purba Burdwan	Kalna	1	Beside Kalna Rail Station, kalayanpur Gram Payanchat Ambika Kalna	23.213381°N 88.353344°E	3.33	58,000	-	-	-	-	-	-	Jun-25	-	-	-	-	0.19	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
35	Purba Burdwan	Memari	1	Lock gate, Nudipur Bridge Memari Burdwan	Lock gate, Nudipur Bridge	2.50	18,000	-	-	-	-	-	-	Mar-25	-	-	-	-	0.99	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
36	Purba Burdwan	Dainhat	1	Ganga Rasta, Ward 02	23.614199°N 88.17797°E	0.75	10,000	-	-	-	-	-	-	Mar-25	-	-	-	-	0.55	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
37	Purba Medinipur	Panskura	1	Panskura Railway Station	22°23'58.04"N 87°45'19.13"E	2.28	13,000	-	-	-	-	-	-	Mar-25	-	-	-	-	0.72	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
38	Purba Medinipur	Tamralipta	1	Mailabari, Ward - 18	22°16'6"N; 87°55'48"E	0.49	18,000	-	-	-	-	-	-	Mar-25	-	-	-	-	0.99	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
39	Purulia	Purulia	3	a.Chharra, b.Banga Bari Samsan, c.Hutmura	a.23.3753°N 86.42805°E, b.23.34977°N 86.38601°E, c.23.3495°N 86.4992°E	10.83	80,000	-	-	-	-	-	-	Dec-25	-	-	-	-	4.40	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
40	Purulia	Raghunathpur	3	a.W-2 (Between Lohar & Mondal Petrol Pump), b.W-7 (beside Gara Kiari Mandir), c.W -11 (Stadium More)	a.23.53709°N 86.6746°E, b.23.52927°N 86.6763°E, c.23.52928°N 86.6763°E	1.00	11,000	-	-	-	-	-	-	Mar-25	-	-	-	-	0.61	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.



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41	South 24 Pgs	Baruipur	1	Kritankhola	22°20'14"N 88°26'49"E	2.30	95,000	-	-	-	-	-	Dec-25	-	-	-	-	5.23	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
42	South 24 Pgs	Diamond Harbour	1	Doloanghata, Beside NH 117 (Panchayet Area)	22°10'17"N 88°13'44"E	2.00	22,000	-	-	-	-	-	Mar-25	-	-	-	-	1.21	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
43	South 24 Pgs	Jaynagar-Mazilpur	1	Jaynagar Jamtala Road, (Panchayet Area)	22°10'85". N, 88°26'2". E	4.00	13,000	-	-	-	-	-	Mar-25	-	-	-	-	0.72	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
44	Uttar Dinajpur	Islampur	1	Sonakhoda Gurusbasti Trenching Ground; Ward No. - 9	26°15'32.5"N 88°12'13.1"E	0.17	11,000	-	-	-	-	-	Mar-25	-	-	-	-	0.61	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
45	Uttar Dinajpur	Kaliaganj	1	Mahadebpur, Ward No. - 17)	25°38'25.6"N 88°18'26.6"E	2.84	15,000	-	-	-	-	-	Mar-25	-	-	-	-	0.83	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
46	Uttar Dinajpur	Raiganj	1	Bandar Sashan, Ward No. - 22	25°36'31"N 88°7'0.9"E	3.00	80,000	-	-	-	-	-	Dec-25	-	-	-	-	4.40	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
47	Bankura	Bankura	1	Keshra Trenching Ground	23.267285°N 87.035388°E	16.53	1,87,000	-	-	-	-	-	Dec-25	-	-	-	-		Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
48	Birbhum	Bolpur	1	Bolpur, Khoskadambatur, P.S. Bolpur, J.L. No. 95, Plot No. 2590, 2703	23.677955°N, 87.721413°E	3.33	1,08,870	-	-	-	-	-	Dec-25	-	-	-	-		Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.



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Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto the month, 2024.

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49	Birbhum	Rampurhat	1	Bonat & Kusumba Road	24.18826°N 87.75746°E	3.85	49,280	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
50	Birbhum	Suri	1	Dhanyogam (JL No. - 206)	23.95225°N 87.48576°E	2.00	48,870	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
51	Nadia	Gayeshpur	2	Near VS Club, Ward No.-16 & Near SHG Training Centre, Ward No.- 15	22.955519°N 88.472313°E & 22.953232°N 88.48228°E	5.00	13,500	-	-	-	-	-	Dec-25	-	-	-	-	0.74	Tender will be floated shortly for biomining or bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
52	Nadia	Nabadwip	1	Near Bishnupriya Halt Station, Ward No. - 1	23.4150386°N 88.3562766°E	12.35	1,11,870	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
53	Nadia	Ranaghat	1	Anulia GP	23.268035°N 88.55683°E	6.31	90,750	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
54	Nadia	Santipur	1	Moylar math, Ward no. - 10	23.2501021°N 88.4116394°E	4.55	86,840	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
55	North 24 Pgs	Kanchrapara	1	Bidhanpally	23.4150386°N 88.3562766°E	3.00	54,500	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.

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56	North 24 Pgs	Habra	1	Near Banipur Home, Ward No.- 3	22.818064°N 88.635827°E	1.20	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
57	North 24 Pgs	Bongaon	1	Beside Indira Park, Ward No. - 19 (opposite Truck Parking lot)	23°1'44.13"N 88°50'31.40"E	2.26	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.	
58	North 24 Pgs	Taki	1	Mansing road	22.57787°N 88.93308°E	0.80	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.	
59	Purba Burdwan	Katwa	1	Stadium Para, W-12	22.71923N, 88.38046E	2.00	17,640	-	-	-	-	-	-	Dec-25	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
60	Purba Medinipur	Contai	1	Contai Digha Road	21.765423N, 87.73040E	4.59	76,400	-	-	-	-	-	-	Dec-25	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
61	Purba Medinipur	Egra	1	Ramkrishnapur	22°23'58.04"N 87°45'19.13"E	0.32	36,840	-	-	-	-	-	-	Dec-25	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.	
62	South 24 Pgs	Budge Budge	1	Subhas Udyan trenching ground Ward No. - 17	22.47335°N 88.18879°E	3.48	30,300	-	-	-	-	-	-	Dec-25	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.	
63	Hooghly	Baidyabati																		
64	HOOGHLY	Chamdany																		
65	HOOGHLY	Rishra			72.7888N		Assessment												Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated	

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Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the districts of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December, 2024.																				
Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi)		(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site		Quantity of legacy waste processed upto (MT)	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic			If any Other material (%)
66	HOOGHLY	Serampore	1	RWMC	88.31202E	52.00												Expected date of completion of Processing will be as per timeline mentioned.		
67	HOOGHLY	Uttarpara-Kotrung																		
68	HOOGHLY	Konnagar																		
69	Hooghly	Chandannagore MC	1	Kalupukur Vermi-Compost Plant, Kolupukur Bhagarmere, Ward No. 8	22°52'13"N, 88°21'32"E	4.94	1,36,252	-	-	-	-	-	-	-	-	-	-	5.84	Tender matured for biomining and bioremediation of this further quantity of legacy waste and subsequently file processed for AA & PS. Expected date of completion of Processing will be as per timeline mentioned.	
70	Hooghly	Hooghly-Chinsurah	1	Kedia - IGP, Sukantanagar	22° 53' 35" N; 88°22'44" E	6.50	1,02,159	-	-	-	-	-	-	-	-	-	-	-	5.62	Tender matured for biomining and bioremediation of this further quantity of legacy waste and subsequently file processed for AA & PS. Expected date of completion of Processing will be as per timeline mentioned.
71	Hooghly	Bhadreswar	1	Sanjay colony, N 5 Road,	22.834139°N, 88.349718°E	0.42	320000	-	-	-	-	-	-	-	-	-	-	-	16.50	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated. Expected date of completion of Processing will be as per timeline mentioned.
72	Hooghly	Bansberia	2	Ward no. 8 & 18	22° 57'45.1" N 88° 23'45.3" E	2.79	47000	-	-	-	-	-	-	-	-	-	-	-	2.52	Assessment of present further quantity of legacy waste is under process and after finalization of the quantity tender will be floated.
73	Howrah	Bally	1	Chandmari	22.635658°N 88.334197°E	3.00	Assessment under process	-	-	-	-	-	-	-	-	-	-	-	3.00	Assessment of present further quantity of legacy waste is under process and after finalization of the quantity tender will be floated. However work will be initiated after 1st phase of biomining work. Expected date of completion of Processing will be as per timeline mentioned.
74	Howrah	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	4,00,000	-	-	-	-	-	-	-	-	-	-	-	22.00	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. However work will be initiated after 1st phase of biomining work. Expected date of completion of Processing will be as per timeline mentioned.
75	Jalpaiguri	Jalpaiguri	1	Paharpur	26.564305°N 88.736121°E	2.50	Assessment under process	-	-	-	-	-	-	-	-	-	-	-	2.50	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.
76	Nadia	Kalyani	2	Near Kacharipara, Ward No.-6 & Beside highway, Ward No.-10	22.960863°N, 88.439684°E & 22.960863°N 88.439684°E	2.1 & 1.4	85,000	-	-	-	-	-	-	-	-	-	-	-	4.68	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
77	Nadia	Taherpur	1	Cremation Ground Road, Ward No.-1	23.270603°N 88.521961°E	1.26	11,620	-	-	-	-	-	-	-	-	-	-	-	1.26	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.

Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the districts of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy Waste upto December,2024.																			
Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site In acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic		
78	Nadia	Krishnanagar	1	Godadanga, Ward - 5	23.4052240°N 88.5116291°E	8.00	-	-	-	-	-	-	Dec-25	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.	
79	North 24 Pgs	Bhatpara	2	Madral & Jilabi Math	22.87426°N 88.41807°E & 22.85932°N 88.39001°E	2.57	1,17,000	-	-	-	-	-	Dec-25	-	-	-	-	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
80	North 24 Pgs	Barrackpore	1	Kolkata Road	22.748542°N 88.382122°E	5.00	1,14,696	-	-	-	-	-	Dec-25	-	-	-	-	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
81	North 24 Pgs	Garulia	1	Fanching Ground Road	22.817161°N 88.372613°E	1.80	90,148	-	-	-	-	-	Dec-25	-	-	-	-	Tender under process(2nd call) for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
82	North 24 Pgs	Halisahar	1	Niraljan Trenching Ground	23.2501021°N 88.4116394°E	0.84	43,905	-	-	-	-	-	Feb,2026	-	-	-	-	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
83	North 24 Pgs	Khardah	1	Ruiyaiswaripur	22°44'31"N 88°24'25"E	2.75	62,027	-	-	-	-	-	Dec-25	-	-	-	-	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
84	North 24 Pgs	Madhyamgram	1	Digberia	22.69264° 88.50134°E	7.17	1,87,128	-	-	-	-	-	Dec-25	-	-	-	-	Tender already matured and Work order to the agency will be issued shortly. Expected date of completion of Processing will be as per timeline mentioned.	
85	North 24 Pgs	Titagarh	1	Mathpara	22.88326°N 88.02701°E	4.90	70,000	-	-	-	-	-	Dec-25	-	-	-	-	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
86	North 24 Pgs	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	1,20,000	-	-	-	-	-	Dec-25	-	-	-	-	LOI already issued to agency for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
87	Paschim Burdwan	Asansol MC	5	a.Asansol-Kalipahari, b.Burnpur-Hirapur, c.Raniganj- Koral, d.Jamuria- 6 No. Bypass, e.Kulti- Aldi	a.23.614345°N;8 7.133207°E, b.23.6661219°N; 86.939790°E, c.23.614345°N;8 7.133207°E, d.23.707714°N;8 7.074470°E, e.23.703844°N;8 6.883500°E	36.95	Assessment under process	-	-	-	-	-	Dec-27	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.	

Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of all ULBs of West Bengal, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto 31st September, 2024.

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass)	Compost (%) organic.	RDF (%) Plastic			If any Other material (%)
88	Purulia	Jhalda	3	a. Beside Panagarh-Moregram SH. b. Pat Jhalda Road Railway Cabin Side, c. Ward 5	a. 23.361579°N 85.971785°E, b. 23.37796°N, 85.98471°E, c. 23.34956°N, 85.97531°E	2.00	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.
89	South 24 Pgs	Maheshitala	1	Sarengabad, Ward No. - 35	22.49216°N 88.20567°E	19.61	1,04,000	-	-	-	-	-	-	Mar-26	-	-	-	-	5.72	NOI already issued for bio-mining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
90	South 24 Pgs	Rajpur-Sonarapur	1	Mailapota	22°25'16"N 88°25'37"E	10.00	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	-	Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of Processing will be as per timeline mentioned.



Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	Bankura	Bankura	5.67	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
2	Bankura	Bishnupur	2.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
3	Bankura	Sonamukhi	1.41	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
4	Paschim Burdwan	Asansol MC	47.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
5	Purba Burdwan	Barddhaman	12.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
6	Purba Burdwan	Dainhat	1.01	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
7	Paschim Burdwan	Durgapur MC	23.37	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
8	Purba Burdwan	Gushkara	1.46	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
9	Purba Burdwan	Kalna	2.34	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
10	Purba Burdwan	Katwa	3.95	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
11	Purba Burdwan	Memari	1.71	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
12	Birbhum	Bolpur	3.31	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
13	Birbhum	Dubrajpur	1.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
14	Birbhum	Nalhati	1.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
15	Birbhum	Rampurhat	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
16	Birbhum	Sainthia	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
17	Birbhum	Suri	3.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
18	Cooch Behar	Cooch Behar	3.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
19	Cooch Behar	Dinhata	1.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
20	Cooch Behar	Haldibari	0.59	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
21	Cooch Behar	Mathabhanga	0.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
22	Cooch Behar	Mekhliganj	0.38	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
23	Cooch Behar	Tufanganj	0.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
24	Dakshin Dinajpur	Balurghat	6.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
25	Dakshin Dinajpur	Buniadpur	1.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
26	Dakshin Dinajpur	Gangarampore	2.32	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
27	Darjeeling	Darjeeling	4.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
28	Kalimpong	Kalimpong	2.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
29	Darjeeling	Kurseong	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
30	Darjeeling	Mirik	0.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Darjeeling	Siliguri MC	21.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
32	Howrah	Uluberia	10.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
33	Hooghly	Arambagh	2.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December, 2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
34	Hooghly	Baidyabati	7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
35	Hooghly	Bansberia	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
36	Hooghly	Bhadreswar	5.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
37	Hooghly	Champdany	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
38	Hooghly	Chandannagore MC	9.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
39	Hooghly	Dankuni	3.92	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
40	Hooghly	Hooghly Chinsurah	9.63	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
41	Hooghly	Konnagar	3.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
42	Hooghly	Rishra	5.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
43	Hooghly	Serampore	7.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
44	Hooghly	Tarakeswar	1.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
45	Hooghly	Uttarpara Kotrung	6.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
46	Alipurduar	Alipurduar	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
47	Alipurduar	Dhupguri	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
48	Alipurduar	Jalpaiguri	4.43	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
49	Alipurduar	Mal	1.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
50	Malda	English Bazar	8.48	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
51	Malda	Old Malda	3.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
52	Murshidabad	Beldanga	1.2	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
53	Murshidabad	Berhampore	7.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
54	Murshidabad	Dhuliyani	4.36	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
55	Murshidabad	Domkal	5.03	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
56	Murshidabad	Jangipur	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
57	Murshidabad	Jiaganj-Azimganj	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
58	Murshidabad	Kandi	2.29	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
59	Murshidabad	Murshidabad	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
60	Nadia	Birnagar	1.27	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
61	Nadia	Chakdah	4.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
62	Nadia	Cooper's Camp	0.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
63	Nadia	Gayeshpur	3.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
64	Nadia	Haringhata	1.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
65	Nadia	Kalyani	5.15	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
66	Nadia	Krishnanagar	8.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

SI No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
67	Nadia	Nabadwip	6.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
68	Nadia	Ranaghat	3.11	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
69	Nadia	Santipur	6.26	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
70	Nadia	Taherpur	0.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
71	North 24 Parganas	Ashokenagar-Kalyangarh	5.02	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
72	North 24 Parganas	Baduria	2.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
73	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
74	North 24 Parganas	Barasat	11.49	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
75	North 24 Parganas	Barrackpore	6.3	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
76	North 24 Parganas	Basirhat	5.16	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
77	North 24 Parganas	Bhatpara	15.92	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
78	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
79	North 24 Parganas	Bongaon	4.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
80	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
81	North 24 Parganas	Garulia	2.43	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
82	North 24 Parganas	Gobardanga	1.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
83	North 24 Parganas	Habra	6.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
84	North 24 Parganas	Halisahar	5.15	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
85	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
86	North 24 Parganas	Kanchrapara	5.35	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
87	North 24 Parganas	Khardah	4.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
88	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
89	North 24 Parganas	Naihati	9	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
90	North 24 Parganas	New Barrackpore	3.17	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
91	North 24 Parganas	North Barrackpore	5.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
92	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
93	North 24 Parganas	Panihati	15.57	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
94	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
95	North 24 Parganas	Taki	1.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
96	North 24 Parganas	Titagarh	4.81	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
97	Paschim Midnapore	Chandrakona	0.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
98	Paschim Midnapore	Ghatal	2.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
99	Paschim Midnapore	Jhargram	2.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
100	Paschim Midnapore	Kharagpur	8.56	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
101	Paschim Midnapore	Kharar	0.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
102	Paschim Midnapore	Khirpai	0.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
103	Paschim Midnapore	Midnapore	6.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
104	Paschim Midnapore	Ramjibanpur	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
105	Purba Midnapore	Contai	3.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
106	Purba Midnapore	Egra	1.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

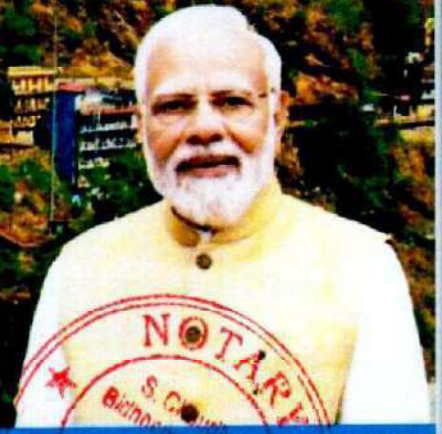
Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
107	Purba Midnapore	Haldia	8.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
108	Purba Midnapore	Panskura	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
109	Purba Midnapore	Tamluk	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
110	Jhalda	Jhalda	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
111	Purulia	Purulia	4.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
112	Purulia	Raghunathpur	1.06	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
113	South 24 parganas	Baruipur	2.19	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
114	South 24 parganas	Budge Budge	3.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
115	South 24 parganas	Diamond Harbour	1.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
116	South 24 parganas	Jainagar-Mazilpur	1.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
117	South 24 parganas	Maheshtala	18.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
118	South 24 parganas	Pujali	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Status of Construction and demolition waste management of 128 ULBs of West Bengal December, 2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
119	South 24 parganas	Rajpur-Sonarapur	17.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
120	Uttar Dinajpur	Dalkhola	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
121	Uttar Dinajpur	Islampur	2.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
122	Uttar Dinajpur	Kaliaganj	2.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
123	Uttar Dinajpur	Raiganj	7.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
124	Howrah	Howrah MC	44.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
125	Howrah	Bally	12.04	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
126	Jalpaiguri	Maynaguri	1.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
127	Alipurduar	Falakata	2.23	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
128	Kolkata	Kolkata MC	245.65	500	
		Total =	965.79	500	

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**GNANAMI
GANGE**



Annual Report

2023-24



National Mission for Clean Ganga

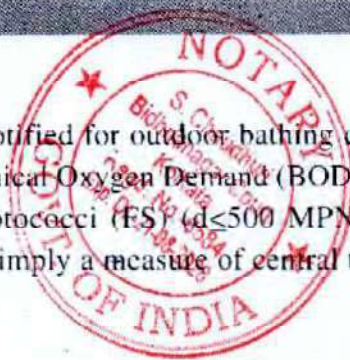
Department of Water Resources, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti,
Government of India

River water quality is assessed for primary water quality criteria notified for outdoor bathing criteria in terms of pH (6.5-8.5), Dissolved Oxygen (DO) (≥ 5 mg/L), Bio-chemical Oxygen Demand (BOD) (≤ 3 mg/L), Faecal Coliform (FC) (≤ 2500 MPN/100ml) and Faecal Streptococci (FS) (≤ 500 MPN/100ml). Sampling data was analysed using statistical tool median which is simply a measure of central tendency.

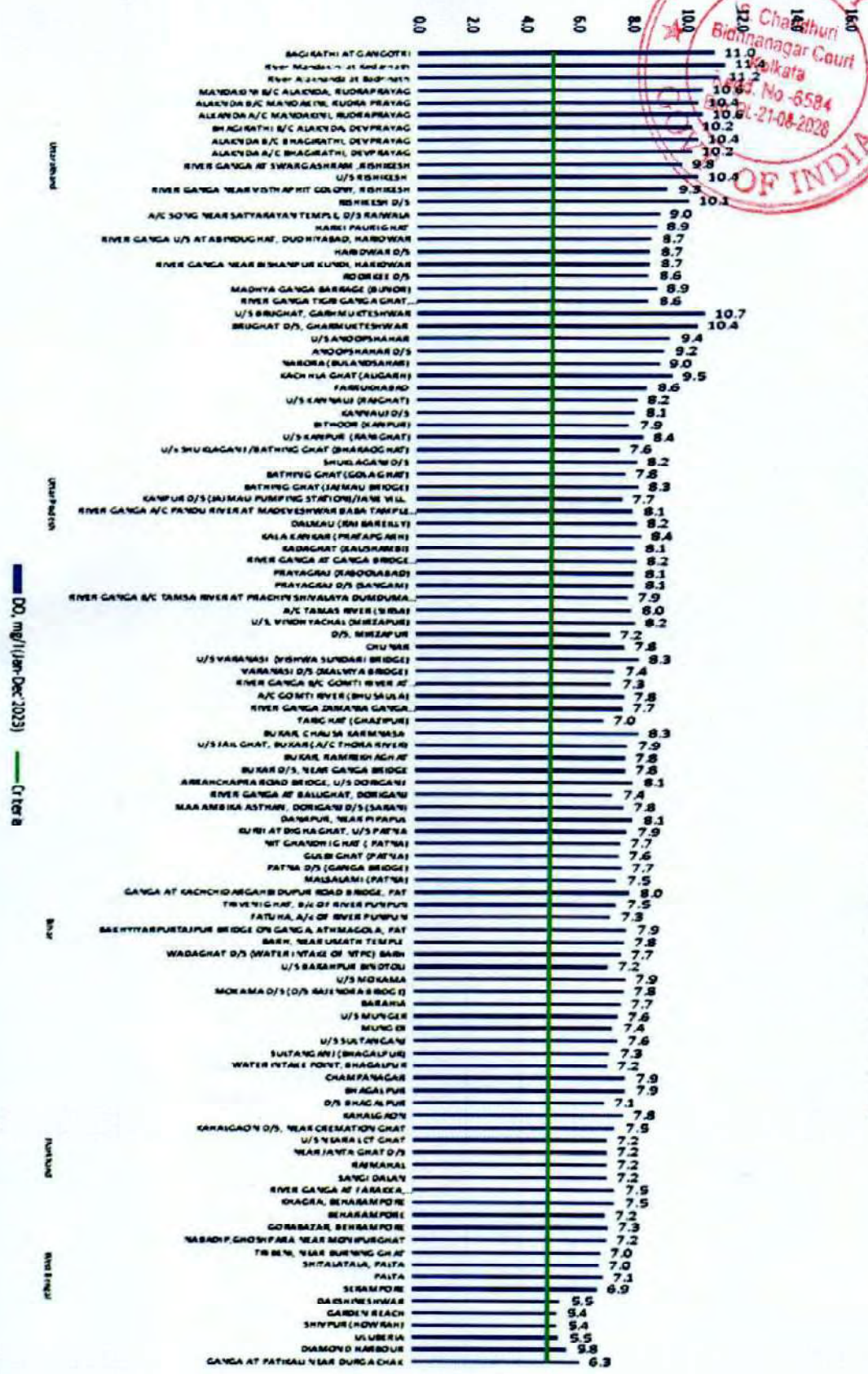
5.1.1 River Ganga Water Quality in 2023

The analysis of data for the year 2023 indicates that the river water is meeting the Primary Water Quality Criteria (PWQC).

- *w.r.t. pH (Median)* at all the locations
- *w.r.t. DO (Median)* at all the locations
- *w.r.t. BOD (Median)*: entire stretch of Uttarakhand; in Uttar Pradesh from Madhya Ganga barrage (Bijnor) to Kacchlaghat (Aligarh), river Ganga a/c of river Pandu at Madeveshwar baba temple, Kalakankar (Pratapgarh) to Kadaghat (Kaushambi), Prayagraj (Rasoolabad) to U/s Vindhyachal (Mirzapur) and U/s Varanasi (Vishwa Sundari Bridge); entire stretch of Bihar; entire stretch of Jharkhand and entire stretch of West Bengal.
- *w.r.t. FC (Median)*: entire stretch of Uttarakhand; entire stretch of Uttar Pradesh except two stretches namely (i) Nanamau Bridge to Purana Rajapur Kanpur (except Bithoor, Kanpur), (ii) D/s Mirzapur to Tarighat, Ghazipur (except U/s Varanasi, Vishwa Sundari Bridge location); Arrah Chhapra Bridge, U/s Doriganj in Bihar; entire stretch of Jharkhand and Farakka, Murshidabad, Khagra, Behrampore, Nabadip, Ghoshpara near Monipurghat & Tribeni near Burning ghat in west Bengal.
- *w.r.t. FS (Median)*: entire stretch of Uttarakhand; in Uttar Pradesh from Madhya Ganga barrage (Bijnor) to U/s Vindhyachal (Mirzapur) & U/s Varanasi (Vishwa Sundari Bridge); entire stretch of Bihar and in West Bengal stretch from river Ganga at Farrakha, Murshidabad to Tribeni near Burning ghat and from Dakshineswar to Patikali Near Durga Chak.



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River Ganga water quality 2023 (Jan-Dec) Dissolved Oxygen mg/L (Median)

Figure 23 Water quality of River Ganga w.r.t. Dissolved Oxygen (DO) during 2023 (Total locations- 107; Complying- All locations)

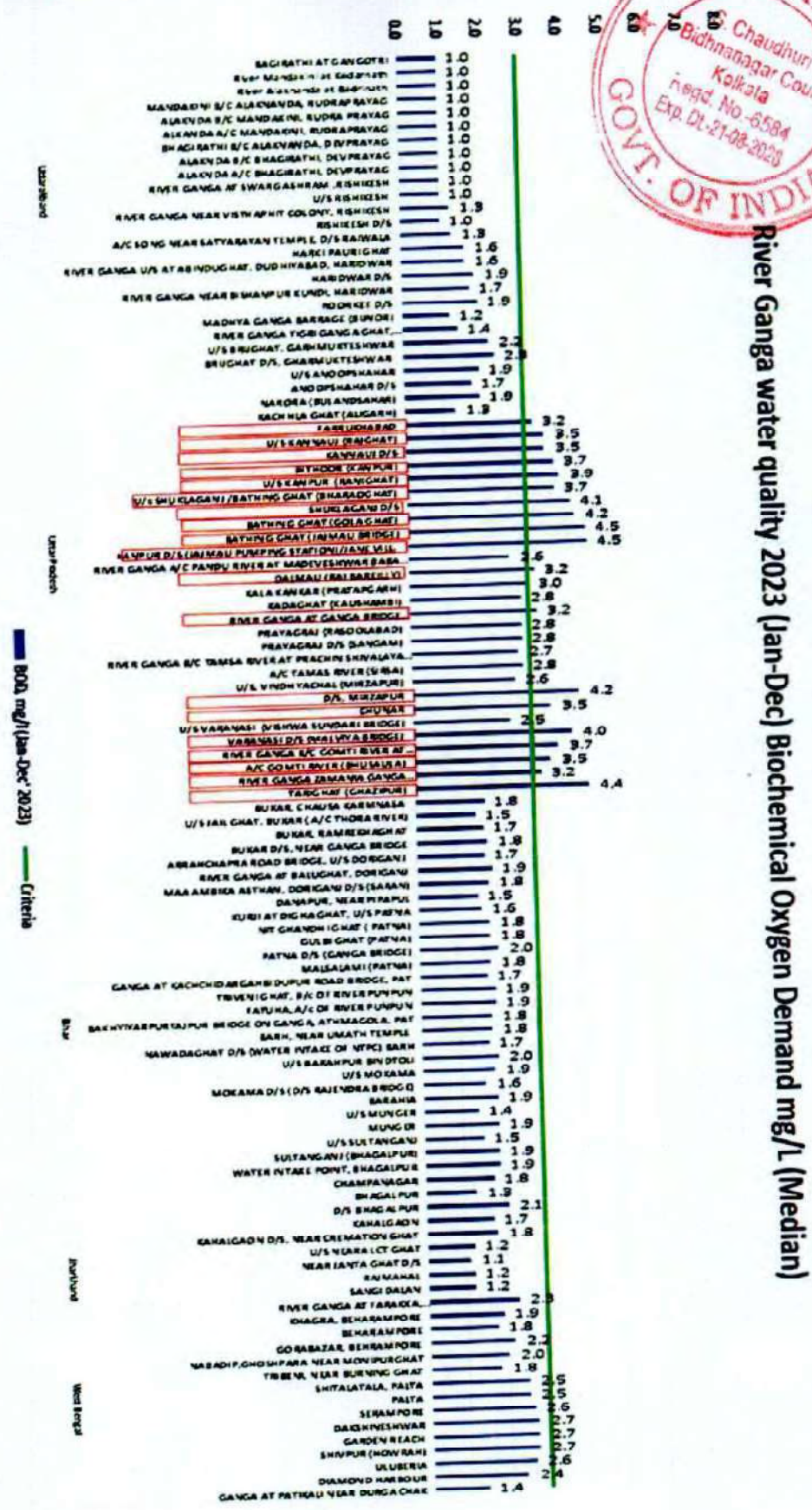
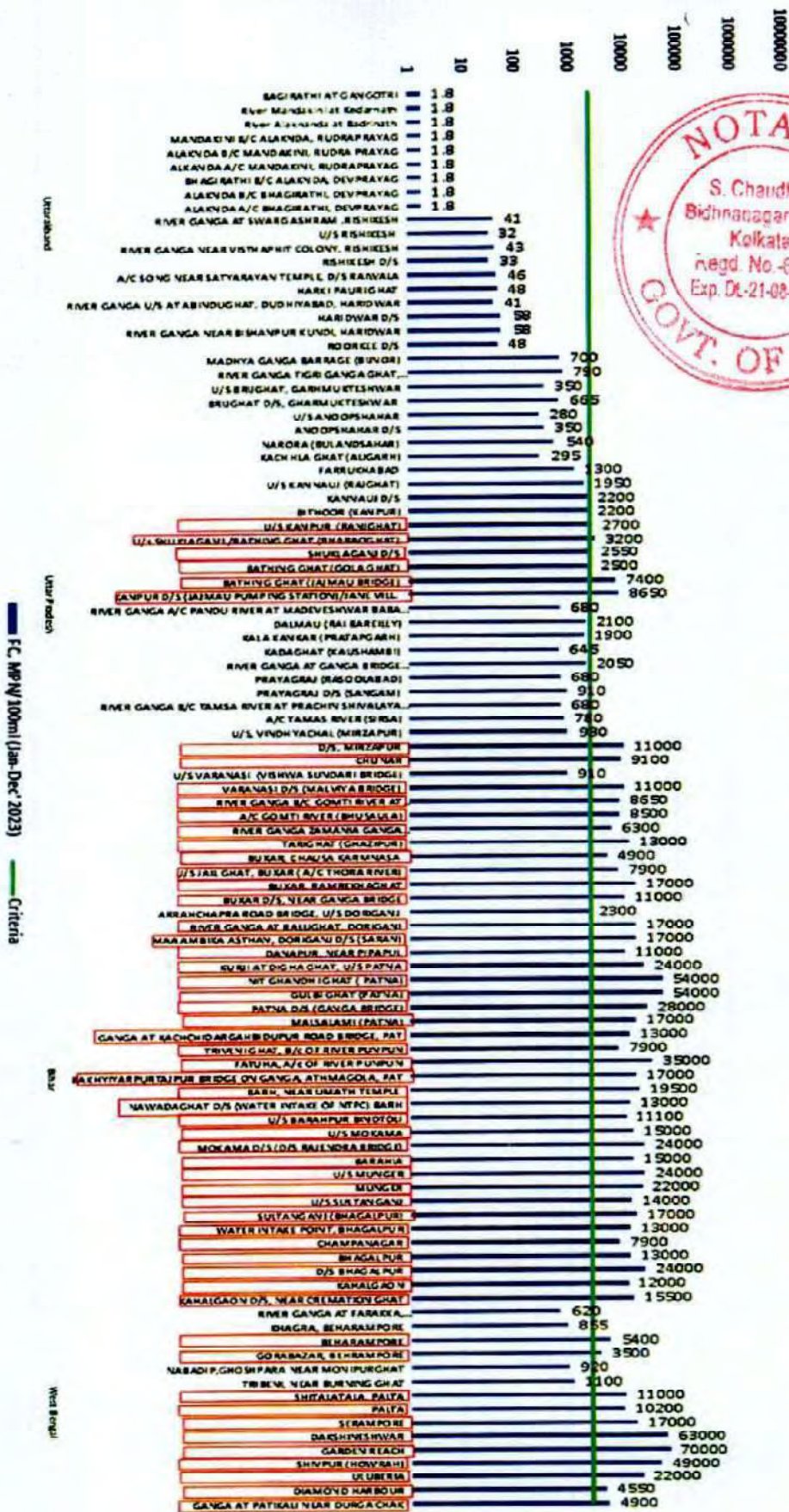
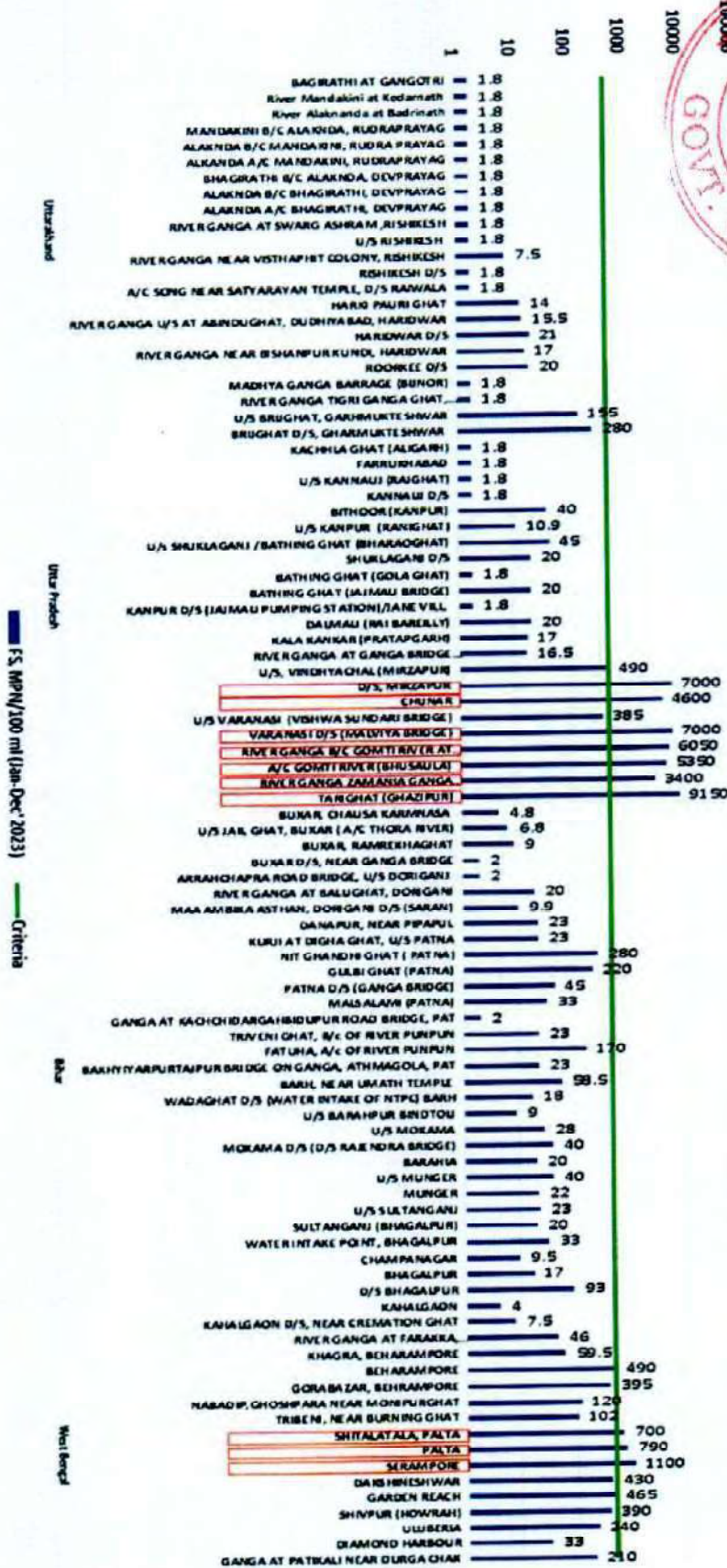


Figure 24 Water quality of River Ganga w.r.t. Biochemical Oxygen Demand (BOD) during 2023 (Total locations- 107; Complying- 88 locations Non-complying- 19 locations)



River Ganga water quality 2023 (Jan-Dec) Fecal coliform MPN/100ml (Median)

Figure 25 Water quality of River Ganga w.r.t. Faecal Coliform (FC) during 2023 (Total locations- 103; Complying- 48 locations; Non-complying- 55 locations)



River Ganga water quality 2023 (Jan-Dec) Fecal Streptococci MPN/100ml (Median)

Figure 26 Water quality of River Ganga w.r.t. Faecal Streptococci (FS) during 2023 (Total locations- 94; Complying- 84 locations; Non-complying- 10 locations)

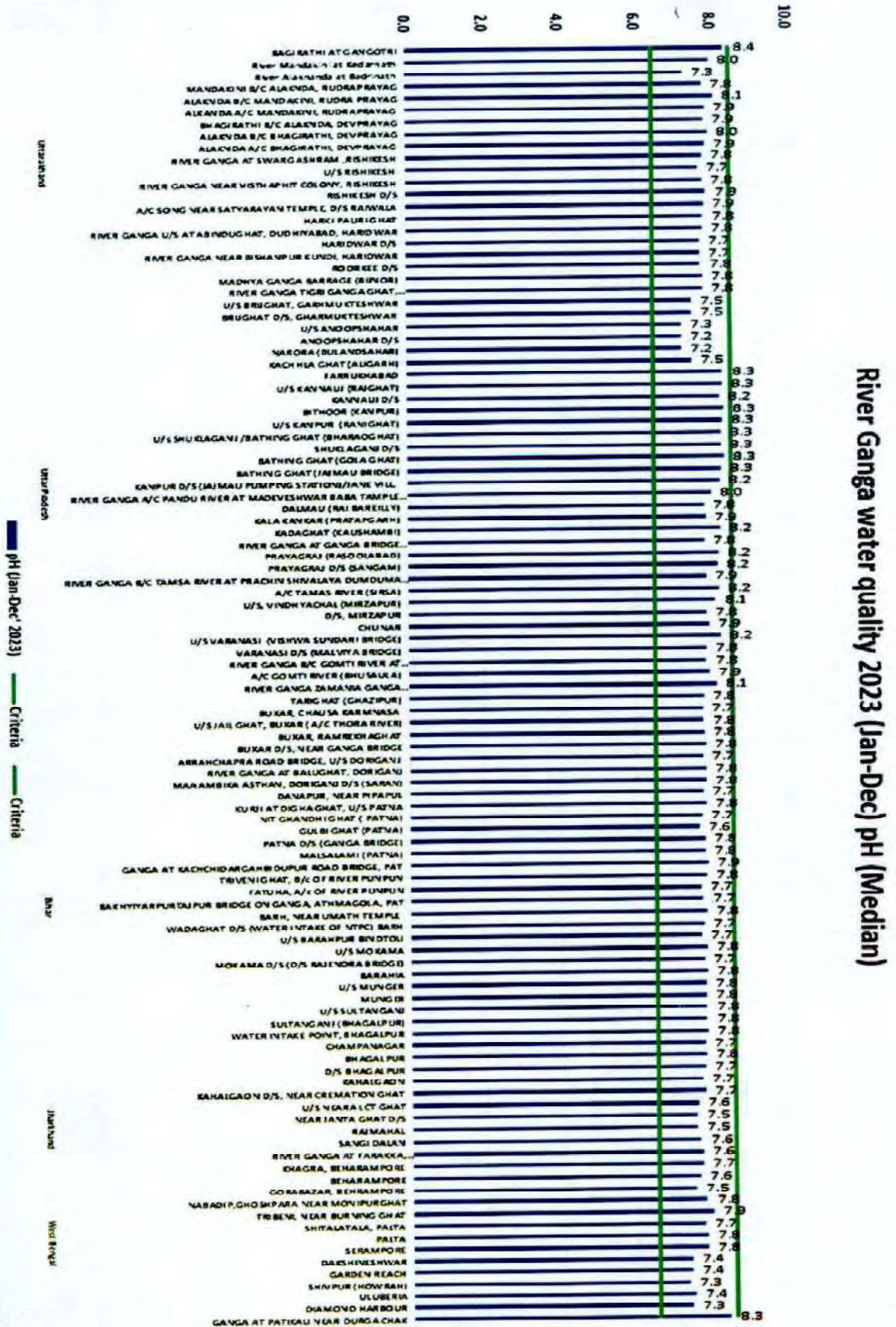


Figure 27 Water quality of River Ganga w.r.t. pH during 2023 (Total locations- 107; Complying- All location)

5.2 Status of water quality of River Ganga during 2014 vs 2023

For assessment of river water quality during 2014 vs 2023 (Jan-Dec), median values which is simply a measure of central tendency of parameters such as pH, Dissolved Oxygen (DO) and Biochemical Oxygen Demand (BOD) of year 2014 and 2023 are compared and following observations have been made:

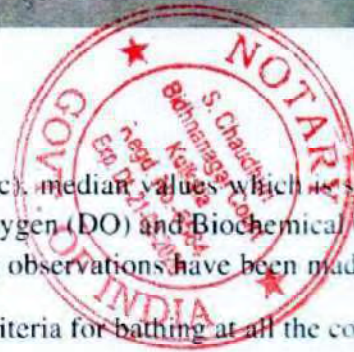
- pH (Median) has been observed to be meeting water quality criteria for bathing at all the compared locations during 2014 & 2023 (53 locations compared)
- DO (Median) has been observed to be meeting water quality criteria for bathing at all the compared locations during 2014 & 2023 (53 locations compared)
- BOD (Median) has been improved at 44 locations (53 locations compared)

A. Dissolved Oxygen (Improvement observed in 2023 as compared to 2014)

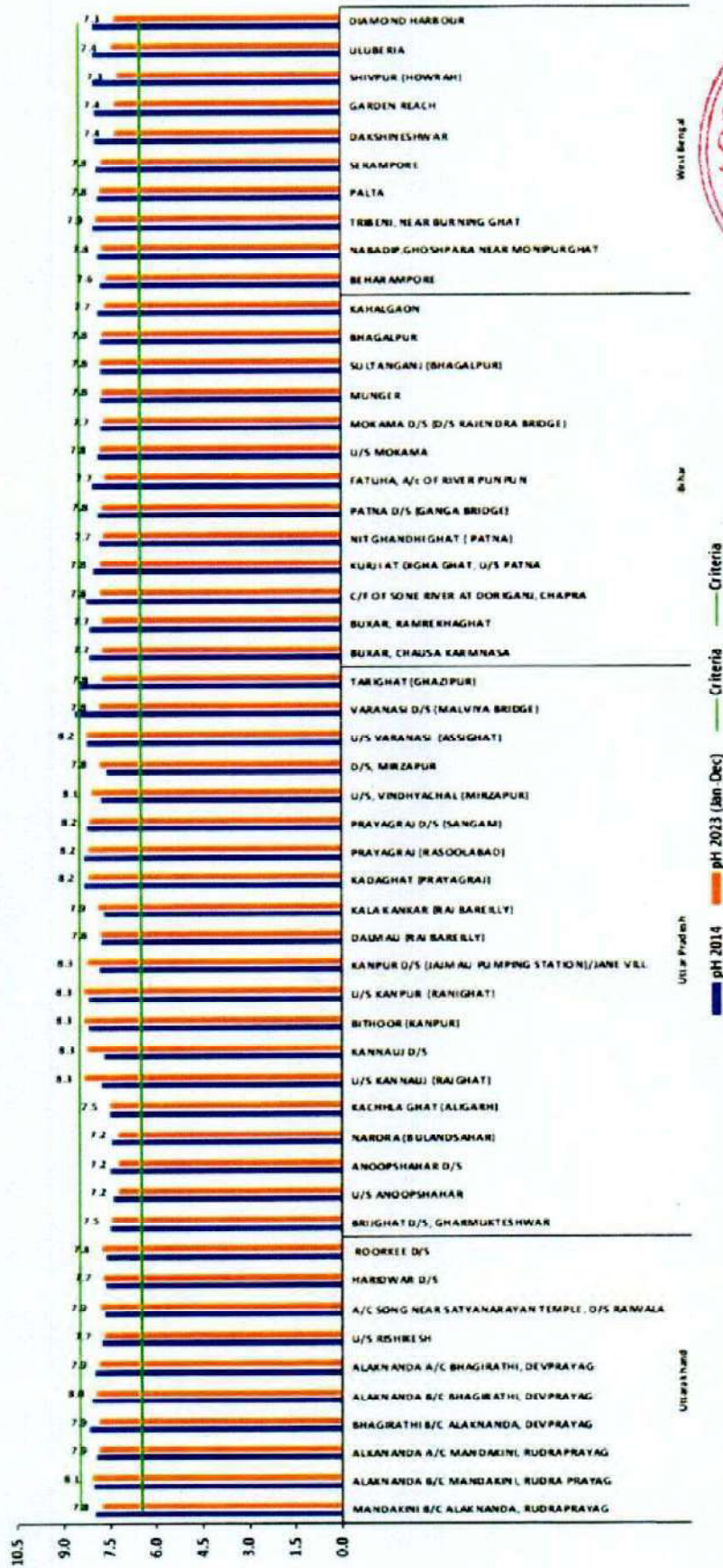
- Mandakini B/c Alaknanda, Rudraprayag to Roorkee D/s in Uttarakhand
- Brijghat D/s, Garhmukteshwar to Kalakankar (Pratapgarh) in Uttar Pradesh
- NIT Gandhighat to Patna D/s; Mokama D/s and Bhagalpur to Kahalgaon in Bihar
- Behrampore to Serampore in West Bengal

B. Bio-chemical Oxygen Demand (Improvement observed in 2023 as compared to 2014)

- Alaknanda A/c Mandakini, Rudraprayag; stretch from Alaknanda B/c Bhagirathi, Devprayag to Roorkee D/s in Uttarakhand
- stretch from Brijghat D/s, Gharmukteshwar to Kacchlaghat (Aligarh); Kannauj D/s; Kanpur D/s to (Jajmau Pumping Station) to Prayagraj D/s (Sangam); U/s Varanasi (U/s Vishwa Sundari Bridge) to Varanasi D/s (Malviya Bridge) in Uttar Pradesh
- entire stretch of Bihar from Buxar, Chausa Karmnasa to Kahalgaon
- entire stretch of West Bengal from Behrampore to Diamond Harbour

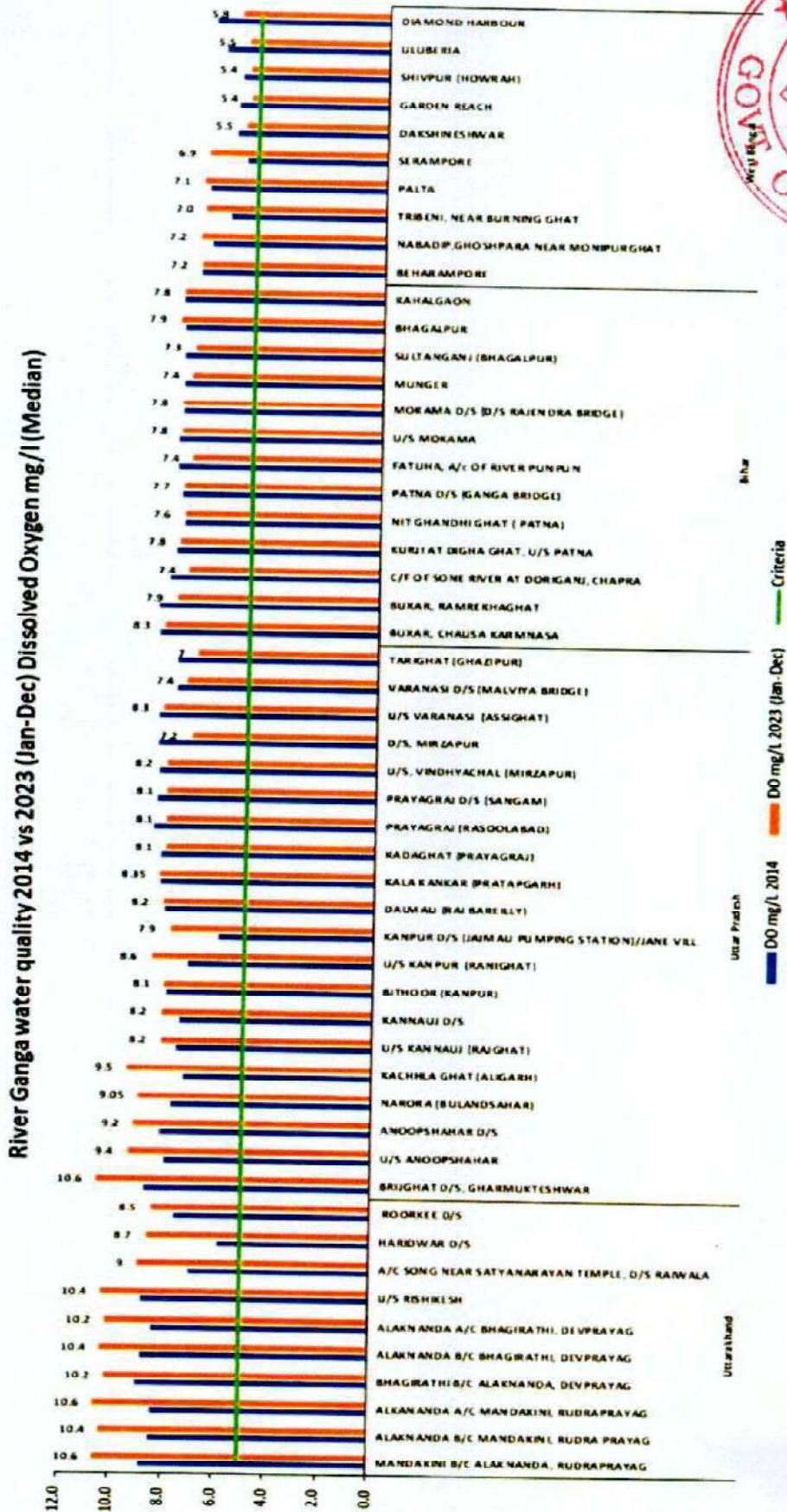


River Ganga water quality 2014 vs 2023 (Jan-Dec) pH (Median)



Total locations- 53
Complying-53 location

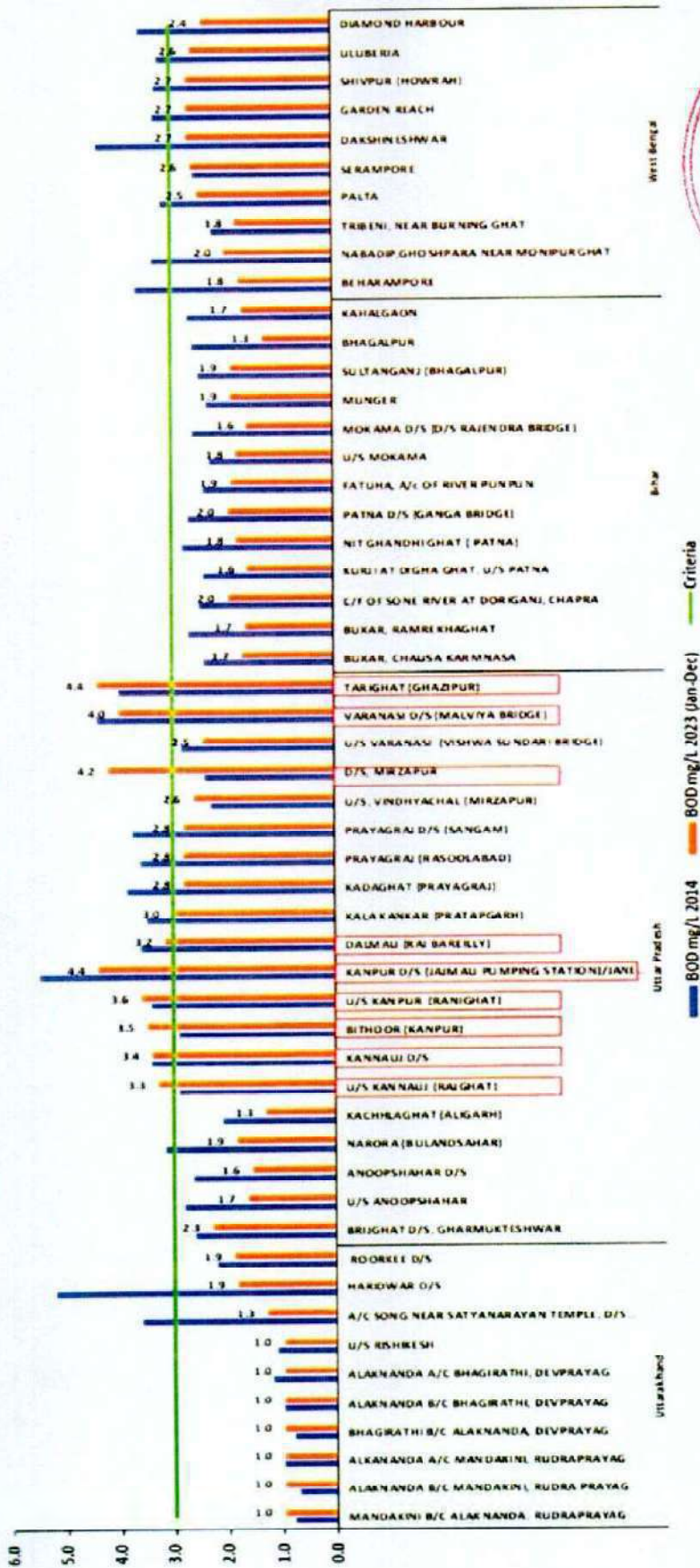
Figure 28 River Ganga water quality 2014 vs 2023 (Jan-Dec) w.r.t pH (mg/l)



**Total locations- 53
Complying-53 locations
Improvements- 32 locations**

Figure 29 River Ganga water quality 2014 vs 2023 (Jan-Dec) w.r.t Dissolved Oxygen (DO) (mg/l)

River Ganga water quality 2014 vs 2023 (Jan-Dec) Biochemical Oxygen Demand mg/L (Median)



Total locations - 53
Complying - 44 locations
Improvements - 44 locations

Figure 30 River Ganga water quality 2014 vs 2023 (Jan-Dec) w.r.t Biochemical Oxygen Demand (BOD) (mg/l)

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West Bengal State NGRBA Program Management Group (WBSPMG)
Urban Development & Municipal Affairs Department,
Government of West Bengal

Memo No.: 6327-NGRBA/SPMG/Meeting of S.G.C-426/2017



Date: 27-11-2024

To
The Director General,
National Mission for Clean Ganga,
Ministry of Jal Shakti,
(Department of Water Resources, River Development & Ganga Rejuvenation)
Government of India,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002

Subject: Minutes of the 8th meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal.

Sir,

The Minutes of the **8th meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal** under the Chairmanship of the Chief Secretary, Government of West Bengal held on **6th November 2024** at Conference Hall (13th Floor), Nabanna, Howrah is hereby forwarded for your kind perusal and necessary action.


Program Director, WBSPMG
&
Member-Convener of SGC

Enclosure:

1. Minutes of the 8th SGC meeting

Memo No.: 6327/1(14)-NGRBA/SPMG/Meeting of S.G.C-426/2017

Date: 27-11-2024

Copy of the Minute forwarded for favour of kind information and necessary action to:

- 1) The Principal Secretary, Department of Environment & Ex-Officio, Member of the State Ganga Committee of SPMG, Pranisampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata - 700 106.
- 2) The Additional Chief Secretary, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SPMG, Aranya Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.

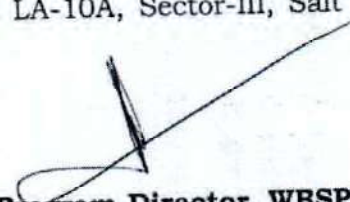
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West Bengal State NGRBA Program Management Group (WBSPMG)
Urban Development & Municipal Affairs Department,
Government of West Bengal



- 3) The Additional Chief Secretary, Department of Finance & Ex-Officio, Member of the State Ganga Committee of SPMG, Nabanna, 325, Sarat Chatterjee Road, Howrah - 711102.
- 4) The Principal Secretary, Department of Irrigation & Waterways & Member of the State Ganga Committee of SPMG, Jalsampad Bhavan, Sector - I, Salt Lake City, Kolkata - 700 091.
- 5) The Principal Secretary, Department of Water Resources & Investigation & Ex-Officio, Member of the State Ganga Committee of SPMG, Khadya Bhavan, 5th Floor, Block-A, 11A Mirza Ghalib Street, Kolkata - 700 087.
- 6) The Chief Executive Officer, Kolkata Metropolitan Development Authority & Ex-Officio Member of the State Ganga Committee of SPMG, Unnayan Bhavan, Sector - II, Salt Lake City, Kolkata - 700 091.
- 7) The Principal Secretary, Department of Public Health Engineering & Ex-Officio, Member of the State Ganga Committee of SPMG, Govt. of West Bengal, Jana Swastha Karikari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 8) The Chairman, West Bengal State Pollution Control Board & Ex-Officio, Member of the State Ganga Committee of SPMG, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 9) The Secretary, Department of Urban Development & Municipal Affairs & Ex-Officio, Member of the State Ganga Committee of SPMG, 'Nagarayan', 5th Floor, DF-8, Sector-I, Salt Lake City, Kolkata- 700 064.
- 10) The Principal Chief Conservator of Forest, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SPMG, Aranya Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.
- 11) Prof. Arunabha Majumder, Department of School of Water Resources, Jadavpur University, Member of the State Ganga Committee of SPMG.
- 12) The Chief Engineer, Head Quarters, Directorate of Public Health Engineering & Member of the State Ganga Committee of SPMG, Govt. of West Bengal, Jana Swastha Karikari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata - 700 091.
- 13) Prof. Anirban Gupta, Department of Civil Engineering, IEST, Shibpur, Member of the State Ganga Committee of SPMG
- 14) The Chief Scientist, West Bengal State Pollution Control Board & Member of the State Ganga Committee of SPMG, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106.


Program Director, WBSPMG
&
Member-Convener of SGC

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West Bengal State NGRBA Program Management Group (WBSPMG)
Urban Development & Municipal Affairs Department,
Government of West Bengal




Memo No.: 6327/2(5)-NGRBA/SPMG/Meeting of S.G.C-426/2017

Date: 27-11-2024

Copy forwarded for kind information:

1. The Member Secretary, West Bengal State Pollution Control Board, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata - 700 106
2. Senior Special Secretary (NG), Department of Urban Development & Municipal Affairs, Government of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake, Kolkata - 700064
3. The Municipal Commissioner, Kolkata Municipal Corporation, 5SN Banerjee Road, Esplanade, Dharmatala, Taltala, Kolkata, West Bengal 700013
4. Chief Engineer, North Circle, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
5. Chief Engineer, South Circle, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department


**Program Director, WBSPMG
&
Member-Convener of SGC**

Minutes of the Meeting of the 8th State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and ex-officio Chairperson of the State Ganga Committee (SGC) held on 06th November, 2024 at 11:00 A.M.



Venue: Conference Hall, Nabanna, 13th Floor.

Chairperson: Chief Secretary, Government of West Bengal and ex-officio Chairperson of the State Ganga Committee

List of participants: As per list enclosed (Annexure - 1)

The Chief Secretary welcomed all the members of the State Ganga Committee in the Meeting and initiated the discussion.

Secretary, Urban Development & Municipal Affairs Department, West Bengal and Executive Chairperson, WBSPMG presented the status of the implementation of the National Ganga River Basin Authority (NGRBA) Program in the State. The Secretary, UD & MA Department, West Bengal narrated in detail and requested Program Director, WBSPMG to present the status of the Liquid Waste Management (LWM) Programme in the State.

- **Agenda - 1: Confirmation of the proceedings of 7th State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA Program Management Group (WBSPMG) held on 18/12/2023:**

The minutes of the 7th State Ganga Committee (SGC) Meeting held on 18/12/2023 were read, reviewed and confirmed.

- **Agenda - 2: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year 2023-2024.**

The audited annual accounts for the Financial Year 2023-2024 were placed before the committee for perusal which were adopted and approved.

West Bengal State NGRBA Program Management Group (WBSPMG) was directed to take consequent actions:

- Invite the Principal A.G. (Audit - I), West Bengal for the transaction and accounts audit
- Statement of Expenditure (SoE) audit for World Bank financed projects and
- observing other relevant statutory compliances subsequent to adoption of Accounts

[Action: WBSPMG]

- **Agenda - 3: Review of Liquid Waste Management**

The Program Director, WBSPMG presented the status of the implementation of the Liquid Waste Management (LWM) Program in the State as below:



✓ **Sewage Generation in Ganga Towns**

- a) Estimated Sewage Generation (based on Estimated Population in Urban areas in the year, 2022 taking 2011 Census as base.)

Kolkata –	356.10 MLD
DGCs–	1044.90 MLD
Total –	1401.00 MLD

b) Details of Sewage Management in Ganga Towns:

i	Capacity of 39 existing operational STPs	:	622.00 MLD
ii	Capacity of 9 STPs under Construction	:	204.50 MLD
iii	Capacity augmentation through renovation of Garden–Reach STP and the Keorapukur STP	:	13.00 MLD
iv	Capacity of 17 STPs under Proposal/ Tendering Stage	:	400.74 MLD
v	Capacity of Existing Private STPs (as per list received from WBPCB)	:	78.00 MLD
	Total Treatment Capacity	:	1318.24MLD
	Gap in Sewage Generation & Treatment facility to be covered by setting up further STPs/ FSTPs	:	83 MLD

In this regard, it was informed that affirmation was made before Hon'ble National Green Tribunal (HNGT) that 86% of the capacity of the functional STPs, including that of East Kolkata Wetland (EKW), has been utilized. The situation has since improved slightly & the present capacity utilization is 89%, including that of EKW.

The Chief Secretary directed KMC & WBPCB to conduct a joint inspection at the earliest to verify the actual quantum of sewage being treated in EKW (stated to be 910 MLD).

[Action: KMC & WBPCB]

• **Status of Water Quality of River Ganga:**

- ✓ **During the year 2018**, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.
- ✓ **In the year 2022**, it was in the **Category IV** with maximum BOD 8.0 mg/L.
- ✓ **In September, 2024**, River Ganga is now in **Priority Category V** in terms of BOD Parameter with maximum BOD Level 2.92 mg/L (Source: WBPCB report).

However, high Faecal Coliform remains a matter of concern. The department is addressing this issue by setting up new STP/FSTPs and **in-situ treatment** of sewage in the drains discharging in River Ganga.

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The incremental progress of ongoing STP projects since last SGC meeting held in December, 2023 were presented:

SL. No	Project Name	Progress as on last review meeting	Progress as on September 2024	Incremental Progress
1	Howrah-Bally Baranagar	94.91%	96.24%	1.33%
2	Jangipur & Raghunathganj	56.30%	62.20%	5.90%
3	Berhampore	49.50%	57.26%	7.76%
4	Hooghly Chinsurah	81.00%	88.40%	7.40%
5	Maheshtala	43.35%	83.13%	39.78%
6	North Barrackpore	2%	42.853%	40.853%
7	Chakdah	Technical Bid under evaluation under NMCG	17.20%	17.20%
8	Garden Reach	-	Work Just Started	-



KEIP Project, Funded by ADB

SL. No	Project Name	Progress as on last review meeting	Progress as on September 2024	Incremental Progress
1	Joka	66.90%	68.60%	1.70%
2	M.G.Road	72.60%	76.50%	3.90%
3	Rania	93.00%	98.80%	5.80%

The details of the upcoming projects which are under tendering, DPRs under examination of NMCG & the DPR under preparation under the Executing Agencies are listed below:

✓ Under Tendering:

Sl. No.	Project Details	Value of the Project (Rs. In Crore)	Status
1	FSTP in Burdwan (50 KLD)	5.46	TPA completed on the revised DPR; Awaiting approval from NMCG.
2	Krishnanagar STP (14 MLD)	91.88	TBER is under examination at NMCG
3	Bansberia FSTP (15 KLD)	4.56	Tender floated.
4	Katwa STP (14 MLD)	133.46	Under tendering stage.
5	Murshidabad STP (4 MLD SBR-New & 2 MLDWSP-Renovation)	72.63	



✓ **DPR under examination in the NMCG:**

Sl. No.	Name of the Project	Status
1	Serampore STP (115 MLD)	DPR is under examination at NMCG
2	STP on Kestopur (41 MLD)	The revised & updated DPR is under examination at NMCG.

✓ **DPR under preparation by the Executing Agency:**

Sl. No.	Name of the Project	Status
1	Santipur STP (18.10 MLD)	Revised DPR preparation is under progress.

✓ **Upcoming Projects BY KMC:**

Sl. No.	Projects Details	Status
1	Keorapukur STP (50 MLD) Project	Revised and updated DPR was placed before NMCG and TPA visit has been completed.
2.	Tolly's Nullah (Adi Ganga Project)	Combined Bid Evaluation Report is under finalization.

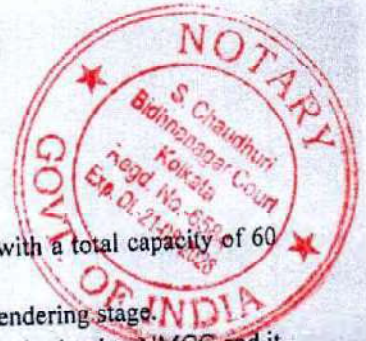
• **Fund Provision under NG II:**

The Namami Gange Project – I came to an end on 30/12/2021. Subsequently, NMCG initiated the Namami Gange II Programme, with the earmarked fund allocation of Rs. 2885 Crore for carrying out pollution abatement work for River Ganga in West Bengal. The status of the cost of the sanctioned projects, projects under NMCG's examination and projects under preparation stage under NG-II are as follows:

A	Sanctioned Project Cost	Rs. 1450.40 Cr.
B	Project Cost which are under examination of NMCG	Rs. 1213.58 Cr.
C	Project cost which are under revision stage (Santipur, Asansol & Durgapur)	Rs. 525 Cr.

It was resolved to take up the issue with NMCG for augmentation of fund for priority STP projects in the State such as STP-I (on the right bank) of river Mahananda, Champdani, Diamond Harbour, Haldia, Rishra, Dhulian and Uluberia Municipal Towns.

[Action: WBSPMG & NMCG]



• **Faecal Sludge & Septage Management:**

- ✓ At present, there are 2 functional FSTPs at Promodnagar and Dum Dum with a total capacity of 60 KLD.
- ✓ DPRs on FSTP in Burdwan (50 KLD) and Bansberia (15 KLD) are under tendering stage.
- ✓ DPRs on FSTP for Uttarpara, Ranaghat & Pujali Municipalities have been submitted to NMCG and it is under their examination.
- ✓ DPRs for setting up of FSTP for Bhadreswar and Garulia towns under PBIG Scheme are under examination of NMCG.

The Chief Secretary instructed to expedite completion of FSTP projects for addressing Faecal Coliform issue.

[Action: WBSPMG & NMCG]

• **Status of Sludge & Septage Management in the Functional STPs:**

- ✓ There has been a reduction in the Faecal Coliform Level in River Ganga at the monitoring stations of Farakka, Khagra, Berhampore, Gorabazar, Nabadwip, Tribeni, Palta Shitalatala, Palta, Serampore, Dakhineswar, Garden Reach, Howrah-Shivpur, Uluberia and Diamond Harbour in September, 2024 (Source: WBPCB report) due to co-treatment of septage in the functional STPs in the State as furnished below:

✓ **Status of co-treatment:**

Total as on the last SGC Meeting (December, 2023)	Total as on (October, 2024)	Incremental Progress
1353.60 KL	7911.65 KL	6558.05 KL

• **Ghat Development:**

Program Director, WBSPMG reported that the progress of Ghat Development work at Prabhupada Ghat, Mayapur, Nabadwip stands at 73.7% and it is expected to be completed by February, 2025.

The Chief Secretary directed WBSPMG and EPIL to complete the project within the schedule timeline.

[Action: WBSPMG & EPIL]

• **Achievement of LWM Programme in West Bengal:**

Program Director, WBSPMG highlighted the following achievements in Liquid Waste Managements in the State in recent times

- ✓ STP capacity has been enhanced by 187 MLD in Howrah-Bally-Baranagar, 26.5 MLD in Hooghly-Chinsurah & 6.6 MLD in Ranaghat (Churni River) for a total capacity of 220.1 MLD.
- ✓ State has received sanction for an incentive grant under PBIG for renovation of 3 (Three) electric crematoria in Santipur, Chakdah and Garulia which is first instance of its kind under NMCG.
- ✓ NMCG has sanctioned Grant-in-Aid of Rs. 1 (One) Crore for preparation of DPR for Pollution Abatement Programme of river Ganga making it the first instance among 5 Ganga States.



- ✓ KMC and CESC are exploring possibility of the re-use of treated waste water from Garden Reach STP in nearby power plant.
- ✓ Through sustained efforts under LWM programme coupled with mass awareness campaigns, the State has successfully improved the water quality of river Ganga from pollution Category-III to Category-V.

• **Agenda – 4: Finalization of the list of Ganga Towns in West Bengal:**

The draft list of Ganga Towns as on date was put up before the SGC for consideration, keeping in view the communication received from the NMCG.

It was resolved in the meeting that the matter may be put up before the forthcoming RRC Meeting in the State scheduled to be held on November 29, 2024.

However, Chief Secretary directed to keep all the Ganga Towns previously selected along with new ones while finalizing the fresh list.

[Action: RRC Committee]

• **Agenda – 5: Sewage Generation based on population as on 2024:**

It was decided that the issue of sewage generation in Ganga Towns based on population data 2024 is to be taken up in the forthcoming RRC Meeting, on priority basis, scheduled to be held on November 29, 2024.

[Action: RRC Committee]

• **Agenda – 6: Renaming of West Bengal State NGRBA Program Management Group (WBSPMG) to State Mission for Clean Ganga (SMCG), West Bengal:**

The proposal was considered and decision was taken to initiate action for renaming of West Bengal State NGRBA Program Management Group (WBSPMG) to State Mission for Clean Ganga (SMCG), West Bengal.

[Action: UD&MA Department]

• **Agenda – 7: Miscellaneous:**

- ✓ **Status of Project “Strengthening of Laboratory of West Bengal Pollution Control Board (Nov. 2023-Oct. 2024) –**The Strengthening of Laboratories under West Bengal Pollution Control Board (WBPCB) was reviewed at length. WBPCB has been requested to establish more Water Quality Monitoring Stations in Hooghly and North 24 Parganas districts as most of Ganga Towns are located in these two districts.

The Member Secretary, WBPCB suggested that laboratories under the PHE Directorate (PHED) could be utilised for testing of water quality parameters including BOD, COD & other related matrix. The Chief Secretary instructed concerned departments to explore the feasibility of utilising PHE laboratories for testing of water quality in accordance with the standard norms.

[Action: PHE Department, UD&MA Department, WBPCB, Department of Environment]



✓ **Forestry Intervention to Clean Ganga –**

The Principle Chief Conservator of Forests (PCCF) participated in the meeting virtually and informed the committee that some fund has been lying with them unutilised and they have not received any fund for the last 2 (two) years from NMCG and they proposed to refund the unutilised fund. The Chief Secretary instructed the PCCF to utilize the allocated fund already allocated to them fully and to submit the utilization certificate accordingly. He further directed PCCF to coordinate with NMCG for fresh release of fund for taking up forestry intervention in West Bengal.

[Action: Department of Forest and WBSPMG]

✓ **Extension of Contractual Engagement –**

The extension allowed to the 13 (thirteen) Officials & Employees of WBSPMG after the last State Ganga Committee meeting was ratified. It was also informed in the meeting that the 3 (three) Senior Officials engaged in the WBSPMG as (i) Senior Financial Specialist, (ii) Senior Civil Engineer & (iii) Public Health Engineer will soon attain 65 (sixty-five) years of age. They have been playing pivotal role in the implementation of the NMCG Programme in the State. NMCG allowed 3 (three) months extension to the concerned officials and recommended that younger professionals be considered for future appointments to the said positions. WBSPMG suggested setting up the maximum entry age for these positions at 62 years given the technical and managerial expertise.

The Chief Secretary considered the views and directed WBSPMG to take up the issue with the NMCG.

[Action: NMCG and WBSPMG]

✓ **Land Issue:** WBSPMG also reported that they have been facing challenges in acquiring land for setting up of new STPs due to non-availability in of land in certain areas. The Chief Secretary emphasized that the state has an established land policy. If land is not available in accordance with this policy, alternative option should be explored to ensure optimal utilization of land resources.

[Action-UD & MA Department and WBSPMG]



✓ **Operation & Maintenance of Existing STPs/ FSTPs:**

It was informed that after installation of STPs, NMCG took the responsibility for their Operation & Maintenance for a period 5/10/15 years as stipulated in the issued AA&ES.

As of now, some of the assets created have already completed their primary maintenance period under NMCG.

The Chief Secretary has directed UD&MA department to formulate a suitable policy within 1 (one) month to address this issue.

[Action: UD&MA Department]

Having no other issues to discuss, the meeting ended with a vote of thanks to and from the Chair.

Chief Secretary, Govt. of West Bengal
&

Chairperson, State Ganga Committee
West Bengal State NGRBA Program Management Group

Minutes of the Meeting of the 18th River Rejuvenation Committee (RRC), West Bengal under the Chairmanship of the Member Secretary and Chairman of RRC held on 29th November, 2024 at 12:00 PM.

Venue: 3rd Floor, Conference Hall, Unnayan Bhawan.

List of participants: As per list enclosed (Annexure – I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

He then requested Program Director, WBSPMG to present the Status of LWM Programme in the State and proceed with agenda wise issues:

- **Agenda – 1: Review of the Minutes of the last RRC Meeting**
The minutes of the 17th River Rejuvenation Committee (RRC) Meeting held on December 15, 2023 were reviewed and confirmed.
- **Agenda – 2: Finalization of the list of Ganga Town.**
NMCG has communicated the need to finalize the list of Ganga Towns in the State. A draft list of 47 Ganga Towns, including four (4) of newly added towns- Bally, Kalna, Dainhat and English Bazar- alongwith previously selected 43 towns, was presented during the 8th SGC Meeting, where the Chief Secretary has directed that the list be discussed and finalised in the upcoming RRC Meeting. It has accordingly been decided to constitute a committee consisting of the following Members to address this issue:

Proposed Committee:

Sl. No.	Designation	Department
1	Chief Engineer	WBPCB
2	Chief Scientist	WBPCB
3	Chief Engineer, GAP Wing, Chairman of the committee	KMDA
4	Public Health Engineer	WBSPMG
5	Environment Specialist, Member Convener	
6	One Representative not below the rank of Superintending Engineer	SWID
7	One Representative not below the rank of Superintending Engineer	I&WD
8	Regional Director, Kolkata	CPCB
9	Smt. Rita Saha, SO	WBPCB
9	Executive Officer of Concerned Municipality which is to be considered for inclusion of New Ganga Towns	Municipality

It has also been decided that while finalising the list, tributaries of the River Ganga may also be considered & the committee will submit a draft list within a shortest possible time.

- **Agenda – 3: Sewage Generation based on Population data 2024**
NMCG has communicated the need to finalise the sewage generation of Ganga Towns Based on Population Data 2024. Accordingly, it has been decided to constitute a committee consisting of the following Members to address the issue of finalization the sewage generation of Ganga Towns based on population Data 2024 including Kolkata.

Proposed Committee:

Sl. No.	Designation	Department
1	Municipal Commissioner, Chairman of the Committee	KMC
2	Director General, P&D department	KMC
3	Chief Engineer	WBPCB
4	Chief Scientist	WBPCB
5	Chief Engineer, GAP Wing	KMDA
6	Chief Engineer, South	MED

7	Chief Engineer, North	MED
8	Public Health Engineer, Member Convener	WBSPMG
9	Environment Specialist	SWID
10	One Representative not below the rank of Superintending Engineer	CPCB
11	Regional Director, Kolkata	Municipality
12	Executive Officer of Concerned Municipality which is to be considered for inclusion of New Ganga Towns	

The committee will submit the draft sewage generation report for the Ganga Towns based on the population data 2024 within a shortest possible time.

• **Agenda – 4: Review of the Status of Action Plan for River Mahananda, Vidyadhari, Jalangi, Churni, Kestopur Canal & Bagjola Canal:**

- The water quality report of 13 polluted river stretches in the State as on October 2024 shows that all rivers except Vidyadhari & Mahananda currently fall under polluted category V, while Vidyadhari & Mahananda fall under category IV.
- The sewage management report as submitted in the QPR under OA 673 dated on August, 2024, was presented including details of Sewage Generation in both Urban & Rural Areas for review of the committee. The review also covered the existing Sewage Treatment facilities & the progress of STPs under construction.
- The Municipal Commissioner, KMC provided an update on the progress of KEIIP STP projects. Among three STP projects, The STP Project at Rania (23MLD) will be operational soon. However, for the other two STP projects, it has been challenging to provide a timeline for completion due to the closure of ADB Funding.
- Regarding other STP projects under NMCG in Kolkata, Program Director, and WBSPMG informed that Combined Bid Evaluation Report (CBER) for Adi-Ganga STP Project (Tolly's Nallah), which is the highest value Project in the country, has been sent to NMCG for getting clearance from World Bank to proceed with awarding the work. For the Keorapukur STP Project, sanctioned in the 58th EC Meeting, Program Director requested Municipal Commissioner, KMC to submit Draft RFP by next Monday (December 2, 2024) for examination & getting clearance from NMCG.
- Program Director, WBSPMG informed that two STP Projects on River Mahananda are progressing & the issue of laying the Trunk Sewer line for these two STPs has recently been resolved. The land for Pumping Station for STP I for finalising revised DPR is expected to be finalised following visit of KMDA Land Cell personnel & subsequent meeting with the Hon'ble Mayor, SMC & the program Director, WBSPMG and her team, scheduled on December 9, 2024 at Siliguri.
- The proposed two STP Project on Bagjola Canal (North Dumdum & Bidhannagar) on River Vidyadhari are yet to be initiated due to pending issuance of AA&ES from UD&MA Department.
Member Secretary, WBPCB & Chairman, RRC has directed the UD&MA Department to issue the AA&ES without delay, as the Pollution Abatement of Bagjola Canal is under Directives of NMCG.
[Action: UD&MA Department]
- Two STPs at Ranaghat (Sreenathpur & Silver Jubilee Road) has been reported to be functional. Program Director, WBSPMG has requested WBPCB to include these two STPs in their list for next joint inspection of functional STPs of the State.

• **Agenda – 5: Review of the Status of FSTPs**

- Two FSTPs (Pramod Nagar) with a total capacity of 60KLD are functional & additional Seven (7) FSTPs proposed to be funded by NMCG are at various stages of implementation/sanction.
- Program director, WBSPMG informed that a reduction in Faecal Coliform levels has been observed as reported by WBPCB in its water quality report October, 2024. This improvement is due to the co-treatment of Septage in underutilized STPs across 7ULBs.
Member Secretary, WBPCB has expressed satisfaction with this initiative of Liquid Waste Management in the State.



• **Agenda – 6: Chalking out the course of Action for complying with the order of Hon'ble NGT under OA 673**

Five STPs under control of PHED have been reported as Non-Functional by the CPCB in its Quarterly report, during the period of December 2023 to March 2024.

PHED representatives stated that non-functionality of STPs is primarily due to the use of outdated Pumps. Member Secretary, WBPCB has directed PHED to ensure immediate operationalization of these STPs & submit a report on the issue.

[Action: PHED]

• **Agenda – 7: Discussion on the proposal of P&RD Department for Urban & Rural convergence on Waste Management:**

As stated, there are drains in Nadia, Howrah and Murshidabad, which are coming from municipalities and joining Ganga River in the rural areas. P&RD Department requested Urban department for taking up the treatment of these drains. P&RD Department was asked to provide list of such drains for taking necessary actions.

P&RD Department and Urban Department are constructing FSTPs in the state. The FSTPs built in rural areas can also cater to the adjoining municipal areas. In this regard, a convergence plan of FSTP for both Rural and Urban area is needed.

Member Secretary, WBPCB has directed to arrange for a meeting regarding convergence plan of FSTPs for both rural and urban areas involving both the Departments.

[Action: P&RD Department & UD&MA Department]

• **Agenda – 8: Special Agenda – Pollution Abatement in Mayapur**

The overall physical progress of the Prabhupada Ghat has achieved to 74% & is expected to be completed by February, 2025.

However, land for setting up of one STP at Mayapur area has remained a challenge and proper solid waste management has also been neglected, so far.

Member Secretary, WBPCB has directed for preparation of a comprehensive plan for Solid & Liquid Waste Management programme for Mayapur area involving all relevant Departments including P&R Department.

Member Secretary, WBPCB has also desired to hold a meeting in this regard at a convenient time.

[Action: UD&MA Department, KMDA, WBSPMG, P&RD]

• **Agenda – 9: Monitoring and Maintenance of the Water Quality of P-IV and P-V River [setting up STP/FSTP in Karola River in Jalpaiguri]**

Program Director, WBSPMG reported that a team comprising of representatives from KMDA & WBSPMG has scheduled a visit to Jalpaiguri Town on December, 2024 to assess the feasibility of setting up of a STP/FSTP on the River Karola based on the recommendation of the Technical Committee, UD&MA Department.

• **Agenda – 10: Miscellaneous:**

a. **Regarding preparation of revised DPR for Barakar & Damodar River in Asansol & Durgapur Zones:**

Finalisation of revised DPR for Barakar & Damodar River in Asansol & Durgapur Zones has been delayed due to scarcity of land.

NMCG during review meeting held on 21.11.2024 at New Delhi has permitted the State to submit a revised DPR based on the availability of Land for 9 FSTPs, 1DSTP & 1 STP within three months.

Member Secretary, WBPCB has directed that the revised DPR must be submitted within three months without fail.

[Action: KMDA, WBSPMG]

b. **Joint Site visit to East Kolkata Wetland to ascertain the actual quantum of Sewage being treated in the East Kolkata Wetlands (EKW):** During the 8th SGC meeting held on 06.11.2024, the Chief Secretary, GoWB has suggested for conducting a joint inspection to ascertain the actual quantum of Sewage being treated in the East Kolkata Wetlands (EKW) with the concerned Departments.

Member Secretary, WBPCB has directed that a joint visit should be conducted on December 3, 2024.

For this visit, the Chief Technical Officer (CTO), Department of Environment will act as Nodal Officer with participation from WBPCB, CPCB and Public Health Engineer & Assistant Engineers of WBSPMG.

c. Strengthening of Laboratories of WBPCB & possibility of utilizing PHED Laboratories for testing of water quality for LWM Programme:

Program Director, WBSPMG has requested WBPCB to set up more water Quality testing laboratories in North 24 Parganas and Hooghly districts as most of the STPs have been built in these two districts. Member Secretary, WBPCB has directed to use PHED laboratories for this purpose wherever possible. Member Secretary, WBPCB has also directed PHED to upgrade testing equipment in their laboratories according to the latest Waste Water Quality monitoring parameters.

[Action: PHED]

d. Approval of fund for Forestry intervention in West Bengal from NMCG:

Member Secretary, WBPCB has requested representatives of the Forest Department to provide a list of Forestry Interventions Projects for which funds are pending from NMCG.

e. Health Department:

Representative of Health & Family Welfare Department stated that several Health infrastructure facilities have been developed in close proximity to the banks of The River Ganga. He further informed that the Department would undertake an exercise to assess the extent to which these facilities contribute to water borne diseases in the area.

f. IT Department:

The representative of WEBEL provided an updated status of e-waste management in the State, undertaken or to be undertaken in collaboration with WBPCB. He shared the following data:

- 53 MT (Metric Ton) has disposed in last 6months.
- 1400participants have been sensitized on efficient implementation of e-waste management jointly organised by WEBEL & WBPCB.
- 6 TPD e-waste recycling facility at Sonarpur has been proposed to be established.

• General Points of discussions:

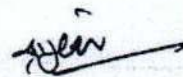
- Regarding non-availability of CTE or CTO certificates, Member Secretary, WBPCB has suggested that land ownership certificate furnished on the official letter of the Head of the respective ULBs may be considered sufficient for issuance of CTE or CTO certificates.
- Member Secretary, WBPCB has informed that, WBPCB is having an action point portal available with them to enable the respective department to update the action point undertaken as part of their River Rejuvenation Plan.
- Regarding progress of the rejuvenation of Mirik Lake, CE, North, MED informed that House to House connection to the constructed STPs have been started & expected to be completed within 6months. Desilting work of Mirik Lake will be initiated upon sanction of fund from AMRUT.
- Member Secretary, WBPCB has directed to provide an update on the status of I&D works for the 56 CPCB identified polluted drains.

[Action: KMDA, WBSPMG]

Having no other issues to discuss, the meeting ended with a vote of thanks to and from the Chair.



Program Director, WBSPMG
Convener



Chairman RRC
&
Member Secretary, WBPCB

40298

National Mission for clean Ganga

Action point of reporting by concerned department: Forest Department of West Bengal

Sl. No. 15: Afforestation and setting up of biodiversity Parks

O.A. 200/2014 Quarterly progress (Till December 2024) report



Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines				Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
			1	2	3	4			
1	Department of Forest	(xii) Plantation along polluted river stretch	Activity	Division	Polluted River Stretch	Stretch Identified	NIL	Not Applicable	Not Applicable
			Plantation on the both sides of the river Ganga	24 Pargana (North)	Ganga (Institutional Plantation)	Barackpore Army area			
Indira Gandhi Water Treatment Plant									
Barrackpore Police Training center									
Barackpore contonment area									
Ganga (Avenue Plantation)	Barackpore Army area	NIL							

S. Chaudhuri
21/8/24
Chief Conservator of forests, Special Development Project & Member Secretary, WBSFDA

40299

Status report of SLWM on Ganga bordering GPs for the month of December, 2024 (O.A. 200/2014)

Sl. No.	Name of the Districts	Total No. of Blocks	Total No. of GPs	Solid Waste Management		Grey Water Management		
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of Filter Chamber	No. of Constructed Wetland/ DEWATS
1	Hooghly	2	12	4	10	9	186	0
2	Howrah	3	18	13	9	711	572	457
3	Malda	4	22	21	20	1,123	0	0
4	Murshidabad	13	65	49	44	2,814	62	1
5	Nadia	9	39	25	28	4,313	59	4
6	Purba Bardhaman	6	19	13	15	763	194	0
7	South-24 Parganas	10	49	51	34	4,742	673	0
Total		47	224	176	160	14,535	2,076	462



40300

Site Inspection Report.
Month- December 2024

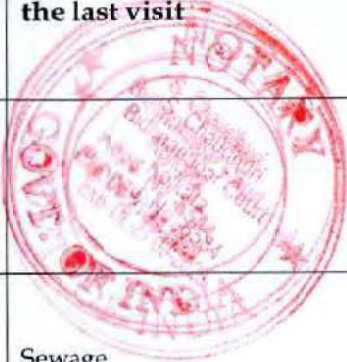
NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA



1. Physical progress of the operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCeMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	29.18	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	18.0	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	NIL

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Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.62	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz. September, 2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	6.88	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	10.81	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started

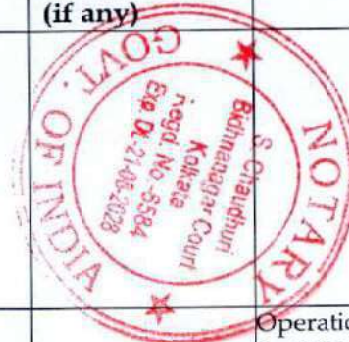
40302

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I& D structures		connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	
6	Halisahar	Halisahar	16.0	6.20	a. House connection pending which executed from local ULB and about 600 nos house hold source connected out of total 32866 Nos. b. Some of the drains intercepted to collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 25941 Full completed 17142	Operation & Maintenance work for STP started.
7	Bandipur (Khardah)	Khardah	14.00	11.0	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.5	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet	Not install till now	NA	Operation & Maintenance work for STP started.



40303

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.			
9	Naihati	Naihati	6.50	6.0	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Naihati	Naihati	11.56	11.00	a. Irregular/inadequate pumping may cause defficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	12.0	a. Necessary permission from PWD to rectify/restore the	Not install till now	NA	Operation & Maintenance work for STP started.

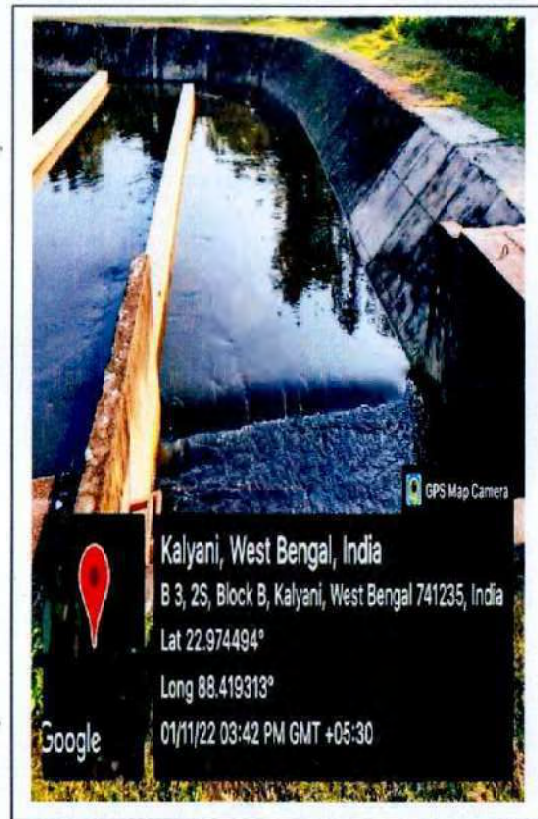


40304

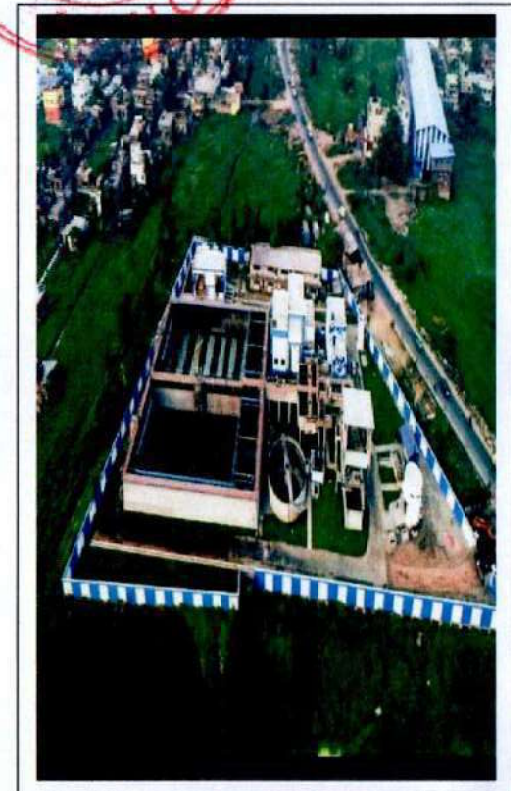
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not received from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	9.0	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.44	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.049	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	6.9	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	0.28	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara - Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	16.00	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovation of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	3.14	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.13	-	Not install till now		Trial & Run started from 01/09/2022

40305

SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION & MAINTENANCE STAGE IN
November 2024



KALYANI



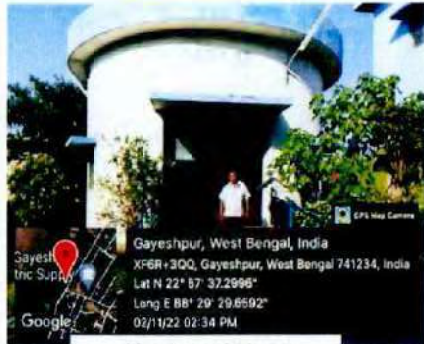
BARRACKPORE

40306



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XF6R+7JM, Gayeshpur, West Bengal 741234, India
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Chlorination Building

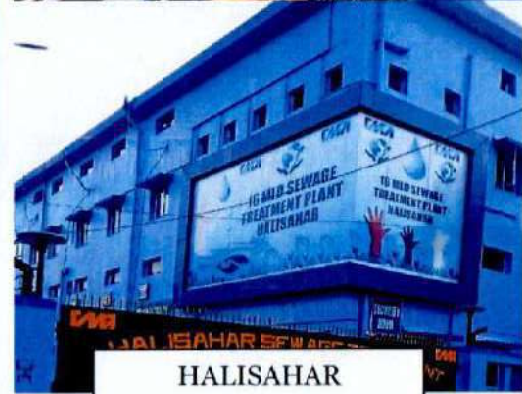


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GAYESHPUR



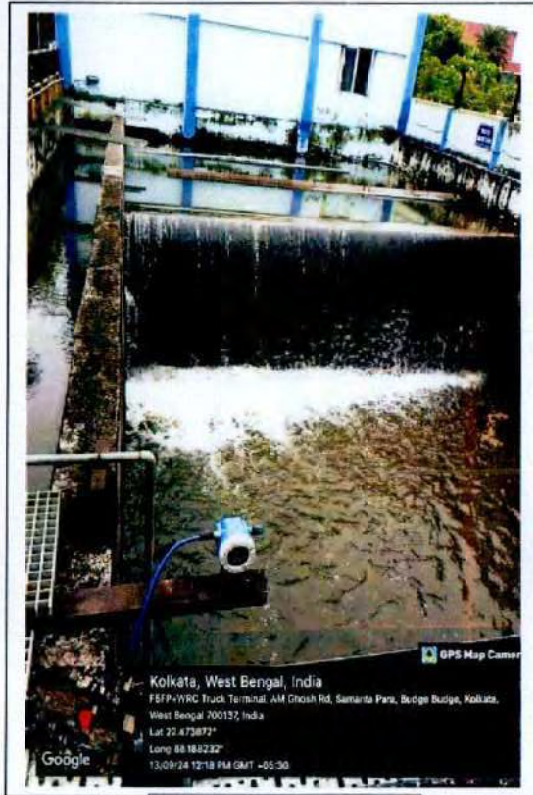
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12/03/24 01:57 PM GMT +05:30



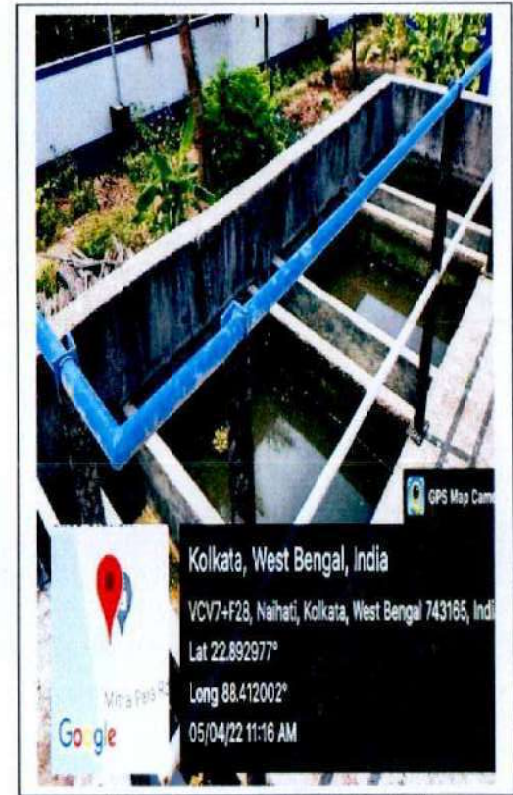
HALISAHAR



40307

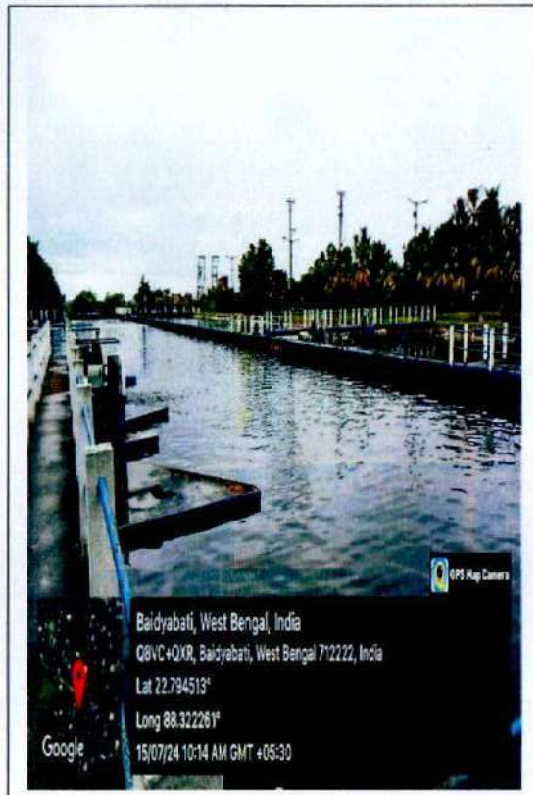


Budge budge

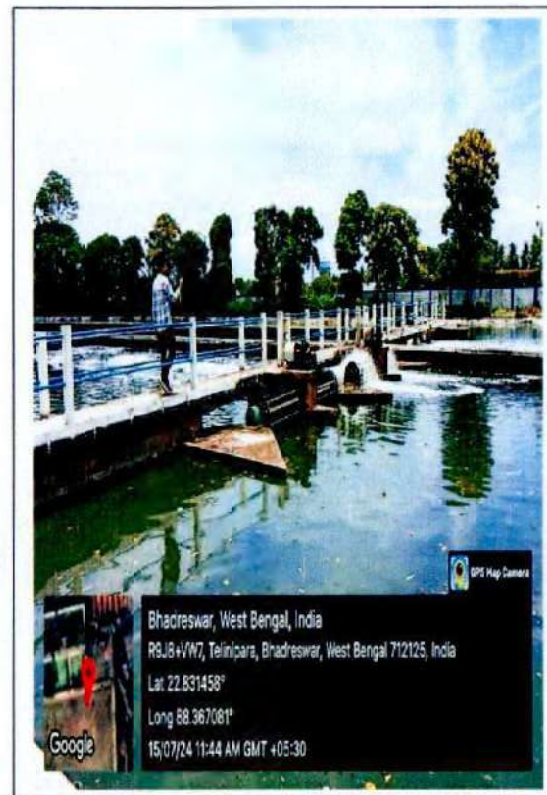


NAIHATI

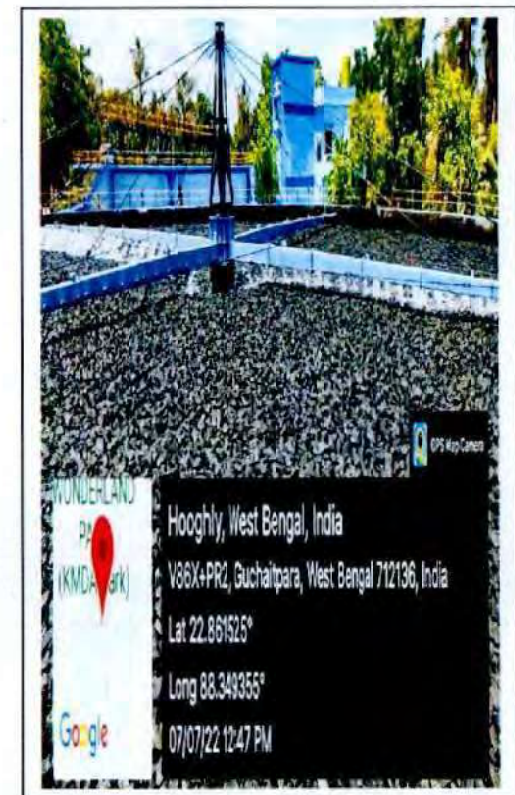
40308



Baidyabati



Bhadreswar

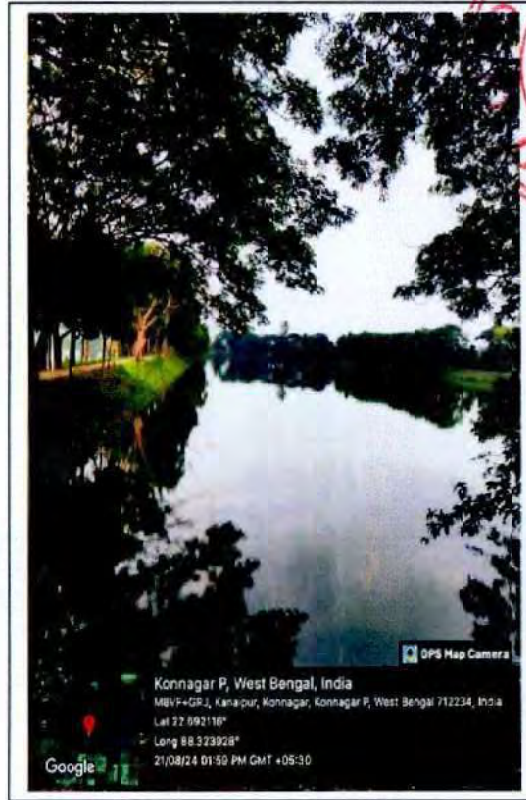


Chandannagore

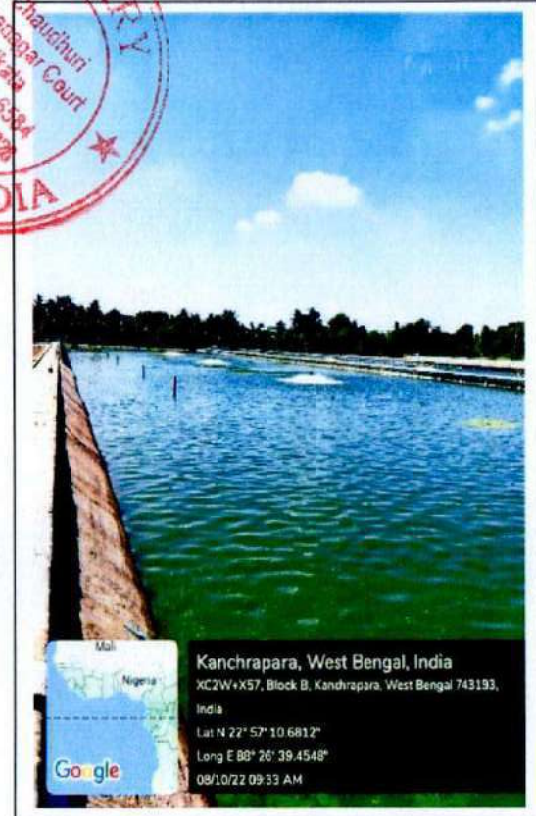
40309



NABADWIP



Kanaipur STP



KACHRAPARA






1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

2. STPs under different stages of execution.

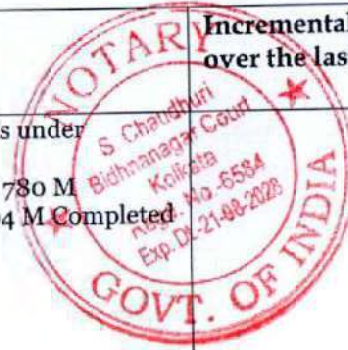
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	APRIL 25	<p>progress as on 31.12.2024 For Civil parts =87.70% , E&M Part= 94.90% Overall progress =88.70% (Including E&M)</p> <p>1) Sewrage network design as well as structral design completed and work going on. 2) Admin building Finishing work Complited. 3) 500 dia D.I pipe laying almost ompleted &Laying of 600 mm dia D.I pipe going on& gravity line going on. 4) MPS work Completed. 5) LS-3 work going on</p>	
2	Jangipur	Jangipur	8.00 MLD	MARCH 25	<p>Jangipur: Construction of STP Physical progress- Civil Work 90.00 % . Completed i) SBR Basin: SBR wall is under progress.-Civil-</p>	

40311

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					<p>99% Completed. ii) Inlet Chamber: Civil- 98% Completed. iii) MCC- Blower Room: Civil Work-97% Completed. iv) Centrifuge House of STP: Civil work-99% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98% Completed. vii) MPS- 1 no. 92% civil work Completed viii) Boundary Wall- Civil work-70%</p> <p>I&D Structure: 30% completed</p> <p>Network Jangipur: DWC- 2120 m completed DI- 1756 m Completed</p> <p>LS at Burning Ghat: Civil Work-92%Completed.</p>	
3	Raghunathganj	Jangipur.	5.00 MLD	MARCH 25	<p>Raghunathganj: Construction of STP Physical progress- Civil Work 88% completed i) SBR Basin: Civil Work- 99% Completed. ii) Inlet Chamber: Civil Work- 98.5%Completed. iii) MCC- Blower Room: Civil Work-95% Completed. iv) Centrifuge House of STP: Civil Work-98% Completed. v) Chlorination Building : Civil Work-98% Completed. vi) CCT room: Civil Work-98% Completed. vii) MPS- 1no. Civil Work-72% viii) Boundary wall- 70%</p> <p>1) LS at Global More: Civil work 38.3% completed. 2) UGLS at SHibaji Sangha: NOC issued on 01.02.2022., Drawing & Design is under progress. 3) UGLS at Balighata: NOC has been issued on</p>	

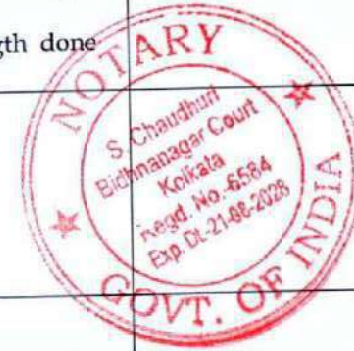
40312

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					<p>07.07.2022. Drawing & Design is under progress. Network Raghunathganj : DWC 780 M completed out of 4576 M, DI 104 M Completed Out of 1785 M</p>	
4	Berhampore	Berhampore	3.50 MLD	MARCH 25	<p>As per proposed revised BOQ Physical Progress of STP upto 31.12.2024 : 66.1 % (Considering actual progress as received from E&M Sector) Construction of STP Physical progress- Civil Work 71.5% Completed. i) SBR Basin: Civil Work-97% Completed. ii) MPS- 39% Completed iii) Centrifuse House- 90% Completed iv) Inlet Chamber- 93% Completed v) MCC Blower Room- 84% Completed. vi) Chlorination Building: 20% Completed vii) Boundary Wall- Civil work- 120 m/240m Completed LS at Kapiler Math: Civil work Progress-43% LS near DM Bungalow: Civil work Progress-39% UGLS at Battala: 90% civil work completed. I&D Structure: 48.28 % completed.</p>	




40313

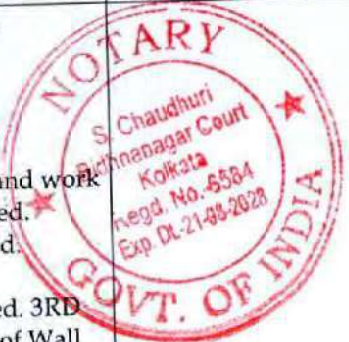
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					Network: 83.8% completed Laying of HDPE(DWC) pipe of 4200m length done till date out of 5011m. Laying of Raising main of 734 m length done till date.	
5	Bally (Kona)	Jagacha Gram Panchayet	62.00		Overall progress: 97.54% STP: 99.83% Network: Manhole Rising 98% LS MPS Repair 90% Desilting 97% Pipe Laying 97% Pipe Laying 98%	
6	Arupara	Howrah	65.00		Overall progress: 94.94% STP :99.86% Network: Manhole Rising 99% LS MPS Repair 98%	
7	Mathkal	Baranagar	60.00		Overall progress: 96.08% STP : 99.91% Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
8	Maheshtala	Maheshtala	35.00	MARCH- 2025	Total:-89.52% completed till 31-12-24 consisting of :- 1. 30.47% of STP Civil Process unit. 2. 2.20% of Office Building & Staff Quarter. 3. 27.74% of Supply of Electromechanical Items. 4. 29.11% of Associate Infra Civil Structure & pipe Laying works. SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3 completed. CCT:- 1st floor slab casting completed. Brickwork & Plastering Completed.	



40314

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					<p>SHU:- 2nd floor slab casting 100% completed. PTU:- Grit Chamber side wall WIP. Admin Building:- Electrification, Painting, Window Fixing, Flooring WIP Staff Quarter:- Electrification WIP. Pipelaying:- Pipe Laying , Hydrotesting & Road Restiration WIP. LS2- Raft 100% completed. Wall WIP. LS-2A:- Raft and sinking of Well 100% completed. LS-3:- Raft and sinking of Well 100% completed. Total:-89.52% completed till 31-12-24 consisting of :-</p> <ol style="list-style-type: none"> 1. 30.47% of STP Civil Process unit. 2. 2.20% of Office Building & Staff Quarter. 3. 27.74% of Supply of Electromechanical Items. 4. 29.11% of Associate Infra Civil Structure & pipe Laying works. <p>SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3 completed. CCT:- 1st floor slab casting completed. Brickwork & Plastering Completed. SHU:- 2nd floor slab casting 100% completed. PTU:- Grit Chamber side wall WIP. Admin Building:- Electrification, Painting, Window Fixing, Flooring WIP Staff Quarter:- Electrification WIP. Pipelaying:- Pipe Laying , Hydrotesting & Road Restiration WIP. LS2- Raft 100% completed. Wall WIP. LS-2A:- Raft and sinking of Well 100% completed. LS-3:- Raft and sinking of Well 100% completed.</p>	

40315


Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
9	North Barrackpore	North Barrackpore	38.00	OCT-2025	<p>Total:-51.02% completed till 31-12-2024 consisting of :-</p> <p>SBR Basin:- Piling of SBR Basins 100% Completed and work upto raft including PCC 100% completed. Raft R.C.C at base level 100% completed. 1st Lift wall at SBR 100% completed. 2nd Lift of Wall at SBR 100 % completed. 3RD Lift of Wall 98% Completed. Final Lift of Wall 95% completed.Walkways and Channels- 60% . Therefore, ovelall completion of SBR Basins is 14.96%.</p> <p>PU Unit:- Piling of PU Unit 100% Completed. Scour chamber, Pile cap and beam casting is in progress. Work upto plinth 100 % completed. PCC & RCC footing 100% completed., Inlet chamber slab with column & wall 100%, Grit chamber slab with column 100% , Parshall flume slab with Column 75 % , Miscellaneous Work 50% Overall completion of PU is 1.02%.</p> <p>SHU:- Piling of SHU 100% Completed. Work upto plinth 100.00% completed, RCC upto (G S TILT+1) slab 80 % . Overall Completion of SHU is 0.27%.</p> <p>ADMIN BUILDING:- Piling of ADB 100% completed. Work upto plinth 100% completed. 50% of RCC work 100%,Balance 50% of RCC Work - 100% Completed, Brick Work & Plaster - 100% Completed. Flooring & Finishing Works - 50% Ovearall completion of ADB is 2.35% .</p> <p>HT Substation:- Piling of HT Substation 100% completed. Work upto plinth 100% completed. PCC & RCC footing 100% completed. RCC upto plinth 100% completed.Roof Slab 100% Complete, RCC upto Lintel Beams - 100% completed,Brick work - 100% completed.</p>	

40316

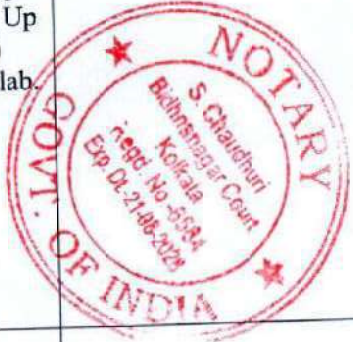
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					Plastering-100% Completed Overall Completion Of HT Substation is 1.940%. CCT:- Piling of CCT 100% completed. SBR System (Decanters)- SBR System (Decanters) :Mechanical Procurements -100% Completed, % .	



40317

SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	SEP 25	<p>Total:-42.35% completed till 31-12-2024 consisting of :-</p> <p>SBR :- i)Pile Completed ii) PCC work Completed iii)Raft RCC work Completed iv)1st Lift of Wall Completed. v) 2 nd Lift of Wall Completed. vi) 3rd Lift of Wall Completed. vii) Final Lift of Wall Completed. viii) Inlet & outlet chanel completed. ix) Walkway & staircase 90% completed. Boundary Wall :-</p> <p>i) PCC Work - 50% Completed. ii)RCC Work - 40% Completed. iii) Brick Work - 20%Completed. HT Substation:- i) Pile Completed. ii) PCC Work Completed. iii)Up to Plinth RCC Work Completed. iv)RCC Work Completed. v) Brick work completed. vi) Plaster completed. vii) waterproofing completed. PRIMARY UNIT :- i) Pile Work - Competed. ii) RCC work plinth beam completed. iii) RCC of column 70% completed. SLUDGE HANDELING UNIT :- i) Pile Work - Competed. ii) up to 1st floor roof slab level RCC work completed. CCT :- i) pile work completed. ii) Soling and PCC work completed. iii) Beam & raft work in pogress.</p> <p>SUPPLY OF ELECTRO-MECHANICAL ITEMS :- SBR System (Decanters) :Mechanical Procurements -100% Completed. SEWARAGE PUMPING STATION:- i) Field Survey work is Completed ii) Pipeline and I & D Drawings are in process for approval.</p>	

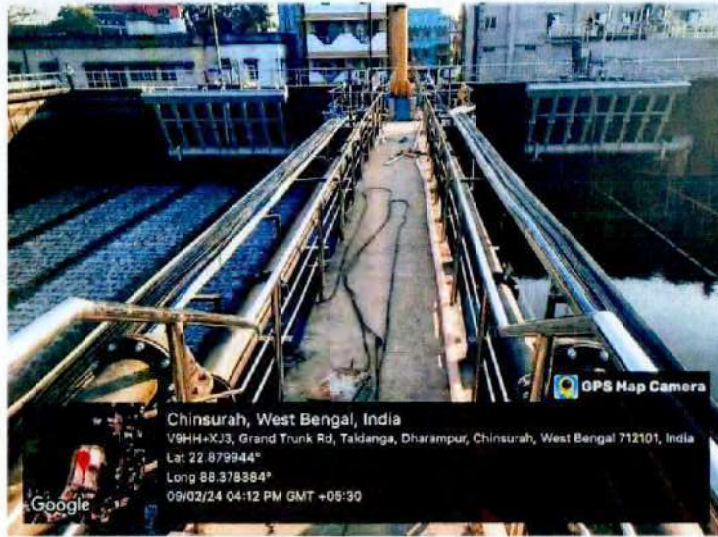
40318

					<p>OFFICE BUILDING & STAFF QUARTER:- (i)Pile Completed. (ii)PCC work Completed. (iii)RCC work Up to Plinth Completed. (iv) Up to 1st Floor Slab RCC Work Completed. (V) 50% RCC work Complete up to 2nd floor Slab.</p>	

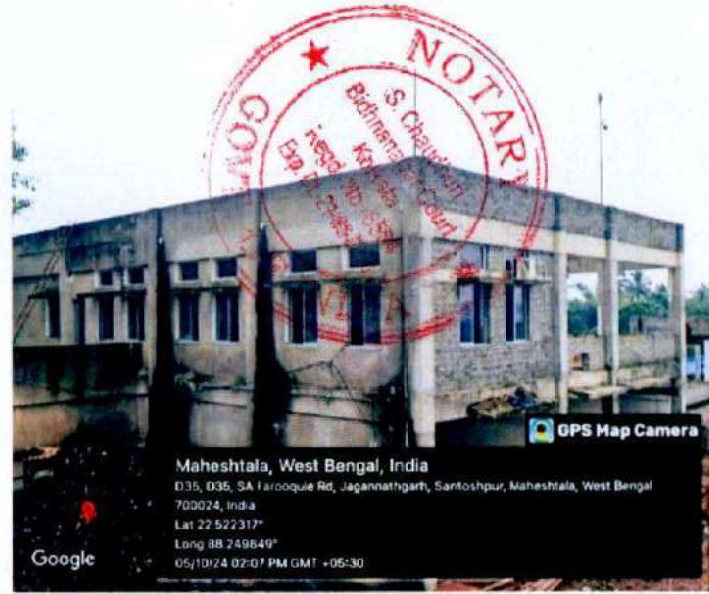
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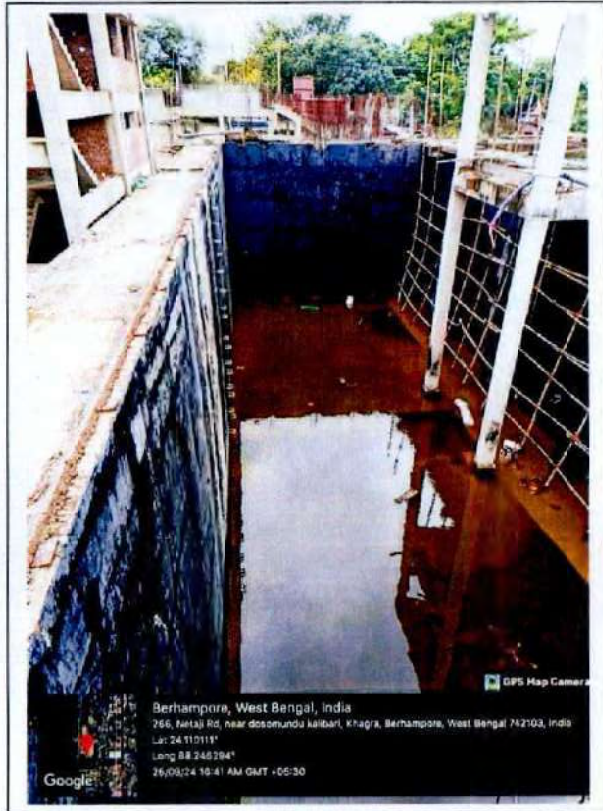


Hooghly Chinsurah

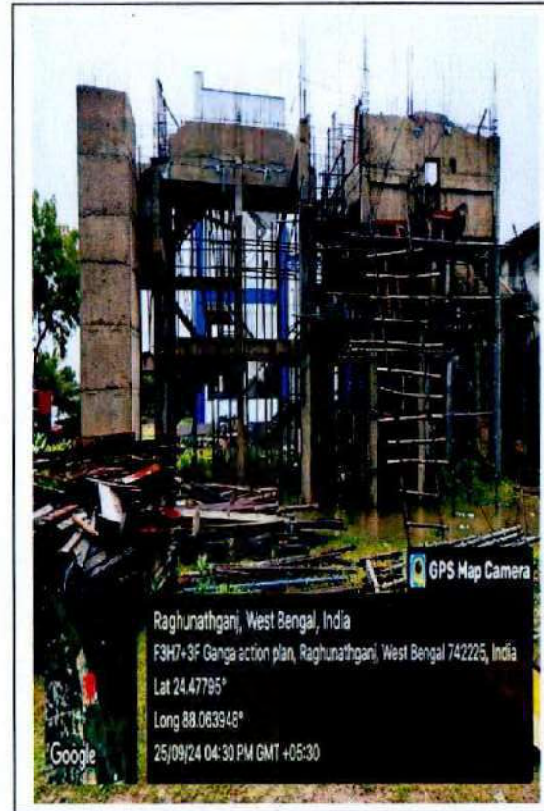


Maheshtala

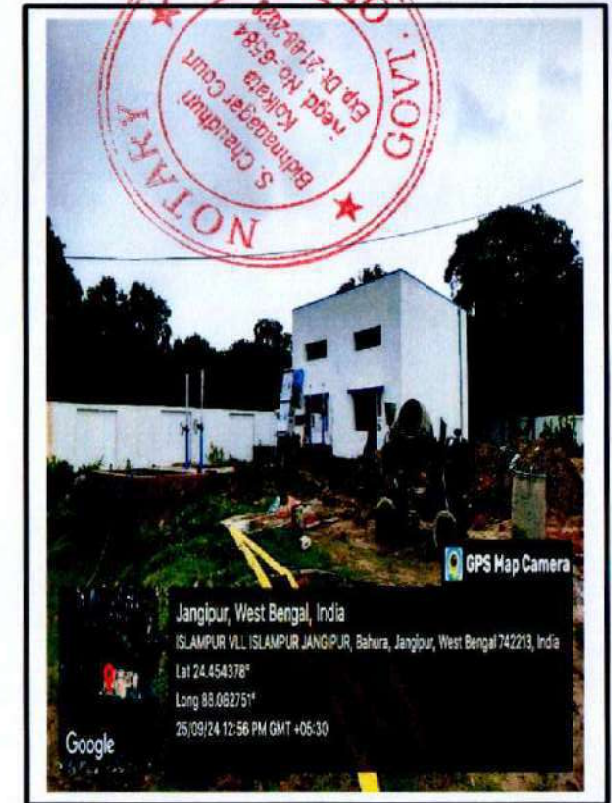
40321



BEHARAMPORE STP SITE



RAGHUNATHGUNJ STP SITE



JANGIPUR

40322



BALLY



ARUPARA



BARAHANAGAR



NORTH BARRACKPORE



3. Status of Polluted Drains discharging to river Ganga.

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22..94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On- line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (ASP)	Lock Gate Installed completed.
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP, under	NIL




40324

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						construction.	
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction.	NIL
8.	ChandniGhat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction	NIL
9.	DebitalaPancha Khal	Garulia	46.36 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Garulia STP (wsp)	NIL
10.	Serampore/Bhagirathi Drain	Serampore	91.88	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Rail.	Nil
11.	Chatra Khal	Serampore	76.30	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	DO	NA
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	4.87 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL



40325

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit	
				NMCG on 22.07.2020 for approval.				
13.	Gandhi Ghat Drain	Barrackpore	4.07 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execution.	NO		Tapped under 6 MLD STP Barrackpur.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	0.47 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No		To be tapped in the proposed 8 MLD STP of Monirampur.	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	5.79 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO		Partially tapped under Bandipur STP.	NIL
16.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra		Consultant engaged for DPR. DPR shall be submitted by 14.09.24	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	20.67 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet		On-line treatment proposal sent.	NIL
18.	JagatnathGhat Drain-1	Belur	4.29 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No		To be trapped under HBB HAM.	NIL

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Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
19.	Kamarhati Drain @ Jute Mill	Baranagar	42.48 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Partially tapped under 60MLD Baranagar STP under HAM mode.	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	4.76 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Panihati STP.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	10.84 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Consultant to be engaged.	NIL
22.	Chitpur Ghat Khal/ Circular Canal	Chitpur	497.65 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	15.09 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	Telka Ghat Drain	Howrah	10.55 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
25.	Ramkrishna Ghat Drain	Howrah	10.20 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil



40327

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
26.	101, Foreshore Road Drain	Howrah	0.00 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
27.	Tolly Nala	Dahighat, Hastings, Kolkata	252.49 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly's Nullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	Under KMC
28.	Nimtala Burning Ghat Drain	Nimtala Ghat, Kolkata	35.93 MLD	This is combined sewer overflow line. There is a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network, pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabruz, Kolkata	26.09 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3 bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the	Under KMC



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SI no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	22.79 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Engagement of consultant is under process	Nil
31.	Bagherkhal	Kanchrapara	55.65MLD	To be diverted to the ongoing Kanchrapara STP	No	Already Tapped	Nil
32.	130 Foreshore Road Drain	Howrah	0.0069 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Engagement of consultant is under process	Nil
33.	Alliance Mill Drain	Bhatpara	1.38 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already tapped.	NA
34.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Will be tapped in Hooghly chinsurah STP, under construction.	Nil
35.	Old Muni Khali Khal	Mahestala	11.72 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	
36.	Bhatpara Drain	Bhatpara	8.75 MLD	NO	NO		NIL



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SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR. DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / Paolghat Drain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready. But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.24.	Financial evaluation in progress



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SI no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
43.	N.C. Pal Khal	Sankrail, Howrah	4.12 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
44.	Saraswati Khal	Howrah	3.65 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP.	To be tapped/DPR under tendering stage.	NIL
45.	DhopaGhat Drain	Bansberia	7.31 MLD	NO	NO	Engagement of consultant is under process	NIL
46.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Already tapped in chandannagar STP.	NIL
47.	Nazerganj Khal	Sankrail, Howrah	336.71 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC,tribeni. It is located under chandrahatty-2 panchyot.	Action plan of this drain has been submitted by WBPCB.



40331



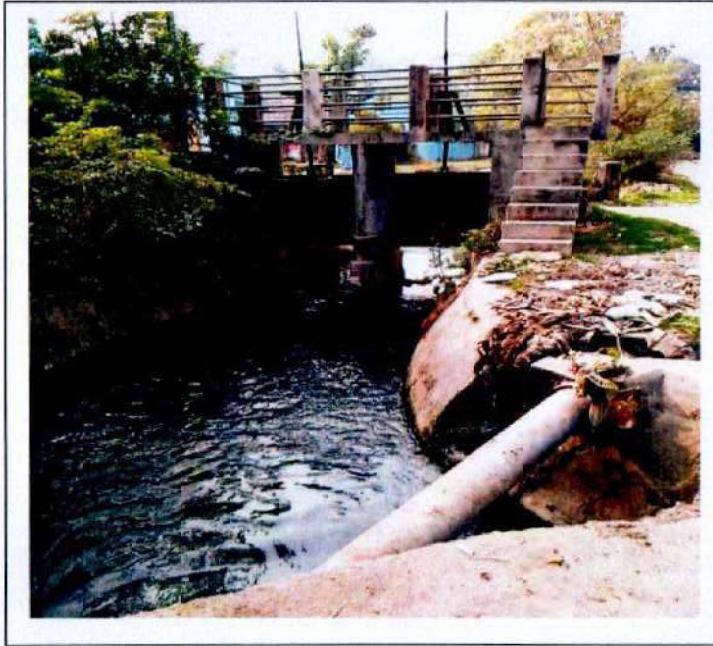
Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	42.62 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception & Diversion structure is in progress to tap the Khal with the STP.	Financial evaluation in progress
50.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	
51.	Bazarpara-Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	87.20 MLD	No	No	To be tapped under /DPR tendering stage.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungous capacity and flow will be treated as separate canal/River	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress
53.	Bally Khal	Bally	264.52 MLD	NO	Drain with humongous capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress

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SI no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
54.	Singhi More Khal	Sankrail, Howrah	14.20 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from btps, tribeni. It is located under chandrahatty-2 Panchyet.	NIL
56.	Bagher Khal	Kanchrapara	55.65 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil



40333



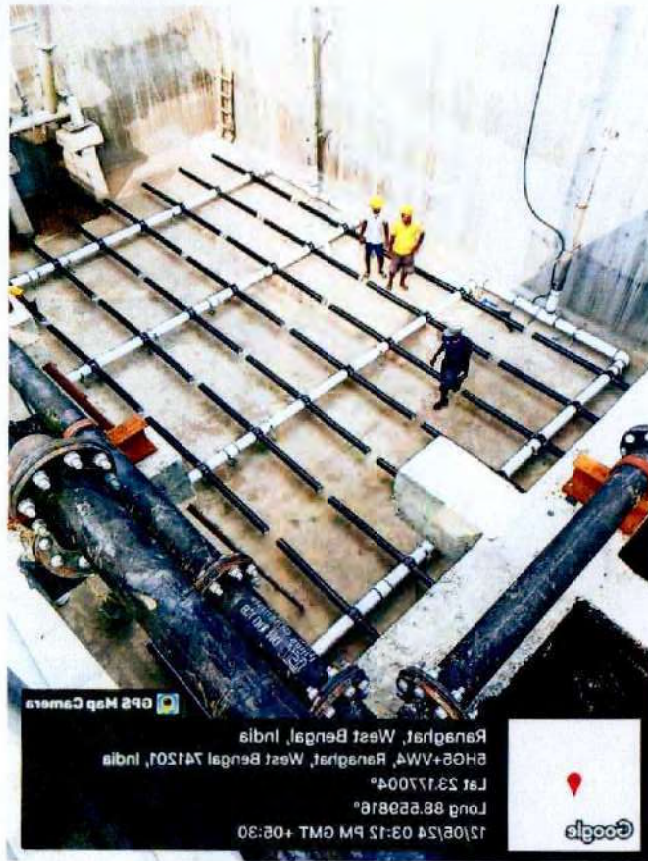
GARIFA SOUTH (RAM GHAT)



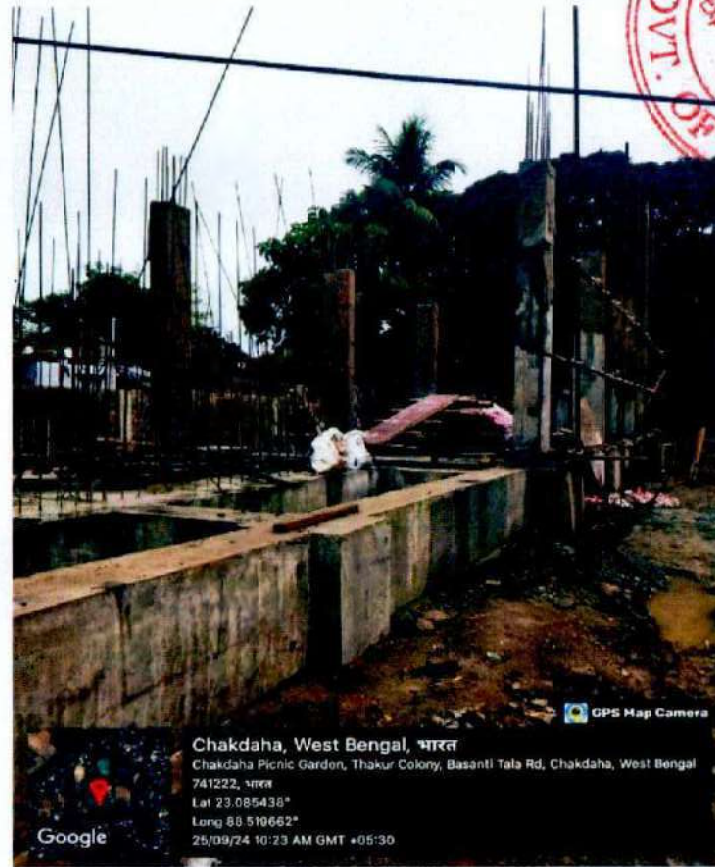
HALISAHAR DRAIN LOCKGATE



40334



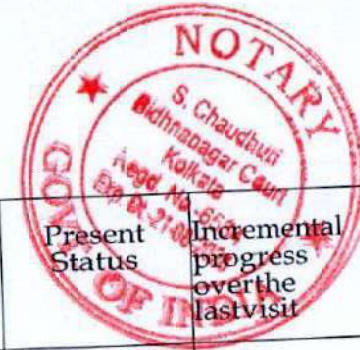
RANAGHAT



CHAKDAHA

40335

4. Detail of Alternate Treatment Technology being adopted in the Polluted River Stretches.



River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the last visit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress

Date: 10.01.2023

Name of Reporting Engineer: PRANTIK RAY

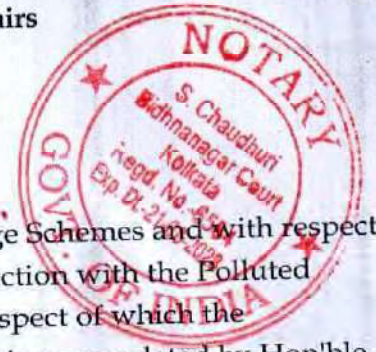
Designation: CHIEF ENGINEER

1437785/2021/O/o JS(UDMA)

40336

Government of West Bengal

Department of Urban Development & Municipal Affairs
DF-8, Sector-I, Salt Lake,
Kolkata-700064



MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV, V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsory Site Visit every month and monitor the progress of different Projects which include:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routine visits.
2. Visit to the Polluted Drains and review the progress of different Pollution Abatement measures being taken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abatement measures being taken thereon and on the outfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary
UD&MA
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEO KMDA
3. CEO SJDA
4. CEO ADDA
5. Chairman, Liquid Waste Management Committee
6. Joint Secretary, KMDA
7. Secretary, MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer, KMDA
10. Chief Engineer, MED
11. Additional Chief Engineer, SJDA
12. Additional Chief Engineer, ADDA
13. Special Engineer, SLRDC

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14. OSD to the Municipal Commissioner, KMDA
15. PS to Hon'ble MIC
16. PS to Principal Secretary

Joint
Secretary UD & MA
Department



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ANNEXURE R-2 (COLLY)



Government of West Bengal
Office of the District Magistrate & Collector, Hooghly
Revenue Munshikhana Section
(Email: revenue.munshikhana@gmail.com)

Memo No: 319 /R.M.

From : The District Magistrate &
Collector, Hooghly

To : The Principal Secretary to the Govt. of West Bengal,
Environment Department



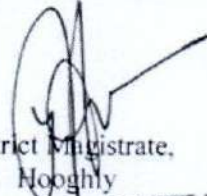
Sub: Report in connection with O.A. No. 200 of 2014 (M.C. Meheta -Vs. - Union
of India & Ors.)

Sir,

With reference to the above cited subject I am sending herewith the report in
respect of Hooghly District in connection with O.A. No. 200 of 2014 in the matter of M.C.
Meheta -Vs. - the Union of India & Others for your kind perusal.

Encl: As stated.

Yours faithfully,


District Magistrate,
Hooghly
DISTRICT MAGISTRATE
HOOGHLY

Sewage Report of Hooghly District (Urban Area):

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I. Sewage:

- a) Per day generation of sewage in each city/Town within the district: 162.83 MLD/day
 b) Quantity of sewage treated per day, city/town wise: 31.71 MLD



Sl No.	District	Name of STP	Location of STP	Capacity (MLD)	Actual utilization at present in MLD	Reason for underutilization if any	Status of installation of OCEMs	Status of House connection (if any)	Incremental progress over the last visit
1	Hooghly	Baidyabati	Baidyabati	6.00	4.44	-	Not installed till now	NA	Operation and maintenance work for STP started.
2		Bansberia	Bansberia	0.30	0.28	NA	Not installed till now	NA	Operation and maintenance work for STP started.
3		Bhadreswar	Bhadreswar	7.60	3.049	-	Not installed till now	NA	Operation and maintenance work for STP started.
4		Chandannagore	Chandannagore	22.66	6.9	During dry season level of water reduces accordingly	Not installed till now	NA	Operation and maintenance work for STP started.
5		Uttarpara-Kotrung and Konnagar	Kanaipur Gram Panchayat	22.00	16.00	NA	Not installed till now	NA	Trial run started from 27.07.2022 cleaning, repairing and renovation of network is under process

Status of Non-functional STPs:

Sl No.	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since(year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed 1990 Non-functional 2011	DPR for Augmentation and upgradation of the STP is under process	Non functional	Nil
2.	Champdani	Champdani	1.00	Installed 2009 Non-functional 2018	DPR for Augmentation and upgradation of the STP is under process	Non functional	Nil

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In order to meet up the gaps the following steps have been taken:

- i) 26.50 MLD capacity STP under construction at Hooghly-Chinsurah.
- ii) DPRs of 32 KLD capacity FSTPs at Bhadreswar & Uttarpara are under examination at NMGC.
- iii) FSTP at Bansberia 15 KLD is under tendering stage. Timeline: 15 months after issuance of work order.
- iv) 160 MLD capacity STPs at Champdani & Serampore are under proposal subject to availability of land.
- v) Work order has been issued for installation of FSTP of 20 KLD capacity at Arambagh Block, Hooghly and date of completion is 180 days from the date of issuance of work order i.e. 02.08.2024.
- vi) Work order has been issued for installation of FSTP of 30 KLD capacity at Singur Block, Hooghly and date of completion is 180 days from the date of issuance of work order i.e. 02.08.2024.

STP under different stages of execution

Sl No.	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1.	Hooghly	Hooghly	26.50	April, 2025	Progress as on 31.12.2024 For civil parts= 87.70% E & M Part=94.90% Overall progress=88.70% (including E & M) 1) Sewerage network design as well as structural design completed and work going on 2) Admin building Finishing work completed. 3) 500 dia D.I pipe laying almost completed & Laying of 600mm dia D.I pipe going on & gravity line going on. 4) MPS work completed. 5) LS-3 work going on	Nil

Status of Drains in respect of Hooghly District:

Action taken against 24 no's CPCB identified drains in Hooghly District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1.	R53	Rishra burning Ghat	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.

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2.	R54	Drain at Panchu Dutta Ghat	Hooghly	Consultant for preparation of DPR is to be engaged.
3.	R23	Bagh Khal, Rishra	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
4.	R24	Bally Khal, Bally	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
5.	R25	Dewangazi Drain	Hooghly	Proposal for In-Situ treatment on this drain is sent to NMCG on 20.03.2024 for approval
6.	R15	Chandannagore Drain	Hooghly	Already tapped in Chandannagore STP
7.	R51	Drain at Akhash Ganga	Hooghly	Preparation of DPR already proposed.
8.	R16	Gondal Para	Hooghly	Engagement of Consultant is under process.
9.	R52	Telini Para Drain	Hooghly	Engagement of Consultant is under process.
10.	R17	DVC Canal	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
11.	R18	Champdani Ferry Ghat/Paolghat Drain	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
12.	R19	Baidyabati Drain	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
13.	R20	Chatra khal, Serampore	Hooghly	DPR submitted which is under observation of NMCG.
14.	R21	Serampore/Bhagirathi Drain	Hooghly	DO
15.	R22	Hastings Ghat Drain, Rishra	Hooghly	Consultant engaged for preparation of DPR. DPR to be submitted to NMCG shortly.
16.	R7	ITC Tribeni Drain, Hooghly	Hooghly	This drain carries discharge from ITC, Tribeni
17.	R8	BTPS out fall Drain - I, Hooghly	Hooghly	This Drain Carries Discharge from BTPS, Tribeni
18.	R9	Dhopa Ghat Drain, Hooghly	Hooghly	Engagement of Consultant is under process.
19.	R10	Rosbara Khal, Hooghly	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
20.	R11	Channi Ghat Drain, Chinsurah	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
21.	R12	Imambara Khal	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
22.	R13	Chinsurah-Majir Rasta Prain	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
23.	R50	Drain at Tamil Para Ferry Ghat, Chinsurah	Hooghly	Will be tapped in Hooghly Chinsurah STP, under construction
24.	R14	Sarishapara	Hooghly	Engagement of Consultant for preparation of DPR is under process



Status of Polluted Drains discharging to river Ganga:

40342

Sl No.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP under construction	No	Will be tapped in Hooghly Chinsurah STP under construction	NIL
2.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly-Chinsurah Revised DPR	No	Will be tapped in Hooghly Chinsurah STP under construction	NIL
3.	Chandni Ghat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly-Chinsurah Revised DPR	No	Will be tapped in Hooghly Chinsurah STP under construction	NIL
4.	Serampore/Bhagirathi Drain	Serampore	91.88 MLD	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Railway.	NIL
5.	Chatra Khal	Serampore	76.30 MLD	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Railway.	NA
6.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at Rishra	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024.	Financial evaluation in progress.
7.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly-Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	NO	Will be tapped in Hooghly Chinsurah STP, under construction.	NIL
8.	Bagh Khal	Rishra	65.52 MLD	No	Tender invited for Preparation of DPR for Rishra Municipal Town in	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress



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9.	Champdani Ferry Ghat/ Paloghat Drain	Champdani	25.75 MLD	Financial evaluation is ready after Augmentation/Up-gradation of existing STP at Serampore & Champdani Municipal town.	I&D with STP. Tender invited for preparation of DPR	In house DPR is ready. But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress.
10.	Dhopa Ghat Drain	Bansberia	7.31 MLD	No	No	Engagement of consultant is under process	NIL
11.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I & D work	No	Already tapped in Chandannagar STP	NIL
12.	ITC Tribeni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC, Tribeni. It is located under Chandrahati-2 Gram Panchayat	Action plan of this drain has been submitted by WPCB
13.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress
14.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungus capacity and flow will be treated as separate canal/River	Consultant engaged for DPR. DPR shall be submitted by 14.09.2024	Financial evaluation in progress
15.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from BTPS, Tribeni. It is located under Chandrahatty-2 Panchayat.	NIL



Interception & Diversion status of Drains falling in River Ganga:

SL No.	Sl. No. of CPCB List	Code	Name of Drain	City/Town of Confluence point	Proposed Methodology	Any STP operation/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender	Likely date of completion
Drains can be connected to the STP								
1.	8	R12	Imambara Khal	Hooghly	Lock gate and drop shutter	Consider in Hooghly-Chinsurah Tender. Taken up by Hooghly-Chinsurah STP project	26.5 MLD	Work under process. Will be tapped within December, 2024
2.	11	R13	Chinsurah-Majir Rasta Drain	Hooghly	Lock gate and drop shutter	Consider in Hooghly-Chinsurah Tender. Taken up by Hooghly-Chinsurah STP project		
3.	12	R11	Chandni Ghat Drain	Chinsurah	Lock gate and drop shutter	Consider in Hooghly-Chinsurah Tender		

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4	19	R21	Serampore/Bhagirathi Drain	Serampore	Lock gate and drop shutter	To be connected with Serampore	115 MLD	DPR is being prepared. New SBR based STP will be constructed with existing capacity.	
5	20	R20	Chatra Khal	Serampore	Lock gate and drop shutter	To be connected with Serampore			
6	25	R22	Hesting Ghat Drain	Rishra	Lock gate and drop shutter	DPR is under process for interception of the Drain in a newly proposed STP	26.5 MLD	DPR is under process for interception of the Drain in a newly proposed STP. Considered to be connected Hooghly-Chinsurah STP project within December, 2024	
7	56	R10	Rosbara Khal	Bandel	Lock gate and drop shutter	Considered in Hooghly-Chinsurah STP project			



II. Water Quality Report during December, 2024:

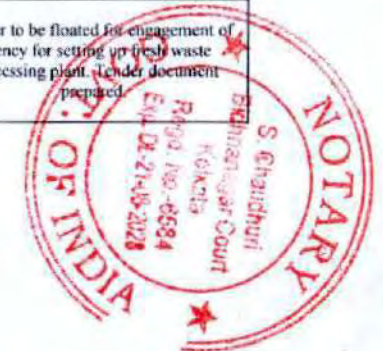
River	Stations	pH (Unit)	(DO) (Mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Tribeni	7.11	8.4	2.5	2200	790	130
	Serampore	6.93	7.1	2.7	31000	7900	700
	Serampore	7.91	8	2.75	23000	9400	790

III. Solid Waste Management:

Status of per day Collection & Transportation of Fresh Waste of ULBs of Hooghly district upto September, 2024							
Sl. No.	Name of the District	ULB	Per Day Generation of Fresh Waste (TPD)	Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)	Tentative timeline for ensuring 100% segregation
				Full	Partial		
	Hooghly	Arambagh	28.76	14	5	28.76	December, 24
		Baidyabati	50	23	0	50	December, 24
		Bansberia	40	16	6	40	February, 25
		Bhadreswar	32	22	0	32	Achieved
		Champdany	19	16	6	19	December, 24
		Chandannagar MC	71.44	30	3	71.44	December, 24
		Dankuni	42	17	4	42	March, 25
		Hooghly-Chinsurah	75	20	10	75	December, 24
		Konnagar	25.5	18	2	25.5	February, 25
		Rishra	54	9	14	54	March, 25
		Serampore	95	16	13	95	March, 25
		Tarakeswar	13.16	15	0	15	December, 24
		Uttarpara Kortrung	72	24	0	72	Achieved

Status and action plan for ensuring 100% processing fresh waste for ULBs of Hooghly district upto December, 2024

SL No.	Name of the District	ULB	Waste generation (TPD)	Waste being process per day (TPD)	Gap in processing (TPD)	Final Destination each of the components of				Break up details of waste processing					Action plan to process 100% of waste		
						Organic material	Inert	RDF	Others	Energy Plants (Waste to energy plants)	Bio Compost unit	Used in Cements unit	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr.)	Proposal
	Hooghly	Arambagh	28.76	7	21.76	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		15.818	1.7256	2.876	8.3404		3.15	State Government has provided a land to the ULBs for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to resolve within Oct, 2024. After that, tender will be folated for engagement of agency for setting up of fresh waste processing plant.
		Baidyabati	50	50	0	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		27.5	3	5	14.5	NA	5.48	Plant in Operation.
		Bansberia	40	15	25	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		22	2.4	4	11.6	Sept, 2025	4.38	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure work is in progress
		Bhadreswar	32	12	20	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		17.6	1.92	3.2	9.28	June, 2025	3.50	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure work is in progress
		Champdany	19	19	0	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		10.45	1.14	1.9	5.51	NA	2.08	Plant in operation
		Chandannagar MC	71.44	25	46.44	Local famers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants	39.292	0	4.2864	7.144	20.7176	December, 25	7.82	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared



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	Dankuni	42	0	42	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		23.1	2.52	4.2	12.18	June, 2025	4.60	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure work is in progress
	Hooghly- Chinsurah	75	16	59	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants	41.25	0	4.5	7.5	21.75	Dec, 2025	8.21	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.
	Konnagar	25.5	25.5	0	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		14.025	1.53	2.55	7.395	NA	2.79	Plant in operation
	Rishra	54	45	9	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		29.7	3.24	5.4	15.66	Sep, 2025	5.91	Tender to be floated for upgradation of existing infrastructure for processing the remaining waste. Tender document under preparation.
	Serampore	95	95	0	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		52.25	5.7	9.5	27.55	NA	10.40	Plant in operation.
	Tarakeswar	13.16	6	7.16	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		7.238	0.7896	1.316	3.8164	Dec, 2025	1.44	State Government identified the land for setting up fresh waste processing unit. Expected that the land will be under possession of the ULB within Dec, 2024. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
	Uttarpara Kortrung	72	72	0	Local farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plant/Making of different road items (paver block/titles etc.)	Recycling Plants		39.6	4.32	7.2	20.88	Mar, 2025	7.88	Plant in operation



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Phase-I: Status of Bio-mining and Bio-remediation of Legacy Waste of the ULBs under Hooghly District upto December, 2024												
Sl. No.	District	ULB	No of Legacy Waste sites	Location of Site	Area of Dump Site in acre	Quantity of Waste in each site (MT)	Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
1.	Hooghly	Chandannagore MC	1	Kalupukur Vermi-Compost Plant, Kolupukur, Baghar More, Ward No. 8	4.94	215916	Bio-mining and Bio Remediation	215916	Completed	1.00	12.63	1 st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2 nd phase.
2.		Hooghly-Chinsurah	1	Kedia-I GP, Sukantanagar, Rabindranagar	6.50	126266	Bio-mining and Bio Remediation	126266	Completed	2.50	7.39	1 st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2 nd phase.
3.		Baidyabati	1	RWMC	52.00	220794	Bio-mining and Bio Remediation	82000	Mar, 2025	5.00	18.40	1 st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2 nd phase.
4.		Champdani										
5.		Rishra										
6.		Serampore										
7.		Uttarpara-Kotrung										
8.		Konnagar										



9.	Bhadreswar	1	Sanjoy Colony, N.S. Road	0.42	320000	Bio-mining and Bio Remediation	Dec, 2025	16.50	Previously tender was floated for bio-mining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
10.	Dankuni	1	Beside Parhatipur Road, Ramanathpur (Panchayat Area)	2.40	48078	Bio-mining and Bio Remediation	Mar, 2025	2.64	Previously tender was floated for bio-mining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
11.	Bansberia	2	Ward No. 8 & 18	2.79	47000	Bio-mining and Bio Remediation	Sep, 2025		Previously tender was floated for bio-mining or bioremediation of legacy waste but cancelled as there was no response. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
12.	Arambagh	1	Kalipur (Ward No. 6)	1.20	37750	Bio-mining and Bio Remediation	Sep, 2025		Previously tender was floated for bio-mining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.
13	Tarakeswar	1	Kadamtala, Ward No. 13	0.44	16610	Bio-mining and Bio Remediation	Sep, 2025		Previously tender was floated for bio-mining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity of Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned.



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Phase-II: Status of Bio-mining and Bio-remediation of Legacy Waste of the ULBs under Hooghly District upto December, 2024													
SL No.	District	ULB	No of Legacy Waste sites	Location of Site	Area of Dump Site in acre	Quantity of Waste in each site (MT)	Process adopted to remediate at	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
1.	Hooghly	Chandannagore MC	1	Kalupukur Vermi-Compost Plant, Kolupukur, Baghar More, Ward No. 8	4.94	106252			Dec, 2025		5.84	Tender was floated for bio-mining and bio-mediation of this further quantity of legacy waste. Expected date of completion of processing will be as per timeline mentioned.	
2.		Hooghly-Chinsurah	1	Kedia-I GP, Sukantanagar, Rabindranagar	6.50	102159			Dec, 2025		5.62	Tender was floated for bio-mining and bio-mediation of this further quantity of legacy waste. Expected date of completion of processing will be as per timeline mentioned.	
3.		Bhadreswar	1	Sanjay Colony, N S Road	0.42	320000			Dec-2025		16.50		
4.		Bansberia	2	Ward No.8 & 18	2.79	47000			Dec-2025		2.52		
5.		Baidyabati	1	RWMC	52.00	Assessment under process				Dec, 2025			Assessment of present further quantity of legacy waste, after finalization of the quantity tender will be floated. Expected date of completion of processing will be as per timeline mentioned.
6.		Champdani											
6.		Rishra											
7.		Serampore											
8.		Uttarpara-Kotrung											
9.	Konnagar												



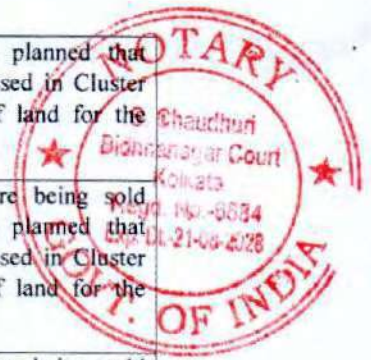
IV. Construction & Demolition Waste:

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District	ULB	Total per day generation of C & D waste(TPD)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization	Remarks
Hooghly	Arambagh	2.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Baidyabati	7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Bansberia	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Bhadreswar	5.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Champdany	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Chandannagore MC	9.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Dankuni	3.92	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Hooghly-	9.63	0	Segregated fractions are being sold



	Chinsurah		40351	and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Konnagar	3.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Rishra	5.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Serampore	7.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Tarakeswar	1.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Uttarpara-Kotrung	6.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



Industrial Effluent Discharge: There are 12 Nos. identified Grossly Polluting Industries which discharge their treated industrial effluent into the river Hooghly. Out of them, M/s. Dankuni Coal Complex has closed down. The State Board monitors these units on a regular basis besides third party monitoring which are conducted by reputed institutions engaged by the CPCB.

SL No.	Name of Unit	Waste water Generated in KLD (Kilo Liter per Day)	ETP (Effluent Treatment Plat)	Effluent analysis report			Industrial solid Waste generation and manner of its disposal				
				(a)	(b)	(c)		(d)	(e)		
				Parameter	Result obtained	Permissible Limit					
1.	M/s ITC LTD (P.S.P.D) Unit: Tribeni	17495	ETP exists and treated effluent complies with environmental norms.	BOD (3 Days @ 27 °C)	Not Done	20 mg/L	Fly Ash - 6060MT/month - Disposal to brickfields & land filling. Cinder As- 1500MT/month - Land filling.				
				COD	16.04mg/L	150 mg/L					
				Copper	BDL	03 mg/L					
				Iron	BDL	03 mg/L					
				O&G	BDL						
				Phosphate -P	0.05 mg/L	05 mg/L					
				pH (Units)	7.70	6.5-8.5					
				TDS (@180°C)	860.00 mg/L	1600 mg/L					
				Cr (Total)	BDL	02 mg/L					
				TSS	16.00 mg/L	30 mg/L					
				SAR	2.11 Units	08 mg/L					
								BDL: Below Detection Limit.			
								Last effluent analysis report dt.23.07.2024 compliant with prescribed standards			
2.	M/s. PMC Rubber Chemicals India Pvt.Ltd.	220	ETP exists and treated effluent complies with environmental norms.	Arsenic	BDL	0.20 mg/L	Spent Solvents - 1200 Kg/month - Disposal to authorized recycler. Spent Oil-30kg/month- Disposal to authorized recycler. Distillation Residues - 24 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). ETP Sludge - 0.12 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Ash - 1500 Kg/month - Land filling.				
				BOD (3Days @ 27 °C)	Not Done	30 mg/L					
				COD	13.10 mg/L	0.10 mg/L					
				Chromium (6+)	BDL	250 mg/L					
				Copper	BDL	2.0 mg/L					
				Cyanide	BDL	0.20 mg/L					
				Lead	7.06	0.10 mg/L					
				Mercury	BDL	0.01 mg/L					
				Nickel	BDL	2.0 mg/L					
				Nitrate-N	1.59mg/l	10 mg/L					
				O&G	1.20mg/l	10 mg/L					
				Phenols	NT	5.0 mg/L					
				pH	6.91	6.5-8.5					
				Cr (Total)	BDL	1.0 mg/L					
				TSS	48.00mg/l	100 mg/L					
Zinc	BDL	50 mg/L									
Sulfide	NT	2.0 mg/L									
			BDL-Below Detection Limit								
			NT: Not Traceable								
			Last effluent analysis report dt.16/07/2024 compliant with prescribed standards.								
3.	M/S. Berger Paints India Ltd.	65	ETP exists and treated effluent complies with environmental norms.	Arsenic	BDL	0.2	Wooden Box - 01 MT/month - Disposal to local vendor. Carton Box - 04 MT/month - Disposal to local vendor. ETP Sludge - 0.917 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility				
				BOD (3Days @ 27 °C)	Not Done	30 mg/L					
				Chromium (6+)	BDL	0.1 mg/L					
				COD	24.19 mg/L	250 mg/L					
				Copper	BDL	2.0 mg/L					
				Lead	BDL	0.1 mg/L					
				Nickel	BDL	2.0 mg/L					
				O&G	1.20 mg/L	10 mg/L					



				pH (Unit)	7.04	6.5-8.5	Sweeping Dust - 0.291 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Solvent Recovery Residue - 0.291 Ton/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Spent Oil -0.074 Ton/month Disposal to authorized recycler.
				Turbidity	BDL	2.0 mg/L	
				TSS	56.00 mg/L	100 mg/L	
				Zinc	BDL	5.0 mg/L	
				BDL: Below Detection Limit.			
				NT: Not Traceable			
				Last effluent analysis report dt.16.07.2024 compliant with prescribed standards.			
4.	M/s. Mother Dairy Calcutta	400	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	4.82 mg/L	100 mg/L	Paper Bag - 11.3 MT/month - Disposal to authorized recycler.
				COD	38.00mg/l	250 mg/L	
				O&G	BDL mg/L	10 mg/L	
				pH (Unit)	7.55	5.5-9.0	
				TSS	76.00 mg/L	100 mg/L	
				Last effluent analysis report dt.08/07/2024 compliant with prescribed standards.			
5.	M/s. Bandel Thermal Power Station (B.T.P.S.)	977310	ETP exists and treated effluent complies with environmental norms.	Town Sullage/River Hooghly & Agricultural Land			Bottom Ash -11640MT/month-Used in road construction activities etc. and land filling. Metal Scrap etc. - 17000kg/month-Through Sale Dry Fly Ash -34860 MT/month-Through Sale Used Oil-0.56MT/month-Disposal through authorized recycler Empty oil drum/container -0.142MT/month- Disposal through authorized recycler Used oil - 0.56 MT/month -Disposed through authorized recyclers. Waste lead acid battery -0.01Kg/month-Buy back by OEM (Original Equipment Manufacturer)
				BOD (3Days @ 27 °C)	Not Done	30 mg/L	
				COD	21.82 mg/L	250mg/l	
				O&G	BDL	10mg/l	
				pH(Unit)	7.16	5.5-9.0	
				TSS	30.00 mg/L	100mg/l	
				Ash Pond Overflow/River Hooghly			
				O&G	BDL.mg/l	20mg/l	
				pH	7.08	6.5-8.5	
				TSS	22.00mg/l	100mg/l	
				Cooling water outlet/to River Ganga			
				pH	7.36	5.5-9.0	
				Last effluent analysis report dt.06/09/2024 compliant with prescribed standards.			
6.	M/s. Bengal Beverages Pvt. Ltd.	700	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	Not Done	30mg/l	Wooden Scrap - 50 MT/month - Disposal to local vendor. Carton Paper -35 MT/month - Disposal to local vendor. Plastic Waste - 45 MT/month - Disposal to authorized recycler. Broken Glass - 120MT/month Disposal to authorized recycler.
				Cadmium	BDL	2.0mg/l	
				COD	10.00 mg/L	250mg	
				Lead	BDL	0.1mg/l	
				O&G	BDL	10mg/l	
				pH (Unit)	8.16	6.5-8.5	
				TSS	10.00 mg/L	100mg/l	
				BDL: Below Detection Limit.			
				Last effluent analysis report dt.14/08/2024 compliant with prescribed standards.			

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7.	M/s. Bengal Beverages Pvt. Ltd (Unit-II)	590	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	Not Done	30mg/l	<p>Wooden Scrap - 10 MT/month - Disposal to local vendor.</p> <p>Plastic waste - 20MT/month - Disposal to authorized recycler.</p> <p>Carton Paper - 500Kg/month - Disposal to local vendor.</p>
				Cadmium	BDL	2.0mg/l	
				COD	13.00 mg/L	250mg/l	
				Lead	BDL	0.1mg/l	
				O&G	BDL	10mg/l	
				pH (Unit)	7.91	6.5-8.5	
				TSS	12.00mg/l	100mg/l	
				BDL: Below Detection Limit.			
				Outlet of ETP Expansion unit.			
				BOD (3Days @ 27 °C)	Not Done	30mg/l	
				Cadmium	BDL	2.0mg/l	
				COD	9.00mg/l	250mg/l	
				Lead	BDBDLL	0.1mg/l	
				O&G	1.20	10mg/l	
				pH (Unit)	8.39	6.5-8.5	
TSS	10.00mg/l	100mg/l					
8.	M/s. Cygnet Industries Ltd.	11670	ETP exists and treated effluent complies with environmental norms.	BOD (3Days @ 27 °C)	17.11 mg/L	30mg/l	<p>ETP sludge (Zinc bearing) - 1.154 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p> <p>Process Wastes - 14.252MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p> <p>Lime & Salt Bags - 0.144MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p> <p>Construction & Demolition (C&D) Wastes - 1.25 MT/month - Disposal to authorized recycler.</p> <p>Boiler Cinder - 52.50MT/month - Land filling.</p> <p>Cardboard Paper - 1.54MT/month - Disposal to local vendor.</p> <p>Metallic Scrap - 7.61 MT/month - Disposal to local vendor.</p> <p>Rejected Bearing - 0.185MT/month - Disposal to local vendor.</p> <p>Non-metallic scrap - 0.307MT/month - Disposal to local vendor.</p> <p>Solid wastes containing Sulphur - 12.67 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p>
				COD	47.23 mg/L	250mg/l	
				Copper	BDL	3mg/l	
				Iron	BDL	3mg/l	
				O&G	BDL	10mg/l	
				Phosphate - P	0.04 mg/L	1.0mg/l	
				pH(Unit)	7.55	5mg/l	
				Total Chromium	BDL	6.5-8.5	
				TSS	96.00 mg/L	2.0mg/l	
				Zinc	1.23 mg/L	100mg/l	
				Sulfide	NT	5mg/l	
				BDL: Below Detection Limit.			
				NT: Not Traceable.			
				Last effluent analysis report dt.09/07/2024 compliant with prescribed standards.			

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Lead Scrap - 1.69 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).
 Drums, Jars - 144 Pcs/month - Disposal to authorized recycler.
 Electrical goods/Cable - 0.097 MT/month - Disposal to authorized recycler.

9.	M/s. Nalco Water India Limited.	34	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD (3Days @ 27 °C)</td> <td>4.53 mg/L</td> <td>30mg/l</td> </tr> <tr> <td>COD</td> <td>32.64 mg/L</td> <td>250mg/l</td> </tr> <tr> <td>Copper</td> <td>BDL</td> <td>03mg/l</td> </tr> <tr> <td>O&G</td> <td>BDL</td> <td>10mg/l</td> </tr> <tr> <td>Phosphate - P</td> <td>0.21 mg/L</td> <td>05mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>7.69</td> <td>5.5-9</td> </tr> <tr> <td>TSS</td> <td>34.00 mg/L</td> <td>100mg/l</td> </tr> <tr> <td>Zinc</td> <td>0.35 mg/L</td> <td>05mg/l</td> </tr> <tr> <td colspan="3">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="3">Last effluent analysis report dt.23/09/2024compliant with prescribed standards.</td> </tr> </table>	BOD (3Days @ 27 °C)	4.53 mg/L	30mg/l	COD	32.64 mg/L	250mg/l	Copper	BDL	03mg/l	O&G	BDL	10mg/l	Phosphate - P	0.21 mg/L	05mg/l	pH (Unit)	7.69	5.5-9	TSS	34.00 mg/L	100mg/l	Zinc	0.35 mg/L	05mg/l	BDL: Below Detection Limit.			Last effluent analysis report dt.23/09/2024compliant with prescribed standards.			<p>Scrap containers- 10000kg/month - Disposal to authorized recycler. ETP Sludge - 0.435 MT/month - Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF).</p>												
BOD (3Days @ 27 °C)	4.53 mg/L	30mg/l																																													
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Last effluent analysis report dt.23/09/2024compliant with prescribed standards.																																															
10.	M/S. Grasim Industries Ltd.(Unit Jayashree Textiles)	2680 The waste water is recycled after treatment in ETP	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>Ammoniacal Nitrogen</td> <td>11.70 mg/L</td> <td>50mg/l</td> </tr> <tr> <td>BOD (3Days @ 27 °C)</td> <td>Not Done</td> <td>30mg/l</td> </tr> <tr> <td>COD</td> <td>11.64 mg/L</td> <td>250mg/l</td> </tr> <tr> <td>O&G</td> <td>BDL</td> <td>10mg/l</td> </tr> <tr> <td>Phenols</td> <td>BDL</td> <td>1.0mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>6.57</td> <td>6.5-8.5</td> </tr> <tr> <td>TDS (@180°C)</td> <td>236.00 mg/L</td> <td>2100mg/l</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> <td>2.0mg/l</td> </tr> <tr> <td>TSS</td> <td>20.00 mg/L</td> <td>100mg/l</td> </tr> <tr> <td>SAR</td> <td>4.15</td> <td>26</td> </tr> <tr> <td>Sulfide</td> <td>NT</td> <td>2.0mg/l</td> </tr> <tr> <td colspan="3">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="3">NT: Not Traceable.</td> </tr> <tr> <td colspan="3">Last effluent analysis report dt15/07/2024 compliant withprescribed standards.</td> </tr> </table>	Ammoniacal Nitrogen	11.70 mg/L	50mg/l	BOD (3Days @ 27 °C)	Not Done	30mg/l	COD	11.64 mg/L	250mg/l	O&G	BDL	10mg/l	Phenols	BDL	1.0mg/l	pH (Unit)	6.57	6.5-8.5	TDS (@180°C)	236.00 mg/L	2100mg/l	Total Chromium	BDL	2.0mg/l	TSS	20.00 mg/L	100mg/l	SAR	4.15	26	Sulfide	NT	2.0mg/l	BDL: Below Detection Limit.			NT: Not Traceable.			Last effluent analysis report dt15/07/2024 compliant withprescribed standards.			<p>ETP sludge - 208.334MT/month- Disposal to Common Hazardous Waste Treatment, Storage and Disposal Facility (CHWTSDF). Waste Flax dust & Boiler Ash -900MT/month - Land filling. Used Oil-0834 MT/month- Disposal to authorized recycler Container/Barrel/Drums-9.16MT/month- Disposal to authorized recycler Mud-60MT/month-Land filling</p>
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11.	M/S. Alpine Distilleries Pvt.Ltd.	335	ETP exists and treated effluent complies with environmental norms.	<table border="1"> <tr> <td>BOD (3Days @ 27 °C)</td> <td>Not Done</td> <td>30mg/l</td> </tr> <tr> <td>COD</td> <td>11.64 mg/L</td> <td>250mg/l</td> </tr> <tr> <td>O&G</td> <td>BDL</td> <td>10mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>7.03</td> <td>5.5-9.0</td> </tr> <tr> <td>TSS</td> <td>24.00 mg/L</td> <td>100mg/l</td> </tr> <tr> <td colspan="3">BDL: Below Detection Limit.</td> </tr> <tr> <td colspan="3">Last effluent analysis report dt15/07/2024 compliant withprescribed standards.</td> </tr> </table>	BOD (3Days @ 27 °C)	Not Done	30mg/l	COD	11.64 mg/L	250mg/l	O&G	BDL	10mg/l	pH (Unit)	7.03	5.5-9.0	TSS	24.00 mg/L	100mg/l	BDL: Below Detection Limit.			Last effluent analysis report dt15/07/2024 compliant withprescribed standards.			<p>Coal Ash-120 MT/ month-Landfilling Broken Glass Bottles, Cartons etc- 15 MT/month- Disposal to authorized vendor</p>																					
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V. Bio Medical Waste:

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Bio medical waste :					
a) The per day total generation of bio medical waste in the District.	a) Per day total generation of bio medical waste in the district is 1694.91 kg/day.				
b) The manner of its treatment and disposal.	b) Bio-Medical Waste Treatment and disposal(in kg/day):				
	<table border="1"> <tr> <td>Incineration</td> <td>Autoclaving</td> </tr> <tr> <td>1457.63</td> <td>237.28</td> </tr> </table>	Incineration	Autoclaving	1457.63	237.28
Incineration	Autoclaving				
1457.63	237.28				



VI. Regulation of Flood Plain Zone & Mining

I. Regulation of Flood Plain Zone :	
a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	a-b) For demarcation of Flood Plain Zone in W.B including this district an Expert Committee was constituted to demarcate Flood Plain Zones in West Bengal. The report of the Expert Committee was examined by the Irrigation and Waterways Department for their observation. The issue was taken up by the Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the Flood Plain zoning in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter. A letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in W.B.
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Again, a letter also has been sent on 16.07.2024 by the Additional Chief Secretary, of the Government of West Bengal to the Secretary, Ministry of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood Plain demarcation and management.
II. Mining :	
a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	a) No cases have been registered.
b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	b) Two numbers of cases registered in this year against illegal mining in the bed of river Ganga and its tributaries. No permission has been issued from regarding instream excavation of sand from river Ganga or its tributary in this district. However, action had been taken from this end after getting information of illegal mining in river Ganga. The West Bengal Sand Mining Policy, 2021 and West Bengal Sand (Mining, Transportation, Storage and Sale) Rules, 2021

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District Hooghly (Rural Areas)
Name of the Block-Balagarh



Sl. No.	Issue	Remarks
I.	Sewage :	
	a) Per day generation of sewage in each city/town within the District.	a) 17.6 MLD per day
	b) Quantity of sewage treated per day, city / town wise.	b) 9.2 MLD per day
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city / town.	c) No such treatment plant in this block but sewage generated by the 90% households are 100% treated by aerobic decomposition. The rest 10% sewage is treated by cesspool service under municipality dispensation. The waste water generated by these households are treated by soak pit and leach pit. No. of leach pit and soak pit existing in the locality are 345 and 378 respectively.
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	d) There is no STP in this block but sewage generated from household is treated by leach pit. When the Pit is completely full with sewage then firstly cover on top by soil in two or three layers and then leave for 15 days and after 15 days sewage is converted into fertilizer.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	e) Generated sewage treatment is continuous process. Treatment done by private organization.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	f) All the hotels within the jurisdiction have their individual septic tank and soak pit arrangements on their own and the accumulated sludge is being disposed of through seshpool vehicle under Bansberia Municipality point.
	g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	g) Testing of River water is required.
II.	Solid Waste disposal :	
	a) Per day generation of Solid waste in each city / town within the District.	a) 1800 kg/day
	b) Quantity of solid waste treated per day, in each city / town of the District.	b) 1800kg
	c) The gap in treatment of solid waste.	c) All the waste collected every day is disposed of through SWM unit.
	d) Legacy waste and the time bound plan to treat legacy waste.	d) 4.5 ton There are no proper dumping place. The waste so generated is

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	<p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>disposed through SWM unit.</p> <p>e) Waste Collected and treated in SWM unit. Plastic Waste separated for PWM unit. The Biodegradable waste is managed through open window process.</p> <p>f) Solid waste dumped by two process i.e. Centralized and decentralized. Both places made the segregation shed. In decentralized area dumping for 7 days. After that collected waste segregated in centralized area.</p>
III.	Construction and Demolition waste :	
	<p>a) Total per day generation of C & D waste within the District.</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) 0.15 quintal</p> <p>b) There is no plant for treatment of the construction and demolition waste in this block but waste so generated are used for debris and land filling and segregated by Solid Waste Management Project.</p>
IV.	Industrial Effluent discharge :	
	<p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>There is no industry within this Block</p>
VI.	Bio medical waste :	
	<p>a) The per day total generation of bio medical waste in the District.</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) 1550 gms/day</p> <p>b) Bio Medical waste is collected on a daily basis and disposed off weekly by the Balagarh Rural Hospital.</p>



Name of the District: Hooghly (Burdwan Area) **40359**
 Name of the Block-Chinsurah-Mogra



Sl. No.	Issue	Remarks
I.	Sewage :	
	a) Per day generation of sewage in each city/town within the District.	a) 860KL per day
	b) Quantity of sewage treated per day, city / town wise.	b) 430 KL per day
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city / town.	c) No sewage treatment plant has been established under this block. For Chandrahati-I Gram Panchayat 20 vertical filters, 5 litch pits and 3 DEWATS (Decentralized Waste Water Treatment System) at community level Grey Water are being treated in vertical Filters and litch pits. Black water with Grey Water are being treated in DEWATS and then disposed of to the Ganga. For Chandrahati-II Gram Panchayat 10 Filter Chambers, 3 modified litch pits, at community level, Grey Water are being treated in vertical filters & litch pits and then disposed of to the Ganga.
	d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.	d) No STP has been set up yet. Fecal Coliform which is emitted from Septic Tank is treated in Sewage Treatment Plant with the help of Litch Pit at Community Level.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	e) If, there is any gap then it will be managed by Nov, 2024.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	f) All the hotels within the jurisdiction have their individual septic tank and soak pit arrangements on their own and the accumulated sludge is being disposed of through seshpool vehicle under Bansberia Municipality point.
	g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	g) Testing of River water is required.
II.	Solid Waste disposal :	
	a) Per day generation of Solid waste in each city / town within the District.	a) 1575 kg/day 775 kg solid waste is treated through centralized process and 800 kg is treated through decentralized process which treated through community composter.
	b) Quantity of solid waste treated per day, in each city / town of the District.	b) 1575 kg
	c) The gap in treatment of solid waste.	c) All the waste which is collected every day is disposed off through SWM unit.
	d) Legacy waste and the time bound plan to treat legacy waste.	d) 8.5 ton The legacy waste is left in the ITC MSK unit as there are no proper dumping place.

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	<p>e) The manner of utilization of the treated waste as well as rejection arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>e) Waste Collected and treated in SWM unit. Plastic Waste is separated for PWM unit. The Biodegradable waste is managed through open window process.</p> <p>f) Solid waste store at SWM unit. There is no proper dumping place.</p>																																										
<p>III.</p>	<p>Construction and Demolition waste :</p>																																											
	<p>a) Total per day generation of C & D waste within the District.</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) 0.03 quintal</p> <p>b) Under Chandrahati-II Gram Panchayat a SWM unit has been set up. Other than this for every 100 households, a composter machine has been provided.</p>																																										
<p>IV.</p>	<p>Industrial Effluent discharge :</p>																																											
	<p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>a) 2 Nos. industrial unit are discharging their treated effluent in river Ganga.</p> <p>b) Total daily generation of such industrial waste within the Block is 994805 KLD.</p> <p>c) The manner of treatment of the industrial waste so generated is Effluent Treatment Plant. The industrial waste everyday so generated is entirely treated by Effluent Treatment Plant.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>The report is as follows:</p> <table border="1" data-bbox="869 1086 1332 1467"> <thead> <tr> <th colspan="2">The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet</th> <th>Permissible Limit</th> </tr> </thead> <tbody> <tr> <td>BOD</td> <td>Not Done</td> <td>20mg/L</td> </tr> <tr> <td>COD</td> <td>17.34mg/L</td> <td>150mg/L</td> </tr> <tr> <td>Copper</td> <td>BDL</td> <td>03mg/L</td> </tr> <tr> <td>Iron</td> <td>BDL</td> <td>03mg/L</td> </tr> <tr> <td>O & G</td> <td>BDL</td> <td>--</td> </tr> <tr> <td>Phosphate</td> <td>0.04mg/L</td> <td>05mg/L</td> </tr> <tr> <td>pH(Units)</td> <td>7.22</td> <td>6.5-8.5</td> </tr> <tr> <td>TDS</td> <td>996.00mg/L</td> <td>1600mg/L</td> </tr> <tr> <td>Cr(Total)</td> <td>BDL</td> <td>02mg/L</td> </tr> <tr> <td>TSS</td> <td>22.00mg/L</td> <td>30mg/L</td> </tr> <tr> <td>SAR</td> <td>3.17Units</td> <td>08(Units)</td> </tr> </tbody> </table> <p>e) Generation of industrial solid waste and manner of disposal in this district is mentioned here under:</p> <table border="1" data-bbox="790 1601 1348 1702"> <tbody> <tr> <td>i)Fly Ash</td> <td>6060MT/month</td> <td>Disposal to brick fields and land filling.</td> </tr> <tr> <td>ii)Cinder Ash</td> <td>1.2 MT/month</td> <td>Land filling.</td> </tr> </tbody> </table>	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet		Permissible Limit	BOD	Not Done	20mg/L	COD	17.34mg/L	150mg/L	Copper	BDL	03mg/L	Iron	BDL	03mg/L	O & G	BDL	--	Phosphate	0.04mg/L	05mg/L	pH(Units)	7.22	6.5-8.5	TDS	996.00mg/L	1600mg/L	Cr(Total)	BDL	02mg/L	TSS	22.00mg/L	30mg/L	SAR	3.17Units	08(Units)	i)Fly Ash	6060MT/month	Disposal to brick fields and land filling.	ii)Cinder Ash	1.2 MT/month	Land filling.
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		iii) Dry Fly Ash	1500 MT/month	Disposal through sale.
		iv) Metal Scrap etc.	17000kg/month	Disposal through sale
		v) Bottom Ash	11640 MT/month	Disposed through ash pond for landfill/road construction etc.
		vi) Used Oil	0.56 MT/month	Disposal through authorized recycler.
		vii) Empty oil drum/container	0.142MT MT/month	Disposal through authorized recycler.
		viii) Waste lead acid battery	0.01kg/month	Buyback by OEM.
VI.	Bio medical waste :			
	c) The per day total generation of bio medical waste in the District.	a) 750 gms/ per day		
	d) The manner of its treatment and disposal.	b) Bio Medical waste is collected on a daily basis and disposed off weekly by the Mogra Rural Hospital.		



[Handwritten Signature]
 DISTRICT MAGISTRATE
 HOOGHLY



40362

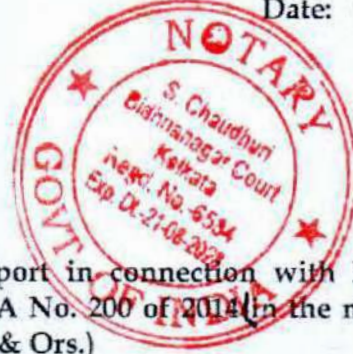


GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 5/Env./Howrah

Date: 09/01/2025

To: The Chief Environment Officer
Environment Department.



Sub : Submission of updated report in connection with Hon'ble NGT, Principal Bench, New Delhi OA No. 200 of 2014 (in the matter between M.C. Mehta-vs- Union of India & Ors.)

Ref : Minutes of the Meeting chaired by the Principal Secretary, Environment Department held on 14-11-2024 in connection with order dated 12-08-2024 passed by Hon'ble NGT, Principal Bench, New Delhi in OA No. 200/2014.

Sir,

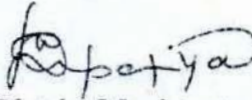
With reference to the subject captioned above, please find enclosed the updated report in respect of Howrah District in the instant O.A.

This is for your kind information and taking necessary action.

Thanking you.

Encl: - As stated.

Yours faithfully,


District Magistrate
Howrah

Sewage Report of Howrah District (Urban area)

a. Per day generation of sewage in each city/Town within the district:

- For Howrah Municipal Corporation (including Bally) - 233.37 MLD
- For Uluberia Municipality - 84.80 MLD

b. Quantity of sewage treated per day:

- For Howrah Municipal Corporation (including Bally) - 50.00 MLD
- For Uluberia Municipality -

c & d. The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town and Quality of discharged treated sewage from each STP, particularly for faecal coliform:

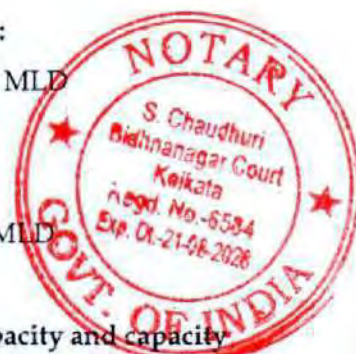
Status of STPs of Howrah District under KMDA										
Sl. No.	Name of STP	Technology	Location of STP	Disinfection Method in STP	Design Capacity (MLD)	Present Utilization in MLD	Discharge Water Quality from STP including Faecal & E. Coli	Final discharge of treated STP water (MLD)	Remarks	
1	HMC	ASP Operational	Arupara	Chlorination	65	46%	BOD - 10 mg/l Faecal - 420 MPN/100ml	30	Network will be completed by June, 2025	
2	Bally	ASP + WSP Operational	Bally	Chlorination	62	53%	BOD - 12.59 mg/l Faecal - 194 MPN/100ml	33		
3	Uluberia	DPR under tendering stage								

e. Time bound plan to meet the gap, if any, in generation and treatment of sewage

In order to meet up the gaps the following steps have been taken:

STP at Howrah: -

- A 150 KLD capacity Faecal Sludge Treatment Plant (FSTP) is under construction at the Arupara STP premises. This facility is designed to treat faecal sludge from the surrounding areas of Howrah district, aiming to reduce the pollution levels of local drains that ultimately discharge into the River Hooghly.
- For the pollution abatement of the following 6 nos. of canals / drains tendering process is going on (1st Call) for preparation of DPR at the KMDA level to mitigate the pollution of the River Hooghly: - Nazergang Khal, NC Pal Khal, Saraswati Khal, Singhi More Khal, Sankrail near Manikpur Ferry Ghat and drain at Bazarpara, Gari Ghat Sarenga Khal.
- Furthermore, to address the pollution from 16 outfall drains in the Howrah Municipal Corporation, a proposal for inviting NIT for the engagement of a consultant to prepare the DPR has been submitted by the GAP (W&S Sector) of KMDA to the SPMG for approval. The 16 outfall drains are as follows: -



- (1) Gossai Ghat
- (2) Pandit Ghat
- (3) Bandha Ghat
- (4) Bandha Ghat (Burning Ghat)
- (5) Chatu Babu Ghat
- (6) Telkal Ghat
- (7) Mullick Ghat
- (8) Ramkrishnapur Ghat
- (9) Foreshore Road near KMWSA Pump House
- (10) Bagalpara, Foreshore Road, Shibpur
- (11) Shibpur Burning Ghat
- (12) Shalimar Gate No. 1
- (13) Swarnamoyee Khal
- (14) Botanical Garden Ghat
- (15) Howrah Drainage Canal (Nazirgunge)



STP at Bally: -

- i) The Jagannath drain will be tapped under this STP project.
- ii) For pollution abatement of Bally Khal, consultant has been engaged for preparation of DPR.
- iii) Furthermore, to address the pollution from 6 outfall drains in the Bally Municipality area, a proposal for inviting NIT for the engagement of a consultant to prepare the DPR has been submitted by the GAP (W&S Sector) of KMDA. The 6 outfall drains are as follows: -

- (1) Asutosh Mukherjee Road (Powerhouse)
- (2) Belur Kuti Ghat
- (3) Ghoselane Pal Ghat
- (4) Akshay Dutta Lane Ghat (Dewan Gaji)
- (5) Bally Nursing Home
- (6) A. N. Paul Jetty Road Ghat

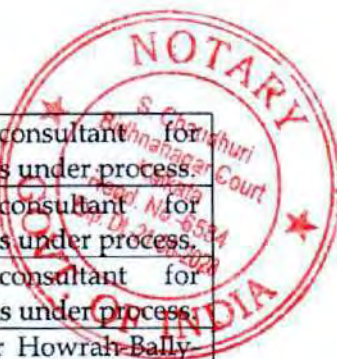
STP at Uluberia: -

State is planning for setting up of STPs/FSTPs for the projected population funding from NMCG, AMRUT and State Funds for mitigating the gap in a phased manner being implemented by UD&MA Deptt, Govt. of WB. 11MLD Capacity STP for Uluberia Municipality is under proposal stage being implemented by UD&MA Deptt, Govt. of WB.

The reports in this regard as received from the GAP (W&S Sector) of KMDA are annexed herewith and marked as 'A-1'.

Status in respect of 22 Nos. of CPCB identified drains in Howrah District: -

Sl. No.	CODE	Name of Drain	Action taken by KMDA
1	R-28	Telkal Ghat Drain	Engagement of consultant for preparation of DPR is under process.
2	R-29	Ramkrishna Mullick Ghat Lane	Engagement of consultant for preparation of DPR is under process.



3	R-30	130 - Foreshore Road Drain	Engagement of consultant for preparation of DPR is under process.
4	R-31	101 - Foreshore Road Drain	Engagement of consultant for preparation of DPR is under process.
5	R-32	Shibpur Burning Ghat	Engagement of consultant for preparation of DPR is under process.
6	R-26	Jagannath Drain	To be tapped under Howrah-Bally Baranagar HAM
7	R-33	Botanical Garden - I	Engagement of consultant for preparation of DPR is under process.
8	R-34	Botanical Garden - II	Engagement of consultant for preparation of DPR is under process.
9	R-35	Nazerganj Khal	Tender for DPR preparation to be invited (1 st Call)
10	R-36	NC Pal Khal	Tender for DPR preparation to be invited (1 st Call)
11	R-37	Saraswati Khal, Sankrail	Tender for DPR preparation to be invited (1 st Call)
12	R-38	Singhi More Khal	Tender for DPR preparation to be invited (1 st Call)
13	R-39	Sankrail near Manipur Ferry Ghat	Tender for DPR preparation to be invited (1 st Call)
14	R-40	Drain at Bazarpara, Gari Ghat Sarenga Khal	Tender for DPR preparation to be invited (1 st Call)
15	R-45	Rangamati More	Engagement of consultant for preparation of DPR is under process.
16	R-46	Madai Hat	Engagement of consultant for preparation of DPR is under process.
17	R-47	Kumar Khali	Engagement of consultant for preparation of DPR is under process.
18	R-48	Garchumak	Engagement of consultant for preparation of DPR is under process.
19	R-41	Chakmadhu, Nalpur near Bauria Ferry Ghat	Consultant has been terminated due poor performance. Tender will be floated for preparation of DPR.
20	R-42	Chakashi-Chengail	Consultant has been terminated due poor performance. Tender will be floated for preparation of DPR.
21	R-43	Fuleswar Drain at Uluberia	Consultant has been terminated due poor performance. Tender will be floated for preparation of DPR.
22	R-44	Kalinga Nagar Drain	Consultant has been terminated due poor performance. Tender will be floated for preparation of DPR.

Sewage Report of Howrah District (Rural area)

Rural Howrah comprises of three nos. of Ganga Bordering Community Development Blocks namely Sankrail, Shyampur -I and Uluberia-I. There is no STP in the rural areas. However, in order to mitigate the contamination of River Ganga various initiatives have been taken under Grey Water Management, Solid Waste Management and Faecal Sludge Treatment. The endeavours taken in this regard along with interventions at Drainage Discharge End Point in River Ganga are enumerated in the Annexure 'A-2'



f. Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them

a) HMC area: M/S Durga Mukesh Hindu Hotel, M/S Joy Bijoy Hotel, M/S Ranjit Roy/ Ashok Roy/ Pradip Roy/ Sankar Chowdhary, M/S Sai Ganga Hindu Hotel, M/S Islamia Hotel M/S Abhishek Hindu Hotel, M/S Roy Bahadur Mukherjee Hotel, M/S Dutta Cabin Hotel, M/S Kailash Sharma Hotel. The land is under jurisdiction of Kolkata Port Trust (Shyama Prasad Mookerjee Port Trust) & Railways. The Port Trust has initiated eviction drives against them. Nil for Uluberia Municipality

g. Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)

Water quality report including faecal Coliform for the month of October 2024 as published by the WBPCB is as follows:

Station	Sample Date	Total Coliform (MPN/100 ml)	Faecal Coliform (MPN/100 ml)	Faecal Streptococci (MPN/100ml)
Shibpur	28-10-2024	33000	23000	1300
Uluberia	28-10-2024	23000	11000	330

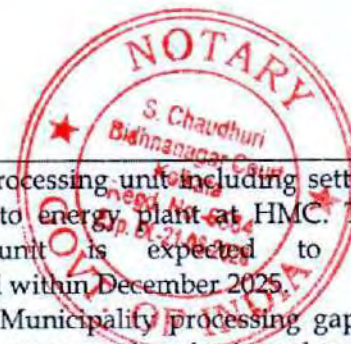
Permissible limit:

Faecal Coliform (MPN/100 ml): 500 (desirable) and 2500 (Maximum Permissible)

Faecal Streptococci (MPN/100ml): 100 (desirable 500 (Maximum Permissible)

The Report in this regard as published by WBPCB is annexed as Annexure - 'B-1' & 'B-2'

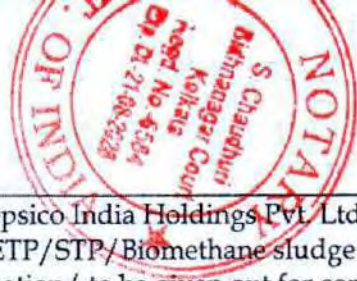
II.	Municipal Solid Waste disposal:	
	a) Per day generation of Solid waste in each city / town within the district.	a) For Howrah Municipal Corporation: 911 TPD For Uluberia Municipality: 120 TPD
	b) Quantity of solid waste treated per day, in each city / town of the district.	b) For Howrah Municipal Corporation: 206.18 TPD being collected per day in segregated manner, 911 TPD is collected and transported, 10.57 TPD is being processed. For Uluberia Municipality: 92.78 TPD being collected per day in segregated manner, 120 TPD is collected and transported.
	c) The gap in treatment of solid waste.	c) For Howrah Municipal Corporation standalone tender to be floated for engagement of agency for setting up of fresh waste processing plant to mitigate the gap of 900.43 TPD. ASCI is preparing the DPR for collection, transportation and setting up of



	<p>d) Legacy waste and the time bound plan to treat legacy waste</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>fresh waste processing unit including setting up of waste to energy plant at HMC. The processing unit is expected to be commissioned within December 2025. For Uluberia Municipality processing gap is 120 TPD. LoA come work order issued to the agency for setting up of fresh waste processing plant the drawing & design of which is approved. This processing unit is expected to commence within March 2025</p> <p>The status and action plan for ensuring 100% processing of fresh wastes for the ULBs of Howrah District is annexed as Annexure - 'C'</p> <p>d) For HMC, out of 9,61,567 MT legacy waste, 3,13,906.38 MT processed, expected date of completion is October 2026. There is further accumulation of legacy waste 4,00,000 MT assessed by KMDA. Tender to be floated by December 2025 (due to space constraint) Expected timeline within which Biomining and bioremediation of residual quantity is expected to be done within 2.5 (two and a half) years after the completion of existing tendered quantity. For Uluberia, in first phase 28,394 MT of legacy waste has been bio remediated. There is further accumulation of 22,000 MT of legacy waste at present. With an upfront projection of additional 42,000 MT tender to be invited (2nd call) within August 2024 to process the legacy waste.</p> <p>e) For HMC: 1. Good earth: low land filling and partially as soil conditioner in garden. 2. Inert: low land filling and base course filling in road construction. 3. RDF: Cement manufacturing units 4. C & D waste: used as filler material in road construction</p> <p>For Uluberia: 1. Good earth: low land filling and partially as soil conditioner in garden. 2. Inert: low land filling and base course filling in road construction 3. RDF: Cement manufacturing units 4. C & D waste: used as filler material in road construction.</p> <p>The status of Bio-mining and Bio-remediation of legacy waste in respect of the ULBs under</p>
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	f) Current status of dumping of solid waste with reference to location.	Howrah District for Phase - I & Phase - II are annexed as Annexure - 'D-1 & D-2' f) For HMC: Belgachia (22°36'35" N & 88°19'34" E) For Uluberia: Banitala, Ward no. 31 beside NH-6 (22.478330°N & 88.078462°E) & Bauria, Ward no. 6 (22.499437°N & 88.169112°E)
III.	Construction and Demolition waste:	
	a) Total per day generation of C & D waste within the district. b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	a) For Howrah Municipal Corporation 44.16 TPD of C&D waste is generated per day. For Bally Municipality 12.04 TPD of C&D waste is generated per day For Uluberia Municipality 10.85 TPD of C&D waste is generated per day. b) For HMC there is no plant established for the treatment of C&D waste. Segregated fractions are being sold and re-used. The remaining are being disposed at KMC Plant for processing. For Uluberia: There is no plant established for the treatment of C&D waste. Segregated fractions are being sold and re-used. It is plant that remaining to be processed in cluster mode. Identification of plant is under process. For Bally Municipality: there is no plant established for the treatment of C&D waste. Segregated fractions are being sold and re-used. The remaining are being disposed at KMC Plant for processing Report in this regard is annexed as Annexure - 'E'
IV.	Industrial Effluent discharge:	
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units. b) Total daily generation of such industrial waste within the district. c) The manner of treatment of the industrial waste so generated.	a) 4 Nos. of Industrial units are discharging their effluent treated /untreated in river Ganga and its tributaries, and the name of these units are M/s Krishna Tissues Pvt. Ltd, M/s Berger Paints India Ltd, M/S Pepsico India Holdings Pvt Ltd, M/s Madhubati Papers Pvt. Ltd. b) 2167.6 KL. c) For M/s Krishna Tissues Pvt. Ltd.: Ash - 90 TPM- Landfilling ETP Sludge- 44 TPM -Landfilling Grease /Oil-0.5 Kg/day authorised recycler Board trimmings- 370 TPM recycled in process.



For M/s Pepsico India Holdings Pvt. Ltd. (Fritolay Division): ETP/STP/Biomethane sludge - 770 TPM- Biomethamation/ to be given out for composting Waste potato, meals, peels etc. 1410 TPM - Biomethamation/ to be given out for composting Food waste- 9 TPM to be given out for composting/landfilling Rice husk ash- 2100 TPM - to be given out for composting/landfilling
 For M/s Berger Paints India Limited: Reject & Packaging items - 1100 pcs. - Recycled Canteen/ Domestic waste - 4 Kg/day - HMC vat
 For M/s Madhubati Papers (P) Ltd.: ETP sludge- 1.2 TP Das per Hazardous Waste Rules Ash- 4 TPD- land Filling Plastics etc.- 3.003 TPD registered recycler Wasted resin of DM unit- 0.82 Kg/day as per Hazardous Waste Rules

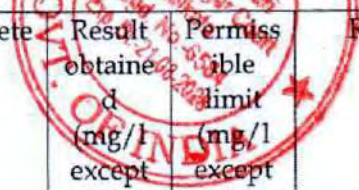
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.

d) For M/s Krishna Tissues Pvt. Ltd.:

Parameters	Result obtained (mg/l except pH)	Permissible limit (mg/l except pH)	Remarks
pH	6.92	Between 6.5-8.5	Last effluent analysis report dt.04/04/2024 compliant with prescribed standards. Report annexed as Annexure - 'F'
TSS	50.00	100	
BOD	Not done	30	
COD	19.44	250	
O & G	BELOW DETECTION LIMIT	--	

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For M/s Pepsico India Holdings Pvt. Ltd.
(Fritolay Division)




Parameters	Result obtained (mg/l except pH)	Permissible limit (mg/l except pH)	Remarks
pH	7.35	Between 6.5-8.5	Last effluent analysis report dt.18/01/2024 compliant with prescribed standards. Report annexed as Annexure - 'G'
TSS	46.00	50	
BOD	Not done	30	
COD	18.62	--	
O & G	BELOW DETECTION LIMIT	10	

For M/s Berger Paints India Limited:

Parameters	Result obtained (mg/l except pH)	Permissible limit (mg/l except pH)	Remarks
pH	7.64	Between 6.0-8.5	Last effluent analysis report dt.26/04/2024 compliant with prescribed standards. Report annexed as Annexure - 'H'
TSS	90	100	
BOD	Not done	50	
COD	18.14	250	
O & G	BELOW DETECTION LIMIT	10	
Phenolics as C ₆ H ₅ OH	NT	1.0	
Lead as Pb	BDL	0.1	
Total Cr	BDL	2.0	
Copper as Cu	BDL	2.0	
Nickel as Ni	BDL	2.0	
Zinc as Zn	BDL	5.0	
Cr +6	BDL	0.1	

For M/s Madhubati Papers (P) Ltd.

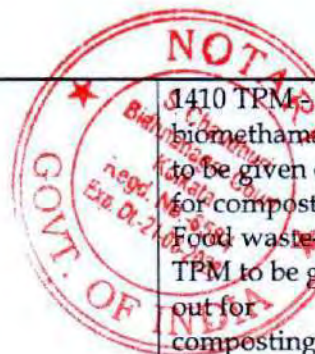


Parameters	Result obtained (mg/l except pH)	Permissible limit (mg/l except pH)	Remarks
pH	7.49	Between 6.0-8.5	Last effluent analysis report dt.28/05/2024 compliant with prescribed standards Report annexed as Annexure - 'I'
TSS	18.00	100	
BOD	Not done	50	
COD	21.00	250	

e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district.

e) Details of Solid Wastes generation from Grossly Polluting Industries & manner of its treatment:

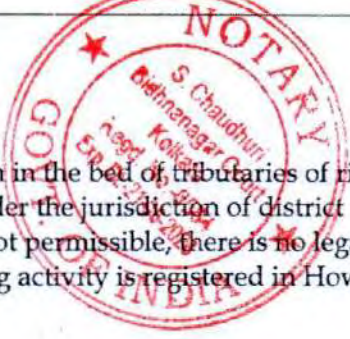
Unit	Waste generated in Kilo Litter per Day	Industrial solid waste generation and manner of its disposal
M/s Krishna Tissues Pvt. Ltd.	Industrial - 365 Domestic - 20	Ash - 90 TPM- Landfilling ETP Sludge- 44 TPM - Landfilling Grease / Oil-0.5 Kg/day authorised recycler Board trimmings- 370 TPM recycled in process
M/s Pepsico India Holdings Pvt. Ltd. (Fritolay Division)	Industrial - 1624.4 Domestic - 96.88	ETP/STP/Biomethane sludge - 770 TPM- Biomethanation/ to be given out for composting Waste potato, meals, peels etc.



			<p>1410 TPM - biomethanation/ to be given out for composting</p> <p>Food waste- 9 TPM to be given out for composting/land filling</p> <p>Rice husk ash- 2100 TPM - to be given out for composting/land filling</p> <p>Finished products waste (Food waste)- 500 TPM- to be sold out for animal/ poultry feed</p> <p>Poly films/carton/ paper waste- 116 TPM to be sold out to registered recycling unit.</p>
	M/s Berger Paints India Limited	Mixed = 58.2 Domestic = 11	<p>Reject & Packaging items - 1100 pcs. -</p> <p>Recycled Canteen/ Domestic waste - 4 Kg/day - HMC vat</p>
	M/s Madhubati Papers (P) Ltd.	Industrial- 120 Domestic - 28	<p>ETP sludge- 1.2 TPD as per Hazardous Waste Rules</p> <p>Ash- 4 TPD- land Filling</p> <p>Plastics etc.- 3.003 TPD registered recycler</p> <p>Wasted resin of DM unit- 0.82 Kg/day as per Hazardous Waste Rules</p>
V.	Regulation of Flood Plain Zone:		
	f) If the flood plain zone has been demarcated and the extent of		f) There is no flood plain zone of River Ganga in the district of Howrah as left bank of River Ganga which is under Howrah District is



	<p>encroachment on the flood plain zone in the district.</p> <p>g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.</p>	<p>higher than the High Flood level of River Ganga as mentioned below</p> <ul style="list-style-type: none"> • Average Bank Level: 6.048 m(GTS) • Average High Flood Level: 5.10m (GTS) <p>The Report in this regard as received from the Irrigation & Waterways Directorate is annexed as Annexure - 'J'</p> <p>An Expert Committee was constituted to demarcate Flood Plain Zones in West Bengal. The report of Expert Committee was examined by Irrigation and Waterways Department for their observation. The entire issues were taken up by Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022.</p> <p>In the meeting, it was found that it is not practically possible to implement the Flood Plain zoning in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter.</p> <p>Letter was sent to MOJS on 28.07.2022 seeking guidance on floodplain demarcation and management in West Bengal. Further reminder issued on 16-07-2024. Reply is awaited.</p> <p>The letter in this regard as received from the Environment Department is annexed as Annexure - 'K'</p> <p>g) Human sewage, animal waste, wastewater from factories, pesticides etc. IEC activities through Ganga Utsav, Ghat Pe Hat, Behaviour Change Communication etc. are organized to make citizens conscious regarding the matter.</p>
VI.	<p>Bio medical waste:</p> <p>a) The per day total generation of bio medical waste in the district.</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) Total BMW generated per day is 1638.69 Kg/ day.</p> <p>b) Incineration: 1319.90 Kg/day Autoclaving: 318.79 Kg/day</p> <p>The Annual Report Report-2023 in this regard as published by the WBPCB is annexed as Annexure - 'L'.</p>
VII.	<p>Mining:</p> <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand</p>	<p>a) Whether any mining is legal or illegal can only be determined by the Port Trust Authority as riverbed of Ganga adjacent to district Howrah is under the purview of Port Trust Authority.</p>

<p>Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p style="text-align: center;"></p> <p>b) As in-stream in the bed of tributaries of river Ganga is under the jurisdiction of district Howrah is not permissible, there is no legal or illegal mining activity is registered in Howrah district.</p> <p>The Report in this regard as received from the Officer-in-Charge, Mining & Minerals, Howrah, Howrah is annexed as Annexure - 'M'.</p>
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40375

Annexure : A-I

Daily Liquid Waste (Sewage) generation & treatment details for ULBs under Howrah District											
ULB	Details of Treatment of Sewage (District Wise)						Details of disposal of untreated Sewage (in MLD) (District Wise)				
	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Faecal & E-Coli	Final discharge of Treated STP water (MLD)	(a) Final Destination of Discharge of untreated sewage	(b) If (a) above is let out in its quality				
						Wet Land	Pond	River	Sea	Other water body	
1	HMC	Arupara, 65 MLD	ASP Operational	Chlorination	BOD 10 mg/l Faecal 420 MPN/100ml	30 MLD			y		
2	Bally	Bally, 62 MLD	ASP+WSP (Operational)	Chlorination	BOD 12.59 mg/l Faecal 194 MPN/100ml	33 MLD			y		

NB : The Networking System of STPs will be completed within June,2025

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A-2

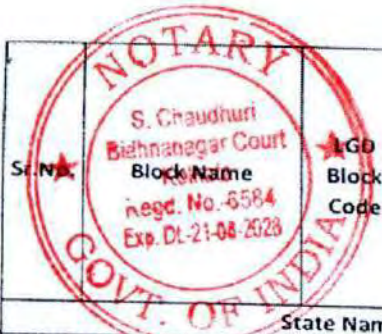


GREY WATER MANAGEMENT INITIATIVE IN GANGA BODERING BLOCKS										
Sl. No.	Block Name	LGD Block Code	Total Villages	No. of GWM Assets	No. of Community Soak pits//Leach pits/Magic pits constructed		No. of Drainage facility available		No. of Community Grey water management facility available	
					No. of Assets	HouseHold Covered	No. of Assets	House Hold Covered	No. of Assets	HouseHold Covered
State Name :- West Bengal(19)					District Name :- HOWRAH(313)					
1	SANKRAIL	2913	37	801	100	3273	524	25531	177	7582
2	SHYAMPUR-I	2914	67	749	507	63072	211	19368	31	8635
3	ULUBERIA-I	2917	71	1148	751	32758	90	6376	307	23945
Total			175	2698	1358	99103	825	51275	515	40162

40377

SOLID WASTE MANAGEMENT INITIATIVE IN GAP BLOCKS

Sl. No.	Block Name	LGB Block Code	Total Villages	No. of SWM Assets	No. Of Community compost Pits		No. of Community Bio-Gas Plants		No. of Vehicles for Collection & Transportation of Waste		No. of Segregation Bins at Community Places in the village		No. of Waste collection and Segregation Sheds		
					No. of Assets	House Hold Covered	No. of Assets	House Hold Covered	No. of Assets	House Hold Covered	No. of Assets	HouseHold Covered	No. of Assets	House Hold Covered	
State Name :- West Bengal(19)					District Name :- HOWRAH(313)										
1	SANKRAIL	2913	37	95	38	10313	1	1200	21	10894	16	6712	19	8002	
2	SHYAMPUR-I	2914	67	174	54	36126	5	3260	47	29098	29	16188	39	28380	
3	ULUBERIA-I	2917	71	44	11	12472	2	756	14	12677	5	4519	12	12562	
Total			175	313	103	58911	8	5216	82	52669	50	27419	70	48944	



40378



Status of Faecal Sludge Treatment Plant (FSTP) of Howrah District

At present faecal sludge of three Ganga Bordering Blocks are treating in Faecal Sludge Treatment Plant (FSTP) at Jhamtia Gram Panchayat under Amta-II Block. Approval for another two faecal sludge and septage treatment plants have been received from Panchayats & Rural Development Department on 07.01.2025, one faecal sludge and septage treatment plant of 20 KLD capacity based on enhanced digestion and multi-stage bioreactor (EDMSB) for Shyampur-I & Shyampur-II Development Block under Shyampur-I Block and other for the installation of faecal sludge and septage treatment plant of 50 KLD capacity based on enhanced digestion and multi-stage bioreactor (EDMSB) for Bally Jagacha & Domjur Development Block under Bally Jagacha Development Block. (DPR preparation for Faecal Sludge Treatment Plant (FSTP) under Sankrail Development Block is under process.)

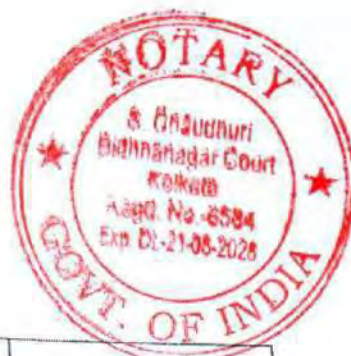


Status for Intervention at Drainage Discharge End Point In River Ganga

Sl No	Drain				Ganga / Tributary of Ganga	Catchment Area / Name of IMIS Village / Name of the GP / Municipality	Technological Interventions Proposed (if proposed provide Name / NA)	Status
	Name	Starting Point	End Point	No of Households Connected				
1	sandhipur khal	sandhipu badamtala	barjala canal	325	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
2	sandhipur khal	Dhara para	sandhipur khal	300	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
3	sulati khal	petra para	sulati khal	200	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
4	sulati new road	dati para	sulati new road	750	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
5	bhagabatipur canal	Kanduah bachar para	bhagabatipur canal	700	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
6	sandhipur khal	kanduah school	sandhipur khal	750	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
7	barjala canal	bhagabatipur power	barjala canal	750	Tributary of Ganga	kanduah	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
8	SARASWATI NADI	RAMCHANDRAPUR HARITALA	SMASAN DHAR	98	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
9	SARASWATI NADI	MONDALPARA	DAKSHINDAR SWASAN DHAR	105	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
10	SARASWATI NADI	BESIDE THE HOUSE OF DIGANTA ADHIKARY	SARASWATI NADI	95	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
11	SARASWATI NADI	BRAHMANPARA	SARASWATI NADI	115	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
12	SARASWATI NADI	CHAMPATALA	SARASWATI NADI	100	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
13	SARASWATI NADI	BESIDE OF ABHOY CHARAN SCHOOL	SARASWATI NADI	80	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
14	SARASWATI NADI	BACKSIDE OF ABHOY CHARAN SCHOOL (SCIENCE BUILDING)	SARASWATI NADI	70	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
15	SARASWATI NADI	RAMCHANDRAPUR SCHOOL	SARASWATI NADI	120	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
16	SARASWATI NADI	IN FRONT OF DULAL BAG HOUSE	HAUTALA SWASAN	100	Tributary of Ganga	RAMCHANDRAPUR	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
17	SARASWATI NADI	IN FRONT OF DULAL SUSHOVAN CHAKRABORTY HOUSE	SARASWATI NADI	140	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	SARASWATI NADI	GOUTAM PAL HOUSE	SARASWATI NADI	125	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
19	SARASWATI NADI	SANKRAIL GIRLS HIGH SCHOOL	SARASWATI NADI	115	Tributary of Ganga	SANKRAIL	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
20	Saraswati Nadi	Salya Santra house	SARASWATI NADI (Division road)	125	Tributary of Ganga	Duliya CT	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
21	Saraswati Nadi	Tadan Mitra house	SARASWATI NADI (Canada bank)	130	Tributary of Ganga	Duliya CT	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
22	Canal	Nimtal Bus Stand	Railway Jhill	70	Tributary of Ganga	Duliya CT	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
23	Burikhal	Pich kol	Buri Khal (20 no. pole)	300	Ganga	Banapur - II	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
24	Saraswati Nadi	Chakraborty para	Saraswati Nadi (Dohya more)	500	Tributary of Ganga	Duliya CT	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
25	Saraswati Nadi	Saswata Club	Saraswati Nadi (Barlyartala, Railway Jhill)	470	Tributary of Ganga	Duliya CT	DEWAT	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
26	SARASWATI NADI	Barowari Ground	Andul Purba Para	340	Tributary of Ganga	Andul	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
27	SARASWATI NADI	Near Purba Para Apartment	Andul Purba Para	187	Tributary of Ganga	Andul	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
28	SARASWATI NADI	Near house of Manna Golui	Near Andul Rajmath	550	Tributary of Ganga	Andul	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
29	SARASWATI NADI	Behind Ajay Bhattacharya house via Sankar Bari, Mashila & Andul Chowdhuri Para	Near Andul Shamsan	340	Tributary of Ganga	Andul	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
30	SARASWATI NADI	Near house of Sandip Mitra	Rajlakshmi Shamsan	220	Tributary of Ganga	Andul	Settler with ABR	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
31	Drain from Manaranjan Samanta's house to Sanapara Culvert	Manaranjan Samanta's house	Sanapara Culvert	50	Rupnarayan, Tributary of Ganga	Shibpur/Baneshwarpu r-II	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
32	Drain from Madan Dalapati's house to Ateswari Culvert	Madan Dalapati's house	Ateswari Culvert	35	Rupnarayan, Tributary of Ganga	Shibpur/Baneshwarpu r-II	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
33	Drain from Gopinath Samanta's house to Majpara culvert	Gopinath Samanta's house	Majpara culvert	25	Rupnarayan, Tributary of Ganga	Shibpur/Baneshwarpu r-II	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
34	Drain from Amulya Santra's house to Sanapara culvert	Amulya Santra's House	Sanapara Culvert	20	Rupnarayan, Tributary of Ganga	Shibpur/Baneshwarpu r-II	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
35	Cons of cover drain for Gwm from Dingakhola purba Uttam Guria house to Miriyunjay Panja house	Dingakhola purba Uttam Guria house	Miriyunjay Panja house	25	Damodar, Tributary of Ganga	Dingakhola, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
36	Cons of cover drain for Gwm from Sankardar Pranabesh Ruk house to Animesh Das house	Sankardar Pranabesh Ruk house	Animesh Das house	36	Rupnarayan, Tributary of Ganga	Sankardar, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	Cans of cover drain for Gwm from Dingakhola Beramondal Para Rajkumar Mondal house to Dilip Guriya land	Dingakhola Beramondal Para Rajkumar Mondal house	Dilip Guriya land	13	Damodar, Tributary of Ganga	Dingakhola, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
38	Cans of cover drain for Gwm from Shilganj South Lalmehan Mondal house to Dilip Jana house	Shilganj South Lalmehan Mondal house	Dilip Jana house	40	Barga	Shilganj, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
39	Cans of cover drain for Gwm from Dingakhola South Nanda Nanda Bag house to Aati Bag land	Dingakhola South Nanda Bag house	Aati Bag land	32	Damodar, Tributary of Ganga	Dingakhola, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
40	Cans of cover drain for Gwm from Shilganj Dakshin Champarani Mondal house to Anil Rai house	Shilganj Dakshin Champarani Mondal house	Anil Rai house	53	Ganga	Shilganj, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
41	Cans of cover drain for Gwm from Kurchiberia Shyamal Adak house to Dilip Adak house	Kurchiberia Shyamal Adak house	Dilip Adak house	62	Ganga	Tufiberia, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
42	Cans of cover drain for Gwm from Kamdebpur South Chitta Bag house to Sukumar Bag house	Kamdebpur South Chitta Bag house	Sukumar Bag house	43	Ganga	Kamdebpur, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
43	Cans of cover drain for Gwm from Shilganj North Radhakanta Panja house to Sukumar Bag House	Shilganj North Radhakanta Panja house	Sukumar Bag House	17	Ganga	Shilganj, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
44	Cans of cover drain for Gwm from Khrisberia Gobinda Das house to Samiran Das land	Khrisberia Gobinda Das house	Samiran Das land	23	Ganga	Khrisberia, Dingakhola G.P.	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
45	Pucca Drain From Barkolia Boyal Pond Side To Khalidhar	Barkolia Boyal Pond Side	Khalidhar	150	Ganga	Barkolia, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
46	Pucca Drain Ayma Gobardaha Madhai Das House To Khalidhar	Ayma Gobardaha Madhai Das House To Khalidhar	Khalidhar	135	Ganga	Gobardaha, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
47	Pucca Darin With Cover At Panchgachhya Pradip Kulla House To Manas Das House	Panchgachhya Pradip Kulla House	Manas Das House	125	Ganga	Joykrishnapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
48	Pucca Darin From Joykrishnapur Lakshman Chakraborty House To Khalidhar	Joykrishnapur Lakshman Chakraborty House	Khalidhar	120	Ganga	Joykrishnapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
49	Pucca Darin With Cover At Kashipur Simanta Mondal Dhan Kal To Sukumar Mondal land	Kashipur Simanta Mondal Dhan Kal	Sukumar Mondal Land	155	Ganga	Kashipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
50	Pucca Darin With Cover At Joykrishnapur Srikanta Das Pond Side To Khal.	Joykrishnapur Srikanta Das Pond Side	Khal	150	Ganga	Joykrishnapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	Pucca Drain With Cover At Boragachi Ranjit Dolui House To Boragachi Khal	Boragachi Ranjit Dolui House	Boragachi Khal	100	Ganga	Kashipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
52	Pucca Drain With Cover At Barkolia Ayub Molla House To Shuti Khal	Barkolia Ayub Molla House	Shuti Khal	150	Ganga	Barkolia, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
53	Pucca Drain With Cover At Barkolia Shuti Khal To Madrasa	Barkolia Shuti Khal	Madrasa	200	Ganga	Barkolia, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
54	Pucca Drain With Cover From Joykrishnapur Gobinda Pramanik House To Khalidhar	Joykrishnapur Gobinda Pramanik House	Khalidhar	150	Ganga	Joykrishnapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
55	Pucca Drain With Cover At Nabagram Phc	Nabagram Phc	Main Khal	100	Ganga	Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
56	Pucca Drain With Cover From Barkolia Dukhiram Buduk House To Saraswati Kotyal House	Barkolia Dukhiram Buduk House	Saraswati Kotyal House	120	Ganga	Barkolia	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
57	Pucca Drain From Ayma Gobardaha Koloni 14 House	Ayma Gobardaha Koloni	Mithakundu Khal	110	Ganga	Gobardaha	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
58	Pucca Drain At Nabagram Boys Pry School Side	Nabagram Boys Pry School	Main Khal	120	Ganga	Nabagram, Nabagram GP	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
59	Pucca Drain From Nabagram Shibanarayan Mondal Ration Shop To Bridge	Nabagram Shibanarayan Mondal Ration Shop	Main Khal	110	Ganga	Nabagram, Nabagram GP	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
60	Pucca Drain At Nabagram Football Math	Nabagram Football Math	Main Khal	100	Ganga	Nabagram, Nabagram GP	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
61	Pucca Drain From Alipur West Sekh Ansar House To Gholar Khal	Alipur West Sekh Ansar House	Gholar Khal	150	Ganga	Alipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
62	Pucca Drain From Bardhwaja Sekh Nasibur House To Khalidhar	Bardhwaja Sekh Nasibur House	Khalidhar	120	Ganga	Ramchandrapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
63	Pucca Drain From Gobardaha Shibu Jyoti House To Panchuram Das Pond	Gobardaha Shibu Jyoti House	Mithakundu Khal	130	Ganga	Gobardaha, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
64	Pucca Drain From Chakkolia Pares Mondal House To Boro Khalidhar	Chakkolia Pares Mondal House	Boro Khalidhar	140	Ganga	Barkolia, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
65	Pucca Drain From Alipur West Aminuddin Khandakar House To Khalidhar	Alipur West Aminuddin Khandakar House	Khalidhar	140	Ganga	Alipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
66	Pucca Drain From Bardhwaja Primary School To Nasa Khal	Bardhwaja Primary School	Nasa Khal	150	Ganga	Ramchandrapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
67	Pucca Drain At Nabagram Girls Pry School To Main Khal	Nabagram Girls Pry School	Main Khal	120	Ganga	Nabagram, Nabagram GP	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



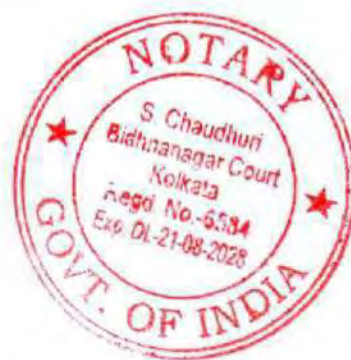
	Pucca Drain From Ramchandrapur Hasibur Shop To Suti Khali	Ramchandrapur Hasibur Shop	Suti Khali	180	Ganga	Ramchandrapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
65	Pucca Drain From Barkolia Anil Boyal House To Boro Khali	Barkolia Anil Boyal House	Boro Khali	130	Ganga	Barkolia, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
70	Pucca Drain From Alipur West Sk Sajahan Pond To Khalidhar	Alipur West Sk Sajahan Pond	Khalidhar	170	Ganga	Alipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
71	Pucca Drain From Ramchandrapur Mofijul Molla House To Suti Khali	Ramchandrapur Mofijul Molla House	Suti Khali	140	Ganga	Ramchandrapur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
72	Pucca Drain From Alipur Abdul Hamid House To Irrigation Bandh	Alipur Abdul Hamid House	Irrigation Bandh	120	Ganga	Alipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
73	Pucca Drain From Ayma Alipur Hosen Khan House To Khalidhar	Ayma Alipur Hosen Khan House	Khalidhar	130	Ganga	Alipur, Nabagram	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
74	CONSTRUCTION OF FILTER FOR DRAIN AT GARCHUMUK TOP RIVER SIDE VIA GOPALPUR JANAKALYAN SEBA SAMITY.	POLICE STATION	RIVER SIDE	40	DAMODAR	GANGA/ GOPALPUR/BELARI	SILT CHEMBER AND FILTER CHEMBER FOR LWM	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
75	CONSTRUCTION OF FILTER FOR DRAIN NEAR THE H/O ANANDA BAR TO KHALDHAR	ANANDA BAR	KHAL DHAR	50	CANAL TO GANGA	GANGA/PURBA BASUDEVPUR/BELARI	SILT CHEMBER AND FILTER CHEMBER FOR LWM	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
76	CONSTRUCTION OF FILTER FOR DRAIN NEAR THE H/O KASEM MOLLAH TO THE H/O SK. AKHTER.	NEAR THE H/O KASEM MOLLAH	H/O SK. AKHTER.	100	CANAL TO GANGA	GANGA/PURBA BASUDEVPUR/BELARI	SILT CHEMBER AND FILTER CHEMBER FOR LWM	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
77	CONSTRUCTION OF FILTER FOR DRAIN NEAR HARIBASAR TO THE H/O CHANDKMAR MONDAL.	HARIBASAR	H/O CHANDKMAR MONDAL.	30	CANAL TO GANGA	GANGA/PUTURIA/BELARI	SILT CHEMBER AND FILTER CHEMBER FOR LWM	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
78	CONSTRUCTION OF FILTER FOR DRAIN NEAR THE H/O HANNAN MOLLAH TO BELARI MOLLAH PARA MASJID TALA.	H/O HANNAN MOLLAH	BELARI MOLLAH PARA MASJID TALA.	120	CANAL TO GANGA	GANGA/BELARI/BELARI	SILT CHEMBER AND FILTER CHEMBER FOR LWM	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
79	Construction of Drain with Filter Chamber from Sallen Manna house to Sukesh Manna at Amberia	Sallen Manna house	Sukesh Manna	25	Ganga	Amberia/Baneshwarpur-I	Filter Chamber	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
80	Construction of Drain with Filter Chamber from Sarafat ali House to Culvert at Panchrapara	Sarafat ali	Culvert	25	Ganga	Gurepole/ Baneshwarpur-I	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
81	Construction of Drain with Filter Chamber from Panchananda Mandir to Transforma at Binodhadi	Panchananda Mandir	Transforma	27	Ganga	Gurepole/ Baneshwarpur-I	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	Creation of drainage channel for management of greywater at Kalifish house to near Tube Well	Kalifish market	khal	25	Tributary	Kalinagar	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
83	Creation of drainage channel for management of greywater at Jinat house to canal/Cover drain Kalinagar gram panchayat	Jinat House	khal	20	Tributary	Alipukur	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
84	Creation of drainage channel for management of greywater at Shasto mondal to khal dhar/Cover drain Kalinagar gram panchayat	Shasto mondal	khal	15	Tributary	Alipukur	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
85	Creation of drainage channel for management of greywater at Karigarpara masjid to near kutubuddin house. Cover drain Kalinagar gram panchayat	Karigarpara masjid	Askar house	15	Tributary	Kalinagar	Filter Chamber khal dhar(15 th / MNB)	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
86	Creation of drainage channel for management of greywater at Saupara swasan (khal Par) to Taradey house/Cover drain Kalinagar gram panchayat	Saupara swasan	Taradey house	15	Tributary	Kalinagar	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
87	Creation of drainage channel for management of greywater at Santosh das house to manoj mallick house/Cover drain Kalinagar gram panchayat	Santosh Das	Manoj Mallick	25	Tributary	Kalinagar	Filter Chamber khal dhar(15 th)	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
88	Creation of drainage channel for management of greywater at Hapijur house to near Kalo house. Cover drain Kalinagar gram panchayat	Kalo House	Hapijur House	20	Tributary	Alipukur	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
89	Grey water management collection infrastructure at Attauddin house to near safi ahamed house	Attauddin house	safi ahamed house	25	Tributary	Kalinagar	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	Creation of drainage channel for management of greywater at Manirul house to main road Cover drain Kallinagar gram panchayat	Manirul house	main road	20	Tributary	Kallinagar	na	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
91	Creation of drainage channel for management of greywater at Sanatan Mondal house to Chapa Canal Cover drain Kallinagar gram panchayat	Sanatan Mondal	Chapa Canal	20	Tributary	Kallinagar	Filter Chamber(15 th)	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
92	Creation of drainage channel for management of greywater at Sk Atibur house to near Sk. Borjahan house Cover drain Kallinagar gram panchayat	Sk Atibur house	Sk Borjahan House	20	Tributary	Alipukur	Filter Chamber(15 th)	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
93	Construction of drain from Biswas pond to Kaval Bara pond via Ganesh Khan pond to Bara Pond at Tior para	Biswas pond	Bara Pond	50	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
94	Construction of drain from Kayal Pond to Bara Khal at Tior Para	Kayal Pond	Bara Khal	15	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
95	Construction of Drain from Mollick house to Sankar Mondal Land to Deben Mondal Pakur Dhar at Tior Para	Mollick house	Mondal Pakur	40	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
96	Construction of Drain from Ashok Mukherjee house to Gunadhar kayal Land at Toorpara	Ashok Mukherjee house	Ganesh Kayal Land	20	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
97	Construction of Drain from Lal Mohan Mondal Danga to Subrata Meur doken via Swapan Chakraborty house to Panchantala at Tior Para	Lal Mohan Mondal Land	Panchantala	50	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
98	Construction of Drain from Gorachand Naskar Danga to Mukti Sangha club to Khal	Gorachand Naskar	Bara Khal	50	Ganga	Tior para	NA	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
99	Cans of cover drain with dewats from House of Basudeb Mally to House of sumi mondel san I Gouripur	Basudeb Mally house	sumi mondel house	25	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
100	Cans of cover drain with dewats from near parkola hat to ponds side of Biswanath mondal san II Gouripur	parkola hat	Biswanath mondal house	29	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department



	Cans of cover drain with dewets from House of Anil Mandal to House of Pandu Mandal son of Konjalekh	Ant Mandal house	Panchu Mandal house	27	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
102	Cans of cover drain with dewets from House of Kanon Adhikary to House of Tapas Adhikary son of Konjalekh	House of Kanon Adhikary	House of Tapas Adhikary	31	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
103	Cans of cover drain with dewets from near Gouripur sishu Bikash Kendra to House of Sanjit Prasad via Basudeb Bera son of Gouripur	Gouripur sishu Bikash Kendra	House of Sanjit Prasad via Basudeb Bera	26	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
104	Cons of cover drain with dewets from House of Shabe Dentre to near temple of Prasanta sarma's further Dentre para Gouripur son of	temple of Prasanta sarma's	Dentre para	41	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
105	Cons of cover drain with dewets from House of Swapan Mandal to Khol par son of Hiraganj	House of Swapan Mandal	Khol par	29	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
106	Cons of cover drain with dewets from House of Robin Mandal to House of Niranjan Mandal son of Hiraganj	Robin Mandal to House	House of Niranjan Mandal	35	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
107	Cons of cover drain with soakpits from House of Albur kazi to House of Mokter kazi son of Hirapur	House of Albur kazi	House of Mokter kazi	36	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
108	Cons of cover drain with soakpits from Kazi para masjid to House of Sarful kazi son of Hirapur	Kazi para masjid	House of Sarful	22	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
109	Cons of cover drain with soakpit from House of sk sarafat to House of Harun Molla son of modai	House of sk sarafat	House of Harun Molla	29	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
110	Cons of cover drain with soakpit and culvert from House of Harun Rashid to House of SK Farid SAN XV MODAI	House of Harun Rashid	House of SK Farid	28	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
111	Cons of cover drain with culvert dewets from near danga of Mallah to House of Nurhasan son of Hirapur	Mallah to House	House of Nurhasan	32	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department
112	Cons of cover drain culvert dewets from House of Swapan Mandal to House of Mahadeb Mandal son of Hirapur	House of Swapan Mandal	House of Mahadeb Mandal	34	Ganga	HIRAPUR	Leach Pit	Survey and DPR preparation is ongoing by Panchayats & Rural Development Department

40387

B-1

West Bengal Pollution Control Board

Central Laboratory

Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City,
Kolkata 700 106. (033) 2335-5953Station: GANGA AT HOWRAH-
SHIVPUR, WEST BENGALRiver
Basin: GANGA

CPCB Station Code: 1471

Sample Date: 28/10/2024

Sample
Time: 12:50

Human Activities: Navigation

Weather: Sunny

Water Body: Ganga

Frequency Of

Use Based

Approximate

Monitoring: Quarterly

Class: C

Depth(Bottom/Table): 2.00 m

Color & Intensity: Muddy

Odour: Odorless

Visible effluent discharge: None

Water Quality		
Parameter	Test Result	Unit
Ammonia-N	0.21	mg/l
BOD	2.93	mg/l
Conductivity	294.80	µs/cm
Dissolved O ₂ (DO)	5.26	mg/l
E-coli	11000	MPN/100ml
Fecal Coliform	23000	MPN/100ml
Fecal Streptococci	1300	MPN/100ml
Nitrate-N	0.70	mg/l
pH	7.22	Unit
Temperature(Water)	30.0	°C
Total Coliform	33000	MPN/100ml
Boron	BDL	mg/l
Calcium	39.20	mg/l
Chloride	14.99	mg/l
COD	8.93	mg/l
Fluoride	0.30	mg/l
Magnesium	5.35	mg/l
Nitrite N	0.10	mg/l
Phenolphthalein Alkanity	NIL	mg/l
Phosphate-P	0.05	mg/l
Potassium	4.60	mg/l
Sodium	17.80	mg/l
Sulphate	22.21	mg/l
Total Alkalinity	120.00	mg/l
Total Dissolved Solids(TDS)	268.00	mg/l
Total Fixed Solids(TFS)	188.00	mg/l
Total Hardness as CaCo ₃	120.00	mg/l
Total Suspended Solids(TSS)	78.00	mg/l
Turbidity	63.00	NTU

40388

West Bengal Pollution Control Board

B-2

Central Laboratory

Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City
Kolkata 700 106. (033) 2335-5953



Station: Ganga at Uluberia,
West Bengal

River
Basin: GANGA

CPCB Station Code: 1052

Sample Date: 28/10/2024

Sample
Time: 14:05

Human

Weather: Sunny **Water Body:** Ganga

Activities: Navigation

Frequency Of

Use Based

Approximate

Monitoring: Continious

Class: A

Depth(Bottom/Table): 2.00 m

Color & Intensity: Muddy

Odour: Odorless

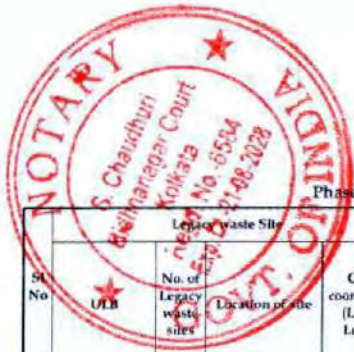
Visible effluent discharge: None

Water Quality		
Parameter	Test Result	Unit
Ammonia-N	0.15	mg/l
BOD	2.86	mg/l
Conductivity	290.57	µs/cm
Dissolved O ₂ (DO)	5.16	mg/l
E-coli	7900	MPN/100ml
Fecal Coliform	11000	MPN/100ml
Fecal Streptococci	330	MPN/100ml
Nitrate-N	0.70	mg/l
pH	7.12	Unit
Temperature(Water)	29.0	°C
Total Coliform	23000	MPN/100ml
Boron	BDL	mg/l
Calcium	40.00	mg/l
Chloride	29.99	mg/l
COD	10.91	mg/l
Fluoride	0.29	mg/l
Magnesium	5.83	mg/l
Nitrite N	0.05	mg/l
Phenolphthalein Alkanity	NIL	mg/l
Phosphate-P	0.05	mg/l
Potassium	4.50	mg/l
Sodium	19.50	mg/l
Sulphate	20.59	mg/l
Total Alkalinity	120.00	mg/l
Total Dissolved Solids(TDS)	254.00	mg/l
Total Fixed Solids(TFS)	246.00	mg/l
Total Hardness as CaCo ₃	124.00	mg/l
Total Suspended Solids(TSS)	142.00	mg/l
Turbidity	86.00	NTU

Status and action plan for ensuring 100% processing of fresh waste for 3 ULBs of Howrah District upto December,2024

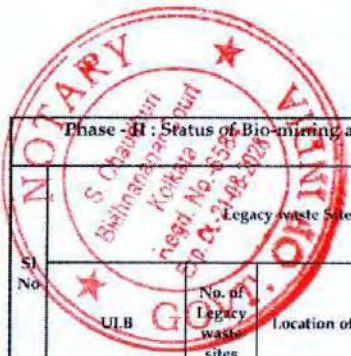
Sl. No.	Name of the ULB	No. of wards	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	Method of treatment in TPD				Final destination of each of the components				Break up details of waste processing					Action plan to process 100% of waste			
									Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal	
1	Uluberia Municipality	32	2,22,290	120	17	103	Windrow Composting	MRF	66	12	7.2	34.8	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		66	7.2	12	34.8	Dec, 2025	13.14	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.	
2	Howrah MC	50	10,70,645	710	10	700	Windrow Composting	MRF	300.5	71	42.6	205.9	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/ Making of different road items (paver block/tiles etc)	Recycling Plants		390.5	42.6	71	205.9	Dec,2025	77.75	After reclamation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.	
3	Belly	35	2,91,916	139.93	16	123.93	Windrow Composting	MRF	76.9615	13.993	8.396	40.58	Local Farmers/ Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/ Making of different road items (paver block/tiles etc)	Recycling Plants		76.9615	8.3958	13.993	40.5797	Dec,2025	15.32	After reclamation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.	
			117	15,94,851	969.93	43	926.93			533.4615	96.993	58.2	281.28					0	533.4615	58.1958	96.993	281.2797	Total =	106.21	





Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of the Howrah District where the Processing work has been initiated upto December,2024

Sl No	Legacy Waste Site			Area of Dump Site in acre	Quantity of Waste in each site (MT)	Composition of the Waste				Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	Final Destination of the Components at				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
	ULB	No. of Legacy waste sites	Location of the			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)
1	Ushberia	2	Banitala, Ward No.31 (Beside NH16) & Ward No. 6, Bauria	22.478330° N 88.078462°E & 22.499437° N 88.169112°E	6.50	28394	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	28394	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	1.80	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
2	Bally	1	Chandmari	22.635658° N 88.334197°E	3.00	120000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	8933.18	Dec-25	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	7.32	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
3	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	9,61,567	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3,30,143.62	Oct-26	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.80	66.00	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste is in progress which will be completed as per time line mentioned. Further It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
Total =		4			31	11,09,961						3,67,471						5	75	



Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of Howrah District due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December,2024.

Sl No	Legacy waste Site			Area of Dump Site in acre	Quantity of Waste in each site (MT)	Composition of the Waste				Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	Final Destination of the Components				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
	ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic		
1	Uluberia	2	Banitala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bauria	22.478330°N 88.078462°E & 22.499437°N 88.169112°E	6.50	64,000	-	-	-	-	-	Sep-25	-	-	-	-	3.52	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering done & under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
2	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	4,00,000	-	-	-	-	-	Dec-27	-	-	-	-	22.00	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. However work will be initiated after 1st phase of biomining work. Expected date of completion of Processing will be as per timeline mentioned.

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Annexure : E

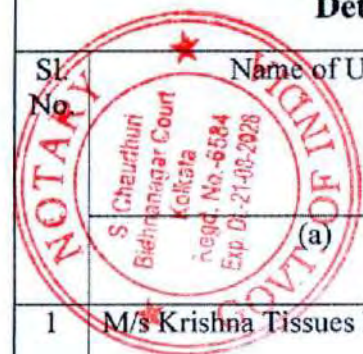
Status of Construction and demolition waste management of the ULBs of Howrah District upto December,2024

SI No	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	Uluberia	10.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
2	Howrah MC	44.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	Bally	12.04	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
	Total =	67.05	0	

40393

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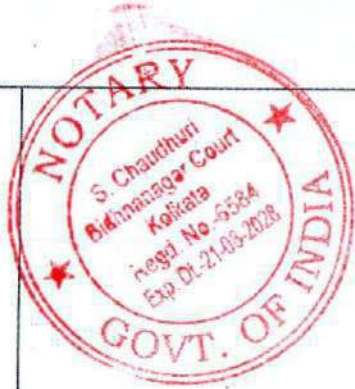
Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries							
Sl. No.	Name of Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report			Industrial solid waste generation and manner of its disposal
				(d)			
(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)	
1	M/s Krishna Tissues Pvt. Ltd.	Industrial -365 Domestic -20	ETP exists and treated effluent complies with environmental norms.	pH	6.92	Between 6.5-8.5	Ash – 90 TPM- Landfilling ETP Sludge- 44 TPM - Landfilling Grease /Oil-0.5 Kg/day authorised recycler Board trimmings- 370 TPM recycled in process
				TSS	50.00	100	
				BOD	Not done	30	
				COD	19.44	250	
				O&G	BDL	-	
				BDL- Below detection limit			



Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries										
Sl. No.	Name of Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report			Industrial solid waste generation and manner of its disposal			
				(d)						
(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)				
2	M/s Pepsico India Holdings Pvt. Ltd. (Fritolay Division)	Industrial - 1624.4 Domestic - 96.88	ETP exists and treated effluent complies with environmental norms.	pH	7.35	Between 6.5-8.5	ETP/STP/Biomethane sludge – 770 TPM- Bio-methamation/ to be given out for composting			
				TSS	46.00	50				
				BOD	Not done	30				
				COD	18.62	-				
				O&G	BDL	10				
				BDL- Below detection limit			Last effluent analysis report dt.18/01/2024 compliant with prescribed standards		Waste potato, meals, peels etc. 1410 TPM -Bio-methamation/ to be given out for composting	
						Food waste- 9 TPM to be given out for composting/landfilling				
		Rice husk ash- 2100 TPM - to be given out for composting/landfilling								



40395



				<p>Finished products waste (food waste)- 500 TPM- to be sold out for animal/ poultry feed</p> <p>Poly films/carton/paper waste- 116 TPM to be sold out to registered recycling unit.</p>
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Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries							
Sl. No.	Name of Unit (a)	Waste water Generated in KLD (Kilo Litter per Day) (b)	ETP (Effluent Treatment Plant) (c)	Effluent analysis report (d)			Industrial solid waste generation and manner of its disposal (e)
				Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	
3	M/s Berger Paints India Limited	Mixed = 58.2 Domestic = 11	ETP exists and treated effluent complies with environmental norms.	pH	7.64	Between 6.0-8.5	Reject & Packaging items – 1100 pcs. – Recycled Canteen/ Domestic waste – 4 Kg/day - HMC vat
				TSS	90	100	
				BOD	Not done	50	
				COD	18.14	250	
				O&G	BDL	10	
				Phenolics as C6 H5OH	NT	1.0	
				Lead as Pb	BDL	0.1	
				Total Cr	BDL	2.0	
				Copper as Cu	BDL	2.0	
				Nickel as Ni	BDL	2.0	
				Zinc as Zn	BDL	5.0	
				Cr+6	BDL	0.1	
Last effluent analysis report dt.26/04/2024 compliant with prescribed standards							

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Details of Industrial Effluent & Solid Wastes generation from Grossly Polluting Industries							
Sl. No.	Name of Unit	Waste water Generated in KLD (Kilo Litter per Day)	ETP (Effluent Treatment Plant)	Effluent analysis report			Industrial solid waste generation and manner of its disposal
				(d)			
(a)	(b)	(c)	Parameters	Result obtained (mg/l except pH)	Permissible Limit (mg/l except pH)	(e)	
4	M/s Madhubati Papers (P) Ltd.	Industrial- 120 Domestic - 28	ETP exists and treated effluent complies with environmental norms.	pH	7.49	Between 6.0-8.5	ETP sludge- 1.2 TPD- as per Hazardous Waste Rules Ash- 4 TPD- land filling Plastics etc.- 3.003 TPD registered recycler Wasted resin of DM unit- 0.82 Kg/day as per Hazardous Waste Rules
				TSS	18.00	100	
				BOD	Not done	50	
				COD	21.00	250	
				Last effluent analysis report dt.28/05/2024 compliant with prescribed standards			

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1



GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEERS
LOWER DAMODAR CONSTRUCTION DIVISION
IRRIGATION AND WATERWAYS DIRECTORATE
FULESWAR, ULUBERIA, HOWRAH, W.B. - 711116
(E-mail: ee1ddc@gmail.com / Ph-033-2661-0311)



Memo No. 287

To,
The District Magistrate,
Howrah.

Sub:- Report in connection with NGT case bearing OA no.: 200/2014 of the Principal Bench, New Delhi in pursuance of Solemn Order dated 21-02-2024

Ref:- Memo No. 205(2)/NGT/Howrah Dated 27-02-2024 of the District Magistrate, Howrah.

Madam,

This is to state that there is no flood plain zone of River Ganga in the District of Howrah as left bank of River Ganga which is under the District of Howrah is higher than the High Flood level of River Ganga as mentioned below:-

1. Average Bank Level : 6.048m (GTS).
2. Average High Flood Level : 5.10m (GTS).

This information is for the jurisdiction of both the Executive Engineer-I, Lower Damodar Construction Division and the Executive Engineer-II, Lower Damodar Construction Division, Irrigation & Waterways Directorate.

Submitted for favour of your kind information and necessary action.

Yours faithfully

Executive Engineer- I
Lower Damodar Construction Division
Fuleswar, Uluberia, Howrah

Roshni Sen, IAS
Additional Chief Secretary



Environment Department
Government of West Bengal
PRANI SAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenwb@gmail.com

Date: 16/07/2024

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022



Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Additional Chief Secretary to
the Government of West Bengal

Encl: as stated

40400



Government of West Bengal
Department of Environment

Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-700061



No. EN/1653 /3C-24/2021

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.

The inundated area spreads over 226 CD blocks of 14 districts.

- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.

- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629/square K.M and 35% being urban areas.

3.2 Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-

3.2.1 Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.

3.2.2 In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.

3.2.3 In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.

3.2.4 In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.

3.2.5 Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.

It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or beach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested

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that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.


4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,


Additional Chief Secretary to the
Government of West Bengal

Enclo: as stated



40403

12

Dr. Rajesh Kumar, IPS
Member Secretary



LIFE
Lifestyle For
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Dept. of Environment, Govt. of West Bengal)
Paribesh Bhawan, 10.1, Block - I.A, Sector III,
Bidhannagar, Kolkata - 700106, INDIA
Tel. : 2202-3000 Fax : 2202-3099 City Code 033
Country Code 91
e-mail: ms.wbpcb-wb@hangla.gov.in

Memo No. 262/IS-74/2001(Pt-IX)

Date 24.07.2024

To
The Member Secretary
Central Pollution Control Board
Paribesh Bhawan
East Arjun Nagar
Delhi - 110 032



Subject: Annual Report on Bio-Medical waste management for the year 2023

Sir,

Enclosed please find herewith the Annual Report on the status of the implementation of Bio-Medical Waste Management Rules in the State of West Bengal for the year 2023 as per prescribed format given in the Rules.

Your faithfully,

[Signature]
24/7/2024

Member Secretary

Encl.: As stated above.

Form IVA

[See rule 13(2)]

Format for Submission of the Annual Report Information on Bio-medical Waste Management to be submitted by the State Pollution Control Boards or Pollution Control Committees and Director General Armed Forces Medical Services to Central Pollution Control Board on or before 31st July of every year for the period from January to December of the preceding calendar year)

**Part-1 (Summary of Information)**

- (1) **Name of the Organization:** West Bengal Pollution Control Board
- (2) **Name of the Nodal Officer with contact telephone number and e-mail:** Sri Swarup Kumar Mandal, Chief Engineer, Waste Management Cell, Mobile no. : 6290039008, e-mail: see4.wbpcb-wb@bangla.gov.in
- (3) **Total no. of Health Care Facilities / Occupiers:** 9927

(i) Bedded Hospitals and Nursing Homes (bedded) :	3209
(ii) Clinics, dispensaries:	Total non-bedded units: 6718
(iii) Veterinary institutions:	
(iv) Animal houses:	
(v) Pathological laboratories:	
(vi) Blood banks:	
(vii) Clinical establishment:	
(viii) Research Institutions:	
(ix) AYUSH	

(4) **Total no. of beds:** 168323

(5) Status of authorization till 31/12/2023:

- (i) Total number of Occupiers applied for authorization: 9927
- (ii) Total number of Occupiers granted authorization: 9927
- (iii) Total number of application under consideration: Nil
- (iv) Total number of applications rejected: Nil
- (v) Total number of Occupiers in operation without applying for authorization: Nil

(6) **Quantity of Bio-medical Waste Generation (in kg/day):** 43120.87

(Please enclose District Wise Bio-medical Waste Generation as per Part-2)- **Pl. Refer to Annexure I**

- (i) Bio-medical waste generation by bedded hospitals (in kg/day): **35603.29**
 (ii) Bio-medical waste generation by non-bedded hospitals (in kg/day): **7517.58**
 (iii) Any other: **Nil**

(7) Bio-medical waste treatment and disposal

(a) By Captive bio-medical waste treatment and disposal by Health Care Facilities (please enclose details as per Part-3): **Nil**

(i) Number of Health Care Facilities having captive treatment and Disposal facilities: **Nil**

(ii) Total bio-medical waste treated and disposed by captive treatment facilities in kg/day: **Nil**

(b) Bio-medical waste treatment and disposal by Common Bio Medical Waste Treatment Facilities (please enclose details as per Part 4): **Pl. Refer to Annexure II**

(i) Number of Common Bio Medical Waste Treatment Facilities in Operation : **08**

(ii) Number of Common Bio Medical Waste Treatment Facilities under construction: **06**

(iii) Total bio-medical waste treated in kg/day: **43120.87**

(iv) Total treated bio-medical waste disposed through authorized recyclers (in Kg/day): **8380.00**

(8) Total no. of violation by:

(i) Health Care Facilities (bedded and non-bedded): **249**

(ii) Common Bio Medical Waste Treatment Facilities: **8**

(iii) Others (please specify): **Nil**

(9) Show cause notices/directions issued to defaulters:

(i) Health Care Facilities (bedded and non-bedded): **249**

(ii) Common Bio Medical Waste Treatment Facilities: **8**

(iii) Others: **Nil**

(10) Any other relevant information:

(i) Number of workshops / trainings conducted during the year: **2313**

(ii) Number of occupiers installed liquid waste treatment facility: **1206**

(iii) Number of captive incinerators complying with the norms: **NA**

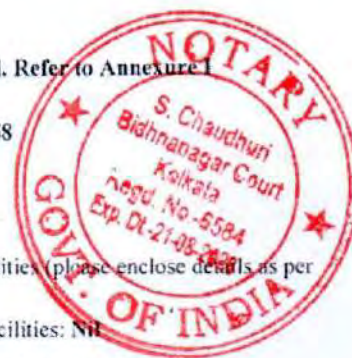
(iv) Number of occupiers organized trainings: **545**

(v) Number of occupiers constituted Bio-medical Waste Management Committees: **9927**

(vi) Number of occupiers submitted Annual Report for the previous calendar year: **1026**

(vii) Number of occupiers practicing pre-treatment of lab microbiology and Bio-technology waste: **9927**

(viii) Number of Common Bio Medical Waste Treatment Facilities that have installed Continuous Online Emission Monitoring Systems: **08**





Part 2: District-wise Bio-medical Waste Generation (for the previous calendar year 2022)- Pl. Refer to Annexure I

Sl. No	Name of the State / Union Territory	Name of the District	Bio-medical Waste Generation (in Kg/day)		Existing Total bio-medical waste treatment capacity (both captive and BMWTF) in kg/day	
			Equipment	Incinerator	Total	
			Autoclave:			
			Deep			
			Burial:			
			Any other:			

Part 3: Information on Health Care Facilities having captive treatment facilities (for the previous calendar Year 2022)

S. No.	Name and address of the Health Care Facility	Quantity of Bio-medical Waste Generation (in kg/day)					Total Installed Treatment Capacity in kg/day				Total biomedical waste treated and disposed by Health Care Facilities in kg/day		
		Yellow	Red	Blue	White	Total Bio-medical waste generated (in kg/day)	Incinerator	Autoclave	Deep Burial	Any other			
		NIL										Incinerator	
		NIL										Autoclave	
		NIL										Deep Burial	
		NIL										Any other (Microwave)	
		NIL										Total	

Part 4: Information on Common Bio-Medical Waste Treatment and Disposal Facilities (for the previous calendar Year 2022)- Pl. Refer to Annexure II

Sl No.	Name and Address of the Common Bio Medical Waste Treatment Facilities with contact person name and telephone number	GPS Coordinates	Coverage Area in KMS	Name of the cities/ areas covered by Common Bio-Medical Waste Treatment Facilities	Total number of Health Care Facilities being covered	Total number of beds covered	Total Quantity of Bio-Medical Waste collected from member Health Care Facilities (in Kg/day)	Capacity of Treatment equipments installed by Common Bio Medical Waste Treatment Facilities			Total Bio-Medical waste treated in kg/day	Method of Disposal of treated wastes (Incineration Ash/Sharps/Plastics)
								Equipment	Numbers	Total installed capacity (kg/day)		
								Incinerator				Incineration Ash:
								Plasma Pyrolysis				Quantity: Disposed by:
								Autoclave				Sharps:
								Hydroclave				Quantity: Disposed by:



								Microwave Shredder				Plastics:
								Sharps encapsulation or concrete pit				Quantity: Disposed by:
								Deep burial pits				
								Any other equipment				
								Effluent Treatment Plant				ETP Sludge: Quantity: Disposed by:
								Sub Total				

(a) Total Number of transportation vehicles used for collection of Bio-medical Waste on daily basis by the Common Bio-Medical Waste Treatment Facilities: **164**

(b) List of Health Care Facilities not having membership with the Common Bio-Medical Waste Treatment Facilities and neither have captive treatment facilities: **Nil**

(c) Number of trainings organized by the Common Bio-Medical Waste Treatment Facility operators: **1360**

(d) Number of Accidents reported by the Common Bio Medical Waste Treatment Facilities: **Nil**

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Annexure 1

District wise number of health care units, Biomedical waste generation by health care units only and treatment & disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities:

Sl. No.	Name of the State/Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	2046	9989.15	6898.70	3090.45	9989.15
2.		North 24 Parganas	1236	5469.19	3409.50	2059.69	5469.19
3.		South 24 Parganas	511	2961.70	1790.46	1171.24	2961.70
4.		Hooghly	690	1670.71	1127.88	542.83	1670.71
5.		Howrah	793	1638.69	1319.90	318.79	1638.69
6.		Nadia	396	1810.82	1167.32	643.50	1810.82
7.		Murshidabad	492	1414.14	970.91	443.23	1414.14
8.		Purba Bardhaman	335	2331.45	1838.29	493.16	2331.45
9.		Paschim Bardhaman	516	2514.28	1927.72	586.56	2514.28
10.		Bankura	280	1559.73	1134.78	424.95	1559.73
11.		Birbhum	282	2576.70	2219.46	357.24	2576.70

Continued.....Page 2

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12.	Purulia	182	540.28	451.70	88.58	540.28
13.	Purba Medinipur	641	1595.52	1408.02	187.50	1595.52
14.	Paschim Medinipur	376	1378.75	1216.73	162.02	1378.75
15.	Jhargram	90	478.94	422.66	56.28	478.94
16.	Dakshin Dinajpur	58	1109.54	594.87	514.67	1109.54
17.	Darjeeling	240	1370.47	807.15	563.32	1370.47
18.	Malda	270	395.32	248.04	147.28	395.32
19.	Jaipalguri	96	534.82	271.52	263.30	534.82
20.	Coochbehar	160	427.56	225.98	201.58	427.56
21.	Alipurduar	97	232.50	118.99	113.51	232.50
22.	Uttar Dinajpur	117	990.68	479.76	510.92	990.68
23.	Kalimpong	23	129.93	64.73	65.20	129.93
Total		9927	43120.87	30115.07	13005.80	43120.87



Information on Common Bio-medical Waste Treatment Facilities (CBWTFs) for the year 2023

ANNEXURE- II

Sl. No.	Name & Address of the CBWTF with contact person name & Telephone No.	GPS Coordinates	Coverage Area in KMS	Name of the cities / areas covered by CBWTF	Total no. of HCFs being covered	Total no. of beds covered	Total Quantity of Bio-medical Waste collected in Kg/ day	Capacity of Treatment equipment/Facilities installed at CBWTF			Total bio-medical waste treated in kg/day	Method of Disposal of treated wastes (Incineration Ash/Sharps/Plastics) in Kg/year
								Equip.	Nos.	Total installed capacity (kg/day)		
1.	Medicare Environmental Management Pvt. Ltd. F-Road, Belgachia, Dist. Howrah Ph.No.: 23231203 Contact Person Name : Mr. S. Chakraborty Ph.No.: 9831962869	22°57'27" N 88.3264° E	150	Part of Kolkata, Part of Howrah & Part of 24 Parganas (S)	3101	37918	13033.68	Inciner.	2	No. 1: 5000 Kg/day No. 2: 5000 Kg/day	13033.68	✓ Incineration ash: 349518Kg and ETP sludge: 74462Kg disposed off at CHWTSDF. ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 1437289Kg
								Autocl.	2	2500 kg/day		
								Shredder	2	800 kg/day & 600 kg/day.		
								ETP	1	150KLD		
2.	Medicare Environmental Management Pvt. Ltd. K-26, Phase - III, Growth Centre, (Behind IOCL LPG Bottling Plant), Kalyani, Nadia Contact Person Name : Mr. S. Chakraborty Ph.No.: 9831962869	22°57'27" N 88°27'17" E	150	Part of Nadia, Part of Murshidabad, Part of 24 Parganas (North) & Hooghly district	2406	32570	7552	Inciner.	1	4800 Kg/day	7552	✓ Incineration ash: 245830Kg and ETP sludge: 14210Kg disposed of at CHWTSDF. ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 528030Kg
								Autocl.	1	2800 kg/day		
								Shredder	1	1440 Kg/day		
								ETP	1	160KLD		
3.	Medicare Environmental Management Pvt. Ltd. Mouza: Mangalpur, P.O.: Shergarh Pargana, P.S.: Raniganj, Dist.: Paschim Bardhaman Contact Person Name : Mr. S. Chakraborty Ph.No.: 9831962869	23.6246° N 87.1396° E	150	Part of Purba Bardhaman, Part of Paschim Bardhaman Part of Bankura, Part of Purulia & Part of Birbhum	1163	18037	6851.19	Inciner.	2	No-1: 5500 Kg/day No-2: 5500 kg/day	6851.19	✓ Incineration ash: 1964501Kg and ETP sludge: 26130Kg disposed off at CHWTSDF. ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 348857kg
								Autocl.	2	2000 kg/day		
								Shredder	2	600 kg/day & 800 kg/day		
								ETP	1	180 KLD		
4.	West Bengal Waste Management Ltd. Purba Srikrishnapur, P.O.: Haldia, Dist. Purba Medinipur Ph. No.: 03224 278238 Contact Person Name : Mr. S. Chatterjee Ph.No.: 9898449137	22.1063° N 88.1348° E	150	Purba Medinipur & Paschim Medinipur, Jhargram	1107	18838	3453.21	Inciner.	1	36000 Kg/day #	3453.21	✓ Incineration ash disposed of at CHWTSDF at Quantity: 92794Kg ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 121744Kg
								Autocl.	1	430 kg/day		
								Shredder	1	640 Kg/day		
5.	Green Zen Bio Pvt. Ltd. Mouza. Binnaguri, P.O. Fulbari, PS. Bhaktinagar, Dist. Jalpaiguri, PIN - 734015 Contact Person Name : Mrs. V. Barman Ph.No.: 9903391118/9073675282	26.6523° N 88.4173° E	150	Darjeeling, Jalpaiguri, Cooch Behar, South Dinajpore, North Dinajpore, Alipurdwar & Kalimpong	791	19636	4795.00	Inciner.	1	3600 Kg/day	4795.00	✓ Incineration ash disposed of at CHWTSDF Quantity: 2783Kg ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 248292Kg
								Autocl.	1	5184 Kg/day		
								Shredder	1	400 Kg/day		
								ETP	1	150 KLD		
6.	Greentech Environ Management Pvt. Ltd. Dhamua Road, P.S. Mograhat, P.O. Chakrapan Kantakhali, Dist-24 Pgs (S), Pin-743503 Contact Person Name : Mr. R. K. Barman Ph.No.: 9903391118/9073675282	22.3089° N 88.3166° E	150	Part of Kolkata, Part of 24 Parganas (S), Part of 24 Parganas (North), Part of Howrah	498	14994	3543.00	Inciner.	1	6000 Kg/day	3543.00	✓ Incineration ash disposed off at CHWTSDF. Quantity: 43460Kg ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 313329.00Kg
								Autocl.	1	3456 Kg/day		
								Shredder	1	3200 Kg/day		
								ETP	1	125 KLD		
7.	RVD Waste Tech Pvt. Ltd. P.O.-Koichar, P.S.-Mangalkote, Purba Bardhaman-713143. Contact Person Name : Mr. R. K. Barman Ph.No.: 9903391118/9073675282	23.31° N 88.01° E	150	Part of Purba Bardhaman, Part of Paschim Bardhaman, Part of Murshidabad, Part of Malda, Part of Nadia & Part of Birbhum	428	11963	1525.00	Inciner.	1	6000 Kg/day	1525.00	✓ Incineration ash disposed off at CHWTSDF. Quantity: 19700Kg ✓ Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 9245Kg
								Autocl.	1	6700Kg/day		
								Shredder	1	4000 Kg/day		
								ETP	1	50 KLD		

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Sl. No.	Name & Address of the CBWTF with contact person name & Telephone No.	GPS Coordinates	Coverage Area in KMS	Name of the cities / areas covered by CBWTF	Total no. of HCFs being covered	Total no. of beds covered	Total Quantity of Bio-medical Waste collected in Kg/ day	Capacity of Treatment equipment/Facilities installed at CBWTF			Total bio-medical waste treated in kg/day	Method of Disposal of treated wastes (Incineration Ash/Sharps/Plastics) in Kg/year
								Equip.	Nos.	Total installed capacity (kg/day)		
8.	SNG Envirosolutions Pvt Ltd Mouza – Sahajora, P.O. & P.S. – Borjora, Bankura- 722202 Contact Person Name : Mr. V. Dasgupta Ph.No.: 9330395322	23.39328°N 87.25471°E	150	Part of Purba Bardhaman, Part of Paschim Bardhaman, Part of Murshidabad, Part of Maida, Part of Purulia, Part of Bankura, & Part of Birbhum	433	16367	2367.79	Incin.	1	5000 Kg/day	2367.79	<input checked="" type="checkbox"/> Incineration ash: 12433Kg and ETP sludge: 378Kg disposed off at CHWTSDF. <input checked="" type="checkbox"/> Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 20090Kg (This facility obtained CTO on 21-06-2023)
								Autocl	1	1000Kg/day		
								Shredder	1	250 Kg/hr.		
9.	West Bengal Waste Management Ltd, VIII- Pabayan, P. S. Saltora, Dist-Bankura, PIN- 722158 Contact Person Name : Mr. A. Bhattacharjya Ph.No: 9002750023	23.3208°N 86.59137°E	150	Service yet to be started	Service yet to be started	Service yet to be started	Service yet to be started	Incin.	1	500 Kg/hr.	Service yet to be started	<input checked="" type="checkbox"/> This incinerator is common with the Hazardous waste incinerator of the Common Treatment, Storage & Disposal (TSDF) for Hazardous Waste of M/s West Bengal Waste Management Ltd. located within the same premises at Haldia, Dist Purba Medinipur.
								Autocl	1	1275Kg/hr		
								Shredder	1	250 Kg/hr		
TOTAL					9927	168323	43120.87	TOTAL			43120.87	

* Additional quantity Bio-medical Wastes 706400Kg in the year 2023 sent to West Bengal Waste Management Ltd, Haldia, Dist. Purba Medinipur for treatment # This incinerator is common with the Hazardous waste incinerator of the Common HW Treatment, Storage & Disposal (CHWTSDF) for Hazardous Waste of M/s West Bengal Waste Management Ltd. located within the same premises at Haldia, Dist Purba Medinipur.

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Report regarding Mining Activity in District Howrah

Reference :- NGT Case (OA No 200/2014) (CWP No. 3727/1985) (I.A. No. 340/2012)

- 1) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga- Whether any mining is legal or illegal can only be determined by the Port Trust Authority as river bed of Ganga adjacent to the district Howrah is under the purview of Port Trust Authority.
- 2) Number of cases registered within a year against illegal mining in the bed or flood plains of tributaries of river Ganga- As In-stream in the bed of tributaries of river Ganga under the jurisdiction of district Howrah is not permissible, there is no legal or illegal Mining activity is registered in district Howrah.

S. Chaudhary
Officer in Charge
Mining and Mineral,
O/O DL&LRO, Howrah

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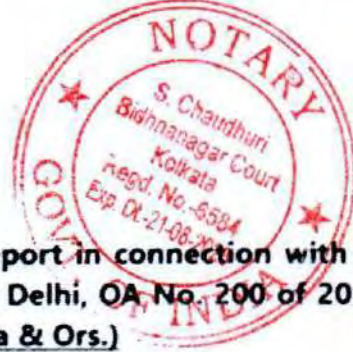
Government of West Bengal
Office of the District Magistrate & Collector, Malda
(Municipal Affairs Section)
E-mail: masectionmalda@gmail.com

Memo. No. 26 /MA

Date: 11/02/2025

From : The District Magistrate,
Malda.

To : The Chief Environment Officer
Environment Department
Govt. of West Bengal.



Sub : Submission of Updated Report in connection with Hon'ble NGT, Principal Bench, New Delhi, OA No. 200 of 2014 (M.C. Mehta - Vs - Union of India & Ors.)

Sir,

With reference to the subject cited above, please find enclosed the updated status report in respect of Malda District in connection with O.A. No. 200 of 2014 in the matter of M.C. Mehta - Vs - Union of India & Ors.

This is submitted for kind information and necessary action please.

Thanking you,

Yours faithfully,

Encl : As stated.

Neelgho
District Magistrate,
Malda

Memo. No.: 26/1(A)/MA

Date : 11/02/2025

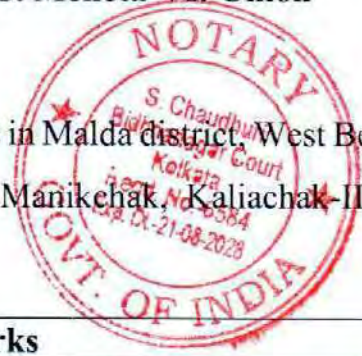
Copy forwarded for kind information to:

1. The P.S to the Principal Secretary, Environment Department, Govt. of West Bengal.
2. The Program Director, WBSPMG.
3. The Officer-in-Charge, Environment Section, Malda.
4. C.A. to the Addl. District Magistrate (M.A.), Malda.

Neelgho
District Magistrate,
Malda


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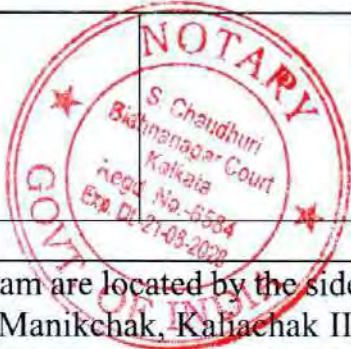
Updated Report in Connection with O.A. No. 200/2014 (M.C. Meheta-Vs.-Union of India & Ors.



That, the Ganges River flows through 22 Gram Panchayats in Malda district West Bengal. These gram panchayats are located in four blocks: Ratua-I, Manikchak, Kaliachak-II, and Kaliachak-III.

S.N	Issue	Remarks								
1.I.	Sewage:									
	a) Per day generation of sewage in each city/town within the district. (In MLD)	Block-wise per day sewage generation in the Ganga-bordering block of Malda District is given below: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Kaliachak-II</th> <th>Kaliachak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>3.65</td> <td>1.49</td> <td>6.72</td> <td>3.21</td> </tr> </tbody> </table>	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I	3.65	1.49	6.72	3.21
Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I							
3.65	1.49	6.72	3.21							
	b) Quantity of Sewage treated per day, city/ town wise. (In MLD)	<table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Kaliachak-II</th> <th>Kaliachak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>3.65</td> <td>1.49</td> <td>3.29</td> <td>1.28</td> </tr> </tbody> </table>	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I	3.65	1.49	3.29	1.28
Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I							
3.65	1.49	3.29	1.28							
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	<table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Kaliachak-II</th> <th>Kaliachak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>There is no STP (Sewage Treatment Plant). It has been calculated that out of total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank</td> <td>There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and</td> <td>There is no Sewage Treatment Plant. The sewage from individual household is being treated through the septic tanks and twin pits. Grey water is being treated through soak pit, kitchen garden and leach pit.</td> <td>There is no such sewage treatment plant exists at present. But through septic tanks and leach pits under GWM, sewage is being disposed off.</td> </tr> </tbody> </table>	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I	There is no STP (Sewage Treatment Plant). It has been calculated that out of total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and	There is no Sewage Treatment Plant. The sewage from individual household is being treated through the septic tanks and twin pits. Grey water is being treated through soak pit, kitchen garden and leach pit.	There is no such sewage treatment plant exists at present. But through septic tanks and leach pits under GWM, sewage is being disposed off.
Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I							
There is no STP (Sewage Treatment Plant). It has been calculated that out of total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and	There is no Sewage Treatment Plant. The sewage from individual household is being treated through the septic tanks and twin pits. Grey water is being treated through soak pit, kitchen garden and leach pit.	There is no such sewage treatment plant exists at present. But through septic tanks and leach pits under GWM, sewage is being disposed off.							

		with soak pit system and the twin pit technology treated the sewage generated at the household level.	the twin pit technology treated the sewage generated at the household level.										
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	<table border="1"> <thead> <tr> <th>Kaliachak-II</th> <th>Kaliachak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>As no FSTP/STP is present, 3.65 Mld P/D quantity of sewage is being treated through household level treatment units only.</td> <td>No STP (Sewage Treatment Plant) or FSTP (Faecal Sludge Treatment Plant) is present. 1.49 MLD through household level septic tanks and twin pits.</td> <td>No such STP/FSTP plant exists in the Block. Twin pits and septic tanks through leach pits are the mode of disposal for waste water treatment.</td> <td>There is no STP (Sewage Treatment Plant). The sewage from individual household is being treated in the septic tanks, twin pits. The Grey Water is being discharge through soak pits and leach pits.</td> </tr> </tbody> </table>	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I	As no FSTP/STP is present, 3.65 Mld P/D quantity of sewage is being treated through household level treatment units only.	No STP (Sewage Treatment Plant) or FSTP (Faecal Sludge Treatment Plant) is present. 1.49 MLD through household level septic tanks and twin pits.	No such STP/FSTP plant exists in the Block. Twin pits and septic tanks through leach pits are the mode of disposal for waste water treatment.	There is no STP (Sewage Treatment Plant). The sewage from individual household is being treated in the septic tanks, twin pits. The Grey Water is being discharge through soak pits and leach pits.			
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	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	<table border="1"> <thead> <tr> <th>Kaliachak-II</th> <th>Kaliachak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>STP/FSTP is not required at the community level at this time as sewage (Black Water Generated IHHL from latrine) treatment is done at the household</td> <td>STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic</td> <td>A special drive is ongoing where 400 more leach pits are being constructed within December 2025.</td> <td>The gaps will be managed by upgrading septic systems by December 2025.</td> </tr> </tbody> </table>	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I	STP/FSTP is not required at the community level at this time as sewage (Black Water Generated IHHL from latrine) treatment is done at the household	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic	A special drive is ongoing where 400 more leach pits are being constructed within December 2025.	The gaps will be managed by upgrading septic systems by December 2025.			
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	level through septic tanks attached with soak pits.	tanks attached with soak pits.																																													
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharamshala and Ashram are located by the side of river four Ganga bordering blocks (Manikchak, Kaliachak II, Kaliachak III, Ratua-I) in Malda district. The (1.I heads under sub heads a to f) detailed report is enclosed in Annexure-A																																														
g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)	<p>WBPCB is monitoring the water quality of ganga at Manikchak on monthly basis.</p> <p>The Water Quality in terms of (BOD) and the MPN/100 ml count for Fecal Coliform in river at Manikchak is</p> <table border="1" data-bbox="550 963 1468 1377"> <thead> <tr> <th>Month</th> <th>BOD (mf/L)</th> <th>Fecal Coliform (MPN/100 ml)</th> <th>Permissible Limit</th> </tr> </thead> <tbody> <tr> <td>January, 2025</td> <td>1.70</td> <td>1100</td> <td>Class of Water-B (Organized Outdoor Bathing) BOD-3 mg/L or Less (5 Days at 20°C) Fecal Coliform 500 (desirable), 2500 (Maximum)</td> </tr> </tbody> </table> <p>The WBPCB has also conducted water quality monitoring in January, 2025 in all the four blocks bordering Ganga and shall be henceforth referred as Ganga blocks including Manikchak and result is provided in the following table:</p> <table border="1" data-bbox="550 1579 1468 1881"> <thead> <tr> <th>Block</th> <th>pH</th> <th>DO</th> <th>BOD₅²</th> <th>TC</th> <th>FC</th> </tr> </thead> <tbody> <tr> <td>Ratua I</td> <td>7.96</td> <td>8.8</td> <td>1.7</td> <td>230</td> <td>130</td> </tr> <tr> <td>Manickchak</td> <td>7.97</td> <td>8.9</td> <td>1.7</td> <td>1100</td> <td>330</td> </tr> <tr> <td>Kailachak II</td> <td>7.92</td> <td>8.9</td> <td>1.9</td> <td>230</td> <td>130</td> </tr> <tr> <td>Kaliachak III</td> <td>7.97</td> <td>8.1</td> <td>2</td> <td>790</td> <td>230</td> </tr> <tr> <td>Std*</td> <td>6.5-8.5</td> <td>5 or more</td> <td>3 or less</td> <td></td> <td>500-2500</td> </tr> </tbody> </table> <p>*Std:Standard Standards for Class of Water -B (Organized Outdoor Bathing)</p>			Month	BOD (mf/L)	Fecal Coliform (MPN/100 ml)	Permissible Limit	January, 2025	1.70	1100	Class of Water-B (Organized Outdoor Bathing) BOD-3 mg/L or Less (5 Days at 20°C) Fecal Coliform 500 (desirable), 2500 (Maximum)	Block	pH	DO	BOD ₅ ²	TC	FC	Ratua I	7.96	8.8	1.7	230	130	Manickchak	7.97	8.9	1.7	1100	330	Kailachak II	7.92	8.9	1.9	230	130	Kaliachak III	7.97	8.1	2	790	230	Std*	6.5-8.5	5 or more	3 or less		500-2500
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River	TC	FC												
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1.II.	Rural Solid Waste disposal:	Remarks												
	<p>a) Per day generation of Solid waste in each city/town within the district. (In Kg)</p>	<table border="1" data-bbox="550 958 1449 1048"> <thead> <tr> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>3474.15</td> <td>6357</td> <td>7750</td> <td>2700</td> </tr> </tbody> </table>	Kaliachak-II	Kalichak-III	Manikchak	Ratua-I	3474.15	6357	7750	2700				
Kaliachak-II	Kalichak-III	Manikchak	Ratua-I											
3474.15	6357	7750	2700											
	<p>b) Quantity of solid waste treated per day, in each city/town of the district. (In K.G)</p>	<table border="1" data-bbox="550 1272 1433 1933"> <thead> <tr> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>2779.32 K. G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td>5212 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td>6555 K.G. P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> <td>2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit</td> </tr> </tbody> </table>	Kaliachak-II	Kalichak-III	Manikchak	Ratua-I	2779.32 K. G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	5212 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	6555 K.G. P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit	2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit				
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c) The gap in treatment of solid waste. (In Kg)	Kaliachak-II	Kalichak-III	Manikchak	Ratua-I
	694.83	1145	1195	540
d) Legacy waste and the time bound plan to treat legacy waste.	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I
	Identification for site of Legacy Waste and its estimation will be done by Dec. 2025.	Identification for site of Legacy Waste and its estimation will be done by Dec. 2025.	Identification for site of Legacy Waste and its estimation will be done by April. 2025.	Identification for site of Legacy Waste and its estimation will be done by Dec. 2025.
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Kaliachak-II	Kaliachak-III	Manikchak	Ratua-I
	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.





	<p>f) Current status of dumping of solid waste with reference to location.)</p>	<table border="1"> <thead> <tr> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat.</td> <td>SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chak bahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.</td> <td>Tetrutola (MRF), Jesarat tola (MRF) under construction), Elahitola (MRF under construction), Harchandrapur (MRF), Benitola (SWM under construction), Arazi Mathurapur (SWM), Tingh oria (MRF), Kartiktola (MRF),</td> <td>MRF facility has been established at Ajjitola Village under Bilaimari G.P. and another unit is under construction at chaitutola village under Mahanandatola GP.</td> </tr> </tbody> </table> <ul style="list-style-type: none"> • SWM Unit at Rajnagar Gram Panchayat. • MRF Unit at Bangitola Gram Panchayat. • MRF Unit at Uttar Panchanadapur-II Gram Panchayat. • MRF unit at Uttar Panchanandapur-1 Gram Panchayat (Under Construction). • Hamidpur Gram Panchayat (Tagged with the SWM Unit of Rajnagar Gram Panchayat). 	Kaliachak-II	Kalichak-III	Manikchak	Ratua-I	Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat.	SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chak bahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.	Tetrutola (MRF), Jesarat tola (MRF) under construction), Elahitola (MRF under construction), Harchandrapur (MRF), Benitola (SWM under construction), Arazi Mathurapur (SWM), Tingh oria (MRF), Kartiktola (MRF),	MRF facility has been established at Ajjitola Village under Bilaimari G.P. and another unit is under construction at chaitutola village under Mahanandatola GP.	<p>The (1.II heads under sub heads a to f) detailed report is enclosed in Annexure-C</p>
Kaliachak-II	Kalichak-III	Manikchak	Ratua-I								
Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat.	SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chak bahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.	Tetrutola (MRF), Jesarat tola (MRF) under construction), Elahitola (MRF under construction), Harchandrapur (MRF), Benitola (SWM under construction), Arazi Mathurapur (SWM), Tingh oria (MRF), Kartiktola (MRF),	MRF facility has been established at Ajjitola Village under Bilaimari G.P. and another unit is under construction at chaitutola village under Mahanandatola GP.								
<p>1.II</p>	<p>Construction and Demolition waste:</p>	<p>Remarks</p>									
	<p>a) Total per day generation of C & D Waste within the District. (In Tons/Day)</p>	<table border="1"> <thead> <tr> <th>Kaliachak-II</th> <th>Kalichak-III</th> <th>Manikchak</th> <th>Ratua-I</th> </tr> </thead> <tbody> <tr> <td>6.15</td> <td>1.2</td> <td>3.95</td> <td>0.4</td> </tr> </tbody> </table>	Kaliachak-II	Kalichak-III	Manikchak	Ratua-I	6.15	1.2	3.95	0.4	
Kaliachak-II	Kalichak-III	Manikchak	Ratua-I								
6.15	1.2	3.95	0.4								
	<p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.</p> <p>The (1.III. heads under sub heads a to b) detailed report is enclosed in Annexure-D</p>									



1.I V.	Industrial Effluent discharge:	Remarks																				
	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>In case of Malda District, there is no major industry beside the river Ganga and are, therefore, not discharging their effluent (treated or untreated), in river Ganga.</p> <p>There are few orange category SMEs (small/medium enterprises) in the four Ganga blocks and the number of these industries are provided in the following table:</p> <table border="1" data-bbox="549 654 1426 1111"> <thead> <tr> <th data-bbox="549 654 1046 900">Blocks</th> <th data-bbox="1046 654 1129 900">Ratua-I</th> <th data-bbox="1129 654 1212 900">Manikchak</th> <th data-bbox="1212 654 1295 900">Kaliachak-II</th> <th data-bbox="1295 654 1426 900">Kaliachak-III</th> </tr> </thead> <tbody> <tr> <td data-bbox="549 900 1046 981">Number of industries other than waste plastic recycling units</td> <td data-bbox="1046 900 1129 981">0</td> <td data-bbox="1129 900 1212 981">2</td> <td data-bbox="1212 900 1295 981">0</td> <td data-bbox="1295 900 1426 981">3</td> </tr> <tr> <td data-bbox="549 981 1046 1061">Waste Plastic Recycling Units</td> <td data-bbox="1046 981 1129 1061">0</td> <td data-bbox="1129 981 1212 1061">0</td> <td data-bbox="1212 981 1295 1061">2</td> <td data-bbox="1295 981 1426 1061">4</td> </tr> <tr> <td data-bbox="549 1061 1046 1111">Total</td> <td data-bbox="1046 1061 1129 1111">0</td> <td data-bbox="1129 1061 1212 1111">2</td> <td data-bbox="1212 1061 1295 1111">2</td> <td data-bbox="1295 1061 1426 1111">7</td> </tr> </tbody> </table> <p>Nine (9) out of Eleven (11) units are not water polluting in nature. Remaining 2 units out of 11 are ice cream factories, which have been inspected and it is re-confirmed that wastewater is not discharged to river Ganga.</p> <p>River Ganga is not the recipient water body of industrial discharges from these 11 industries.</p> <p>These industries are operating under consent administration of the state board.</p>	Blocks	Ratua-I	Manikchak	Kaliachak-II	Kaliachak-III	Number of industries other than waste plastic recycling units	0	2	0	3	Waste Plastic Recycling Units	0	0	2	4	Total	0	2	2	7
Blocks	Ratua-I	Manikchak	Kaliachak-II	Kaliachak-III																		
Number of industries other than waste plastic recycling units	0	2	0	3																		
Waste Plastic Recycling Units	0	0	2	4																		
Total	0	2	2	7																		
	b) Total daily generation of such industrial waste within the District.	<p>The waste generation quantity of solid waste is provided in the table below:</p> <p>District level information</p> <ul style="list-style-type: none"> • Estimated waste quantity from 2 GPIs = 1649.7T/Mo (till last FY) • Estimated waste from all other units = 1300 T/ Mo <p>Solid Waste from the 11 units, which are situated in the four Ganga Blocks</p>																				



		Type of Waste	Quantity (Kg/Month)	Disposal
		Ash	100	Sent for land filling
		Automobile reject parts & ETP Sludge	753	Registered Recycler
		Plastic	10	Reuse in Process
		Damage Ice Cream and stick	330	Disposed of in environmentally safe manners.
		Total	1193	Kg/Month
c) The manner of treatment of the industrial waste so generated.	<p>District level information The grossly polluting units have full-fledged biological treatment units. However, the GPIs are not discharging to river Ganga.</p> <p>Ganga Block level information These units predominantly have septic tanks for treatment of domestic sewage and sedimentation tanks for treatment of industrial wastewater.</p>			
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	<p>CETP does not exist in this region. The effluent from these units is not discharged in river Ganga and, therefore, effluent analysis reports are not being submitted.</p>			

e) The per day generation of industrial solid waste and the manner of its treatment and disposal in the district.

The wastewater generation quantity is provided in the table below:

District level information for GPI (Grossly Polluting Industries)

- Estimated wastewater generation quantity from 2 GPIs = 4487 KL/d (till last FY)
- Estimated waste from all other units = 383.83 KL/d

Wastewater generated in the 11 units, which are situated in the four Ganga Blocks

Domestic wastewater = 6.45 Kl/day (discharged through septic tank)

Industrial wastewater = 3.7 Kl/day (discharged to adjacent drains after physical treatment)

The waste generation quantity of solid waste is provided in the table below:

District level information for GPI (Grossly Polluting Industries)

- Estimated waste quantity from 2 GPI = 1649.7 T/Mo (till last FY)
- Estimated waste from all other units = 1300 T/Mo

Solid Waste from the 11 units, which are situated in the four Ganga Blocks

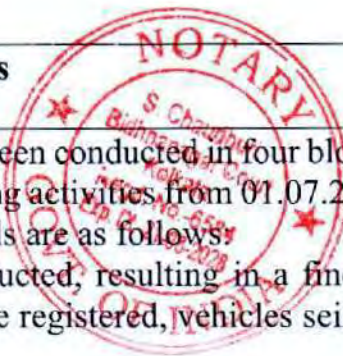
Type of waste	Quantity (Kg /Month)	Disposal
Ash	100	Sent for land filling
Automobile reject parts & ETP sludge	753	Registered recycler
Plastic	10	Reused in the process
Damaged ice cream and stick	330	Disposed of in environmentally safe manners.
Total	1193	Kg/ month

The (I.IV. heads under sub heads a to e) detailed report is enclosed in **Annexure-E**



1.V.	Regulation of Flood Plain Zone:	Remarks
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	a-b) For demarcation of Flood Plain Zone in W.B including this district an Expert Committee was constituted to demarcate Flood Plain Zones in West Bengal. The report of the Expert Committee was examined by the Irrigation and Waterways Department for their observation. The issue was taken up by the Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the Flood Plain zoning in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter. A letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in W.B.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Again, a letter also has been sent on 16.07.2024 by the Additional Chief Secretary, of the Government of West Bengal to the Secretary, Ministry of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood Plain demarcation and management. The letter in this regard as received from the Environment Department is Annexed as Annexure-F .
1.V I.	Bio medical Waste:	Remarks
	a) The per day total generation of bio medical waste in the District.	1127.723 Kg. per day Bio-Medical waste is generated in the district of Malda.
	b) The manner of its treatment and disposal.	Segregated Bio-Medical waste is collected by three facility operators and are treated in that three following existing common bio medical waste treatment and disposal facilities. The principal treatment units are provided in paranthesis. 1. RVD waste tech Pvt. Ltd. (Shredder, Autoclave, incinerator) 2. SNG Envirosolutions Private Limited (Shredder, Autoclave, incinerator) 3. Greenzen Bio Pvt. Ltd. (Shredder, Autoclave, incinerator) None of these three common facility operators have plants in Malda at present but are functioning to collect bio-medical waste from Malda. The report is enclosed in Annexure-G .

1.V II.	Mining:	Remarks
	<p>a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>A total of 238 raid programs have been conducted in four blocks for enforcement against illegal mining activities from 01.07.2024 to 20.01.2025. The block-wise details are as follows:</p> <ol style="list-style-type: none"> 1. Ratua-I: 72 raids were conducted, resulting in a fine of Rs.10,00,195/-. No cases were registered, vehicles seized, or FIRs lodged. 2. Manikchak: 6 raids were conducted with no cases registered, vehicles seized, or FIRs lodged, and no fines were realized. 3. Kaliachak-II: 134 raids were conducted, leading to 18 cases registered, 18 vehicles seized, and Rs.2,93,000/- fine realized. One FIR was lodged. 4. Kaliachak-III: 26 raids were conducted, leading to 14 cases registered, 3 vehicles seized, and Rs.3,29,800/- fine realized. One FIR was lodged. <p>In total, 32 cases were registered, 21 vehicles seized, and Rs.16,22,995/- was realized as fines across the blocks.</p> <p>The detailed report is enclosed in Annexure-H.</p>



40425

Annexure-A

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR

DISTRICT SANITATION CELL, MALDA

MALDA ZILLA PARISHAD BUILDING (3rd FLOOR), DIST+PO. MALDA, PIN. 732101

Email-id: maldasanitationcell@gmail.com



Memo no. 449 /SBM(G)-24/NGT

Date: Malda, the 31st January, 2025

From : The Officer-In-Charge,
Sanitation Cell, Malda.

To : The Addl. District Magistrate (MA),
Malda.

Subject: Re-Submission of detail status report of the Ganga bordering GPs.

Ref : Office memo no. 06/MA dt 14.01.25 from the ADM(MA), Malda.

Respected Sir,

With due respect, the undersigned is submitting herewith the signed report sent by the Ganga Bordering Blocks in compliance with the directives issued vide referred no. in prescribed format.

Kindly find the enclosed report for your perusal and necessary action.

Encl. As stated.

Yours faithfully,

Officer-In-Charge,
Sanitation Cell, Malda.

Date: Malda, the 31st January, 2025

Memo no. 449/1(3)/SBM(G)-24/NGT

Copy forwarded for information to :

1. CA to the District Magistrate, Malda.
2. CA to the Addl. District Magistrate (Sanitation), Malda.
3. Office file.

Officer-In-Charge
Sanitation Cell, Malda

40426



**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
MANIKCHAK DEV. BLOCK, MALDA.**

Memo. No. 218 /MCK

Date : 25/01/2025

To : The Additional District Magistrate
Malda.

From : The Block Development Officer
Manikchak Dev. Block, Malda.

Subject : Status report of the Ganga bordering GPs

Ref : Your office Memo No. 419 (4)/SBM(G)-24/NGT dated 22.01.2025

Sir,

As per the above reference, I am sending herewith report of NGT in prescribed format (Annexure- I, II, III) for your kind perusal.

Encl : As stated

Yours faithfully,

Block Development Officer
Manikchak Dev. Block, Malda.

40427

Annexure-I

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the Block:

SL No	Issue	Remarks
1	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	6.72
2	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	3.29
3	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no Sewage Treatment Plant. The sewage from individual household is being treated through the septic tanks and twin pits. Grey water is being treated through soak pit, kitchen garden and leach pit.
4	d) Quality of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	No such STP/FSTP plant exists in the Block. Twin pits and septic tanks through leach pits are the mode of disposal for waste water treatment.
5	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	A special drive is ongoing where 400 more leach pits are being constructed.
6	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such hotels, Dharamshala and Ashram exist in this Block.



40428



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER & EXECUTIVE OFFICER
RATUA-I DEV. BLOCK & RATUA-I PANCHAYAT SAMITI

E-Mail ID: bdo.ratua1@gmail.com

Fax: 03513-266229

Contact No. 03513-266229 (C) M-779360735



Memo No.: 304 /R-I

Date: 31.01.2025

To,
The Additional District Magistrate (Sanitation),
Malda

Sub: - Resubmission of Detailed Status Report of the Ganga Bordering GPs

Ref Memo No: 306/MA dtd. 14.01.2025 from the Additional District Magistrate (MA), Malda

Sir,

In connection with the subject noted above, sending herewith Detailed Status Report in prescribed format which is related with National Green Tribunal Case OA No: 200/2014

This is for your kind information and perusal.

Yours' Faithfully,


Block Development Officer
Ratua-I Dev. Block, Malda

Memo No.: 304 /1(3)/R-I

Date: 31.01.2025

Copy forwarded for the kind information to:

1. The Sub-Divisional Officer, Chanchal, Malda
2. The Officer-in-Charge, Sanitation Cell, Malda
3. Office File


Block Development Officer
Ratua-I Dev. Block, Malda

Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).



Name of the Block: Ratna-1 Dev. Block

Sl. No.	Issue	Remarks
1.	Sewage:	
	a) Per day generation of sewage in Ganga Bording GP within the Block (in MLD).	3.21 MLD
	b) Quantity of sewage treated per day in Ganga Bording GP within the Block (in MLD).	1.28 MLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bording GP within the Block.	There is no such sewage treatment plant exists at present. But through septic tanks and leach pits under GWM, sewage is being disposed off.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	There is no STP (Sewage Treatment Plant). The sewage from individual household is being treated in the septic tanks, twin pits. The Grey Water is being discharge through soak pits and leach pits.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	By December, 2025
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharmshalas and Ashrams are located by the side of River Ganga.

Block Development Officer
Ratna-1 Dev. Block, Malda

40430



**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
KALIACHAK-II DEVELOPMENT BLOCK
Vill- Mothabari, P.O- Mothabari, Dist- Malda, Pin- 732207**



Email Id: bdokaliachak2@gmail.com

Phone: 03512-248626

Memo No.: 150 /K-II

Date: 31.01.25

To
The Additional District Magistrate (Sanitation)
Malda

Sub: Re-submission of status report of Ganga Bordering Gram Panchayats- Regarding.
Ref.: Memo No. 419(4)/SBM-(G)-24/NGT dt. 22.01.2025 O/o the District Magistrate &
Collector (District Sanitation Cell), Malda.

Sir,

In reference to the subject noted above, the undersigned would like to submit the report as per prescribed format.

This is for your kind perusal..

Yours faithfully

Block Development Officer
Kaliachak-II Development Block
Mothabari, Malda

Encl.: As stated.

40431

Name of the Block: Kaliachak-II

Sl. No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	Approx. 3.65 MLD P/D
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	3.65MLD P/D is being treated household level treatment units only.
	c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.79% is having septic tanks with soak pit and the remaining 96.21% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage generated at the household level.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	As no FSTP/STP is present, 3.65 MLD P/D Quantity of sewage is being treated through household level treatment units only.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached withsoak pits.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No such Hotels, Dharamshala and Ashram are located by the side River Ganga.

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.



40432



Proper format for Report in connection with O.A. No. 200/2014 pending before the Hon'ble Tribunal, Principal Bench, New Delhi).

Name of the Block: KALIACHAK -III

Sl No.	Issue	Remarks
I.	Sewage:	
	a) Per day generation of sewage in Ganga Bordering GP within the Block (in MLD).	1.49 MLD
	b) Quantity of sewage treated per day in Ganga Bordering GP within the Block (in MLD).	1.49 MLD is being treated household level treatment units only
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	There is no STP (Sewage Treatment Plant). It has been calculated that out of the total household 3.2% is having septic tanks with soak pit and the remaining 96.8% is having individual household latrines with twin pits technology. Both the septic tank with soak pit system and the twin pit technology treated the sewage generated at the household level.
	d) Quantity of discharged treated sewage from each STP/FSTP, particularly for fecal coliform.	1.49 MLD through household level septic tanks and twin pits.
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	STP/FSTP is not required at the community level at this time as sewage (Black water generated IHHL from latrine) treatment is done at the household level through septic tanks attached with soak pits.
	f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There is no such Hotels, Dharmshala and Ashram existing in this block.



Annexure-B
40433
LIFE
Lifestyle for
Environment

West Bengal Pollution Control Board
Department of Environment,
Govt. Of West Bengal
Malda Regional Office
"Paribesh Bhaban" (Near Food Park)
Abhirampur, P.O. Mokdumpur Malda – 732 103.
Website: www.wbpcb.gov.in, email: wbpcbmrro@gmail.com



Memo No- 760 / WPB/MRO/G.C/NGT/23/24

To,
The Additional District Magistrate (M.A.)
Office of the District Magistrate & Collector,
Dist.- Malda, Pin- 732101

Sub: - Material for preparation of affidavit for OA 200/2014 for Malda district.

Ref: -Letter from A.D.M.(M.A.), Malda vide memo no.-07/MA, dated-14/01/2025

Sir,

I am enclosing one copy of the material for preparation of affidavit for OA 200/2014 for Malda district, for your kind perusal please.

Thanking You.

Yours faithfully

D. Maulik
28/01/2025

(D.Maulik)
Senior Environmental Engineer & In-charge
Malda Regional Office

Senior Environmental Engineer
West Bengal Pollution Control Board
Malda Regional Office

Enclosed – As stated above

40434



Malda District Water Quality Report for the Month of January, 2025

RIVER	STATIONS/BLOCKS	pH(Unit)	DO(mg/L)	BOD(mg/L)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)	Permissible Level of Total Coliform and BOD As per CPCB Guidelines
Ganga	Ratua -I	7.96	8.8	1.7	230	130	17	Class of Water -B (Organised Outdoor Bathing) TC-500 or less (MPN/100ml) BOD-3.0mg/L or less (5 Days at 20 °C)
Ganga	Manickchak	7.97	8.9	1.7	3300	1100	330	
Ganga	Kaliachak-II	7.92	8.9	1.9	490	230	130	
Ganga	Kaliachak-III	7.97	8.1	2.0	3500	790	230	

Gargi Ghosh 21/1/25

Scientist & In Charge of BRL

SMT. GARGI GHOSH
 Scientist & In-Charge
 Barrackpore Regional Lab
 West Bengal Pollution Control

40435



Malda District Water Quality Report for the Month of January, 2025

RIVER	STATIONS/BLOCKS	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Permissible Level of Total Coliform and BOD As per CPCB Guidelines
Ganga	Fulhar	330	170	Class of Water -B (Organised Outdoor Bathing) TC-500 or less (MPN/100ml)

Smt. Gargi Ghosh
22/1/25

Scientist & In Charge of BRL

SMT. GARGI GHOSH
Scientist & In-Charge
Barrackpore Regional Laboratory
West Bengal Pollution Control Board

40436

Annexure-C

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR

DISTRICT SANITATION CELL, MALDA

MALDA ZILLA PARISHAD BUILDING (3rd FLOOR), DIST+PO. MALDA, PIN. 732101

Email-id: maldasanitationcell@gmail.com

Memo no. 449 /SBM(G)-24/NGT

Date: Malda, the 31st January, 2025

From : The Officer-In-Charge,
Sanitation Cell, Malda.

To : The Addl. District Magistrate (MA),
Malda.



Subject: Re-Submission of detail status report of the Ganga bordering GPs.
Ref : Office memo no. 06/MA dt 14.01.25 from the ADM(MA), Malda.

Respected Sir,

With due respect, the undersigned is submitting herewith the signed report sent by the Ganga Bordering Blocks in compliance with the directives issued vide referred no. in prescribed format.

Kindly find the enclosed report for your perusal and necessary action.

Encl. As stated.

Yours faithfully,

Officer-In-Charge,
Sanitation Cell, Malda.

Date: Malda, the 31st January, 2025

Memo no. 449/1(3)/SBM(G)-24/NGT
Copy forwarded for information to :

1. CA to the District Magistrate, Malda.
2. CA to the Addl. District Magistrate (Sanitation), Malda.
3. Office file.

Officer-In-Charge
Sanitation Cell, Malda

40437



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
MANIKCHAK DEV. BLOCK, MALDA.



Memo. No. 218 /MCK

Date : 25/01/2025

To : The Additional District Magistrate
Malda.

From : The Block Development Officer
Manikchak Dev. Block, Malda.

Subject : Status report of the Ganga bordering GPs.

Ref : Your office Memo No. 419 (4)/SBM(G)-24/NGT dated 22.01.2025

Sir,

As per the above reference, I am sending herewith report of NGT in prescribed format (Annexure- I, II, III) for your kind perusal.

Enco : As stated

Yours faithfully,

Block Development Officer
Manikchak Dev. Block, Malda.

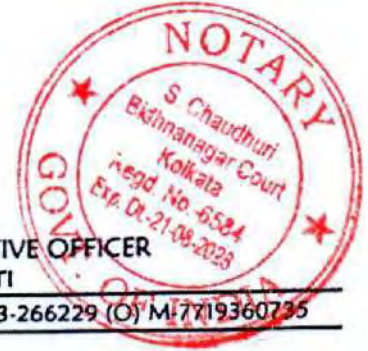
40438

Annexure-II

II. Rural Solid Waste disposal.	
a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG)	7750
a) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG	6555
b) The gap in treatment of solid waste.	1195
c) Legacy waste and the time bound plan to treat legacy waste.	Identification for site of Legacy waste and its estimation will be done by April 2025.
d) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the site at the GP level, the manner of treatment shall be finalized.
e) Current status of dumping of solid waste with reference to location.	Tetrutola (MRF) Jesarattola (MRF) Elahitola (MRF) Harchandpur (MRF) Benitola (SWM) Arazi Mathurapur (SWM) Tinghoria (MRF) Kartiktola (MRF)



40439



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER & EXECUTIVE OFFICER
RATUA-I DEV. BLOCK & RATUA-I PANCHAYAT SAMITI

E-Mail ID: bdo.ratua1@gmail.com

Fax: 03513-266229

Contact No. 03513-266229 (O) M: 7719360735

Memo No.: 304 /R-I

Date: 31.01.2025

To,
The Additional District Magistrate (Sanitation),
Malda

Sub: - Resubmission of Detailed Status Report of the Ganga Bordering GPs


Ref Memo No: 306/MA dtd. 14.01.2025 from the Additional District Magistrate (MA), Malda

Sir,

In connection with the subject noted above, sending herewith Detailed Status Report in prescribed format which is related with National Green Tribunal Case OA No: 200/2014

This is for your kind information and perusal.

Yours' Faithfully,



Block Development Officer
Ratua-I Dev. Block, Malda

Memo No.: 304 /1(3)/R-I

Date: 31.01.2025

Copy forwarded for the kind information to:

1. The Sub-Divisional Officer, Chanchal, Malda
2. The Officer-in-Charge, Sanitation Cell, Malda
3. Office File


Block Development Officer
Ratua-I Dev. Block, Malda



Annexure-II

II.	Rural Solid Waste disposal:	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	2700 KG
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	2160 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
	c) The gap in treatment of solid waste.	540 KG
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification of Legacy Waste site and its estimation will be done by Dec. 2025.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site at the GP level, the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	MRF facility has been established at Ajitola Village under Bilaimari G.P. and another unit is under construction at Chaitutola Village under Mahanandatola GP.


 Block Development Officer
 Ratus-1 Dev. Block, Malda

40441



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
KALIACHAK-II DEVELOPMENT BLOCK
Vill- Mothabari, P.O- Mothabari, Dist- Malda, Pin- 732207



Email Id: bdokaliachak2@gmail.com

Phone: 03512-248626

Memo No.: 150 /K-II

Date: 31.01.25

To
The Additional District Magistrate (Sanitation)
Malda

Sub: Re-submission of status report of Ganga Bordering Gram Panchayats- Regarding.
Ref.: Memo No. 419(4)/SBM-(G)-24/NGT dt. 22.01.2025 O/o the District Magistrate &
Collector (District Sanitation Cell), Malda.

Sir,

In reference to the subject noted above, the undersigned would like to submit the report as per prescribed format.

This is for your kind perusal..

Yours faithfully

Block Development Officer
Kaliachak-II Development Block
Mothabari, Malda

Encl.: As stated.

40442

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	3474.15 K.G
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	2779.32 K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit
	c) The gap in treatment of solid waste.	694.83 K.G
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification for site of Legacy Waste and its estimation will be done by Feb. 2025.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	Centralized Solid Waste Management Unit / Material Recovery Facility Centre of concerned Gram Panchayat. <ul style="list-style-type: none"> • SWM Unit at Rajnagar Gram Panchayat. • MRF Unit at Bangitola Gram Panchayat. • MRF Unit at Uttar Panchanadapur-II Gram Panchayat. • MRF unit at Uttar Panchanandapur-I Gram Panchayat (Under Construction). • Hamidpur Gram Panchayat (Tagged with the SWM Unit of Rajnagar Gram Panchayat).

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.



40443

Sl. No.	Issue	Remarks
II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in KG).	6357K.G
	b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in KG).	5212K.G P/D i.e. is being treated at Household level and through SWM (Solid Waste Unit)/MRF (Material Recovery Facility) Unit.
	c) The gap in treatment of solid waste.	1145 K.G
	d) Legacy waste and the time bound plan to treat legacy waste.	Identification of Legacy Waste site and its estimation will be done by Dec. 2024.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	After identification of the legacy waste site of the GP level the manner of treatment shall be finalized.
	f) Current status of dumping of solid waste with reference to location.	SWM Unit Present at Rajnagar Samsan Ghat, Babupur, Chakbahadurpur, Bhangatola, Par Anantapur, Chainpara, Bakhrabad Char.



40444

Annexure-D

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR

DISTRICT SANITATION CELL, MALDA

MALDA ZILLA PARISHAD BUILDING (3rd FLOOR), DIST+PO. MALDA, PIN. 732101

Email-id: maldasanitationcell@gmail.com



Memo no. 449 /SBM(G)-24/NGT

Date: Malda, the

31st

January, 2025

From : The Officer-In-Charge,
Sanitation Cell, Malda.

To : The Addl. District Magistrate (MA),
Malda.

Subject: Re-Submission of detail status report of the Ganga bordering GPs.
Ref : Office memo no. 06/MA dt 14.01.25 from the ADM(MA), Malda.

Respected Sir,

With due respect, the undersigned is submitting herewith the signed report sent by the Ganga Bordering Blocks in compliance with the directives issued vide referred no. in prescribed format.

Kindly find the enclosed report for your perusal and necessary action.

Encl. As stated.

Yours faithfully,

Officer-In-Charge,
Sanitation Cell, Malda.

Date: Malda, the 31st January, 2025

Memo no. 449/1(3)/SBM(G)-24/NGT
Copy forwarded for information to :

1. CA to the District Magistrate, Malda.
2. CA to the Addl. District Magistrate (Sanitation), Malda.
3. Office file.

Officer-In-Charge
Sanitation Cell, Malda

40445



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
MANIKCHAK DEV. BLOCK, MALDA.

Memo. No. 218 /MCK

Date : 25/01/2025

To : The Additional District Magistrate
Malda.

From : The Block Development Officer
Manikchak Dev. Block, Malda.

Subject : Status report of the Ganga bordering GPs.

Ref : Your office Memo No. 419 (4)/SBM(G)-24/NGT dated 22.01.2025

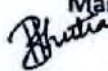
Sir,

As per the above reference, I am sending herewith report of NGT in prescribed format (Annexure- I, II, III) for your kind perusal.

Enco : As stated

Yours faithfully,



Block Development Officer
Manikchak Dev. Block, Malda.



40446

Annexure-III

III.	Construction and Demolition waste:	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	3.95 TPD
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In rural area, there is no established C & D waste treatment plant. Instead, C & D waste is typically disposed of through informal means i.e. land filling purposes and construction of road purpose.


Block Development Officer
Manikchak Dev. Block, Malda.

Bhutta



40447



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER & EXECUTIVE OFFICER
RATUA-I DEV. BLOCK & RATUA-I PANCHAYAT SAMITI

E-Mail ID: bdo.ratua1@gmail.com

Fax: 03513-266229

Contact No. 03513-266229 (O) M-7719360735

Memo No.: 304 /R-I

Date: 31.01.2025

To,
The Additional District Magistrate (Sanitation),
Malda

Sub: - Resubmission of Detailed Status Report of the Ganga Bordering GPs


Ref Memo No: 306/MA dtd. 14.01.2025 from the Additional District Magistrate (MA), Malda

Sir,

In connection with the subject noted above, sending herewith Detailed Status Report in prescribed format which is related with National Green Tribunal Case OA No: 200/2014

This is for your kind information and perusal.

Yours' Faithfully,



Block Development Officer
Ratua-I Dev. Block, Malda

Memo No.: 304 /1(3)/R-I

Date: 31.01.2025

Copy forwarded for the kind information to:

1. The Sub-Divisional Officer, Chanchal, Malda
2. The Officer-in-Charge, Sanitation Cell, Malda
3. Office File


Block Development Officer
Ratua-I Dev. Block, Malda

<p>III. Construction and Demolition waste :</p>	
<p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).</p>	<p>0.4 TPD</p>
<p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.</p>


 Block Development Officer
 Rates-1 Des. Block. Makia

40449



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
KALIACHAK-II DEVELOPMENT BLOCK
Vill- Mothabari, P.O- Mothabari, Dist- Malda, Pin- 732207



Email Id: bdokaliachak2@gmail.com

Phone: 03512-248626

Memo No.: 150 /K-II

Date: 31.01.25

To
The Additional District Magistrate (Sanitation)
Malda

Sub: Re-submission of status report of Ganga Bordering Gram Panchayats- Regarding.
Ref.: Memo No. 419(4)/SBM-(G)-24/NGT dt. 22.01.2025 O/o the District Magistrate &
Collector (District Sanitation Cell), Malda.


Sir,

In reference to the subject noted above, the undersigned would like to submit the report as per prescribed format.

This is for your kind perusal..

Yours faithfully

Encl.: As stated.


Block Development Officer
Kaliachak-II Development Block
Mothabari, Malda

40450



Block Development Officer
Kaliachak-II Dev. Block, Malda

202

- Source Data: DPR of SWM of concerned Gram Panchayat.
- This report based on report submitted by the Gram Panchayats.

Sl. No.	Issue	Remarks
III.	Construction and Demolition waste :	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).	Approx. 6.15 TPD
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e, land filling purposes and construction of road purpose.



Issue	Remarks
<p>Construction and Demolition waste :</p> <p>a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in Tones/Day).</p>	<p>1.2 Tones / Day</p>
<p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>In the rural area, there is no established C&D waste treatment plant. Instead, C&D waste is typically disposed of through informal means i.e. land filling purposes and construction of road purpose.</p>



LiFE
Lifestyle for
Environment

Annexure-E

40452

West Bengal Pollution Control Board

Department of Environment,
Govt. Of West Bengal
Malda Regional Office

"Paribesh Bhaban" (Near Food Park)

Abhirampur, P.O. Mokdumpur Malda - 732 103.

Website: www.wbpcb.gov.in, email: wbpcbmiro@gmail.com



Memo No- 760 / WPB/MRO/G.C/NGT/23/24

Date- 28/01/2025

To,
The Additional District Magistrate (M.A.)
Office of the District Magistrate & Collector,
Dist.- Malda, Pin- 732101

Sub: - Material for preparation of affidavit for OA 200/2014 for Malda district.

Ref: -Letter from A.D.M.(M.A.), Malda vide memo no.-07/MA, dated-14/01/2025

Sir,

I am enclosing one copy of the material for preparation of affidavit for OA 200/2014 for Malda district, for your kind perusal please.

Thanking You.

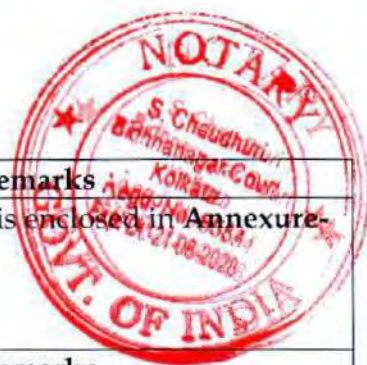
Yours faithfully

D. Maulik
28/01/2025

(D.Maulik)
Senior Environmental Engineer & In-charge
Malda Regional Office

Senior Environmental Engineer
West Bengal Pollution Control Board
Malda Regional Office

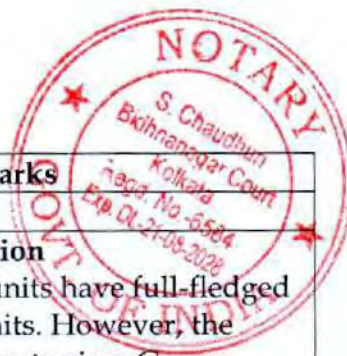
Enclosed – As stated above



Sl.N	Issue	Remarks																								
		The detailed report is enclosed in Annexure-R-2																								
1.IV.	Industrial Effluent discharge:	Remarks																								
	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>In case of Malda District, there is no major industry beside the river Ganga and are, therefore, not discharging their effluent (treated or untreated), in river Ganga.</p> <p>There are few orange category SMEs (small/medium enterprises) in the four Ganga blocks and the number of these industries are provided in the following table:</p> <table border="1" data-bbox="790 878 1375 1556"> <thead> <tr> <th rowspan="2">Blocks</th> <th colspan="4">Ratua</th> </tr> <tr> <th>Ratua</th> <th>Manikchak</th> <th>Kaliachak-II</th> <th>Kaliachak-III</th> </tr> </thead> <tbody> <tr> <td>Number of industries other than waste plastic recycling units</td> <td>0</td> <td>2</td> <td>0</td> <td>3</td> </tr> <tr> <td>Waste Plastic Recycling Units</td> <td>0</td> <td>0</td> <td>2</td> <td>4</td> </tr> <tr> <td>Total</td> <td>0</td> <td>2</td> <td>2</td> <td>7</td> </tr> </tbody> </table> <p>Nine (9) out of Eleven (11) units are not water polluting in nature. Remaining 2 units out of 11 are ice cream factories, which have been inspected and it is re-confirmed that wastewater is not discharged to river Ganga.</p>	Blocks	Ratua				Ratua	Manikchak	Kaliachak-II	Kaliachak-III	Number of industries other than waste plastic recycling units	0	2	0	3	Waste Plastic Recycling Units	0	0	2	4	Total	0	2	2	7
Blocks	Ratua																									
	Ratua	Manikchak	Kaliachak-II	Kaliachak-III																						
Number of industries other than waste plastic recycling units	0	2	0	3																						
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Sl.N	Issue	Remarks																		
		<p>River Ganga is not the recipient water body of industrial discharges from these 11 industries.</p> <p>These industries are operating under consent administration of the state board.</p>																		
	b) The per day generation of industrial solid waste and the manner of its treatment and disposal in the District.	<p>The waste generation quantity of solid waste is provided in the table below:</p> <p>District level information</p> <ul style="list-style-type: none"> Estimated waste quantity from 2 GPI = 1649.7 T/Mo (till last FY) Estimated waste from all other units = 1300 T/Mo <p>Solid Waste from the 11 units, which are situated in the four Ganga Blocks</p> <table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity (Kg /Month)</th> <th>Disposal</th> </tr> </thead> <tbody> <tr> <td>Ash</td> <td>100</td> <td>Sent for land filling</td> </tr> <tr> <td>Automobile reject parts & ETP sludge</td> <td>753</td> <td>Registered recycler</td> </tr> <tr> <td>Plastic</td> <td>10</td> <td>Reused in the process</td> </tr> <tr> <td>Damage ice cream and stick</td> <td>330</td> <td>Disposed of in environment ally safe manners.</td> </tr> <tr> <td>Total</td> <td>1193</td> <td>Kg/ month</td> </tr> </tbody> </table>	Type of waste	Quantity (Kg /Month)	Disposal	Ash	100	Sent for land filling	Automobile reject parts & ETP sludge	753	Registered recycler	Plastic	10	Reused in the process	Damage ice cream and stick	330	Disposed of in environment ally safe manners.	Total	1193	Kg/ month
Type of waste	Quantity (Kg /Month)	Disposal																		
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Total	1193	Kg/ month																		
	c) The effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	<p>CETP does not exist in this region. The effluent from these units is not discharged in river Ganga and, therefore, effluent analysis reports are not being submitted.</p>																		





Sl.N	Issue	Remarks
	d) The manner of treatment of the industrial waste so generated.	<p>District level information The grossly polluting units have full-fledged biological treatment units. However, the GPIs are not discharging to river Ganga.</p> <p>Ganga Block level information These units predominantly have septic tanks for treatment of domestic sewage and sedimentation tanks for treatment of industrial wastewater.</p>
1.VI.	Bio medical Waste:	
	a) The per day total generation of bio medical waste in the District.	1127.723 Kg. per day Bio-Medical waste is generated in the district of Malda.
	b) The manner of its treatment and disposal.	<p>Segregated Bio-Medical waste is collected by three facility operators and are treated in that three following existing common bio medical waste treatment and disposal facilities. The principal treatment units are provided in paranthesis.</p> <ol style="list-style-type: none"> 1. RVD waste tech Pvt. Ltd. (Shredder, Autoclave, incinerator) 2. SNG Enviroolutions Private Limited (Shredder, Autoclave, incinerator) 3. Greenzen Bio Pvt. Ltd. (Shredder, Autoclave, incinerator) <p>None of these three common facility operators have plants in Malda at present but are functioning to collect bio-medical waste from Malda.</p>

Roshni Sen, IAS
Additional Chief Secretary

40456



Annexure-F
Environment Department
Government of West Bengal
PRANISAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : aksenwb@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India

Date: 16/07/2024

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen
Additional Chief Secretary to
the Government of West Bengal

Encl: as stated

40457



Government of West Bengal
Department of Environment

Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-106



No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.

- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 *It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.*

3.2 *Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-*

3.2.1 *Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.*

3.2.2 *In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.*

3.2.3 *In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.*

3.2.4 *In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.*

3.2.5 *Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.*

3.3 *It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or breach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested*



that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,



Additional Chief Secretary to the
Government of West Bengal

Encl: as stated



LIFE
Lifestyle for
Environment

Annexure G
40460

West Bengal Pollution Control Board

Department of Environment,
Govt. Of West Bengal
Malda Regional Office

"Paribesh Bhaban" (Near Food Park)

Abhirampur, P.O. Mokdumpur Malda - 732 103.

Website: www.wbpcb.gov.in, email: wbpcbmr@gmail.com



Date- 28/01/2025

Memo No- 760 / WPB/MRO/G.C/NGT/23/24

To,
The Additional District Magistrate (M.A.)
Office of the District Magistrate & Collector,
Dist.- Malda, Pin- 732101

Sub: - Material for preparation of affidavit for OA 200/2014 for Malda district.

Ref: -Letter from A.D.M.(M.A.), Malda vide memo no.-07/MA, dated-14/01/2025

Sir,

I am enclosing one copy of the material for preparation of affidavit for OA 200/2014 for Malda district, for your kind perusal please.

Thanking You.

Yours faithfully

D. Maulik
28/01/2025

(D.Maulik)
Senior Environmental Engineer & In-charge
Malda Regional Office

Senior Environmental Engineer
West Bengal Pollution Control Board
Malda Regional Office

Enclosed – As stated above

Sl.N	Issue	Remarks
	d) The manner of treatment of the industrial waste so generated.	<p>District level information The grossly polluting units have full-fledged biological treatment units. However, the GPIs are not discharging to river Ganga.</p> <p>Ganga Block level information These units predominantly have septic tanks for treatment of domestic sewage and sedimentation tanks for treatment of industrial wastewater.</p>
1.VI.	Bio medical Waste:	
	a) The per day total generation of bio medical waste in the District.	1127.723 Kg. per day Bio-Medical waste is generated in the district of Malda.
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40462



Annexure-G

GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICTLAND AND LAND REFORMS OFFICER
MALDA

Ph. No. 03512-254405

E-Mail: dllromalda@gmail.com

Memo No: - 150 /DLLRO (MLD)/V-MM/2023

Dated: 27/01/25

To,
The Addl. District Magistrate (MA),
Office of the District Magistrate & Collector, Malda.
(Municipal Affairs)

Sub: - Request for report regarding the issues in terms of order dated 12.08.2024 by the Hon'ble NGT, Principal Bench in O.A. No. 200/2014, New Delhi (M.C. Mehta Vs. Union of India & Ors.)

Memo: Your Memo No. 08/MA dated: 14/01/2025

Sir,

In reference to the above, this is to inform you that report regarding number of cases registered within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and EMGSM, 2020 and Sustainable sand Mining Management Guidelines 2016, is mentioned below:

Sl. no	Name of the Block	Details of enforcement (for the period from 01.07.2024 to 20.01.2025)					Remarks
		No. of raid programme conducted	No. of cases registered	No. of vehicle detained/ seized	No. of FIR lodged	Amount of fine realized (Rs.)	
1.	Ratua-I	72	Nil	Nil	Nil	1000195	
2.	Manikchak	06	Nil	Nil	Nil	Nil	
3.	Kaliachak-II	134	18	18	1	293000	
4.	Kaliachak-III	26	14	3	Nil	329800	
Total		238	32	21	1	1622995	

This is for your kind information and necessary action.

[Signature]
27/1/25
Additional District Magistrate and
District Land & Land Reforms Officer, Malda

Memo No: - 150/161/DLLRO (MLD)/V-MM/2023

Dated: 27/01/25

Copy forwarded for information to:

1. CA to the District Magistrate, Malda.

[Signature]
27/01/25
Additional District Magistrate and
District Land & Land Reforms Officer, Malda

40463

OFFICE OF
THE DISTRICT MAGISTRATE
& COLLECTOR,
MURSHIDABAD
(High Court Cell)



New Administrative Building
Berhampore, Dist: Murshidabad

Memo No: 34/Em/MSD

Date: 17-02-2025

To : The Senior Special Secretary,
Department of UD & MA
&
Programme Director, WBSPMG
Government of West Bengal
"Nagarayan" DF-8, Sector-1
Salt Lake, Kolkata 700 064



Sub :- Submission of compiled report in connection with OA No. 200/2014 in the
matter of M.C. Mehta -Vs- Union of India

Respected Madam

As per previous discussion compiled report in connection with the above
mention subject is being sent to you for onward submission.

Encl:- As stated.

Yours faithfully,

S. S. S. 17/02/2025

Special Law Officer,
WBLA, Murshidabad Collectorate,
Murshidabad.

40464



District: Murshidabad

Before the National Green Tribunal, Principal Bench, New Delhi
 Original Application No. 200 of 2014
 IA No. 340/2022, MA No. 872/2018
 MA No. 875/2014 & MA No. 480/2018

In the matter of:
 M. C. Mehta
 ...Applicant

Versus
 Union of India & Ors
 ...Respondent(s)

RECTIFIED REPORT IN THE FORM OF AFFIDAVIT IN COMPLIANCE WITH THE SOLEMN ORDER DATED 12.08.2024 OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI AS ON 18.02.2025.

I. Sewage:

Sewage (Rural)

Name of the District :Murshidabad

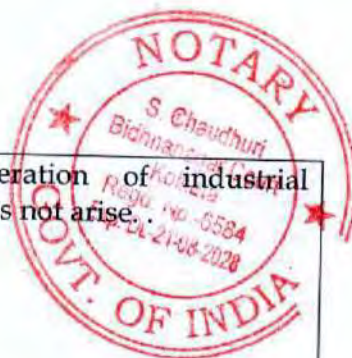
Name of the Ganga Bordering Block : Bhagwangola-I/ Berhampore

Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Bhagwangola-I	Block : Berhampore
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	160 KLD	66 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	130 KLD	18.2 KLD
c)	Type of intervention planned to treat the residual sewage water	There are two GP's under Bhagwangola-I Block as Ganga Bordering GP. Most of the IMIS villages in the two GP's are located on to two kilometers away from the river Ganga, so the residual sewage water does not directly flow into the Ganga river. And to a large extent, households in these villages, filter chambers, community leach pits, institutional leach pits, etc. have been constructed or construction work in underway so that the problem can be completely solved.	
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	5 nos filter chamber, institutional Leach Pit in all Institute, Office, religious Place where possible & Some Pockets of Residential area we construct Community Leach	
		191 Community Modified Leach Pit constructed so far for treatment in 7 ganga bordering GPs	



		Pit for household as per DPR of GWM	
e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Fecal coliform which is emitted from Septic Tank is treated in Leech Pit at Community Level.	Survey is going on
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	As per approved DPR of GWM, all the pending work will be completed in all respect within March'2025	STP will be taken up under SBM (g) Phase-II
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	The two GP's are completely rural areas, so all these things i.e Hotels, Dharmashala and Ashram are not available in those areas.	No such data available at this point of time and no action taken against the defaulters.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Testing of Water is required	This Block have no infrastructure to check the quality of river water .
II.	Rural Solid Waste disposal :		
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	13.62 quintal	15 quintal
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	0.65 quintal	4-5 quintal treated in household level in the cattle feeding and compost pit. At no Solid waste management unit had been completed in the ganga bordering 7 GPs, centrally treatment in Nil so far.
c)	The gap in treatment of solid waste(in quintal).	12.97 quintal	10 quintal

	d)	Legacy waste (in quintal) and the time bound plan to treat legacy waste.	0.5 quintal	No record, but the waste will be disposed when SWM unit become fully functional at the end of this year.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Waste collected and treat in SWM unit. Plastic waste separated for PWM unit.	Waste collected and treat in SWM unit. Plastic waste separated for PWM unit.
	f)	Current status of dumping of solid waste with reference to location.	Solid waste store at SWM unit. 1) Malipara Mouza under Kuthirampur GP. 2) Lalitakuri Mouza under Sundarpur GP.	Solid waste store at SWM unit in different Mouzas.
III.	Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.03 quintal	8.82 quintal
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Waste treated through SWM unit. Malipara Mouza under Kuthirampur GP & Lalitakuri Mouza under Sundarpur GP.	No such plant has been setup so far in the concerned areas
IV.	Industrial Effluent discharge :			
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	No such industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries.
	b)	Total daily generation of such industrial waste in	No sewage waste is	No sewage waste is discharged into the river Ganga , so question of



Ganga Bordering GP within the Block (in KLD).	discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	daily generation of industrial sewage does not arise. .
c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga.
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga
e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of \industrial solid waste and manner of its treatment and disposal does not arise.	There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of \industrial solid waste and manner of its treatment and disposal does not arise.
V. Regulation of Flood Plain Zone :	(Report will be provided by the Irrigation dept.)	
a) If the flood plain zone has been demarcated and the extent of encroachment on	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified.	No flood plain zone relate with river ganga under this Block .



	the flood plain zone in the District.		
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	No such type of direct discharge of pollutants by the encroacher by the side of the river Ganga and its tributaries in the Block.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.025 quintal	0.07 quintal
	b) The manner of its treatment and disposal.	The PHC handed over the waste to SNG organization and rest waste treated in Safety Pit.	Outsource for treatment and disposal
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	As per available office records no cases registered within a year as on date against illegal mining in the bed of river Ganga and its tributaries. As per the office records there is no report of mining in the course of river Ganga.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	According to the available office records no illegal mining in the flood plains in the Ganga has taken place within a year.	According to the available office records no illegal mining in the flood plains in the Ganga has taken place within a year.

Sewage (Rural)

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Beldanga-I/ Beldanga-II

Sl. No.	Issue	Remarks	
		Block : Beldanga-I	Block : Beldanga-II
I.	Sewage:		
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	18 KLD	Liquid Sewage 160 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	9.2 KLD	130 KLD (This Block has no FSTP Treatment of sewage managed by soak PIT, Twine PIT, IHHL)
c)	Type of intervention planned to treat the swage water	No direct water swage water dodies or drain connected with Ganga	Leachpit, Wetland
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Survey is going on	This Block has no FSTP Treatment of Sewage Managed by soak PIT Leach PIT Kitchen Garden and agri usage
e)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Survey is going on	This Block has no FSTP Treatment of Sewage Managed by soak PIT , Twine PIT ihhl
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	No such scheme yet has been taken so no time specific for that	FSTP will be taken up under SBM (g) Phase-II
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No Hotels, Dharmshala and Ashram discharge any effluent in to Ganga.	No report against any Hotels, Dharmshala and Ashram, discharge any effluent in to Ganga.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Regarding this point Survey is going on	Water testing of river is required.



	Rural Solid Waste disposal		
	<p>a) Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).</p> <p>b) Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).</p> <p>c) The gap in treatment of solid waste(in quintal).</p> <p>d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>8 quintal</p> <p>7.2 quintal managed by house hold indigenouse method and swm (segregation shade) unit in Mirzapur-I, Sujapur Kumarpur and Mahula-I G.P</p> <p>08 quintal</p> <p>1 quintal</p> <p>By Making BIO manure for fertility in .</p> <p>Agriculture Land and make Wood for cooking. Mirzapur Village, Giridharipur Village, Majhyampur Village, Kumarpur Village and Mahula.</p>	<p>Solid Waste 165 Qntl</p> <p>135 Qntl</p> <p>30 Qntl</p> <p>No legacy waste is there</p> <p>Treated Waste is used as organic manure for agriculture.</p> <p>There is no dumping of solid waste at this Block</p>
III.	Construction and Demolition waste :		



	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	1.8 quintal	Survey is being conducted.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	At present no such plant set up in concern area	At present no such plant set up in concern area .
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	No such Industries exist in this Block which discharge sewage waste into the river of Ganga
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.



	<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.</p>	<p>There is no industries which is directly connected with the river Ganga. in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.</p>
V.	<p>Regulation of Flood Plain Zone :</p>		
	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p>	<p>No such flood zone located with in the area</p>	<p>Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.</p>
	<p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>No such direct discharging unit or plant is located here.</p>	<p>Survey is being conducted to ascertain the actual figure.</p>
VI.	<p>Bio medical waste :</p>		
	<p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p>	<p>0.12 Quintal</p>	<p>0.3 QUNTL</p>
	<p>b) The manner of its treatment and disposal.</p>	<p>Collected from the Medical Hospital for disposal Accordingly</p>	<p>An Agency Namely Medicare Engaged to Dispose Off it.</p>



VII.	Mining:		
	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:</p>	<p>There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:</p>
	<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016. Management Guideline 2016</p>	<p>There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>

Sewage (Rural)

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Suti-I/ Suti-II

Sl. No.	Issue	Remarks	
		Block : Suti -I	Block : Suti -II
I.	Sewage:		
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	WET FECES: 256 qntl ; Liquid sewage: 284 KLD	4156.5 KLD (APPROX)
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	WET FECES:256 qntl: Liquid sewage: 284 KLD	4156.5 KLD (Approx) treated per day through drain end point treatment technology
c)	Type of Intervention planned to treat the swage water	FSM Unit may be installed	FSM Unit may be installed
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	FSM Unit is not existing as of now	FSM Unit is not existing as of now
e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Survey is going on	Survey is going on
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	FSM Unit may be installed	FSM Unit may be installed
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	No Hotels, Dharmshala and Ashram discharge any effluent in to Ganga.	Hotels, Dharmshala and Ashram do not discharge any effluent in to Ganga.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Lab Test needed for confirmation.	Lab Test for water of Ganga River would be needed for confirmation.



II.	Rural Solid Waste disposal :			
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	23.8 quintal	47.91 Qntl
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	5 Qntl approx.. at Ahiran Solid Waste Management (SWM) Unit	7.00 Qntl. Mainly non bio degradable managed per day through the Solid Waste Management unit
	c)	The gap in treatment of solid waste(in quintal).	Villagers are using dumping sites for Biodegradable waste at their respective HHs. We are working on full functionalisation of Ahiran SWM	Major Solid waste mainly bio-degradable waste managed at household level as food item for the cattle.
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	No Legacy waste is lying; Legacy waste are carried by sanitation Workers by E carts and brought to SWM Unit and Segregated	No Legacy waste is lying; Legacy waste are carried by sanitation Workers by E carts and brought to SWM Unit and Segregated
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	1. Plastic Waste will be bailed/shredded by bailing / shredding machine. 2. By selling Plastic Bottles, Polythenes 3. Composting of Biodegradable Waste.	Recyclable waste transferred to the forward linkage. Non-recyclable units for land filling
	f)	Current status of dumping of solid waste with reference to location.	Dumped at Ahiran SWM Unit.	Recyclable product is being sold to Local rag pickers from the HH. Rest waste collecting from the HH for further process by the Local Government/Panchayat.

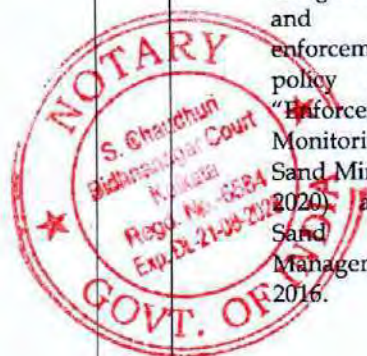


III. Construction and Demolition waste :			
a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.5 quintal .	Survey is going on .	
b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No treatment Process of C & D waste is put in place.	AS Survey is going on . No treatment Process of C & D waste is put in place.	
IV. Industrial Effluent discharge :			
a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .located within Ahiran Gram Panchayat	No such Industries exist in this Block which discharge sewage waste into the river of Ganga	
b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise. .	
c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga	
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not .	
e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	0.67 Quintal (Rubbish from Brick Field at Gosaipur) under Ahiran Gram Panchayat .Rubbish is sold for use in road repair .	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise. NIL	



V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Flood Plain Zone butting Suti -I Block is not demarcated, so, extent of encroachment, if any, is not understandable.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	However, no direct discharge of pollutants is visible/reported at Ganga border butting Suti-I Block.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.20 Quintal	0.25 QUNTL
	b) The manner of its treatment and disposal.	SNG Envirosolutions Pvt. Ltd, Kolkata vehicle comes to BPHC and collect Bio Medical waste every 24 hours.	SMG Bio- Medical Waste MANAGEMENT System.
VII.	Mining:		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:

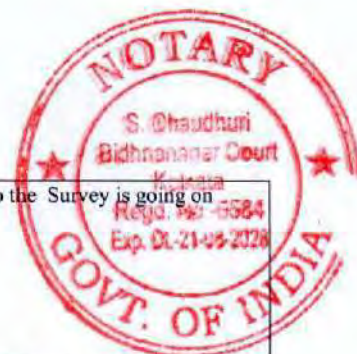
	<p>f) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.</p>	<p>There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.</p>
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Name of the District :Murshidabad

Name of the Ganga Bordering Block : Raghunathganj-I/ Raghunathganj -II

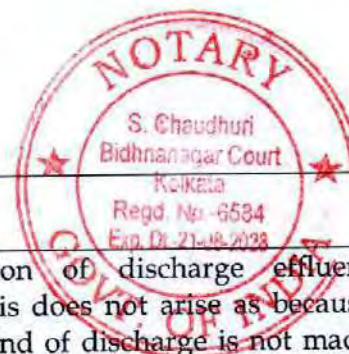
Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Raghunathganj -I	Block : Raghunathganj -II
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	80.3 KLD	1281 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	80.3 KLD	7722 KLD
c)	Type of intervention planned to treat the swage water	Leach pit, Filter Chamber etc as applicable in the field	53 Nos. vertical filter chamber for Barashimul Dayarampur, Giria, Jotekamal, Kashiadanga, Laxmijola, Mithipur, sanmatinagar, Sekhalipur, Sekendara and Teghari-I GP have been planed, Tendered and Works order issued.
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	THIS BLOCK HAS NO FUNCTIONAL FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS	CONCERNED BLOCK HAS NO FUNCTIONAL FSTP. TREATMENT OF SEWAGE EFFECTED BY SOAK PIT OF IHHL AND SEPTIC TANKS




e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Presently Survey is going on	In Present scenario the Survey is going on
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	FSTP WILL BE TAKEN UP UNDER SBM (g) PHASE II	53 Nos. vertical filter chamber for Barashimul Dayarampur, Giria, Jotekamal, Kashiadanga, Laxmijola, Mithipur, sanmatinagar, Sekhalipur, Sekendara and Teghari-I GP have been planed, Tendered and Works order issued.
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	SUFFICIENT LEACH ARE CONSTRUCTED TO ALLOW EFFLUENT PERCOLATE	Hotels, Dharmshala and Ashram do not discharge any effluent in to Ganga.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	LAB TEST NEEDED	LAB TEST IS NEEDED TO ASCERTAIN FAECAL COLIFORM (MPN/100ML)
II. Rural Solid Waste disposal :			
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	5.12	15.05 quintal
b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	4.20	9.0 quintal
c)	The gap in treatment of solid waste(in quintal).	0.92	6.05 quintal
d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	Bio fertilizer, through SWM units.	Legacy waste will be disposed we are working on operational of SWMs
e)	The manner of utilization of the treated waste as well as	SWM unit to ne function in the year end. Plastic waste to separate after construction of PWM unit.	1. By PWM unit treatment, 2. By selling of plastic bottles, polythene, 3. Composting of Biodegradable waste.



	rejects arising out of remediation of legacy waste.		
	Current status of dumping of solid waste with reference to location.		1. Three SWM Segregation shed under Teghari-I, Mithipur and Barashimul Dayarampur Gram Panchayat.
III.	Construction and Demolition waste :		
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	5.7	This block in rural in nature, no commercial construction generating C & D waste is not reported
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Waste to be treated after SWM unit being functional	No such plant is in action now
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga .	There are no industry exists beside River Bhagirathi under Raghunathganj-II Block, District- Murshidabad.
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .



		discharged into the river Ganga .	
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise.
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.
VI.	Bio medical waste :		
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.3	A) Liquid waste 1 liter per day. Solid waste 3 kg per day. B) By SNG Envirosolution Pvt. Ltd.
	b) The manner of its treatment and disposal.	The waste treated by SNG Envirosolutions Pvt. Ltd.	
	Mining:		

	VII.		
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	No. Charge illegal sand mining is register as no sand block is present under the jurisdiction of this Raghunathganj-II Block.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	. There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.

Name of the District :Murshidabad

Name of the Ganga Bordering Block : Farakka / Sagardighi

Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Farakka	Block : Sagardighi
		a) Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	12.725 Lakh KLD



b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	3.43 Lakh KLD	9642.78 KLD
c)	Type of intervention planned to treat the swage water	Soak Pit, Leach Pit, community Leach Pit etc.	Silt Chamber, Leach pit filter Chamber
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	At present 1445 nos. Leach Pit at Community level, Grey water filtered at Filter Chamber	2STP, 1 CPI, 1 ETP CV capacity-600 kilo Litre/Day Silter Chamber, Filter Chamber
e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Survey is going on	800 KLD
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Within Dec-2026	1 Year
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Informed to the concerned the head of Hotels, Dharmshala, Ashram, Masjid Committee and Mosque Committee to treat Leach Pit, Soak Pit etc.	Hotels, Dharmshala and Ashram do not discharge any effluent in to Ganga.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	LAB TEST IS NEEDED TO ASCERTAIN FAECAL COLIFORM (MPN/100ML)	LABORATORY TEST IS NEEDED TO ASCERTAIN FAECAL COLIFORM (MPN/100ML)
II.	Rural Solid Waste disposal :		
a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	2.82 Lakh X 970 Gram =2735.4 Quintal	58.17 quintal
	Quantity of solid waste treated per day in Ganga Bordering GP	215 Quintal	Initiative will be taken very soon .



	b)	within the Block (in quintal).		
	c)	The gap in treatment of solid waste(in quintal).	2520.4 Quintal	58.17 quintal
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	2520.4 Quintal	58.17 Quintal , Within 31.03.2024
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Plastic Waste Management and Bio fertilizer machine	Waste collected and treated in SWM unit. Pastic wase separated for PWM unit.
	f)	Current status of dumping of solid waste with reference to location.	Segregation Shed of that Gram Panchayat	58.17 Quintal
III.	Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	750 X3600Kg =2700000Kg =2700 Quintal	58.17 Quintal
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	There is no such plant and it is mainly used for development of land.	Waste treated through SWM units under Sagardighi Dev. Block.
IV.	Industrial Effluent discharge :			
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of	No such Industries exist in this Block which discharge sewage waste into the river of Ganga	01 number of Industry exist in this Block which discharge sewage waste into the river of Ganga



	defaulting industrial units.		
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga, so question of daily generation of industrial sewage does not arise.	600 kl/per day
	c) The manner of treatment of the industrial waste so generated.	Question of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga.	1 no. STP, 1 no. CPI & 1 no. ETP
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Question of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	300 kl/ per day (from two nos. ETP and one no. STP)
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of industrial solid waste and manner of its treatment and disposal does not arise.	9810 MT fly ash per day, Disposal manner of ply ash- 1. Supplied to local or industrial vendors for fly ash brick making factories. 2. Supplied to local or industrial vendors for cement making factories. 3. Supplied to local or industrial vendors as a filling materials. 4. Storage in PDCL ash pond.
V.	Regulation of Flood Plain Zone :		
	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.



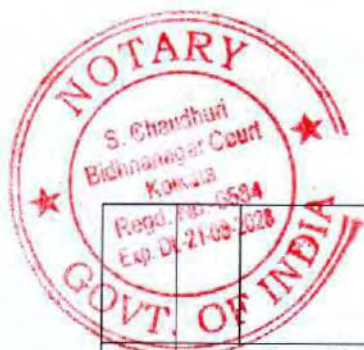
VI. Bio medical waste :			
a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	1X 90 Kg + 30 X 5Kg + 280000 X 30 Gram =90 + 150+ 84, i.e 324 KG =3.24 Quintal	0.30 Quintal	
b) The manner of its treatment and disposal.	Buried	Treated in safety pit	
VII. Mining:			
a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	
b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	



Name of the District :Murshidabad

Name of the Ganga Bordering Block : Murshidabad -Jiaganj / Samserganj

Sl. No.	Issue	Remarks	
I.	Sewage:	Block : Murshidabad - Jiaganj	Block : Samserganj
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	6580 KLD	47.40 KLD
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	750 KLD	22.90 KLD
c)	Type of intervention planned to treat the swage water	DEWATS, Modified Leach Pit.	Leach Pit, Community Leach Pit, Filter Chamber etc.
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Presently Survey is going on	At present 1620 nos. of Leach pit at Community level Grey water filtered at filter chamber.
e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Survey is going on	Presently Survey is going on
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Construction of DEWATS at Nutangram and Dahapara has been taken up for treatment of sewage water. Tender process has been done. Modified Leach Pit has been construction for swage treatment at institution level, community level.	Within Dec-2026
g)	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	Hotels, Dharmshala and Ashram do not discharge any effluent in to Ganga.	Informed to the concerned the head of Hotels, Dharmshala, Ashram, Masjid Committee and Mosque Committee to treat Leach Pit, Soak Pit etc.
h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Test required.	



				LABORATORY TEST IS NEEDED TO ASCERTAIN FAECAL COLIFORM (MPN/100ML)
II.	Rural Solid Waste disposal :			
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	281 quintals (Bio-degradable and Non-Bio-degradable)	12.52 Quintal
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	180 Quintals	8.49 Quintal
	c)	The gap in treatment of solid waste(in quintal).	101 Quintals	4.03 Quintal
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	By the end of December, 2024. After operational of SWM units.	0.4 Quintal
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Bio-degradable waste are using for cattle feeding.	Waste collected and treated in SWM unit.
	f)	Current status of dumping of solid waste with reference to location.	People are using their home made compost pit for dumping the waste.	Solid waste store at Swm units.



III.	Construction and Demolition waste :		
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	0.109ter cube.	0.14 Quintal
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	C & D waste is using for other developmental work like repairing roads, protective walls etc.	0.3 Quintal
IV.	Industrial Effluent discharge :		
	a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga	No such Industries exist in this Block which discharge sewage waste into the river of Ganga.
	b) Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.
	c) The manner of treatment of the industrial waste so generated.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Manner of manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga
	e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \industrial solid waste and manner of its treatment and disposal does not arise	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \industrial solid waste and manner of its treatment and disposal does not arise.



V. Regulation of Flood Plain Zone :			
a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.	
VI. Bio medical waste :			
a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).	0.06 uintal	0.25 Quintal	
b) The manner of its treatment and disposal.	FNG & ENVIRO agency collect the waste and dispose the same	SNG environment pollution private limited Kalyani, Nadia District, Collect the bio-medical waste and they disposed same	
VII. Mining:			
a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:	
b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries	There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring	



	policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.	Guidelines for Sand Mining (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.
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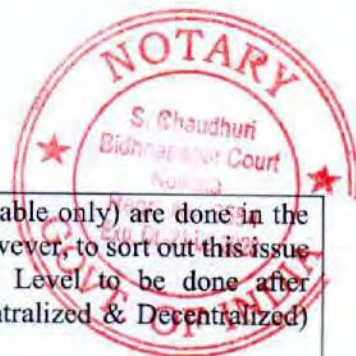
Name of the District :Murshidabad

Name of the Ganga Bordering Block : Lalgola

Sl. No.	Issue	Remarks
I.	Sewage:	
		Block : Lalgola
a)	Per day generation of sewage in Ganga Bordering GP within the Block (in KLD).	163650 KLD waste water generated at the household level
b)	Quantity of sewage treated per day in Ganga Bordering GP within the Block (in KLD).	Out of the Waste water generated 123650 KLD discharged at household level soakpit /leachpit and kitchen garden and residual 40000 KLD at small pond.
c)	Type of intervention planned to treat the residual swage water	No direct water swage water bodies or drain connected with Ganga
d)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	For the purpose of treating Grey Water generated at household, Work order issued for construction of 825 Nos. GWM unit (01 unit for every 5 household where no soakpit /leachpit constructed by own expenses and Institutional Level). Out of the above 343 nos unit constructed and Grey water discharged there. Sewage treatment plant (S.T.P) within 04 GAP GPs yet to be planned. Three DEWARTS in 2 Ganga Bordering G.P.s to be planned
e)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Sewage treatment plant (S.T.P) within 04 GAP GPs yet to be planned.
f)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	No sewage flows into the River Ganges from the GAP GPs and 52 units Modified Community Leach Pit has been taken up.



	g)	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	There is no existence of Hotels, Dharamshala and Ashram operated within GAP GPs.
	h)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	There is no report of Sewage flowing in River Ganga .
II.	Rural Solid Waste disposal :		
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	79.07 Qtl.
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Bio-Degradable waste amounted 76.11 Qtl. Treated at Household level out of Total Solid Waste.
	c)	The gap in treatment of solid waste (in quintal).	2.96 Qtl. Non-bio-Degradable waste .
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	01 No. Centralized SWM unit & 2 Nos. Decentralized SWM units already constricted and 01 Decentralized SWM unit expected to be constricted within Aught, 2024 within 56 villages of 4 Nos. Ganga Bordering GPs. And all these unit will be functionalized and Bio-Degradable & Non-Bio-Degradable waste treatment will be started October, 2024 at the SWM Units.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	At present Bio-Degradable wastes are treated in the way of cattle feed and Residuals are used for making compost at Household Level and for Non Bio-Degradable wastes collection, distribution of waste bins is under process.



	f)	Current status of dumping of solid waste with reference to location.	Currently dumping of waste (non-Degradable only) are done in the available fallow land within G.P area. However, to sort out this issue distribution of waste Bins at the H.H Level to be done after operationalization of SWM Project (Centralized & Decentralized) which is in under process now.
III.	Construction and Demolition waste :		
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block (in quintal).	Construction waste generated per day 0.275 Qtl.
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Out of the Construction waste wooden scrap is used for as cooking fuel, plastic & iron wastes sold and concrete wastes are used to fill the vacant surrounding land of the newly constructed building.
IV.	Industrial Effluent discharge :		
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.	No such Industries exist in this Block which discharge sewage waste into the river of Ganga.
	b)	Total daily generation of such industrial waste in Ganga Bordering GP within the Block (in KLD).	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise
	c)	The manner of treatment of the industrial waste so generated.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga
	d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga.



	<p>e) The per day generation of industrial solid waste (in quintal) and manner of its treatment and disposal in the District.</p>	<p>There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \industrial solid waste and manner of its treatment and disposal does not arise.</p>
V.	<p>Regulation of Flood Plain Zone :</p>	
	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p>	<p>Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.</p>
	<p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>Survey is being conducted to ascertain the actual figure.</p>
VI.	<p>Bio medical waste :</p>	
	<p>a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block (in quintal).</p>	<p>03 Kg of BMW generated per day</p>
	<p>b) The manner of its treatment and disposal.</p>	<p>Transported and gathered first at Common collection point at Krishnapur RH and from there SNG Enviro Solution PVT LTD collect the BMW and dispose.</p>
VII.	<p>Mining:</p>	
	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM -</p>	<p>There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:</p>



	2020) and Sustainable Sand Mining Management Guidelines 2016.	
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	No cases registered within a year. There are no cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guideline 2016.

Status Report of SLWM on Ganga bordering GPs for the month of December, 2024 (O.A 200/2014)

Sl No.	Name of the District	Total No of Block	Total No. of GPs	Solid Waste Management		Grey water Management		
				Construction Of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of Filter Chamber	No. Construction Wetland/ DEWATS
1	Murshidabad	13	65	49	44	2,814	62	1



Status of per day Collection & Transportation of Fresh Waste of 8 ULBs out of 128 ULBs of West Bengal up to December 2024.														
Sl. No.	District	ULB	No of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative Timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry waste	Mixed Waste	Total	
1	Murshidabad	Beldanga	14	29182	11	14	0	14	0	4.08	2.52	4.4	11	February 25
2	Murshidabad	Berhampore	28	195363	100	28	0	18	10	32.4	21.6	46	100	March 25
3	Murshidabad	Dhulian	21	95,706	38.23	21	0	0	21	4	2.42	31.81	38.23	March 25
4	Murshidabad	Domkal	21	1,21,927	40	21	0	6	15	15	9	16	40	March 25
5	Murshidabad	Jangipur	21	88,165	48	21	0	21	0	24	14.4	9.6	48	December 25
6	Murshidabad	Jiaganj-Azimganj	17	51,790	16.33	9	8	2	15	7.33	3	6	16.33	March 25
7	Murshidabad	Kandi	18	55,632	19	15	3	15	3	11	4	4	19	February 25
8	Murshidabad	Murshidabad	16	44,064	20	16	0	10	6	6	4	10	20	January 25

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto December 2024														
Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TDP				
										Organic material (Wet Waste)	Inerts	RDF	Other	
1	Murshidabad	Beldanga	14	29,182	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	
2	Murshidabad	Berhampore	28	1,95,363	100	0	100	Windraw Composting	MRF	55	10	6	29	
3	Murshidabad	Dhuliyani	21	95,706	38.23	0	38.23	Windraw Composting	MRF	21.0265	3.823	2.2938	11.087	
4	Murshidabad	Domkal	21	1,21,827	40	0	40	Windraw Composting	MRF	22	4	2.4	11.6	
5	Murshidabad	Jangipur	21	88,165	48	25	23	Windraw Composting	MRF	26.4	4.8	2.88	13.92	
6	Murshidabad	Jiaganj-Azimganj	17	51,790	16.33	0	16.33	Windraw Composting	MRF	8.9815	1.633	0.9798	4.7357	

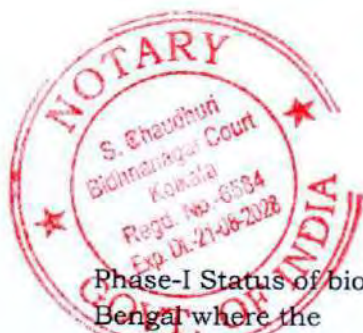


7	Murshidabad	Kandi	18	55,632	19	0	19	Windraw Composting	MRF	10.45	1.9	1.4	5.8
8	Murshidabad	Murshidabad	16	44,064	20	12	8	Windraw Composting	MRF	11	2	1.2	5.8

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto December 2024												
(v) Final destination each of the components of (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste			
Organic material	Inert	RDF	Other	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of remaining waste	Budget outlay (Rs. In Cr)	Proposal	
Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Sept, 2025	1.20	Construction of Infrastructure work for setting up of fresh waste processing unit is under Process.	
Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		55	6	10	29	Dec, 2025	10.95	After reclamation of land from legacy waste the tender for infrastructure work for setting up of fresh waste processing unit will be floated.	
Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		21.0265	2.2938	3.823	11.0867	Dec, 2025	4.19	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is	



Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		22	2.4	4	11.6	Dec, 2025	4.38	under process. DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		26.4	2.88	4.8	13.92	Sept, 2025	5.26	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (Paver block/ tiles etc)	Recycling Plants		8.9815	0.9798	1.633	4.7357	Oct, 2025	1.79	State Government identified a land for setting up of fresh waste processing unit for Jiaganj- Azimgunj Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resolve the matter. Expected that by March, 2025 the matter will be resolved. After that the tender will be folated for engagement of agency for



Phase-I Status of bio-mining and Bio-Remediation of Legacy Waste of the ULBs of West Bengal where the processing work has been initiated upto December, 2024

Sl.No.	District	(ii) Legacy Waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste			
		ULB	No. of Legacy	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, wood, Glass etc.)	Compost (%) Organic	RDF (%) Plastic	If any Other material (%)
32	Murshidabad	Berhampore	1	Berhampore ring road	Komolapur Khadamkhandi	2.16	123981	35-45%	30-40%	5-15%	10-20%
33	Murshidabad	Jangipur	1	Azgarpara near Milanpur	24°28'43.79" N 88°31'0.75" E	0.28	3211	35-45%	30-40%	5-15%	10-20%
34	Murshidabad	Jiaganj-Azimganj	1	Ghoramari (Azimganj side)	24°14'14.8" N 88°15'56.8" E	3.00	19426	35-45%	30-40%	5-15%	10-20%
35	Murshidabad	Murshidabad	1	Kathgola bagan ward No.15	Kathgola bagan ward No.15	5.38	94059	35-40%	30-40%	5-15%	10-20%
36	Murshidabad	Dhulian	1	Dhuliyana (Near Rtantola)	24°39'29.89" N 87°55'50.74" E	2.00	Assessment Under process	-	-	-	-
37	Murshidabad	Kandi	1	Kandi (Ward No. 12)	23°56'51.56" N 88°43'47" E	5.82	Assessment Under process	-	-	-	-

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(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In crore)	Action plan to remediate and recover the sites
			Inert (%) (construction waste, wood, Glass etc)	Compost (%) Organic	RDF (%) Plastic	If any Other material (%)			
Biomining and Bio Remediation	123981	completed	Low land filling	Low land filling & use as soil enricher in cultivation	Cement plants of other states	Moisture loss & other handling	1.00	827	1 st phase of Bio-mining & Bio-remediation of the assessed quantity of legacy waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to legacy waste, which will be Bio-mined & Bio-remediated at 2 nd phase
Biomining and Bio Remediation	3211	completed	Low land filling	Low land filling & use as soil enricher in cultivation	Cement plants of other states	Moisture loss & other handling	0.10	0.20	1 st phase of Bio-mining & Bio-remediation of the assessed quantity of legacy waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to legacy waste, which will be Bio-mined & Bio-remediated at 2 nd phase
Biomining and Bio Remediation		completed	Low land filling	Low land filling & use as soil enricher in cultivation	Cement plants of other states	Moisture loss & other handling	1.00	1.20	1 st phase of Bio-mining & Bio-remediation of the assessed quantity of legacy waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh





									waste has been converted to legacy waste, which will be Bio-mined & Bio - remediated at 2 nd phase
Biomining and Bio Remediation		completed	Low land filling	Low land filling & use as soil enricher in cultivation	Cement plants of other states	Moisture loss & other handling	1.00	5.18	1 st phase of Bio-mining & Bio - remediation of the assessed quantity of legacy waste has been completed. But it has been observed during the period of 1 st phase processing the incoming regular fresh waste has been converted to legacy waste, which will be Bio-mined & Bio - remediated at 2 nd phase
Biomining and Bio Remediation		Sep-25							Previously tender was for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity to Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned

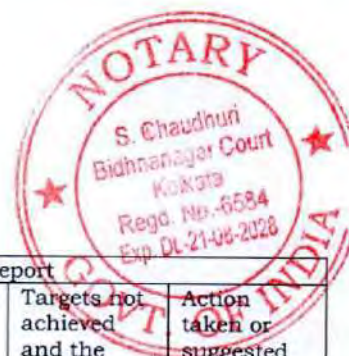


Biomining and Bio Remediation		Sep-25					Previously tender was for biomining or bioremediation of legacy waste but cancelled as there was no response. It is observed that during this period the incoming regular fresh waste accumulated has been converted to Legacy Waste, as a result quantity to Legacy Waste raised. Now further assessment of Legacy Waste is under process. Expected date of completion of Processing will be as per timeline mentioned
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Status of Construction and demolition waste management of 128 ULBs of West Bengal December, 2024					
Sl No.	District	ULB	Total per day generation of C & D waste (TPD)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization	Remarks
1	Murshidabad	Berhampore	7.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.
2	Murshidabad	Dhuliyon	4.36	0	Segregated fractions are being sold and reused and it is planned that



					remaining to be processed in Cluster mode Identification of land for the plant is under process.
3	Murshidabad	Domkal	5.03	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.
4	Murshidabad	Jangipur	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.
5	Murshidabad	Jiaganj-Azimganj	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.
6	Murshidabad	Kandi	2.29	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.
7	Murshidabad	Murshidabad	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode Identification of land for the plant is under process.



Annexure-III, Quarterly Progress (Oct 2024 to Dec 2024) Report

Sl No.	Concerned Department	Topic of Action point for STPs	No. of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timeline non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1		Pollution abatement Work for River Ganga at Berhampore	1	As per processed revised BOQ Physical Progress up to 31.12.2024: 60.06% (Considering actual progress as received from E&M Sector) Construction of STP Physical progress-66.10% Completed. (Overall) i) SBR Basin: Civil Work -97% Completed. ii) MPS Civil -37% Completed iii) Centrifuge House - 90% Completed. iv) Inlet Chamber -93% Completed. v) Boundary Wall- Civil Work - 120m/240m Completed LS at Kapiler Math: Civil Work Progress -43%. LS near DM Bungalow: Civil Work Progress -43% . UGLS at Battala: 90% Civil Work - Completed. I & D Structure: 48.28% Completed. Network Gravity Sewerage -83.00% Completed. Rising main-98.36% Completed		NA
2		I & D network for existing drain falling in river Ganga including sewage Treatment plant (STP) at Jangipur	2	As per processed revised BOQ Overall Physical Progress up to 31.12.2024: 62.20% (Considering actual E&M Progress) for Jangipur & Raghunathganj Raghunathganj: Construction of STP Physical progress-Civil Work 88.00% Completed. i) SBR Basin: Civil Work -99% Completed. ii) Inlet Chamber Civil Work -98.5% Completed. iii) MCC- Blower Room Civil Work - 98.5% Completed. iv) Centrifuge House of STP Civil Work -98% Completed. V) Chlorination Building Civil Work - 98% Completed. Vi) CCT room Civil Work -98% Completed. vii)MPS -1 no. Civil Work-72% viii) Boundary wall-70% 1) LS at Global More: 38.00% completed 2) UGLS at Shibaji Sangha: Drawing & Desing is under process.	EoT applied till March 2025 which is under examination of NMCG.	NA



			<p>3) UGLS at Belighata: Drawing & Desing is under process.</p> <p style="text-align: center;">Jangipur:</p> <p>Construction of STP Physical progress-Civil Work 99.00% Completed.</p> <p>i) SBR Basin: SBR will is under process Civil -99% Completed.</p> <p>ii) Inlet Chamber Civil -98% Completed.</p> <p>iii) MCC- Blower Room Civil Work - 97% Completed.</p> <p>iv) Centrifuge House of STP Civil Work -99% Completed.</p> <p>v) Chlorination Building Civil Work - 98% Completed.</p> <p>vi) CCT Civil Work -98% Completed.</p> <p>vii)MPS -1 no. 92% Civil Work Completed</p> <p>viii) Boundary wall- Civil Work 70%</p> <p>ix) LS at Burming Ghat: 92% Completed.</p> <p>I&D Structure (Raghunathganj & Jangipur) : 30.00% Completed</p> <p>Network (Raghunathganj & Jangipur): Gravity-2850m Completed</p> <p>Rising Main-1860m Completed.</p>		
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WEST BENGAL POLLUTUIN CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in west Bengal during December 2024

Priority	River	Stations	pH (Unit)	(DO)(mg/l)	BDO (mg/l)	Total Coliform (MPN/100ml)	Total Coliform (MPN/100ml)	Fecal Streptococci (MPN-100ml)
I	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.347	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	4200	790	94
	Ganga	Beharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Beharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230



Sl. No	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status
1.	Jangipur	Jangipur	8.00 MLD	March 25	<p>MARCH 25</p> <p>Jangipur:</p> <p>Construction of STP Physical progress- Civil Work 90.00 %. Completed</p> <p>i) SBR Basin: SBR wall is under progress.- Civil-99% Completed.</p> <p>ii) Inlet Chamber: Civil-98% Completed.</p> <p>iii) MCC-Blower Room: Civil Work-97% Completed.</p> <p>iv) Centrifuge House of STP: Civil work-99% Completed.</p> <p>v) Chlorination Building Civil work-98% Completed.</p> <p>vi) CCT: Civil Work-98% Completed</p> <p>vii) MPS-1 no. 92% civil</p>



					<p>work Completed</p> <p>viii) Boundary Wall-Civil work-70%</p> <p>1&D Structure: 30% completed</p> <p>Network Jangipur:</p> <p>DWC-2120 m completed DI-1756 m Completed</p> <p>LS at Burning Ghat: Civil Work-92%Completed.</p>	
2	Raghunathganj	Jangipur	5.00 MLD	March 25	<p>Raghunathganj:</p> <p>Construction of STP Physical progress-Civil Work 88% completed</p> <p>i) SBR Basin: Civil Work-99% Completed.</p> <p>ii) Inlet Chamber: Civil Work-98.5% Completed.</p> <p>iii)MCC-Blower Room: Civil Work-95% Completed.</p> <p>iv) Centrifuge House of STP: Civil Work-98% Completed.</p> <p>v) Chlorination Building: Civil Work-98% Completed.</p>	



					<p>vi) CCT room: Civil Work-98% Completed.</p> <p>vii) MPS-1no. Civil Work-72%</p> <p>viii) Boundary wall-70%</p> <p>1) LS at Global More: Civil work 38.3% completed.</p> <p>2) UGLS at Shibaji Sangha: NOC issued on 01.02.2022., Drawing & Design is under progress.</p> <p>(3) UGLS at Balighata: NOC has been issued on 07.07.2022. Drawing & Design is under progress.</p> <p>Network Raghunathganj: DWC 780 M completed out of 4576 M, DI 104 M Completed</p> <p>Out of 1785 M</p>
3	Berhampore	Berhampore	3.50 MLD	March 25	<p>As per proposed revised BOQ</p> <p>Physical Progress of STP upto 31.12.2024 66.1 %(Considering actual progress as received from E&M Sector)</p>



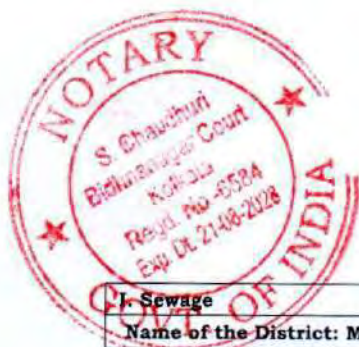
				<p>Construction of STP Physical progress- Civil Work 71.5% Completed.</p> <p>i) SBR Basin: Civil Work-97% Completed.</p> <p>ii) MPS-39% Completed</p> <p>iii) Centrifuse House- 90% Completed</p> <p>iv) Inlet Chamber- 93% Completed</p> <p>v) MCC Blower Room- 84% Completed. vi)</p> <p>Chlorination Building: 20% Completed</p> <p>vii) Boundary Wall- Civil work- 120 m/240m Completed</p> <p>LS at Kapiler Math: Civil work Progress- 43%</p> <p>LS near DM Bungalow: Civil work Progress-39%</p> <p>UGLS at Battala: 90% civil work completed.</p> <p>I&D Structure: 48.28% completed.</p>	
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Sl. No.	Name of drain	City/ Town of confluence point	Flow of drain (MLD)	Any STP operation/ planned in the catchment area or likely diversion / interception of the drain of STP	Any alternative pollution abetment measures taken	Present status	Incremental progress over the last visit
1	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed	YES	To be tapped under 8.0 MLD Jangipur STP.	Dusting and Desilting work is in progress

4. Details Alternate Treatment Technology being doptedin the Polluted River Stretches

River Name	Jangipur Drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the Jast vist
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing desilting work etc. has been taken up periodically	Dusting and Desilting work is in progress



Report of Sewage (Urban)

I. Sewage

Name of the District: Murshidabad

SL No	Name of Town	Sewage Generation per day	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%) *	Mode of disposal in each town		
		[a]	[b]	[c]			[d]	[e]	
1	Berhampore	26.31	1.78	1	3.70	48.11%	A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) B) Balance treated water is being discharged in surface water body	Compliant with the standard notified by MoEFF &CC; dated 13-10-2017	a) 16.5 MLD Capacity STPs at (Murshidabad District) are under Construction Stage. (Time: EoT proposed upto September 2024). b) 1.5 MLD STP at (Jiaganj-AZimganj) is under proposal stage c) 4.0 MLD capacity STP at (Murshidabad) is under process of sanction. d) State is also planning for setting up of STP/s & FSTP/s to mitigate the gap in a phased manner funding from NMCG, AMRUT, & State Funds subject to the availability of land.
2	Jangipur	11.67	NA	NA	NA	NA			
3	Jiaganj-Azimganj	6.37	0.95	2	1.38	68.84%			
4	Murshidabad	5.82	0.24	1	1.96	12.24%			
5	Dhulian	15.41	NA	NA	NA	NA			
Total		65.58	2.97	4	7.04	NA			

The incremental progress of ongoing STP projects since last SGC meeting held in December, 2023 were presented:

Sl No.	Project Name	Progress as on last review meeting	Progress as on September 2024	Incremental Progress
1	Jangipur & Raghunathganj	56.30%	60.20%	5.90%
2	Berhampore	49.50%	57.26%	7.76%



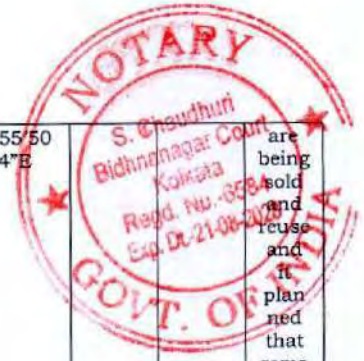
II.	Urban Solid Waste disposal :(Municipality)		Dhuliyani	
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	42.2 TPD	56 TPD
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Survey is being conducted to ascertain the actual figure.	Survey is being conducted to ascertain the actual figure.
	c)	The gap in treatment of solid waste(in quintal).	42.2 TPD	Survey is being conducted to ascertain the actual figure.

II.	Urban Solid Waste disposal :(Municipality)		Murshidabad	Jiaganj - Azimganj
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	32 MT	30.08 MT
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Under progress	Survey is being conducted to ascertain the actual figure.
	c)	The gap in treatment of solid waste (in quintal).	Survey is being conducted to ascertain the actual figure.	30.08 MT

II.	Urban Solid Waste disposal :(Municipality)		Berhampore	
	a)	Per day generation of Solid waste in Ganga Bordering GP within the Block (in quintal).	105 MT/day	
	b)	Quantity of solid waste treated per day in Ganga Bordering GP within the Block (in quintal).	Survey is being conducted to ascertain the actual figure.	
	c)	The gap in treatment of solid waste(in quintal).	Survey is being conducted to ascertain the actual figure.	



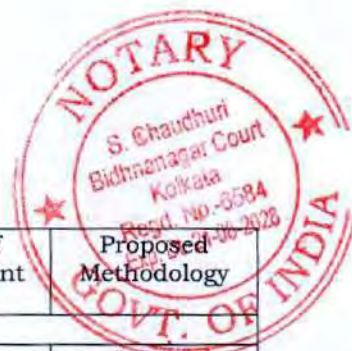
Ganga Town Report for NGT												
Municipal Solid Waste										Construction and Demolition waste		
District	Sl No.	ULB	Per day generation of Solid Waste in each city/town within the District	Quantity of solid waste treated per day, in each city/town of the District	The gap in treatment of Solid waste	Legacy Waste and the time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location		Total per day generation of C & D waste within the District (TPD)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity	Remarks
								Dumpsite location	GPS Coordinates of Dumpsite			
MURSHIDABAD	14	Berhampore	100	0	100	In first phase 1,23,981 MT of legacy waste has been bio remediated. There is further accumulation of 1,50,00 MT of legacy waste at present. With an upfront projection of additional 40,000 MT tender under evaluation (2 nd Call) to process the legacy waste. Works order expected to be issued within August, 2024 Expected date of completion August, 2025	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.	Komolapurkhadamkhandi (Ward no 2)	24°7'30" N 88°15'53 5"E	7.9	0	Segregated fraction are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	15	Dhuliyan	38.23	0	38.23	2068 MT legacy waste present, processing	1. Goodearth: low land filling and	Dhuliyan (Near Ratanpur)	24°39'29.89" N	4.36	0	Segregated fraction



						not yet started, expected date of completion is December	partially as soil conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.		87°55'50 74"E			are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	16	Jangipur	48	0	48	In first Phase 3211.21 MT of legacy waste has been bio remediated. There is further accumulation of 17,000 MT of legacy waste at present. With an upfront projection of additional 18,000 MT tender to be floated (2 nd call) to process the legacy waste. Expected date of completion June, 2025	1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.	Jangipur (Near Mianpur Ajarpore Road)	24°28'43.89" N 87°3'10.75"E	4.25	0	Segregated fraction are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.
MURSHIDABAD	17	Jiaganj Azimganj	16.33	0	16.33	In first Phase 18,426 MT of legacy waste has been bio remediated. There is	1. Goodearth: low land filling and partially as soil	Ghoramari (Azimganj Side)	24°14'14.8" N 88°15'56.8"E	1.75	0	Segregated fraction are being



						<p>further accumulation of 30,000 MT of legacy waste at present. With an upfront projection of additional 8,000 MT tender to be floated (2nd call) to process the legacy waste. Expected date of completion June, 2025</p>	<p>conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.</p>					<p>sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.</p>
MURSHIDABAD	18	Murshidabad	30.524	2.5	28.024	<p>In first Phase 94,059 MT of legacy waste has been bio remediated. There is further accumulation of 5,000 MT of legacy waste at present. With an upfront projection of additional 8,000 MT tender to be floated (2nd call) to process the legacy waste. Expected date of completion June, 2025</p>	<p>1. Goodearth: low land filling and partially as soil conditioner in garden. 2. Inert:- low land filling and base course filling in road construction. 3.RDF: Comment manufacturing Units. 4. C & D waste: used as filler material in road construction.</p>	Kathgola Bagan (ward no. 15)	24°12'20.9" N 88°16'7.4"E	2.5	0	<p>Segregated fraction are being sold and reuse and it planned that remaining to be processed in Cluster mode. Identification of land for the plant under process.</p>



Sl No.	Sl. No. of CPCB List.	Code	Name of drain	Coordinate/Latitude & Longitude	City/Town of Confluence point	Proposed Methodology
(A) Drains can be connected to the STP						
1	1	L1	Jangipur Drain	24.465659 88.068739	Jangipur	In situ treatment

Report on Construction and Demolition waste (Urban) is, mentioned below.

Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	Murshidabad	Berhampore	7.9	Survey is going on to ascertain actual figure	
2	Murshidabad	Dhulian	4.36	Survey is going on to ascertain actual figure	
3	Murshidabad	Jangipur	4.25	Survey is going on to ascertain actual figure	
4	Murshidabad	Jiaganj-Azimganj	1.75	Survey is going on to ascertain actual figure	
5	Murshidabad	Murshidabad	2.5	Survey is going on to ascertain actual figure	

MINING

There are no cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement and Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines, 2016:

Point X of the Order No- dated 21-02-2024 given by Hon'ble NGT (Principal Branch) under OA 200/2014,

- a) Timeline for achieving the target of 100% treatment of Sewage generated per Day and phase Manner in which the target will be achieved?
- Dhuliyon Municipality: Since there is no STP in Dhuliyon Municipality then timeline for achieving the target for 100% treatment of sewage couldn't be confirmed.
 - Jangipur Municipality: Survey is being conducted to ascertain the actual figure.
 - Murshidabad Municipality: Survey is being conducted to ascertain the actual figure.
 - Jiaganj - Azimganj Municipality: Survey is being conducted to ascertain the actual figure.
 - Berhampore Municipality: Survey is being conducted to ascertain the actual figure.



b) Manner and extent of utilization of funds received from NMCG and utilization amount credited fenced amount including the steps of which have been taken for demarcation of flood plain zones of river Ganga?

- Dhuliyani Municipality: Till date no fund received from NMCG and thus the question of utilization does not arise. It is also stated that there is flood plain zone of river Ganga under Dhuliyani Municipality.
- Jangipur Municipality: Survey is being conducted to ascertain the actual figure.
- Murshidabad Municipality: Survey is being conducted to ascertain the actual figure.
- Jiaganj – Azimganj Municipality: Survey is being conducted to ascertain the actual figure.
- Berhampore Municipality: Survey is being conducted to ascertain the actual figure.

a) Legacy waste and the time bound plan to treat legacy waste

Legacy Waste Processing Status of Ganga Towns in respect of Murshidabad District										
SL No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste	Further assessment of present quantity of legacy waste which has been turned from regular fresh waste during the period of 1st phase of legacy waste processing
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00	Good Earth for land filling; RDF being carried to Integrated Cement plant	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. (2) Expected



									date of engagement of Agency is August 2024 after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected date of completion of legacy waste processing is 12 months after issuance of work order to the agency.
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started/ September, 2024	0		KMDA is carrying out the bio-mining and bio-remediation of legacy waste at the site.
16	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force.



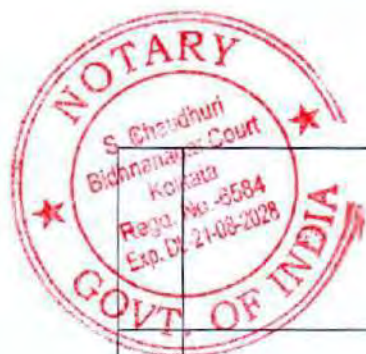
									(3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.
17	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled as there were insufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 12 months after issuance of work order.



18	MURSHIDAB AD	Murshidab ad	1	5.38	94,059	Complete d	94059	5.38	(1) Assessed further quantity of legacy waste through drone survey and tender floated for engagement of agency for biomining and bioremediation of further quantity of legacy waste processing. 1st call cancelled due to non availability of sufficient number of eligible bidders. (2) 2nd call tender to be floated after the Model Code of Conduct in connection with Parliament General Election, 2024 ceases to be in force. (3) Expected time period for completion of legacy waste processing is 18 months after issuance of work order.
TOTAL			5	12.8 2	242745. 21		171229	10.66	

Industrial effluent discharge

Sl. No	Department	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
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		industrial units				
1	GM, DIC (Report i-c-w MSME)	No such Industries under MSME exist in this Block which discharge sewage waste into the river of Ganga.	No sewage waste is discharged into the river Ganga , so question of daily generation of industrial sewage does not arise.	Manner of treatment of the industrial waste so generated does not arise as because no sewage is discharged into the river Ganga .	Manner of discharge effluent analysis does not arise as because any kind of discharge is not made into river Ganga	There is no industries which is directly connected with the river Ganga in this Block that is why question of per day generation of \ industrial solid waste and manner of its treatment and disposal does not arise

Capacity of STP in Towns beside Ganga River

Sl. No.	Town	District	Agency Responsible for Construction and /or O & M	Installed Capacity (MLD)
1	Murshidabad	Murshidabad	KMDA	11.96
2	Jiaganj- Ajimganj		KMDA	8.00
3	Dhulian		MED	
4	Jangipur		KMDA	13.00
5	Berhampore		KMDA	3.70

Action taken against 5 nos CPCB identified drains in Murshidabad District.

Sl No	Code	Name of Drain	District	Action
1	L1	Jangipur Drain	Murshidabad	To be tapped under 8.0 MLD Jangipur STP
2	R1	Sagar Dhilghi WBPDCCL water project	Murshidabad	*
3	R2	Azimganj	Murshidabad	Preparation of DPR is under process.
4	L2	Nashipur Ghosh Para. Ward No-14	Murshidabad	To be tapped under 5.0 MLD STP at Murshidabad .
5	L3	Rattala- GorabazarBeherampore	Murshidabad	To be tapped under 3.5 MLD Berhampore STP

Current Status of STPs in respect of Murshidabad District, West Bengal under KMDA

Sl. No	District	Name of STP	Location of STP	Year of Commissioning	Design Capacity (MLD)	Technology	Current Status	Effluent Parameters as per Tender	Remarks
1		Murshidabad	Berhampore	Under Construction	3.50	SBR	Under Construction Present Physical Progress is 58.60%	BDO:<20 mg/1 COD:< mg/1 TSS:<50 mg/1 Faecal Coliform:<1000 MNP/10 Oml	Proposal for upgradation for the operational STPs has been submitted to the WBSPMG to achieve the treated effluent parameters as per latest NGT norms.
2		Murshidabad	Raghunathganj	Under Construction	5.00	SBR	Under Construction Present Physical Progress is 62.60%		
3		Jangipur	Jangipur	Under Construction	8.00	SBR			
4		Murshidabad	Murshidabad	Tendering Stage	5.00		Tendering Stage		

Regulation of Flood Plain Zone

Sl. No	Department	If the flood plain zone has been demarcated and the extent of encroachment of the flood plain zone in the District	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District
1	Irrigation	Some of the Char Land (probable Flood Plain Zone) along the river Bhagirathi are identified is mentioned below.	Survey is being conducted to ascertain the actual figure.



Char land adjoining bank of river Bhagirathi likely to be inundated during flood season

Sl. No.	Major River/ Channels	Name of Gram Panchayats likely to be inundated	Name of Blocks	Approximate quantum of vulnerable/ Char land likely to be inundated during flood season Area (in hectare)	Remarks (if any)
	1	2	3	4	5
1.	Rajarampur Char	Rajarampur	Lalgola	60	Char land
2.	Char Gayeshpur	Sundarpur	Bhagwangola-I	30	Char land
3.	Chak Kathalia	Satui	Berhampore	50	Char land
4.	Satui Char	Satui	Berhampore	100	Char land
5.	Chak Chandpur	Rampara-I	Beldanga-II	100	Char land
6.	Manganpara Char	Rampara-I	Beldanga-II	80	Char land

BIO-MEDICAL WASTE

Number of health care units, Biomedical waste generation by health care units and treatment and disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities

Name of State	Name of District	No. of health care units	Bio-medical waste generation (in kg/day)	Bio-medical waste treatment and disposal (in kg/day)		Total (in kg/day)
				Incineration	Autoclaving	
West Bengal	Murshidabad	308	375.89	321.42	54.47	375.89

Utilization Certificate:

As per solemn order of the Hon'ble NGT dt. 21.02.2024 it is submitted that NMCG has not allotted fund to the District Ganga Protection Committee, District Murshidabad. It is also to be mentioned that different IEC/BCC activities have been conducted by DGPC, Murshidabad DGPC receives the fund for conducting IEC/BCC activities only from W.B.S.P.M.G. Thereafter, a requisition of funds for these purposes has been sent to West Bengal State NGRBA Program Management Group (WBSPMG). After receiving the funds from WBSPMG, the DGPC sub-allotment of the funds to the concerned ULBs associated with the programme and the ULBS Block Administration



send the utilization certificate of the funds. Accordingly the DGPC send the compiled utilization certificate to the WBSPMG.

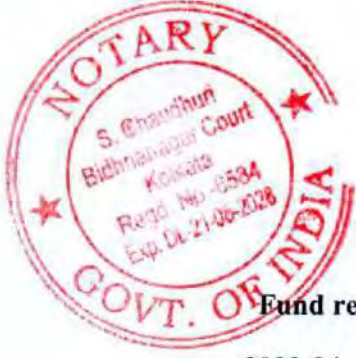
That it is submitted that the District Ganga Protection Committee, Murshidabad District has taken all possible measures for implementing the programmes vis-a-vis work relating to Ganga Pollution Abatement as submitted herein above, which the Hon'ble Tribunal may graciously accept.

Fund

Sl No.	Name of IEC Activity	Funds allotted and utilised
1.	Ghat pe Haat	150,000/- (Per Ghat pe Haat – 50,000/-)
1.	Celebration of the International Day of Yoga	50,000/-
2.	Display of Flex/ Banners with the message of river pollution abatement during ensuing Durga Puja 2023	25,000/-
3.	Ganga Utsav	1,00,000/-
4.	River Festival	2,00,000/-
6.	Mass Awareness Exhibition	70,000/-
7.	Behavioral Change Communication Activities	50,000/-
8.	Public Outreach and Knowledge based events in Educational Institutions	1,00,000/-
10.	Additional Communication & Public Outreach Activities (Wall painting, Tableau & Slogan Competition)	79,500/-
	Total	8,24,500/-

received from WBSPMG in 2023-24 F.Y. for IEC Activities

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Fund released to the ULBs of West Bengal under ring Fence Account

2023-24

Sl. No.	Name of District	Name of ULB/Agency	Amount Released
1	Murshidabad	Jiaganj Azimganj	117.19800

Revised Fund Utilization of NMCG Project, under GAP Wing W & S

Sector, KMDA

Sl No.	District	Name of project	Utilization Amount (Cr.)	Total (Crore)
1	Murshidabad	Berhampore & Jangipur	34.83	34.83

Standard Format of Utilization Certificate

1) Name of Scheme /project as per

Administrative Approval Order

BERHAMPORE AND JANGIPUR I & D WORK WITH STP

2) Reference to Administrative Approval

NMCG Order No. and Date

Pr-12013/2017-Tech Construction NMCG date 17.01.2018 for Berhampore Municipality Town

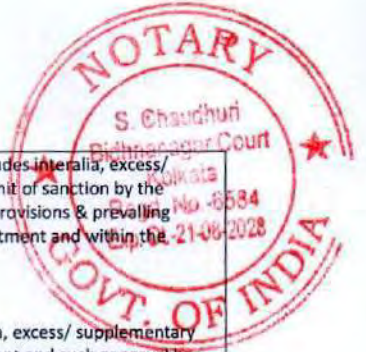
Pr-12013/34/2018-Tech Const. NMCG Dated 11.08.2018 for Jangipur Municipality Town

3) Source of funding :

NGP

(For all scheme under EPA/NON- EAP/NGP)*

Sl. No	WBS (NGRBA) Fund release Order No & Date	Amount release by WBS (NGRBA) PMG (Rs. In lakh) (Central & State Shares to be shown separately)	Remarks
1	2	3	6
			<p>1. Certified that out of Rs. 34.83 Crore sanctioned during the year 2024-25 in favour of Division-VIII under WBS (NGRBA)PMG Letter (s) No. Given in the margin, a cumulative sum of Rs. 34.83 Crore has been utilized for the purpose for which it was sanctioned and the balance sum, of Rs. NIL remains unutilized</p> <p>2. Utilisation of fund stated above, does not include any excess/supplementary works.</p> <p>Or,</p>



			Utilisation of fund state above includes interalia, excess/ supplementary works within the limit of sanction by the competent authority as per codal provisions & prevailing govt. orders in the UD & MA Department and within the Administratively approved cost.
			Or, Utilisation of fund includes interalia, excess/ supplementary requiring approval of the government and such approval has been accorded by the UD & MA Department vide no..... date.....,
	Total		

**Statement of Status of the Scheme and Requisition of fund for the Scheme /Project under
NGP**

Executing Division Div-VIII, GAP Wing, W & S Sector, KMDA

Sl No	Name of the Scheme /Project	Location	Sanctioned Cost (Balance cost/ Administratively Approved cost)	Awarded Cost/ Tendered Amount	Cumulative fund already received	Cumulative UC submitted (copy of U.C against last instalment of fund to be enclosed	Gross Booked Expenditure against col. & amount included in the statutory deducti on)	Cumulative Physical progress (%) anticipated uptill and of inferring month if submitted by 7 th of the month & upto to the next month, if indent submitted thereafter.	Anticipated Gross Value Works depending on Gross value depend on physical progres shown in col. 10	Indent of fund (Gross amount including of statutory deducti on Refer to Note below (IT, VAT, ST, Cess/ Royalty includi ng
1	2	3	4	5	6	7	8	9	10	11
1	Berhampore and Jangipur I &	Berhampore & Jan	Rs. 51.20 Core for Berhampore and Rs. 68.47	Capital Cost: Rs. 58.12 Crore	Rs. 34.83 crore	Up-to-date	Rs. 34.83 Crore	68.00%	39.52 Crore	Rs. 33.672 .00



D. Work with STP	gipu r	crore for Jangipur & GST for Both Rs. 5.97 Crore Total Rs. 125.64 Crore	O & M Rs. 61.34 Crore Total: Rs. 11934 6 crore						
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Present status of Solid waste management & Liquid waste management under SBM (G) programme in rural area of Murshidabad district towards compliance of the order of Hon'ble National Green Tribunal

Name of the District		Murshidabad
No. of Ganga bordering Block		13
No. of Ganga bordering GP		65
Solid Waste Management	Target No. for setting up of Solid waste Management unit	65
	SWM DPR approved	65
	SWM Land identified	63
	Tender done for setting up of SWM unit	63
	Work order done for setting up of SWM unit	62
	SWM unit completed	24
	SWM unit in under construction stage	38
	Expenditure made till date for construction of SWM unit (In Rs.)	69,21,481
	Tender done for procurement of E-carts	207
	Work order issued for procurement of E-carts	204
	No. of E-cart purchased	164
	Expenditure made till date for procurement of E-carts (In Rs.)	1,87,88,038
	Liquid Waste Management	No. of Villages in Ganga bordering GPs
DPR prepared for No. of Villages		469
Cost of DPR (In Rs.)		59,74,26742
Tender done for No. of schemes		7902
Tender Amount (In Rs.)		28,00,79,057
Work order issued for No. of schemes		5096
Work order value (In Rs.)		17,79,73,954
No. of LWM schemes completed		1154
Expenditure made till date for completed LWM schemes (In Rs.)	3,88,00,820	



WEST BENGAL POLLUTION CONTROL BOARD (MALDA REGIONAL OFFICE)

Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
<p>None of the industries, which are identified as SPIs (seriously Polluting Industries) are directly discharging to the river Ganga & its tributaries.</p> <p>Industries:- NTPC Limited, Sagardighi Thermal Power Project, The Bhagirathi Co-Operative Milk Producers Union Limited are listed as SPI for Murshidabad and two nos cement industry (Ultratech Cement Limited, Ambuja Cement Pvt. Ltd)</p> <p>Five SPI & 17 category, 41 rice mills & 100 other units are functioning in the district.</p>	<p>Estimated waste quantity from 3 SPIs = 604646 Ton/Month</p> <p>(* include Fly Ash & Bottom Ash, which are eventually utilized)</p> <p>Estimated waste quantity from two cement units = 0.3510 Ton/month</p> <p>Estimated waste from other units = 615 Ton/Month</p>	<p>Septic tank for municipal sewage & predominantly sedimentation tank followed by biodegradable treatment for industrial wastewater.</p>	<p>Copy of last effluent treatment three SPIs (NTPC Limited, Sagardighi Thermal Power Project, The Bhagirathi Co-Operative Milk Producers Union Limited) attached.</p>	<p>Estimated waste quantity from SPI = 20155 T per day</p> <p>Estimated waste quantity from Cement industry = .0117 ton/day</p> <p>Estimated waste from other units = 20.5 T per day</p>

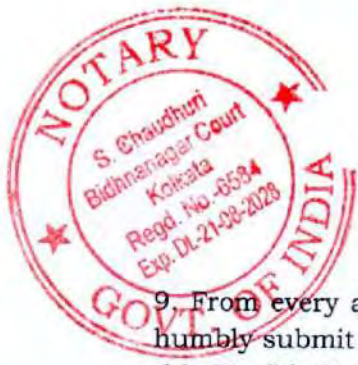
Total daily generation of such industrial wastewater within the district:

Wastewater from SPI = 5830113 KL per day

Wastewater from rice mills = 1646.45 KL/Day

Wastewater from units other than rice mills & GPIs= 304.5 KLD

Five SPI & 17 Category, 41 rice mills & 100 other units are functioning in the district.



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9. From every angle to comply the Solemn Order (s) in the instant Original Application, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi, and I have always acted in due compliance with the order passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, to the best of my ability and authority.

10. That in pursuance to the Solemn Order dated 25.09.2023 and 24.11.2023 and 21.02.2024, passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the statement made in the abovementioned paragraphs are my humble submission before this Hon'ble National Green Tribunal, Principal Bench, New Delhi, which are true to my knowledge and best of my belief.

Identified by me

Deponent

Advocate

Solemnly affirmed before me

on this the day of , 2024.

40531



Before the National Green Tribunal, Principal Bench, New Delhi

Original Application No. 200 of 2014

IA No. 340/2022, MA No. 872/2018

MA No. 875/2014 & MA No. 480/2018

In the matter of:

M. C. Mehta

...Applicant

Versus

Union of India & Ors

...Respondent(s)

Verification

I, Rajarshi Mitra, son of Sri Manotosh Mitra, aged about 41 years, by faith-Hindu, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate and Collector, Murshidabad, PIN-742101, being the District Magistrate and Collector, Murshidabad, presently working for gain in Collectorate, Murshidabad, do hereby verify that the statement made in paragraph no. 1, 2 are true to my knowledge and the statement made in paragraph nos. 3,4,5,6,7,8 are true to the information being derived from record and the statements made in paragraph nos. 9 & 10 are my respectful submission before this Hon'ble Tribunal. I sign this Verification this the.....day of, 2024.

Verifier

Place:

Date :

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NADIA ZILLA PARISHAD

KRISHNANAGAR, NADIA

(District Ganga Committee)

Phone No.: 03172-223195. E-mail ID- dpo.nadia2023@gmail.com



Memo No: 544/N2P

Date: 12/02/25

To,
The Principal Secretary,
Environment Department, Govt. of West Bengal

Sub: Submission of updated report in connection with Hon'ble NGT, PB, New Delhi OA No. 200 of 2014 (in the matter between M.C Mehta-Vs-Union of India & Ors).

Ref: Minutes of the meeting chaired by the Principal Secretary, Environment Department held on 14/11/2024 in connection with order dated 12/08/2024 passed by Hon'ble NGT, PB, New Delhi in OA No. 200/2014

Respected Sir,

With reference to the above cited subject I am sending herewith the updated report in respect of Nadia District in connection with Hon'ble NGT, PB, New Delhi OA No. 200 of 2014 in the matter between M.C Mehta-Vs-Union of India & Ors. The table of contents of the report is as under.

Sl. No	Content	As per received from the Department concerned	Annexure No.
1	STP Progress Report up to Dec, 2024	West Bengal State NGRBA program Management Group (WBSPMG)	R1
2	Status of polluted Drain discharging to river Ganga	WBSPMG	R2
3	Water Quality Report	WBSPMG	R3
4	Action taken for 4 nos. CPCB identified drain in Nadia District	WBSPMG	R4
5	Solid Waste Management	WBSPMG	R5
6	Construction and Demolition Waste	WBSPMG	R6
7	Industrial Effluent discharge	West Bengal Pollution Control Board (WBPCB)	R7
8	Regulation of Flood Plain Zone	Department of Environment	R8
9	Bio Medical Waste	WBPCB	R9
10	Mining	L & LR Department, Nadia	R10
11	Status report on Ganga boarding GPs for the month of December, 2024	P & RD Department, Govt. of W.B	R11

This is for your kind information and taking necessary action.

Encl: as stated

Yours Faithfully

District Magistrate
Nadia

Date: 12/02/25

Memo No: 544/1(3)/N2P

Copy forwarded for kind information to:

1. The programme Director, WBSPMG, Unnayan Bhavan, Block-A, DJ-11, sector-II, Salt Lake
2. DNO, District Ganga Committee, Nadia
3. CA to the ADM(ZP), Nadia Zilla Parishad for kind appraisal of the ADM(ZP).

District Magistrate
Nadia

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Updated report in connection with O.A. No. 200 of 2014 (M.C Meheta Vs. Union of India & Ors.)

• Sewage Report of Nadia District (Urban Area)

Physical progress of the operational STPs:

Sl. No	Location	ULD Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over last visit
1	Kalyani	Kalyani	21.00	18.00	NA	Not install till now	Present length of network= 260KM (approx.) L&T= about 48KM, existing about 212 KM, network remaining= about 110KM. Number of house hold= 30000, house connection done= 18000, house connection remaining= 12000	Nil
2	Gayeshpur	Gayeshpur	8.33	3.62	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress.	Sewage (Influent) quality has been decreased compared to previous month viz. September,2021 is 3.63
3	Nabadwip	Nabadwip	9.5	3.14	Actual capacity will reached in the year 2051	Installed	NA	O & M started from 01/07/2022



STPs under different stage of execution:

Sl. No	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over last visit
1	Chakdaha	Nadia	15	Sep, 25	Total:- 42.35% completed till 31/12/2024, consisting of:- SBR:- i) Pile Completed ii) PCC work Completed, iii) Raft RCC work Completed iv) 1 st Lift of Wall Completed. V) 2 nd Lift of Wall Completed. vi) 3 rd Lift of Wall Completed. vii) Inlet & Outlet channel completed. viii) Walkway & staircase 90% completed. Boundary Wall:- i) PCC Work – 50% Completed. ii) RCC Work- 40% Completed. iii) Brick Work- 20% Completed. HT Substation:- i) Pile Completed, ii) PCC Work Completed, iii) Up to Plinth RCC Work Completed. iv) RCC Work Completed. v) Brick work completed vi) Plaster completed. vii) Waterproofing completed. Primary Unit:- i) Pile work- Completed, ii) RCC work . plinth beam completed. iii) RCC of column 70% completed. SLUDGE HANDELING UNIT:- i) Pile Work- Completed. ii) Up to 1 st floor roof slab level RCC work completed. CCT:- i) Pile work completed, ii) Soling and PCC work completed. iii) Beam & raft work in progress.. SUPPLY OF ELECTRO- MECHANICAL ITEMS:- SBR System (Decanters): Mechanical Procurements-100% Completed. SEWORAGE PUMPING STATION:- i) Field survey work is completed, ii) Pipeline and I & D Drawing are in process for approval. OFFICE BUILDING & STAFF QUARTER:- i) Pile Completed. ii) PCC work Completed. iii) RCC work Up to Plinth completed. iv) Up to 1 st Floor Slab RCC Work Completed. v) 50% RCC work Completed up to 2 nd floor Slab.	

Copy of the report is annexed herewith marked as 'R-1'

Status of Polluted Drains discharging to river Ganga:

Sl. No	Name of Drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/ interception of the drain of STP	Any alternative pollution Abatement measures taken	Present Status	Incremental progress over last visit
1	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there	DPR preparation under process.	Nil

Copy of the report is annexed herewith marked as 'R-2'



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Water Quality of River Ganga during December, 2024 in Nadia

River	Station	pH (Unit)	DO(mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	Faecal Streptococci (MPN/100ml)
Gan ga	Nabadwip	7.1	8.3	2.35	2400	790	110
	Nabadwip	7.29	8.5	1.95	3500	1300	170
Churni	Downstream of Ranaghat Town	7.41	5.8	2.7	33000	11000	790
	Majhdia	7.45	5.6	3.3	13000	3500	700
Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
Jalangi	Downstream of Krishnagar	7.02	8.1	2.6	13000	3500	330

Primary Water Quality Criteria for bathing water

1. Faecal Coliform MPN/100ml:	500 (desirable), 2500 (Maximum permissible)
2. Faecal Streptococci MPN/100 ml:	100 (desirable), 500 (Maximum permissible)
3. PH:	Between 6.5-8.5
4. Dissolved Oxygen:	5 mg/l or more
5. Biochemical Oxygen demand 3 day, 27* C	3 mg/l or less

Copy of the report is annexed herewith marked as 'R-3'



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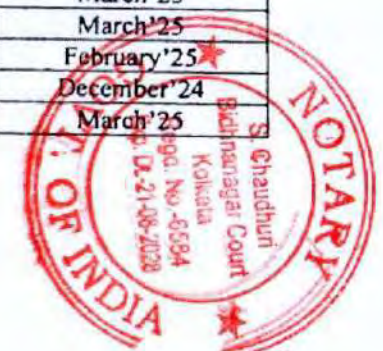
Status of Drains in respect of Nadia District:

Action taken for 4 nos CPCB identified drains in Nadia District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R6	Goshpara drain, Nabadwip	Nadia	Tapped with Nabadwip STP
2	LS	Majher Char Khal, Kalyani	Nadia	DPR for new sewage network of added area of Kalyani Municipality, PH- I has been submitted for sanction under State head. DPR for sewage network of added area, Ph- II is under process. Since Kalyani Municipality is the only ULB to pollute this khal, it is expected that the pollution level of this khal will be reduced to permissible level.
3	LS	Bagher Khal, (fodder Khal)	Nadia	Proposed to be tapped with Kancharapara STP
4	L4	Raninagar - Chakdha	Nadia	Already considered under the Chakdah I&D Project work

Copy of the report is annexed herewith marked as 'R-4'

II. Solid Waste Management:

Status of per day Collection & Transportation of Fresh Waste of 6 ULBs of Nadia District up to December, 2024														
Sl. No	Name of the District	ULB	No. of Ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transport per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Nadia	Chakdaha	21	95,203	37	0	0	0	0	0	0	0	0	July'25
2	Nadia	Gayeshpur	18	58,998	20	18	0	4	14	10	4	6	20	March'25
3	Nadia	Kalyani	21	1,00,620	60	21	0	3	18	14	2	44	60	March'25
4	Nadia	Krishnanagar	25	1,53,062	120	25	0	21	4	71.26	38	10.74	120	February'25
5	Nadia	Nabadwip	24	1,25,528	60	24	0	24	0	31	20	9	60	December'24
6	Nadia	Santipur	24	1,51,777	83	24	0	16	8	41	27	15	83	March'25



Status and action plan for ensuring 100% processing of fresh waste for 6 ULB of Nadia District updo December, 2024

Sl. No	ULB	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in Processing (TPD)	Type of wet waste processing unit	Type of dry waste processing unit	Method of treatment in TPD				Final destination each of the components of waste				Break up details of waste processing				Action Plan to process 100% of waste		
							Organic material (Wet Waste)	inters	RDF	Others	Organic material	inters	RDF	Others	Bio compost units	Used in cement units	Land fill Sites	Others uses inters	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
1	Chakdaha	37	0	37	Win draw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	20.35	2.22	3.7	10.73	Dec, 2025	4.05	Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
2	Gayeshpur	20	0	20	Win draw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	11	1.2	2	5.8	Sept. 2025	2.19	Tender floated for engagement of agency for setting up of fresh waste processing plant.



3	Kalyani	60	16	14	Win draw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc	Recycling Plants	33	3.6	6	17.4	Sept.20 25	6.57	State Government identified a land for setting up of fresh waste processing unit for Kalyani Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resolve the matter. Expected that by Oct 2024 the matter will be resolved. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
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4	Krishnanagar	120	120	0	Win draw Composting	MRF	66	12	7.2	34.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc	Recycling Plants	66	7.2	12	34.8	N.A	13.14	Achieved
5	Nabadwip	60	16	44	Win draw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc	Recycling Plants	33	3.6	6	17.4	Dec,2025	6.57	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparator & simultaneously preparator of tender document for engagemen of agency is under process.



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6	Santipur	83	0	83	Win draw Composting	MRF	45.63	8.3	4.98	24.07	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc	Recycling Plants	45.65	4.98	8.3	24.07	Dec, 2025	9.09	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
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40541

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of Nadia District where the Processing work has been initiated up to December,2024

Sl. No	District	ULB	No. of Legacy waste sites	Location of Site	Area of Dump Site in acre	Quantity of Waste in each site (MT)	Process adopted to remediate at each site	Quantity of legacy waste processed up to (MT)	Timeline to processed at each site	Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action Plan to remediate and recover the sites
1	Nadia	Gayeshpur	2	1) Near VS Club, Ward No.-16 & Near SHG Training Centre, Ward No.-15	5.00	12465	Biomining and Bio Remediation	12465	Completed	1.20	0.64	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
2	Nadia	Kalyani	2	Near Kacharipara, Ward No.-6 & Beside highway, Ward No.-10	2.1 & 1.4	60543	Biomining and Bio Remediation	60543	Completed	1.20	3.11	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
3	Nadia	Krishnanagar	1	Godadanga, Ward - 5	8.00	51802	Biomining and Bio Remediation	51802	Completed	3.00	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

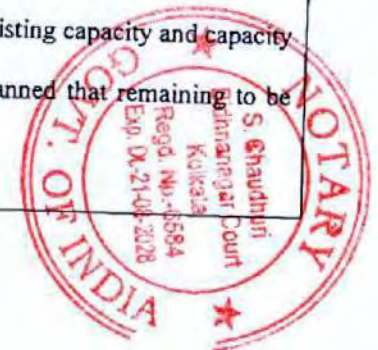


4	Nadia	Nabadwip	1	Near Bishnupriya Halt Station, Ward No. - 1	12.35	83900	Biomining and Bio Remediation	83900	Completed	5.00	5.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
5	Nadia	Santipur	1	Moylar math, Ward no. - 10	4.55	22097	Biomining and Bio Remediation	22097	Completed	2.20	1.43	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
6	Nadia	Chakdaha	1	Ward No - 19	5.00	19426	Biomining and Bio Remediation	19426	Completed	5.00	1.02	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.

Copy of the report is annexed herewith marked as 'R-5'

III.	Construction and Demolition waste :	
a)	Total per day generation of C & D waste within the District.	a) Total per day generation of Construction and Demolition waste for this district is 34.77 TPD.
b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization - 0 (zero) (Segregated fractions are being sold and reused and it is planned that remaining to be processed in cluster mode. Identification of land for the plant is under process.)

Copy of the report is annexed herewith marked as 'R-6'



<p>IV.</p>	<p>Industrial Effluent discharge :</p> <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p>	<p>a) 4(Four)Number of industrial unit discharging their effluent treated water in river Ganga and its tributaries and details of industrial units are M/S Supreme Paper Mills, Chakdaha(1Unit), M/S United Breweries Ltd & Fresenius Kabi Oncology Ltd. (2units) Kalyani& M/S AB Mauri India Pvt. Ltd (1 unit) Gayeshpur</p> <p>b) Total daily generation of such industrial waste within the District is 2625 KL</p> <p>c) The manner of treatment of the industrial waste so generated is Effluent Treatment Plant and manner of its treatment and disposal in the District is 4.17 MT Used for Landfilling for Kalyani unit, 35.67 MT (Total sold or used for landfilling) for Kalyani Unit &0.34 MT used for landfilling for Gayespur unit.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <table border="1" data-bbox="907 718 1579 1013"> <tr> <th colspan="2">The discharge effluent analysis from the ETP treating the industrial waste from M/s. Supreme Paper Mills is</th> <th>Please incorporate The permissible limit For comparison.</th> </tr> <tr> <td>BOD</td> <td>NOT DONE</td> <td>20 mg/l</td> </tr> <tr> <td>COD</td> <td>23.00 mg/l</td> <td>150 mg/l</td> </tr> <tr> <td>TDS</td> <td>860 mg/l</td> <td>1600 mg/l</td> </tr> <tr> <td>O & G</td> <td><5.00 mg/l</td> <td>10 mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>7.79</td> <td>6.5 to 8.5</td> </tr> <tr> <td>TSS</td> <td>18.00 mg/l</td> <td>30 mg/l</td> </tr> </table> <table border="1" data-bbox="907 1029 1579 1284"> <tr> <th colspan="2">The discharge effluent analysis from the ETP treating the industrial waste from M/s. United Breweries Ltd is</th> <th>Please incorporate The permissible limit For comparison.</th> </tr> <tr> <td>BOD</td> <td>NOT DONE</td> <td>30 mg/l</td> </tr> <tr> <td>COD</td> <td>22.00 mg/l</td> <td>250 mg/l</td> </tr> <tr> <td>O & G</td> <td><5.00 mg/l</td> <td>10 mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>8.37</td> <td>5.5 to 9.0</td> </tr> <tr> <td>TSS</td> <td>18.00 mg/l</td> <td>100 mg/l</td> </tr> </table>	The discharge effluent analysis from the ETP treating the industrial waste from M/s. Supreme Paper Mills is		Please incorporate The permissible limit For comparison.	BOD	NOT DONE	20 mg/l	COD	23.00 mg/l	150 mg/l	TDS	860 mg/l	1600 mg/l	O & G	<5.00 mg/l	10 mg/l	pH (Unit)	7.79	6.5 to 8.5	TSS	18.00 mg/l	30 mg/l	The discharge effluent analysis from the ETP treating the industrial waste from M/s. United Breweries Ltd is		Please incorporate The permissible limit For comparison.	BOD	NOT DONE	30 mg/l	COD	22.00 mg/l	250 mg/l	O & G	<5.00 mg/l	10 mg/l	pH (Unit)	8.37	5.5 to 9.0	TSS	18.00 mg/l	100 mg/l
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TSS	18.00 mg/l	100 mg/l																																							



	The discharge effluent analysis from the ETP treating the industrial waste from M/s. Fresenius Kabi Oncology Ltd. is		Please incorporate The permissible limit For comparison.
	BOD	NOT DONE	30 mg/l
	COD	10.87 mg/l	250 mg/l
	Lead	0.01 mg/l	0.1 mg/l
	O & G	Below Detection Limit	10 mg/l
	pH (Unit)	8.21	6.0 to 8.5
	TSS	10.00 mg/l	100 mg/l
	Arsenic	Below Detection Limit	0.2 mg/l
	Hexavalent Chromium	Below Detection Limit	0.1 mg/l
	Mercury	Below Detection Limit	0.01 mg/l
	Phenols	Below Detection Limit	1.0 mg/l
	Phosphate	0.15 mg/l	5.0 mg/l
	<p>e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>		<p>*M/s. AB Mauri India Pvt. Ltd has adopted Zero Liquid Discharge (ZLD) policy. Therefore entire wastewater is recycled in this unit.</p> <p>e) The per day generation of industrial solid waste is 2625 KL and manner of its treatment and disposal in the Districts 4.17 MT Used for Landfilling for Kalyani unit, 35.67 MT (Total sold or used for landfilling) for Kalyani Unit & 0.34 MT used for landfilling for Gayespur unit.</p>

Copy of the report is annexed herewith marked as 'R-7'



<p>V.</p>	<p>Regulation of Flood Plain Zone :</p> <p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>a-b) For demarcation of Flood Plain Zone in W.B. including this district an Expert Committee was constituted to demarcate Flood Plain Zone in West Bengal. The report of Expert Committee was examined by Irrigation and Waterways Department for their observation. The issue was taken up by Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the Flood Plain Zone in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter. Letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in W.B.</p> <p>Again a letter also has been sent on 16.07.2024 by the Additional Chief Secretary, of the Government of West Bengal to the Secretary of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood plain demarcation and management.</p> <p>(Copy of the report is annexed herewith marked as 'R-8')</p>														
<p>VI.</p>	<p>Bio medical waste :</p> <p>a) The per day total generation of bio medical waste in the District.</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) As per report received from Environmental Engineer, Barrackpore Regional Office West Bengal Pollution Control Board total bio medical waste generated in this district is 1632.93 Kg/day.</p> <p>b) The manner of treatment and disposal is incineration 1397.68 kg/day and autoclaving 235.25 kg/day respectively. The report is as follows:</p> <table border="1" data-bbox="869 957 1904 1101"> <thead> <tr> <th rowspan="2">Sl. No</th> <th rowspan="2">Number of Health Care Units</th> <th rowspan="2">Bio-medical waste Generation (in kg/day)</th> <th colspan="2">Bio-medical waste treatment & disposal (in kg/day)</th> <th rowspan="2">Total (in kg/day)</th> </tr> <tr> <th>Incineration</th> <th>autoclaving</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>396</td> <td>1810.82</td> <td>1167.32</td> <td>643.50</td> <td>1810.82</td> </tr> </tbody> </table> <p>Copy of the report is annexed herewith marked as 'R-9'</p>	Sl. No	Number of Health Care Units	Bio-medical waste Generation (in kg/day)	Bio-medical waste treatment & disposal (in kg/day)		Total (in kg/day)	Incineration	autoclaving	1	396	1810.82	1167.32	643.50	1810.82
Sl. No	Number of Health Care Units	Bio-medical waste Generation (in kg/day)				Bio-medical waste treatment & disposal (in kg/day)			Total (in kg/day)							
			Incineration	autoclaving												
1	396	1810.82	1167.32	643.50	1810.82											



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<p>VII. Mining:</p>	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>a)-b) As per report received from Additional District Magistrate and District Land and Land reforms officer, Nadia as per report, No case registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries for this Jurisdiction.</p>
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Copy of the report is annexed herewith marked as 'R-10'

Name of the District: Nadia (Rural Area):

I. Status report of SLWM on Ganga bordering GPs for the month of December, 2024 (O.A 200/2014)

Sl. No	Name of the District	Total No. of Blocks	Total No. of GPs	Solid Waste management		Grey water Management		
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of filter Chamber	No. of Constructed wetland/ DEWATS
1	Nadia	9	39	25	28	4313	59	4

Copy of the report is annexed herewith marked as 'R-11'

[Signature]

[Signature]
 Spl. Land Acquisition Officer
 Nadia

[Signature]
 Additional Executive officer
 Nadia Zilla Parishad
 &
 Additional District Magistrate
 Nadia

[Signature]
 District Magistrate
 Nadia



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Site Inspection Report.
Month- December 2024

Annexure- R1

NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

1. Physical progress of the operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	29.18	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	18.0	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	NIL



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Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.62	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz. September, 2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	6.88	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	10.81	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started



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Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not received from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	9.0	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.44		Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.049		Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	6.9	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	0.28	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara - Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	16.00	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovtion of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	3.14	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.13		Not install till now		Trial & Run started from 01/09/2022



1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

2. STPs under different stages of execution.

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	APRIL 25	<p>progress as on 31.12.2024 For Civil parts =87.70% , E&M Part= 94.90% Overall progress =88.70% (Including E&M)</p> <p>1) Sewrage network design as well as structural design completed and work going on. 2) Admin building Finishing work Completed. 3) 500 dia D.I pipe laying almost omlpleted & Laying of 600 mm dia D.I pipe going on& gravity line going on. 4) MPS work Completed. 5) LS-3 work going on</p>	
2	Jangipur	Jangipur	8.00 MLD	MARCH 25	<p>Jangipur: Construction of STP Physical progress- Civil Work 90.00 % . Completed i) SBR Basin: SBR wall is under progress.-Civil-</p>	



40551

SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	SEP 25	<p>Total:-42.35% completed till 31-12-2024 consisting of :-</p> <p>SBR :- i)Pile Completed ii) PCC work Completed iii)Raft RCC work Completed iv)1st Lift of Wall Completed. v) 2 nd Lift of Wall Completed. vi) 3rd Lift of Wall Completed. vii) Final Lift of Wall Completed. viii) Inlet & outlet chanel completed. ix) Walkway & staircase 90% completed.</p> <p>Boundary Wall :- i) PCC Work - 50% Completed. ii)RCC Work - 40% Completed. iii) Brick Work - 20%Completed. HT Substation:- i) Pile Completed. ii) PCC Work Completed. iii)Up to Plinth RCC Work Completed. iv)RCC Work Completed. v) Brick work completed. vi) Plaster completed. vii) waterproofing completed.</p> <p>PRIMARY UNIT :- i) Pile Work - Competed. ii) RCC work plinth beam completed. iii) RCC of column 70% completed. SLUDGE HANDELING UNIT :- i) Pile Work - Competed. ii) up to 1st floor roof slab level RCC work completed.</p> <p>CCT :- i) pile work completed. ii) Soling and PCC work completed. iii) Beam & raft work in progress.</p> <p>SUPPLY OF ELECTRO-MECHANICAL ITEMS :- SBR System (Decanters) :Mechanical Procurements -100% Completed.</p> <p>SEWARAGE PUMPING STATION:- i) Field Survey work is Completed ii) Pipeline and I & D Drawings are in process for approval.</p>	



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					OFFICE BUILDING & STAFF QUARTER:- (i)Pile Completed. (ii)PCC work Completed. (iii)RCC work Up to Plinth Completed. (iv) Up to 1st Floor Slab RCC Work Completed. (V) 50% RCC work Complete up to 2nd floor Slab.	



40553

Annexure - R2

3. Status of Polluted Drains discharging to river Ganga.

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22.94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On-line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (ASP)	Lock Gate Installed completed.
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP, under	NIL



40554

Sl no.	Name of drain	City/Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR. DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / Paolghat Drain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready. But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR. DPR shall be submitted by 14.09.24.	Financial evaluation in progress



WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during December 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.45	7.7	2.35	220000	140000	170
	Mahananda	Ranaghat(Downstream)	7.24	4.7	11	1100000	500000	7900
II	Vidyadhari	Harva bridge (upstream)	7.43	1	6.25	58000	26000	2200
	Vidyadhari	Malancha (downstream)	7.24	1.1	7.75	17000	11000	700
II	Churni	Downstream of Ranaghat town	7.41	5.8	2.7	33000	11000	790
	Churni	Majhdia	7.45	5.6	3.3	13000	3500	700
III	Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
IV	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.47	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	2400	790	94
	Ganga	Baharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Baharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230
	Ganga	Nabadip	7.1	8.3	2.35	2400	790	110
	Ganga	Nabadip	7.29	8.5	1.95	3500	1300	170
	Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Ganga	Tribeni	7.11	8.4	2.5	2200	790	130
	Ganga	Palta Shitalatala	6.88	7.3	2.6	11000	3500	310
	Ganga	Palta Shitalatala	7.69	8.3	2.6	12000	3500	430
	Ganga	Palta,	6.82	6.9	2.85	9400	2400	330
	Ganga	Palta	7.81	8.5	2.7	11000	2800	460
	Ganga	Serampore	6.93	7.1	2.7	31000	7900	700
	Ganga	Serampore	7.91	8	2.75	23000	9400	790
	Ganga	Dakshmineswar	7.45	7.04	2.09	63000	21000	1700
	Ganga	Dakshmineswar	7.58	8.3	2.55	17000	11000	790
	Ganga	Garden reach	7.36	5.75	2.18	79000	26000	2200
	Ganga	Garden reach	7.43	7.3	2.7	34000	17000	1300
	Ganga	Howrah-shivpur	7.28	5.85	2.58	33000	17000	1400
	Ganga	Howrah-shivpur	7.3	7.2	2.95	22000	13000	1100
	Ganga	Uluberia,	7.15	7.34	2.49	27000	9400	630
	Ganga	Uluberia,	7.81	7.45	2.75	13000	7800	460
	Ganga	Durgachak near Pathikhali,	7.87	6.6	1.1	17000	11000	330
	Ganga	Durgachak near Pathikhali,	7.94	7	1.55	22000	11000	460
	Ganga	Diamond harbour,	7.22	7.54	2.09	7900	1300	490
	Ganga	Diamond harbour,	7.68	7.8	1.85	2700	1100	330

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Water Quality of Polluted River stretches of 17 rivers in West Bengal during December, 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(m(MPN/100ml))	Fecal Coliform(m(MPN/100ml))	Fecal Strepto(m(MPN/100ml))
IV	KANSI	Downstream at Midnapore	7.69	8.2	1.6	7000	4600	68
IV	JALANGI	Downstream of Krishna nagar	7.02	8.1	2.6	13000	3500	330
V	Damodar	Dishergarh	7.46	8	2.4	3300	1700	17
	Damodar	HSCO near Dhenna Village,	7.25	8.1	2.4	3400	2200	14
	Damodar	Naraipur	7.92	8	2.3	2200	1700	17
	Damodar	Near Mujher Mana Village	7.4	7.9	2.75	2600	2100	22
	Damodar	Andal D/s	7.33	8.1	2.25	4900	2500	21
	Damodar	Andal U/s	7.44	8	2.4	7000	2600	17
	Damodar	Asansol U/s	7.36	8.2	2.05	4600	2600	13
	Damodar	Durgapur U/s	7.36	8.3	2.3	2300	1100	17
	Damodar	Raniganj D/s	7.27	8.2	2.45	3300	1700	20
	Damodar	Water intake point for Burdwan Town	7.86	8.3	2.25	3100	2200	13
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	6.8	3.5	7900	3300	22
	Dwarka	Downstream of Tarapith Saighat	6.86	6.2	3.65	9400	3800	26
V	Barakar	Asansol	7.68	8	2.5	3100	2400	26
V	Rupnarayan	Geonkhali	7.78	7.1	1.45	11000	4900	260
	Rupnarayan	Kolaghat (Down Stream)	8.36	6.2	1.25	7900	4900	230
V	Dwarakeswar	Bankura town	7.88	8.2	2.4	4000	2400	26
V	Teesta	At Jalpesh	6.85	7.5	2	9000	3000	70
	Teesta	At Sevoke	7.9	8.2	1.2	14000	2600	70

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal streptococci(MPN/100ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

40557

Annexure - R4

Action taken against 4 nos CPCB identified drains in Nadia District.

SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R6	Ghoshpara drain, Nabadwip	Nadia	Tapped with Nabadwip STP
2	LS	Majher Char Khal, Kalyani	Nadia	DPR for new sewage network of added area of Kalyani Municipality, PH-I has been submitted for sanction under State head. DPR for sewage network of added area, PH-II is under process. Since Kalyani Municipality is the only ULB to pollute this khal, it is expected that the pollution level of this khal will be reduced to permissible level.
3	LS	Bagher Khal, (Fodder Khal)	Nadia	Proposed to be tapped with Kanchrapara STP
4	L4	Raninagar - Chakdah	Nadia	Already considered under the Chakdah I&D Project work



40558

Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal upto December,2024

Annexure - R5

SI No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	61	20	4	15	9	13	5	43	61	March '25
2	Bankura	Bishnupur	19	67,783	26	8	11	4	15	5	2	19	26	March '25
3	Bankura	Sonamukhi	15	34,228	13	15	0	6	9	5	3	5	13	March '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	700	62	44	23	83	210	140	350	700	March '25
5	Purba Burdwan	Bardhaman	35	3,14,638	168	35	0	23	12	72.1	75.5	20.4	168	January '25
6	Purba Burdwan	Dainhat	14	24,397	10.55	14	0	13	1	6.17	4.18	0.2	10.55	January '25
7	Paschim Burdwan	Durgapur MC	43	5,66,517	304	43	0	20	23	127	85	92	304	March '25
8	Purba Burdwan	Gushkara	16	35,374	12	16	0	12	4	4	3	5	12	November '24
9	Purba Burdwan	Kalna	18	56,722	23	18	0	18	0	10.47	9.28	3.25	23	July '25
10	Purba Burdwan	Katwa	20	81,615	47.09	20	0	16	4	20	11	16.09	47.09	November '24
11	Purba Burdwan	Memari	16	41,455	16	16	0	11	5	8	3	5	16	November '24
12	Birbhum	Bolpur	22	80,210	54.98	22	0	8	14	20.4	13.6	20.98	54.98	March '25
13	Birbhum	Dubrajpur	16	38,041	15.54	16	0	16	0	9	5.54	1	15.54	March '25
14	Birbhum	Nalhati	16	41,244	15	14	2	14	2	6	3	6	15	March '25
15	Birbhum	Rampurhat	18	57,833	28	18	0	12	6	11	4	13	28	December '24
16	Birbhum	Sainthia	16	44,608	19	16	0	0	16	6.3	4.91	7.79	19	February '25
17	Birbhum	Suri	21	90,314	37	21	0	0	21	9	5	23	37	December '24
18	Cooch Behar	Cooch Behar	20	77,935	28	20	0	2	18	5	2	21	28	March '25
19	Cooch Behar	Dinhata	16	36,124	15.52	16	0	16	0	9.31	5.21	1	15.52	December '24
20	Cooch Behar	Haldibari	11	14,404	5.2	11	0	11	0	3	1.8	0.4	5.2	December '24
21	Cooch Behar	Mathabhanga	12	23,895	14.27	8	4	8	4	6.92	5.21	2.14	14.27	January '25
22	Cooch Behar	Mekhliganj	9	9,123	4.7	9	0	9	0	1.5	1	2.2	4.7	January '25
23	Cooch Behar	Tufanganj	12	20,998	8	12	0	12	0	5	2	1	8	January '25
24	Dakshin Dinajpur	Balurghat	25	1,51,299	75	25	0	25	0	38	23	14	75	January '25
25	Dakshin Dinajpur	Buniadpur	14	30,183	12	14	0	10	4	6	3	3	12	January '25
26	Dakshin Dinajpur	Gangarampore	18	56,217	28	13	5	13	5	10	3	15	28	January '25
27	Darjeeling	Darjeeling	32	1,20,414	35	32	0	32	0	26	6	3	35	January '25
28	Kalimpong	Kalimpong	23	49,403	19	16	7	10	4	9	3	7	19	March '25
29	Darjeeling	Kurseong	20	42,346	11	20	0	10	10	4	2	5	11	January '25
30	Darjeeling	Mirik	9	11,513	4.2	6	3	6	3	1.8	1.5	0.9	4.2	January '25
31	Darjeeling	Siliguri MC	47	5,13,264	358	47	0	35	12	171	81	106	358	February '25



Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	40559 Collection of segregated fresh waste in no. of wards				Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Doo		Collection of		Wet Waste	Dry Waste	Mixed Waste	Total	
						Full	Partial	Full	Partial					
32	Howrah	Uluberia	32	2,32,290	120	32	0	25	7	31.52	13.48	75	120	February '25
33	Hooghly	Arambagh	19	66,175	28.76	19	0	14	5	14.84	12.73	1.19	28.76	December '24
34	Hooghly	Baidyabati	23	1,21,110	50	23	0	23	0	32	12	6	50	December '24
35	Hooghly	Bansberia	22	1,03,920	40	20	2	16	6	12.64	5.76	21.6	40	February '25
36	Hooghly	Bhadreswar	22	1,01,477	32	22	0	22	0	20	12	0	32	Achieved
37	Hooghly	Chandpany	22	1,11,251	19	20	2	16	6	6	3	10	19	December '24
38	Hooghly	Chandannagore MC	33	1,66,867	71.44	33	0	30	3	36	24	11.44	71.44	December '24
39	Hooghly	Dankuni	21	94,966	42	21	0	17	4	20	15	7	42	March '25
40	Hooghly	Hooghly Chinsurah	30	1,77,259	75	30	0	20	10	50	23	2	75	December '24
41	Hooghly	Konnagar	20	76,172	25.5	20	0	18	2	11	6	8.5	25.5	February '25
42	Hooghly	Rishra	23	1,24,585	54	23	0	9	14	11	6	37	54	March '25
43	Hooghly	Serampore	29	1,83,339	95	29	0	16	13	26	19	50	95	March '25
44	Hooghly	Tarakeswar	15	30,947	13.16	15	0	15	0	8.01	6.15	0.84	15	December '24
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	24	0	24	0	47	25	0	72	Achieved
46	Alipurduar	Alipurduar	20	65,232	21	15	5	15	5	10	8	3	21	January '25
47	Alipurduar	Dhugguri	16	44,719	10.5	1	15	1	15	1.3	0.9	8.3	10.5	March '25
48	Alipurduar	Jalpaiguri	25	1,07,341	62	25	0	25	0	37.2	21.6	3.2	62	November '24
49	Alipurduar	Mal	15	25,218	9	11	4	11	4	4.5	3	1.5	9	March '25
50	Malda	English Bazar	29	2,05,521	155	29	0	19	10	70	30	55	155	March '25
51	Malda	Old Malda	20	84,012	37	20	0	20	0	18	12	7	37	December '24
52	Murshidabad	Beldanga	14	29,182	11	14	0	14	0	4.08	2.52	4.4	11	February '25
53	Murshidabad	Berhampore	28	1,95,363	100	28	0	18	10	32.4	21.6	46	100	March '25
54	Murshidabad	Dhuliyani	21	95,706	38.23	21	0	0	21	4	2.42	31.81	38.23	March '25
55	Murshidabad	Domkal	21	1,21,927	40	21	0	6	15	15	9	16	40	March '25
56	Murshidabad	Jangipur	21	88,165	48	21	0	21	0	24	14.4	9.6	48	December '24
57	Murshidabad	Jiaganj-Azimganj	17	51,790	16.33	9	8	2	15	7.33	3	6	16.33	March '25
58	Murshidabad	Kandi	18	55,632	19	15	3	15	3	11	4	4	19	February '25
59	Murshidabad	Murshidabad	16	44,064	20	16	0	10	6	6	4	10	20	January '25
60	Nadia	Birnagar	14	30,799	9.82	14	0	10	4	4.714	3.142	1.964	9.82	December '24
61	Nadia	Chakdah	21	95,203	37	0	0	0	0	0	0	0	0	July '25
62	Nadia	Cooper's Camp	12	18,839	8.04	12	0	8	4	3.42	2.81	1.81	8.04	December '24
63	Nadia	Gayeshpur	18	58,998	20	18	0	4	14	10	4	6	20	March '25
64	Nadia	Haringhata	17	45,953	20	0	0	0	0	0	0	0	0	July '25
65	Nadia	Kalyani	21	1,00,620	60	21	0	3	18	14	2	44	60	March '25



SI No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		40560 segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
66	Nadia	Krishnanagar	25	1,53,062	120	25	0	21	4	71.26	38	10.74	120	February '25
67	Nadia	Nabadwip	24	1,25,528	60	24	0	24	0	31	20	9	60	December '24
68	Nadia	Ranaghat	20	75,365	25	20	0	12	8	13	6	6	25	February '25
69	Nadia	Santipur	24	1,51,777	83	24	0	16	8	41	27	15	83	March '25
70	Nadia	Taberpur	13	20,694	5	13	0	11	2	2.7	2	0.3	5	December '24
71	North 24 Parganas	Ashoknagar-Kalyangarh	23	1,21,592	48	23	0	23	0	30	14	4	48	December '24
72	North 24 Parganas	Baduria	17	52,500	5.97	6	0	6	0	0.42	0.15	5.4	5.97	July '25
73	North 24 Parganas	Baranagar	34	2,45,213	167	34	0	11	23	62	18	87	167	March '25
74	North 24 Parganas	Barasat	35	2,78,435	203	35	0	30	5	98	75	30	203	January '25
75	North 24 Parganas	Barrackpore	24	1,52,783	50	24	0	22	2	33	15.5	1.5	50	February '25
76	North 24 Parganas	Basirhat	23	1,25,058	56	23	0	23	0	40	9	7	56	February '25
77	North 24 Parganas	Bhatpara	35	3,85,867	205	35	0	35	0	108.21	72.73	24.06	205	February '25
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	350	41	0	0	41	132	130	88	350	March '25
79	North 24 Parganas	Bongaon	22	1,08,864	62	18	4	16	6	30	14	18	62	January '25
80	North 24 Parganas	Dum Dum	22	1,14,786	62.1	22	0	8	16	28	9.1	25	62	January '25
81	North 24 Parganas	Garulia	21	85,336	35.77	21	0	8	13	9	5	21.77	35.77	March '25
82	North 24 Parganas	Gobardanga	17	45,392	18.64	17	0	17	0	16.52	2.12	0	18.64	Achieved
83	North 24 Parganas	Habra	24	1,47,221	70	24	0	20	4	47	13	10	70	February '25
84	North 24 Parganas	Halisahar	23	1,24,851	52	16	7	16	7	19.4	13.6	19	52	February '25
85	North 24 Parganas	Kamarhati	35	331,163	160	35	0	28	7	54.46	64.64	40.9	160	January '25
86	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	19	0	19	0	23.1	14.84	15.9	53.84	February '25
87	North 24 Parganas	Khardah	22	1,08,496	46.43	22	0	20	2	14.23	22.54	9.66	46.43	February '25
88	North 24 Parganas	Madhyamgram	28	1,96,127	90	28	0	28	0	49.9	34.67	5.43	90	November '24
89	North 24 Parganas	Naihati	31	2,18,194	107	31	0	20	11	26.7	14.8	65.5	107	January '25



40561

Sl. No. of District	ULB	No. of ward	Population (Census 2011)	HD Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(ii) Method of treatment to TPD				(i) Final destination (each of the component) (t)				(iii) Break up details of waste processing					(iv) Action plan to process 100% of waste					
									Organic material (Wet Waste)				Inert	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Raw Dungum units	Used in Cement units	Land Fill Sites	Others uses of Inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. in Cr)	Proposal
									Organic material (Wet Waste)	Inerts	RDF	Others															
41	Murshidabad	Dhulian	21	95,706	36.23	0	36.23	Windrow Composting	MRF	21.9265	3.823	2.2936	11.107	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	4.19	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
42	Murshidabad	Dankot	23	1,29,827	40	0	40	Windrow Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	4.38	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
43	Murshidabad	Jangipar	21	88,165	48	25	23	Windrow Composting	MRF	26.4	4.8	2.88	13.92	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Sept. 2025	5.26	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
44	Murshidabad	Rajpur Arangpur	17	51,790	16.33	0	16.33	Windrow Composting	MRF	8.9015	1.633	0.9798	4.7357	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Oct. 2025	1.79	State Government identified a land for setting up of fresh waste processing unit for Rajpur Arangpur Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resolve the matter. Expected that by March, 2025 the matter will be resolved. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
45	Murshidabad	Kandi	34	56,632	19	0	19	Windrow Composting	MRF	10.45	1.9	1.34	5.51	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	2.08	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
46	Murshidabad	Murshidabad	16	41,064	20	12	8	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	2.19	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.	
47	Nadia	Bansajar	14	51,396	9.82	6	1.82	Windrow Composting	MRF	5.401	0.942	0.5892	2.8478	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Sept. 2025	1.98	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
48	Nadia	Chakdaha	21	95,203	37	0	37	Windrow Composting	MRF	20.35	5.7	2.22	10.73	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	4.05	Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.	
49	Nadia	Coopers Camp	12	18,839	8.04	0	8.04	Windrow Composting	MRF	4.422	0.804	0.4824	2.3316	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							March 2025	0.86	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
50	Nadia	Gayeshpur	18	58,998	20	0	20	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Sept. 2025	2.19	Tender floated for engagement of agency for setting up of fresh waste processing plant.	
51	Nadia	Haringhata	17	45,953	20	0	20	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block / tiles etc)	Recycling Plants							Dec. 2025	2.19	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	



Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto December,2024

40562

Sl. No.	District	LLB	No. of ward	Population (Census 2011)	(i) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet waste processing Unit	Type of dry waste processing Unit	(ii) Method of treatment in TPD				(iii) Method of treatment in Compost/Ref (Rs)				(iv) Break up details of waste processing						(v) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others users of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal	
65	Nadia	Kalyani	21	1,00,620	40	16	44	Windrow Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver blocks/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Sept, 2025	6.57	State Government identified a land for setting up of fresh waste processing unit for Kalyani Municipality, but due to local opposition further action could not be taken. Local administration are giving their best effort to resolve the matter. Expected that by Oct. 2024 the matter will be resolved. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
66	Nadia	Krishnaganj	25	1,53,062	120	120	0	Windrow Composting	MRF	46	12	7.2	34.8	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low Land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		46	7.2	12	34.8	NA	13.14	Achieved	
67	Nadia	Nabudwip	24	1,25,526	60	16	44	Windrow Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Dec, 2025	6.57	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
68	Nadia	Ranaghat	20	75,365	25	20	5	Windrow Composting	MRF	13.75	2.5	1.8	7.25	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		13.75	1.5	2.5	7.25	Dec, 2024	2.74	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
69	Nadia	Santipur	24	1,31,777	83	0	83	Windrow Composting	MRF	45.65	8.3	4.98	24.07	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		45.65	4.98	8.3	24.07	Dec, 2025	9.99	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.	
70	Nadia	Talcherpur NAA	13	20,894	5	4.1	0.9	Windrow Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		2.75	0.3	0.5	1.45	March, 2025	0.55	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	
71	North 24 Parganas	Ashoknagar Kalyanagar	23	1,21,592	48	35	13	Windrow Composting	MRF	26.4	4.8	2.65	13.92	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		26.4	2.65	4.8	13.92	Sept, 2025	5.26	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashoknagar-Kalyanagar municipality for Ashoknagar-Kalyanagar municipality & Habra municipality. After reclamation of land through bio-mining & bio-remediation of legacy waste, installation of infrastructure for fresh waste processing unit will be started.	
72	North 24 Parganas	Bahuria	17	52,300	5.97	4	1.97	Windrow Composting	MRF	3.2935	0.597	0.3962	1.7313	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		3.2935	0.3962	0.597	1.7313	March, 2025	0.65	Work order to be issued for engagement of agency for setting up fresh waste processing plant. Land development work is in progress.	
73	North 24 Parganas	Baranagar	31	2,45,213																						
74	North 24 Parganas	Dum Dum	22	1,14,786																						
75	North 24 Parganas	South Dum Dum	35	4,03,336	647.8	300	347.6	Windrow Composting & Bio methane plant	MRF	296.18	64.78	38.856	187.8	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants	100	256.18	38.856	64.78	187.804	Sept, 2025	70.91	Work order issued to an agency for setting up of fresh waste processing unit at Pundranagar dumpsite for these ULBs. Infrastructure work is in progress. Gradually, the inerts are being extended to the reclaimed land. Some available other legacy waste processing. Partial processing is in progress.	
76	North 24 Parganas	North Dum Dum	31	2,49,515																						
77	North 24 Parganas	New Barrackpur	10	76,879																						



Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

40563

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste					(vi) Process adopted to remediate at each site	(vii) Quantity of legacy waste processed upto (MT)	(viii) Timeline to process at each site	(ix) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. in Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)				Compost (%) organic	RDF (%) Plastic	If any Other material (%)				
33	MURSHIDABAD	Jangpur	1	Azgarpara near Midanpur	21°28'43.79" N 88°59'30.75" E	0.28	3211	55 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	3211	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.10	0.20	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
34	MURSHIDABAD	Jaganj-Atimganj	1	Chermat (Asimganj Side)	24°14'34.81" N 88°13'56.81" E	3.00	19426	55 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	19426	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	1.20	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
35	MURSHIDABAD	Murshidabad	1	Kathgola bagan, Ward No -15	Kathgola Nagon, Ward No 15	5.38	94959	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	94959	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Mulchate Loss and other handling Loss	1.00	5.15	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
36	NADIA	Burnagar	1	Mathurapur	23.268033° N 88.55643° E	3.00	6799	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	6799	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	0.35	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.	
37	NADIA	Gayeshpur	2	1) Near VS Club, Ward No -1b & Near SHC Training Centre, Ward No -15	22.955510° N 88.472313° E & 22.953232° N 88.48228° E	5.00	12465	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	12465	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
38	NADIA	Kalyani	2	Near Kacharipara, Ward No -6 & Beside highway, Ward No -10	22.960363° N 88.190644° E & 22.960363° N 88.43984° E	2.1 & 1.4	60543	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	60543	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	3.11	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
39	NADIA	Krishnanagar	1	Codadanga, Ward -5	23.4052340° N 88.5116281° E	8.00	51802	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	51802	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
40	NADIA	Nabadwip	1	Near Rohanpuria Hall System, Ward No -1	23.4130384° N 88.3562746° E	12.35	79900	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	79900	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.00	5.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	
41	NADIA	Banaghat	1	Anulia CP	23.248033° N 88.55643° E	6.31	68374	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	68374	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.30	5.34	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.	



Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December, 2021

40564

Sl No	II District	III Legacy waste Site			GPS coordinate (Lat & Long)	III Area of Dump Site in acre	IV Quantity of Waste in each site (MT)	V Composition of the Waste				VI Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	VII Timeline in process at each site	VIII Inert (%) (Construction Waste, Wood, Glass etc)	IX Final Destination of the Components at (a)			Area Reclaimed in Acre	Earmarked Budget (Rs. in Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)					Compost (%) organic	RDF (%) Plastic	If any Other material (%)			
42	NADIA	Santipur	1	Miyler math, Ward no. - 10	23.2501021° N 88.416351° E	4.55	22097	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	22097	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	2.20	1.45	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
43	NADIA	Taherpur	1	Crematorium Ground Road, Ward No-1	23.270603° N 88.521061° E	1.26	619	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	619	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	0.50	0.31	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
44	NADIA	Chowdaha	1	Ward No - 14	23.062613N 88.51296E	5.00	19426	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	19426	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	5.00	1.02	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
45	NORTH 24-PARGANAS	Bansat	1	Kadamgachhi	22.70483°N 88.51087°E	5.50	67846.835	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	67847	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	5.50	5.71	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
46	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.748542° N 88.363222° E	5.00	72646	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	72646	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	5.00	4.73	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
47	NORTH 24-PARGANAS	Basirhat	1	Ward 8	22.652547°N 88.67294°E	4.00	24273.065	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	24273	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	4.00	1.18	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
48	NORTH 24-PARGANAS	Bongaon	1	Beside Indra Park, Ward No. - 19 (opposite Truck Parking lot)	23°14'44.13" N 88°50'31.40" E	2.26	7013	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	7013	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	1.20	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
49	NORTH 24-PARGANAS	Habra	1	Near Banapur Home, Ward No. - 5	22.818864° N 88.638427° E	1.20	4158.1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	4158	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	0.98	0.61	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
50	NORTH 24-PARGANAS	Kanchrapara	1	Bidhanpally	23.415036° N 88.356276° E	3.00	24262	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	24262	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	1.20	1.58	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
51	NORTH 24-PARGANAS	Khurdah	1	Ruijyawanpur	22°44'31.2" N 88°24'25.0" E	2.75	4618	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio-Remediation	4618	Complete	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Less and other handling Less	1.00	2.98	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



Status of Construction and demolition work in 5 segments of 128 III Re of West Bengal December, 2024

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Annexure - R6

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	
56	Murshidabad	Jangipur	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
57	Murshidabad	Jiaganj-Azinganj	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
58	Murshidabad	Kandi	2.29	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
59	Murshidabad	Murshidabad	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
60	Nadia	Birmagar	1.27	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
61	Nadia	Chakdah	4.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
62	Nadia	Cooper's Camp	0.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
63	Nadia	Gayeshpur	3.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
64	Nadia	Haringhata	1.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
65	Nadia	Kalyani	5.15	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
66	Nadia	Krishnanagar	8.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



Status of Construction and demolition waste management of 128 ULBs of West Bengal December, 2024

40566



Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
67	Nadia	Nabadwip	6.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
68	Nadia	Ranaghat	3.11	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
69	Nadia	Santipur	6.26	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
70	Nadia	Taherpur	0.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
71	North 24 Parganas	Ashokenagar-Kalyangarh	5.02	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
72	North 24 Parganas	Baduria	2.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
73	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
74	North 24 Parganas	Barasat	11.49	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
75	North 24 Parganas	Barrackpore	6.3	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
76	North 24 Parganas	Basirhat	5.16	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
77	North 24 Parganas	Bhatpara	15.92	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
78	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
79	North 24 Parganas	Bongaon	4.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

40567

Annexure - R7



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)

Barrackpore Regional Office

Panpur More, Kalyani Expressway, P.O.-Narayampur, Kankinara,

Dist.- 24 Parganas (North), PIN- 743126

☎ - 2580-0573, 2502-1188 / 1189

Memo no. 43- 204 WPB/ BR/ N/ 23

Date: 25.01.2024

To
Additional District Magistrate (Gen), Nadia
Office of the District Magistrate, Nadia
P.O. & P.S.- Krishnanagar, Dist.- Nadia



Sub. : Report of industrial effluent discharge and bio-medical waste.

Ref. : Your letter Memo no.66/HS, dated : 24.01.2024.

Sir,

As advised by competent authority the details of effluent and solid waste generated from GPI units in the municipal areas along with bio-medical waste generated in the district, is enclosed.

Yours faithfully,

R. Saha 25/01/24
Environmental Engineer & In-Charge
Barrackpore Regional Office

Enclose : As stated.

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Industrial Effluent discharge

Sl No.	Name of Municipality	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	Chakdaha Municipality	No. of units- 1 Name and address of unit- M/s. Supreme Paper Mills Ltd., Vill- Raninagar, P.O. & P.S.- Chakdaha, Nadia- 741222	1230 KL	Effluent Treatment Plant	BOD - Not Done COD - 23.00 O&G - <5.00 pH(Units) - 7.79 TDS - 860.00 TSS - 18.00	4.17 MT. Used for landfilling.
2	Kalyani Municipality	No. of units- 2 Name and address of units- 1) M/s. United Breweries Ltd., D18, Vittal Mallya Road, P.O. & P.S.- Kalyani, Nadia- 741235 2) Fresenius Kabi Oncology Limited, D-35, Industrial Area, Kalyani, P.O. & P.S.- Kalyani, Nadia- 741235	950 KL - 220 KL = 1170 KL (Total)	Effluent Treatment Plant	BOD - Not Done COD - 22 O&G - <5.0 pH - 8.37 TSS - 18.00 Arsenic - BDI BOD - Not Done Chromium(6+) - BDI COD - 10.87 Lead - 0.01 Mercury - BDI O&G - BDI Phenols - BDI Phosphate-P - 0.15 pH - 8.21 TSS - 10.00	35.67 MT - 0 35.67 MT (Total). Sold or used for landfilling



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3	Gayeshpur Municipality	No. of units- 1 Name and address of unit- M/s. AB Mauri India Pvt Ltd., Chandamari More, P.O.- Gayeshpur, P.S.- Kalyani, Nadia- 741234	225 KL (However the entire wastewater is recycled and the unit adopted Zero Liquid Discharge)	Effluent Treatment Plant	Zero Liquid Discharge	0.34 MT. Used for landfilling
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Amended

R Saha
Environmental Engg
Barrackpore Regiona
W.B. Pollution Centr



Roshni Sen, IAS
Additional Chief Secretary



40570

ANNEXURE- R-8

Environment Department
Government of West Bengal
PRANI SAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenvw@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India

Date: 16/07/2024

Annexure- R8

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen

Additional Chief Secretary to
the Government of West Bengal

Encl: as stated



40571

ANNEXURE- R-8



Government of West Bengal
Department of Environment

Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-106



No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.

- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 *It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.*

3.2 *Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-*

3.2.1 *Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.*

3.2.2 *In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.*

3.2.3 *In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.*

3.2.4 *In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.*

3.2.5 *Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.*

3.3 *It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or beach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested*



that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:



4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Additional Chief Secretary to the
Government of West Bengal

Encl: as stated

40574

Dr. Rajesh Kumar, IPS
Member Secretary



LIFE
Lifestyle For
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Dept. of Environment, Govt. of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III,
Bidhannagar, Kolkata - 700106, INDIA
Tel. : 2202-3000 Fax : 2202-3099 City Code 033
Country Code 91
e-mail: ms.wbpcb-wb@bangla.gov.in

Memo No. 262/1S-74/2001(Pt-IX)

Date 24.07.2024

To
The Member Secretary
Central Pollution Control Board
Paribesh Bhawan
East Arjun Nagar
Delhi - 110 032

Annexure - R9

Subject: Annual Report on Bio-Medical waste management for the year 2023

Sir,

Enclosed please find herewith the Annual Report on the status of the implementation of Bio-Medical Waste Management Rules in the State of West Bengal for the year 2023 as per prescribed format given in the Rules.

Your faithfully,

[Signature]
24/7/2024

Member Secretary

Encl.: As stated above.



40575

Annexure- I

District wise number of health care units, Biomedical waste generation by health care units only and treatment & disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities:

Sl. No.	Name of the State /Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	2046	9989.15	6898.70	3090.45	9989.15
2.		North 24 Parganas	1236	5469.19	3409.50	2059.69	5469.19
3.		South 24 Parganas	511	2961.70	1790.46	1171.24	2961.70
4.		Hooghly	690	1670.71	1127.88	542.83	1670.71
5.		Howrah	793	1638.69	1319.90	318.79	1638.69
6.		Nadia	396	1810.82	1167.32	643.50	1810.82
7.		Murshidabad	492	1414.14	970.91	443.23	1414.14
8.		Purba Bardhaman	335	2331.45	1838.29	493.16	2331.45
9.		Paschim Bardhaman	516	2514.28	1927.72	586.56	2514.28
10.		Bankura	280	1559.73	1134.78	424.95	1559.73
11.		Birbhum	282	2576.70	2219.46	357.24	2576.70

Continued.....Page 2



40576

Annexure - R10



Government of West Bengal
Office of the District Land & Land Reforms Officer, Nadia
Administrative Building 1st Floor, Krishnagar, Nadia, Pin-741101
admlrnadia@gmail.com



Memo No: 575 /VI-31(127)/MM/24

Dated, Krishnagar, the 29 / 01 /2024

From: The Additional District Magistrate and District Land & Land Reforms Officer, Nadia.

To: The Additional District Magistrate(General), Nadia.

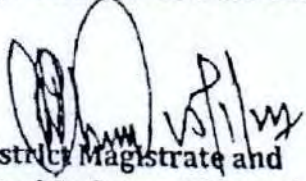
Sub:- Original Application No.200/2014/Principal Bench
(M.C. Hehata -Vs- Union of India & Ors).

Ref: Memo of the Director, IESWM & Principal Secretary, to the
Government of W.B. Deptt. Environment vide no. 45/EN/3C-34/2018
Dated 09.01.2024.

Sir,

In connection with the subject, this is to inform you that as per reports received from all the Block Land & Land Reforms Officers under this district there in no case registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries in the district Nadia.

Thanking you.


Additional District Magistrate and
District Land and Land Reforms Officer, Nadia.

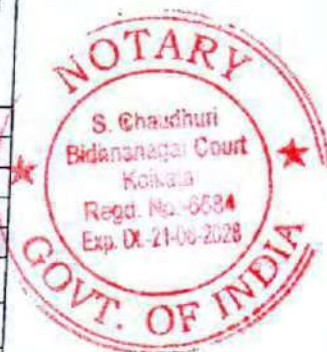
Received
29/1/24
A. K. ... District Magistrate
(General), Nadia,
Krishnagar-741101
Nadia, W.B.

40577

Annexure - R 11

Status report of SLWM on Ganga bordering GPs for the month of December, 2024 (O.A. 200/2014)

Sl No.	Name of the Districts	Total No. of Blocks	Total No. of GPs	Solid Waste Management		Grey Water Management		
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No of Filter Chamber	No of Constructed Wetland/ DEWATS
1	Hooghly	2	12	4	10	9	486	0
2	Howrah	3	18	13	9	711	572	457
3	Malda	4	22	21	20	1,123	0	0
4	Murshidabad	13	65	49	44	2,814	62	1
5	Nadia	9	39	25	28	4,313	59	4
6	Purba Bardhaman	6	19	13	15	763	194	0
7	South-24 Parganas	10	49	51	34	4,742	673	0
Total		47	224	176	180	14,535	2,076	462



40578

Government of West Bengal
Office of the District Magistrate,
North 24 Parganas, Barasat
(District Municipal Affairs Section)

Ph No. 033-2584-6239

Memo No. 178 /DMA/N24PGS

To
The Officer- in-Charge
Environment & Pollution Control
North 24 Parganas



Email: man24parganas@gmail.com

Date: 10.02.2025

Sub: Submission of updated report in connection with Hon'ble NGT, Principal Bench, New Delhi OA No. 200 of 2014 (in the matter between M.C. Mehta-vs-Union of India & Ors.)

Ref: Minutes of the meeting chaired by the Principal Secretary, Environment Department held on 14.11.2024 in connection with order dated 12.08.2024 passed by Hon'ble NGT, Principal Bench, New Delhi in OA No. 200/2014.

With reference to the subject cited above, please find enclosed the updated report in respect of North 24 Parganas District. The table of contents of the report is as under.

Sl. No.	Content	As par received from the Department concerned	Annexure No.
1.	STP Progress Report upto Dec.' 2024	West Bengal State NGRBA Program Management Group (WBSPMG)	
2.	Water Quality Report	WBSPMG	R-1
3.	Solid Waste Management	WBSPMG	R-2
4.	29 nos. CPCB identified drains	WBSPMG	
5.	Interception & Diversion status of 14 nos. drains falling in River Ganga	WBSPMG	
6.	C & D Waste	WBSPMG	
7.	Industrial Effluent discharge	West Bengal Pollution Control Board (WBPCB)	R-3
8.	Regulation of Flood Plain Zone	Department of Environment	R-4
9.	Bio Medical Waste	WBPCB	R-5
10.	Mining	L & LR Department North 24 Parganas	R-6

This is for your kind information and taking necessary action.

Encl: As stated.

Yours faithfully,

[Signature]
10/2/25
Officer-In Charge
Department of Municipal Affairs
North 24 Parganas, Barasat

Memo No. 178 /1(3)/DMA/N24PGS

Date: 10.02.2025

Copy forwarded for kind information to:

1. The Chief Environment Officer, Department of Environment, Salt Lake, Kolkata-700106.
2. CA to the District Magistrate and Chairman, DGC for kind appraisal of the District Magistrate.
3. CA to the Additional District Magistrate (Try.) and Convenor, DGC for kind appraisal of the Addl. District Magistrate (Try.)

[Signature]
10/2/25
Officer-In Charge
Department of Municipal Affairs
North 24 Parganas, Barasat

40579

Sl.No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
6	Naihati	Naihati	6.50	6.0	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
7	Naihati	Naihati	11.56	11.00	a. Irregular/inadequate pumping may cause defficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Panihati	Panihati	12.00	12.0	a. Necessary permission from PWD To rectify/restore the leakage of rising main pipe yet not receive the from the competent Authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.



40580

Sl.No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
9	Titagarh	Titagarh	9.08	9.0	a. Irregular pumping and operation due to existing labour /operator/worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Kanchrapara	Kanchrapara	18.00 MLD	8.13	-	Not install till now		Trial & Run started from 01/09/2022



Sewage Report of North 24 Parganas District for the month of December 2024

40581

1. Sewage

Physical progress of the operational STPs in respect of North 24 Parganas District, West Bengal								
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	35.68	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection Under progress.	NIL
2	Barrackpore	Barrackpore	24.0	10.81	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage net work at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I & D structures	Not install till now	"Barrackpore Municipality has completed about 25200 no House connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	Operation & Maintenance work for STP started

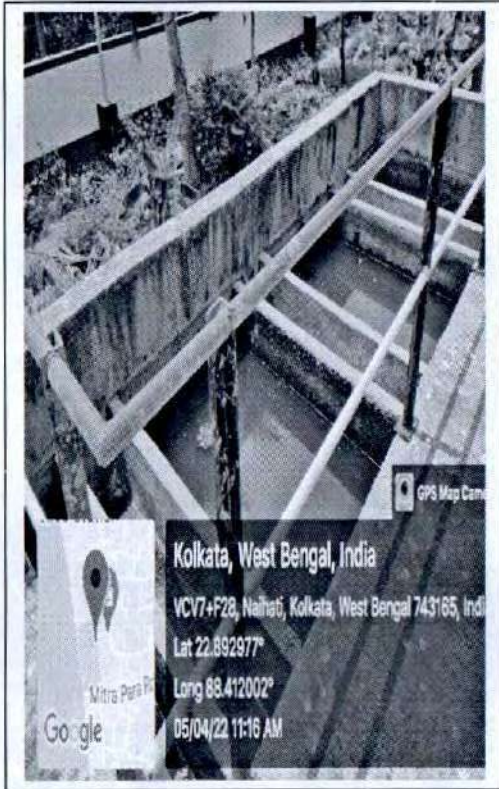


40582

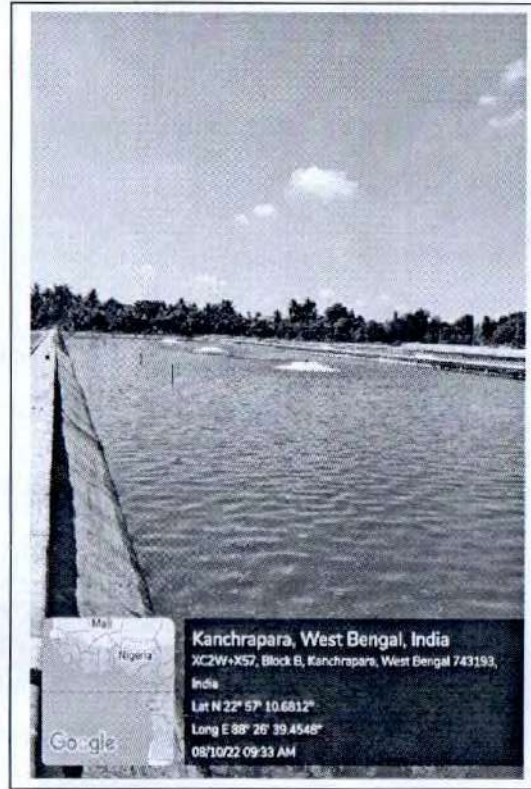


Sl.No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
3	Halisahar	Halisahar	16.0	6.20	a. House connection pending which executed from local ULB and about 600 nos. house hold source connected out of total 32866 Nos. b. Some of the drains intercepted to Collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos. 25941 Full completed 17142	Operation & Maintenance work for STP started.
4	Bandipur (Khardah)	Khardah	14.10	11.0	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
5	Garulia	Garulia	4.10	3.5	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.

40583



Naihati



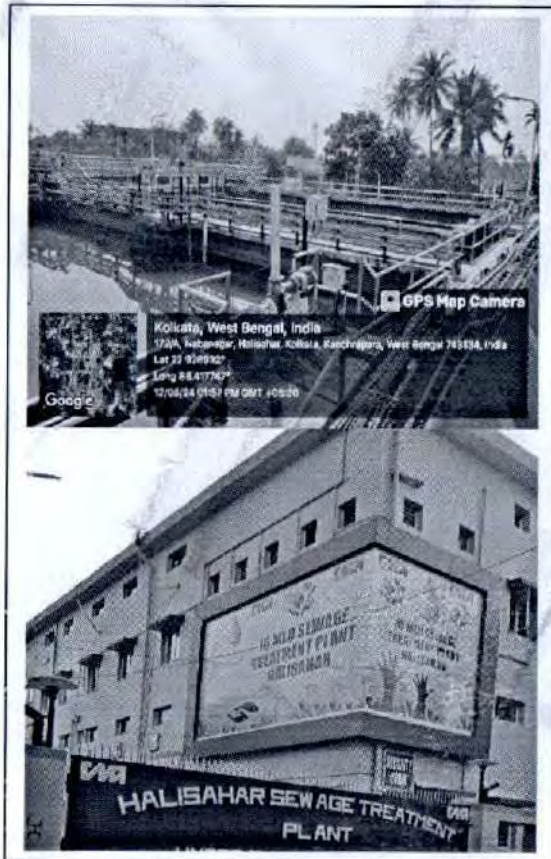
Kanchrapara



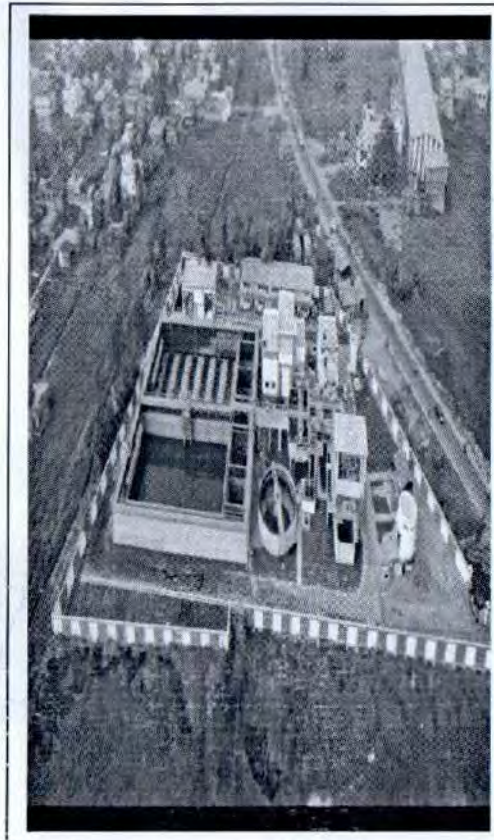
40584

SITE VISIT PHOTOGRAPH OF STPs UNDER OPERATION & MAINTENANCE STAGE

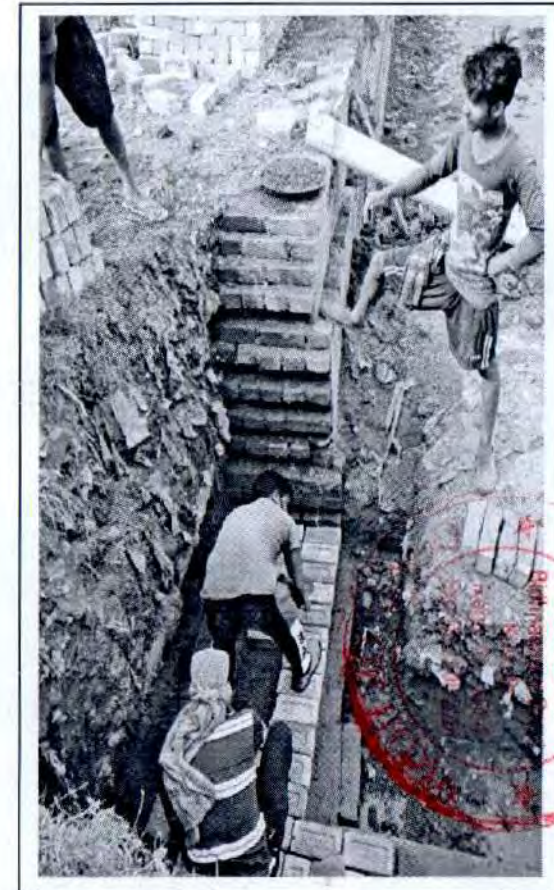
Halisahar



Barrackpore



Titagarh




40585

STPs under different stages of execution						
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Mathkal	Baranagar	60.00	SEP-2024	Overall progress: 96.08% STP: 99.91% Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
2	North Barrackpore	North Barrackpore	38.00	OCT-2025	Total: 51.02% completed till 31-12-2024 consisting of :- SBR Basin:- Piling of SBR Basins 100% Completed and work upto raft including PCC 100% completed. Raft R.C.C at base level 100% completed. 1st Lift wall at SBR 100% completed. 2nd Lift of Wall at SBR 100 % completed. 3RD Lift of Wall 98% Completed. Final Lift of Wall 95% completed. Walkways and Channels- 60%. Therefore, overall completion of SBR Basins is 14.96%. PU Unit:- Piling of PU Unit 100% Completed. Scour chamber, Pile cap and beam casting is in progress. Work upto plinth 100 % completed. PCC & RCC footing 100% completed., Inlet chamber slab with column & wall 100%, Grit chamber slab with column 100%, Parshall flume slab with Column 75 %, Miscellaneous Work 50% Overall completion of PU is 1.02%. SHU:- Piling of SHU 100% Completed. Work upto plinth 100.00% completed, RCC upto (G S TILT+1) slab 80 %. Overall Completion of SHU is 0.27%.	



40586

				<p>ADMIN BUILDING:- Piling of ADB 100% completed. Work upto plinth 100% completed. 50% of RCC work 100%,Balance 50% of RCC Work - 100% Completed, Brick Work & Plaster 100% Completed. Flooring & Finishing Works - 50% Overall completion of ADB is 2.35%</p> <p>HT Substation:- Piling of HT Substation 100% completed. Work upto plinth 100% completed. PCC & RCC footing 100% completed. RCC upto plinth 100% completed. Roof Slab 100% Complete, RCC upto Lintel Beams - 100% completed, Brick work - 100% completed. Plastering-100% Completed Overall Completion Of HT Substation is 1.940%.</p> <p>CCT:- Piling of CCT 100% completed.</p> <p>SBR System (Decanters)- SBR System (Decanters) :Mechanical Procurements -100% Completed.</p>	
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40587

SITE VISIT PHOTOGRAPH OF STPs UNDER DIFFERENT STAGE

BARAHANAGAR

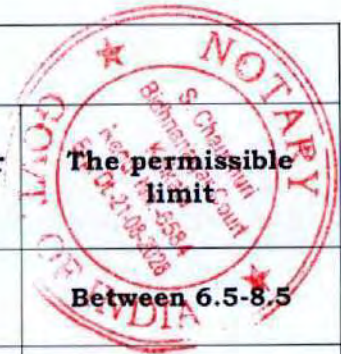


NORTH BARRACKPOUR



40588

Water Quality of River Ganga during December, 2024 in North 24 Parganas							
Station	Palta Shitalatala	Palta Shitalatala	Palta	Palta	Dakshineswar	Dakshineswar	The permissible limit
pH (Unit)	6.88	7.69	6.82	7.81	7.45	7.58	Between 6.5-8.5
DO(mg/l)	7.3	8.3	6.9	8.5	7.04	8.3	5 mg/1 or more
BOD(mg/l)	2.6	2.6	2.85	2.7	2.09	2.55	3 mg/1 or Less
Fecal Coliform (MPN/100ml)	3500	3500	2400	2800	21000	11000	500(desirable 2500 (Maximum Permissible)
Fecal Streptococci (MPN/100ml)	310	430	330	460	1700	790	100(desirable 500 (Maximum Permissible)
Total Coliform (MPN/100ml)	11000	12000	9400	11000	63000	17000	



Copy of the report is annexed herewith marked as 'R-1'

Status of per day Collection & Transportation of Fresh Waste of 12 ULBs of North 24 Parganas upto December,2024														
Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	North 24 Parganas	Baranagar	34	2,45,213	167	34	0	11	23	62	18	87	167	March '25
2	North 24 Parganas	Barrackpore	24	1,52,783	50	24	0	22	2	33	15.5	1.5	50	February '25
3	North 24 Parganas	Bhatpara	35	3,85,867	205	35	0	35	0	108.21	72.73	24.06	205	February '25
4	North 24 Parganas	Garulia	21	85,336	35.77	21	0	8	13	9	5	21.77	35.77	March '25
5	North 24 Parganas	Halisahar	23	1,24,851	52	16	7	16	7	19.4	13.6	19	52	February '25
6	North 24 Parganas	Kamarhati	35	3,31,163	160	35	0	28	7	54.46	64.64	40.9	160	January '25
7	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	19	0	19	0	23.1	14.84	15.9	53.84	February '25
8	North 24 Parganas	Khardah	22	1,08,496	46.43	22	0	20	2	14.23	22.54	9.66	46.43	February '25
9	North 24 Parganas	Naihati	31	2,18,194	107	31	0	20	11	26.7	14.8	65.5	107	January '25
10	North 24 Parganas	North Barrackpore	23	1,32,806	73	23	0	12	11	32	15	26	73	January '25
11	North 24 Parganas	Panihati	35	3,77,351	176	35	0	0	0	0	0	176	176	July '25
12	North 24 Parganas	Titagarh	23	1,16,541	47.7	23	0	16	7	22	14	11.7	47.7	January '25
		Total =	330	2408177	1173.74	318	7	207	83	94.93	270.65	498.99	1173.74	



Status and action plan for ensuring 100% collection and processing of waste for 12 ULBs of North 24 Parganas upto December, 2024

40590

Sl. No.	(b) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(i) Method of treatment in TFD				(c) Final destination of the components of (b)				(d) Break up details of waste processing					(v) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. Tn Cr)	
1	North 24 Parganas	Baranagar	34	2,45,213	647.6	300	347.6	Windrow Composting & Bio-methanation	MRF	556.18	64.76	38.856	187.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	100	256.18	38.856	64.76	187.804	Sept, 2025	70.91	Work order issued to an agency for setting up of fresh waste processing unit at Promodnagar dumpsite for these 5 ULBs. Infrastructure Work is in progress. Gradually, the infrastructure being extended at the reclaimed land, being available after legacy waste processing. Partial processing is in progress.
	North 24 Parganas	Dum Dum	22	1,14,786																					
	North 24 Parganas	South Dum Dum	35	4,03,316																					
	North 24 Parganas	North Dum Dum	34	2,49,345																					
	North 24 Parganas	New Barrackpur	20	76,879																					
2	North 24 Parganas	Kamarhati	35	3,31,163	160	0	160	Windrow Composting	MRF	88	16	9.6	46.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		88	9.6	16	46.4	Sept, 2025	17.32	Work order issued to an agency for setting up of fresh waste processing unit at Kamarhati dumpsite for the ULB. After reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
3	North 24 Parganas	Barrackpore	24	1,52,783	50	15	35	Windrow Composting	MRF	27.5	5	3	14.5	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		27.5	3	3	14.5	Dec, 2025	5.48	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated mode, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpsite through bonning of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not motored. 3rd call shall be invited shortly.
4	North 24 Parganas	Bhatnagar	35	3,85,867	205	0	205	Windrow Composting	MRF	112.75	20.5	12.3	59.45	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		112.75	12.3	20.5	59.45	June, 2025	22.45	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/ installation, for processing of fresh waste at the identified land of Bhatnagar Municipality. Preparation of tender document is under process.
5	North 24 Parganas	Garia	21	85,336	55.77	12	23.77	Windrow Composting	MRF	19.6735	3.577	2.1462	10.373	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		19.6735	2.1462	3.577	10.3733	Dec, 2025	3.92	Tender floated for engagement of an agency for setting up of fresh waste processing unit, on integrated mode, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through bonning of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender is under process.
6	North 24 Parganas	Hidola	23	1,24,851	52	21	31	Windrow Composting	MRF	28.6	5.2	3.12	15.08	Local Farmers/ Horticulture/ Agriculture	SLF/ Road Making/ Low land filling	RDF based Cement Plants/ Making of different road items (paver block/ tiles etc)	Recycling Plants		28.6	3.12	5.2	15.08	Dec, 2025	5.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	12	41.84	Windrow Composting	MRF	29.612	5.384	3.2304	15.614	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		29.612	3.2304	5.384	15.6136	July, 2025	5.90	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.



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Status and action plan for ensuring 100% processing of fresh waste for 12 ULBs of North 24 Parganas upto December,2024

Sl. No. of District	(a) Name of ULB	No. of Ward	Population (Census 2011)	(b) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of Waste	Type of the Waste	(c) Method of treatment in TPD						Total =									
									Others	RDF	Others	Organic material	Inert	RDF		Others	Energy (Waste to energy plants)							
8	North 24 Parganas	Khadah	22	1,08,496	46.43	32.43	Wastew	MRF	25,565	4.63	2,7858	1,465	Farmer's landuse/ Agriculture	Local Agriculture/ Farmer's landuse/ Agriculture	Self/road Making/low land filling	RDF based Compost Plants (power block/ies etc)	Recycling	25,565	2,7858	4,63	13,467	479,7564	Total =	181,15
9	North 24 Parganas	Nahab	31	2,18,194	107	82	Wastew	MRF	58,85	10.7	6,42	31.03	Farmer's landuse/ Agriculture	Local Agriculture/ Farmer's landuse/ Agriculture	Self/road Making/low land filling	RDF based Compost Plants (power block/ies etc)	Recycling	58,85	6,42	10.7	31.03	479,7564	Total =	181,15
10	North 24 Parganas	North Burdwanpo	23	1,32,906	73	0	Wastew	MRF	40.15	7.3	4.38	21.17	Farmer's landuse/ Agriculture	Local Agriculture/ Farmer's landuse/ Agriculture	Self/road Making/low land filling	RDF based Compost Plants (power block/ies etc)	Recycling	40.15	4.38	7.3	21.17	479,7564	Total =	181,15
11	North 24 Parganas	Pandua	35	3,37,951	176	0	Wastew	MRF	96.8	17.6	10.56	51.04	Farmer's landuse/ Agriculture	Local Agriculture/ Farmer's landuse/ Agriculture	Self/road Making/low land filling	RDF based Compost Plants (power block/ies etc)	Recycling	96.8	10.56	17.6	51.04	479,7564	Total =	181,15
12	North 24 Parganas	Tugach	23	1,16,541	47.7	9	Wastew	MRF	26,235	4.77	2,802	13,803	Farmer's landuse/ Agriculture	Local Agriculture/ Farmer's landuse/ Agriculture	Self/road Making/low land filling	RDF based Compost Plants (power block/ies etc)	Recycling	26,235	2,802	4.77	13,803	479,7564	Total =	181,15

(i) Break up details of waste processing
 (ii) Action plan to process 100% of waste
 Budget remaining waste (Cr.)
 Time line for starting of processing of (Cr. in Budget)

(iii) Method of treatment in TPD
 Organic (Waste)
 Inerts
 Others
 RDF
 Others
 Energy (Waste to energy plants)
 Bio-Compost units
 Land in units
 Land fill sites
 Others
 Land fill sites
 Others

(iv) Final destination each of the component (Rs)
 Others
 RDF
 Inert
 Organic material
 Local Agriculture/ Farmer's landuse/ Agriculture
 Self/road Making/low land filling
 RDF based Compost Plants (power block/ies etc)
 Recycling

(v) Action plan to process 100% of waste
 Budget remaining waste (Cr.)
 Time line for starting of processing of (Cr. in Budget)



Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the 11 ULBs of North 24 Parganas where the Processing work has been initiated upto December, 2024

Sl No	(i) District	ULB	(ii) Legacy waste Site		(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Estimated Budget (Rs. in Crore)	Action plan to remediate and recover the sites	
			Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic	If any Other material (%)				
1	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.748542° N 88.302122° E	5.00	72846	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	72846	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	4.73	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
2	NORTH 24-PARGANAS	Kanchrapara	1	Bidhanpally	23.4150386° N 88.3562766° E	3.00	24282	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	24282	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	1.58	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
3	NORTH 24-PARGANAS	Khardah	1	Rajyasaripur	22°44'31"N 88°24'25"E	2.75	46118	38 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	46118	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	2.99	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
4	NORTH 24-PARGANAS	Pandhari	1	Ranchandra Pur	22°41'31"N 88°23'10"E	1.50	51763.391	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	51763	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.20	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
5	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22.88026°N 88.02701°E	4.90	120886	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	120886	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	7.85	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
6	NORTH 24-PARGANAS	Dhatpara	2	Madni & Jilak's Math	22.87426°N 88.41807°E & 22.85932°N 88.39001°E	3.57	58260	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	58260	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.79	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
7	NORTH 24-PARGANAS	Gerdia	1	Fencing Ground Road	22.817161° N 88.372613° E	1.80	52499	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	51991.017	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.41	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
8	NORTH 24-PARGANAS	Halisahar	1	Nisalen Trenching Ground	23.2801021° N 88.416384° E	0.84	6799	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	6789	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.25	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
9	NORTH 24-PARGANAS NORTH 24-PARGANAS NORTH 24-PARGANAS NORTH 24-PARGANAS	Baranagar Dum Dum New Barrackpore North Dum Dum	1	Pranodnagar, Beside Deighora Expressway	23.6486379° N 88.397365E	22.68	725400	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	725400	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.00	56.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.

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Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the 11 ULBs of North 24 Parganas where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Time/tee to process at each site	(viii) Final Destination of the Components at (v)			Area Reclaimed in Acre	Earmarked Budget (Rs. In Cror)	Action plan to remediate and recover the sites		
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic				RDF (%) Plastic	If any Other material (%)
	NORTH 24-PARGANAS	South Dum Dum																			
10	NORTH 24-PARGANAS	Kamarhati	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	32000	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	32000	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	2.08	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
11	NORTH 24-PARGANAS	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030N, 88.410594E	23.94	300000	35-45%	30-40%	5-15%	10-20%	Biomining and Bio Remediation	300000	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	15.00	16.80	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
		Total =	14			77	1,490,853						1,490,335						26	103	



40595

Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated at the dump sites of the 11 ULBs of North 24 Parganas, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December,2024.																					
Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste					(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)				Compost (%) organic.	RDF (%) Plastic	If any Other material (%)			
9	North 24 Pgs	Khardah	1	Ruiyaiswaripur	22°44'31"N 88°24'25"E	2.75	62,027	-	-	-	-	-	-	Dec-25	-	-	-	-	3.41	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
10	North 24 Pgs	Titagarh	1	Mathpara	22.88326°N 88.02701°E	4.90	70,000	-	-	-	-	-	-	Dec-25	-	-	-	-	3.85	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	
11	North 24 Pgs	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	120,000	-	-	-	-	-	-	Dec-25	-	-	-	-	6.60	LOI already issued to agency for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.	

Copy of the report is annexed herewith marked as 'R-2'



40596

An action taken report against 29 nos. CPCB identified drains in this district has been detailed on format report. The report is as follows:



Action taken against 29 nos CPCB identified drains in North 24 Parganas District.				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L48	Dakshineswar ferry ghat	North 24 Parganas	To be Tapped under Howrah-Bally-Baranagar HAM
2	L30	Baranagar/KuthighataKhal	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
3	L23	Gandhi ghat Drain @South gate-1,	North 24 Parganas	Tapped under 6 MLD STP Barrackpore
4	L24	Talpukur	North 24 Parganas	Partially tapped under Bandipur STP
5	L25	Titagarh Drain @ Bishal axmi Ghat	North 24 Parganas	Partially tapped under Bandipur STP
6	L26	Khardha Khal, Khardha	North 24 Parganas	Consultant engaged for preparation of DPR.
7	L7	Halisahar Drain	North 24 Parganas	On-line treatment proposal sent to NMCG
8	L45	New Bagher khal	North 24 Parganas	Tender (2 nd call) for preparation of DPR is under process.
9	L46	Drain at Halisahar municipality	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process.
10	LB	Gariffa Drain (North)	North 24 Parganas	Partially tapped under Naihati STP(WSP)
11	L9	Gariffa Drain South)/Ramaghat Drain-	North 24 Parganas	Partially tapped under Naihati STP(WSP)
12	L47	Drain at Dadu Ram ghat, Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
13	L48	Drain at Ramghat Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
14	L18	Monirampore -Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur

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15	L19	Balughat, Manirampore, Pucca drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
16	L20	Barrackpore Drain (SP Bunglow)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
17	L21	Dhobi Ghat Drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
18	L22	Barrackpore (adjacent to Ramakrishana Mission)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
19	L27	Drain near PB Ghat @ Kamarhati	North 24 Parganas	Partially tapped under Panihati STP
20	L28	Kamarhati Drain @ Jute Mill, Kamarhati	North 24 Parganas	Partially tapped under 60 MLD Baranagar STP under HAM model
21	L29	Dakineshwar -Alambazar	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
22	L10	Thannar Khal, Naihati	North 24 Parganas	Partially tapped under Naihati STP (ASP)
23	L11	Bhatpara open puccadrain	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
24	L12	Bhatpara Drain	North 24 Parganas	Do
25	L13	Alliance Jute Mill Drain	North 24 Parganas	Already Tapped with Bhatpara STP
26	L14	Drain between Pratapnagar Rajbari.	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
27	L15	Authpur (Sastrinagar)	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
28	L16	Debitala pancha khal	North 24 Parganas	Partially tapped under Garulia STP (WSP)
29	L17	Ichapur Khal	North 24 Parganas	2nd Order polluted drains of Ichpur Khal will be tapped to the on going 30 MLD STP at Babanpur under North Barrackpore HAM Project.

40598

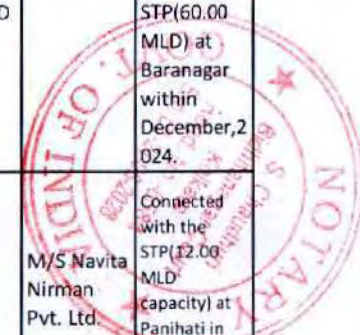
Interception & Diversion status of 14 Drains falling in River Ganga



Sl. No.	Sl. No. of CPCB List	Code	Name of drain	Coordinates/ Latitude & Longitude	City/Town of Confluence point	BOD (mg/L)	pH	COD (mg/L)	TC(MPN/100 ml.)	FC(MPN/100 ml.)	Proposed Methodology	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender(MLD)	Entrusted Agency	Likely date of completion
(A) Drains can be connected to the STP															
1	3	L7	Halisahar Drain	22.928131 88.410995	Halisahar	33	7.5	108	540X 10 ⁶	220X 10 ⁶	Lock gate and drop shutter	Tapped with Halisahar STP (16.00 MLD capacity)	16.0MLD	SIL- JBPL(JV)	Tapped
2	4	L9	Garifa Drain-South/Rama ghat Open pucca drain	22.908527 88.405872	Garifa	36	7.4	64	28X 10 ⁹	28 X 10 ⁸	Lock gate and drop shutter	Tapped with STP 1 (6.50MLDcapacity WSP) at Naihati	18.0MLD	M/S Navita Nirman Pvt. Ltd.	Tapped
3	5	L8	Garifa Drain-North	22.910819 88.404743	Garifa	71	7.3	285	17X 10 ⁸	22 X 10 ⁷	Lock gate and drop shutter	Tapped with Naihati(6.50MLD capacity WSP)			
4	6	L10	Thanar Khal	22.533490 88.242890	Naihati	39	7.3	92	13X 10 ⁸	11 X 10 ⁷	Lock gate and drop shutter	Tapped with Naihati STP(11.56 MLD capacity ASP)			
5	17	L16	Debitala Pancha Khal	22.815483 88.360441	Garulia	79	7.4	145	1600X 10 ⁷	540X 10 ⁶	Lock gate and drop shutter	Tapped with Garulia STP(4.10 MLD capacity)	4.1 MLD	M/ Snavita Nirman Pvt. Ltd.	Tapped
6	21	L20	Barrackpore Khal (S.P. Banglow)	22.550211 88.325062	North Barrackpore	144	7.2	282	22X 10 ⁸	17 X 10 ⁷	Lock gate and drop shutter	To be connected with North Barrackpore STP(8 MLD capacity) under tendering stage	8.0 MLD	-	To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.

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7	22	L23	Gandhi Ghat Drain	22.750641 88.364329	Barrackpore	26	7.4	52	17X 10 ⁶	22 X 10 ⁵	Lock gate and drop shutter	Tapped with Barrackpore STP (6.00 MLD capacity) which is already tapped	6.0 MLD	M/S Larsen & Toubro	Tapped
8	23	L21	Dhobi Ghat Drain	22.793359 88.353420	North Barrackpore	12	7.6	24	26X 10 ⁶	46 X 10 ⁴	Lock gate and drop shutter	To be connected with North Barrackpore STP(8 MLD capacity) under tendering stage	8.0 MLD		To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.
9	24	L25	Titagarh Drain(Bishalaxmi Ghat)	22.733628 88.363502	Titagarh	62	7.2	199	26X 10 ⁷	49 X 10 ⁶	Lock gate and drop shutter	Tapped with Titagarh STP(4.50 MLD capacity)	4.5 MLD	M/S Navita Nirman Pvt. Ltd.	Tapped
10	33	L28	Kamarhati Drain @Jute Mill	22.675388 88.365275	Baranagar	378	6.8	723	27X 10 ⁷	7X 10 ⁷	Lock gate and drop shutter	Partially tapped under Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which have been executed by Ganga STP Project Pvt. Ltd. Under HAM	60.0MLD		Partially tapped under Kamarhati-Baranagar STP(60.00 MLD) at Baranagar within December, 2024.
11	34	L27	Kamarhati Drain @PB Ghat	22.684364 88.365903	Panihati	37	7.3	61	22X 10 ⁶	33 X 10 ⁵	Lock gate and drop shutter	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	12.0MLD	M/S Navita Nirman Pvt. Ltd.	Connected with the STP(12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.




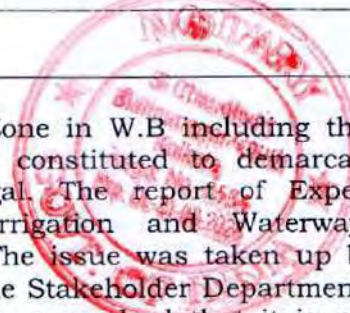
40600

12	35	L30	Kuthi ghat Drain/Baranagar Khal	22.636390 88.362651	Baranagar	63	7.5	347	11X 10 ⁷	13 X 10 ⁶	Lock gate and drop shutter	This drain cannot be connected with the 60.00 MLD Baranagar-Kamarhati STP. Alternative methodology will be adopted for treatment	60.0MLD		
13	48	LS	Bagher Khal	22.955611 88.423912	Kanchrapara	17	7.5	88	140X 10 ⁵	170X 10 ⁴	Lock gate and drop shutter	Connected to Kanchrapara STP (18.00 MLD capacity)	18.0MLD	KMC	Tapped.
14	55	L13	Alliance Mill Drain	22.857849 88.376030	Jagatddal	116	7.2	234	350X 10 ⁹	160X 10 ⁹	Lock gate and drop shutter	Already tapped with the Bhatpara STP through the ongoing Bhatpara Project	31.0MLD	M/s. L&T Ltd.	Tapped



III.	Construction and Demolition waste :																																																																					
	<p>a) Total per day generation of C & D waste within the District.</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) Total per day generation of Construction and Demolition waste for this district is 98.27 TPD.</p> <p>b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization 0 (zero) respectively. It is specifically noted that segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.</p> <p>The report is as follows:</p> <table border="1" data-bbox="485 884 1445 1888"> <thead> <tr> <th colspan="6">Construction and Demolition waste of Ganga Towns North 24 Parganas</th> </tr> <tr> <th>Sl. No.</th> <th>District</th> <th>Name of Ganga Town</th> <th>Total per day generation of C & D Waste within the District (TPD)</th> <th>The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization</th> <th>Remarks, if any</th> </tr> </thead> <tbody> <tr> <td>1</td> <td rowspan="12">NORTH 24 PARGANAS</td> <td>Baranagar</td> <td>10.12</td> <td>0</td> <td rowspan="12">Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.</td> </tr> <tr> <td>2</td> <td>Barrackpore</td> <td>6.3</td> <td>0</td> </tr> <tr> <td>3</td> <td>Bhatpara</td> <td>15.92</td> <td>0</td> </tr> <tr> <td>4</td> <td>Garulia</td> <td>2.43</td> <td>0</td> </tr> <tr> <td>5</td> <td>Halisahar</td> <td>5.15</td> <td>0</td> </tr> <tr> <td>6</td> <td>Kamarhati</td> <td>13.66</td> <td>0</td> </tr> <tr> <td>7</td> <td>Kanchrapara</td> <td>5.35</td> <td>0</td> </tr> <tr> <td>8</td> <td>Khardah</td> <td>4.48</td> <td>0</td> </tr> <tr> <td>9</td> <td>Naihati</td> <td>9</td> <td>0</td> </tr> <tr> <td>10</td> <td>North Barrackpore</td> <td>5.48</td> <td>0</td> </tr> <tr> <td>11</td> <td>Panihati</td> <td>15.57</td> <td>0</td> </tr> <tr> <td>12</td> <td>Titagarh</td> <td>4.81</td> <td>0</td> </tr> <tr> <td></td> <td></td> <td>Total</td> <td>98.27</td> <td>0</td> <td></td> </tr> </tbody> </table>	Construction and Demolition waste of Ganga Towns North 24 Parganas						Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any	1	NORTH 24 PARGANAS	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.	2	Barrackpore	6.3	0	3	Bhatpara	15.92	0	4	Garulia	2.43	0	5	Halisahar	5.15	0	6	Kamarhati	13.66	0	7	Kanchrapara	5.35	0	8	Khardah	4.48	0	9	Naihati	9	0	10	North Barrackpore	5.48	0	11	Panihati	15.57	0	12	Titagarh	4.81	0			Total	98.27	0	
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IV.	Industrial Effluent discharge :																						
	 <p>a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.</p> <p>b) Total daily generation of such industrial waste within the District.</p> <p>c) The manner of treatment of the industrial waste so generated.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet</p> <p>e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>a) 1(One) Number of industrial unit discharging their effluent treated in river Ganga and its tributaries and details of no defaulting industrial unit in this district. M/s. Exide Industries Limited,91, New Chord Road, P.O.-Athpur, P.S.-Jagatdal, 24 Pgs(N)-743128.</p> <p>b) Total daily generation of such industrial waste within the District is 800 KL and Total industrial waste treated within the District daily is 800 KL.</p> <p>c) The manner of treatment of the industrial waste so generated is Effluent Treatment Plant.</p> <p>d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.</p> <p>The report is as follows:</p> <table border="1" data-bbox="528 1115 1439 1518"> <thead> <tr> <th colspan="2">The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet is</th> <th>The permissible limit</th> </tr> </thead> <tbody> <tr> <td>BOD (3 days @ 270C)</td> <td>NOT DONE</td> <td>30 mg/l</td> </tr> <tr> <td>COD</td> <td>12.00 mg/l</td> <td>250 mg/l</td> </tr> <tr> <td>Lead</td> <td>0.007 mg/l</td> <td>0.1 mg/l</td> </tr> <tr> <td>O & G</td> <td>Below Detection Limit</td> <td>10 mg/l</td> </tr> <tr> <td>pH (Unit)</td> <td>6.95 mg/l</td> <td>6.5 to 8.5</td> </tr> <tr> <td>TSS(@103-105°C)</td> <td>14.00mg/l</td> <td>50 mg/l</td> </tr> </tbody> </table> <p>e) The per day generation of industrial solid waste 2.4 MT and manner of its treatment and disposal in the District is 2.4 MT Sold to authorize recyclers.</p> <p>Copy of report of a to e above is annexed herewith and marked with R-3.</p>	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet is		The permissible limit	BOD (3 days @ 270C)	NOT DONE	30 mg/l	COD	12.00 mg/l	250 mg/l	Lead	0.007 mg/l	0.1 mg/l	O & G	Below Detection Limit	10 mg/l	pH (Unit)	6.95 mg/l	6.5 to 8.5	TSS(@103-105°C)	14.00mg/l	50 mg/l
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TSS(@103-105°C)	14.00mg/l	50 mg/l																					

V.	Regulation of Flood Plain Zone :	 <p>a-b) For demarcation of Flood Plain Zone in W.B including this district an Expert Committee was constituted to demarcate Flood Plain Zones in West Bengal. The report of Expert Committee was examined by Irrigation and Waterways Department for their observation. The issue was taken up by Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the Flood Plain zoning in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter. Letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in W.B.</p> <p>Again a letter also has been sent on 16.07.2024 by the Additional Chief Secretary, of the Government of West Bengal to the Secretary, Ministry of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood Plain demarcation and management.</p> <p>Copy of the report is annexed herewith marked as 'R-4'</p>
VI.	Bio medical waste :	<p>a) The per day total generation of bio medical waste in the District.</p> <p>a) As per report received from Environmental Engineer, Barrackpore Regional Office West Bengal Pollution Control Board total bio medical waste generated in this district is 5469.19 Kg/day.</p> <p>b) The manner of its treatment and disposal.</p> <p>b) The manner of treatment and disposal is incineration 3409.50 kg/day and autoclaving 2059.69 kg/day respectively. The report is as follows:</p> <p>Copy of the report is annexed herewith marked as 'R-5'.</p>

VII. Mining:		
	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>a) 03 case has been registered in the portal of WBMDTCL being Id No and date: i) 797, 06.03.2024 ii) 760, 18.01.2024 ii) 741, 29/12/2023 According to the inspection report provided by the BL & LRO, Barrackpore the aforementioned complaint could not be substantiated.</p> <p>b) NA</p> <p>Copy of report of a & b above is annexed herewith and marked with R-6.</p>
	c)	

WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.45	7.7	2.35	220000	140000	170
	Mahananda	Ramghat(Downstream)	7.24	4.7	11	1100000	500000	7900
II	Vidyadhari	Haraa bridge (upstream)	7.43	1	6.25	58000	26000	2200
	Vidyadhari	Malancha (downstream)	7.24	1.1	7.75	17000	11000	700
II	Churni	Downstream of Ranaghat town	7.41	5.8	2.7	33000	11000	790
	Churni	Majhdia	7.45	5.6	3.3	13000	3500	700
III	Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
IV	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.47	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	2400	790	94
	Ganga	Baharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Baharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230
	Ganga	Nabadip	7.1	8.3	2.35	2400	790	110
	Ganga	Nabadip	7.29	8.5	1.95	3500	1300	170
	Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Ganga	Tribeni	7.11	8.4	2.5	2200	790	130
	Ganga	Palta Shitalatala	6.88	7.3	2.6	11000	3500	310
	Ganga	Palta Shitalatala	7.69	8.3	2.6	12000	3500	430
	Ganga	Palta,	6.82	6.9	2.85	9400	2400	330
	Ganga	Palta	7.81	8.5	2.7	11000	2800	460
	Ganga	Serampore	6.93	7.1	2.7	31000	7900	700
	Ganga	Serampore	7.91	8	2.75	23000	9400	790
	Ganga	Dakshmineswar	7.45	7.04	2.09	63000	21000	1700
	Ganga	Dakshmineswar	7.58	8.3	2.55	17000	11000	790
	Ganga	Garden reach	7.36	5.75	2.18	79000	26000	2200
	Ganga	Garden reach	7.43	7.3	2.7	34000	17000	1300
	Ganga	Howrah-shivpur	7.28	5.85	2.58	33000	17000	1400
	Ganga	Howrah-shivpur	7.3	7.2	2.95	22000	13000	1100
	Ganga	Uluberia,	7.15	7.34	2.49	27000	9400	630
	Ganga	Uluberia,	7.81	7.45	2.75	13000	7800	460
	Ganga	Durgachak near Pathikhali,	7.87	6.6	1.1	17000	11000	330
	Ganga	Durgachak near Pathikhali,	7.94	7	1.55	22000	11000	460
Ganga	Diamond harbour,	7.22	7.54	2.09	7900	1300	490	
Ganga	Diamond harbour,	7.68	7.8	1.85	2700	1100	330	

40606

Water Quality of Polluted River stretches of 17 rivers in West Bengal during December, 2024

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN /100ml)	Fecal Coliform (MPN /100ml)	Fecal Streptococci (MPN/100ml)		
IV	KANSI	Downstream at Midnapore	7.69	8.2	1.6	7000	4600	68		
		Downstream of Krishna nagar	7.02	8.1	2.6	13000	3500	330		
V	Damodar	Dishergarh	7.46	8	2.4	3300	1700	17		
		HSCO near Dhenna Village.	7.25	8.1	2.4	3400	2200	14		
		Narainpur	7.92	8	2.3	2200	1700	17		
		Near Mujher Mana Village	7.4	7.9	2.75	2600	2100	22		
		Andal D/s	7.33	8.1	2.25	4900	2500	21		
		Andal U/s	7.44	8	2.4	7000	2600	17		
		Asansol U/s	7.36	8.2	2.05	4600	2600	13		
		Durgapur U/s	7.36	8.3	2.3	2300	1100	17		
		Raniganj D/s	7.27	8.2	2.45	3300	1700	20		
		Water intake point for Burdwan Town	7.86	8.3	2.25	3100	2200	13		
		V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	6.8	3.5	7900	3300	22
				Downstream of Tarapith Satighat	6.86	6.2	3.65	9400	3800	26
V	Barakar	Asansol	7.68	8	2.5	3100	2400	26		
V	Rupnarayan	Geonkhali	7.78	7.1	1.45	11000	4900	260		
		Kolaghat (Down Stream)	8.36	6.2	1.25	7900	4900	230		
V	Dwarakeswar	Bankura town	7.88	8.2	2.4	4000	2400	26		
V	Teesta	At Jalpesh	6.85	7.5	2	9000	3000	70		
		At Sevoke	7.9	8.2	1.2	14000	2600	70		

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)	
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110	
		Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
		Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
		Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500	

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

40607

Status of per day Collection & Transportation of Fresh Waste of 12 ULBs of North 24 P:

District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in		Collection of segregated fresh waste in		Quantity of fresh waste collected & transported (T)	
					Full	Partial	Full	Partial	Wet Waste	Dry Waste
North 24 Parganas	Baranagar	34	2,45,213	167	34	0	11	23	62	18
North 24 Parganas	Barrackpore	24	1,52,783	50	24	0	22	2	33	15.5
North 24 Parganas	Bhatpara	35	3,85,867	205	35	0	35	0	108.21	72.73
North 24 Parganas	Garulia	21	85,336	35.77	21	0	8	13	9	5
North 24 Parganas	Halisahar	23	1,24,851	52	16	7	16	7	19.4	13.6
North 24 Parganas	Kamarhati	35	331163	160	35	0	28	7	54.46	64.64
North 24 Parganas	Kanchrapara	24	1,29,576	53.84	19	0	19	0	23.1	14.84
North 24 Parganas	Khardah	22	1,08,496	46.43	22	0	20	2	14.23	22.54
North 24 Parganas	Naihati	31	2,18,194	107	31	0	20	11	26.7	14.8
North 24 Parganas	North Barrackpore	23	1,32,806	73	23	0	12	11	32	15

40608

North 24 Parganas	Panihati	35	3,77,351	176	35	0	0	0	0	0
North 24 Parganas	Titagarh	23	1,16,541	47.7	23	0	16	7	22	14
	Total =	330	2408177	1173.74	318	7	207	83	94.93	270.65

40609

arganas upto December,2024

resh waste being insported per day (PPD)		Tentative timeline for ensuring 100% segregation
Mixed Waste	Total	
87	167	March '25
1.5	50	February '25
24.06	205	February '25
21.77	35.77	March '25
19	52	February '25
40.9	160	January '25
15.9	53.84	February '25
9.66	46.43	February '25
65.5	107	January '25
26	73	January '25



40610

176	176	July '25
11.7	47.7	January '25
498.99	1173.74	

40611

An action taken report against 29 nos. CPCB identified drains in this district has been detailed on format report. The report is as follows:

Action taken against 29 nos CPCB identified drains in North 24Parganas District.

SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	L48	Dakshineswar ferry ghat	North 24 Parganas	To be Tapped under Howrah-Bally-Baranagar HAM
2	L30	Baranagar/KuthighataKhat	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
3	L23	Gandhi ghat Drain @South gate-1,	North 24 Parganas	Tapped under 6 MLD STP Barrackpore
4	L24	Talpukur	North 24 Parganas	Partially tapped under Bandipur STP
5	L25	Titagarh Drain @ Bishal axmi Ghat	North 24 Parganas	Partially tapped under Bandipur STP
6	L26	Khardha Khal, Khardha	North 24 Parganas	Consultant engaged for preparation of DPR.
7	L7	Halisahar Drain	North 24 Parganas	On-line treatment proposal sent to NMCG
8	L45	New Bagher khial	North 24 Parganas	Tender (2 nd call) for preparation of DPR is under process.
9	L46	Drain at Halisahar municipality	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process.
10	LB	Gariffa Drain (North)	North 24 Parganas	Partially tapped under Naihati STP(WSP)
11	L9	Gariffa Drain South)/Ramaghat Drain-	North 24 Parganas	Partially tapped under Naihati STP(WSP)
12	L47	Drain at Dadu Ram ghat, Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
13	L48	Drain at Ramghat Naihati	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process
14	L18	Monirampore -Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur

40612

15	L19	Balughat, Manirampore, Pucca drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
16	L20	Barrackpore Drain (SP Bung\ow)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
17	L21	Dhobi Ghat Drain, Barrackpore	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
18	L22	Barrackpore (adjacent to Ramakrishana Mission)	North 24 Parganas	To be tapped in the proposed 8 MLD STP of Monirampur
19	L27	Drain near PB Ghat @ Kamarhati	North 24 Parganas	Partially tapped under Panihati STP
20	L28	Kamarhati Drain @ JuteMill, Kamarhati	North 24 Parganas	Partially tapped under 60 MLD Baranagar STP under HAM model
21	L29	Dakineshwar -Alambazar	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
22	LIO	Thannar Khal, Naihati	North 24 Parganas	Partially tapped under Naihati STP (ASP)
23	LII	Bhatpara open puccadrain	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
24	L12	Bhatpara Drain	North 24 Parganas	Do
25	L13	Alliance Jute Mill Drain	North 24 Parganas	Already Tapped with Bhatpara STP
26	L14	Drain between Pratapnagar Rajbari.	North 24 Parganas	Engagement of consultant for preparation of DPR is under process.
27	L15	Authpur (Sastrinagar)	North 24 Parganas	Engagement of Consultant for preparation of DPR is under process.
28	L16	Debitala pancha khal	North 24 Parganas	Partially tapped under Garulia STP (WSP)
29	L17	Ichapur Khal	North 24 Parganas	2nd Order polluted drains of Ichapur Khal will be tapped to the on going 30 MLD STP at Babanpur under North Barrackpore HAM Project.

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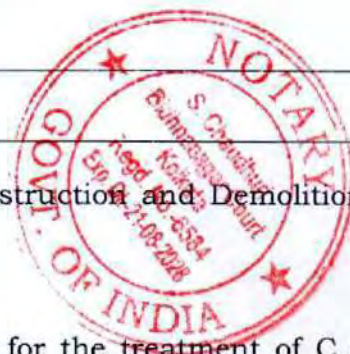
Interception & Diversion status of 14 Drains falling in River Ganga

Sl. No.	Sl. No. of CPCB List	Code	Name of drain	Coordinate s/ Latitude & Longitude	City/Town of Confluence point	BOD (mg/L)	pH	COD (mg/L)	TC(M PN/100 ml.)	FC(M PN/100 ml.)	Proposed Methodology	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender(MLD)	Entrusted Agency	Likely date of completion
(A) Drains can be connected to the STP															
1	3	L7	Halisahar Drain	22.928131 88.410995	Halisahar	33	7.5	108	540X 10 ⁶	220X 10 ⁵	Lock gate and drop shutter	Tapped with Halisahar STP (16.00 MLD capacity)	16.0MLD	SIL-JBPL(JV)	Tapped
2	4	L9	Garifa Drain-South/Rama ghat Open pucca drain	22.908527 88.405872	Garifa	36	7.4	64	28X 10 ⁹	28 X 10 ⁸	Lock gate and drop shutter	Tapped with STP 1 (6.50MLDcapacity WSP) at Naihati	18.0MLD	M/S Navita Nirman Pvt. Ltd.	Tapped
3	5	L8	Garifa Drain-North	22.910819 88.404743	Garifa	71	7.3	285	17X 10 ⁸	22 X 10 ⁷	Lock gate and drop shutter	Tapped with Naihati(6.50MLD capacity WSP)			
4	6	L10	Thanar Khal	22.533490 88.242890	Naihati	39	7.3	92	13X 10 ⁸	11 X 10 ⁷	Lock gate and drop shutter	Tapped with Naihati STP(11.56 MLD capacity ASP)			
5	17	L16	Debitala Pancha Khal	22.815483 88.360441	Garulia	79	7.4	145	1600X 10 ⁷	540X 10 ⁶	Lock gate and drop shutter	Tapped with Garulia STP(4.10 MLD capacity) -	4.1 MLD	M/ Snavita Nirman Pvt. Ltd.	Tapped
6	21	L20	Barrackpore Khal (S.P. Banglow)	22.550211 88.325062	North Barrackpore	144	7.2	282	22X 10 ⁸	17 X 10 ⁷	Lock gate and drop shutter	To be connected with North Barrackpore STP(8 MLD capacity) under tendering stage	8.0 MLD	-	To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.

7	22	L23	Gandhi Ghat Drain	22.750641 88.364329	Barrackpore	26	7.4	52	17X 10 ⁶	22 X 10 ⁵	Lock gate and drop shutter	Tapped with Barrackpore STP (6.00 MLD capacity) which is already tapped	6.0 MLD	M//S Larsen & Toubro	Tapped
8	23	L21	Dhobi Ghat Drain	22.793359 88.353420	North Barrackpore	12	7.6	24	26X 10 ⁵	46 X 10 ⁴	Lock gate and drop shutter	To be connected with North Barrackpore STP(8 MLD capacity) under tendering stage	8.0 MLD	-	To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.
9	24	L25	Titagarh Drain(Bishalaxmi Ghat)	22.733628 88.363502	Titagarh	62	7.2	199	26X 10 ⁷	49 X 10 ⁶	Lock gate and drop shutter	Tapped with Titagarh STP(4.50 MLD capacity)	4.5 MLD	M/S Navita Nirman Pvt. Ltd.	Tapped
10	33	L28	Kamarhati Drain @Jute Mill	22.675388 88.365275	Baranagar	378	6.8	723	27X 10 ⁷	7X 10 ⁷	Lock gate and drop shutter	Partially tapped under Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which have been executed by Ganga STP Project Pvt. Ltd. Under HAM	60.0MLD		Partially tapped under Kamarhati-Baranagar STP(60.00 MLD) at Baranagar within December,2024.
11	34	L27	Kamarhati Drain @PB Ghat	22.684364 88.365903	Panihati	37	7.3	61	22X 10 ⁶	33 X 10 ⁵	Lock gate and drop shutter	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	12.0MLD	M/S Navita Nirman Pvt. Ltd.	Connected with the STP(12.00 MLD capacity) at Panihati in rejuvenation works under North24 Parganas district.

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12	35	L30	Kuthi ghat Drain/Baranagar Khal	22.636390 88.362651	Baranagar	63	7.5	347	11X 10 ⁷	13 X 10 ⁶	Lock gate and drop shutter	This drain cannot be connected with the 60.00 MLD Baranagar- Kamarhati STP. Alternative methodology will be adopted for treatment	60.0MLD	Ganga STP project Pvt. Ltd.	
13	48	LS	Bagher Khal	22.955611 88.423912	Kanchrapara	17	7.5	88	140X 10 ⁵	170X 10 ⁴	Lock gate and drop shutter	Connected to Kanchrapara STP (18.00 MLD capacity)	18.0MLD	KMC	Tapped.
14	55	L13	Alliance Mill Drain	22.857849 88.376030	Jagatddal	116	7.2	234	350X 10 ⁹	160X 10 ⁹	Lock gate and drop shutter	Already tapped with the Bhatpara STP through the ongoing Bhatpara Project	31.0MLD	M/s. L&T Ltd.	Tapped



III.	Construction and Demolition waste :																																																																					
	<p>a) Total per day generation of C & D waste within the District.</p> <p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>a) Total per day generation of Construction and Demolition waste for this district is 98.27 TPD.</p> <p>b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization 0 (zero) respectively. It is specifically noted that segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.</p> <p>The report is as follows:</p> <table border="1" data-bbox="466 882 1476 1926"> <thead> <tr> <th colspan="6">Construction and Demolition waste of Ganga Towns North 24 Parganas</th> </tr> <tr> <th>Sl. No.</th> <th>District</th> <th>Name of Ganga Town</th> <th>Total per day generation of C & D Waste within the District (TPD)</th> <th>The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization</th> <th>Remarks, if any</th> </tr> </thead> <tbody> <tr> <td>1</td> <td rowspan="12">NORTH 24 PARGANAS</td> <td>Baranagar</td> <td>10.12</td> <td>0</td> <td rowspan="12">Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.</td> </tr> <tr> <td>2</td> <td>Barrackpore</td> <td>6.3</td> <td>0</td> </tr> <tr> <td>3</td> <td>Bhatpara</td> <td>15.92</td> <td>0</td> </tr> <tr> <td>4</td> <td>Garulia</td> <td>2.43</td> <td>0</td> </tr> <tr> <td>5</td> <td>Halisahar</td> <td>5.15</td> <td>0</td> </tr> <tr> <td>6</td> <td>Kamarhati</td> <td>13.66</td> <td>0</td> </tr> <tr> <td>7</td> <td>Kanchrapara</td> <td>5.35</td> <td>0</td> </tr> <tr> <td>8</td> <td>Khardah</td> <td>4.48</td> <td>0</td> </tr> <tr> <td>9</td> <td>Naihati</td> <td>9</td> <td>0</td> </tr> <tr> <td>10</td> <td>North Barrackpore</td> <td>5.48</td> <td>0</td> </tr> <tr> <td>11</td> <td>Panihati</td> <td>15.57</td> <td>0</td> </tr> <tr> <td>12</td> <td>Titagarh</td> <td>4.81</td> <td>0</td> </tr> <tr> <td></td> <td></td> <td>Total</td> <td>98.27</td> <td>0</td> <td></td> </tr> </tbody> </table>	Construction and Demolition waste of Ganga Towns North 24 Parganas						Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any	1	NORTH 24 PARGANAS	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.	2	Barrackpore	6.3	0	3	Bhatpara	15.92	0	4	Garulia	2.43	0	5	Halisahar	5.15	0	6	Kamarhati	13.66	0	7	Kanchrapara	5.35	0	8	Khardah	4.48	0	9	Naihati	9	0	10	North Barrackpore	5.48	0	11	Panihati	15.57	0	12	Titagarh	4.81	0			Total	98.27	0	
Construction and Demolition waste of Ganga Towns North 24 Parganas																																																																						
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8		Khardah	4.48	0																																																																		
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		Total	98.27	0																																																																		

IV. Industrial Effluent discharge :

a) Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting industrial units.

b) Total daily generation of such industrial waste within the District.

c) The manner of treatment of the industrial waste so generated.

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet

e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

a) **1(One)** Number of industrial unit discharging their effluent treated in river Ganga and its tributaries and details of **no defaulting industrial unit in this district**. M/s. Exide Industries Limited, 91, New Chord Road, P.O.-Athpur, P.S.-Jagatdal, 24 Pgs(N)-743128.

b) Total daily generation of such industrial waste within the District is **800 KL** and Total industrial waste treated within the District daily is **800 KL**.

c) The manner of treatment of the industrial waste so generated is Effluent Treatment Plant.

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.


The report is as follows:

The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet is		The permissible limit
BOD (3 days @ 270C)	NOT DONE	30 mg/l
COD	12.00 mg/l	250 mg/l
Lead	0.007 mg/l	0.1 mg/l
O & G	Below Detection Limit	10 mg/l
pH (Unit)	6.95 mg/l	6.5 to 8.5
TSS(@103-105°C)	14.00mg/l	50 mg/l

e) The per day generation of industrial solid waste **2.4 MT** and manner of its treatment and disposal in the District is **2.4 MT** Sold to authorize recyclers.

Copy of report of **a to e** above is annexed herewith and marked with **R-3**.

V.	Regulation of Flood Plain Zone :	
	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>a-b) For demarcation of Flood Plain Zone in W.B including this district an Expert Committee was constituted to demarcate Flood Plain Zones in West Bengal. The report of Expert Committee was examined by Irrigation and Waterways Department for their observation. The issue was taken up by Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022. In the meeting, it was resolved that it is not practically possible to implement the Flood Plain zoning in West Bengal and advice would be sought from Ministry of Jal Shakti on how to proceed in the matter. Letter was sent to MOJS on 28.07.2022 seeking guidance on flood plain demarcation and management in W.B.</p> <p>Again a letter also has been sent on 16.07.2024 by the Additional Chief Secretary, of the Government of West Bengal to the Secretary, Ministry of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood Plain demarcation and management.</p> <p>Copy of the report is annexed herewith marked as 'R-4'</p>
VI.	Bio medical waste :	
	<p>a) The per day total generation of bio medical waste in the District.</p> <p>b) The manner of its treatment and disposal.</p>	<p>a) As per report received from Environmental Engineer, Barrackpore Regional Office West Bengal Pollution Control Board total bio medical waste generated in this district is 5469.19 Kg/day.</p> <p>b) The manner of treatment and disposal is incineration 3409.50 kg/day and autoclaving 2059.69 kg/day respectively. The report is as follows:</p> <p>Copy of the report is annexed herewith marked as 'R-5'</p>

VII. Mining:	 <p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>a) 03 case has been registered in the portal of WBMDTCL being Id No and date: i) 797, 06.03.2024 ii) 760, 18.01.2024 ii) 741, 29/12/2023 According to the inspection report provided by the BL & LRO, Barrackpore the aforementioned complaint could not be substantiated.</p> <p>b) NA</p> <p>Copy of report of a & b above is annexed herewith and marked with R-6.</p>
	c)	

Status and action plan for ensuring 100% processing of fresh waste for 12 ULBs of North 24 Parganas upto December,2024

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Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Break up details of waste processing				(vii) Action plan to process 100% of waste							
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used In Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
1	North 24 Parganas	Baranagar	34	2,45,213	642.8	300	342.8	Windrow Composting & Bio-methanation	MRF	356.18	64.76	38.856	187.8	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	100	256.18	38.856	64.76	187.804	Sept,2025	70.91	Work order issued to an agency for setting up of fresh waste processing unit at Promodnagar dumpsite for these 5 ULBs. Infrastructure Work is in progress. Gradually, the infrastructure being extended at the reclaimed land being available after legacy waste processing. Partial processing is in progress.
2	North 24 Parganas	Kamarhati	35	3,31,163	160	0	160	Windrow Composting	MRF	88	16	9.6	46.4	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	88	9.6	16	46.4	Sept,2025	17.52	Work order issued to an agency for setting up of fresh waste processing unit at Kamarhati dumpsite for the ULB. After reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.	
3	North 24 Parganas	Barackpore	24	1,52,783	50	15	35	Windrow Composting	MRF	27.5	5	3	14.5	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	27.5	3	5	14.5	Dec.2025	5.48	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpsite through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.	
4	North 24 Parganas	Bhatpara	35	3,85,867	205	0	205	Windrow Composting	MRF	112.75	20.5	12.3	59.45	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	112.75	12.3	20.5	59.45	June,2025	22.45	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Preparation of tender document is under process.	
5	North 24 Parganas	Garia	21	85,336	35.77	12	23.77	Windrow Composting	MRF	19.6735	3.577	2.1462	10.373	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	19.6735	2.1462	3.577	10.3733	Dec.2025	3.92	Tender floated for engagement of an agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpsite through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender is under process.	
6	North 24 Parganas	Halisahar	23	1,24,851	52	21	31	Windrow Composting	MRF	28.6	5.2	3.12	15.08	Local Farmers/Horticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	28.6	3.12	5.2	15.08	Dec. 2025	5.69	State Government is in the process of identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.	
7	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	12	41.84	Windrow Composting	MRF	29.612	5.384	3.2304	15.614	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	29.612	3.2304	5.384	15.6136	July,2025	5.90	Work order issued to an agency for setting up of fresh waste processing unit. Infrastructure Work is in progress.	



Status and action plan for ensuring 100% processing of fresh waste for 12 ULBs of North 24 Parganas upto December,2024

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Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Break up details of waste processing				(vi) Action plan to process 100% of waste							
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget (Rs. In Crore)	
8	North 24 Parganas	Khurda	22	1,08,496	46.43	14	32.43	Widraw Composting	MRE	25.5365	4.643	2.7858	13.465	Local Farmers/Intoculture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		25.5365	2.7858	4.643	13.4647	Dec,2025	5.68	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through homing of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
9	North 24 Parganas	Naibati	31	2,18,194	107	20	87	Widraw Composting	MRF	58.85	10.7	6.42	31.03	Local Farmers/Intoculture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		58.85	6.42	10.7	31.03	Dec, 2025	11.72	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
10	North 24 Parganas	North Barrackpore	23	1,32,806	73	0	73	Widraw Composting	MRF	40.15	2.3	4.38	21.17	Local Farmers/Intoculture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		40.15	4.38	7.3	21.17	Dec,2025	7.99	As per decision, wastes of North Barrackpore Municipality shall be processed at the dump land of Titagarh Municipality on Cluster Mode
11	North 24 Parganas	Panihati	35	3,77,351	176	0	176	Widraw Composting	MRF	96.8	17.6	10.56	51.04	Local Farmers/Intoculture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		96.8	10.56	17.6	51.04	Dec,2025	19.27	Tender to be floated for engagement of an agency for setting up of fresh waste processing plants, on the reclaimed land at Ramchandrapur and at the identified land at Mahishpota Mouza. Preparation of tender document under process
12	North 24 Parganas	Titagarh	23	1,16,541	47.7	9	38.7	Widraw Composting	MRF	26.235	4.77	2.862	13.833	Local Farmers/Intoculture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		26.235	2.862	4.77	13.833	Dec,2025	5.22	Tender floated for engagement of agency for setting up of fresh waste processing plants, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through homing of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
Total =			441	3252703	1654.34	403	1251.3			909.887	165.43	99.26	479.76					100	809.887	99.2604	165.434	479.7586	Total =	181.15	



Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the 11 ULBs of North 24 Parganas where the Processing work has been initiated upto December,2024

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	(vii) Final Destination of the Components at (v)			Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites		
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.				RDF (%) Plastic	If any Other material (%)
1	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22°48'54.2" N 88°38'21.22" E	5.00	72846	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	72846	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.00	4.73	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
2	NORTH 24-PARGANAS	Kanchrapara		Bidhanpally	23°45'09.6" N 88°38'27.6" E	5.00	24282	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	24282	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	1.58	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
3	NORTH 24-PARGANAS	Khordah	1	Ruiyaiswaripur	22°44'31"N 88°24'25"E	2.75	46118	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	46118	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	2.99	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
4	NORTH 24-PARGANAS	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	51763.391	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	51763	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.20	3.36	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
5	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22°88'32"N 88°02'01"E	4.90	120886	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	120886	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	7.85	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
6	NORTH 24-PARGANAS	Bhatpara	2	Madral & Jilabi Math	22°87'42.6"N 88°41'80.7"E & 22°89'32"N 88°39'00.1"E	2.57	58260	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	58260	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.79	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
7	NORTH 24-PARGANAS	Garulia	1	Fanching Ground Road	22°81'71.61" N 88°37'26.13"E	1.80	52499	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	51991.017	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	3.41	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
8	NORTH 24-PARGANAS	Halisahar	1	Niraljan Trenching Ground	23°28'01.021" N 88°41'16.394" E	0.84	6799	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	6789	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.25	0.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed as per time line mentioned. Further It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
9	NORTH 24-PARGANAS	Baranagar	1	Pranodnagar, Beside Belghoria Expressway	22°48'65.7"N 88°39'36.5"E	22.68	725400	35-45%	30-40%	3-15%	10-20%	Biomining and Bio Remediation	725400	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.00	56.44	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But It has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
	NORTH 24-PARGANAS	Dum Dum																			
	NORTH 24-PARGANAS	New Barrackpore																			
	NORTH 24-PARGANAS	North Dum Dum																			

40622



Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the 11 ULBs of North 24 Parganas where the Processing work has been initiated upto December,2024

40623

Sl No	(i) District	(iii) Legacy waste Site				(iv) Composition of the Waste					(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	Timeline to process at each site	(vii) Final Destination of the Components at (v)			Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites		
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	Inert (%) (Construction Waste, Wood, Glass etc.)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	Compost (%) organic.	RDF (%) Plastic				If any Other material (%)	
	NORTH 24-PARGANAS	South Dum Dum																			
10	NORTH 24-PARGANAS	Kamarhati	1	Matangi Hama Pally, Kamarhati	22.679309N, 88.379746E	8.00	32000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	32000	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	2.08	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
11	NORTH 24-PARGANAS	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030N, 88.410584E	23.94	300000	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	300000	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	15.00	16.80	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
		Total =	14			77	14,90,850						14,90,333						26	103	



Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the 11 ULBs of North 24 Parganas, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December,2024.

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste					Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	Other material (%)			(vi) Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic			If any Other material (%)
1	North 24 Pgs	Batanagar	1	Pramodnagar, Beside Belghoria Expressway	22.648657N, 88.397365E	22.68	11,00,000	-	-	-	-	-	-	-	-	-	-	60.50	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and work order issued to the agency. Expected date of completion of Processing will be as per timeline mentioned.	
	North 24 Pgs	Dum Dum																		
	North 24 Pgs	New Barrackpore																		
	North 24 Pgs	North Dum Dum																		
	North 24 Pgs	South Dum Dum																		
2	North 24 Pgs	Kamarhati	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	9,00,000	-	-	-	-	-	-	Dec-27	-	-	-	-	49.50	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and work order issued to the agency. Expected date of completion of Processing will be as per timeline mentioned.
3	North 24 Pgs	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030N, 88.410584E	23.94	Assessment under process	-	-	-	-	-	-	Dec-25	-	-	-	-	5.89	After assessment of the quantity of legacy waste, tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
4	North 24 Pgs	Kanchrapara	1	Bidhanpally	23.4150386°N 88.3562766°E	3.00	54,500	-	-	-	-	-	-	Dec-25	-	-	-	-	-	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tendering process is in progress. Expected date of completion of Processing will be as per timeline mentioned.
5	North 24 Pgs	Bhatpara	2	Madral & Jilabi Math	22.87426°N 88.41807°E & 22.85932°N 88.39001°E	2.57	1,17,000	-	-	-	-	-	-	Dec-25	-	-	-	-	6.44	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
6	North 24 Pgs	Barrackpore	1	Kolkata Road	22.748542°N 88.382122°E	5.00	1,14,696	-	-	-	-	-	-	Dec-25	-	-	-	-	6.31	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
7	North 24 Pgs	Garulia	1	Fanching Ground Road	22.817161°N 88.372613°E	1.80	90,148	-	-	-	-	-	-	Dec-25	-	-	-	-	4.96	Tender under process(2nd call) for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
8	North 24 Pgs	Halisahar	1	Niraljan Trenching Ground	23.2501021°N 88.4116394°E	0.84	43,905	-	-	-	-	-	-	Feb,2026	-	-	-	-	2.41	Tender will be floated shortly for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.

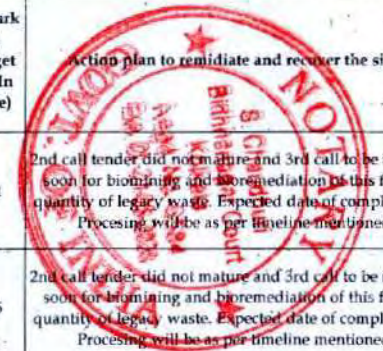
40624



Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the 11 ULBs of North 24 Parganas, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December,2024.

Sl No	(i) District	(ii) Legacy waste Site				(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste					Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites
		ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material 1 (%)	If any process adopted to remediate at each site			Inert (%) (Construction Waste, Wood, Glass)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)		
9	North 24 Pgs	Khardah	1	Ruiyaiswaripur	22°44'31"N 88°24'25"E	2.75	62,027	-	-	-	-	-	-	Dec-25	-	-	-	-	3.41	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
10	North 24 Pgs	Titagarh	1	Mathpara	22.88326°N 88.02701°E	4.90	70,000	-	-	-	-	-	-	Dec-25	-	-	-	-	3.85	2nd call tender did not mature and 3rd call to be initiated soon for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.
11	North 24 Pgs	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	1,20,000	-	-	-	-	-	-	Dec-25	-	-	-	-	6.60	LOI already issued to agency for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.

40625





Industrial Effluent discharge							
Sl. No.	Name of the District	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total daily generation of such industrial wastewater within the District	The manner of treatment of the industrial waste so generated.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet		The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	24 Pgs (N)	No. of units- 1 Name and address of unit- M/s. Exide Industries Limited, 91, New Chord Road, P.O.- Athpur, P.S.- Jagadial, 24 Pgs (N)- 743128	800 KL	Effluent Treatment Plant	BOD (3 days @ 27°C)	NOT DONE	2.4 MT. Sold to authorized recyclers.
					COD	12.00 mg/l	
					Lead	0.007 mg/l	
					O & G	Below Detection Limit	
					pH (Unit)	6.95	
					TSS (@ 103-105°C)	14.00 mg/l	

R Sath
08/01/25

Roshni Sen, IAS
Additional Chief Secretary

40627



ANNEXURE- R-8

Environment Department
Government of West Bengal
PRANISAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenwb@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India

Date: 16/07/2024



Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen
Additional Chief Secretary to
the Government of West Bengal

Encl: as stated

40628

ANNEXURE- R-8



Government of West Bengal
Department of Environment

Premi Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-106

No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

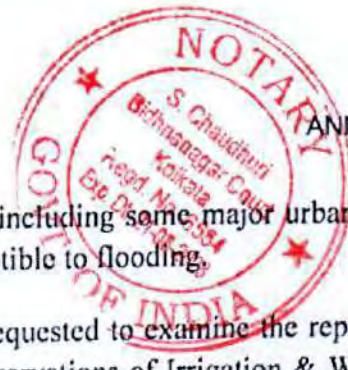
Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi- Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.



- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 *It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.*

3.2 *Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-*

3.2.1 *Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.*

3.2.2 *In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.*

3.2.3 *In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.*

3.2.4 *In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.*

3.2.5 *Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.*

3.3 *It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or beach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested*

that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 *"It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.*

4.2 *Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter."* (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,



Additional Chief Secretary to the
Government of West Bengal

Enclo: as stated

40631



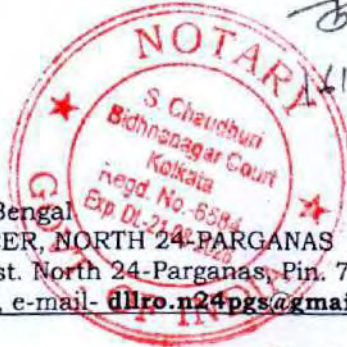
Bio medical Waste			
Sl. No.	Name of the District	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
1	24 Pgs (N)	5469.19 Kg/day	1) Incineration- 3409.50 Kg/day and 2) Autoclaving- 2059.69 Kg/day

R. Saha
08/01/25

40632

NO-41/cont(T)
dt 17/1/25

O/c - DMA



10/1/25

Government of West Bengal
DISTRICT LAND & LAND REFORMS OFFICER, NORTH 24 PARGANAS
Administrative Building, 3rd Floor, P.O. Barasat, Dist. North 24-Parganas, Pin. 700124,
Phone No.-033-25846301, Fax No.-033-25523667, e-mail- dllro.n24pgs@gmail.com

Memo no: E-17012/H/2025-DL&LRO/203475

Date:10.01.2025

To
The Additional District Magistrate (Try)
&
Member Convenor District Ganga Committee
North 24 Parganas, Barasat.

Sub:- Submission of report in connection with NGT case bearing OA no 200/2014 of the Principal Bench, New Delhi in pursuance of Solemn Order dated 24.11.2023 and 12.08.2024.
Ref:- Your office memo no 29/DMA/N24PGS dated 06.01.2025

Sir,

With reference to the subject as above, the format-wise report is being annexed and sent herewith in connection with illegal mining in the bed of river Ganga and its tributaries under district North 24 Parganas, for compliance of Hon'ble NGT Principal Bench, New Delhi, dated 24.11.2023 and 12.08.2024.

This is for your kind information and taking necessary action.

Encl: As stated.

Yours faithfully

Additional District Magistrate and
District Land & Land Reforms Officer
North 24 Parganas, Barasat

RECEIVED
but copy not verified
16 JAN 2025
Con. Addl. District Magistrate (T)
North 24-Parganas, Barasat

40633

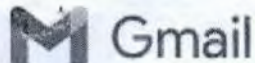
Proper format report in connection with OA No 200/2014 pending before Hon'ble Tribunal, Principal Bench, New Delhi.

Name of the District: North 24 Parganas

Sl No	Issue	Remarks
1	Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines of Sand Mining" (EMGSM-220) and Sustainable Sand Mining Management Guidelines 2016.	03 case has been registered in the portal of WBMDTCL being Id No and date: i) 797, 06.03.2024 ii) 760, 18.01.2024 iii) 741, 29/12/2023 According to the inspection report provided by the BL&LRO, Barrackpore. II, the aforementioned complaint could not be substantiated.
2	Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines of Sand Mining" (EMGSM-220) and Sustainable Sand Mining Management Guidelines 2016.	NA

Additional District Magistrate and
District Land & Land Reforms Officer
North 24 Parganas, Barasat

40634



Paushali Pahari <paushalipahari@gmail.com>

Report i.c.w. OA 200 of 2014 of Purba Medinipur district.

2 messages

environment cell <environmentcellpm@gmail.com>
To: "P. Pahari" <paushalipahari@gmail.com>

Tue, Feb 25, 2025 at 2:47 PM

12 attachments

- Primary_Water_Quality_Criteria.pdf**
177K
- revised report format of OA 200.docx**
27K
- Details of Drains of Purba Medinipur.pdf**
30K
- NGT_Order_30.04.2019_Sewage_Disposal_Norms MOEFF & CC 13.10.2017.pdf**
290K
- Water Quality Report of WBPCB December 2024.pdf**
2313K
- 02 NGT 200 Fresh Waste Processing Status.xlsx**
33K
- Construction & demolition waste management.pdf**
43K
- Industrial pollution status OA 200.docx**
42K
- Flood plain zone report in OA 200.pdf**
1810K
- DOC-20241116-WA0003..pdf**
208K
- hm3.pdf**
102K
- Bio medical waste 24.07.2024 from WBPCB.pdf**
7036K



Paushali Pahari <paushalipahari@gmail.com>
To: Pinki Saha <sahapinki866@gmail.com>













Tue, Feb 25, 2025 at 3:23 PM

Pausali Mukherjee(Pahari), WBLS
Sr. Law Officer & Ex-officio Asst. Secy (Law), Environment Department.

----- Forwarded message -----

From: **environment cell** <environmentcellpm@gmail.com>
Date: Tue, Feb 25, 2025 at 2:48 PM
Subject: Report i.c.w. OA 200 of 2014 of Purba Medinipur district.
To: P. Pahari <paushalipahari@gmail.com>

12 attachments

-  **Primary_Water_Quality_Criteria.pdf**
177K
-  **revised report format of OA 200.docx**
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-  **Details of Drains of Purba Medinipur.pdf**
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-  **DOC-20241116-WA0003..pdf**
208K
-  **hm3.pdf**
102K
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7036K

40635





भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 494]

नई दिल्ली, सोमवार, सितम्बर 25, 2000/आश्विन 3, 1922

No. 494]

NEW DELHI, MONDAY, SEPTEMBER 25, 2000/ASVINA 3, 1922



पर्यावरण और वन मंत्रालय

अधिसूचना

नई दिल्ली, 25 सितम्बर, 2000

सा. का. नि. 742(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1996 (1996 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1996 का और संशोधन करने के लिए निम्नलिखित नियम बनाती हैं, अर्थात्—

1. (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2000 है।

(2) इस अधिसूचना में अन्यथा जैसा उपबंधित है उसके सिवाय, वे राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 में,—

(1) अनुसूची 1 में पटाखों के लिए शोर मानकों से संबंधित क्रम संख्याक 89 और उससे संबंधित प्रविष्टियों के पश्चात् निम्नलिखित क्रम संख्याक और उनसे संबंधित प्रविष्टियां अन्तःस्थापित की जाएंगी, अर्थात् :—

“90. कोयला खानों के लिए मानक

1. वायु क्वालिटी मानक

निम्नलिखित धूल उत्पादक स्रोतों से 500 मीटर की दूरी पर प्रबल हवा की दशा पर विचार करते हुए नीचे की ओर हवा की दिशा में निलंबित कणिकीय पदार्थ (एस. पी. एम.), अन्तः श्वसनीय कणिकीय पदार्थ (आर. पी. एम.), सल्फर डाईआक्साइड (एस. ओ.) और नाइट्रोजन आक्साइड (एन. ओ.) का संकेन्द्रण नीचे दी गई मारणी-1, और II, और III में विनिर्दिष्ट मानकों से अधिक नहीं होगा।

धूल उत्पादन के स्रोत

लदाई या उतराई, कर्पण मड़क, कोयला परिवहन मड़क, कोयला हथालने का संयंत्र (मो. एच. बी.) रेल सरकवां, विस्फोट, छेदन, अधिक ऊंचे ढेर या कोई अन्य धूल उत्पादन के बाहरी स्रोत जैसे कोक भट्टी (कठोर तथा मुलायम), इष्टिका उद्योग, पास की मड़क आदि।

टिप्पण :— 1. जहाँ उपचारित बहिस्त्राव ऐसे नगर सीवर में डाला जाता है जो अंतिम उपचार संयंत्र में जाता है, वहाँ जैव-रसायन आक्सीजन मांग (बी ओ डी) की 100 मि.ग्रा./लि. तक और रसायन आक्सीजन मांग (सी ओ डी) की 400 मि.ग्रा./लि. तक छूट दी जा सकेगी।

2. बहिस्त्राव की क्वालिटी (एक लिटर प्रति किलोग्राम उत्पाद) संयुक्त सूती वस्त्र उद्योग संयुक्त ऊनी वस्त्र उद्योग और टैक्सटाइल प्रसंस्करण उद्योग में क्रमशः 100, 250 और 80 होगी।

3. स्नान-जल के लिए प्राथमिक जल क्वालिटी मानदंड

जलाशय या उसके भाग में के जल का कई प्रकार से उपयोग किया जाता है। जल के उपयोगों और क्रियाकलापों के प्रकार पर निर्भर करते हुए जल क्वालिटी की कसौटी किसी विशिष्ट प्रयोजन के लिए उसकी उपयुक्तता अवधारित करने के लिए विनिर्दिष्ट कर दी गई है। विभिन्न प्रकार के उपयोगों में एक उपयोग यह भी है जो जल के उच्चतर स्तर की क्वालिटी या शुद्धता की मांग करता है और उस जलाशय के विस्तार में उसे "अभिहित सर्वोत्तम उपयोग" के रूप में जाना जाता है। इस पर आधारित प्राथमिक जल क्वालिटी की कसौटी के निबंधनों के अनुसार विभिन्न उपयोगों के लिए जल क्वालिटी अपेक्षाएं विनिर्दिष्ट की गई हैं। सारणी 1 में स्नान-जल के लिए प्राथमिक जल क्वालिटी की तर्कयुक्त कसौटी विनिर्दिष्ट की गई है।

सारणी 1

स्नान-जल के लिए प्राथमिक जल क्वालिटी मानदंड

(संगठित बाह्य स्नान के लिए प्रयुक्त जल)

मानदंड		तर्कआधार
1. फिकल	500 (वांछनीय)	निम्न मूल जल संदूषण सुनिश्चित करने के लिए,
कोली फॉर्म	2500 (अधिकतम अनुज्ञेय)	फिकल कोलीफॉर्म और फिकल स्ट्रेप्टोकोक्की के
एम. पी. एन./100 मि.लि.		बारे में यह माना गया है कि वे जीवाणु रोगोत्पादकता
2. फिकल स्ट्रेप्टोकोक्की	100 (वांछनीय)	को दर्शित करते हैं। वांछनीय और अनुज्ञेय मोमाएं
एम. पी. एन./100 मि.लि.	500 (अधिकतम अनुज्ञेय)	पर्यावरणिय दशाओं में उतार-चढ़ाव
		को अनुज्ञात करने के लिए मुझाव देती हैं जैसे कि
2. पी. एस.	6.5 से 8.5 के बीच	मौसमी परिवर्तन, बहाव की दशाओं में परिवर्तन
		आदि।
3. घुली हुई आक्सीजन		यह रेंज त्वचा और आँख, नाक, कान आदि जैसे
		कोमल अंगों को संरक्षण प्रदान करती है जो बाह्य
		स्नान के दौरान सीधे प्रभावित होते हैं।
		5 मि.ग्रा./लि. के न्यूनतम घुली हुई आक्सीजन
		संकेन्द्रण ठीक ऊपरीधारा में आर्गनिक प्रदूषण युक्त
		आक्सीजन लेने से युक्तियुक्त मुक्ति सुनिश्चित करते
		हैं जो तलछट से अनाइरोबिक गैसों (आबनोक्सीयम
		गैसों) के उत्पादन को निवारित करने के लिए
		आवश्यक है।
4. जैव-रसायन		3 मि.ग्रा./लि. या इससे कम जल की जैव रसायन
आक्सीजन मांग (बी ओ डी)		आक्सीजन मांग आक्सीजन डिमांडिंग प्रदूषकों
(27° से. पर 3 दिन)		से युक्तियुक्त मुक्ति सुनिश्चित करती है और
		आबनाक्सीयस गैसों के उत्पादन को रोकता है।"
(2) अनुसूची 6 के शोर मान दंडों से संबंधित भाग ड में, मोटरगाड़ियों के लिए शोर सीमा से संबंधित भाग क के पश्चात् निम्नलिखित अन्तः		
स्थापित किया जाएगा :—		

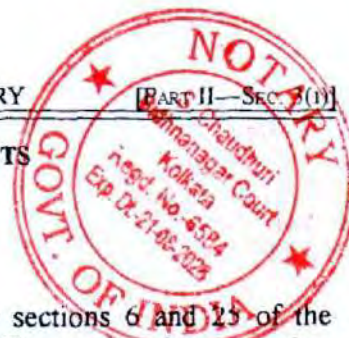
"कक. 1 जनवरी, 2003 से मोटर यानों के लिए शोर सीमा

मोटर यानों के लिए निम्नलिखित शोर सीमा 1 जनवरी, 2003 से लागू होगी। अनुसरण किए जाने वाली परीक्षण पद्धति भा मा.

MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 25th September, 2000



G.S.R. 742(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely.

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2000.
- (2) Save as otherwise provided in this notification, they shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986,—
 - (1) In Schedule I, after serial number 89 relating to Noise standards for fire crackers and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:—

“90. Standards for coal mines

1. Air Quality Standards

The Suspended Particulate Matter (SPM), Respirable Particulate Matter (RPM), Sulphur dioxide (SO₂) and Oxides of Nitrogen (NO_x) concentration in downwind direction considering predominant wind direction, at a distance of 500 metres from the following dust generating sources shall not exceed the standards specified in the Tables I, II and III given below:

Dust Generating Sources

Loading or unloading, Haul road, coal transportation road, Coal handling plant (CHP), Railway siding, Blasting, Drilling, Overburden dumps, or any other dust generating external sources like coke ovens (hard as well as soft), briquette industry, nearby road etc.

93. Primary Water Quality Criteria for Bathing Waters.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";



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Sewage Report of Purba Medinipur District (Urban Area)

In the district of Purba Medinipur only Haldia Municipality falls under the NMCG area. The report on sewage generation and treatment in Haldia municipality is as follows:



- a) Per day generation of sewage in each city/town within the District.
28.24 MLD/day under Haldia Municipality.
- b) Quantity of sewage treated per day, city / town wise. :
-As stated by Haldia Municipality, all 63,290 enumerated households within the Municipality have their own soak pits or septic tanks. No building plan is approved without including soak pits & septic tanks. Offices and Govt. facilities also have soak pits or septic tanks. Sewage generated from these units is not being discharged directly into the River Ganga but is being collected in said soak pits or septic tanks.
-At present there are 25 high drains, all these drains discharge sewage water through five canals, where municipality has installed the screeners to stop the waste from falling directly into the river. All the screeners are being cleaned daily by the Haldia Municipality.
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city / town.:
-Currently no FSTP/STP is functioning for treatment of sewage generated in Haldia municipality. FSTP has been planned and the Inter- Departmental Transfer of Govt. Land in favor of the UD&MA Department, Govt. Of West Bengal for setting up of 30 KLD FSTP (Faecal Sludge Treatment Plant) under Namami Ganga-II project has already done vide memo no 3887-GE(M)/24012/284/2023, dated: 14.09.2023 (copy enclosed).
- d) Quality of discharged treated sewage from each STP, particularly for fecal coliform.:
Compliant with the standard set by Hon'ble NGT in its order dated 30.04.2019/MOEFF & CC in its notification dated 13.10.2017
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage:
FSTP has been planned and the Inter- Departmental Transfer of Govt. Land in favor of the UD&MA Department, Govt. Of West Bengal for setting up of 30 KLD FSTP (Faecal Sludge Treatment Plant) under Namami Ganga-II project has already done vide memo no 3887-GE(M)/24012/284/2023, dated: 14.09.2023 (copy enclosed).
- f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them:

No such hotel, Dharmashala and Ashram is situated on the bank of river Ganga.

- g) Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)

Water Quality report including Faecal Coliform for the month of November & December, 2024 is enclosed as Annexure A.

Annexure-A							
Water Quality of Polluted River stretches in Purba Medinipur during November, 2024							
River	Stations	pH (Unit)	(DO) (mg/L)	BOD (mg/L)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
Ganga	Durgachak near Pathikhali	7.65	6.4	1.75	28000	14000	790
Gan	Durgachak near	7.67	6.5	1.45	22000	13000	490

ga	Pathikhali						
Water Quality of Polluted River stretches in Purba Medinipur during December, 2024							
Gan ga	Durgachak near Pathikhali	7.87	6.6	1.1	17000	11000	330
Gan ga	Durgachak near Pathikhali	7.94	7	1.55	22000	11000	460

** The permissible limit for bathing water where pH (Unit) between 6.5 to 8.5, DO (mg/l) is 5mg/l or more, BOD (mg/l) is 3mg/l or less, Fecal Coliform (MPN/100 ml) is 500 (desirable 2500, Maximum Permissible), Fecal Streptococci (MPN/100 ml) is 100 (desirable 500, Maximum Permissible).

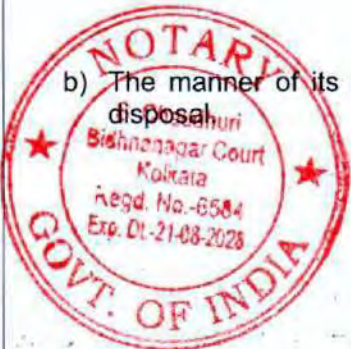
Copy of report is annexed herewith and marked as R-1

An action taken report against 03 nos CPCB identified drains in this district has been detailed on format. The report is as follows:

Action taken against 03 nos CPCB identified drains in East Medinipur District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R55	Drain at Begunberia Harakhali	East Midnapur	Since BOD Level is low and there is tidal effect, DPR on FSTP is under preparation.
2	R56	Green belt canal	East Midnapur	Since BOD Level is low and there is tidal effect, DPR on FSTP is under preparation.
3	R49	Jhikhurkhali drain	East Midnapur	Since BOD Level is low and there is tidal effect, DPR on FSTP is under preparation.

Copy of report is annexed herewith and marked as R-2

II. Municipal Solid Waste disposal :	
<p>a) Per day generation of Solid waste in each city / town within the District.</p> <p>Quantity of solid waste treated per day, in each city / town of the District.</p> <p>c) The gap in treatment of solid waste.</p> <p>d) Legacy waste and the time bound plan to treat legacy waste.</p> <p>e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p> <p>f) Current status of dumping of solid waste with reference to location.</p>	<p>a) 80 TPD/day under Haldia Municipality.</p> <p>b) 80 TPD/day Copy of report is annexed herewith and marked as R-3</p> <p>c) There is no gap in treatment of solid waste.</p> <p>d) At present time there is no Legacy waste under Haldia Municipality</p> <p>e) Report is attached herewith as Annexure B</p> <p>f) Existing dumpsite.</p>
III. Construction and Demolition waste :	
a) Total per day generation of C & D	a) 8.28 TPD Generation under Haldia Municipality.

<p>a) The per day total generation of bio medical waste in the District.</p> <p>b) The manner of its treatment and disposal</p> 	<p>a) The total generation of bio medical waste in the district is 1595.52 Kg/day</p> <p>b) The Bio Medical waste generated from the units is being collected and treated by West Bengal Waste Management Ltd. (WBWML) through different disposal process like disinfection through chemical treatment, autoclaving and finally incineration. Total Bio-medical Waste Treatment and disposal by Incineration is 1408.02 Kg/day and by Autoclaving is 187.50 Kg/day</p> <p>Copy of report annexed herewith as Annexure G</p>
<p>VII. Mining:</p>	
<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM – 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>a) Two FIR numbers are 0738 dated – 3/11/2023 of Mahisadal PS and 1323 dated 01/10/2023 of Nandigram PS respectively.</p> <p>Strict visit and regular raids are being conducted during day and night both, for ensuring illegal sand mining and smuggling, is kept in check.</p> <p>If any specific complaint is received, immediate inspection cum raid is carried out.</p> <p>At present, three nos. of authorised sand mining sand blocks are running in this District, one in the river Haldi (Sutahata-II) and two in the river Rupnarayan (in the block Mahisadal). These sand blocks are running with prior Environmental Clearance.</p>

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Action taken against 3 nos CPCB identified drains in Purba Medinipur District.				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R55	Drain at Begunberia Harakhali	Purba Medinipur	Since BOD level is low and there is tidal effect, DPR on FSTP is under preparation .
2	R56	Green belt canal	Purba Medinipur	DO
3	R49	Jhikhurkhali drain	Purba Medinipur	DO

40645



Item No. 04

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1069/2018
(M.A. No. 1792/2018, M.A. No. 1793/2018, I.A. No. 150/2019 & I.A.
No. 151/2019)

Nitin Shankar Deshpande

Applicant(s)

Versus

Union of India &Ors.

Respondent(s)

Date of hearing: 30.04.2019

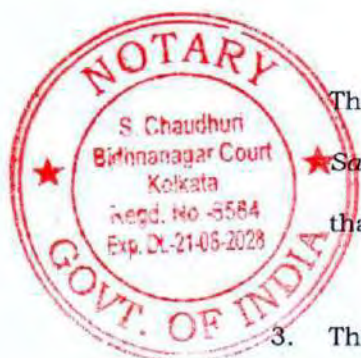
**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Ms. Ekta Sikri and Ms. K. Gayatri, Advocates

For Respondent (s): Mr. Rajkumar, Advocate for CPCB
Mr. Gigi C. George, Advocate for MoEF&CC
Mr. Dhruv Mehta, Sr. Advocate with Mr. Ashish
Wad and Mr. Sidharth Mahajan, Advocates

ORDER

1. The issue for consideration is effluent discharge standards for STPs as laid down vide Notification dated 13.10.2017 by way of Environment (Protection) Amendment Rules, 2017 against Serial No. 105 of Schedule-I to the Environment (Protection) Rules, 1986.
2. Vide order dated 21.12.2018, this Tribunal noted that untreated or partially treated sewage is a major source of pollution in the country.



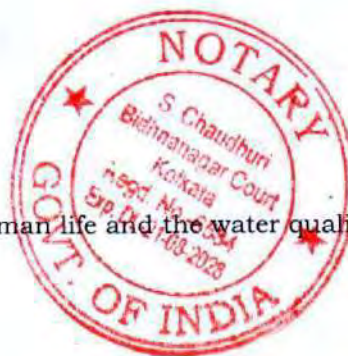
The Hon'ble Supreme Court in the case of *Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.*¹ directed taking of steps so that huge gap in sewage generated and treated is bridged.

3. The Tribunal also noted that the proposed standards as per Draft Notification dated 24.11.2015 issued by Ministry of Environment, Forest & Climate Change (MoEF & CC) are sought to be diluted by the impugned Notification as follows:

Sr. No.	Parameters	Old Norms 1986	Draft Norms Nov., 15	MoEF& CC Notification October 2017
1.	Biochemical Oxygen Demand (BOD) (mg/l)	<30	<10	<30 and <20 (metro cities)
2.	Chemical Oxygen Demand (COD) (mg/l)	<250	50	No limit
3.	Total Suspended Solids (TSS) (mg/l)	<100	<20	<100 and <50 (metro cities)
4.	Total Nitrogen (mg/l)	<100	<10	No limit
5.	Ammonical Nitrogen (mg/l)	<50	<5	No limit
6.	Total Phosphorus (mg/l)	No limit	No limit	No limit
7.	Fecal Coliform MPN/100 ml	No limit	<100	<1000

4. The Tribunal also noted that the relaxed standards will deteriorate the water quality and degrade the environment and be a retrograde

¹(2017) 5 SCC 326



step. The dilution will also affect the human life and the water quality of the rivers.

5. Accordingly, the Tribunal constituted an Expert Committee comprising the nominees from IIT Kanpur, IIT Roorkee, NEERI and CPCB which was to give its report after examining the best available technologies and best practices and after referring to the Experts study on the subject particularly CPCB Report on "River Stretches for Restoration of Water Quality, 2014-15" and the order of this Tribunal on the subject of polluted river stretches dated 20.09.2018 in Original Application No. 673/2018 in the matter of News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted : CPCB". The Tribunal also directed stay of operation of the impugned Notification and application of pre-revised standards till further orders.

6. Accordingly, report has been received from CPCB vide e-mail dated 30.04.2019 forwarding the Expert Committee report. The report noted the current status of water quality of rivers which flows in India and the fact that 351 river stretches out of 323 rivers were polluted. There was need for revised standards for BOD and COD with a view to protect the water quality of the rivers/streams. There was also a need for revised standards for TSS, for Nitrogen (Ammonia & Nitrates) and Phosphorus and for Fecal Coliform.



7. The Committee while discussing the need for revised the Standards for BOD and COD observed that:

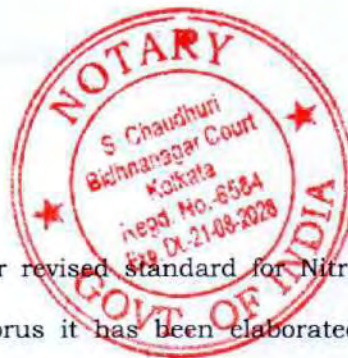
"Inclusion of COD in sewage discharge certainly offers advantages in terms of early diagnosis on functioning of STPs and thus helps in resorting immediate measures/corrective actions. This is because analysis of COD is completed within 5 Hours as against 5 days at 20°C or 3 days at 27°C for BOD (Sawyer & Mccarty, V. Edition). Moreover, if Government wishes to regulate STPs across the county through online monitoring system in future, inclusion of COD in Discharge Standards will prove beneficial for the reason that COD sensors are quite reliable and readily available in Indian market, however the same is not the case with BOD sensors. Thus, from regulatory point of view also, COD is an important parameter and needs to be included in sewage Discharge Standards."

While discussing the need for revised standards for TSS the Committee has observed that:

"The Microbial quality of wastewater could be linked with the TSS concentration. The larger the Suspended solids, the larger shall be the presence of bacteria, protozoa and viruses. High TSS wastewater cannot be easily disinfected, as the suspended particles "hide" these microorganisms and also react with chemical disinfectants."

Further the committee observed:

"A well designed and operated conventional sewage treatment system such as activated sludge process can meet 20 mg/L effluent TSS discharge standards. Many STPs bases on secondary wastewater treatment all over the globe are able to achieve 10-20mg/L. TSS without any tertiary treatment."



Further with regard to the need for revised standard for Nitrogen (Ammonia & Nitrates) and Phosphorus it has been elaborated by Committee that:

"Nitrogen and phosphorus in all forms are major rate limiting elements essential for the growth of algae and other vegetation in water bodies leading to a state called eutrophication. The greenish color water with large vegetation growth is common sight for not only lakes and ponds but also slow moving rivers.

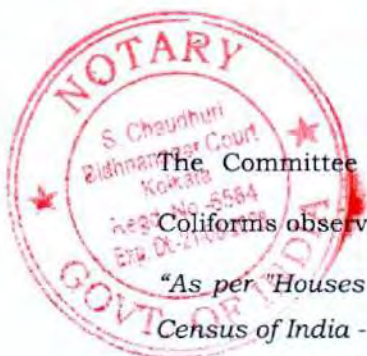
Eutrophication arises from the oversupply of nutrients (N & P), which leads to overgrowth of plants and algae. Degradation of dead algae and plants by microbes consumes dissolved oxygen in the water, thereby creating the state of hypoxie.

Eutrophication leads to many problems related to water quality:

- Large Dissolved oxygen variation leads to fish kills*
- Filling the water body with dead algae and other vegetation.*
- Decomposition of dead algae and vegetation at the bottom causing oxygen depletion and further release of nutrient.*
- Release of algal toxins and odors causing substances make the water unsuitable for human and animal consumption."*

The Committee has also observed that:

Due to the absence of dilution and worsening of our rivers and lakes, it is necessary to move towards nutrients (nitrogen and phosphorus) regulations in water bodies.

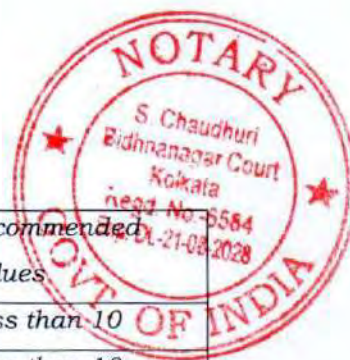


The Committee while discussing the revised standards for Fecal Coliforms observed:

"As per "Houses and Household Amenities, Latrine Facility, Census of India - 2011, Registrar General and Commissioner, India" available at [http://censusindia.gov.in/2011census/hlo/Data sheet/ India / Latrine. Pdf](http://censusindia.gov.in/2011census/hlo/Data%20sheet/India/Latrine.Pdf); Out of 7.9 Crores Urban Households (UHH), nearly 1.7 Crores UHH (i.e. 20 %) lacks adequate sanitation. At the same time more than 5 lakhs villages in the country are now open defecation free (ODF) ([https:// sbm.gov.in/sbmdashboard / ODF.aspx](https://sbm.gov.in/sbmdashboard/ODF.aspx)) Although rural parts are covered through sanitary toilets, effluent from septic tanks from newly built 9.2 crores toilets across the country is unavoidable. This may pose very high health risk owing to the fact that "Sanitation" including collection, conveyance and treatment is either absent or inadequate in such areas. **Relaxing FC pose risk to downstream cities/town/villages that rely on drinking water source on same water body in case of rivers. It appears quite reasonable to say that FC Standards be prescribed to 100 MPN/100 ml. considering its impact on human health in general and readiness of Indian wastewater sector to handle the same (Recommended value of FC in CPHEEO Manual, 2013 is MPS230/100 mL).** (emphasis added)

Hence, CPHEEO 2013 recommended the following guidelines for treated sewage discharge into surface water which after some travel may join a **drinking water source to be used as source of supply for drinking water as given in following Table 5.20**

Table 5.20 Recommended Guidelines for Treated Sewage if Discharged into Surface Water to be used as source of Drinking Water.



Parameter	MoEF Standards (A)	Recommended Values
BOD, mg/L	30	Less than 10
SS, mg/L	100	Less than 10
TN, mg/L	100	Less than 10
Dissolved P, mg/L	5	Less than 2
Faecal Coliforms, MPN/100 mL	Not specified	Less than 230

(A) General Standards, Environmental Protection Rule, 1986 & as authorized by PCB

• In order to achieve the above values, the treatment process would need to be designed for nutrient removal in addition to the conventional BOD and SS removal. It has also been reported that if the nutrients were removed to the levels mentioned in Table 3.20, then the amount of chlorine required for disinfection would be less at about 5 mg/ l.

Considering aforementioned analysis, the Chairman CPCB directed all State Pollution Control Boards to make it mandatory for local bodies to set up sewerage systems for treatment and disposal of sewage to meet the prescribed standards ie., pH 6.5-9, BOD (mg/L): Not more than 10, COD (mg/L): Not more than 50, TSS (mg/L): Not more than 20, NH₄-N (mg/L): Not more than 5, N-total (mg/L) Not more than 10, Faecal Coliforms (MPN/100 ml) Less than 230. The details are provided in Annexure 1."

8. The report further mentions that the stringent standards in terms of Draft Notification dated 24.11.2015 are not only economically viable



and technically feasible, the cost will not be significantly high. In this regard, it was observed:

7.0 ECONOMIC VIABILITY & RESOURCE POSITION

1. For Nitrification (Conversion of ammonia to nitrate), 20-30% larger aeration tanks are required with additional 40-50 % aeration demand. The Total capital and O&M cost of the system increases by 10-20 & 5-10 % respectively.

2. For further removal of nitrate from wastewater, denitrification (conversion of nitrate to Nitrogen gas) is needed by additional anoxic tank in the system. The capital cost further increases by 5-10 %. Nevertheless, denitrification gives 25 % oxygen credit which reduces 25 % aeration requirement.

3. Finally, overall capital and operational cost implications for achieving standards for metropolitan and class-I cities shall be 20-30 %.

4. Typical total unit costs for wastewater treatment based on experience gained in Western Europe and the USA is presented in Figure XX (WHO/ UNEP 1997), The total unit cost for secondary treatment (BOD < 20-30 mg/L, & TSS < 50-100 mg/L) varies between 1.5-2.0 US\$/m³, while for tertiary treatment (BOD, TSS & TN < 10 mg/L) it is 2.0-2.5 US\$/m³. The additional burden is approximately 25-33 % which matches with Indian experience as well.

5. In recent years, many STPs are constructed based on effluent BOD, TSS & TN < 10 mg/L) and all the well operated and maintained STPs are providing the desired effluent quality. Some of these STPs are monitored by IIT Roorkee in recent years under several research projects and NGT reports. The performance evaluation results for 20 MGD Nilothi STP, 20 MLD Pappan Kalan STP, 15 MLD Delhi Gate STP and 5 MGD Kapashera STP of Delhi submitted to NGT alongwith 3.0 MID



STP, Rishikesh, 1 MGD STP, Delhi, 27 MGD STP, Haridwar etc., monitored under various research projects is attached as Annexure 3.

6. CPCB has also conducted study on technological achievability of proposed standards. Delhi Jal Board has installed and commissioned 04 STPs on advanced treatment technology along with coliform reduction facilities.

7. In addition, the following STPs all over India are producing the desired quality: 1.5 MLD STP, Cubbon Park, Bangalore, 2.0 MLD STP, Pahalgam, 3.5 MLD STP, Tapovan, Rishikesh, 4.0 MLD STP, IIT Madras, 12.5 MLD STP, Tonca, Goa, 15.0 MLD STP, Gorakhpur, 17.3 MLD STP, Zirakpur, Punjab, 18 MLD STP, Sarai, Haridwar, 20.0 MLD STP, Hyderabad, 20.0 MLD Sangvi, Pune, 30 MLD STP, Hyderabad, 37.5 MLD STP, UP Housing Board, Lucknow, 40.0 MLD Kharadi, Pune, 40.0 MLD STP, Hubballi, Karnataka, 45 MLD STP, Mundhwa, Pune, 50 MLD STP Kalamoli, Navi Mumbai, 54 MLD STP, Noida, 55.0 MLD, Singanpure, Surat, 56 MLD STP, Indirapuram, Ghaziabad, 68.0 MLD STP, Dehradun, 100 MLD STP, Vashi Navi Mumbai, 130 MLD STP, Nagpur, 137 MLD STP, Greater Noida, 245 MLD STP Indore, etc.

8. In practical experience with actual tendered cost, the experience has been quite differing. Many tenders based on old and less stringent quality standards have been awarded at much higher per MLD cost as compared to STPs having more stringent standards. Plus on a long term basis, new technologies have lower life cycle costs. Other factors which are encouraging most corporations and contractors to adopt new technologies are more compact designs, less land requirement, less construction time, better material of construction, less maintenance cost, automation and less dependency on expensive trained manpower to operate plants in remote locations."



9. Accordingly, the Committee further observed that:

- *The new stringent standards are devised considering the deterioration condition of water bodies and unavailability of adequate dilution water in our water bodies. If not stringent quality standards are not implemented then in the coming future with more population burden on rivers, situation will further deteriorate.*
- *The greatest benefit of these standards is to achieve all purpose non-portable reuse quality effluent. Each STP is to be treated as a source of water for reuse and recycling, helping in mitigating drought/ climate change in the country. It will also reduce exploitation of groundwater reserves and dependency on rainfall which has become quite unpredictable in the past few years. Climate change is a reality that should be addressed and adopted for in the coming future. It will go a long way in reducing agricultural dependency on bore well water.*
- *If treatment of wastewater is not carried out with intention of reuse and recycle expenditure on conveyance/long distance transport of water/sewage will be much higher. Even as on toady in many cities cost of conveyance of water is much higher than the treatment of sewage to make it fit for most uses including domestic uses. For example the cost of transporting water from Narmada to fulfil water supply needs of Indore city (approximately @ Rs. 20/cum) is much higher than the cost of treating sewage to tertiary level.”*

In view of above and severity of depletion of aquatic resources vis-a-vis the financial aspects related to conveyance and treatment of water/sewage the committee recommended that the effluent discharge for STPs to be as follows:



Sl. No.	Industry	Parameters	Standards (Applicable to all mode of disposal)			
1	2	3	4			
	Sewage Treatment Plants (STPs)		Mega and Metropolitan Cities	Class I Cities	Others	Deep Marine Outfall
		pH	5.5-9.0	5.5-9.0	5.5-9.0	5.5-9.0
		Bio-Chemical Oxygen Demand (BOD)	10	20	30	30
		Total Suspended Solids (TSS)	20	30	50	50
		Chemical Oxygen Demand (COD)	50	100	150	150
		Nitrogen-Total	10	15	-	-
		Phosphorus-Total (For Discharge into Ponds, Lakes)	1.0	1.0	1.0	-
		Fecal Coliform (FC) (Most Probable)	Desireable-100 Permissible-	Desireable-230 Permissible-	Desireable-1000 Permissible-	Desireable-1000 Permissible-



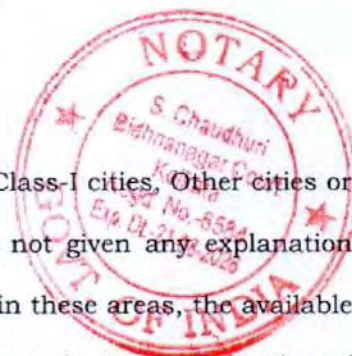
	Number per 100 milliliter, MPN/100 ml	230	ble-1000	10,000	e-10,000
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Note:

- (i) Mega-Metropolitan Cities have population more than 1 crore, Metropolitan Cities-Population more than 10 Lakhs and Class-I Population more than 1 Lakh.
- (ii) All value in mg/l except for pH and Fecal Coliform.
- (iii) These standards will be applicable for discharge into water bodies as well as for land disposal/applications.
- (iv) These Standards shall apply to all new STPs for which construction is yet to be initiated.
- (v) The existing/under construction STPs shall achieve these standards within 07 years from the date of notification.
- (vi) In case where the marine outfall provides a minimum initial dilution of 150 times at the point of discharge and a minimum dilution of 1500 times at a point 100m away from discharge point, then norms for deep sea marine discharge shall be applied.
- (vii) Reuse/Recycling of treated effluent shall be encouraged.
- (viii) State Pollution Control Boards/Pollution Control Committees may make these norms more stringent taking into account the local conditions.

10. We have heard Learned Counsel for the parties.

11. Learned Counsel for the applicant submits that while the Expert Committee is fully justified in suggesting parameters as per its report for Mega-Metropolitan Cities, there is no justification for different and diluted standards for Class-I cities, Other cities or Deep Marine Outfall and to that extent the report of the Expert Committee fall short of the required scientific logic and database. While



recommending the diluted standards for Class-I cities, Other cities or Deep Marine Outfall the Committee has not given any explanation with regard to the existing pollution load in these areas, the available systems in place, the efficacy of the systems in terms of meeting of norms, the population impacted by deteriorating water quality and likely consequences on health of people if these diluted norms are permitted. There is no scientific justification offered for diluting the norms for these areas in which the majority of country's population resides. Also such standards we feel must apply not only to new STPs but also to the existing ones. Further, there is no justification for non-application of such standards for seven years for existing STPs.

12. Learned Counsel for CPCB and interveners are unable to justify dilution of standards for areas other than Mega Metropolitan Cities or for existing STPs.
13. We find that there is no justification for diluted standards for areas other than Mega and Metropolitan Cities. The water quality standards are required to be same for the population of major cities or other cities. No justification has been shown for different standards for persons living in cities other than Mega and Metropolitan Cities. Major population of this country will be affected by diluted standards and only persons in Mega and Metropolitan Cities will have comparatively better standards without any valid reason or distinction. We may note that filters, UV filters etc. are facilities



mainly available in major cities and not in smaller cities or villages where the standards are proposed to be diluted.

14. Accordingly, we accept the report of the Expert Committee with the modification that the standards recommended for Mega and Metropolitan Cities will also apply to rest of the country. We also direct that the standards will apply not only for new STPs but also for existing/under construction STPs without any delay and giving of seven years time stands disapproved.

MoEF & CC may issue an appropriate Notification in the matter within one month from today.

The Application is disposed of.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

April 30, 2019
Original Application No. 1069/2018
SN

WEST BENGAL POLLUTION CONTROL BOARD

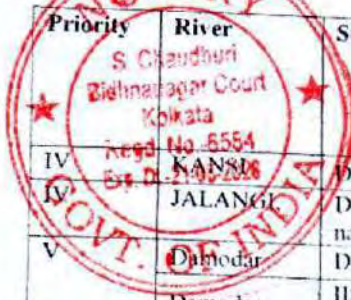
Water Quality of Polluted River stretches of 17 rivers in West Bengal during December 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Shiguri (Upstream)	7.45	7.7	2.35	220000	140000	170
	Mahananda	Ramghat(Downstream)	7.24	4.7	11	1100000	500000	7900
II	Vidyadhari	Haroa bridge (upstream)	7.43	1	6.25	58000	26000	2200
	Vidyadhari	Malancha (downstream)	7.24	1.1	7.75	17000	11000	700
II	Churni	Downstream of Ranaghat town	7.41	5.8	2.7	33000	11000	790
	Churni	Majhdia	7.45	5.6	3.3	13000	3500	700
III	Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
IV	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.47	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	2400	790	94
	Ganga	Baharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Baharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230
	Ganga	Nabadip	7.1	8.3	2.35	2400	790	110
	Ganga	Nabadip	7.29	8.5	1.95	3500	1300	170
	Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Ganga	Tribeni	7.11	8.4	2.5	2200	790	130
	Ganga	Palta Shitalatala	6.88	7.3	2.6	11000	3500	310
	Ganga	Palta Shitalatala	7.69	8.3	2.6	12000	3500	430
	Ganga	Palta,	6.82	6.9	2.85	9400	2400	330
	Ganga	Palta	7.81	8.5	2.7	11000	2800	460
	Ganga	Serampore	6.93	7.1	2.7	31000	7900	700
	Ganga	Serampore	7.91	8	2.75	23000	9400	790
	Ganga	Dakshmineswar	7.45	7.04	2.09	63000	21000	1700
	Ganga	Dakshmineswar	7.58	8.3	2.55	17000	11000	790
	Ganga	Garden reach	7.36	5.75	2.18	79000	26000	2200
	Ganga	Garden reach	7.43	7.3	2.7	34000	17000	1300
	Ganga	Howrah-shivpur	7.28	5.85	2.58	33000	17000	1400
	Ganga	Howrah-shivpur	7.3	7.2	2.95	22000	13000	1100
	Ganga	Uluberia,	7.15	7.34	2.49	27000	9400	630
	Ganga	Uluberia,	7.81	7.45	2.75	13000	7800	460
	Ganga	Durgachak near Pathikhali,	7.87	6.6	1.1	17000	11000	330
	Ganga	Durgachak near Pathikhali,	7.94	7	1.55	22000	11000	460
	Ganga	Diamond harbour,	7.22	7.54	2.09	7900	1300	490
	Ganga	Diamond harbour,	7.68	7.8	1.85	2700	1100	330

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**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December, 2024**



Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN /100ml)	Fecal Coliform (MPN /100ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSUBI	Downstream at Midnapore	7.69	8.2	1.6	7000	4600	68
IV	JALANGLI	Downstream of Krishna nagar	7.02	8.1	2.6	13000	3500	330
V	Damodar	Dushergarh	7.46	8	2.4	3300	1700	17
V	Damodar	HSCO near Dhenna Village.	7.25	8.1	2.4	3400	2200	14
V	Damodar	Narainpur	7.92	8	2.3	2200	1700	17
V	Damodar	Near Mujher Mana Village	7.4	7.9	2.75	2600	2100	22
V	Damodar	Andal D/s	7.33	8.1	2.25	4900	2500	21
V	Damodar	Andal U/s	7.44	8	2.4	7000	2600	17
V	Damodar	Asansol U/s	7.36	8.2	2.05	4600	2600	13
V	Damodar	Durgapur U/s	7.36	8.3	2.3	2300	1100	17
V	Damodar	Raniganj D/s	7.27	8.2	2.45	3300	1700	20
V	Damodar	Water intake point for Burdwan Town	7.86	8.3	2.25	3100	2200	13
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	6.8	3.5	7900	3300	22
V	Dwarka	Downstream of Tarapith Satighat	6.86	6.2	3.65	9400	3800	26
V	Barakar	Asansol	7.68	8	2.5	3100	2400	26
V	Rupnarayan	Geonkhali	7.78	7.1	1.45	11000	4900	260
V	Rupnarayan	Kolaghat (Down Stream)	8.36	6.2	1.25	7900	4900	230
V	Dwarakeshwar	Bankura town	7.88	8.2	2.4	4000	2400	26
V	Teesta	At Jalpesh	6.85	7.5	2	9000	3000	70
V	Teesta	At Sevoke	7.9	8.2	1.2	14000	2600	70

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/10 0ml)	Fecal Coliform (MPN/100 ml)	Fecal steptoc occi (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit
105	Purba Midnapore	Contai	21	92,226	60	0	60	Windraw Composting
106	Purba Midnapore	Egra	14	30,148	14.6	0	14.6	Windraw Composting
107	Purba Midnapore	Haldia	29	200,827	80	80	0	Windraw Composting
108	Purba Midnapore	Panskura	15	57,932	18	8	10	Windraw Composting
109	Purba Midnapore	Tamluk	20	65,312	24.6	12	12.6	Windraw Composting

Status and action plan for ensuring 100% processing of fresh w


Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination ea	
	Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert
MRF	33	6	3.6	17.4	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling
MRF	8.03	1.46	0.876	4.234	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling
MRF	44	8	4.8	23.2	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling
MRF	9.9	1.8	1.08	5.22	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling
MRF	13.53	2.46	1.476	7.134	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling



aste for 128 ULBs of West Bengal upto December,2024

Each of the components of (iv)		(vi) Break up details of waste processing				
RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts
RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4
RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.03	0.876	1.46	4.234
RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		44	4.8	8	23.2
RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		9.9	1.08	1.8	5.22
RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.53	1.476	2.46	7.134



 (vii) Action plan to process 100% of waste		
Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
Dec, 2025	6.57	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.
Sept, 2025	1.60	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
NA	8.76	Achieved
Dec, 2025	1.97	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be folated for enagement of agency for setting up of freh waste processing plant.
Dec, 2025	2.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within March, 2025. After that the tender will be folated for enagement of agency for setting up of freh waste processing plant.

Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
95	North 24 Parganas	Taki	1.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
96	North 24 Parganas	Titagarh	4.81	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
97	Paschim Midnapore	Chandrakona	0.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
98	Paschim Midnapore	Ghatal	2.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
99	Paschim Midnapore	Jhargram	2.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
100	Paschim Midnapore	Kharagpur	8.56	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
101	Paschim Midnapore	Kharar	0.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
102	Paschim Midnapore	Khirpai	0.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
103	Paschim Midnapore	Midnapore	6.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
104	Paschim Midnapore	Ramjibanpur	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
105	Purba Midnapore	Contai	3.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
106	Purba Midnapore	Egra	1.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



Status of Construction and demolition waste management of 128 ULBs of West Bengal December,2024

Sl No	District		Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
107	Purba Midnapore	Haldia	8.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
108	Purba Midnapore	Panskura	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
109	Purba Midnapore	Tamluk	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
110	Jhalda	Jhalda	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
111	Purulia	Purulia	4.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
112	Purulia	Raghunathpur	1.06	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
113	South 24 parganas	Baruipur	2.19	0	Segregated fractions are being sold and reused. and the remaining are being disposed at KMC plant for processing.
114	South 24 parganas	Budge Budge	3.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
115	South 24 parganas	Diamond Harbour	1.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
116	South 24 parganas	Jainagar-Mazilpur	1.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
117	South 24 parganas	Maheshtala	18.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
118	South 24 parganas	Pujali	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.





Sl. No	Name and Address of the unit	Waste water generated (KLD)	ETP	Effluent analysis report				Industrial solid waste generation and method of disposal
				Point of collection	Parameters	Result obtained (mg / l, except pH)	Permissible limit (mg / l, except pH)	
1.	M/s Adani Wilmar Ltd. (Unit – I) HPL Link Road, P. O. – Debhog P. S. – Bhabanipur Dist. – Purba Medinipur Pin - 721657	90	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 2770 TPM, disposed off for land filling b) Spent Earth: 200 TPM, sold to outside vendor
					COD	8.00	200	
					TSS	10.00	150	
					pH	7.40	6.5–8.5	
					O & G	<1.00	20	
2.	M/s Adani Wilmar Ltd. (Unit – II) HPL Link Road, P. O. – Debhog P. S. – Bhabanipur Dist. – Purba Medinipur, Pin - 721657	150	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	100	a) Fly ash: 10 TPD, disposed off for land filling b) Spent Earth: 8 TPD, sold to outside vendor
					COD	8.91	200	
					TSS	4.00	100	
					pH	7.40	5.5–9.0	
					O & G	BDL	20	
3.	M/s Emami Agrotech Ltd. P. O. – Debhog, P. S. – Bhabanipur Dist. – Purba Medinipur, Pin 721657	196.6	ETP exists and treated effluent is complied with environmental norms	ETP outlet	BOD	Not done	30	a) Spent Nickel Catalyst- 2 MT / month, disposed through CHWTSDF b) ETP sludge- 25 MT / month, disposed through CHWTSDF c) Coal Ash & APCD Dust- 120 MT/month, disposed off in an eco-friendly manner
					COD	8.25	250	
					TSS	8.00	100	
					pH	7.70	5.5–9.0	
					O & G	BDL	10	



4	M/s Exide Industries Ltd. P. O. & P. S. - Durgachak Dist - Purba Medinipur, Pin - 721602	30	ETP exists and treated effluent is complied with environmental norms	Traction ETP outlet Lagoon discharge to GBC	BOD COD TSS pH O &G Pb BOD COD TSS pH O &G Pb	Not done 7.00 10.00 7.80 BDL BDL Not done 8.00 12.00 7.60 BDL BDL	30 250 100 5.5-9.0 10 0.1 30 250 100 5.5-9.0 10 0.1	Lime Sludge- 1.40 MT/Day, sold to outside vendor
5.	M/s Haldia Energy Ltd. (CESC) Vill - Banewarchak, P. O. - Golapchak, P. S. - Durgachak Dist.-PurbaMedinipur ,Pin-721658	8248	ETP exists and treated effluent is complied with environmental norms	Outlet to Guard Pond/ to River Hooghly	BOD COD TSS pH O &G Fe TotalCr Cu Zn Phosphate -P	Not done 6.93 14.00 7.90 <1.00 0.17 BDL BDL 0.12 0.13	30 250 100 5.5-9.0 10 1.0 0.2 1.0 1.0 5.0	Fly Ash- 75000 TPM, disposed off for land filling BottomAsh-5200 TPM, disposed off for land filling
6.	M/s Haldia Petrochemicals Ltd. HPL Link Road P.O.&P.S.-Durgachak Dist.-PurbaMedinipur ,Pin-721602	8620	ETP exists and treated effluent is complied with environmental norms	Outlet to ETP	BOD COD TSS pH O &G Phenols Fe Cr+6 TotalCr Cu Zn Phosphate -P CN Fluoride	Not done 23.71 16.00 7.50 BDL BDL 0.73 BDL BDL BDL 0.30 0.12 0.14 0.38	30 250 100 5.5-9.0 10 1.0 1.0 0.1 2.0 1.0 1.0 5.0 0.2 5.0	Fly Ash- 178144 MT/Year, disposed off for land filling Bed Ash- 118763 MT/Year, disposed off for land filling
7.	M/s Indian Oil Corporation Ltd. (Haldia Refinery) P. O. -Haldia Oil Refinery P.S.-Haldia Dist-PurbaMedinipur, Pin-721606	5760	ETP exists and treated effluent is complied with environmental norms	Outlet of old ETP	BOD COD TSS pH O &G Phenols NH ₄ -N Cr+6 Total Cr Cu Zn Phosphate -P CN Pb Hg Ni Sulphide BOD	Not done 14.29 10.00 7.30 BDL BDL 1.00 BDL BDL BDL 0.10 0.22 BDL BDL BDL BDL 4.84	30 250 100 5.5-9.0 10 0.35 15.0 0.1 2.0 1.0 5.0 3.0 0.20 0.1 0.01 1.0 0.5 30	NIL



				Outlet of new ETP	COD	39.80	250	
					TSS	18.00	100	
					pH	7.20	5.5-9.0	
					O & G	<1.0	10	
					Phenols	BDL	0.35	
					NH ₄ -N	1.18	15.0	
					Cr+6	BDL	0.1	
					Total Cr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.13	5.0	
					Phosphate -P	0.18	3.0	
					CN	BDL	0.20	
					Pb	BDL	0.1	
					Hg	BDL	0.01	
					Ni	BDL	1.0	
					Sulphide	BDL	0.5	
				Final Plant outlet to River Hooghly	BOD	6.42	30	
					COD	45.92	250	
					TSS	18.00	100	
					pH	7.70	5.5-9.0	
					O & G	<1.00	10	
					Phenols	BDL	0.35	
					NH ₄ -N	5.28	15.0	
					Cr+6	BDL	0.1	
					TotalCr	BDL	2.0	
					Cu	BDL	1.0	
					Zn	0.10	5.0	
					Phosphate -P	0.15	3.0	
					CN	BDL	0.20	
					Pb	BDL	0.1	
					Hg	BDL	0.01	
					Ni	BDL	1.0	
					Sulphide	BDL	0.5	
8.	M/s Indorama India Pvt .Ltd. P.O.&P.S.–Durgachak Dist.–PurbaMedinipur, Pin-721602	1104	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP to Recycling plant	BOD	Not done	30	Fly Ash- 200' TPM, reused in process MetallicScrap-100' TPM, Sold outside
					COD	16.50	250	
					TSS	16.00	100	
					pH	7.00	5.5-9.0	
					O & G	BDL	10	
					Phosphate -P	0.12	5.0	
					Fluoride	0.42	10	
					NH ₄ -N	BDL	50	
9.	M/s IVL Dhunseri Petrochem Industries Pvt. Ltd. HPL Link Road,P.O.–Khanjanchak P.S.–Durgachak Dist.–PurbaMedinipur, Pin-721602	403	ETP exists and treated effluent is complied with environmental norms	Combined outlet of ETP –I&ETP– II	BOD	Not done	30	Fly Ash- 3961 MT/month, used for Land filling.
					COD	16,83	250	
					TSS	10.00	100	
					pH	7.50	5.5-9.0	
					O & G	BDL	10	
					Phenols	BDL	1.0	Polyesterlump-80 MT/day,Recycle
					CN	BDL	0.2	
					Cr+6	BDL	0.1	
					TotalCr	BDL	2.0	ETP sludge- 10 Kg/day,send to M/s WBWML
					Sulphide	BDL	2.0	
					Fluoride	0.42	5.0	
				Outlet of East drain to GBC	BOD	Not done	30	Empty bag/scrap- 7.0 MT/month, Sold to authorized recycler.
					COD	8.91	250	
					TSS	12.00	100	
					pH	7.20	5.5-9.0	
					O & G	BDL	10	
					Phenols	BDL	1.0	
					CN	BDL	0.2	
					Cr+6	BDL	0.1	



					Total Cr	BDL	2.0		
					Sulphide	BDL	2.0		
					Fluoride	0.14	5.0		
10.	M/s Kolahat Thermal Power Station (WBPDCCL) P. O. – Mechada, P. S. – Kolaghat Dist. – Purba Medinipur, Pin - 721137	19913	ETP exists and treated effluent is complied with environmental norms	ETP outlet to Guard Pond	TSS	8.00	100	Coal ash- 1658838 TPA, cement, brick mfg & land development as per the Flay ash Notification.	
					pH	7.40	5.5-9.0		
					O &G	<1.00	10		
					Fe	0.10	1.0		
					Total Cr	BDL	0.2		
					Cu	BDL	1.0		
					Zn	0.11	1.0		
					Phosphate -P	0.12	5.0		
					Ash pond overflow 4A to Medinipur canal	TSS	18.00		100
						pH	7.60		5.5-9.0
O &G	1.20	10							
11.	M/s MCPI Pvt.Ltd. P.O.–Bhuniaraichak P.S.–Durgachak Dist–PurbaMedinipur, Pin-721635	30792	ETP exists and treated effluent is complied with environmental norms	Outlet of old ETP	BOD	9.70	30	NIL	
					COD	57.42	250		
					TSS	26.00	100		
					pH	8.00	5.5-9.0		
					O &G	1.00	10		
					Sulphide	BDL	2		
					Phenols	BDL	1.0		
					CN	BDL	0.2		
					Cr+6	BDL	0.1		
					Total Cr	BDL	2.0		
					Fluoride	0.52	5.0		
					Outlet of new ETP	BOD	4.08		30
				COD		58.41	250		
				TSS		82.00	100		
				pH		8.10	5.5-9.0		
				O &G		<1.00	10		
				Sulphide		BDL	2		
				Phenols		BDL	1.0		
				CN		BDL	0.2		
				Cr+6		BDL	0.1		
				Total Cr		BDL	2.0		
				Fluoride		1.20	5.0		
				Plant outlet to River Hooghly		BOD	3.24		30
					COD	60.39	250		
					TSS	56.00	100		
					pH	8.30	5.5-9.0		
					O &G	BDL	10		
Sulphide	BDL	2							
Phenols	BDL	1.0							
CN	BDL	0.2							
Cr+6	BDL	0.1							
Total Cr	BDL	2.0							
Fluoride	0.53	5.0							
12.	M/s Patanjani Foods Ltd. Tentulberia ,P.O.–Debhog P.S.–Bhabanipur Dist.–PurbaMedinipur ,Pin-721602	310	ETP exists and treated effluent is complied with environmental norms		Outlet of ETP	BOD	3.35	30	ETP sludge- 1.6MT, Sent to TSDF Ash-2000MT, land filling
						COD	32.00	250	
				TSS		54.00	100		
				pH		7.50	5.5-9.0		
				O &G		1.10	10		
13.	M/s Shree Renuka Sugars Ltd.	740	ETP exists and treated effluent is	Outlet of ETP	BOD		30	ETP sludge- 300 kg/month, used as organic manure	
					COD		250		
					TSS		100		



	Hatiberia, P.O.- Debhog, P.S.- Haldia Dist.-Purba Medinipur, Pin-7216 57		complied with environmental norms * The unit is under shut down since 08.04.20 24 to till date as per the letter dated 16.04.2024 Submitted by the unit. Therefore, no sampling is done in this quarter		pH	5.5-9.0		Scum- 210T/month, used in cement/brick mfg. Fly Ash- 2400 T/month, used in cement/brick mfg.
					O & G	10		
					TDS	2100		
14.	M/s UPL Ltd. P.O. & P.S.-Durgachak Dist.-Purba Medinipur , Pin-721602	72	ETP exists and treated effluent is complied with environmental norms	Outlet of ETP	BOD	Not Done	30	Wooden pallet , HDPE drum, paper etc.-130MT/year, to recycler.
					COD	6.18	250	
					TSS	6.00	100	
					pH	7.80	5.5-9.0	
					O & G	BDL	10	
					TDS	924	2100	
					Phenols	0.09	1.0	
					Phosphate -P	0.13	5.0	

.....
Environmental Engineer

Haldia Regional Office

40673



40674

Roshni Sen, IAS
Additional Chief Secretary



Environment Department
Government of West Bengal
PRANI SAMPAD BHAWAN, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenvwb@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India



Date: 16/07/2024

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen

Additional Chief Secretary to
the Government of West Bengal

Encl: as stated

40675



Government of West Bengal
Department of Environment

Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-106

No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.



- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 *It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.*

3.2 *Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-*

3.2.1 *Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.*

3.2.2 *In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.*

3.2.3 *In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.*

3.2.4 *In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.*

3.2.5 *Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.*

3.3 *It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or beach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested*

that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,



Additional Chief Secretary to the
Government of West Bengal

Enclo: as stated

40678



Govt. of West Bengal

Office of the Block Land & Land Reforms Officer

Sutahata – II:: Haldia :: Purba Medinipur

Memo No: 3757 /IDT/Sut-II/2024

Date:10.07.2024

To

Additional District Magistrate

&

District Land & Land Reforms Officer

Nimtouri, Purba Medinipur.

Sub : Inter-Departmental Transfer of Govt. land in favour of the Urban Development
&Municipal Affairs Department, Govt. of W.B. for Setting up of 30 KLD FSTP under
Namami Ganga-II project in view of pollution abatement of River Ganga under P.S. Sutahata.

Ref: Memo No.-3387-GE(M)/24012/284/2023 DTD. 14.9.2023 of L&LR&RR&R Dept.

Sir,

Apropos above, this is to inform that during the correction of record in favour of the UDMA Department, the required classification 'Faecal Sludge Treatment Plant' is not available at E – Bhuchitra software. So, the new record cannot be generated.

This is for your kind information.

Yours faithfully,

Block Land & Land Reforms Officer

Sutahata –II :: Purba Medinipur

40679

Government of West Bengal

Office of the Block Land and Land Reforms Officer

Sutahata-II, Purba Medinipur



Memo No:

/Sut-II/24

To

The Additional District Magistrate(LR)&

District Land and Land Reforms Officer

Purba Medinipur

Sub : Incorporation of the classification of "Faecal Sluge Treatment Plant"

at e-bhuchitra software.

Ref: Memo No:3387-GE(M)/24012/284/23,dtd.14.09.23 of L&LR&RR&R Deptt.

Sir,

Apropos the above mentioned subject, this is to inform that the plot nos.682/865, 685/1106, 682/1041 with an area 0.9060acres, 0.050 acres, 0.0553 have been sanctioned from L&LR&RR&R Department in favour of the Urban Development & Municipal Affairs Deptt, Govt of W.B for setting up of 30KLD FSTP under Namami Ganga-II Project in view of pollution abatement of river Ganga through Inter Departmental Transfer. But during the correction of record in favour of the UDMA Deptt, the classification "Faecal Sluge Treatment Plant" is not found in e-bhuchitra software. A letter was sent to your end in earlier vide memo no:3757/IDT/Sut-II/2024, dated-10.07.24.(copy enclosed)

So, you are requested to take necessary steps for incorporation of the classification of "Faecal Sluge Treatment Plant " in e-bhuchitra software and correction of record in favour of the Urban Development & Municipal Affairs Deptt.

Sdk
Block Land and Land Reforms Officer
Sutahata-II, Purba Medinipur

Memo No: 1701(i)/Sut-II/24 dated: 02.12.24

Copy to:

The Administrator, Haldia Municipality for his kind information

02/12
Block Land and Land Reforms Officer
Sutahata-II, Purba Medinipur
Sutahata-II :: Purba Medinipur

40680

Dr. Rajesh Kumar, IPS
Member Secretary



LIFE
Lifestyle For
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Dept. of Environment, Govt. of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III,
Bidhannagar, Kolkata - 700106, INDIA
Tel. : 2202-3000 Fax : 2202-3099 City Code 033
Country Code 91
e-mail: ms.wbpcb-wb@bangla.gov.in

Memo No. 262/IS-74/2001(Pt-IX)

To
The Member Secretary
Central Pollution Control Board
Paribesh Bhawan
East Arjun Nagar
Delhi - 110 032



Subject: Annual Report on Bio-Medical waste management for the year 2023

Sir,

Enclosed please find herewith the Annual Report on the status of the implementation of Bio-Medical Waste Management Rules in the State of West Bengal for the year 2023 as per prescribed format given in the Rules.

Your faithfully,

[Signature]
24/7/2024

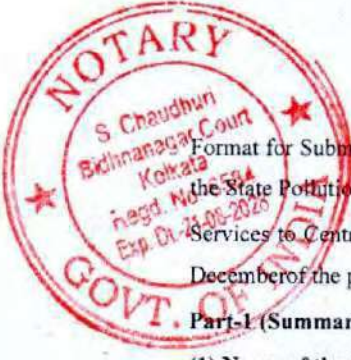
Member Secretary

Encl.: As stated above.

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Form IVA

[See rule 13(2)]



Format for Submission of the Annual Report Information on Bio-medical Waste Management (to be submitted by the State Pollution Control Boards or Pollution Control Committees and Director General Armed Forces Medical Services to Central Pollution Control Board on or before 31st July of every year for the period from January to December of the preceding calendar year)

Part-I (Summary of Information)

- (1) **Name of the Organization:** West Bengal Pollution Control Board
(2) **Name of the Nodal Officer with contact telephone number and e-mail:** Sri Swarup Kumar Mandal, Chief Engineer, Waste Management Cell, Mobile no. : 6290039008, e-mail: see4.wbpcb-wb@bangla.gov.in
(3) **Total no. of Health Care Facilities / Occupiers:** 9927

(i) Bedded Hospitals and Nursing Homes (bedded) :	3209
(ii) Clinics, dispensaries:	Total non-bedded units: 6718
(iii) Veterinary institutions:	
(iv) Animal houses:	
(v) Pathological laboratories:	
(vi) Blood banks:	
(vii) Clinical establishment:	
(viii) Research Institutions:	
(ix) AYUSH	

(4) **Total no. of beds:** 168323

(5) **Status of authorization till 31/12/2023:**

- (i) Total number of Occupiers applied for authorization: 9927
(ii) Total number of Occupiers granted authorization: 9927
(iii) Total number of application under consideration: Nil
(iv) Total number of applications rejected: Nil
(v) Total number of Occupiers in operation without applying for authorization: Nil

(6) **Quantity of Bio-medical Waste Generation (in kg/day):** 43120.87

(Please enclose District Wise Bio-medical Waste Generation as per Part-2)- **Pl. Refer to Annexure I**

(i) Bio-medical waste generation by bedded hospitals (in kg/day): **35603.29**

(ii) Bio-medical waste generation by non-bedded hospitals (in kg/day): **7517.58**

(iii) Any other: **Nil**

(7) Bio-medical waste treatment and disposal

(a) By Captive bio-medical waste treatment and disposal by Health Care Facilities (please enclose details as per Part-3): **Nil**

(i) Number of Health Care Facilities having captive treatment and Disposal facilities: **Nil**

(ii) Total bio-medical waste treated and disposed by captive treatment facilities in kg/day: **Nil**

(b) Bio-medical waste treatment and disposal by Common Bio Medical Waste Treatment Facilities (please enclose details as per Part 4): **Pl. Refer to Annexure II**

(i) Number of Common Bio Medical Waste Treatment Facilities in Operation : **08**

(ii) Number of Common Bio Medical Waste Treatment Facilities under construction: **06**

(iii) Total bio-medical waste treated in kg/day: **43120.87**

(iv) Total treated bio-medical waste disposed through authorized recyclers (in Kg/day): **8380.00**

(8) Total no. of violation by:

(i) Health Care Facilities (bedded and non-bedded): **249**

(ii) Common Bio Medical Waste Treatment Facilities: **8**

(iii) Others (please specify): **Nil**

(9) Show cause notices/directions issued to defaulters:

(i) Health Care Facilities (bedded and non-bedded): **249**

(ii) Common Bio Medical Waste Treatment Facilities: **8**

(iii) Others: **Nil**

(10) Any other relevant information:

(i) Number of workshops / trainings conducted during the year: **2313**

(ii) Number of occupiers installed liquid waste treatment facility: **1206**

(iii) Number of captive incinerators complying with the norms: **NA**

(iv) Number of occupiers organized trainings: **545**

(v) Number of occupiers constituted Bio-medical Waste Management Committees: **9927**

(vi) Number of occupiers submitted Annual Report for the previous calendar year: **1026**

(vii) Number of occupiers practicing pre-treatment of lab microbiology and Bio-technology waste: **9927**

(viii) Number of Common Bio Medical Waste Treatment Facilities that have installed Continuous Online Emission Monitoring Systems: **08**





Part 2: District-wise Bio-medical Waste Generation (for the previous calendar year 2022)- Pl. Refer to Annexure I

Sl. No.	Name of the state / Union Territory	Name of the District	Bio-medical Waste Generation (in Kg/day)		Existing Total bio-medical waste treatment capacity(both captive and CBMWTF)in kg/day	
			Equipment	Total		
			Incinerator:			
			Autoclave:			
			Deep			
			Burial:			
			Any other:			

Part 3: Information on Health Care Facilities having captive treatment facilities (for the previous calendar Year 2022)

S. No.	Name and address of the Health Care Facility	Quantity of Bio-medical Waste Generation (in kg/day)					Total Installed Treatment Capacity in kg/day					Total biomedical waste treated and disposed by Health Care Facilities in kg/day	
		Yellow	Red	Blue	White	Total Bio-medical waste generated (in kg/day)	Incinerator	Autoclave	Deep Burial	Any other			
NIL												Incinerator	
NIL												Autoclave	
NIL												Deep Burial	
NIL												Any other (Microwave)	
NIL												Total	

Part 4: Information on Common Bio-Medical Waste Treatment and Disposal Facilities (for the previous calendar Year 2022)- Pl. Refer to Annexure II

Sl No.	Name and Address of the Common Bio Medical Waste Treatment Facilities with contact person name and telephone number	GPS Coordinates	Coverage Area in KMS	Name of the cities/ areas covered by Common Bio-Medical Waste Treatment Facilities	Total number of Health Care Facilities being covered	Total number of beds covered	Total Quantity of Bio-Medical Waste collected from member Health Care Facilities (in Kg/day)	Capacity of Treatment equipments installed by Common Bio Medical Waste Treatment Facilities			Total Bio-Medical waste treated in kg/day	Method of Disposal of treated wastes (Incineration Ash/Sharps/Plastics)
								Equipment	Numbers	Total installed capacity (kg/day)		
								Incinerator				Incineration Ash:
								Plasma Pyrolysis				Quantity: Disposed by:
								Autoclave				Sharps:
								Hydroclave				Quantity: Disposed by:

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Annexure - I

District wise number of health care units, Biomedical waste generation by health care units only and treatment & disposal of Bio-medical wastes through the Common Bio-Medical Waste Treatment Facilities:

Sl. No.	Name of the State /Union Territory	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (in Kg/day)	Bio-medical Waste Treatment and disposal (in Kg/day)		Total (in Kg/day)
					Incineration	Autoclaving	
1.	West Bengal	Kolkata	2046	9989.15	6898.70	3090.45	9989.15
2.		North 24 Parganas	1236	5469.19	3409.50	2059.69	5469.19
3.		South 24 Parganas	511	2961.70	1790.46	1171.24	2961.70
4.		Hooghly	690	1670.71	1127.88	542.83	1670.71
5.		Howrah	793	1638.69	1319.90	318.79	1638.69
6.		Nadia	396	1810.82	1167.32	643.50	1810.82
7.		Murshidabad	492	1414.14	970.91	443.23	1414.14
8.		Purba Bardhaman	335	2331.45	1838.29	493.16	2331.45
9.		Paschim Bardhaman	516	2514.28	1927.72	586.56	2514.28
10.		Bankura	280	1559.73	1134.78	424.95	1559.73
11.		Birbhum	282	2576.70	2219.46	357.24	2576.70



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12.	Purulia	182	540.28	451.70	88.58	540.28
13.	Purba Medinipur	641	1595.52	1408.02	187.50	1595.52
14.	Paschim Medinipur	376	1378.75	1216.73	162.02	1378.75
15.	Jharam	90	478.94	422.66	56.28	478.94
16.	Dakshin Dinajpur	58	1109.54	594.87	514.67	1109.54
17.	Darjeeling	240	1370.47	807.15	563.32	1370.47
18.	Malda	270	395.32	248.04	147.28	395.32
19.	Jalpaiguri	96	534.82	271.52	263.30	534.82
20.	Coochbehar	160	427.56	225.98	201.58	427.56
21.	Alipurduar	97	232.50	118.99	113.51	232.50
22.	Utar Dinajpur	117	990.68	479.76	510.92	990.68
23.	Kalimpong	23	129.93	64.73	65.20	129.93
Total		9927	43120.87	30115.07	13005.80	43120.87



Sl. No.	Name & Address of the CBWTF with contact person name & Telephone No.	GPS Coordinates	Coverage Area in KMS	Name of the cities / areas covered by CBWTF	Total no. of HCFs being covered	Total no. of beds covered	Total Quantity of Bio-medical Waste collected in Kg/ day	Capacity of Treatment equipment/Facilities installed at CBWTF			Total bio-medical waste treated in kg/day	Method of Disposal of treated wastes (Incineration Ash/Sharps/Plastics) in Kg/year
								Equip.	Nos.	Total installed capacity (kg/day)		
8.	SNG Envirosolutions Pvt Ltd Mouza – Saharjora, P.O. & P.S. – Borjora, Bankura- 722202 Contact Person Name : Mr. V. Dasgupta Ph.No.: 9330395322	23.39328°N 87.25471°E	150	Part of Purba Bardhaman, Part of Paschim Bardhaman, Part of Murshidabad, Part of Malda, Part of Purulia, Part of Bankura, & Part of Birbhum	433	16367	2367.79	Incin.	1	5000 Kg/day	2367.79	<ul style="list-style-type: none"> Incineration ash: 12433Kg and ETP sludge: 378Kg disposed off at CHWTSDF. Recyclable waste (plastic, glass) sold to authorized recyclers after treatment. Quantity: 20090Kg (This facility obtained CTO on 21-06-2023)
								Autocl.	1	1000Kg/day		
								Shredder	1	250 Kg/hr.		
							ETP	1	50 KLD			
9.	West Bengal Waste Management Ltd. Vill- Pabayon, P. S- Saltora, Dist-Bankura, PIN- 722158 Contact Person Name : Mr. A. Bhattachariya Ph.No.: 9002750023	23.3208°N 86.59137°E	150	Service yet to be started	Service yet to be started	Service yet to be started	Service yet to be started	Incin.	1	500 Kg/hr.	Service yet to be started	This incinerator is common with the Hazardous waste incinerator of the Common Treatment, Storage & Disposal (TSDF) for Hazardous Waste of M/s West Bengal Waste Management Ltd. located within the same premises at Haldia, Dist Purba Medinipur.
								Autocl.	1	1275Kg/hr		
								Shredder	1	250 Kg/hr		
							ETP	1	8 KLD			
TOTAL					9927	168323	43120.87	TOTAL			43120.87	

* Additional quantity Bio-medical Wastes 706400Kg in the year 2023 sent to West Bengal Waste Management Ltd., Haldia, Dist Purba Medinipur for treatment. # This incinerator is common with the Hazardous waste incinerator of the Common HW Treatment, Storage & Disposal (CHWTSDF) for Hazardous Waste of M/s West Bengal Waste Management Ltd. located within the same premises at Haldia, Dist Purba Medinipur.



40689



Government of West Bengal

Office of the District Magistrate & Collector, Purba Bardhaman

(District Ganga Committee, Namami Gange, Purba Bardhaman HQ)

Address: New Administrative Building, Kachhari Road, Court Compound,

P.O. – Bardhaman, Dist. – Purba Bardhaman, PIN – 713101

Phone No.: (+91) 342 266 2428 :: E-Mail: dm-burd@nic.in

Memo No: 22/DGC/XLI – 7(Part)/NGT/2024

Dated, Purba Bardhaman, the 19/February/2025

From, District Magistrate & Chairperson
District Ganga Committee
Namami Gange
Purba Bardhaman

To,
The Chief Environment Officer
Environment Department
Government of West Bengal
5th Floor, Pranisampad Bhawan,
Block – LB – II, Salt lake, Sector – III
Bidhannagar, Kolkata - 700106



Sub: Submission of Quarterly Progress Report for the period from October 2024 to December 2024 in compliance with the order of Hon'ble NGT under OA - 200/2014

Reference : E-mail from Amrita Paul, WBLS, Law Officer, Environment Department vide dated Friday, February 07, 2025 03:17 PM.

Sir,

In reference to the subject, I am sending herewith desired complied report in the prescribed format for the district Purba Bardhaman for your kind information and necessary action.

Encl: As Stated

Yours faithfully

Handwritten signature
19/2/25

District Magistrate

&

Chairperson, District Ganga Committee
Namami Gange
Purba Bardhaman

Memo No: 22/1(4)/DGC/XLI – 7(Part)/NGT/2024

Dated, Purba Bardhaman, the 19/February/2025

Copy forwarded to:

- 1) The Senior Special Secretary to the Government of West Bengal, UD & MA Department & Programme Director, WBSPMG for kind information and necessary action.
- 2) The PA to the District Magistrate & Chairperson, District Ganga Committee, Purba Bardhaman for information.
- 3) The PA to the Additional District Magistrate (MA), Purba Bardhaman for information.
- 4) Office Copy.

Handwritten signature
19/2/25

District Magistrate

&

Chairperson, District Ganga Committee
Namami Gange
Purba Bardhaman

Updated report in connection with O.A. No. 200 of 2014 (M.C Meheta Vs. Union of India & Ors.)

- Sewage Report of Nadia District (Urban Area)

- a) Per day generation of sewage in each city/town within the District:
- For Katwa Municipality: 11.25 MLD
- b) Quantity of sewage treated per day, city / town wise within the District:
- For Katwa Municipality 2.36 MLD

c & d). The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/ town and Quality of discharged treated sewage from each STP, particularly for faecal coliform:

Status of existing Sewage Treatment Plant (STP)

Sl No	Name of the Town	Sewage Generation Per Day (in MLD)	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage treatment Plant (STP)			
				Number of STP	Built up capacity in MLD	Capacity Utilization in (%) **	Mode of disposal in each town
		(a)	(b)	(c)			
1	Katwa	11.25	2.36	1	4.36	54.12%	(A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) (B) Balance treated water is being discharged in surface water body



40691

STP Progress Report upto Dec'2024:**Quarterly Progress (Oct 2024 to Dec 2024) Report**

Sl No	Concerned Department	Topic of Action point for STP	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
1	KMDA	Pollution abatement works for river Ganga at Katwa (Including augmentation of existing STP)	1	Katwa STP is under tendering stage	NA	NA
2	PHED	STP at Katwa	1	Constructed in GAP-I	Operational	NA

Status of Polluted Drains discharging to river Ganga:**Action taken against 3 nos CPCB identified drains in Purba Bardhaman District**

SL NO	CODE	NAME OF THE DRAIN	DISTRICT	ACTION TAKEN
1	R3	Sakhai Para Ghat Drain, Katwa	Purba Bardhaman	Will be tapped under 14 MLD Katwa STP
2	R4	Drain near Kasiganj, Katwa	Purba Bardhaman	DO
3	R5	Sukanta Palli High Drain, Katwa	Purba Bardhaman	DO





e) In order to meet up the gap, if any, in generation and treatment of sewage

In order to meet up the Gaps the following steps have been taken:

- i) 13.50 MLD capacity STP at (Katwa) is under tendering stage which will include augmentation of already existing STP.
- ii) After 4th call, Detailed Project Report (DPR) on FSTP at Burdwan (50 KLD) is under revision as advised by NMCG.

The reports in this regard as received from the State Urban Development Authority are annexed herewith and marked as 'A-1'.

As per report received from P&RD Department, Government of West Bengal the Status report of SLWM on Ganga bordering Gps for the month of December, 2024 (O.A. 200/2014)

Sl. No	Name of the District	Total No. of Blocks	Total No. of GPs	Solid Waste management		Grey water Management		
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of filter Chamber	No. of Constructed wetland/ DEWATS
1	Purba Bardhaman	6	19	13	15	763	194	0

The reports in this regard as received from the P&RD Department are annexed herewith and marked as 'A-2'.

Water Quality report of WBPCB:

Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml):- The water quality report of the district (Damodar) received from West Bengal Pollution Control Board from month of June, 2024 suggests that the pH is above 8.0units. BOD is also in the satisfied level i.e. as much as BOD level is 2.2 mg/l as per said report.

The report has been described as under:-

Water Quality of River Ganga during June, 2024 in Purba Bardhaman							
River	Station	PH (Unit)	DO (mg/l)	BOD (mg/l)	Total Coliform (MPN/ 100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/ 100ml)
Damodar	Water in take point for Burdwan Town	8.35	7.9	2.2	2600	2100	14

40693

Primary Water Quality Criteria for bathing water:

1. Faecal Coliform MPN/100ml:	500 (desirable), 2500 (Maximum permissible)
2. Faecal Streptococci MPN/100 ml:	100 (desirable), 500 (Maximum permissible)
3. PH:	Between 6.5-8.5
4. Dissolved Oxygen:	5 mg/l or more
5. Biochemical Oxygen demand 3 day, 27* C	3 mg/l or less

The reports in this regard as received from the west Bengal Pollution Control Board are annexed herewith and marked as 'A-3'.

II. Solid Waste Management:

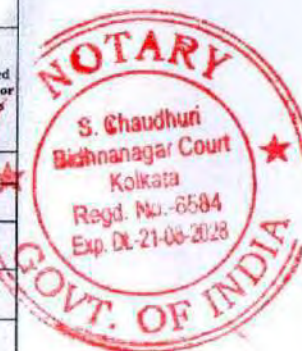
Status of per day Collection & Transportation of Fresh Waste of 3 ULBs of Purba Bardhaman District up to December,2024														
Sl. No	Name of the District	ULB	No. of Ward	Population (Census 2011)	Per day Generation of fresh waste (TDD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transport per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Purba Bardhaman	Kalna	18	56,722	23	18	0	18	0	10.47	9.28	3.25	23	January '25
2	Purba Bardhaman	Katwa	20	81,615	47.09	20	0	16	04	20	11	16.09	47.09	November '24
3	Purba Bardhaman	Dainhat	14	24,397	10.55	14	0	13	01	6.17	4.18	0.2	10.55	March '25



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Annexure-III, Quarterly Progress (Oct 2024 to Dec 2024) Report

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1		Sewerage System & STP at Kalyani Municipal Town	2	Operation and Maintenance running.	Operational	NA
2		Sewerage System & STP at Gayeshpur Municipal Town	1	Operation and Maintenance running.	Operational	NA
3		Sewerage System & STP at Bhaspara Municipal Town	4	Operation and Maintenance running.	Operational	NA
4		Sewerage System and STP at Haisahar Municipality	1	Operation and Maintenance running.	Operational	NA
5		Sewerage System and STP at Budge Budge Municipality	1	Operation and Maintenance running.	Operational	NA
6		Sewerage System and STP at Barrackpore Municipality	2	Operation and Maintenance running.	Operational	NA
7		Pollution Abatement Work for River Ganga at Nabadwip under NGP Scheme	1	Operation and Maintenance running	Operational	NA
8		Pollution Abatement Works for River Ganga at Howrah under HAM	1	Partially Commissioned; Overall Progress - 95.07%	Partially Commissioned on 1st October 2024.	NA
9		Pollution Abatement Works for River Ganga at Bally under HAM	1	Partially Commissioned; Overall Progress - 97.54%	All the 3 STPs are functional. Presently the pending Associate Infrastructure works are going on towards completion.	NA
10		Pollution Abatement Work for River Ganga at Kamarhati & Baranagar under HAM	1	Partially Commissioned; Overall physical progress :96.10%		NA
11		Pollution Abatement works for River Ganga at Kancharapara under DBOT	1	Operation and Maintenance running	Operational	NA
12		Pollution Abatement Work for River Ganga at Behampore	1	As per proposed revised BOQ Physical Progress upto 31.12.2024 : 60.00%(Considering actual progress as received from E&M Sector) Construction of STP Physical progress- 66.10% Completed. (Overall) i) SBR Basin: Civil Work-97% Completed. ii) MPS Civil- 39% Completed iii) Centrifuge House- 90% Completed iv) Inlet Chamber- 93% Completed v) MCC Blower Room- 84% Completed. vi) Boundary Wall- Civil work- 120 m/240m Completed LS at Kapiler Math: Civil work Progress-43% LS near DM Bungalow: Civil work Progress-39% UGLS at Battala: 90% civil work completed. I&D Structure: 48.28 % completed. Network: Gravity Sewerage - 83.00% completed Rising main - 98.36% completed.		NA
13		I & D network for existing drain falling in river Ganga including sewage treatment plant (STP) at Jaugipur	2	Overall Physical Progress upto 31.12.2024 : 62.20% (Considering actual E&M Progress) for Jangipur & Raghunathganj Raghunathganj: Construction of STP Physical progress- Civil Work 88.00% completed i) SBR Basin: Civil Work- 99% Completed. ii) Inlet Chamber: Civil Work- 98.5% Completed. iii) MCC- Blower Room: Civil Work-95% Completed. iv) Centrifuge House of STP: Civil Work-98% Completed. v) Chlorination Building : Civil Work-98% Completed. vi) CCT room: Civil Work-98% Completed. vii) MPS- Ino. Civil Work-72% viii) Boundary wall- 70% 1) LS at Global More: 38.00% completed. 2) UGLS at SHibaji Sangha: Drawing & Design is under progress. 3) UGLS at Balghata: Drawing & Design is under progress. Jaugipur: Construction of STP Physical progress- Civil Work 90.00 % Completed i) SBR Basin: SBR wall is under progress.-Civil-99% Completed. ii) Inlet Chamber: Civil- 98% Completed.	EoT applied till March 2025 which is under examination of NMCG	NA



Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
14	Kolkata Metropolitan Development Authority (KMDA)			iii) MCC- Blower Room: Civil Work-97% Completed. iv) Centrifuge House of STP: Civil work-99% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98% Completed. vii) MPS- 1 no. 92% civil work Completed viii) Boundary Wall- Civil work-70% ix) LS at Burning Ghat: 92% Completed. I&D Structure (Raghunathganj & Jangipur): 30.00% completed Network (Raghunathganj and Jangipur): Gravity -2850 m completed Rising Main- 1860m Completed		
15		Pollution Abatement Works for river Ganga at Hooghly Chinsurah	1	Partially Commissioned Progress as on 31.12.2024 Overall progress - 88.70% (Including E&M). 1) STP 98% completed 2) Admin building -100% 3) Gravity Network : 67% completed & Rising main 78% completed. 4) LS 1 (Renovation): 77% 5) LS 2(Renovation): 77% 6) LS3 progress- 72%. 7) MPS progress- 99%	EoT applied till April 2025 which is under examination of NMCG	NA
16		Pollution Abatement Works for river Ganga at Maheshala Municipality	1	Overall physical progress:- 89.52% upto 31-12-24 1. STP physical progress (Overall) - 98.23% completed. 2. Office Building & Staff Quarter -86.05% completed 3. 92.96% of Supply of Electromechanical Items. 4. MPS progress- 76.32%. SBR Basin:-Platform & wall 100%completed. Hydro testing of Basin 1 & 2 Completed. CCT:- 1st floor slab casting completed. Brick work & plastering completed. SHU:- 2nd floor slab casting 100% completed. Brick work Work in progress. PTU:- Grit Chamber side wall completed. Admin Building & Staff Quarter:-Electrification, Painting, Window Fixing, Flooring WIP. Network: Gravity: 44.59%; Rising Main: 74.93% completed LS 2- 93.04% completed. LS-2A-75.60%completed. LS-3:-75.61% completed .	EoT applied till May 2025 which is under examination of NMCG	NA
17		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network Operation and Maintenance at Baidyabati and Bhabanagar under Hooghly District in West Bengal.	2	Operation and Maintenance running	Operational	NA
18		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Chandannagar and Bansberia under Hooghly District in West Bengal.	3	Operation and Maintenance running	Operational	NA
19		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Serampore and Champdani under Hooghly District in West Bengal.	2	There is a scarcity of appropriate land for setting up a STP for the champdani Town. The feasibility study for setting up a FSTP for the town will be explored. Revised DPR after complying observations of NMCG will be submitted soon	NA	NA
20		Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Uttarpara - Kotrung and Konnagar under Hooghly District in West Bengal.	1	Operation and Maintenance running.	Operational	NA
21		Rejuvenation of existing STPs along with Lifting Station and pumping station including network at Garulia (1 no STP), Nathai (2 nos. STP), Panibati (1 no STP), Khartah(1 no STP) and Tilgrah (2 nos. STP).	7	Operation and Maintenance running.	Operational	NA



Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	40696 Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
22		Sewerage System and STPs at North Barrackpore	2	<p>1). 30 MLD STP at Babunpur - Overall progress - 51.02%</p> <p>SBR Basin:- Piling of SBR Basins 100% Completed and work upto raft including PCC 100% completed. Raft R.C.C at base level 100% completed. 1st Lift wall at SBR 100% completed. 2nd Lift of Wall at SBR 100% completed. 3RD Lift of Wall 100% Completed. Final Lift of Wall 95% completed. Therefore, overall completion of SBR Basins is 14.96%.</p> <p>PU Unit:- Piling of PU Unit 100% Completed. Scour chamber, Pile cap and beam casting is in progress. Work upto plinth 100 % completed. PCC & RCC footing 100% completed., Inlet chamber slab with column & wall 100%, Grit chamber slab with column 100% . Pershall Flume slab with column: 75% , Misc. Works: 50% Overall completion of PU is 1.02%.</p> <p>SHU:- Piling of SHU 100% Completed. Work upto plinth 100.00% completed. R.C.C upto (G STILT+1) slab 80%, Overall Completion of SHU is 0.27%.</p> <p>ADMIN BUILDING:- Piling of ADB 100% completed. Work upto plinth 100% completed. Overall completion of ADB is 2.35% .</p> <p>HT Substation:- Piling of HT Substation 100% completed. Work upto plinth 100% completed. PCC & RCC footing 100% completed. RCC upto plinth 100% completed. Roof Slab 100.00% Complete. Overall Completion Of HT Substation is 1.93%.</p> <p>CCT- Piling of CCT 100% completed.</p> <p>Raw Sewage Sump and Pump House : Approval is in progress Boundary Wall: 50% of the compound wall completed including Brickwork and another 40 % of sub structure is also completed. Therefore, Overall progress of Boundary Wall is 0.50%</p> <p>2) 12 MLD STP could not be started for NOC of Land from Cantonment Board.</p>	For 30 MLD STP-Oct 2025 (Including Trial Run)	NA
23		Pollution abatement works for River Ganga at Katwa (Including augmentation of existing STP), Murshidabad & Santipur	2	Katwa and Murshidabad STPs are under tendering stage. Based on the observation of NMCG, revised DPR on the alternative land is under process at Santipur	NA	NA
24		Sewerage System and STP at Chakdah	1	Physical Progress upto 31.12.2024 - 42.35% Construction of STP Physical progress- 55% Completed.	12/25	NA
25		STP at Krishnanagar	1	Under Tendering Stage	NA	NA
26		STPs at Uluberia, Jiaganj- Azimganj, Diamond Harbour, Kestopur	4	3 STPs are in proposal Stage. (Subject to availability of land), DPR for kestopur STP is under examination of NMCG.	NA	NA
27		STP at Khandah (under state fund) 8.15 MLD	1	Work just Started	Dec, 2026	
28		STP at Santragachi (under state fund) 1.5 MLD	1	Physical progress: 10% of civil work has been completed.	12.08.2025	
29		Near WBSETCL, Joka - 45 MLD	1		June, 2025	The sewage network at the 03 nos. STPs under KEIRP is being developed under respective works. Trunk sewers are being laid. S&D network to be completed by 2024. Approximately Rs. 1700cr. For S&D works.
30		Bank Plot, M.G Road - 40 MLD	1	Overall Physical progress- 76.5 %	June, 2025	Out of this, about 1300 cr. linked for development of the trunk S&D system within the catchment area.
31		Rajpur-Sonarpur, Rania - 23 MLD	1	Overall Physical progress- 98.8%	March, 2025	



[Signature]
Additional District Magistrate (MA)
Purba Bardhaman

[Signature]
District Magistrate
&
Chairperson, DGC,
Purba Bardhaman

[Signature]
Officer-in-Charge
District Ganga Committee
Purba Bardhaman

40697

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
(1)	(2)	(3)	(4)	(5)	(6)	(7)
32	Kolkata Municipal Corporation (KMC)	Bansdroni STP	1	Tendering process has already been completed. The justification for the L-1 Bid Price (High 26.24%) is to be approved by the Executive Committee, NMCG in its forthcoming Meeting. Thereafter LoA will be issued to the L-1 Bidder (M/s EMS Limited (India) - M/s Neercare India Private Limited (India)(JV)).	30 Months from the date of issuance of Work Order	NA
33		STP Near Golf Garden, Sukhapukur	1			
34		Birji Road STP near Sahid Khudiram Metro	1			
35		STPs at Garden Reach	1	Existing STP is operational. Overall Progress of New STP is 12.1693%	October, 2026 (Including trial run)	NA
36		STPs at Keorapukur	1	Under Tendering Stage	12 months + 15years (From the date of issuance of work order).	NA
37		Badartala STP	1	Surinam Ghat STP has been replaced by Badartala STP; Under Proposal Stage.	NA	NA
38		STP Near BhangaKhal, Gardenreach area (22.54118, 88.25155)	1	Sent to 15th Finance Commission , Tripartite MOU already signed. Formal Approval of authority has been obtained for tendering.Under process of tendering.	52 months from the date of issuance of work order.	NA
39		New Keorapukur STP	1	Sent to 15th Finance Commission , Tripartite MOU already signed.	NA	NA
40		Strand Road STP	1	Sent to 15th Finance Commission , Tripartite MOU already signed. The land area is under KOPT. The requisition for land allotment for STP has been send to KOPT(Kolkata Port Trust). Land allotment is pending.	NA	NA
41		PHED	STPs at Diamond Harbour, Behampore, Katwa, Murshidabad (augmentation & Renovation proposed) and Nabadwip	5	Operational. Constructed in GAP-I. Augmentation of Murshidabad STP is under tendering stage.	Operational
42	MED	Jaganj Azimgunj Takia Oxidation Pond	2	Operational	Operational	NA

Officer-in-Charge
District Ganga Committee
Purba Bardhaman

Additional District Magistrate (MA)
Purba Bardhaman

District Magistrate
&
Chairperson DGC,



40698

Status report of SLWM on Ganga bordering GPs for the month of December, 2024 (O.A. 200/2014)

Sl. No.	Name of the Districts	Total No. of Blocks	Total No. of GPs	Solid Waste Management		Grey Water Management		
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of Filter Chamber	No. of Constructed Wetland/ DEWATS
1	Hooghly	2	12	4	10	9	486	0
2	Howrah	3	18	13	9	711	572	457
3	Malda	4	22	21	20	1,123	0	0
4	Murshidabad	13	65	49	44	2,814	62	1
5	Nadia	9	39	25	28	4,313	59	4
6	Purba Bardhaman	6	19	13	15	763	194	0
7	South-24 Parganas	10	49	51	34	4,742	673	0
Total		47	224	176	160	14,535	2,076	462



[Signature]
 Officer-in-Charge
 District Ganga Committee
 Purba Bardhaman

[Signature]
 Additional District Magistrate (MA)
 Purba Bardhaman

[Signature]
 District Magistrate
 &
 Chairperson, DGC,
 Purba Bardhaman

40699

Action taken against 3 nos CPCB identified drains in Purba Bardhaman District				
SL NO	CODE	NAME OF DRAIN	DIST	Action Taken
1	R3	Sakhai Para Ghat Drain, katwa	Purba Bardhaman	Will be tapped under 14 MLD Katwa STP
2	R4	Drain near Kasiganj, Katwa	Purba Bardhaman	Do
3	RS	Sukanta Palli High Drain, katwa	Purba Bardhaman	Do



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Officer-In-Charge
District Ganga Committee
Purba Bardhaman

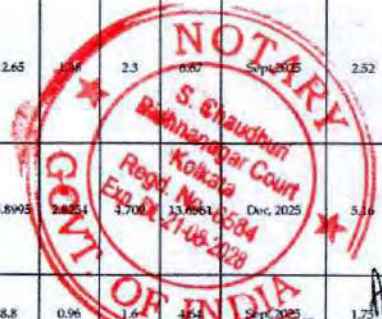
[Signature]
Additional District Magistrate (MA)
Purba Bardhaman

[Signature]
District Magistrate
&
Chairperson, DGC,
Purba Bardhaman

Status and action plan for ensuring 100% recycling of fresh waste for 120 ULBs of West Bengal upto December, 2024

40700

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the components (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
1	Bankura	Bankura	24	1,37,386	61	4	57	Windraw Composting	Material Recovery Facility (dMRF)	33.55	6.1	3.66	17.69	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33.55	3.66	6.1	17.69	Dec. 2025	6.68	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process.
2	Bankura	Bishnupur	19	67,785	26	0	26	Windraw Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.3	1.56	2.6	7.54	Sept. 2025	2.85	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
3	Bankura	Sonamukhi	15	29,085	13	0	13	Windraw Composting	MRF	7.15	1.3	0.78	3.77	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.15	0.78	1.3	3.77	March, 2025	1.42	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.
4	Paschim Bardhaman	Asansol MC	106	11,56,387	700	0	700	Windraw Composting	MRF	385	70	42	203	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		385	42	70	203	Dec. 2025	76.65	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. After reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
5	Purba Bardhaman	Bardhaman	35	3,14,638	168	0	168	Windraw Composting	MRF	92.4	16.8	10.08	48.72	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		92.4	10.08	16.8	48.72	Dec. 2025	18.40	After reclamation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process.
6	Purba Bardhaman	Dainhat	14	24,297	10.55	0	10.55	Windraw Composting	MRF	5.8025	1.055	0.633	3.0595	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.8025	0.633	1.055	3.0595	Dec. 2025	1.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	304	25	279	Windraw Composting	MRF	167.2	30.4	18.24	88.16	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		167.2	18.24	30.4	88.16	Dec. 2025	33.29	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastructure work for setting up of fresh waste processing unit at the reclaimed land of the dumpsite. For this, a feasible land is under identification.
8	Purba Bardhaman	Guskhara	16	35,374	12	0	12	Windraw Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.6	0.72	1.2	3.48	Sept. 2025	1.31	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
9	Purba Bardhaman	Kalna	18	56,722	23	6	17	Windraw Composting	MRF	12.65	2.3	1.38	6.67	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		12.65	1.38	2.3	6.67	Sept. 2025	2.52	DPR (Drawing, Design & Estimate) for Fresh Waste Processing Plant prepared. Tender finalised for engagement of agency for setting up of fresh waste processing plant. But after reclamation of land from legacy waste the infrastructure work for setting up of fresh waste processing unit will be started.
10	Purba Bardhaman	Katwa	20	81,615	47.09	0	47.09	Windraw Composting	MRF	25.8995	4.709	2.8254	13.656	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		25.8995	2.8254	4.709	13.656	Dec. 2025	5.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within March, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
11	Purba Bardhaman	Memari	16	41,455	16	5	11	Windraw Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.8	0.96	1.6	4.64	Dec. 2025	1.75	Construction of Infrastructure Work for setting up of fresh waste processing unit is under process.



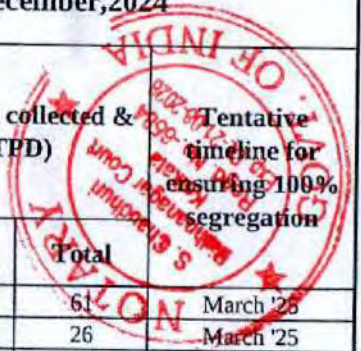
Officer-in-Charge
District Ganga Committee

Additional District Magistrate (MA)
Purba Bardhaman

District Magistrate
&
Chairperson, DGC

Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal upto December, 2024

40701



Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	61	20	4	15	9	13	5	43	61	March '25
2	Bankura	Bishnupur	19	67,783	26	8	11	4	15	5	2	19	26	March '25
3	Bankura	Sonamukhi	15	34,228	13	15	0	6	9	5	3	5	13	March '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	700	62	44	23	83	210	140	350	700	March '25
5	Purba Burdwan	Barddhaman	35	3,14,638	168	35	0	23	12	72.1	75.5	20.4	168	January '25
6	Purba Burdwan	Dainhat	14	24,397	10.55	14	0	13	1	6.17	4.18	0.2	10.55	January '25
7	Paschim Burdwan	Durgapur MC	43	5,66,517	304	43	0	20	23	127	85	92	304	March '25
8	Purba Burdwan	Gushkara	16	35,374	12	16	0	12	4	4	3	5	12	November '24
9	Purba Burdwan	Kaina	18	56,722	23	18	0	18	0	10.47	9.28	3.25	23	July '25
10	Purba Burdwan	Katwa	20	81,615	47.09	20	0	16	4	20	11	16.09	47.09	November '24
11	Purba Burdwan	Memari	16	41,455	16	16	0	11	5	8	3	5	16	November '24
12	Birbhum	Bolpur	22	80,210	54.98	22	0	8	14	20.4	13.6	20.98	54.98	March '25
13	Birbhum	Dubrajpur	16	38,041	15.54	16	0	16	0	9	5.54	1	15.54	March '25
14	Birbhum	Nalhati	16	41,244	15	14	2	14	2	6	3	6	15	March '25
15	Birbhum	Rampurhat	18	57,833	28	18	0	12	6	11	4	13	28	December '24
16	Birbhum	Sainthia	16	44608	19	16	0	0	16	6.3	4.91	7.79	19	February '25
17	Birbhum	Suri	21	90,314	37	21	0	0	21	9	5	23	37	December '24
18	Cooch Behar	Cooch Behar	20	77935	28	20	0	2	18	5	2	21	28	March '25
19	Cooch Behar	Dinhata	16	36,124	15.52	16	0	16	0	9.31	5.21	1	15.52	December '24
20	Cooch Behar	Haldibari	11	14,404	5.2	11	0	11	0	3	1.8	0.4	5.2	December '24
21	Cooch Behar	Mathabhanga	12	23,895	14.27	8	4	8	4	6.92	5.21	2.14	14.27	January '25
22	Cooch Behar	Mekhliganj	9	9,123	4.7	9	0	9	0	1.5	1	2.2	4.7	January '25
23	Cooch Behar	Tufanganj	12	20,998	8	12	0	12	0	5	2	1	8	January '25
24	Dakshin Dinajpur	Balurghat	25	1,51,299	75	25	0	25	0	38	23	14	75	January '25
25	Dakshin Dinajpur	Buniadpur	14	30183	12	14	0	10	4	6	3	3	12	January '25
26	Dakshin Dinajpur	Gangarampore	18	56,217	28	13	5	13	5	10	3	15	28	January '25
27	Darjeeling	Darjeeling	32	1,20,414	35	32	0	32	0	26	6	3	35	January '25
28	Kalimpong	Kalimpong	23	49,403	19	16	7	10	4	9	3	7	19	March '25
29	Darjeeling	Kurseong	20	42,346	11	20	0	10	10	4	2	5	11	January '25
30	Darjeeling	Mirik	9	11,513	4.2	6	3	6	3	1.8	1.5	0.9	4.2	January '25
31	Darjeeling	Siliguri MC	47	5,13,264	358	47	0	35	12	171	81	106	358	February '25

Officer-in-Charge
District Council Committee

Additional District Magistrate (MA)

District Magistrate
&
Chairman, DGC.

Phase - I : Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs of West Bengal where the Processing work has been initiated upto December,2024

40702

Sl No	(i) District	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the Components at (v)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
		ULB	No. of Legacy waste sites	Location of site			GPS coordinate (Lat & Long)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic				If any Other material (%)	Compost (%) organic	RDF (%) Plastic	If Any Other material (%)				
74	PASCHIM MEDINIPUR	Midnapore	1	Dharma Dumping Ground, Hosnabad Mouza	22.421732° N 87.340956° E	4.00	168814.31	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	168814	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.50	0.60	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
75	PASCHIM MEDINIPUR	Chandrakona	1	Ransagar, Ward No-02	22.7191N, 88.3800E	2.00	49902	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	49902	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	2.15	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
76	PASCHIM MEDINIPUR	Kharar	2	Kharar Bypass Road	30.756526N, 76.640536E & 30.750528N, 76.640539E	0.57	2044	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	2044	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.30	0.11	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
77	PASCHIM MEDINIPUR	Ramjibanspur	1	Bypass Road	22.824006N, 87.62073E	0.20	4611	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	4611	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.10	0.24	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
78	PURBA BARDHAMAN	Bardhaman	1	Kapilbagan	25°14'16.5" N 87°51'7.3" E	6.85	180825	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	180825	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.20	10.15	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
79	PURBA BARDHAMAN	Gushkara	1	Ratani Kalitala	23.498342° N, 87.744642° E	2.00	7285	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	7285	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	0.41	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
80	PURBA BARDHAMAN	Kalna	1	Beside Kalna Rail Station, Kalayanpur Gram Panchayat Ambika Kalna	23.213381° N 88.353344° E	3.33	36850	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	36850	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.50	2.53	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
81	PURBA BARDHAMAN	Katwa	1	Stadium Para, W-12	22.719253N, 88.38046E	2	3885	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	3885	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.00	0.20	Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed.
82	PURBA BARDHAMAN	Memari	1	Lock gate, Nudipur Bridge Memari Bardwan	Lock gate, Nudipur Bridge	2.50	38851	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	38851	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.25	2.53	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
83	PURBA MIDNAPORE	Egra	1	Ramkrishnapur	22°23'58.04" N 87°45'19.13" E	0.32	212251	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	2123	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.12	0.10	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



Officer-in-Charge
District Ganga Committee

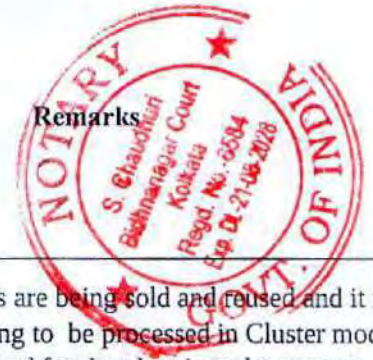
Additional District Magistrate (MA)
District Bardhaman

District Magistrate
&
Chairperson, DGC.

40703

Status of Construction and demolition waste management of 128 ULBs of West Bengal December, 2024

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	Bankura	Bankura	5.67	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
2	Bankura	Bishnupur	2.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
3	Bankura	Sonamukhi	1.41	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
4	Paschim Burdwan	Asansol MC	47.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
5	Purba Burdwan	Bardhaman	12.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
6	Purba Burdwan	Dainhat	1.01	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
7	Paschim Burdwan	Durgapur MC	23.37	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
8	Purba Burdwan	Gushkara	1.46	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
9	Purba Burdwan	Kalna	2.34	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
10	Purba Burdwan	Katwa	3.95	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
11	Purba Burdwan	Memari	1.71	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.



Officer-in-Charge
District Ganga Committee
Purba Bardhaman

Additional District Magistrate (MA)
Purba Bardhaman

District Magistrate
&
Chairperson, DGC,
Purba Bardhaman

40704
Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December, 2024

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN /100ml)	Fecal Coliform (MPN /100ml)	Fecal Strepto cocci (MPN /100ml)
IV	KANSI	Downstream at Midnapore	7.69	8.2	1.6	7000	4600	68
IV	JALANGI,	Downstream of Krishna nagar	7.02	8.1	2.6	13000	3500	330
V	Damodar	Dishergath	7.46	8	2.4	3300	1700	17
	Damodar	HSCO near Dhenna Village,	7.25	8.1	2.4	3400	2200	14
	Damodar	Narampur	7.92	8	2.3	2200	1700	17
	Damodar	Near Mujher Mana Village	7.4	7.9	2.75	2600	2100	22
	Damodar	Andal D/s	7.33	8.1	2.25	4900	2500	21
	Damodar	Andal U/s	7.44	8	2.4	7000	2600	17
	Damodar	Asansol U/s	7.36	8.2	2.05	4600	2600	13
	Damodar	Durgapur U/s	7.36	8.3	2.3	2300	1100	17
	Damodar	Raniganj D/s	7.27	8.2	2.45	3300	1700	20
	Damodar	Water intake point for Burdwan Town	7.86	8.3	2.25	3100	2200	13
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.18	6.8	3.5	7900	3300	22
	Dwarka,	Downstream of Tarapith Satighat	6.86	6.2	3.65	9400	3800	26
V	Barakar	Asansol	7.68	8	2.5	3100	2400	26
V	Rupnarayan	Geonkhali	7.78	7.1	1.45	11000	4900	260
	Rupnarayan	Kolaghat (Down Stream)	8.36	6.2	1.25	7900	4900	230
V	Dwarakeshw ar	Bankura town	7.88	8.2	2.4	4000	2400	26
V	Tcesta	At Jalpesh	6.85	7.5	2	9000	3000	70
	Tcesta	At Sevoke	7.9	8.2	1.2	14000	2600	70

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform(MPN/10 0ml)	Fecal Coliform (MPN /100 ml)	Fecal steeptoc occi (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	,500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

[Signature]
Officer-in-Charge
District Ganga Committee
Purba Bardhaman


[Signature]
Additional District Magistrate (MA)
Purba Bardhaman

[Signature]
District Magistrate
&
Chairperson, DGC,
Purba Bardhaman

40705

WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during December 2024



Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.45	7.7	2.35	220000	140000	170
	Mahananda	Ramghat(Downstream)	7.24	4.7	11	1100000	500000	7900
II	Vidyadhari	Haroa bridge (upstream)	7.43	1	6.25	58000	26000	2200
	Vidyadhari	Malancha (downstream)	7.24	1.1	7.75	17000	11000	700
II	Churni	Downstream of Ranaghat town	7.41	5.8	2.7	33000	11000	790
	Churni	Majhdia	7.45	5.6	3.3	13000	3500	700
III	Matha bhanga	Gobindapur	7.36	5.3	3.8	49000	17000	940
IV	Ganga	Farakka	7.21	8.4	2.6	940	490	45
	Ganga	Farakka	7.47	9	2.45	1300	490	49
	Ganga	Khagra	7.16	8.2	1.95	1700	790	79
	Ganga	Khagra	7.67	8.6	2.4	2400	790	94
	Ganga	Baharampore	7.39	8.2	1.85	6300	1300	230
	Ganga	Baharampore	7.29	8.4	2.1	7900	1700	330
	Ganga	Gorabazar	7.24	8.3	2	7000	1400	310
	Ganga	Gorabazar	7.4	8.6	2.25	4900	1100	230
	Ganga	Nabadip	7.1	8.3	2.35	2400	790	110
	Ganga	Nabadip	7.29	8.5	1.95	3500	1300	170
	Ganga	Tribeni	7.23	7.1	2.6	2200	700	78
	Ganga	Tribeni	7.11	8.4	2.5	2200	790	130
	Ganga	Palta Shitalatala	6.88	7.3	2.6	11000	3500	310
	Ganga	Palta Shitalatala	7.69	8.3	2.6	12000	3500	430
	Ganga	Palta,	6.82	6.9	2.85	9400	2400	330
	Ganga	Palta	7.81	8.5	2.7	11000	2800	460
	Ganga	Serampore	6.93	7.1	2.7	31000	7900	700
	Ganga	Serampore	7.91	8	2.75	23000	9400	790
	Ganga	Dakshmineswar	7.45	7.04	2.09	63000	21000	1700
	Ganga	Dakshmineswar	7.58	8.3	2.55	17000	11000	790
	Ganga	Garden reach	7.36	5.75	2.18	79000	26000	2200
	Ganga	Garden reach	7.43	7.3	2.7	34000	17000	1300
	Ganga	Howrah-shivpur	7.28	5.85	2.58	33000	17000	1400
	Ganga	Howrah-shivpur	7.3	7.2	2.95	22000	13000	1100
	Ganga	Uluberia,	7.15	7.34	2.49	27000	9400	630
	Ganga	Uluberia,	7.81	7.45	2.75	13000	7800	460
	Ganga	Durgachak near Pathikhali,	7.87	6.6	1.1	17000	11000	330
	Ganga	Durgachak near Pathikhali,	7.94	7	1.55	22000	11000	460
	Ganga	Diamond harbour,	7.22	7.54	2.09	7900	1300	490
	Ganga	Diamond harbour,	7.68	7.8	1.85	2700	1100	330

40706



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Durgapur Regional Office, Shahid Khudiram Sarani,
City Centre, Durgapur- 713216, Paschim Bardhaman.
Telefax No. : (0343) 2544915; Tel No. : (0343) 2548708.
Website: www.wbpcb.gov.in



Memo No. 77-2/WPBD-OC(163)/22

Date: 18/01/2024

To,
The Municipal Affairs Section,
Office of the District Magistrate,
Purba Bardhaman,
PIN-713101.

Sub: Submission of information for complying with the directions of the Hon'ble National Green Tribunal.

Ref: Information sought in WhatsApp group of Namami Gange dated 28.12.2023.

Sir,

In connection with the message in the WhatsApp Group of Namami Gange, dated 28th December, 2023, related to O.A. No. 200/2014 of the Hon'ble National Green Tribunal, the following information is provided for your kind information:

1. Industrial Effluent Discharge

- a) Number of industrial unit discharging their effluent in River Ganga and its tributaries : 50
Details of defaulting units: i) M/s. Kalna Rice Mills Pvt. Ltd. located at Japatpara, P.O. & P.S. Kalna, Dist. Purba Bardhaman, PIN-713409
ii) M/s. Umananda Rice Mill Pvt. Ltd., located at Niralgachi, P.O. Dhatrigram, P.S. Kalna, Dist. Purba Bardhaman, PIN-713405.
iii) M/s. R.K. Industries, located at Lichutala, P.O. & P.S. Kalna, Dist. Purba Bardhaman, PIN-713409.
iv) M/s. Maa Laxmi Modern Mini Rice Mill, located at Vill. & P.O. Bhatar, P.S. Bhatar, Dist. Purba Bardhaman, PIN-713125
v) M/s. Tarama Rice Mill Pvt. Ltd., Located at Vill. & P.O. Amarun, P.S. Bhatar, Dist. Purba Bardhaman, PIN-713125.

For all the above defaulting units, Direction has been issued by the State Board, copies of which are enclosed herewith.

- b) Total daily generation of such industrial waste within the District: 1144.07 KL/day
- c) The manner of treatment of the Industrial waste so generated: Effluent Treatment Plant
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet: Effluent monitoring has been conducted by the State Board at M/s. Singh Bhawani Paper Mills Pvt. Ltd., M/s. Krishna Tissues Pvt. Ltd. and M/s. Debnath Kagoj Udyog (P) Ltd.. Copies of the latest effluent analysis reports are enclosed herewith.

40707

- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District: 1768.652 MT/month (comprising of ETP sludge, Husk ash, Dust, Paper Trimming and Processed Pulp).
Method of disposal-Land Filling.

Thanking you,
Yours faithfully,

K. S. S.
18/11/2024
Environmental Engineer & In-charge
Durgapur Regional Office.



40708



Report of Waste Water/Solid Samples

Inspection Id:
Identification Code:

U00500000130314110423243
2 9 0 3 2 0 2 3 3 5 5 0

Analysis Done At:



WEST BENGAL POLLUTION CONTROL BOARD
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. S. Sardar, JEE

Sample Collected by (First name only in short) (As indicate in the label affixed to the sample container)	Date=>	29/03/2023	Office Code=>	0000011
Name of Unit / Source:	M/s. Singh Bhawani Paper Mills Pvt. Ltd. (formerly Suniti Papers Pvt. Ltd.)			
Address:	5050 Sahebgung Road P.O.- Orgram P.S.- Bhatar Dist.- Burdwan Pin Code-713167			
Sl.	Sampling Details(Collection/Discharge)		T#U#	Collection Time
1	ETP outlet → Recycled		T	1130

Parameters	Sample Serial Number
TSS	38.00
COD	94.24
pH (Unit)	7.10
BOD	23.81

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility exists.

11/04/2023
Date of Reporting

(Signature)
Signature of (JS/S/SS)

11/04/2023
Signature of In-Charge

- Copy to :
1. Chief Engineer, Operation & Execution, WBPCB
 2. Chief Scientist, WBPCB
 3. Durgapur Regional Office, WBPCB
 4. Industry

40709

Analysis Report of Waste Water/Solid Samples

Inspection Id:

U00500000130314220623451
1 9 0 6 2 0 2 3 3 5 7 8

Identification Code:

Analysis Done At:



WEST BENGAL POLLUTION CONTROL BOARD
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. C. Dawn, AEE

Sample Collected by (First name only in short)
(As indicate in the label affixed to the sample container) Date=> 19/06/2023 Office Code=> 0000011

Name of Unit / Source: M/s. Singh Bhawani Paper Mills (P) Ltd.
Address: 5050 Sahebgung Road P.O.- Orgram P.S.- Bhatar Dist.- Burdwan(E) Pin Code- 713167



Sampling Details (Collection/Discharge) TH/U# Collection Time
ETP Outlet / Storage tank for recycling T 1630
#Treated / Untreated

Parameters	Sample Serial Number
TSS	16.00
COD	27.64
pH (Unit)	6.85
BOD	Not Done

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable , NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility available.

27/06/2023
Date of Reporting

Shankari
Signature of (JS/S/SS)

27/06/2023
Signature of In-Charge

- Copy to : 1. Chief Engineer, Operation & Execution, WBPCB
- 2. Chief Scientist, WBPCB
- 3. Durgapur Regional Office, WBPCB
- 4. Industry

40710

Analysis Report of Waste Water/Solid samples

Inspection Id:

U00500000168860040423194

Identification Code:

170320233541

Analysis Done At:



WEST BENGAL POLLUTION CONTROL BOARD

Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. S. Banerjee, AEE

Sample Collected by (First name only in short) (As indicate in the label affixed to the sample container)	Date=>	17/03/2023	Office Code=>	00000011
Name of Unit / Source:	M/s. Krishna Tissues Pvt. Ltd.			
Address:	BHATAR, DIST.:BURDWAN BURDWAN KATWA ROAD P.O.- BHATAR P.S.- Bhatar Dist.- Burdwan Pin Code- 713125			
Sl.	Sampling Details (Collection/Discharge)	T#/U#	Collection Time	
1	ETP inlet into ETP	U	1415	
2	ETP outlet to River Khari	T	1445	

"Treated / Untreated

Parameters	Sample Serial Number	
	1	2
TSS	876.00	22.00
COD	6138.74	11.38
pH (Unit)	5.99	6.90
BOD	4512.50	Not Done
O&G	< 1.00	< 1.00

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility exists.

08/04/2023
Date of Reporting

Signature of (JS/S/SS)

Signature of In-Charge

- Copy to : 1. Chief Engineer, Operation & Execution, WBPCB
2. Chief Scientist, WBPCB
3. Durgapur Regional Office, WBPCB
4. Industry

40711

Analysis Report of Waste Water/Solid Samples
Analysis Done At:

Inspection Id:

U00500000150952040423193

Identification Code:

1 7 0 3 | 2 0 2 3 | 3 5 4 0

WEST BENGAL POLLUTION CONTROL BOARD
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. S. Banerjee, AEE

Sample Collected by (First name only in short) (As indicate in the label affixed to the sample container)	Date=>	17/03/2023	Office Code=>	00000011
Name of Unit / Source:	M/s. Debnath Kagoj Udyog Pvt. Ltd.			
Address:	7,8,3,13,19,5,17,15,14 B.K.Road,Kshetia P.O.- Mirjapur P.S.- Burdwan Dist.- Burdwan Pin Code- 713101			
Sl.	Sampling Details(Collection/Discharge)	T#U#	Collection Time	
1	ETP outlet → Recycled	T	1230	

#Treated / Untreated

Parameters	Sample Serial Number
	1
TSS	10.00
COD	29.22
pH (Unit)	7.84
BOD	Not Done
O&G	< 1.00

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable , NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility available.

06/04/2023
Date of Reporting

[Signature]
Signature of (JS/S/SS)

[Signature] 06/04/2023
Signature of In-Charge

- Copy to :
1. Chief Engineer – Operation & Execution, WBPCB
 2. Chief Scientist, WBPCB
 3. Durgapur Regional Office, WBPCB
 4. Industry

40712



Analysis Report of Waste Water/Solid Samples

Inspection Id:
Identification Code:

U00500000150952220623449
1 9 0 6 2 0 2 3 3 5 7 6

Analysis Done At:

WEST BENGAL POLLUTION CONTROL BOARD
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216



Mr. C. Dawn, AEE

Sample Collected by (First name only in short)
(As indicate in the label affixed to the sample container)

Date=> 19/06/2023

Office Code=>

00000011

Name of Unit / Source: M/s. Debnath Kagoj Udyog (P) Ltd.
Address: 7,8,3,13,19,5,17,15,14 B.K.Road,Kshetia P.O.- Mirjapur P.S.- Burdwan
Dist.- Burdwan Pin Code- 713101

Sl	Sampling Details (Collection/Discharge)	T#/U#	Collection Time
1	ETP Outlet / Recycling Tank	T	1100

*Treated / Untreated

Parameters	Sample Serial Number
	1
TSS	12.00
COD	12.73
pH (Unit)	7.85
BOD	Not Done

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility available.

27/06/2023.
Date of Reporting

(Signature)
Signature of (JS/S/SS)

27/06/2023
Signature of In-Charge

- Copy to :
1. Chief Engineer, Operation & Execution, WBPCB
 2. Chief Scientist, WBPCB
 3. Durgapur Regional Office, WBPCB
 4. Industry

40713

Analysis Report of Waste Water/Solid samples

Inspection Id:

U00500000168860220623450

Identification Code:

1 9 0 6 2 0 2 3 3 5 7 7

Analysis Done At:

WEST BENGAL POLLUTION CONTROL BOARD

Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. C. Dawn, AEE

Sample Collected by (First name only in short)

(As indicate in the label affixed to the sample container)

Date=> 19/06/2023

Office Code=>

0000011

Name of Unit / Source: M/s. Krishna Tissues Pvt. Ltd.

Address:

BHATAR, DIST.: BURDWAN BURDWAN KATWA ROAD P.O.- BHATAR P.S.-
Bhatar Dist.- Burdwan Pin Code- 713125

Sl.	Sampling Details (Collection/Discharge)	T#/U#	Collection Time
1	Outlet of ETP / Khari River	T	1300

#Treated / Untreated

Parameters	Sample Serial Number
	1
TSS	16.00
Total Chromium	BDL
COD	21.45
Zinc	BDL
Phosphate-P	0.010
pH (Unit)	6.95
Copper	BDL
BOD	Not Done
Iron	BDL
O&G	< 1.00
TDS	408.00

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks: Treatment facility available.

06/07/2023
Date of Reporting

Chandhuri
Signature of (JS/S/SS)

06/07/2023
Signature of In-Charge

Copy to : 1. Chief Engineer, Operation & Execution, WBPCB

2. Chief Scientist, WBPCB

3. Durgapur Regional Office, WBPCB

4. Industry

40714



Analysis Report of Waste Water/Solid Samples Inspection Id: U00500000150952140923714
 Identification Code: 080920233607

Analysis Done At:



WEST BENGAL POLLUTION CONTROL BOARD
 Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. S. Banerjee, AEE

Sample Collected by (First name only in short) (As indicate in the label affixed to the sample container)	Date=> 08/09/2023	Office Code=>	0000011
Name of Unit / Source:	M/s. Debnath Kagoj Udyog (P) Ltd.		
Address:	7,8,3,13,19,5,17,15,14 B.K.Road,Kshetia P.O.- Mirjapur P.S.- Burdwan Dist.- Burdwan Pin Code- 713101		
Sl.	Sampling Details (Collection/Discharge)	T#/U#	Collection Time
1	Outlet of the ETP → Recycled	T	1145
2	ETP inlet into ETP	U	1150

*Treated / Untreated

Parameters	Sample Serial Number	
	1	2
TSS	60.00	926.00
COD	23.05	9706.10
pH (Unit)	7.83	5.50
BOD	Not Done	5547.62
O&G	< 1.00	< 1.00

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks: Nil.

18/09/2023.
Date of Reporting

Signature of (JS/S/SS)

Signature of In-Charge

Copy to : 1. Chief Engineer, Operation & Execution, WBPCB
 2. Chief Scientist, WBPCB
 3. Durgapur Regional Office, WBPCB
 4. Industry

40715

Analysis Report of Waste Water/Solid samples

Inspection Id:

U00500000150952100124022

Identification Code:

2 6 1 2 2 0 2 3 3 6 4 4

Analysis Done At:

WEST BENGAL POLLUTION CONTROL BOARD
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. K. Modak, JEE

Sample Collected by (First name only in short)

(As indicate in the label affixed to the sample container)

Date=> 26/12/2023

Office Code=>

00000011

Name of Unit / Source: M/s. Debnath Kagoj Udyog Pvt. Ltd.

Address: 7,8,3,13,19,5,17,15,14 B.K.Road,Kshetia P.O.- Mirjapur P.S.- Burdwan
Dist.- Burdwan Pin Code- 713101

Sl.	Sampling Details (Collection/Discharge)	T#U#	Collection Time
1	Outlet of ETP / Recycled	T	1620

*Treated / Untreated

Parameters	Sample Serial Number
TSS	1
COD	18.00
pH (Unit)	28.43
O&G	7.58
	< 1.00

*All Parameters expressed in mg/l excepting pH

BDL : Below Detectable Limit, NT : Not Traceable , NE : Not Exerted, N.A. : Not Applicable

Remarks: ETP exists.

11.01.2024
Date of Reporting

Signature of JS/S/SS

Signature of In-Charge

- Copy to : 1. OSD - Operation & Execution, WBPCB
- 2. Chief Scientist, WBPCB
- 3. Durgapur Regional Office, WBPCB
- 4. Industry



West Bengal Pollution Control Board
 (Department of Environment, Government of West Bengal)
 Paribesh Bhawan, Bldg. 10A, Block LA
 Sector III, Bidhannagar, Kolkata 700 106
 Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861
 Fax: (0091) (033) 2335-2813



Memo No.

-7/WPBD-Cont(173)/03

Date: 03/08/2023

DIRECTION

WHEREAS, M/s. Kalna Rice Mills Pvt. Ltd. (hereinafter referred to as the industry) located at Japatpara, P.O. - & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713 409 is a parboiled rice mill.

AND WHEREAS, the industry was inspected by the officials of the West Bengal Pollution Control Board (hereinafter referred to as the State Board) on 04.11.2022. During inspection the unit was not in operation. Another unit namely M/s. Shree Mahabir Rice Mill is located within the same premises having a common entrance gate.

AND WHEREAS, M/s. Kalna Rice Mills Pvt. Ltd. has 2 nos. husk fired boilers of capacity 3 Ton/hr. and 4 Ton/hr. respectively which are connected to individual cyclone separator, ID Fan and common stack as air pollution control device (APCD). But the APCD attached to the boilers was found in defunct condition during inspection. The APCD was found not to be connected to the chimney due to damaged duct line. The unit has not installed ladder and sampling platform for the stack of the boiler.

AND WHEREAS, the unit has no effluent treatment plant (ETP) and the unit discharges its waste water directly to drain without any treatment. The unit has just started civil work for construction of a common ETP for M/s. Kalna Rice Mills Pvt. Ltd. and M/s. Shree Mahabir Rice Mill. Earthwork in excavation for foundation of ETP was going on during inspection. The unit has 1 no. old (phased out) DG set of capacity 125 KVA.

AND WHEREAS, the Consent to Operate of the unit was valid upto 31.12.2010.

AND WHEREAS, later, it was confirmed by the Durgapur regional office that the unit has applied online for renewal of Consent to Operate.

AND WHEREAS, the unit was called for a hearing on 29.11.2022 at the Head office of the Board for the above mentioned non-compliance of environmental norms. The Director of the unit appeared in the hearing and submitted that rectification work for its APCD and duct line has been completed and installation of ETP is in progress. He also submitted that they have paid consent fees to the State Board (valid upto 31.08.2023) and requested to issue CFO in favour of them. He mentioned that they are going to install a new DG set and dismantle the old DG set.

NOW THEREFORE, considering the above, M/s. Kalna Rice Mills Pvt. Ltd. located at Japatpara, P.O. - & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713 409 is hereby directed as follows:

1. That, the unit shall not operate without obtaining Consent to Operate from the State Board and without completing the installation work of pollution control systems.
2. That, the unit shall immediately dismantle the old DG set of capacity 125 KVA and inform the State Board accordingly.
3. That, the industry shall execute a Bank Guarantee (BG) (proforma enclosed) of Rs. 2,00,000/- (Rupees two lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638) as an assurance to comply with the environmental norms.

40717

The Officer-in-Charge, Kalna Police Station is requested to immediately confiscate the black DG set of the above mentioned unit and send a compliance report to the State Board at the earliest.

The Environmental Engineer & In-charge, Durgapur Regional Office of the State Board is requested to keep a strict vigil on the unit. If the unit is again found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order,

Sd/-

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Memo No. 235(9)-7/WPBD-Cont(173)/03

Date: 28/03/2023

Copy forwarded for information and necessary action to:

1. M/s. Kalna Rice Mills Pvt. Ltd., Japatpara, P.O. - & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713 409
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Durgapur Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. The Officer-in-Charge, Kalna Police Station, Station Road, Kalna, Dist. - Purba Bardhaman, Pin-713409
9. Technical Cell, WBPCB for updating the website
10. Environment Officer- Communication, WBPCB - for circulation through float file
11. Guard file of O & E Cell

Bhola
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

40718



West Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, Bldg. 10A, Block LA
Sector III, Bidhannagar, Kolkata 700 106
Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861
Fax: (0091) (033) 2335-2813

Memo No.

dr-co-o/09/0165

Date: /03/2023

DIRECTION

WHEREAS, M/s. Umananda Rice Mill Pvt. Ltd. (hereinafter referred to as the unit) located at Niralgachi, P.O.- Dhatrigran, P.S.- Kalna, Dist.- Purba Bardhaman, Pin - 713405 is a parboiled rice mill.

AND WHEREAS, the industry was inspected by the officials of the West Bengal Pollution Control Board (hereinafter referred to as the State Board) on 04.11.2022. During inspection the unit was in operation. The unit has a husk fired boiler of capacity 4 Ton/hr. which is connected to cyclone separator, ID Fan and a stack as air pollution control device (APCD). But the APCD attached to the boiler was found in defunct condition during inspection. The unit has not installed ladder and sampling platform for the stack of the boiler. The unit has an effluent treatment plant, but the same was found in totally defunct condition. The unit has no biological treatment facility.

AND WHEREAS, the Consent to Operate of the unit is valid upto 31.10.2023.

AND WHEREAS, the unit was called for a hearing on 29.11.2022 at the Head office of the Board for the above mentioned non-compliance of environmental norms. The Director of the unit appeared in the hearing and submitted that the unit was closed for a long period and on the day of inspection the unit was being run on a trial basis to determine the repairing work of all the facilities and machines. He also submitted repairing work for its APCD and installation of ladder and sampling platform for the boiler have been completed. He mentioned that renovation work for ETP is in progress and it will be expected to be completed within two months.

NOW THEREFORE, considering the above, M/s. Umananda Rice Mill Pvt. Ltd. located at Niralgachi, P.O.- Dhatrigran, P.S.- Kalna, Dist.- Purba Bardhaman, Pin - 713405 is hereby directed as follows:

1. That, the industry shall immediately make the effluent treatment plant fully functional and will also operate the same on a regular basis. Air pollution control system attached to the boiler should always be made functional.
2. That, under any circumstances, the unit shall not discharge its untreated effluent outside the factory premises.
3. That, the unit shall install biological treatment facility at the earliest.
4. That, the unit shall always operate with efficient functioning of pollution control system.
5. That, the unit shall strictly comply with the prescribed standards in respect of emission and effluent discharge.
6. That, the unit shall dispose the fly ash in an environment friendly manner so that the agricultural land is not affected by dumping of such fly ash by the unit.
7. That, the industry shall execute a Bank Guarantee (BG) (proforma enclosed) of Rs. 2,00,000/- (Rupees two lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638) as an assurance to comply with the environmental norms.

40719

The Environmental Engineer & In-charge, Durgapur Regional Office of the State Board is requested to keep a strict vigil on the unit. If the unit is again found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.



By Order,

Sd/-
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Memo No. 234 (8) -dr-co-o/09/0165

Date: 20/03/2023

Copy forwarded for information and necessary action to:

1. M/s. Umananda Rice Mill Pvt. Ltd., Niralgachi, P.O.- Dhatrigram, P.S.- Kalna, Dist.- Purba Bardhaman, Pin - 713405
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Durgapur Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. Technical Cell, WBPCB for updating the website
9. Environment Officer- Communication, WBPCB - for circulation through float file
10. Guard file of O & E Cell

Gopal
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

40720



West Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, Bldg. 10A, Block LA
Sector III, Bidhannagar, Kolkata 700 106
Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861
Fax: (0091) (033) 2335-2813

Memo No.

-dr-co-o/10/0673

Date: /03/2023

DIRECTION

WHEREAS, M/s. R.K. Industries (hereinafter referred to as the unit) located at Lichutala, P.O. & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713 409 is a parboiled rice mill.

AND WHEREAS, the industry was inspected by the officials of the West Bengal Pollution Control Board (hereinafter referred to as the State Board) on 04.11.2022. During inspection the unit was not in operation. The unit has 2 nos. husk fired boilers of capacity 3 Ton/hr. and 4 Ton/hr. which are connected to individual cyclone separator, ID Fan and common stack as air pollution control device (APCD). But the APCD attached to the boilers was found in defunct condition during inspection. The unit has not installed ladder and sampling platform for the stack of the boiler.

AND WHEREAS, the unit has an effluent treatment plant, but the same was found in totally defunct condition. The unit has no biological treatment facility. The unit has 2 nos. old (phased out) DG sets of capacity 250 KVA each.

AND WHEREAS, the Consent to Operate of the unit is valid upto 28.02.2026.

AND WHEREAS, the unit was called for a hearing on 29.11.2022 at the Head office of the Board for the above mentioned non-compliance of environmental norms. The partner of the unit appeared in the hearing and submitted that rectification work of APCD as well as ETP have been completed and claimed that presently the pollution control systems are functioning properly. The unit was directed to submit all supporting documents regarding rectification work of ETP & APCD, but they have not submitted the same till date.

NOW THEREFORE, considering the above, M/s. R.K. Industries located at Lichutala, P.O. & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713 409 is hereby directed as follows:

1. That, the industry shall immediately install ladder, sampling platform for the stack of its husk fired boiler and the air pollution control system attached to the boiler shall always be made functional.
2. That, the unit shall immediately take necessary steps to make the effluent treatment plant fully functional and will also operate the same on a regular basis.
3. That, under any circumstances, the unit shall not discharge its untreated effluent outside the factory premises.
4. That, the unit shall install biological treatment facility at the earliest.
5. That, the unit shall strictly comply with the prescribed standards in respect of emission and effluent discharge.
6. That, the unit shall dispose the fly ash in an environment friendly manner so that the agricultural land is not affected by dumping of such fly ash by the unit.
7. That, the unit shall immediately dismantle the black DG sets and install green DG set. In this regard, an action taken report will have to be submitted by them to the State Board.
8. That, the industry shall execute a Bank Guarantee (BG) (proforma enclosed) of Rs. 2,00,000/- (Rupees two lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638) as an assurance to comply with the environmental norms.

40721

The Officer-in-Charge, Kalna Police Station is requested to immediately confiscate the black DG sets of the above mentioned unit and send a compliance report to the State Board at the earliest.

The Environmental Engineer & In-charge, Durgapur Regional Office of the State Board is requested to keep a strict vigil on the unit. If the unit is again found to be non-complying with the Board's direction, the Board will take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.



By Order,

Sd/-

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Memo No. 233(9) -dr-co-o/10/0673

Date: 20/03/2023

Copy forwarded for information and necessary action to:

1. M/s. R.K. Industries, Lichutala, P.O. & P.S. - Kalna, Dist. - Purba Bardhaman, Pin - 713409
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Durgapur Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. The Officer-in-Charge, Kalna Police Station, Station Road, Kalna, Dist. - Purba Bardhaman, Pin-713409
9. Technical Cell, WBPCB for updating the website
10. Environment Officer- Communication, WBPCB - for circulation through float file
11. Guard file of O & E Cell

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board



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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block--LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph.: 2335-9088/8861/7428, Fax: 2335-2813
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in



Memo No.

-7/WPBD-Cont(3966)/08

Date: /07/2023

DIRECTION

WHEREAS, M/s. Maa Laxmi Modern Mini Rice Mill (hereinafter referred to as the unit) located at Vill.- & P.O.-Bhatar, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125 is a parboiled rice mill.

AND WHEREAS, the industry was inspected by the officials of the West Bengal Pollution Control Board (hereinafter referred to as the State Board) on 10.03.2023. The unit was in operation and the following observations were made by the inspecting official:

- The unit has 1X3 Ton/hr. husk fired boiler which is provided with cyclone separator and mechanical dust collector as air pollution control device (APCD). The stack of the boiler is provided with ladder and sampling platform.
- Although the parboiling division and the boiler were in operation during inspection, but the APCD for the boiler was found in defunct condition. Significant stack emission was observed during inspection.
- The unit has an effluent treatment facility which was also found in defunct condition. Untreated effluent was found directly discharged outside the unit without any treatment.
- The unit has no biological treatment facility.
- Husk ash was found to be stored adjacent to the boiler.
- The unit has one no. old 82.5 KVA black diesel generator set.

AND WHEREAS, the Consent to Operate of the unit is valid up to 30.11.2027.

AND WHEREAS, the unit was called for a hearing on 18.07.2023 at the Head office of the Board for the above mentioned non-compliance of environmental norms. The partner of the unit appeared in the hearing and submitted that they would install bag filter as adequate pollution control system for its husk fired boiler within six months. He also submitted that they have renovated the ETP.

NOW THEREFORE, considering the above, M/s. Maa Laxmi Modern Mini Rice Mill located at Vill.- & P.O.-Bhatar, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125 is hereby directed as follows:

1. That, the unit is allowed a time period upto 31st December, 2023 for installation of bag filter for its 3 Ton husk fired boiler for compliance of environmental norms.
2. That, the unit shall make the effluent treatment plant fully functional and the same will be operated on a regular basis.
3. That, the unit shall not discharge any untreated effluent outside the unit premises under any circumstances.
4. That, the unit shall install biological treatment facility.
5. That, the unit shall dispose off the husk fly ash in an environment friendly manner.
6. That, the unit shall immediately dismantle its 82.5 KVA black diesel generator set and inform the State Board accordingly.

40723



7. That, the industry shall execute a Bank Guarantee (BG) (proforma enclosed) of Rs. 2,00,000/- (Rupees two lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638) as an assurance to comply with the environmental norms as well as Board's direction.

The Officer-in-Charge, Bhatar Police Station is requested to confiscate the 82.5 KVA black type DG set situated at the unit premises and submit a compliance report to the State Board within 7(seven) days from hereof.

The Environmental Engineer & In-charge, Durgapur Regional Office of the State Board is requested to conduct a fresh inspection of the industry after December, 2023 to judge the efficacy of the pollution abatement system. If the unit is found to be non-complying, the Board will take strict regulatory action against the industry.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order,

Sd/-
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Memo No. 910 (9) -7/WPBD-Cont(3966)/08

Date: 21/07/2023

Copy forwarded for information and necessary action to:

1. M/s. Maa Laxmi Modern Mini Rice Mill, Vill. & P.O.-Bhatar, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Durgapur Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. The Officer-in-Charge, Bhatar Police Station, Bardhaman Katwa Road, Palar, Dist.-Purba Bardhaman, Pin-713125
9. Technical Cell, WBPCB for updating the website
10. Environment Officer- Communication, WBPCB - for circulation through float file
11. Guard file of O & E Cell

[Signature]
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph.: 2335-9088/8861/7428, Fax : 2335-2813
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No.

-7/WPBD-Cont(772)/01

Date: /07/2023

DIRECTION

WHEREAS, M/s. Tarama Rice Mill Pvt. Ltd. (hereinafter referred to as the unit) located at Vill. & P.O.-Amarun, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125 is a parboiled rice mill.

AND WHEREAS, the unit was inspected by the officials of the **West Bengal Pollution Control Board** (hereinafter referred to as the State Board) on 10.03.2023. During inspection the unit was not in operation. The following observations were made by the inspecting official:

- The parboiling division and the boiler were not in operation.
- The unit has IX3 Ton/hr. husk fired boiler which is provided with cyclone separator and ID Fan as air pollution control device (APCD). But the APCD was found in defunct condition.
- The stack of the boiler is provided with ladder and sampling platform.
- The unit has no effluent treatment plant. The unit discharges raw effluent directly to drain without any treatment.
- Husk ash was found to be stored adjacent to the boiler.
- The unit has 1 no. old 75 KVA black diesel generator set.

AND WHEREAS, the Consent to Operate of the unit expired on 30.04.2023.

AND WHEREAS, the unit was called for a hearing on 18.07.2023 at the Head office of the Board for the above mentioned non-compliance of environmental norms. The Director of the unit appeared in the hearing and submitted that they have applied online for renewal of Consent to Operate. He also submitted that they would install bag filter as adequate pollution control system for its 3 Ton.husk fired boiler within six months. He stated that they have installed an ETP to treat its waste water.

NOW THEREFORE, considering the above, M/s. Tarama Rice Mill Pvt. Ltd. located at Vill. & P.O.-Amarun, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125 is hereby directed as follows:

1. That, the unit shall immediately obtain Consent to Operate from the State Board.
2. That, the unit is allowed a time period upto 31st December, 2023 for installation of bag filter for its 3 Ton husk fired boiler for compliance of environmental norms. In this regard, an action taken report is to be submitted by the unit accordingly.
3. That, the unit shall install and make the effluent treatment plant fully functional and the same will be operated on a regular basis.
4. That, the unit shall install biological treatment facility.
5. That, the unit shall dispose off the husk fly ash in an environment friendly manner.
6. That, the unit shall immediately dismantle its 75 KVA black diesel generator set and inform the State Board accordingly.
7. That, the industry shall execute a **Bank Guarantee (BG)** (proforma enclosed) of Rs. 2,00,000/- (Rupees two lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the **WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638)** as an assurance to comply with the environmental norms as well as Board's direction.



40725

The Officer-in-Charge, Bhatar Police Station is requested to confiscate the 75 KVA black type DG set situated at the unit premises and submit a compliance report to the State Board within 7(seven) days from hereof.

The Environmental Engineer & In-charge, Durgapur Regional Office of the State Board is requested to conduct a fresh inspection of the industry after December, 2023 to judge the efficacy of the pollution abatement system. If the unit is found to be non-complying, the Board will take strict regulatory action against the industry.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order,

Sd/-

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

Date: 21/07/2023

Memo No. 911(9) -7/WPBD-Cont(772)/01

Copy forwarded for information and necessary action to:

1. M/s. Tarama Rice Mill Pvt. Ltd., Vill. & P.O.-Amarun, P.S.-Bhatar, Dist.-Purba Bardhaman, Pin-713125
2. The Chief Engineer, Planning & EIM Cell, WBPCB
3. The Senior Law Officer, WBPCB
4. The Environmental Engineer & In-charge, Durgapur Regional Office, WBPCB
5. The FAM, WBPCB
6. T.A. to the Member Secretary, WBPCB
7. P.A. to the Chairman, WBPCB
8. The Officer-in-Charge, Bhatar Police Station, Bardhaman Katwa Road, Palar, Dist.-Purba Bardhaman, Pin-713125
9. Technical Cell, WBPCB for updating the website
10. Environment Officer-Communication, WBPCB - for circulation through float file
11. Guard file of O & E Cell

[Signature]
Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board

40726

Roshni Sen, IAS
Additional Chief Secretary



Environment Department
Government of West Bengal
PRANI Sampad Bhawan, 5th Floor,
LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271
E-mail : acsenvwb@gmail.com

To
The Secretary,
Ministry of Jal Shakti,
Department of Water Resources &
River Development & Ganga Rejuvenation,
Government of India



Date: 16/07/2024

Sub: Issues related to Flood Plain Zone in West Bengal

Ref: Letter from ACS, Environment Department, Govt. of W.B. dated 28th July, 2022

Sir,

Your kind attention is drawn to the fact that the Hon'ble National Green Tribunal (NGT) has from time to time, passed orders on floodplains, their identification and demarcation by the State concerned. The issue of demarcation of flood plain zone has been dealt with by the Hon'ble Principal Bench in O.A.200/2014 (*M.C. Mehta -vs- Union of India & Ors.*)

In this connection, a letter has been issued by this Department *vide* Memo No. EN/1653/3C-24/2021 dated 28th July, 2022 (copy enclosed) mentioning details of the issues and seeking your guidance in the matter as to how to address the multiple issues related to floodplain demarcation and management in West Bengal due to its unique geographical features.

It is once again requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,

Roshni Sen

Additional Chief Secretary to
the Government of West Bengal

Encl: as stated

40727



Government of West Bengal
Department of Environment

Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III, Saltlake City, Kolkata-106

No. EN/1653 /3C-24/2021

July 28, 2022

From :: Vivek Kumar
Additional Chief Secretary to the
Government of West Bengal

To :: The Secretary
Ministry of Jal Shakti
Department of Water Resources &
River Development & Ganga Rejuvenation
Government of India

Sub: Issues related to Floodplain Management in West Bengal

Ref: Orders of Hon'ble National Green Tribunal passed in
O.A.200/2014 and O.A. 65(THC) of 2016/EZ

Sir

Your kind attention is drawn to the fact that Hon'ble National Green Tribunal (NGT) has, from time to time, passed Orders on floodplains, their identification and demarcation by the States concerned.

2. An Expert Committee under the leadership of Dr. Sunando Bandhopadhyay, Department of Geography, University of Calcutta was constituted to demarcate floodplain zones in Ganga and Bhagirathi- Hooghly river basin of West Bengal. A copy of the said report is enclosed for ready reference. The findings of the Expert Committee are summarised below:

- i. The plains drained by the Ganga and its principal distributary, the Bhagirathi-Hooghly measures 42,371 sq.km in the State of West Bengal.
- ii. Considering five highest magnitude flood events of 1995-2020 period for five overlapping zones, it was found that 33% area of the region is subject to inundation by flood.
- iii. The inundated area spreads over 226 CD blocks of 14 districts.
- iv. Estimated population (2021) residing in this area is 76,250,487 and the average population density is 1629/sq.km.



- v. Some of the most densely populated blocks including some major urban pockets, located close to the principal rivers are susceptible to flooding.

3. The Irrigation & Waterways Department was requested to examine the report of the Expert Committee and give their observations. The observations of Irrigation & Waterways Department are stated as follows:

3.1 *It is worthwhile to mention that the Hon'ble NGT in its order dated 29/05/2019, stated that such identified floodplain will have to be declared as "No Construction" Zone. It has also been mentioned in the report that the identified floodplain is a densely populated area, having an average population density of 1629 /square K.M and 35% being urban areas.*

3.2 *Considering above, it is suggested that only the full river path while ruling at the Highest Flood Level (H.F.L) of last 25 years (1995-2000), is identified and declared as floodplain for the purpose of imposing restriction on construction activities with the following understanding:-*

3.2.1 *Such identification will be applicable for all the river stretches of main Ganga-Padma River, Bhagirathi- Hooghly River and all its tributaries.*

3.2.2 *In case of no embankment on either side of the river, the extreme points of the banks considering the meandering of the river in last 25 years, will be considered for the demarcation of floodplain.*

3.2.3 *In case of no embankments on both sides, the distance between the top of two embankments will be considered for the demarcation of floodplain.*

3.2.4 *In case of embankment only at one side of the river, the width of the river between the top of embankment on one side and the extreme point of the bank on the other side considering meandering in last 25 years, will be considered for the demarcation of floodplain.*

3.2.5 *Considering very high level flood discharge through the river Ganga in case of Malda and Murshidabad districts, an additional strip of land along the river bank or embankment on both side of the river, beyond the provisions, stated at (3.2.2), (3.2.3) & (3.2.4) above will also be demarcated as floodplain to provide additional space for the river, the width of which will be fixed on case to case basis on further study.*

3.3 *It is pertinent to mention the definition in 'Floodplain' embodied in the draft "Flood Plain Zoning" bill, sent by Ministry of Jal Shakti, Government of India in 2021, includes any river channel and the adjacent low land susceptible to natural flood inundation during period of maximum discharge due to overtopping or beach of river embankment or natural bank or due to unfavourable outfall condition like existence of high tide level. So considering above, it is suggested*

that demarcation of floodplain is re-assessed based on the assumptions and analogy stated above.

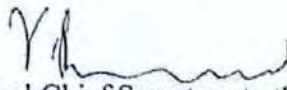
4. On 08.07.2022, a meeting was chaired by the Chief Secretary, Government of West Bengal with the stakeholder Departments to discuss implementation of NGT's Orders on floodplain, the Report of the Expert Committee and the respective observations of the Departments concerned. After a thread-bare discussion, the following decision was taken:

4.1 "It was agreed that unlike upper riparian States, the deltaic West Bengal, having a wide expanse, is extremely fertile, densely populated with sizeable urban pockets and ecologically productive. While the Ganga and its tributaries in the upper catchment is enclosed by valley walls, the Bengal delta is absolutely flat. The Hon'ble Tribunal has clarified that 'the distance for no construction zone is to be measured from highest flood line at least in the last 25 years.' In West Bengal, the HFL went beyond Indo-Bangladesh border during 1998 and 2000 floods.

4.2 Accordingly, it was felt that the unique geographical characteristics of West Bengal make floodplain zoning difficult in the framework stipulated by Hon'ble National Green Tribunal and the Ministry of Jal Shakti, since going by the available flood data, a very large part of the State of West Bengal's geographical area would fall within the floodplains of the Ganga river systems and its tributaries. The House agreed that dealing with the issue of floodplains in lower riparian States falling in Ganga delta, requires a region-specific approach. It was decided that a representation would be sent to Ministry of Jal Shakti highlighting the impracticability/ difficulty in implementing the current guidelines in respect of West Bengal, and seeking their advice on how to proceed further in the matter." (Copy of the minutes of the meeting is enclosed).

5. In the light of the above facts, you are requested to kindly offer your guidance in the matter as to how West Bengal should address the multiple issues mentioned above related to floodplain demarcation and management.

Yours faithfully,


Additional Chief Secretary to the
Government of West Bengal

Encl: as stated



40730

SPEED POST

NOC NO 164537

WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan
10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106



Memo No. 157-2N-05/2019(E)

Dated 23/02/2021

From :
Member Secretary,
West Bengal Pollution Control Board



To: M/s. RVD Waste Tech Private Ltd.,
Shyam Vatika, 297/1/1, Dakshinagar Road, Sreebhumi, 3rd Floor,
Flat No. B/3, Kolkata - 700 048.

Sub: Consent to Establish (NOC) from Environmental Point of View

Ref: i) Your letter No. RVD/20-21/019 Dated 12.02.2021
ii) Env. Clearance issued by SIAA vide letter No. 42/EN/T-II-1/107/
2018 dtd. 08.01.2021.

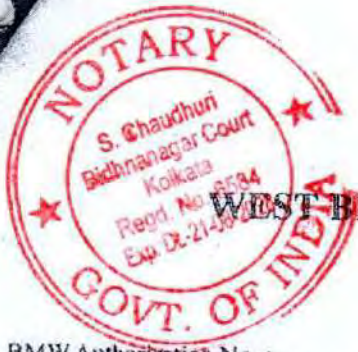
WEST BENGAL

Dear Sirs,

In response to the application for Consent to Establish (NOC) for proposed Unit of M/s RVD Waste Tech Pvt. Ltd. for manufacturing/storage/installation Common Bio-Medical Waste Treatment Facility Plot No. 125 & 126, Mouza-Khirkram, Block-Bongalkote, Sub-Division-at Katwa, Dist.-Purba Bardhaman, West Bengal, this is to inform you that this Board hereby grants the Consent to Establish (NOC) from the environmental point of the above subject to the following conditions and special conditions annexed.

1. The quality of sewage and trade effluent to be discharged from your factory shall satisfy the permissible limits as prescribed in IS : 2490 (Pt. I) of 1974, and/or its subsequent amendment and Environment (Protection) Rules 1986.
2. Suitable measures to treat your effluent shall be adopted by you in order to reduce the pollutional load so that the quality of the effluent satisfies the standards mentioned above.
3. You shall have to apply to this Board for its consent to operate and discharge of sewage and trade effluent according to the provisions of the water (Prevention & Control of Pollution) Act, 1974. No sewage or trade effluent shall be discharged by you without prior consent of this Board.
4. All emission from your factory shall conform to the standards as laid down by this Board.
5. No emission shall be permitted without prior approval of this Board and you shall apply to this Board for its consent to operate and atmospheric emission as per provision of the Air (Prevention & Control Pollution) act, 1981.
6. No industrial plant, furnace, flues, chimneys, control equipment, etc. shall be constructed/reconstructed/erected/re-erected without prior approval of this Board.

Sr. Environmental Engineer
W. B. Pollution Control Board
Dept. of Environment, GoWB



WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan
10A, Block - LA, Sector III, Bidhanagar
Kolkata - 700 106
D0013703



BMW Authorisation No. :

Memo No. 13-28 (Bm)-16/2022

Date 21.03.2022

FORM - III

AUTHORIZATION

(Authorization for operating a facility for generation, Collection, reception, treatment, storage, transport and disposal of biomedical wastes as per the Bio-Medical Waste Management Rules, 2016)

- M/s. RVD Waste Tech Pvt. Ltd. an occupier or operator of the facility located at Plot/Dag No. 125/128, JL No. 128, Local Body-Kshirogram Gram Panchayat, P.O.-Kalachar, PG-Mongalkote, Dist.-Purba Bardhaman-713143. is hereby granted an Authorization for:

Activity (Please Tick)

- Generation, segregation Treatment or processing or conversion
- Collection Recycling
- Storage Disposal or Destruction
- Packaging Use
- Reception Offering for Sale / Transfer
- Transportation Any other form of Handling

- M/s. RVD Waste Tech Pvt. Ltd. is hereby authorized for handling of biomedical waste as per the capacity given below:

- (i) Number of beds of HCF : N.A.
- (ii) Number of healthcare facilities covered by CBMWTF : 1085
- (iii) Installed treatment and disposal capacity : Incinerator-250 Kg per hr., Autoclave-640 lit./batch, shredder-250Kg/hr.
- (iv) Area or distance covered by CBMWTF : *
- (v) Quantity of Biomedical waste handled, treated or disposed : 6000 Kg per day

Type of Waste Category

Quantity permitted for Handling

Yellow

Red

White (Translucent)

Blue

3. This authorization shall be in force for a period up to 28.02.2027 from the date of issue.

4. This authorization is subject to the conditions stated overleaf and to such other conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act., 1986.

M. K. Ghosh
Chief Engineer
Authorized Signatory of the Board
West Bengal Pollution Control Board

40732

WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan'
Bldg. No. - 10A, Block - LA, Sector-III
Salt Lake City, Kolkata-700 098
CO128812



Consent Letter Number :

Memo Number : 11-25/CON(BM)-08/2022



Date: 21.08.2022

Consent to Operate
under

Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974 and
Section 21 of the Air (Prevention and Control of Pollution) Act, 1981

The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, as amended and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended and Rules and Orders made thereunder, hereby grants its consent to :

RVD Waste Tech Pvt. Ltd.

.....(Address of Regd. office/Head/Office/City Office)

(hereinafter referred to as Applicant) for its unit located at Plot No.6 Dag No. 125 & 128, J.L. No. 128,
Local Body - Kshirogram Gram Panchayat, P.O.-Kolchar, P.S.- Mongalkote,
Dist.- Purba Bardhaman, PIN Code - 713143.

.....(Detailed address of the manufacturing unit)

for a period ~~from~~ up to 28.02.2027 to

to operate the industrial unit and to discharge liquid effluent and to emit gaseous effluent from the premises/land of the industrial unit, in accordance with the conditions as mentioned in the Annexure to this consent letter provided on any day at any instance the quantity and quality of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in the Table I & II of this consent letter and in the Environmental (Protection) Act, 1986.

Breach of the conditions and / or failure to comply with the directions as set out in the Annexure shall render the applicant liable for prosecution under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alter the conditions of this consent letter giving one month's notice to the applicant.

Seal

for and on behalf of the State Board
[Signature]
Chief Engineer
West Bengal Pollution Control Board
(Member Secretary/Chief Engr. / Sr. Engr. / Env. Engr. / Asst. Env. Engr.)

40733



Government of West Bengal
Office of the District Land & Land Reforms Officer
P.O-Rajbati, District- Purba Bardhaman
Pin-713104

Phone No. 0342-2530641 / Fax No. 0342-2533348

E-Mail: dldropurbabardhaman@gmail.com

Memo No: 792/Law Cell/NGT/2024

Date: 20.04.2024

To
The Additional District Magistrate (MA)
Purba Bardhaman

Sub: Regarding Information for compliance with the direction given by Hon'ble NGT Principal Bench, New Delhi in OA No: 200/2014 dated 24.11.2023.

Ref: Memo No: 73/DGC/XLI-7/NGT/2023 dated 19.04.2024.

In compliance with the order passed by Hon'ble NGT Principal Bench in OA No: 200/2024 dated 24.11.2023 the desired report in reference to Point No: 1(VII) of the order have been tabulated below:

Number of Cases registered within a Year(2023) against illegal mining in the bed or floodplains of river Ganga and its tributaries	1. Information regarding number of cases registered is lying at the end of District Police Administration. So necessary communication may be made to the District Police Administration.
Details of enforcement of Mining Policy of state and Enforcement and Monitoring Guidelines for Sand Mining(EMGSM 2020) and Sustainable Sand Management Guidelines 2016	1.Number of FIR lodged for illegal mining(2023) in the riverbed of Ganga and its tributaries: 14(Fourteen) 2.Number of Enforcement Programme to curb illegal Mining: 246(Two Hundred Forty Six)

20/04/24
Additional District Magistrate
And
District Land and Land Reforms Officer
Purba Bardhaman.
Date: 20.04.2024

Memo No: 792(1/1)/Law Cell/NGT/2024

Copy to:

1. The CA to the District Magistrate and Collector, Purba Bardhaman for kind appraisal of the District Magistrate and Collector,

20/04/24
Additional District Magistrate
And
District Land and Land Reforms Officer
Purba Bardhaman.

40734

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo no. 13/ 1250 /NGT/R/23

Date: 24/02/2025

To
The Additional Chief Secretary to the Govt. of West Bengal
Environment Department

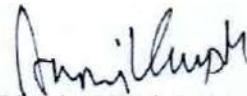


Sub: Updated report in connection with O.A no. 200 of 2014 (M.C Mehta vs. Union of India & Ors.)

Madam

Apropos the above mentioned subject I am sending herewith the updated report in respect of District South 24 Parganas in connection with O.A no. 200 of 2014 in the matter of M.C Mehta vs. the Union of India & Ors. for your kind perusal.

Enclosed: As stated


District Magistrate
South 24 Parganas

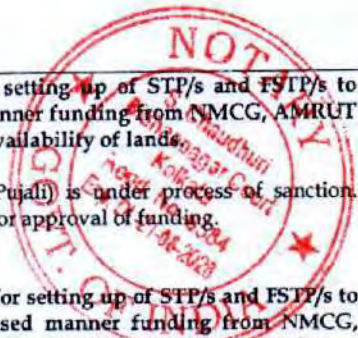
Updated Report in connection with O.A. 200 of 2014 in the matter of M.C. Meheta vs. Union of India : District South 24 Parganas

I. Sewage: District South 24 Parganas

Sewage (URBAN)(Ganga Towns)

Sl. No.	Issue	Remarks
I.	Sewage:	
a)	Per day generation of sewage (in MLD).	Generation of sewage per day(in MLD)-79.53 MLD
b)	Quantity of sewage treated per day (in MLD).	Quantity of sewage treated per day (in MLD)-5.34 MLD
c)	i)The number of existing Sewage Treatment Plant- ii) Built up capacity in MLD- iii) Capacity Utilization in % iv)Mode of disposal in each town-	The number of existing Sewage Treatment Plant- 2 STPs Built up capacity in MLD- 11.33 MLD Capacity Utilization in %- 9.85% (Diamond Harbour) - 60.61% (Budge Budge) *Utilization Capacity is worked out on the basis of as on date design flow of each STP. a) Treated water is being re-used for different purposes as per the policy of Treated Waste Water Re-Use Policy of Urban, West Bengal, June,2020 prepared by the UD&MA Department (June,2020) b) Balance treated water is being discharged in surface water body.
d)	Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Compliance with the standards set by the Hon'ble NGT in its order dated 30.04.2019/ notified by the MOEF&CC, Dated-13.10.2017 which provides a parameter for faecal coliform per 100 millilitre, MPN/100ml is <1000. (copy of the order dt.30.04.2019 enclosed)
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	a) 35 MLD capacity STP at (Maheshtala) is under the construction stage. b) Updated report of STP at Mahestala: Overall physical progress:- 89.52% upto 31-12-24 1. STP physical progress (Overall) - 98.23% completed. 2. Office Building & Staff Quarter -86.05% completed 3. 92.96% of Supply of Electromechanical Items. 4. MPS progress- 76.32%. SBR Basin:-Platform & wall 100%completed. Hydro testing of Basin 1 & 2 Completed. CCT:- 1st floor slab casting completed. Brick work & plastering completed. SHU:- 2nd floor slab casting 100% completed. Brick work Work in progress. PTU:- Grit Chamber side wall completed. Admin Building & Staff Quarter:-Electrification, Painting, Window Fixing, Flooring WIP. Network: Gravity: 44.59%; Rising Main: 74.93% completed LS 2- 93.04% completed. LS-2A-75.60%completed. LS-3-75.61% completed . Timeline for completion of work- MAY, 2025. (EoT applied till May 2025 which is under examination of NMCG) c) 10.4 MLD capacity STP at (Diamond Harbour) is under proposal stage Subject to availability of land and fund.





		<p>The State is also planning for setting up of STP/s and FSTP/s to mitigate the gap in a phased manner funding from NMCG, AMRUT and State Funds subject to the availability of lands.</p> <p>d) 8 KLD capacity FSTP at (Pujali) is under process of sanction. NMCG has been requested for approval of funding.</p> <p>The State is also planning for setting up of STP/s and FSTP/s to mitigate the gap in a phased manner funding from NMCG, AMRUT and State Funds subject to the availability of lands.</p> <p>*For construction of STPs/FSTPs, availability of encumbrance free land with proper title and ownership is one of the major constraints in the State. The State is giving all-out efforts in search of suitable and feasible land for construction of these utilities.</p> <p>*Apart from the construction of STP for addressing the BOD level, State is also focusing on to reduce Faecal Coliform level in the River Ganga by using different alternative technologies for treatment of Drains, Nallahs and Khals discharging in River Ganga.</p> <p>The copy of the report regarding Sewage as received from the Dept. of UDMA, Govt. of West Bengal, the copy of Treated Waste Water Re-Use Policy of Urban, West Bengal, June, 2020 prepared by UDMA, Govt. of West Bengal & the copy of Order dt. 30.04.2019 of the Hon'ble NGT.</p>																					
<p>f)</p>		<p>1. No Dharmshala and Ashram having a source of significant waste water generation within adjoining Blocks & Municipalities under South 24 Parganas of River Ganga, discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain / canal/ khal/ or any other mode).</p> <p>2. The West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas is in process of short-listing hotels for physical verification of discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain/ canal / khal / or any other mode) and their consent status.</p> <p>Timeline- It will take about six months.</p>																					
<p>g)</p>	<p>Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>Water quality in river and its tributaries in abutting districts/towns in terms of faecal-coliform (MPN/100ml)</p> <p>Water Quality report including Faecal Coliform for the month of December, 2024</p> <table border="1"> <thead> <tr> <th>Stations</th> <th>pH (Unit)</th> <th>(DO)(mg/l)</th> <th>BO D(mg/l)</th> <th>Total Coliform (MPN/100ml)</th> <th>Fecal Coliform (MPN/100ml)</th> <th>Fecal Streptococci (MPN/100ml)</th> </tr> </thead> <tbody> <tr> <td>Diamond Harbour</td> <td>7.22</td> <td>7.54</td> <td>2.09</td> <td>7900</td> <td>1300</td> <td>490</td> </tr> <tr> <td>Diamond Harbour</td> <td>7.68</td> <td>7.8</td> <td>1.85</td> <td>2700</td> <td>1100</td> <td>330</td> </tr> </tbody> </table> <p>*As per the latest Water Quality Report of WBPCE, BOD level of entire stretch of River Ganga is within the permissible limits of bathing standard i.e., 3.0 mg/l.</p>	Stations	pH (Unit)	(DO)(mg/l)	BO D(mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)	Diamond Harbour	7.22	7.54	2.09	7900	1300	490	Diamond Harbour	7.68	7.8	1.85	2700	1100	330
Stations	pH (Unit)	(DO)(mg/l)	BO D(mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)																	
Diamond Harbour	7.22	7.54	2.09	7900	1300	490																	
Diamond Harbour	7.68	7.8	1.85	2700	1100	330																	

II.	Municipal Solid Waste Disposal :		
	a)	Per day generation of Solid waste (TPD)	Per day generation of Solid waste in the district- 272.16 TPD Budge Budge- 30 Diamond Harbour- 19.53 Maheshtala- 210 Pujali-12.63
	b)	Collection	Budge Budge- 100% Diamond Harbour- 100% Maheshtala-100 % Pujali- 100%
	c)	Segregation (Number of wards)	Budge Budge- Full- 18, Partial- 2 Diamond Harbour- Full-9, Partial-7 Maheshtala-Full-10, Partial-25 Pujali- Full-2
		Timeline for full segregation	Budge Budge- July 2025 Diamond Harbour- February 2025 Maheshtala- March 2025 Pujali- July 2025 Detail Report in Annexure-C
		Quantity of solid waste treated per day	Quantity of solid waste treated per day in the district- 71.08 TPD
		The gap in treatment of solid waste	The gap in treatment of solid waste-201.08 TPD
		Legacy waste and the time bound plan to treat Legacy waste.	Updated data attached as Annexure I
III.	Construction and Demolition waste :		
	a)	Total per day generation of C & D waste within the district (TPD)	Total per day generation of C & D waste within the district (TPD)-33.44 TPD
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No plant has been established for the treatment of C & D waste. DPR is yet to be prepared. The details of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization is zero (0) respectively. It is specifically noted that segregated fractions are being sold and re-used and the remaining are being disposed at Patharghata Plant for processing. For establishment of plant Land identification is under process.
IV.	Industrial Effluent discharge :		
	a)	Number of industrial unit discharging their effluent treated /untreated in river Ganga and its tributaries and details of defaulting	No Grossly polluting industries is located within Urban area of South 24 Parganas. There are 11 numbers of red and 03 numbers of orange category units, which is connected to River Ganga (directly or indirectly via drain / Canal / Khal / or any other mode). All of these units have Effluent Treatment Plant (ETP). These units are more or less complied with discharge standard.




* Annexure - 3

Phase - I: Status of Bio-mining and Bio - Remediation of Legacy Waste of the ULBs South 24 Farganas where the Processing work has been initiated upto December, 2024

ULB	(ii) Legacy waste Site				(iii) Composition of the Waste				(v) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vi) Timeline to process at each site	(vii) Final Destination of the Components at (i)				Area Reclaimed in Acre	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites	
	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic				Hazy Oil/m material (%)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic	RDF (%) Plastic				If any Other material (%)
Budge Budge	1	Sabbhas Udayan trenching ground Ward No - 17	22.47333°N 89.18679°E	3.18	20721	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	20721	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Compost Plants of other states	Moisture Loss and other handling Less	7.20	1.30	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
Diamond Harbour	1	Dufourghata, Beside NH 117 (Panchayet Area)	22°10'17"N 89°13'44"E	7.00	9421,092	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	9421	Completed	Low land filling	Low land filling & used as soil enricher in cultivation	Compost Plants of other states	Moisture Loss and other handling Less	0.30	0.59	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.
Matheshtala	1	Sarangabad, Ward No - 15	22.49216°N 89.2067°E	39.61	230517	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bio-mining and Bio Remediation	230517	Completed	Low Land filling	Low land filling & used as soil enricher in cultivation	Compost of Plants of other states	Moisture Loss and other handling Less	4.00	1.04	1st Phase of Bio-mining and Bio-remediation of the assessed quantity of Legacy Waste has been completed. But it has been observed during the period of 1st phase processing the incoming regular fresh waste has been converted to Legacy Waste, which will be Bio-mined and Bio-remediated at 2nd Phase.



	<p>industrial units.</p> 	<p>It may be noted that Closure Order was issued by WBPCB to 79 Numbers of Dyeing and Bleaching within Maheshtala Municipality vide Momo No. 762-30/WPB/CE-11/GEN/2008 dated 06.01.2015, vide memo No. 753-30/WPB/CE-11/GEN/2008 dated 29.12.2014 and memo No. 736-30/WPB/CE-11/GEN/2008 dated 15.12.2014. (copy enclosed)</p> <p>Out of 11 numbers of Red category industries, CESC Budge Budge Generating Station maintains Zero Liquid Discharge (ZLD). They store treated water at holding pond and from that holding pond water is monitored on regular basis.</p> <p>Details analysis report of last sample (date of inspection: 09.05.2024) is mentioned below:</p> <table border="1" data-bbox="630 593 1388 907"> <thead> <tr> <th>Parameters</th> <th>Result</th> <th>Limit</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.59</td> <td>6.5 to 8.5</td> </tr> <tr> <td>BOD</td> <td>Below 12.38 mg/l</td> <td>30 mg/l</td> </tr> <tr> <td>COD</td> <td>12.38 mg/l</td> <td>250 mg/l</td> </tr> <tr> <td>Copper</td> <td>BDL</td> <td>1.0 mg/l</td> </tr> <tr> <td>Iron</td> <td>0.15 mg/l</td> <td>1.0 mg/l</td> </tr> <tr> <td>O & G</td> <td>BDL</td> <td>10 mg/l</td> </tr> <tr> <td>Phosphate -P</td> <td>BDL</td> <td>5 mg/l</td> </tr> <tr> <td>Total Chromium</td> <td>BDL</td> <td>0.2 mg/l</td> </tr> <tr> <td>TSS</td> <td>94.0 mg/l</td> <td>100 mg/l</td> </tr> <tr> <td>Zinc</td> <td>BDL</td> <td>1.0 mg/l</td> </tr> </tbody> </table>	Parameters	Result	Limit	pH	7.59	6.5 to 8.5	BOD	Below 12.38 mg/l	30 mg/l	COD	12.38 mg/l	250 mg/l	Copper	BDL	1.0 mg/l	Iron	0.15 mg/l	1.0 mg/l	O & G	BDL	10 mg/l	Phosphate -P	BDL	5 mg/l	Total Chromium	BDL	0.2 mg/l	TSS	94.0 mg/l	100 mg/l	Zinc	BDL	1.0 mg/l
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	<p>b) Total daily generation of such industrial waste (in KLD).</p>	<p>6893 KLD</p>																																	
<p>V.</p>	<p>Regulation of Flood Plain Zone :</p>																																		
	<p>a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p> <p>b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>a-b) For demarcation of Flood Plain Zone in West Bengal including this District, an Expert Committee was constituted to demarcated Flood Plain Zone in West Bengal. The report of the Expert Committee was examined by the Irrigation and Water ways Department for their observation. The issue was taken up by the Chief Secretary in a meeting with the Stakeholder Departments on 08.07.2022.</p> <p>In the meeting, it was resolved that it is not practically possible to implement the Flood Plain Zoning in West Bengal and advise would be sought from Ministry of Jal Shakti on how to proceeding the matter. A letter was sent to Ministry of Jal Shakti on 28.07.2022 seeking guidance on flood plain demarcation and management in West Bengal.</p> <p>Again, a letter has also been sent on 16.07.2024 by the Additional Chief Secretary, Government of West Bengal to the Secretary, Ministry of Jal Shakti, Department of Water Resources & River Development & Ganga Rejuvenation, Government of India in which he has sought for the guidance about multiple issues regarding Flood Plain demarcation and management.</p>																																	
<p>VI.</p>	<p>Bio medical waste :</p>																																		
	<p>a) The per day total generation of bio medical waste</p>	<p>The per day total generation of bio medical waste in the district- 2866.11 (Kg/day)</p>																																	

	b) The manner of its treatment and disposal.	Bio-medical Wastes are treated and disposed at Common Bio-medical Waste Treatment Facilities.	
		Incineration	Autoclaving
		1390.18 (Kg/day)	1475.93 (Kg/day)
VII. Mining:		<p>The district does not fall under the jurisdiction of the notified Mining area.</p> <p>No cases registered within a year against illegal mining in the bed or flood plains of River Ganga and its tributaries.</p>	

Status of per day Collection & Transportation of Fresh Waste of 4 ULBs of South 24 Parganas upto December,2024

District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
					Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
South 24 parganas	Budge Budge	20	76,858	30	20	0	18	2	17	9.5	3.5	30	July '25
South 24 parganas	Diamond Harbour	16	43,169	19.53	16	0	9	7	5	3	11.53	19.53	February '25
South 24 parganas	Maheshtala	35	4,49,423	210	35	0	10	25	90	50	70	210	March '25
South 24 parganas	Pujali	16	37,040	12.63	2	0	2	0	0.358	0.0551	0	0.4131	July '25



Status of Construction and demolition waste management of 4 ULBs of South 24 Parganas December,2024				
District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
South 24 parganas	Budge Budge	3.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
South 24 parganas	Diamond Harbour	1.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
South 24 parganas	Maheshtala	18.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
South 24 parganas	Pujali	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Phase - II : Status of Bio-mining and Bio - Remediation of further quantity of Legacy Waste accumulated in the dump sites of the ULBs of South 24 Parganas, due to accumulation of regular fresh waste during the 1st phase of processing period which have turn to Legacy waste upto December,2024.

ULB	(ii) Legacy waste Site			(iii) Area of Dump Site in acre	(iv) Quantity of Waste in each site (MT)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	Quantity of legacy waste processed upto (MT)	(vii) Timeline to process at each site	(viii) Final Destination of the				Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the site
	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)			Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)				Inert (%) (Construction Waste, Wood, Glass	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)		
Diamond Harbour	1	Doloanghata, Beside NH 117 (Panchayet Area)	22°10'17"N 88°15'44"E	2.00	22,000	-	-	-	-	-	-	Mar-25	-	-	-	-	1.21	Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
Budge Budge	1	Subhas Udyan trenching ground Ward No. - 17	22.47335°N 88.18879°E	3.48	30,300	-	-	-	-	-	-	Dec-25	-	-	-	-		Tender was floated for biomining and bioremediation of this further quantity of legacy waste but cancelled due to non-availability of sufficient no of qualified bidders as per procurement rules. Further tender floated and under evaluation. Expected date of completion of Processing will be as per timeline mentioned.
Maheshtala	1	Sarengabad, Wani No. - 35	22.49210°N 88.20567°E	19.61	1,04,000	-	-	-	-	-	-	Mar-26	-	-	-	-	5.72	LOI already issued for biomining and bioremediation of this further quantity of legacy waste. Expected date of completion of Processing will be as per timeline mentioned.

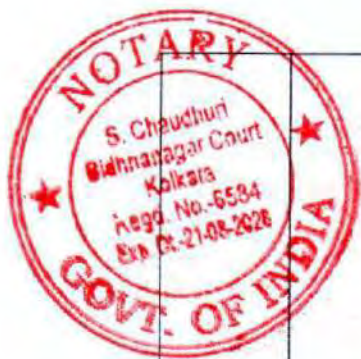


Report of details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them and number of industrial units discharging their effluent treated / untreated in River Ganga and its Tributaries and details of defaulting industrial units : (Both Urban and Rural)



For Urban Areas :-

Sl. NO.	Issues in Urban Area	Remarks									
1.	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	<p>1.No Dharmashala and Ashram having a source of significant waste water generation within adjoining Blocks & Municipalities of South 24 Parganas of River Ganga, discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain / canal/ khal/ or any other mode).</p> <p>2.The West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas is in process of short-listing hotels for physical verification of discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain/ canal / khal / or any other mode) and their consent status.</p> <p>Timeline- It will take about six months.</p>									
2.	Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>No Grossly polluting industries is located within Urban area of South 24 Parganas.</p> <p>There are 11 numbers of red and 03 numbers of orange category units, which is connected to River Ganga (directly or indirectly via drain / Canal / Khal / or any other mode). All of these units have Effluent Treatment Plant (ETP). These units are more or less complied with discharge standard.</p> <p>It may be noted that Closure Order was issued by WBPCB to 79 Numbers of Dyeing and Bleaching within Maheshtala Municipality vide Momo No. 762-30/WPB/CE-11/GEN/2008 dated 06.01.2015, vide memo No. 753-30/WPB/CE-11/GEN/2008 dated 29.12.2014 and memo No. 736- 30/WPB/CE-11/GEN/2008 dated 15.12.2014. (copy enclosed)</p> <p>Out of 11 numbers of Red category industries, CESC Budge Budge Generating Station maintains Zero Liquid Discharge (ZLD). They store treated water at holding pond and from that holding pond water is is monitored on regular basis.</p> <p>Details analysis report of last sample (date of inspection : 09.05.2024) is mentioned below:</p> <table border="1"> <thead> <tr> <th>Parameters</th> <th>Result</th> <th>Limit</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.59</td> <td>6.5 to 8.5</td> </tr> <tr> <td>BOD</td> <td>Below 12.38 mg/l</td> <td>30 mg/l</td> </tr> </tbody> </table>	Parameters	Result	Limit	pH	7.59	6.5 to 8.5	BOD	Below 12.38 mg/l	30 mg/l
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		COD	12.38 mg/l	250MG/l
		Copper	BDL	1.0 mg/l
		Iron	0.15 mg/l	1.0 mg/l
		O&G	BDL	10 mg/l
		Phosphate - P	BDL	5 mg/l
		Total Chromium	BDL	0.2 mg/l
		TSS	94.0mg/l	100 mg/l
		Zinc	BDL	1.0 mg/l
3.	Total daily generation of such industrial waste (in KLD)	6893 KLD.		

For Rural Areas :-


Sl. NO.	Issues in Rural Area	Remarks
1.	Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	<p>1. No Dharmshala and Ashram having a source of significant waste water generation within adjoining Blocks & Municipalities of South 24 Parganas of River Ganga, discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain / canal/ khal/ or any other mode).</p> <p>2. The West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas is in process of short-listing hotels for physical verification of discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain/ canal / khal / or any other mode) and their consent status.</p> <p>Timeline- It will take about six months.</p>
2.	Number of industrial unit discharging their effluent treated / untreated in river Ganga and its tributaries and details of defaulting industrial units.	<p>Within the jurisdiction of Alipore Regional Office, there is two Grossly Polluting Industries (GPI) namely -IFB Agro Industries Ltd. at Noorpore and Kohinoor Paper & Newsprint Pvt. Ltd at Falta Block having significant generation of waste water from their process. Both these units are connected to River Ganga (directly or indirectly via drain / canal/khal/or any other mode).</p> <p>There are 10 numbers of Red and 04 numbers of orange category units, which is connected to River Ganga (directly or indirectly via drain / canal / khal/ or any other mode). All of these units have Effluent Treatment Plant (ETP). These units are more or less complied with discharge standard.</p> <p>M/s. Kohinoor Paper & Newspring Pvt. Ltd. at Falta was closed for long time and it has now started production with a condition to maintain Zero Liquid Discharge (ZLD).</p> <p>The Consent to Operate(CTO) has been granted to IFB Agro Industries Ltd. at Noorpore maintains zero Liquid Discharge (ZLD).</p>

2. STPs under different stages of execution



Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
Maheshtala	Maheshtala	35.00	MARCH-2025	<p>Total:-89.52% completed till 31-12-24 consisting of :-</p> <ol style="list-style-type: none"> 30.47% of STP Civil Process unit. 2.20% of Office Building & Staff Quarter. 27.74% of Supply of Electromechanical Items. 29.11% of Associate Infra Civil Structure & pipe Laying works. <p>SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3 completed.</p> <p>CCT:- 1st floor slab casting completed.</p> <p>Brickwork & Plastering Completed.</p> <p>SHU:- 2nd floor slab casting 100% completed. PTU:- Grit Chamber side wall WIP.</p> <p>Admin Building:- Electrification, Painting, Window Fixing, Flooring WIP</p> <p>Staff Quarter:- Electrification WIP.</p> <p>Pipelaying:- Pipe Laying , Hydrotesting & Road Restiration WIP.</p> <p>LS2- Raft 100% completed. Wall WIP. LS-2A:- Raft and sinking of Well 100% completed.</p> <p>LS-3:- Raft and sinking of Well 100% completed. Total:-89.52% completed till 31-12- 24 consisting of :-</p> <ol style="list-style-type: none"> 30.47% of STP Civil Process unit. 2.20% of Office Building & Staff Quarter. 27.74% of Supply of Electromechanical Items. 29.11% of Associate Infra Civil Structure & pipe Laying works. <p>SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3 completed.</p> <p>CCT:- 1st floor slab casting</p>	Maheshtala

40748

				<p>completed. Brickwork & Plastering Completed.</p> <p>SHU:- 2nd floor slab casting 100% completed. PTU:- Grit Chamber side wall WIP.</p> <p>Admin Building:- Electrification, Painting, Window Fixing, Flooring WIP</p> <p>Staff Quarter:- Electrification WIP. Pipelaying:- Pipe Laying, Hydrotesting & Road Restiration WIP.</p> <p>LS2- Raft 100% completed. Wall WIP. LS-2A:- Raft and sinking of Well 100% completed.</p> <p>LS-3:- Raft and sinking of Well 100% completed.</p>	
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Name of the District: South 24 Parganas(Rural Areas)

Name of the Ganga Bordering Block: There are ten(10) Ganga bordering blocks in the district South 24 Parganas, viz., Budge-Budge-I, Budge-Budge-II, Falta, Kulpi, Diamond Harbour-I, Diamond Harbour-II, Namkhana, Patharpratima, Sagar, Kakdwip.

Note: The Urban standards are not applicable for the Rural areas.

With respect to Sanitation, Solid Waste Management, Liquid Waste Management, etc., the Guidelines of "SWACHH BHARAT MISSION (GRAMEEN)" PHASE-II OPERATIONAL GUIDELINES DATED- MAY,2020 is being followed by the Rural areas.

Status Report of SLWM on Ganga Bordering GPs OF South 24 Parganas for the Month of December 2024

Total No. of Blocks	Total no. GPs	Solid Waste Management		Grey Water Management		
		Construction of MRF completed	MRF Functional	No. of Soak pit / Leach pit	No. Filter Chamber	No. Constructed Wetland / DEWATS
10	49	51	34	4742	673	0

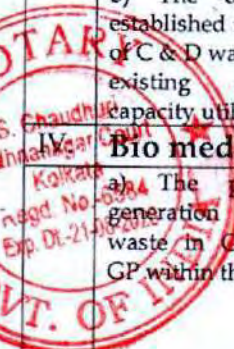
Block - Budge Budge - I

Sl. No.	Issue	Remarks																								
<p style="text-align: center;">Block : Budge Budge - I</p>																										
a)	Per day generation of sewage in the Block (in MLD).	1.12 MLD																								
b)	Quantity of sewage treated per day in the Block (in MLD).	0.928 MLD																								
c)	The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Now there is no STP connection. One No. of Sewage treatment plant has been completed under Budge-Budge Municipality and it is now in discharging condition. In future the service will be available to the Budge Budge - I Block areas also (as the STP will cover within 15 KM radius areas), as reported by the Municipality Authority.																								
d)	Quality of discharged treated sewage from each STP, particularly for fecal coliform	Now there is no STP connection. 5.50 MLD Sewage in the Block is totally absorbed to the underground through the soak pits.																								
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	<p>Gap - 1.16 MLD.</p> <p>At different places under Budge Budge-I, constructions of leach pits and soak pits at community level are going on within this Financial year.</p> <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Sl No.</th> <th>Gram Panchayat</th> <th>No of project completed</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Butia</td> <td>27</td> </tr> <tr> <td>2</td> <td>Chingripota</td> <td>67</td> </tr> <tr> <td>3</td> <td>Mayapur</td> <td>35</td> </tr> <tr> <td>4</td> <td>Nischintapur</td> <td>145</td> </tr> <tr> <td>5</td> <td>Rajibpur</td> <td>84</td> </tr> <tr> <td>6</td> <td>Uttar Raipur</td> <td>134</td> </tr> <tr> <td>Total</td> <td></td> <td>492</td> </tr> </tbody> </table> <p>Also one of Sewage treatment plant have been completed under Budge Budge Municipality with capacity 9.3 MLD and it is now in discharging condition. As our Block areas are within 15 KM range of the said STP, the Block areas will get connections.</p>	Sl No.	Gram Panchayat	No of project completed	1	Butia	27	2	Chingripota	67	3	Mayapur	35	4	Nischintapur	145	5	Rajibpur	84	6	Uttar Raipur	134	Total		492
Sl No.	Gram Panchayat	No of project completed																								
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6	Uttar Raipur	134																								
Total		492																								
f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of fecal coliform is not available under this block.																								
II. Rural Solid Waste disposal :																										
	Per day generation of	2.15 Ton (Approx)																								



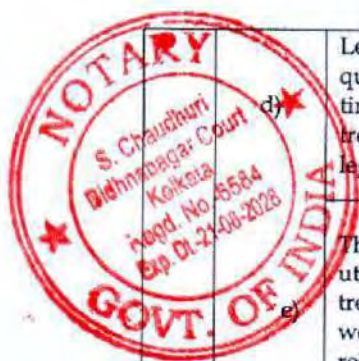
	a) Solid waste in the Block																																												
	b) Quantity of solid waste treated per day in the Block	2.1 Ton (Approx)																																											
	c) The gap in treatment of solid waste	0.05 Ton (Approx)																																											
	d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.	<p>The constructed SWM units listed below takes care of the legacy waste.</p> <table border="1" data-bbox="608 645 1441 1014"> <thead> <tr> <th>Sl No.</th> <th>Gram Panchayat</th> <th>E-cart purchase completed</th> <th>Segregation storage completed</th> <th>cum shed</th> </tr> </thead> <tbody> <tr><td>1</td><td>Butia</td><td>3</td><td>1</td><td></td></tr> <tr><td>2</td><td>Chingripota</td><td>3</td><td>0</td><td></td></tr> <tr><td>3</td><td>Mayapur</td><td>3</td><td>1</td><td></td></tr> <tr><td>4</td><td>Nischintapur</td><td>3</td><td>1</td><td></td></tr> <tr><td>5</td><td>Rajibpur</td><td>3</td><td>1</td><td></td></tr> <tr><td>6</td><td>Uttar Raipur</td><td>3</td><td>1</td><td></td></tr> <tr><td>Total</td><td></td><td>18</td><td>5</td><td></td></tr> </tbody> </table>				Sl No.	Gram Panchayat	E-cart purchase completed	Segregation storage completed	cum shed	1	Butia	3	1		2	Chingripota	3	0		3	Mayapur	3	1		4	Nischintapur	3	1		5	Rajibpur	3	1		6	Uttar Raipur	3	1		Total		18	5	
Sl No.	Gram Panchayat	E-cart purchase completed	Segregation storage completed	cum shed																																									
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4	Nischintapur	3	1																																										
5	Rajibpur	3	1																																										
6	Uttar Raipur	3	1																																										
Total		18	5																																										
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The collected bio-degradable waste are converted into bio-fertilizer and sold at local market. The non-biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers.																																											
	f) Current status of dumping of solid waste with reference to location.	<table border="1" data-bbox="608 1283 1441 1653"> <thead> <tr> <th>Sl No.</th> <th>Gram Panchayat</th> <th>E-cart purchase completed</th> <th>Segregation storage completed</th> <th>cum shed</th> </tr> </thead> <tbody> <tr><td>1</td><td>Butia</td><td>3</td><td>1</td><td></td></tr> <tr><td>2</td><td>Chingripota</td><td>3</td><td>0</td><td></td></tr> <tr><td>3</td><td>Mayapur</td><td>3</td><td>1</td><td></td></tr> <tr><td>4</td><td>Nischintapur</td><td>3</td><td>1</td><td></td></tr> <tr><td>5</td><td>Rajibpur</td><td>3</td><td>1</td><td></td></tr> <tr><td>6</td><td>Uttar Raipur</td><td>3</td><td>1</td><td></td></tr> <tr><td>Total</td><td></td><td>18</td><td>5</td><td></td></tr> </tbody> </table>				Sl No.	Gram Panchayat	E-cart purchase completed	Segregation storage completed	cum shed	1	Butia	3	1		2	Chingripota	3	0		3	Mayapur	3	1		4	Nischintapur	3	1		5	Rajibpur	3	1		6	Uttar Raipur	3	1		Total		18	5	
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	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.																																											




	<p>b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.</p>	<p>No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.</p>																	
	<p>IV. Bio medical waste : a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block</p>	<p>Per day generation of bio-medical waste under the Block is</p> <table border="1" data-bbox="614 459 1444 660"> <thead> <tr> <th>Item</th> <th>Quantity (old)</th> <th>Quantity (new)</th> </tr> </thead> <tbody> <tr> <td>Yellow Bag</td> <td>16 Kgs</td> <td>2.66 kgs</td> </tr> <tr> <td>Blue Bag</td> <td>0.5 Kg</td> <td>0.08 Kgs</td> </tr> <tr> <td>Red Bag</td> <td>4 Kgs</td> <td>0.67 kgs</td> </tr> <tr> <td>Puncture proof container</td> <td>2.8 Kgs</td> <td>0.47 kgs</td> </tr> <tr> <td>Total</td> <td>23.3 kgs</td> <td>3.88 kgs</td> </tr> </tbody> </table>	Item	Quantity (old)	Quantity (new)	Yellow Bag	16 Kgs	2.66 kgs	Blue Bag	0.5 Kg	0.08 Kgs	Red Bag	4 Kgs	0.67 kgs	Puncture proof container	2.8 Kgs	0.47 kgs	Total	23.3 kgs
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Puncture proof container	2.8 Kgs	0.47 kgs																	
Total	23.3 kgs	3.88 kgs																	
<p>b) The manner of its treatment and disposal.</p>	<p>At first health care staffs safely handle the bio-medical waste and then segregate properly. Segregated wastes are carefully sent for treatment to "Green Tech". The Block Primary Health Care (BPHC) staff follows bio-medical waste rules. The hospital has deep burial pit for non-infectious waste management.</p>																		
<p>VII. Mining:</p>	<p>a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>This block does not fall under the jurisdiction of notified Mining area.</p>																	
<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>No such cases has been registered under the jurisdiction of this Block.</p>																		

Block - Budge Budge - II

Sl. No.	Issue	Remarks
I.	Sewage:	Block : Budge Budge - II
a)	Per day generation of sewage in the Block (in MLD).	4.42 MLD (Approx)
b)	Quantity of sewage treated per day in the Block (in MLD).	The house to house sewage (grey water) are mostly diverted to the kitchen garden of the individual house hold. Community Level Tube Well Soak pit and Leach pit have been constructed in different areas which are used to recharge ground water after filtration. The data regarding the quantity of sewage treated per day has not been assessed so far.
c)	The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Proper sewage treatment mechanism (such as Waste stabilization pond) has not been developed in this block yet.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Not applicable as proper sewage treatment mechanism is yet to be grown up.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Construction of community as well as institutional Soak Pit and Leach Pit has been already taken up from SBM Project and individual Filter Chamber will be completed by the end of 2025.
f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of faecal coliform is not available under this block.
II.	Rural Solid Waste disposal :	
a)	Per day generation of Solid waste in the Block	.15 Quintal (Approx.) solid waste if generated per day under Budge Budge-II Development Block among which .1 (approx.) is biodegradable waste and the rest is non Biodegradable.
b)	Quantity of solid waste treated per day in the Block	.05 Quintal (approx.) solid waste is treated under this Block with one SWM unit run at Dongaria Raipur GP under this Block.
c)	The gap in treatment of solid waste.	The gap between the generation and treatment may be reduced only when SWM unit will run under all Gram panchayat territory by the end of 2025.



	d)	Legacy waste (in quintal) and the time bound plan to treat legacy waste.	As door to door collection of waste has not been started yet under all the Gram Panchayat hence legacy waste is not staged under Budge Budge - II Block.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The collected bio-degradable waste are converted into bio-fertilizer and sold at local market. The non-biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers.
	f)	Current status of dumping of solid waste with reference to location.	The door to door collection mechanism of solid waste has not been grown up till date. However, the collected wastes from market areas are dumped inside the periphery of the project at Dongaria Raipur area.
III.	Construction and Demolition waste :		
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
IV.	Bio medical waste :		
	a)	The per day total generation of bio medical waste in Ganga Bordering GP within the Block	.0028 Quintal (Approx).
	b)	The manner of its treatment and disposal.	The manner of its treatment and disposal of bio-medical waste generated per day at different sub-centre and rural hospitals are collected centrally by "Green Tech" an organization engaged by Medical Department for this purpose.
VII.	Mining:		
	a)	Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	This block does not fall under the jurisdiction of notified Mining area.

<p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>No such cases has been registered under the jurisdiction of this Block.</p> 
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Block - Falta

Sl. No.	Issue	Remarks
I.	Sewage:	
Block : Falta		
a)	Per day generation of sewage in the Block (in MLD).	2.08 MLD (Approx)
b)	Quantity of sewage treated per day in the Block (in MLD).	The house to house sewage (grey water) is mostly diverted to the kitchen garden of the individual house hold. Community Level Tube Well Soak pit and Leach pit have been constructed in different areas which are used to recharge ground water after filtration. The data regarding the quantity of sewage treated per day has not been assessed so far.
c)	The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Proper sewage treatment mechanism (such as Waste stabilization pond) has not been developed in this block yet.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Not applicable as proper sewage treatment mechanism is yet to be grown up.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Constructions of community as well as institutional Soak Pit and Leach Pit have been already taken up from SBM Project and individual Filter Chamber expected to be completed by the end of June, 2025.
f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of faecal coliform is not available under this block.




II.	Rural Solid Waste disposal :	
	a) Per day generation of Solid waste in the Block	1.4 Ton (Approx.) solid waste generated per day under Falta Development Block among which 1.2 Ton (approx.) is biodegradable waste and the rest is non Biodegradable.
	b) Quantity of solid waste treated per day in the Block	0.2 Ton (approx.) solid waste is treated under this Block with one SWM unit run at Falta GP under this Block.
	c) The gap in treatment of solid waste	The gap between the generation and treatment may be reduced only when SWM unit will run under all Gram panchayat territory by the end of 2024. (no updated report received)
	d) Legacy waste (in quintal) and the time bound plan to treat legacy waste.	As door to door collection of waste has not been started yet under all the Gram Panchayat hence legacy waste is not staged under Falta Block.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The collected bio-degradable waste are converted into bio-fertilizer and sold at local market. The non-biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers.
	f) Current status of dumping of solid waste with reference to location.	The door to door collection mechanism of solid waste has not been grown up till date. However, the collected wastes from market areas are dumped inside the periphery of the project at Falta Mouza respectively.
III.	Construction and Demolition waste :	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
IV.	Bio medical waste:	
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block	0.06 Ton (Approx).
	b) The manner of its treatment and disposal.	The manner of its treatment and disposal of bio-medical waste generated per day at different sub-centre and rural hospitals are collected centrally by Falta the Block Primary Health Care(BPHC) Hospital and disposed of.



VII.	Mining:	
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	This block does not fall under the jurisdiction of notified Mining area.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	No such cases have been registered under the jurisdiction of this Block.

Block - Kulpi

Sl. No.	Issue	Remarks
I.	Sewage:	
		Block : Kulpi
a)	Per day generation of sewage in the Block (in MLD).	3.499 MLD (Approx)
b)	Quantity of sewage treated per day in the Block (in MLD).	The house to house sewage (grey water) are mostly diverted to the kitchen garden of the individual house hold. Community Level Tube Well Soak pit and Leach pit have been constructed in different areas which are used to recharge ground water after filtration. The data regarding the quantity of sewage treated per day has not been assessed so far.
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Proper sewage treatment mechanism (such as Waste stabilization pond) has not been developed in this block yet.
	Quality of discharged treated sewage from	

	d)	each STP, particularly for fecal coliform	Not applicable as proper sewage treatment mechanism is yet to be grown up.
		Time bound plan to meet the gap, if any, in generation and treatment of sewage	Constructions of community as well as institutional Soak Pit and Leach Pit have been already taken up from SBM Project and individual Filter Chamber expected to be completed by the end of 2025.
		Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of fecal coliform is not available under this block.
II. Rural Solid Waste disposal :			
	a)	Per day generation of Solid waste in the Block	.005 Quintal (Approx.) solid waste generated per day under Kulpi Development Block among which .003Quintol (approx.) is biodegradable waste and the rest is non Biodegradable.
	b)	Quantity of solid waste treated per day in the Block	.001Quintal (approx.) solid waste is treated under this Block with one SWM unit run at Kulpi GP under this Block.
	c)	The gap in treatment of solid waste	The gap between the generation and treatment may be reduced only when SWM unit will run under all Gram panchayat territory by the end of 2025.
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	As door to door collection of waste has not been started yet under all the Gram Panchayat hence legacy waste is not staged under Kulpi Block.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The collected bio-degradable waste are converted into bio-fertilizer and sold at local market. The non-biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers.
	f)	Current status of dumping of solid waste with reference to location.	The door to door collection mechanism of solid waste has not been grown up till date. However, the collected wastes from market areas are dumped inside the periphery of the project at Kulpi Gram Panchayat area.
III. Construction and Demolition waste :			
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and	No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of

	capacity utilization.	road and filling of low land.
IV.	Bio medical waste :	
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block	.012 Quintal (Approx).
	b) The manner of its treatment and disposal.	The manner of its treatment and disposal of bio-medical waste generated per day at different sub-centre and rural hospitals are collected centrally by "Green Tech" an organization engaged by Medical Department for this purpose.
VII.	Mining:	
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	This block does not fall under the jurisdiction of notified Mining area.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	No such cases have been registered under the jurisdiction of this Block.

Block - Diamond Harbour - I

Sl. No.	Issue	Remarks
I.	Sewage:	
		Block : Diamond Harbour - I
a)	Per day generation of sewage in the Block (in MLD).	1.35 MLD (Approx)
b)	Quantity of sewage treated per day in the Block (in MLD).	Household level sewage is being diverted to the kitchen garden of the individual house hold. Community sewage is being treated at the community Level Soakpit



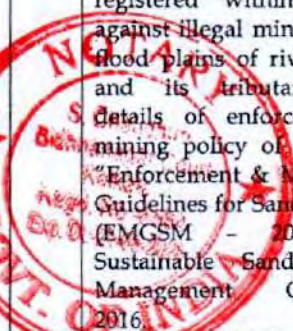
		The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	and Leachpit. Sewage so generated is being almost treated entirely.
	d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Effective management of sewage treatment has not been developed so far.
	e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Effective management of sewage treatment has not been developed so far and hence the quantity cannot be ascertained so far.
	f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Construction of grey water management initiative gained momentum in all Gram Panchayat and requisite number of units expected to be developed in near future.
			Water testing is required as data regarding water quality in terms of faecal coliform is not available under this block.
II.	Rural Solid Waste disposal :		
	a)	Per day generation of Solid waste in the Block	0.13 TPD (Approx).
	b)	Quantity of solid waste treated per day in the Block	0.035 TPD (approx).
	c)	The gap in treatment of solid waste	0.095 TPD (approx).
	d)	Legacy waste(in quintal) and the time bound plan to treat legacy waste.	Solid waste treatment units are being developed in both Parulia and Kanpur Dhanberia Gram Panchayat to treat the legacy waste. However, no data available till now.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	At Parulia Gram Panchayat it is being dumped at the SWM project site for the time being. Kanpur Dhanberia Gram Panchayat - solid waste are being dumped at nearby vacant place.
	f)	Current status of dumping of solid waste with reference to location.	At Parulia Gram Panchayat it is being dumped at the SWM project site for the time being. Kanpur Dhanberia Gram Panchayat - solid waste are being dumped at nearby vacant place.

III.	Construction and Demolition waste:	
	a) Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
IV.	Bio medical waste :	
	a) The per day total generation of bio medical waste in Ganga Bordering GP within the Block	Parulia Gram Panchayat - 0.0013TPD (1.3 kg per day) Kanpur Dhanberia - 0.003 TPD (3 kg per day)
	b) The manner of its treatment and disposal.	The Block Primary Health Care (BPHC), Panchagram Gram Panchayat received the bio-medical waste and arrange for its treatment.
VII.	Mining:	
	a) Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	This block does not fall under the jurisdiction of notified Mining area.
	b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	No such cases have been registered under the jurisdiction of this Block.

Block - Diamond Harbour - I I

Sl. Issue No. 5584		Remarks
I. Sewage		Block : Diamond Harbour - I I
a)	Per day generation of sewage in the Block (in MLD).	1.3 MLD.
b)	Quantity of sewage treated per day in the Block (in MLD).	The house to house sewage (grey water) are mostly diverted to the kitchen garden of the individual house hold. Community Level Tube Well Soak pit and Leach pit have been constructed in different areas which is used to recharge ground water after filtration. The data regarding the quantity of sewage treated per day has not been assess so far.
c)	The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	The data regarding the quantity of sewage treated per day has not been assessed so far. Effective management of sewage treatment has not been developed so far.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Effective management of sewage treatment has not been developed so far and hence the quantity cannot be ascertained so far.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Effective management of sewage treatment has not been developed yet. Construction of Grey water Management initiatives gained momentum in all Gram Panchayat and requisite number of units expected to be developed by the end of June 2025.
f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of faecal coliform is not available under this block.
II. Rural Solid Waste disposal :		
a)	Per day generation of Solid waste in the Block	3.67 Ton (Approx).
b)	Quantity of solid waste treated per day in the Block	2.16 Ton (approx).
c)	The gap in treatment of solid waste	The gap between generation and treatment may be reduced when SWM unit will run in all the Gram Panchayat in full fledged manner.

	d)	Legacy waste (in quintal) and the time bound plan to treat legacy waste.	The legacy waste is treated under SWM Project SWM Project is completed at Kalatalahat. SWM project is being completed at Bhadura Haridas. SWM project at Noorpur is being completed.
	e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The collected waste are dumped at the sites. Non-biodegradable waste are fed to cattles, production of bio-manure. Non-biodegradable waste are graded accordingly and sold to rag pickers, scrap dealers.
	f)	Current status of dumping of solid waste with reference to location.	The collected wastes are dumped at the sites. Non-biodegradable wastes are fed to cattle, production of bio-manure. Non-biodegradable waste are graded accordingly and sold to rag pickers, scrap dealers.
III.	Construction and Demolition waste :		
	a)	Total per day generation of C & D waste in Ganga Bordering GP within the Block	Data has not been assessed regarding per day generation of Construction and Demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
	b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No plant has been established for the treatment of construction and demolition waste. Segregated fraction are being sold and reused for construction of road and filling of low land.
IV.	Bio medical waste :		
	a)	The per day total generation of bio medical waste in Ganga Bordering GP within the Block	15 Kg (approx).
	b)	The manner of its treatment and disposal.	Bio-medical waste are collected centrally by "Green Tech" and organization engaged by Health Department in this regard.
VII.	Mining:		
	a)	Number of cases registered within a year against illegal mining in the bed of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.	This block does not fall under the jurisdiction of notified Mining area.

 <p>b) Number of cases registered within a year against illegal mining in the flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM - 2020) and Sustainable Sand Mining Management Guidelines 2016.</p>	No such cases has been registered under the jurisdiction of this Block.
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Block - Namkhana

Sl. No.	Issue	Remarks
I.	Sewage:	Block : Namkhana
a)	Per day generation of sewage in the Block (in MLD).	9.51 MLD
b)	Quantity of sewage treated per day in the Block (in MLD).	The house to house sewage (grey water) is mostly diverted to the kitchen garden of the individual house hold. Community Level Tube Well Soakpit and Leachpit have been constructed in different areas which are used to recharge ground water after filtration. The data regarding the quantity of sewage treated per day has not been assessed so far.
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Ganga Bordering GP within the Block.	Proper sewage treatment mechanism (such as Waste stabilization pond) has not been developed in this block yet.
d)	Quality of discharged treated sewage from each STP, particularly for faecal coliform	Not applicable as proper sewage treatment mechanism is yet to be grown up.
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage	Constructions of community as well as institutional Soak Pit and Leach Pit have been already taken up from SBM Project and individual Filter Chamber expected to be completed by the end of 2025.
f)	Water quality in river and its tributaries in abutting districts /towns in terms of faecal coliform (MPN/100ml)	Water testing is required as data regarding water quality in terms of faecal coliform is not available under this block.



40764

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Advance service for Status Report in matter of M.C. Mehta vs. Union of India & Ors. O.A. 200 of 2014.

1 message

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>
To: Katyayni Chaubey <katyaynichaubey986@gmail.com>

Sat, Mar 1, 2025 at 11:26 AM

Dear Sir/ Ma'am,

PFA.



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With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802